

COURT NO. 01  
 DIVISION BENCH- I  
 HON'BLE THE CHIEF JUSTICE  
HON'BLE MR.JUSTICE TUSHAR RAO GEDELA

NOTE 1: NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE 2: ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.

NOTE 3: COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

NOTE 4: COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE 5: COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.

NOTE 6: COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

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## MEETING NO. 25125678824

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

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[courtmaster253@gmail.com](mailto:courtmaster253@gmail.com)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>TOP OF THE BOARD</b>				
1	LPA-254/2025 CM APPL. 22278/2025 CM APPL. 22279/2025 CM APPL. 22280/2025	SWYAMBHU SWAMI V/s DELHI MEDICAL COUNCIL & ORS.	KAMRAN MALIK	
		OTHER DETAILS OF ADVOCATES: KAMRAN MALIK(ITSMEKAMRAN@GMAIL.COM)(9811294262)(PETITIONER) SSH DELHI(SSHDELHI@GMAIL.COM)(0)(RESPONDENT) KRISHNA(VSRKRISHNA.ER40@GMAIL.COM)(0)(RESPONDENT) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) DELHI MEDICAL COUNCIL(DELHIMEDICALCOUNCIL@GMAIL.COM)(0)(RESPONDENT) KUNAL(KUNAL@IREGAL.IN)(0)(RESPONDENT) NHA(CEO.NHA@NHA.GOV.IN)(0)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)		
<b>FOR ADMISSION</b>				
2	LPA-1135/2024 CM APPL. 67379/2024 CM APPL. 67380/2024 WITH LPA 1137/2024	C M R TT COLLEGE & ANR. V/s NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.	AMITESH KUMAR	
		OTHER DETAILS OF ADVOCATES:		
3	LPA-1137/2024 CM APPL. 67430/2024 CM APPL. 67431/2024	FRAME TEACHER TRAINING SCHOOL & ANR. V/s NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.	AMITESH KUMAR	
		OTHER DETAILS OF ADVOCATES: AMITESH KUMAR(AMITESHKUMAR74@GMAIL.COM)(9811034115)(PETITIONER) NCTE(NCTEINDHC@GMAIL.COM)(0)(RESPONDENT) NCTE LEGAL (NCTELEGAL@GMAIL.COM)(0)(RESPONDENT)		

4	LPA-12/2025 CM APPL. 960/2025	POOJA MEHTA & ORS. V/s GOVT. OF NCT OF DELHI & ORS.	HARSH KHANNA, VANSH CHAWLA	
		OTHER DETAILS OF ADVOCATES: HARISH PANDEY(HARSHKHANNAADV@GMAIL.COM)(9811282115)(PETITIONER) SANDP LAW (SANDPLAWOFFICES@GMAIL.COM)(0)(RESPONDENT) VAIBHAV(VAIBHAVSETHI@HOTMAIL.COM)(0)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) NANAK MEHTA (NANAKMEHTA222@GMAIL.COM)(0)(RESPONDENT) VANSH CHAWLA(VANSHAP500@GMAIL.COM)(9999911083)(RESPONDENT)		
5	W.P.(C)-1290/2025 CM APPL. 6383/2025	JSW ENERGY LIMITED & ANR. V/s UNION OF INDIA & ANR.	AGARWAL LAW ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: RISHI AGARWALA(RISHI@AGLAW.IN)(9810188705)(PETITIONER) SECY MOC, MOC, NOM AUTHORITY(SECY.MOC@NIC.IN, NA.MOC@NIC.IN, NOMAUTHORITY.MOC@NIC.IN)(0)(RESPONDENT) COAL BLOCK(COALBLOCK@MSTCINDIA.CO.IN)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
6	LPA-193/2024 CM APPL. 13324/2024 CM APPL. 13325/2024	PUNJAB NATIONAL BANK V/s KALYANI (INDIA) PRIVATE LIMITED & ANR	RAJINDER WALI	
		OTHER DETAILS OF ADVOCATES: PUNJAB NATIONAL BANK (CS8075@PNB.CO.IN){}(PETITIONER) RAJINDER WALI(WALI.RVASSOCIATES@GMAIL.COM)(9811056230)(PETITIONER) M/S KALYANI PVT LTD(NKKALYANI98@GMAIL.COM){}(RESPONDENT)		
7	LPA-340/2024 CM APPL. 24481/2024	GURU GOBIND SINGH INDRAPRASHTHA UNIVERSITY V/s KUMAR SAURABH & ORS	ANITA SAHANI, AMAN SHARMA, SUMANT BHARADWAJ	
		OTHER DETAILS OF ADVOCATES: AMAN SHARMA(SHARMAMAN413@GMAIL.COM)(9013040196)(RESPONDENT) SUMANT BHARADWAJ (SUMANTBHARADWAJ@GMAIL.COM)(9811206116)(RESPONDENT)		
8	LPA-875/2024 CM APPL. 50818/2024 CM APPL. 50819/2024 CM APPL. 50820/2024	KHAGENDRA JANA & ANR. V/s KAMAL GARG & ANR.	AKSHAY CHOWDHARY, SANJAY KUMAR KHANNA	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR KHANNA(ADVKHANNA2002@GMAIL.COM)(9899305640)(PETITIONER)		
9	LPA-16/2025 CM APPL. 1399/2025 CM APPL. 1402/2025 WITH LPA 17/2025	DELHI DEVELOPMENT AUTHORITY V/s SUNIL WADHWA	VRINDA KAPOOR	
		OTHER DETAILS OF ADVOCATES: VRINDA KAPOOR DEV(OFFICE.VRINDAKAPOOR@GMAIL.COM)(9899209387)(PETITIONER) RAKESH (RKSAINI6458@GMAIL.COM)(0)(RESPONDENT)		
10	LPA-17/2025 CM APPL. 1404/2025 CM APPL. 1407/2025	DELHI DEVELOPMENT AUTHORITY V/s NARAYAN SINGH BISHT SINCE DECEASED THR LRS	VRINDA KAPOOR	
		OTHER DETAILS OF ADVOCATES: VRINDA KAPOOR DEV(OFFICE.VRINDAKAPOOR@GMAIL.COM)(9899209387)(PETITIONER) RAKESH (RKSAINI6458@GMAIL.COM)(0)(RESPONDENT)		
11	LPA-120/2025 CM APPL. 9761/2025 CM APPL. 9764/2025	DELHI DEVELOPMENT AUTHORITY V/s SUMAN VIRMANI	VRINDA KAPOOR	
		OTHER DETAILS OF ADVOCATES:		
12	LPA-121/2025 CM APPL. 9766/2025 CM APPL. 9769/2025	DELHI DEVELOPMENT AUTHORITY V/s AVTAR SINGH MANKOO	VRINDA KAPOOR	
		OTHER DETAILS OF ADVOCATES:		
13	LPA-201/2025 CM APPL. 15908/2025 CM APPL. 15909/2025 CM APPL. 15910/2025 CM APPL. 15911/2025 CM APPL. 15912/2025 CM APPL. 15913/2025 WITH LPA 202/2025	DELHI DEVELOPMENT AUTHORITY V/s NARINDER KUMAR	VRINDA KAPOOR	
		OTHER DETAILS OF ADVOCATES: VRINDA KAPOOR DEV(OFFICE.VRINDAKAPOOR@GMAIL.COM)(9899209387)(PETITIONER) RAKESH SAINI(RKSAINI6458@GMAIL.COM)(0)(RESPONDENT)		
14	LPA-202/2025 CM APPL. 15922/2025 CM APPL. 15923/2025 CM APPL. 15924/2025 CM APPL. 15925/2025 CM APPL. 15926/2025 CM APPL. 15927/2025	DELHI DEVELOPMENT AUTHORITY V/s RAJINDER KUMAR BUDHIRAJA	VRINDA KAPOOR	
		OTHER DETAILS OF ADVOCATES: VRINDA KAPOOR DEV(OFFICE.VRINDAKAPOOR@GMAIL.COM)(9899209387)(PETITIONER)		

		RAKESH(RKSAINI6458@GMAIL.COM)(0)(RESPONDENT)	
15	W.P.(C)-7202/2015	NIRMAL SINGH V/s UNION OF INDIA & ORS	N.S. CHECHI, ADITYA PAROLIA, VIJAY JOSHI, SANJAY KUMAR PATHAK, MANIKA TRIPATHY
		OTHER DETAILS OF ADVOCATES: MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(RESPONDENT)	
16	W.P.(C)-1913/2017	SURAT SINGH & ORS. V/s UNION OF INDIA & ANR	SUKHBIR SEJWAL
		OTHER DETAILS OF ADVOCATES:	
17	W.P.(C)-15581/2022 CM APPL. 48476/2022	JAN UTKARSH NIDHI LIMITED V/s UNION OF INDIA AND ORS	MANISH YADAV
		OTHER DETAILS OF ADVOCATES: MANISH YADAV(01.YADAVMANISH@GMAIL.COM)(8527910432)(PETITIONER) MCA(RD.NORTHWEST@MCA.GOV.IN, ROC.GWALIOR@MCA.GOV.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)	
18	W.P.(C)-17720/2022 CM APPL. 56651/2022 CM APPL. 14333/2023 CM APPL. 14334/2023 CM APPL. 23684/2023 CM APPL. 23685/2023	RAVINDER TYAGI V/s NATIONAL HIGHWAY AUTHORITY OF INDIA THROUGH ITS CHAIRMAN & ANR.	PRAVEEN AGRAWAL, NEETICA SHARMA
		OTHER DETAILS OF ADVOCATES: PRAVEEN AGRAWAL(DOKANIA100@GMAIL.COM)(9811702850)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) S K OFFICE(ADVSKOFFICE@GMAIL.COM)()(RESPONDENT) NATIONAL HIGHWAY AUTHORITY OF INDIA(CHAIRMAN@NHAI.ORG, SECY-ROAD@NIC.IN)()(RESPONDENT) PRAVEEN AGRAWAL(DOKANIA100@GMAIL.COM)(9811702850)(PETITIONER) PRAVEEN AGRAWAL(DOKANIA100@GMAIL.COM)(9811702850)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) PRAVEEN AGRAWAL()(9811702850)(PETITIONER) NEETICA SHARMA(DELHI@MVKINI.COM)(9810680998)(PETITIONER)	
19	W.P.(C)-1638/2023 CM APPL. 6257/2023	ASSOCIATION OF UNAIDED HIGHER EDUCATIONAL INSTITUTIONS AND ANR. V/s GOVT. OF NCT NEW DELHI & ANR.	ANISHA UPADHYAY
		OTHER DETAILS OF ADVOCATES: ANISHA UPADHYAY (ANISHA.U@VIDHITTASLEGAL.COM)(8800625111)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
20	W.P.(C)-4974/2023 CM APPL. 19396/2023	DARBAR PAINTS AND HARDWARE PVT LTD V/s MUNICIPAL CORPORATION OF DELHI & ANR.	J M KALIA, KUNAL VAJANI
		OTHER DETAILS OF ADVOCATES: J M KALRA AND CO(JMKALIAANDCOMAPNY@GMAIL.COM)(9810325510)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) KUNAL VAJANI(FILINGS.NEWDELHI@FOXANDMANDAL.CO.IN)(9871889444)(RESPONDENT)	
21	W.P.(C)-8142/2023 CM APPL. 31278/2023 CM APPL. 9205/2024 CM APPL. 9341/2024 CM APPL. 17798/2024 CM APPL. 57552/2024 CM APPL. 57553/2024	INDIAN TOURIST TRANSPORTERS ASSOCIATION (REGD.) V/s UNION OF INDIA ORS.	VAIBHAV GULIA, SHANKAR KUMAR JHA, HETU ARORA SETHI, RAKHI RAY
		OTHER DETAILS OF ADVOCATES: MANU MONGA(RAKHIRAY@GMAIL.COM, VAIBHAV2810@GMAIL.COM)(9818649297)(PETITIONER) GOVT. OF NCT OF DELHI(COUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) MANU MONGA(MMONGA.LEGAL@GMAIL.COM)(981104266)(PETITIONER) RAVI PRAKASH, LAW LINKS(RAVIPRAKASH1066@GMAIL.COM, MAIL@LAWLINKSOFFICE.COM)()(RESPONDENT) HETU ARORA SETHI()(9810368590)(PETITIONER) VAIBHAV(VAIBHAV2810@GMAIL.COM)()(RESPONDENT) RAVI(RAVIPRAKASH1066@GMAIL.COM)()(RESPONDENT) RAKHI RAY(VAIBHAV2810@GMAIL.COM)(9818649297)(PETITIONER) SANTOSH KUMAR TRIPATHI, RAVI PRAKASH, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, RAVIPRAKASH1066@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) GNCTD, HETU ARORA(COUNSELGNCTD@GMAIL.COM, HETUARORASETHIADV@GMAIL.COM)()(RESPONDENT) MANU MONGA(SHANKARJHA.ADV@GMAIL.COM)(9810400515)(PETITIONER) LAW LINKS OFFICE(MAIL@LAWLINKSOFFICE.COM)(0)(RESPONDENT)	
22	W.P.(C)-8151/2023 CM APPL. 31290/2023 CM APPL. 15611/2025 CM APPL. 15612/2025	SHABAN KHAN V/s GOVERNMENT OF NCT OF DELHI & ANR.	NEHA KAPOOR, ZEHRA KHAN
		OTHER DETAILS OF ADVOCATES: NEHA KAPOOR(NEHAKAPOORADV24@GMAIL.COM)(9958804676)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT)	

		NEHA KAPOOR(NEHAKAPOORADV24@GMAIL.COM)(0)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MANIKA TRIPATHY(MANIKATRIPATHY@YAHOO.COM)(0)(RESPONDENT) ZEHRRA KHAN(KHANZEHRRA@GMAIL.COM)(9958114482)(RESPONDENT)		
23	CM APPL. 41539/2024(CM For Restoration) In W.P.(C)-13062/2023(Disposed off case)	GAURAV ENTERPRISES V/s SANJAY GANDHI MEMORIAL HOSPITAL & ANR.	TARKESHWAR NATH	
		OTHER DETAILS OF ADVOCATES: TARKESHWAR NATH (TARKESHWARNATH@REDIFFMAIL.COM)(8860795945)(PETITIONER) STANDING COUNSEL(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) TARKESHWAR NATH(TARKESHWARNATH@REDIFFMAIL.COM)(9810162373)(PETITIONER) SANTOSH KUMAR TRIPATHI, KARN BHARDWAJ(STANDINGCOUNCILGNCTD@GMAIL.COM, KBHARDWAJ183@GMAIL.COM)(9868250806)(RESPONDENT)		
24	W.P.(C)-14116/2023 CM APPL. 55844/2023 CM APPL. 35787/2024 WITH W.P.(C) 15249/2023	M/S SMS LIMITED V/s GOVERNMENT OF NCT OF DELHI & ORS.	ANANDITA ANAND	
		OTHER DETAILS OF ADVOCATES: ANANDITA ANAND(ANANDITA16031999@GMAIL.COM)(8210352697)(PETITIONER) GOVERNMENT OF NCT OF DELHI(CSDELHI@NIC.IN, MSDPCC@NIC.IN, KD.BHARDWAJ@NPCINDIA.GOV.IN)(9452969746)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, BIRAJAMAHAPATRA@GMAIL.COM)(9868250806)(RESPONDENT)		
25	W.P.(C)-15249/2023 CM APPL. 61105/2023	MEDICAL POLLUTION CONTROL COMMITTEE V/s GOVT OF NCT OF DELHI & ORS.	SAURABH RAJPAL, SUMIT KUMAR SHUKLA, VIKRAM JETLY, PREETIKA DWIVEDI	
		OTHER DETAILS OF ADVOCATES: SAURABH RAJPAL(ADVOCATESAURABHRAJPAL@GMAIL.COM)(9971792885)(PETITIONER) NATIONAL PRODUCTIVITY COUNCIL(NIKITA@NPCINDIA.COM, SHUKLA.PAL@NPCINDIA.GOV.IN)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868280166)(RESPONDENT) SUMIT KUMAR SHUKLA(ADVSUMITSHUKLA@GMAIL.COM)(8800652304)(PETITIONER) VIKRAM JETLY(VIKRAM.JETLY@GMAIL.COM)(9811157321)(RESPONDENT) PREETIKA DWIVEDI(PREETIKADWIVEDI@GMAIL.COM)(9999238387)(PETITIONER)		
26	W.P.(C)-15542/2023 CM APPL. 62242/2023 CM APPL. 62243/2023	EAS SARMA & ANR. V/s UNION OF INDIA	PRASHANT BHUSHAN	
		OTHER DETAILS OF ADVOCATES: PRASHANT BHUSHAN(PRASHANTBHUSH@GMAIL.COM)(9811164068)(PETITIONER) UNION OF INDIA(CABINET@NIC.IN, DEFSECY@NIC.IN, COMPLAINTS@ECI.GOV.IN)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
27	W.P.(C)-5015/2024 CM APPL. 20485/2024 CM APPL. 26438/2024 CM APPL. 65468/2024 WITH W.P.(C) 14794/2024	K C AGGARWAL V/s GOVERNMENT OF NCT OF DELHI & ORS.	K. C. AGARWAL	
		OTHER DETAILS OF ADVOCATES: MS. SAZIDA BANO(ADVSZIKHAN23@GMAIL.COM, ADVKCA@GMAIL.COM)(9015627962)(PETITIONER) FIRE DEPARTMENT (DCFOSZ.DLFIRE@NIC.IN)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250602)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) DELHI ELECTRICITY REGULATORY AUTHORITY(PRASHANTMOHANMEHTA@GMAIL.COM)(9999590003)(RESPONDENT) MANISH(MANISH@KDATTA.IN, MANSRI25@GMAIL.COM)(9871102052)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(SOLICITOR6@GMAIL.COM)(0)(RESPONDENT) MR. KRISHANA DEV KHUPKAR(0)(9818024131)(RESPONDENT) SAZIDA BANO(ADVSZIKHAN23@GMAIL.COM, ADVKCA@GMAIL.COM)(9015627962)(PETITIONER) PRASHANT , SANJEEV, MCD(PRASHANTMOHANMEHTA@GMAIL.COM, SOLICITOR6@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI, MANISH, MANISH SRIVASTAVA(STANDINGCOUNSELGNCTD@GMAIL.COM, MANISH@KDATTA.IN, MANSRI25@GMAIL.COM)(9868250806)(RESPONDENT) DCFOSZ(DCFOSZ.DLFIRE@NIC.IN)(0)(RESPONDENT)		
28	W.P.(C)-14794/2024 CM APPL. 62221/2024 CM APPL. 62222/2024 WITH W.P.(C) 14799/2024	R S LABOUR AND TRANSPORT CONTRACTOR V/s FOOD CORPORATION OF INDIA	JASBIR SINGH MALIK, MANOJ, SHWETA BHARTI	
		OTHER DETAILS OF ADVOCATES: JASBIR SINGH MALIK(OFFICEOFJASBIRSINGHMALIK@GMAIL.COM)(9312283201)(PETITIONER) FOOD CORPORATION OF INDIA(MANOJ@MANOJADVOCATE.COM, GMDL.FCI@GOV.IN)(0)(RESPONDENT) MANOJ (MANOJADVOCATE@GMAIL.COM)(9350041255)(RESPONDENT) SHWETA BHARTI(SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9811020612)(RESPONDENT)		
29	W.P.(C)-8049/2024 CM APPL. 33093/2024 CM APPL. 49251/2024	UETA INC & ORS. V/s UNION OF INDIA & ORS.	KARMA DORJEE, ANJANA GOSAIN, KARMA DORJEE, KHAITAN & CO., J. SAGAR ASSOCIATES	Listing Remarks: AT 2.30 P.M,
		OTHER DETAILS OF ADVOCATES: KARMA DORDJEE AND VARUN SATIYA(KARDMADORDJEEOFFICE@GMAIL.COM)(8800179492)(PETITIONER) DIG VIJAY RAI(DIGVIJAYRAI@REDIFFMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) KARMA DORJEE (CARDORJEE@GMAIL.COM)(8800179492)(PETITIONER)		

		KHAITAN & CO. (COURTCLERK.DEL@KHAITANCO.COM)(9811182853)(RESPONDENT) (0)(RESPONDENT)		
30	W.P.(C)-14799/2024 CM APPL. 62230/2024 CM APPL. 62231/2024	M/S POONAM TRANSPORT COMPANY V/s FOOD CORPORATION OF INDIA	JASBIR SINGH MALIK, MANOJ, SHWETA BHARTI	
		OTHER DETAILS OF ADVOCATES: JASBIR SINGH MALIK(OFFICEOFJASBIRSINGHMALIK@GMAIL.COM)(9312283201)(PETITIONER) FOOD CORPORATION OF INDIA(GMDL.FCI@GOV.IN, MANOJ@MANOJADVOCATE.COM)(0)(RESPONDENT) MANOJ (MANOJADVOCATE@GMAIL.COM)(9350041255)(RESPONDENT) SHWETA BHARTI(SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9811020612)(RESPONDENT)		
31	W.P.(C)-923/2025	RAGHUBIR SINGH V/s SECRETARY (REVENUE) & ORS.	AAYUSH DAWAR	
		OTHER DETAILS OF ADVOCATES: ANISH DEWAN & ASSOCIATES(ANISHDEWANADVOCATE@GMAIL.COM)(9999571081)(PETITIONER) DIVCOM, NORTH ADM, KP SINGH(DIVCOM@NIC.IN, NORTHADM@NIC.IN, KPSINGH0202@GMAIL.COM)(0)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT)		
32	W.P.(C)-1069/2025	BIJENDER SINGH V/s GOVT OF NCT OF DELHI & ANR.	SOHAN LAL	
		OTHER DETAILS OF ADVOCATES: SOHAN LAL(SOHANLALADV999@GMAIL.COM)(9971986331)(PETITIONER) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT)		
33	W.P.(C)-2138/2025 CM APPL. 10085/2025 CM APPL. 10086/2025 CM APPL. 10087/2025 CM APPL. 10088/2025 CM APPL. 10089/2025 CM APPL. 13567/2025 CM APPL. 13569/2025	LALIT KUMAR V/s GOVT OF NCT OF DELHI & ANR.		
		OTHER DETAILS OF ADVOCATES: CHANCHAL KUMAR JHA(ADV.CKJHA90@GMAIL.COM, LALITKRANCO@HOTMAIL.COM)(9953560704)(PETITIONER) SANTOSH KUMAR TRIPATHI, PRASHANT MOHAN MEHTA(STANDINGCOUNSELGNCTD@GMAIL.COM, PRASHANTMOHANMEHTA@GMAIL.COM)(9868250806)(RESPONDENT) MANISH, MCD, DDA(MANISH@KDATTA.IN, CLOMCDHQ@GMAIL.COM, DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) SANGEETA BHARTI, PS POWER(SANGEETABHARTI@GMAIL.COM, PPOWER@NIC.IN)(0)(RESPONDENT) CHANCHAL KUMAR JHA(ADV.CKJHA90@GMAIL.COM)(9953560704)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) CHANCHAL KUMAR JHA(LALITKRANCO@HOTMAIL.COM)(0)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MANISH KUMAR AND PRASHANT MEHTA AND SANGEETA BHARTI(MANISH@KDATTA.IN, PRASHANTMOHANMEHTA@GMAIL.COM, SANGEETABHARTI@GMAIL.COM)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
34	W.P.(C)-2483/2025 CM APPL. 11748/2025	FEDERATION OF INDRAPRASTHA EXTN. HOUSING SOCIETIES & ORS. V/s DELHI DEVELOPMENT AUTHORITY & ANR.	KSHITIJ SHARDA	
		OTHER DETAILS OF ADVOCATES: KSHITIJ SHARDA(CONTACT@SHARDAANDASSOCIATES.COM)(9899039349)(PETITIONER) DDA, VINOD(DDACHAMBERHC@DDA.ORG.IN, VINODARORA28D@GMAIL.COM)(0)(RESPONDENT)		
<b>CONNECTED MATTERS (ANMM)</b>				
35	W.P.(C)-813/2025 CM APPL. 4026/2025 WITH W.P.(C) 814/2025 W.P.(C) 848/2025 W.P.(C) 849/2025	TPF ENGINEERING PVT LTD & ANR. V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA & ANR.	MALAK M BHATT	
		OTHER DETAILS OF ADVOCATES: NM LAW CHAMBERS(MALAK@MALAKBHATT.COM, NN@NEEHANAGPAL.COM)(9650592002)(PETITIONER) SK OFFICE, UNION OF INDIA(ADVSKOFFICE@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
36	W.P.(C)-814/2025 CM APPL. 4028/2025	TPF ENGINEERING PVT LTD & ANR. V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA & ANR.	MALAK M BHATT	
		OTHER DETAILS OF ADVOCATES: NM LAW CHAMBERS(MALAK@MALAKBHATT.COM, NN@NEEHANAGPAL.COM)(9650592002)(PETITIONER) SK OFFICE, UNION OF INDIA(ADVSKOFFICE@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
37	W.P.(C)-848/2025 CM APPL. 4184/2025	TPF ENGINEERING PVT LTD & ANR. V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA & ANR.	MALAK M BHATT	
		OTHER DETAILS OF ADVOCATES: NM LAW CHAMBERS(MALAK@MALAKBHATT.COM, NN@NEEHANAGPAL.COM)(9650592002)(PETITIONER) SK OFFICE, UNION OF INDIA(ADVSKOFFICE, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
38	W.P.(C)-849/2025 CM APPL. 4186/2025	TPF ENGINEERING PVT LTD & ANR. V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA & ANR.	MALAK M BHATT	

		OTHER DETAILS OF ADVOCATES: NM LAW CHAMBERS(MALAK@MALAKBHATT.COM, NN@NEEHANAGPAL.COM)(9650592002)(PETITIONER) SK OFFICE, UNION OF INDIA(ADVSKOFFICE@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)	
39	W.P.(C)-1721/2025 CM APPL. 8305/2025 CM APPL. 14515/2025	TPF ENGINEERING PVT LTD & ANR. V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA & ANR.	MALAK M BHATT, SANTOSH KUMAR KUMAR
		OTHER DETAILS OF ADVOCATES: NM LAW CHAMBERS(MALAK@MALAKBHATT.COM, NN@NEEHANAGPAL.COM)(9650592002)(PETITIONER) UNION OF INDIA, SK OFFICE(UOIDHC@GMAIL.COM, ADVSKOFFICE@GMAIL.COM)(1123384193)(RESPONDENT) SANTOSH KUMAR(ADVSKOFFICE@GMAIL.COM)(9818309301)(RESPONDENT)	
40	W.P.(C)-3304/2025 CM APPL. 15616/2025	TPF ENGINEERING PVT LTD & ANR. V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA & ANR.	MALAK M BHATT
		OTHER DETAILS OF ADVOCATES: NM LAW CHAMBERS(MALAK@MALAKBHATT.COM, NN@NEEHANAGPAL.COM)(9650592002)(PETITIONER) SK OFFICE, UNION OF INDIA(ADVSKOFFICE@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)	
<b>LAND ACQUISITION MATTERS(ANMM)</b>			
41	W.P.(C)-12050/2015 WITH W.P.(C) 12051/2015	DELHI JAL BOARD V/s UNION OF INDIA AND ORS	K. KIRAN, VIRENDRA RAWAT, DALEEP DHYANI, VIRENDER RAWAT
		OTHER DETAILS OF ADVOCATES:	
42	W.P.(C)-12051/2015	DELHI JAL BOARD V/s UNION OF INDIA & ORS	K. KIRAN, VIRENDRA RAWAT, DALEEP DHYANI, DALEEP DHAIYA
		OTHER DETAILS OF ADVOCATES:	
43	W.P.(C)-9260/2019	SIDDHARTH MOHINDRU V/s THE STATE GOVT. OF NCT OF DELHI	U AND K LAW ASSOCI
		OTHER DETAILS OF ADVOCATES: U AND K LAW ASSOCI()(9810868162)(PETITIONER)	
<b>PART-HEARD MATTERS</b>			
44	LPA-2/2025 CM APPL. 56/2025 CM APPL. 58/2025	NETAJI SUBHAS UNIVERSITY OF TECHNOLOGY V/s BHAWNA BISHT & ANR.	AVNISH AHLAWAT, PARMANAND GAUR
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9313964463)(PETITIONER) JITIN SAHNI(JITINSAHNI.ADVOCATE@GMAIL.COM)(0)(RESPONDENT) BHAWANA BISH(BHAWANABISH10805@GMAIL.COM)(0)(RESPONDENT) AKURUP(OFFICE@AKURUP.COM)(0)(RESPONDENT) UGC(SECY.UGC@NIC.IN)(0)(RESPONDENT) LEGAL BUREAUUGC(LEGALBUREAUUGC@GMAIL.COM)(0)(RESPONDENT) RAVINDER SINGH(MCLLAWOFFICES@GMAIL.COM)(8851262483)(PETITIONER) SPC(SPC.INDIA@GMAIL.COM)(0)(RESPONDENT) PARMANAND GAUR(PARMANANDGAUR@GMAIL.COM)(9312242835)(RESPONDENT)	

COURT NO. 37  
 DIVISION BENCH - II  
 HON'BLE MR. JUSTICE VIBHU BAKHRU  
 HON'BLE MR. JUSTICE TEJAS KARIA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT,  
 MS.MRIDULA SHARMA(PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

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[harikishan.berwa@dhc.nic.in](mailto:harikishan.berwa@dhc.nic.in)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
1	W.P.(C)-4195/2025 CM APPL. 19446/2025 CM APPL. 19447/2025	GSM AUTO SPARES PRIVATE LIMITED V/s ASSESSMENT UNIT INCOME TAX DEPARTMENT DELHI AND ANR	ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR, ANANYA KAPOOR, TARUN CHANANA, SUMIT(SUMIT@SALILKAPOOR.CO)(9810868180)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
2	W.P.(C)-4478/2025 CM APPL. 20725/2025 CM APPL. 20726/2025	TOWNPARK BUILDCON PVT LTD V/s ACIT, CC 15 AND ORS	SAMYAK JAIN	
		OTHER DETAILS OF ADVOCATES: SAMYAK JAIN(ADVOCATE.SAMYAK@GMAIL.COM)(9718282020)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
3	W.P.(C)-4773/2025 CM APPL. 21987/2025 CM APPL. 21989/2025	SUPERSHINE LAUNDRY SYSTEMS PRIVATE LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX & ORS.	GAGAN KUMAR	
		OTHER DETAILS OF ADVOCATES: GAGAN KUMAR(GAGAN@KRISHNOMICS.IN)(9810182194)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL@DELHI@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(DELHI.DCIT.CEN27@INCOMETAX.GOV.IN, DELHI.DCIT22.2@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(DELHI.PCIT7@INCOMETAX.GOV.IN, DELHI.CCIT2@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
4	W.P.(C)-4789/2025 CM APPL. 22031/2025 CM APPL. 22033/2025	SUPERSHINE LAUNDRY SYSTEMS PRIVATE LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX & ORS.	GAGAN KUMAR	
		OTHER DETAILS OF ADVOCATES: GAGAN KUMAR(GAGAN@KRISHNOMICS.IN)(9810182194)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL@DELHI@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(DELHI.DCIT.CEN27@INCOMETAX.GOV.IN, DELHI.DCIT22.2@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(DELHI.CCIT2@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(DELHI.PCIT7@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
<b>FOR ADMISSION</b>				
5	FAO (COMM)-32/2025 CM APPL. 6223/2025 CM APPL. 6224/2025	SONY SONS & ORS. V/s DHANI LOANS AND SERVICES LIMITED	GURBIR SINGH CHARYA	
		OTHER DETAILS OF ADVOCATES: G S CHARYA (GALAG1970@GMAIL.COM)(9810083261)(PETITIONER) DHANI(SUPPORT@DHANI.COM)(0)(RESPONDENT)		
6	RFA(COMM)-256/2024 CM APPL. 38351/2024	ECGC LTD (FORMERLY KNOWN AS EXPORT CREDIT GUARANTEE CORPORATION LTD.) V/s M/S INVENTION INDIA (EXPORTS) PVT. LTD.	ANAND PRAKASH	
		OTHER DETAILS OF ADVOCATES:		



7	W.P.(C)-2678/2025 CM APPL. 12805/2025 WITH W.P.(C) 2679/2025	BANKEY BIHARI ENTERPRISES LLP V/s INCOME TAX OFFICER, WARD 4(1), DELHI & ORS.	AKHILESH KUMAR	
		OTHER DETAILS OF ADVOCATES: AKHILESH KUMAR/ HARSHITA SHARMA(AKUMAR_ADV@YAHOO.CO.IN)(9999400164)(PETITIONER) INCOME TAX, UNION OF INDIA(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
8	W.P.(C)-2679/2025 CM APPL. 12806/2025	BANKEY BIHARI ENTERPRISES LLP V/s INCOME TAX OFFICER, WARD 4(1), DELHI & ORS.	AKHILESH KUMAR	
		OTHER DETAILS OF ADVOCATES: AKHILESH KUMAR/ HARSHITA SHARMA(AKUMAR_ADV@YAHOO.CO.IN)(9999400164)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
9	W.P.(C)-2847/2025	CONNER INSTITUTE OF HEALTH CARE AND RESEARCH CENTER PVT LTD V/s THE CENTRALIZED PROCESSING CENTRE & ANR.	MUKESH CHAND	
		OTHER DETAILS OF ADVOCATES: MUKESH GUPTA(MSGS1963@GMAIL.COM)(9811113381)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
<b>AFTER NOTICE MISC. MATTERS</b>				
10	ITA-317/2022 WITH W.P.(C) 14568/2022	YOUNG INDIAN V/s COMMISSIONER OF INCOME-TAX (EXEMPTION)	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
11	W.P.(C)-14568/2022 CM APPL. 44559/2022 WITH ITA 317/2022	YOUNG INDIAN V/s COMMISSIONER OF INCOME TAX (EXEMPTION) & ANR.	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM)(0)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
12	ITA-578/2024	THE COMMISSIONER OF INCOME TAX - INTERNATIONAL TAXATION -1 V/s CRICKET AUSTRALIA	RUCHIR BHATIA	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(RUCHIRBHATIA210@GMAIL.COM)(9810371417)(PETITIONER) MANISH(MANISHESAI@DELOITTE.COM)(0)(RESPONDENT)		
13	RFA(COMM)-311/2023	SUMAN VIG V/s SPICE HERBALS AND AMENITIES PVT. LTD.	BHAWNA CHOPRA RUSTAGI, VIKALP MUDGAL	
		OTHER DETAILS OF ADVOCATES: VIKALP MUDGAL(VIKALPMUDGAL@GMAIL.COM)(9818076203)(RESPONDENT)		
14	RFA(COMM)-33/2024 CM APPL. 6948/2024 CM APPL. 6949/2024	M/S ANSAL HOUSING AND CONSTRUCTION LTD V/s MRS HARDARSHAN KAUR	AISHWARYA RAO, AJAY GAIND & CO	
		OTHER DETAILS OF ADVOCATES: (0)(PETITIONER)		
15	RFA(COMM)-122/2024 CM APPL. 21392/2024 CM APPL. 21393/2024	JSS ACADEMY OF TECHNICAL EDUCATION V/s SHAKTI BHUSHAN	YASHASVI VIRENDRA, AVANISH KUMAR	
		OTHER DETAILS OF ADVOCATES: AVANISH KUMAR(IHDF2007@GMAIL.COM)(7011651770)(RESPONDENT)		
16	RFA(COMM)-446/2024	STAR PROPWELL PVT LTD V/s STATE BANK OF INDIA	RAHUL MALHOTRA, JITENDRA KUMAR	
		OTHER DETAILS OF ADVOCATES: RAHUL MALHOTRA(RSHARM@EMERALDLAW.IN)(9873319883)(PETITIONER) STAR PROPWELL PVT LTD(WINDSORNOIDA@GMAIL.COM)(9810377422)(PETITIONER) RAHUL MALHOTRA(RSHARMA@EMERALDLAW.IN)(9873319883)(PETITIONER) SBI(CONTACTCENTRE@SBI.CO.IN)(0)(RESPONDENT) SBI(CONTACTCENTRE@SBI.CO.IN)(0)(RESPONDENT) JITENDRA KUMAR(JITENDRAG10@YAHOO.CO.IN)(9811215039)(RESPONDENT)		
17	W.P.(C)-11198/2019	SANJAY KAUL V/s THE INCOME TAX OFFICERWARD 24 (4), NEW DELHI & ORS.	SAURABH SONI	
		OTHER DETAILS OF ADVOCATES: SAURABH SONI(SAURABSONI@GMAIL.COM)(9899537484)(PETITIONER)		
18	W.P.(C)-10983/2021	MODICARE LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX & ANR.	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) DELHI DCIT(DELHI.DCIT.CEN14@INCOMETAX.GOV.IN)(0)(RESPONDENT) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) CIT JUDICIAL DELHI(CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN)(0)(RESPONDENT)		



19	W.P.(C)-6945/2022 WITH W.P.(C) 6960/2022 W.P.(C) 6967/2022	M/S ELITE INTERNATIONAL (PROP. M/S NATRAJ TECHNOSOFT PVT. LTD.) V/s INCOME TAX OFFICER, WARD - 30(1) DELHI	RAVI PRATAP MALL	
		OTHER DETAILS OF ADVOCATES: RAVI PRATAP MALL AND UMA SHANKAR(RAVIPRATAP@HOTMAIL.COM)(9911916758)(PETITIONER) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
20	W.P.(C)-6960/2022	ELITE INTERNATIONAL (PROP. M/S NATRAJ TECHNOSOFT PVT. LTD.) V/s INCOME TAX OFFICER, WARD - 30(1), DELHI	RAVI PRATAP MALL	
		OTHER DETAILS OF ADVOCATES: RAVI PRATAP MALL(RAVIPRATAP@HOTMAIL.COM)(9911916758)(PETITIONER) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) JAGJIT SINGH(JAGJITSINGHADVOCATE@YAHOO.CO.IN)(9810034684)(RESPONDENT) NR RAILNET(GM@NR.RAILNET.GOV.IN){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
21	W.P.(C)-6967/2022 WITH W.P.(C) 6945/2022 W.P.(C) 6960/2022	ELITE INTERNATIONAL (PROP. M/ NATRAJ TECHNOSOFT PVT. LTD.) V/s INCOME TAX OFFICER, WARD - 30(1), DELHI	RAVI PRATAP MALL	
		OTHER DETAILS OF ADVOCATES: RAVI PRATAP MALL AND UMA SHANKAR(RAVIPRATAP@HOTMAIL.COM)(9911916758)(PETITIONER) INCOME TAX OFFICER(DELHI.ITO30.1@INCOMETAX.GOV.IN){}(RESPONDENT)		
22	W.P.(C)-39/2023	NATIONALIST CONGRESS PARTY V/s DEPUTY COMMISSIONER OF INCOME-TAX (EXEMPTION), CIRCLE 1 ( 1 ), DELHI & ORS.	VED KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: VED JAIN(ANIMESHT@VJALEGAL.COM)(7327094333)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(PETITIONER) VED JAIN(ANIMESHT@VJALEGAL.COM)(7327094333)(PETITIONER) DELHI DCIT EXMP(DELHI.DCIT.EXMP1.1@INCOMETAX.GOV.IN, CCIT.EXEMPTION@INCOMETAX.GOV.IN){}(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT)		
23	W.P.(C)-334/2023 CM APPL. 20411/2025	OPPO MOBILES INDIA PRIVATE LIMITED V/s UNION OF INDIA & ANR.	KAMAL SAWHNEY, SHLOK CHANDRA	
		OTHER DETAILS OF ADVOCATES: KAMAL SAWHNEY(SANJAY1SHARMA@LUMIERELP.COM)(9999971690)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
24	W.P.(C)-3575/2023 CM APPL. 13839/2023	SAMAJWADI PARTY V/s DEPUTY COMMISSIONER OF INCOME TAX EXEMPTION CIRCLE 1(1)	KAPIL GOEL	
		OTHER DETAILS OF ADVOCATES: KAPIL GOEL(ADVOCATEKAPILGOEL@GMAIL.COM)(9910272804)(PETITIONER) KAPIL GOEL(ADVOCATEKAPILGOEL@GMAIL.COM)(9910272804)(PETITIONER) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT)		
25	W.P.(C)-5133/2023	GUNJEET KUMAR V/s UNION OF INDIA & ORS.	MAYANK PACHAURI	
		OTHER DETAILS OF ADVOCATES: RAJESH AGGARWAL(NAGESH@NAGESHBEHL.COM)(9810611888)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
26	W.P.(C)-5174/2023 CM APPL. 20198/2023	INTERGLOBE AVIATION LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX & ORS.	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT) INCOME TAX(CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN){}(RESPONDENT) INCOME TAX(DELHI.DCIT.10.1@INCOMETAX.GOV.IN){}(RESPONDENT) INCOME TAX(DELHI.PCCIT.NEAC@INCOMETAX.GOV.IN){}(RESPONDENT)		
27	W.P.(C)-5801/2023 CM APPL. 22722/2023	AJAY JAIN HUF V/s ASSISTANT COMMISSIONER OF INCOME TAX	ARUNADHRI IYER	
		OTHER DETAILS OF ADVOCATES: R. ARUNDHARI IYER(ARUNADHRI.IYER1@GMAIL.COM)(9958702467)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT)		
28	W.P.(C)-9031/2023	COMMUNIST PARTY OF INDIA (MARXIST) V/s INCOME TAX DEPARTMENT, CIR EXMPT 1(1), DELHI	VENKETESH MOHAN CHAURASIA	
		OTHER DETAILS OF ADVOCATES: VENKETESH CHAURASIA(VENKETESH@GMAIL.COM)(9899037770)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
29	W.P.(C)-10256/2023 CM APPL. 39742/2023	ARBINDER DASS KAJLA V/s INCOME TAX OFFICER WARD 30-1 & ORS.	ABHIMANYU JHAMBHA, SHAILENDRA KISHORE SINGH	
		OTHER DETAILS OF ADVOCATES: ABHIMANYU JHAMBHA(AJ@ABHIMANYUJHAMBHA.COM)(9218999999)(PETITIONER)		

		DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) SHAILENDRA KISHORE SINGH(SHAILENDERAINCOMETAX@GMAIL.COM)(8800652576)(RESPONDENT)	
30	W.P.(C)-325/2024 CM APPL. 1485/2024	SARLA HOLDINGS PRIVATE LIMITED V/s PR COMMISSIONER OF INCOME TAX DELHI-7 NEW DELHI & ANR.	RAM AVTAR BANSAL
		OTHER DETAILS OF ADVOCATES: SINVANG BANSAL AND RAM AVTAR BANSAL()(9899203727)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)	
31	W.P.(C)-7297/2024 WITH W.P.(C) 7299/2024	SHUBHAM HOUSING DEVELOPMENT FINANCE CO LTD V/s PR COMMISSIONER OF INCOME TAX 7 NEW DELHI	KAVITA JHA
		OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM)()(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN)()(RESPONDENT)	
32	W.P.(C)-7299/2024	SHUBHAM HOUSING DEVELOPMENT FINANCE CO LTD V/s PR COMMISSIONER OF INCOME TAX 7 NEW DELHI	KAVITA JHA
		OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM)()(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN)()(RESPONDENT)	
33	W.P.(C)-7451/2024 CM APPL. 31005/2024 WITH W.P.(C) 14286/2024 W.P.(C) 8487/2024 W.P.(C) 9703/2024 W.P.(C) 16352/2024	PUMA REALTORS PRIVATE LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE 26 DELHI & ORS.	HARSHIT PANDEY
		OTHER DETAILS OF ADVOCATES: HARSHIT PANDEY(HASHITPANDEYCADV@GMAIL.COM)(8756297912)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN)()(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN)()(RESPONDENT)	
34	W.P.(C)-14286/2024 CM APPL. 59790/2024	PUMA REALTORS PRIVATE LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 26 DELHI & ORS.	HARSHIT PANDEY
		OTHER DETAILS OF ADVOCATES: HARSHIT PANDEY(HARSHITPANDEYHCADV@GMAIL.COM)(8756297912)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.CIT.JUDICIAL@INCOMETAX.GOV.IN)(0)(RESPONDENT) ONE CITY, APM INFRASTRUCTURE(CS@ONECITY.IN, INFO@APMINFRASTRUCTURE.COM)(0)(RESPONDENT)	
35	W.P.(C)-16352/2024 CM APPL. 69015/2024	RADHA MADHAV CORPORATION LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX & ORS.	SAGAR CHAUHAN
		OTHER DETAILS OF ADVOCATES: HARSHAL SAREEN(HARSHALSAREEN.LAW@GMAIL.COM)(9660730942)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT.CENT15@INCOMETAX.GOV.IN)(0)(RESPONDENT)	
36	W.P.(C)-8487/2024 CM APPL. 34937/2024 WITH W.P.(C) 8679/2024	RADHA MADHAV CORPORATION LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX & ORS.	SAGAR CHAUHAN
		OTHER DETAILS OF ADVOCATES: HARSHAL SAREEN(HARSHALSAREEN.LAW@GMAIL.COM)(9660730942)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT) ZOHOB HOSSAIN(HOSSAINZOHOB@GMAIL.COM)()(RESPONDENT)	
37	W.P.(C)-9369/2024 CM APPL. 38504/2024	PUMA REALTORS PRIVATE LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 26 DELHI & ORS.	HARSHIT PANDEY
		OTHER DETAILS OF ADVOCATES: HARSHIT PANDEY(HARSHITPANDEYHCADV@GMAIL.COM)(8756297912)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHINORTH-LEGAL@GOV.IN)(0)(RESPONDENT) CS ONE CITY(CS@ONECITY.IN, INFO@APMINFRASTRUCTURE.COM)(0)(RESPONDENT)	
38	W.P.(C)-9703/2024 CM APPL. 39797/2024	ARENA SUPERSTRUCTURES PRIVATE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX & ANR.	VISHAL AGARWAL
		OTHER DETAILS OF ADVOCATES: VISHAL AGARWAL (ADVOCATEVISHAL02@GMAIL.COM)(9313835638)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)	
39	W.P.(C)-8679/2024 WITH W.P.(C) 8487/2024	THE NATIONAL SEWING THREAD COMPANY LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX & ORS.	PALASH SINGHAI
		OTHER DETAILS OF ADVOCATES: DELHI DCIT JUDICIAL HC(DELHI.CIT.JUDICIAL@INCOMETAX.GOV.IN)()(RESPONDENT)	

40	W.P.(C)-9420/2024 CM APPL. 38637/2024	VEDANTA RESOURCES LTD V/s INCOME TAX DEPARTMENT CIRCLE INTL TAX 3(1)(1) DELHI & ANR.	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM)(0)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.CIT.JUDICIAL@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
41	W.P.(C)-10688/2024 CM APPL. 43935/2024	NTF (INDIA) PRIVATE LIMITED V/s DCIT CIRCLE 16(1) DELHI & ANR.	RUCHESH SINHA	
		OTHER DETAILS OF ADVOCATES: RUCHESH SINHA(COMMUNICATION@SRALEXLAWFIRM.COM)(45751787)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
42	W.P.(C)-10771/2024 CM APPL. 44343/2024 WITH W.P.(C) 10773/2024 W.P.(C) 10774/2024 W.P.(C) 10778/2024	SARE GURUGRAM PRIVATE LIMITED V/s INCOME TAX OFFICER WARD INT TAX 3 1 1 DELHI & ORS.	KHAITAN & CO., PIYUSH BERIWAL	
		OTHER DETAILS OF ADVOCATES: ASHISH MEHTA AND BHARAT JAIN AND ANCHAL JAIN(ASHISH.MEHTA@KHAITANCO.COM, BHARAT.JAIN@KHAITANCO.COM)(0)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT) KHAITAN & CO. (COURTCLERK.DEL@KHAITANCO.COM)(9811182853)(PETITIONER)		
43	W.P.(C)-10773/2024 CM APPL. 44349/2024	SARE GURUGRAM PRIVATE LIMITED V/s JOINT COMMISSIONER OF INCOME TAX TDS RANGE 77 & ORS.	KHAITAN & CO., PIYUSH BERIWAL	
		OTHER DETAILS OF ADVOCATES: ASHISH MEHTA BHARAT JAIN (ASHISH.MEHTA@KHAITANCO.COM, BHARAT.JAIN@KHAITANCO.COM, ANCHAL.JAIN@KHAITANCO.CO)(9999650185)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT) KHAITAN & CO. (COURTCLERK.DEL@KHAITANCO.COM)(9811182853)(PETITIONER)		
44	W.P.(C)-10774/2024 CM APPL. 44353/2024 CM APPL. 18664/2025	SARE GURUGRAM PRIVATE LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 19 & ANR.	KHAITAN & CO., PIYUSH BERIWAL	
		OTHER DETAILS OF ADVOCATES: ASHISH MEHTA AND BHARAT JAIN AND ANCHAL JAIN(ASHISH.MEHTA@KHAITANCO.COM, BHARAT.JAIN@KHAITANCO.COM, ANCHAL.JAIN@KHAITANCO.CO)(9999650185)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) ASHISH MEHTA AND BHARAT JAIN(ASHISH.MEHTA@KHAITANCO.COM, BHARAT.JAIN@KHAITANCO.COM)(9999650185)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT) KHAITAN & CO. (COURTCLERK.DEL@KHAITANCO.COM)(9811182853)(PETITIONER)		
45	W.P.(C)-10778/2024 CM APPL. 44362/2024	SARE GURUGRAM PRIVATE LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 19 & ANR.	KHAITAN & CO., PIYUSH BERIWAL	
		OTHER DETAILS OF ADVOCATES: ASHISH MEHTA(ASHISH.MEHTA@KHAITANCO.COM, BHARAT.JAIN@KHAITANCO.COM)(9999650185)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT) KHAITAN & CO. (COURTCLERK.DEL@KHAITANCO.COM)(9811182853)(PETITIONER)		
46	W.P.(C)-11200/2024 CM APPL. 46313/2024	VIPIN AUTOMOBILES PRIVATE LIMITED V/s INCOME TAX OFFICER & ANR.	NITIN KANWAR	
		OTHER DETAILS OF ADVOCATES: NITIN KANWAR(NINTNKANWAR@GLOBALCA.IN)(9810387163)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
47	W.P.(C)-11451/2024 CM APPL. 47532/2024	R SONS BUILDERS PVT LTD V/s INCOME TAX OFFICER & ANR.	NITIN KANWAR	
		OTHER DETAILS OF ADVOCATES: DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
48	W.P.(C)-11533/2024 CM APPL. 47823/2024	SAROJ V/s ITO & ANR.	TANUJA RAWAT	
		OTHER DETAILS OF ADVOCATES: PUNEET AGARWAL AND TANUJA RAWAT(PUNEET@ALALEGAL.IN)(9891898911)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
49	W.P.(C)-13391/2024 CM APPL. 55935/2024	VARUN GOEL V/s INCOME TAX OFFICER WARD 47(1), DELHI & ANR.	ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR(ANANYA@SALILKAPOOR.CO)(9910629894)(PETITIONER) SHIVAM YADAV(SHIVAM@SALILKAPOOR.CO)(0)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		

50	W.P.(C)-13787/2024 CM APPL. 57725/2024	MRJ CONSULTANTS PRIVATE LIMITED V/s INCOME TAX OFFICER & ANR.	ROHIT JAIN	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH(ROHIT-TAX@VAISHLAW.COM)(1142492525)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.ITO17.1@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
51	W.P.(C)-14586/2024	ZOMATO LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 25(1) NEW DELHI & ORS.	ROHIT JAIN	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH(ROHIT-TAX@VAISHLAW.COM)(1142492525)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT25.1@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(CIT.CPC.BANGALORE@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
52	W.P.(C)-15164/2024 CM APPL. 63574/2024	REX CAPITAL SERVICES PRIVATE LIMITED V/s INCOME TAX OFFICER WARD 21 (1) NEW DELHI AND ORS	WAHAJ AHMAD KHAN	
		OTHER DETAILS OF ADVOCATES: WAHAJ AHMAD KHAN(WAKHAN.BOL@GMAIL.COM)(9818509340)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.ITO21.1@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX, CBDT(DELHI.PCCIT.NEAC@INCOMETAX.GOV.IN, CHAIRMANCBDT@NIC.IN)(0)(RESPONDENT)		
53	W.P.(C)-15183/2024 CM APPL. 63600/2024	S N SUNDERSON AND COMPANY V/s ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 61 1 DELHI & ORS.	VED KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: VED JAIN(JAINVED@GMAIL.COM)(9312502333)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT61.1@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(DELHI.ITO.HQ.PCCIT.NEAC@INCOMETAX.GOV.IN, CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX, UNION OF INDIA(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
54	W.P.(C)-143/2025 CM APPL. 673/2025	FIITJEE FOUNDATION FOR EDUCATION RESEARCH AND TRAININGS V/s COMMISSIONER OF INCOME TAX (EXEMPTION)	RAJAN BHATIA	
		OTHER DETAILS OF ADVOCATES: RAJAN BHATIA(BHATIA_RAJAN1956@REDIFFMAIL.COM)(9910374341)(PETITIONER) PANKAJ, INCOMETAX(PHOTOSTATPANKAJ@GMAIL.COM, DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
55	W.P.(C)-176/2025 CM APPL. 767/2025	SPICE HEALTHCARE PVT LTD V/s THE ASSISTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 20 & ANR.	ALOK KUMAR	
		OTHER DETAILS OF ADVOCATES: ALOK KUMAR(NJAIN91@REDIFFMAIL.COM)(8802003140)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT.CEN20@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
56	W.P.(C)-3962/2025	UJJWAL ARORA V/s ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 59(1) DELHI & ORS.	ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR, SANAT KAPOOR, ANANYA KAPOOR, SHIVAM YADAV, TARUN KAPOOR(ANANYA@SALILKAPOOR.CO)(9910629894)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
<b>CONNECTED MATTERS (ANMM)</b>				
57	W.P.(C)-3979/2025 CM APPL. 18499/2025 CM APPL. 18500/2025	NEERAJ BHARADWAJ V/s ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE INT TAX 1(1)(2) & ANR.	AGARWAL LAW ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: RISHI AGRAWALA/ NIYATI KOHLI/ PRATHAM VIR AGARWAL(RISHI@AGLAW.IN, NIYATI@AGLAW.IN, PRATHAM@AGLAW.IN, HCMAIL@AGLAW.IN)(9810188705)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT.IT1.1.2@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(DELHI.PCIT.IT1@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
58	W.P.(C)-3980/2025 CM APPL. 18502/2025 CM APPL. 18503/2025	NEERAJ BHARADWAJ V/s ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE INT TAX 1(1)(2) & ANR.	AGARWAL LAW ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: RISHI AGRAWALA/ NIYATI KOHLI/ PRATHAM VIR AGARWAL(RISHI@AGLAW.IN, NIYATI@AGLAW.IN, PRATHAM@AGLAW.IN, HCMAIL@AGLAW.IN)(9810188705)(PETITIONER) INCOME TAX(DELHI.PCIT.IT1@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, <a href="mailto:DELHI.DCIT.IT1.1.2@INCOMETAX.GOV.IN">DELHI.DCIT.IT1.1.2@INCOMETAX.GOV.IN</a> )(0)(RESPONDENT)		

59	W.P.(C)-3981/2025 CM APPL. 18505/2025 CM APPL. 18506/2025	NEERAJ BHARADWAJ V/s ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE INT TAX 1(1)(2) & ANR.	AGARWAL LAW ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: RISHI AGRAWALA/ NIYATI KOHLI/ PRATHAM VIR AGARWAL(RISHI@AGLAW.IN, NIYATI@AGLAW.IN, PRATHAM@AGLAW.IN, HCMail@AGLAW.IN)(9810188705)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT.IT1.1.2@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(DELHI.PCIT.IT1@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
60	W.P.(C)-3982/2025 CM APPL. 18508/2025 CM APPL. 18509/2025	NEERAJ BHARADWAJ V/s ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE INT TAX 1(1)(2) & ANR.	AGARWAL LAW ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: RISHI AGRAWALA/ NIYATI KOHLI/ PRATHAM VIR AGARWAL(RISHI@AGLAW.IN, NIYATI@AGLAW.IN, PRATHAM@AGLAW.IN, HCMail@AGLAW.IN)(9810188705)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT.IT1.1.2@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(DELHI.PCIT.IT1@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
61	W.P.(C)-3983/2025 CM APPL. 18511/2025 CM APPL. 18512/2025	NEERAJ BHARADWAJ V/s ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE INT TAX 1(1)(2) & ANR.	AGARWAL LAW ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: RISHI AGRAWALA/ NIYATI KOHLI/ PRATHAM VIR AGARWAL(RISHI@AGLAW.IN, NIYATI@AGLAW.IN, PRATHAM@AGLAW.IN, HCMail@AGLAW.IN)(9810188705)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT.IT1.1.2@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(DELHI.PCIT.IT1@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
62	W.P.(C)-3984/2025 CM APPL. 18514/2025 CM APPL. 18515/2025	NEERAJ BHARADWAJ V/s ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE INT TAX 1(1)(2) & ANR.	AGARWAL LAW ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: RISHI AGRAWALA/ NIYATI KOHLI/ PRATHAM VIR AGARWAL(RISHI@AGLAW.IN, NIYATI@AGLAW.IN, PRATHAM@AGLAW.IN, HCMail@AGLAW.IN)(9810188705)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT.IT1.1.2@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(DELHI.PCIT.IT1@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
63	W.P.(C)-3985/2025 CM APPL. 18517/2025 CM APPL. 18518/2025	NEERAJ BHARADWAJ V/s ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE INT TAX 1(1)(2) & ANR.	AGARWAL LAW ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: RISHI AGRAWALA/ NIYATI KOHLI/ PRATHAM VIR AGARWAL(RISHI@AGLAW.IN, NIYATI@AGLAW.IN, PRATHAM@AGLAW.IN, HCMail@AGLAW.IN)(9810188705)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT.IT1.1.2@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(DELHI.PCIT.IT1@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
<b>CONNECTED MATTERS (ANMM)</b>				
64	W.P.(C)-16279/2024 WITH W.P.(C) 16368/2024 W.P.(C) 16408/2024	TRINA SOLAR ENERGY DEVELOPMENT PTE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX & ORS.	ANUPAM VARMA	
		OTHER DETAILS OF ADVOCATES: KUMARMANGLAM VIJAY(K.VIJAY@JSALAW.COM)(1244390600)(PETITIONER) INCOME TAX, UNION OF INDIA(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT)		
65	W.P.(C)-16368/2024	TRINA SOLAR ENERGY DEVELOPMENT PTE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX & ORS.	ANUPAM VARMA	
		OTHER DETAILS OF ADVOCATES: KUMARMANGLAM VIJAY(K.VIJAY@JSALAW.COM)(1244390600)(PETITIONER) INCOME TAX, UNION OF INDIA(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT)		
66	W.P.(C)-16408/2024	TRINA SOLAR ENERGY DEVELOPMENT PTE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX & ORS.	ANUPAM VARMA	
		OTHER DETAILS OF ADVOCATES: KUMARMANGLAM VIJAY(K.VIJAY@JSALAW.COM)(1244390600)(PETITIONER) KUMARMANGLAM VIJAY(K.VIJAY@JSALAW.COM)(1244390600)(PETITIONER) INCOME TAX, UNION OF INDIA(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT) INCOME TAX, UNION OF INDIA(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, <a href="mailto:UOIHDC@GMAIL.COM">UOIHDC@GMAIL.COM</a> )(1123384193)(RESPONDENT)		



67	W.P.(C)-17749/2024 CM APPL. 75508/2024 WITH W.P.(C) 17750/2024 W.P.(C) 17751/2024 W.P.(C) 17752/2024 W.P.(C) 17879/2024	TRINA SOLAR ENERGY DEVELOPMENT PTE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX & ORS.	ANUPAM VARMA	
		OTHER DETAILS OF ADVOCATES: KUMARMANGLAM VIJAY(K.VIJAY@JSALAW.COM)(1244390600)(PETITIONER) KUMARMANGLAM VIJAY(K.VIJAY@JSALAW.COM)(1244390600)(PETITIONER) INCOME TAX, UNION OF INDIA(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) INCOME TAX, UNION OF INDIA(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
68	W.P.(C)-17750/2024 CM APPL. 75509/2024	TRINA SOLAR ENERGY DEVELOPMENT PTE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX & ORS.	ANUPAM VARMA	
		OTHER DETAILS OF ADVOCATES: KUMARMANGLAM VIJAY(K.VIJAY@JSALAW.COM)(1244390600)(PETITIONER) KUMARMANGLAM VIJAY(K.VIJAY@JSALAW.COM)(1244390600)(PETITIONER) INCOME TAX, UNION OF INDIA(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) INCOME TAX, UNION OF INDIA(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
69	W.P.(C)-17751/2024 CM APPL. 75510/2024	TRINA SOLAR ENERGY DEVELOPMENT PTE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX & ORS.	ANUPAM VARMA	
		OTHER DETAILS OF ADVOCATES: KUMARMANGLAM VIJAY(K.VIJAY@JSALAW.COM)(1244390600)(PETITIONER) KUMARMANGLAM VIJAY(K.VIJAY@JSALAW.COM)(1244390600)(PETITIONER) INCOME TAX, UNION OF INDIA(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) INCOME TAX, UNION OF INDIA(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
70	W.P.(C)-17752/2024 CM APPL. 75511/2024	TRINA SOLAR ENERGY DEVELOPMENT PTE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX & ORS.	ANUPAM VARMA	
		OTHER DETAILS OF ADVOCATES: KUMARMANGLAM VIJAY(K.VIJAY@JSALAW.COM)(1244390600)(PETITIONER) KUMARMANGLAM VIJAY(K.VIJAY@JSALAW.COM)(1244390600)(PETITIONER) INCOME TAX, UNION OF INDIA(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) INCOME TAX, UNION OF INDIA(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
71	W.P.(C)-17879/2024 CM APPL. 76093/2024	TRINA SOLAR ENERGY DEVELOPMENT PTE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX & ORS.	ANUPAM VARMA	
		OTHER DETAILS OF ADVOCATES: KUMARMANGLAM VIJAY(K.VIJAY@JSALAW.COM)(1244390600)(PETITIONER) KUMARMANGLAM VIJAY(K.VIJAY@JSALAW.COM)(1244390600)(PETITIONER) INCOME TAX, UNION OF INDIA(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) INCOME TAX, UNION OF INDIA(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
<b>CONNECTED MATTERS (ANMM)</b>				
72	W.P.(C)-14234/2021 CM APPL. 44890/2021 WITH W.P.(C) 14310/2021 W.P.(C) 3333/2023 W.P.(C) 3211/2023 W.P.(C) 3053/2023	CHANDRA PRABHU INTERNATIONAL LTD V/s UNION OF INDIA AND ORS	ALOK KUMAR	
		OTHER DETAILS OF ADVOCATES: ALOK KUMAR(NJAIN91@REDIFFMAIL.COM)(8802003140)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) MOHAN K SINGHANIA(MOHAN.K.SINGHANIA@INCOMETEX.GOV.IN){}(RESPONDENT)		
73	W.P.(C)-14310/2021 CM APPL. 45135/2021	EKAM LEASING AND FINANCE CO. LIMITED V/s UNION OF INDIA & ORS.	ALOK KUMAR	
		OTHER DETAILS OF ADVOCATES: ALOK KUMAR(NJAIN91@REDIFFMAIL.COM)(8802003140)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
74	W.P.(C)-3053/2023 WITH W.P.(C) 3211/2023	D D DIAMONDS V/s UNION OF INDIA & ORS.	ALOK KUMAR	
		OTHER DETAILS OF ADVOCATES: ALOK KUMAR(NJAIN91@REDIFFMAIL.COM)(8802003140)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
75	W.P.(C)-3211/2023	VARDA JEWELLERS V/s UNION OF INDIA & ORS.	ALOK KUMAR	

		OTHER DETAILS OF ADVOCATES: ALOK KUMAR(NJAIN91@REDIFFMAIL.COM)(8802003140)(PETITIONER) THE ASSISTANT COMMISSIONER OF INCOME TAX(DELHI.DCIT.CEN17@INCOMETAX.GOV.IN){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM, SECY-DEA@NIC.IN){}(RESPONDENT) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT)		
76	W.P.(C)-3333/2023	HARJINDER TALWAR V/s UNION OF INDIA & ORS.	ALOK KUMAR	
		OTHER DETAILS OF ADVOCATES: ALOK KUMAR(NJAIN91@REDIFFMAIL.COM)(8802003140)(PETITIONER) ALOK KUMAR(NJAIN91@REDIFFMAIL.COM)(8802003140)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM, SECY-DEA@NIC.IN){}(RESPONDENT) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT) INCOME TAX(DELHI.DCIT.CEN17@INCOMETAX.GOV.IN){}(RESPONDENT)		
FOR ARGUMENT				
77	W.P.(C)-7531/2020 CM APPL. 25076/2020	NOKIA SOLUTIONS AND NETWORKS INDIA PVT LTD V/s UNION OF INDIA & ORS.	KISHORE KUNAL	
		OTHER DETAILS OF ADVOCATES: KISHORE KUNAL(KISHORE.KUNAL@KKCOLAW.IN)(9871278561)(PETITIONER) ABHISHEK KHANNA(ADV.KHANNAABHISHEK@GMAIL.COM)(9953432792)(RESPONDENT) MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
PART-HEARD MATTERS				
78	LPA-114/2013 CM APPL. 4428/2015 (CROSS OBJ.) CM APPL. 7030/2015 CM APPL. 39768/2016	NEELAM ARYA V/s DIN MOHD ( DECEASED ) AND ORS	VISHAL SINGH, YEESHU JAIN, KAPOOR & COMPANY, AVIRAL TIWARI, RAJAT ARORA, JYOTI TYAGI, SANJAY KUMAR PATHAK, SUNIL KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) SUNIL KUMAR JHA(ADV.SUNILJHA@GMAIL.COM)(9711684779)(RESPONDENT)		
END OF THE BOARD MATTERS				
79	ITA-45/2020	PR. COMMISSIONER OF INCOME TAX- (CENTRAL-II) V/s M/S ETT LIMITED (FORMERLY KNOWN AS INDIAN EXPRESS MULTIMEDIA LTD.)	ZOHEB HOSSAIN, BHUPINDER JIT KUMAR	
		OTHER DETAILS OF ADVOCATES: ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM,OFFICEZHOSAIN@GMAIL.COM,VSDEEPAK99@GMAIL.COM ,ADARSHGUPTA11157@GMAIL.COM)(9999711099)(PETITIONER) BHUPINDER JIT KUMAR(BHUPINDERJIT.LAWCHAMBERS@GMAIL.COM)(9971760021)(PETITIONER)		



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 HON'BLE MS.JUSTICE PRATHIBA M. SINGH  
 HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CONNECTED MATTERS (ANMM)				
1	W.P.(C)-8489/2024 CM APPL. 34941/2024 CM APPL. 63347/2024 CM APPL. 12263/2025 WITH W.P.(C) 7594/2018	KRISHAN KUMAR & ORS. V/s DELHI JAL BOARD & ORS.	APOORVA PANDEY	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: APOORVA PANDEY AND ADYASHA NANDA(APOORVA@APTLEGAL.IN, DELHIOFFICE@APTLEGAL.IN)(9717252620)(PETITIONER) DELHI JAL BOARD(SANGEETABHARTI@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DELHI VILLAGE DEVELOPMENT BOARD(CDEVELOP@NIC.IN, DIRM- PWD@DELHI.GOV.IN){}(RESPONDENT) APOORVA PANDEY AND ADYASHA NANDA(APOORVA@APTLEGAL.IN, DELHIOFFICE@APTLEGAL.IN)(9717252606)(PETITIONER) SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM){0}(RESPONDENT)		
2	W.P.(C)-7594/2018 CM APPL. 30022/2018 CM APPL. 41886/2024 CM APPL. 42188/2024 CM APPL. 42189/2024 CM APPL. 47142/2024 CM APPL. 48597/2024 CM APPL. 57187/2024 CM APPL. 62545/2024 CM APPL. 69901/2024 WITH W.P.(C) 14094/2024 W.P.(C) 17064/2024 W.P.(C) 15399/2024 W.P.(C) 13190/2024 W.P.(C) 8489/2024	COURT ON ITS OWN MOTION V/s UNION OF INDIA & ORS	GAUTAM NARAYAN, HARSH GATTANI, SMRITI CHURIWAL, KAWALPREET KAUR, YOGESH MAHAJAN, PRIYAM MEHTA, KUMAR UTKARSH, PALVINDER SINGH, VIVEK KUMAR TANDON, SUMEET PUSHKARNA, RITU DAMAN BHARDWAJ, D.S. MEHANDRU, ANCHIT SHARMA, D S MEHANDRU, SUNDER KHATRI	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: HARSH GATTANI(HARSHGATTANI@OUTLOOK.COM)(7415314431)(PETITIONER)		

		RIPU DAMAN, PUJA KALRA, NDMC(RIPUDAMAN@GMAIL.COM, PUJAKALRA09@GMAIL.COM, CLO-NDMC@MCD.NIC.IN)(0)(RESPONDENT) RAVINDER, SANTOSH KUMAR TRIPATHI, UNION OF INDIA(RAVINDERCLOMCD@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM, UIDHC@GMAIL.COM)(9868250806)(RESPONDENT) SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM)(0)(RESPONDENT) VIDHII PARTNERS(SMRITI.CHURIWAL@VIDHIIPARTNERS.COM, VIDHII.DELHI@VIDHIIPARTNERS.COM)(7738959644)(PETITIONER) SANGEETA BHARTI, PRODJB, MCD(SANGEETABHARTI@GMAIL.COM, PRODJB306@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI, MCD, SANJEEV SABHARWAL(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM, SOLICITOR6@GMAIL.COM)(9868250806)(RESPONDENT) ALI QAMBAR ZAIDI(NAYAB@HRLN.ORG)(9693593950)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM, UIDHC@GMAIL.COM)(9868250806)(RESPONDENT) YOGESH MAHAJAN(Y_MAHAJAN@YMAIL.COM)(9868814751)(PETITIONER) HARSH, RIPU DAMAN, PUJA KALRA(HARSHGATTANI@OUTLOOK.COM, RIPUDAMAN@GMAIL.COM, PUJAKALRA09@GMAIL.COM)(0)(RESPONDENT) NDMC, RAVINDER, SANTOSH KUMAR TRIPATHI(CLO-NDMC@MCD.NIC.IN, RAVINDERCLOMCD@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SMRITI, VIDHII(SMRITI.CHURIWAL@VIDHIIPARTNERS.COM, VIDHII.DELHI@VIDHIIPARTNERS.COM)(0)(RESPONDENT) SANGEETA BHARTI, PRODJB, MCD(SANGEETABHARTI@GMAIL.COM, PRODJB306@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) SOLICITOR, NAYAB, UNION OF INDIA(SOLICITOR6@GMAIL.COM, NAYAB@HRLN.ORG, UIDHC@GMAIL.COM)(0)(RESPONDENT) SUDHANSHU TIWARI(THEJURISPULSE@GMAIL.COM)(7838889995)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SANGEETA BHSRTI()(9811112863)(RESPONDENT) DEFENCE COLONY RESIDENT WELFARE ASSOCIATION()(7217600705)(RESPONDENT) ARVIND SAH(ARVIND_SAHINDIA@YAHOO.COM)(9811555076)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) MONIKA ARORA(OFFICEADVMONIKA@GMAIL.COM)(0)(RESPONDENT)		
<b>AFTER NOTICE MISC. MATTERS</b>				
3	W.P.(C)-3355/2025 CM APPL. 15852/2025	SD WINDLESH V/s GOVT OF NCT OF DELHI & ANR.	S D WINDLESH	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: SD WINDLESH(SDWINDLESHADV@GMAIL.COM)(9811169203)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD(STANDINGCOUNSELGNCTD@GMAIL.COM, COMMISSIONER@MCD.NIC.IN, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT) IFC FCI(IFCFICI@GMAIL.COM)(0)(RESPONDENT)		
4	W.P.(C)-9617/2022 WITH W.P.(C) 7594/2018	COURT ON ITS OWN MOTION V/s GOVT. OF NCT OF DELHI AND ORS	THROUGH COURT	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: AMITA SACHDEVA & ANR. V/s GOVT OF NCT OF DELHI & ORS.		
5	W.P.(C)-10480/2024 CM APPL. 43099/2024	AMITA SACHDEVA & ANR. V/s GOVT OF NCT OF DELHI & ORS.	AMITA SACHDEVA	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: MALLIKA PARMAR(MALLIKA.PARMAR@YAHOO.COM)(9971428439)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) DELHI DEVELOPMENT AUTHORITY(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM)(0)(RESPONDENT)		
6	W.P.(C)-13190/2024 CM APPL. 22480/2025 CM APPL. 22481/2025 CM APPL. 22482/2025	MAHARANI BAGH CO-OPERATIVE HOUSE BUILDING AND WELFARE SOCIETY LTD., & ANR. V/s UNION OF INDIA& ORS.	RANJAN MISHRA, ROHIT KUMAR, GAUTAM DHAMIJA	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: UDAYAN JAIN(UDAYAN@UDAYANJAIN.COM)(9810336364)(PETITIONER) UNION OF INDIA, SANTOSH KUMAR TRIPATHI(UOIDHC@GMAIL.COM, SECYURBAN@NIC.IN, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) FLOOD CONTROL, DDA(CEIFCD@GMAIL.COM, DDA-WEB@DDA.GOV.IN, DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) DDA, MCD(DDACHAMBERHC@YAHOO.COM, COMMISSIONER@MCD.NIC.IN, CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) DELHI JAL BOARD(CEODELHI.DJB@NIC.IN, SANGEETABHARTI@GMAIL.COM)(0)(RESPONDENT) AMIT PUNJ(AMIT.PUNJ@YAHOO.COM)(9810524966)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) GAUTAM DHAMIJA(GAUTAM@MIMANSALAW.IN)(9899809187)(PETITIONER)		
7	W.P.(C)-15399/2024 CM APPL. 4918/2025 CM APPL. 8786/2025	SHAIENDRA BHATNAGAR V/s GOVT OF NCT OF DELHI & ORS.	VIPIN CHAUDHARY, SHALENDRA BHATNAGAR, SRINIVASAN RAMASWAMY, BEENASHAW NANDA SONI	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: SHAIENDRA BHATNAGAR & ASSOCIATES(SHAIENDRA@SBASSOCIATES.IN, ADVOCATEVIPINCHAUDHARY@GMAIL.COM)(9811101476)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD(STANDINGCOUNSELGNCTD@GMAIL.COM, MCD-ITHELPDESK@MCD.NIC.IN, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT) DELHI JAL BOARD(SANGEETABHARTI@GMAIL.COM, GRIEVANCES-DJB@DELHI.GOV.IN,		

		SW3DJB@GMAIL.COM)(9811112863)(RESPONDENT) SHAIENDRA BHATNAGAR(SHAIENDRA@SHASSOCIATES.IN)(9811101476)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) SHAIENDRA BHATNAGAR(SHAIENDRA@SBASSOCIATES.IN)(9811101476)(PETITIONER) SANTOSH KUMAR TRIPATHI (STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) DELHI JAL BOARD(GRIEVANCES-DJB@DELHI.GOV.IN,)(0)(RESPONDENT) SRINIVASAN RAMASWAMY(SRINIVASAN@KRADVOCATES.IN)(8750541571)(RESPONDENT) BEENASHAW NANDA SONI(BEENASHAW.LAWOFFICE@GMAIL.COM)(9811270125)(RESPONDENT)		
8	W.P.(C)-17064/2024	RAVINDER YADAV V/s GOVT. OF NCT OF DELHI & ORS.	RAVINDER KUMAR	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: RAVINDER YADAV(KOSLIARAVI@GMAIL.COM)(9015367210)(PETITIONER) BHAWANA KATARIA STANDING COUNSEL OF GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) SANJEEV SABHARWAL STANDING COUNSEL OF MCD(SOLICITOR6@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) SANJEEV SABHARWAL STANDING COUNSEL OF MCD(SOLICITOR6@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(9810031680)(RESPONDENT) CS DELHI, PSPWD, PSUD, PWD(CSDELHI@NIC.IN, PSPWD@NIC.IN, PSUD@NIC.IN, DIRM- PWD@GMAIL.COM)(0)(RESPONDENT) CE PWD DELHI, ENIC- PWD, EE PWD(CEPWDELHIIMZM3@GMAIL.COM, ENIC- PWD@DELHI.GOV.IN, EEPWDELHIM141@GMAIL.COM)(0)(RESPONDENT) CEIFCD, IFFCIV, DJB(CEIFCD@GMAIL.COM, IFFCIV@GMAIL.COM, MEMBERDRAINAGEDJB@GMAIL.COM)(0)(RESPONDENT) MCD, SDM(COMMISSIONER@MCD.NIC.IN, DCNGZSDMC@GMAIL.COM)(0)(RESPONDENT)		

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 HON'BLE MR.JUSTICE RAJNEESH KUMAR GUPTA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>TOP OF THE BOARD</b>				
1	LPA-495/2018 CM APPL. 34970/2018 CM APPL. 44626/2018 CM APPL. 11745/2019 CM APPL. 19017/2020	RAJEEV NEELU KACHWAHA CHARITABLE TRUST (NGO-SWATI) V/s DELHI URBAN SHELTER IMPROVEMENT BOARD & ORS	RAGHAVENDERA M BAJAJ, TATINI BASU, PARVINDER CHAUHAN, RAGHAVENDRA MOHAN BAJAJ, ZUBEDA BEGUM, RITU DAMAN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: RAGHAVENDERA M BAJAJ()(9810248083)(PETITIONER) TATINI BASU()(9811215768)(PETITIONER) PARVINDER CHAUHAN()(9868102274)(PETITIONER) RAGHAVENDRA MOHAN BAJAJ(OFF.RMB@GMAIL.COM)(9810248083)(PETITIONER) RAGHAVENDRA BAJAJ(RAGHAVENDRAMBAJAJ@GMAIL.COM)(9810248083)(PETITIONER) MR. PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)()(RESPONDENT) MR. MOHD. MUQEEM(MOHAMMEDMUQEM@GMAIL.COM)(9999864964)(RESPONDENT) MS. TATINI BASU(TATINIBASU.ADV@GMAIL.COM)()(RESPONDENT)		
2	W.P.(C)-2025/2019 CM APPL. 51974/2019 CM APPL. 13617/2021 CM APPL. 37764/2022 WITH W.P.(C) 4296/2023	R. S. CHHABRA AND ANR. V/s REGISTRAR, COOPERATIVE SOCIETES AND ORS.	SATISH CHOUDHARY, MAYANK RUSTAGI, SANJAY S CHHABRA, VARDHMAN KAUSHIK	
		OTHER DETAILS OF ADVOCATES: SATISH CHOUDHARY()(9899653006)(PETITIONER) MAYANK RUSTAGI()(9717764718)(PETITIONER) SATISH CHOUDHARY()(9899653006)(PETITIONER) JAWAHARRAJA(OFFICE.JAWAHARRAJA@GMAIL.COM)()(RESPONDENT) SATISH CHOUDHARY()(9899653006)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCNTD@GMAIL.COM)(9868250806)(RESPONDENT) AMRIT (AMRITA_ATTORNEY@YAHOO.CO.IN)()(RESPONDENT) VARDHMAN KAUSHIK(VARDHMANKAUSHIK@GMAIL.COM)(9899697730)(PETITIONER)		

3	W.P.(C)-4296/2023 CM APPL. 16578/2023	SHEKHAR CO-OPERATIVE GROUP HOUSING SOCIETY V/s REGISTRAR CO OPERATIVE SOCIETIES & ANR.	VARDHMAN KAUSHIK, D.K. RUSTAGI	
		OTHER DETAILS OF ADVOCATES: VADHMAN KAUSHIK(VARDHMAN.KAUSHIK@GMAIL.COM)(9899697730)(PETITIONER) STANDING COUNSEL(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) D.K. RUSTAGI(ADMIN@DKRUSTAGI.COM)(9210795248)(RESPONDENT)		
4	W.P.(C)-1597/2025 CM APPL. 7781/2025	ELENTEC INDIA PRIVATE LIMITED V/s PRINCIPAL COMMISSIONER OF CUSTOMS ACC IMPORT & ANR.	RAJNISH KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: RAJNISH KUMAR JHA/ ABHINAV JAGANATHAN(CONTACT@ACTUSLEGAL.IN)(9968954570)(PETITIONER) CHAMBER OF MB, CUSDEL(CHAMBERSOFMB@GMAIL.COM, COMMRAACCIMP- CUSDEL@NIC.IN)(0)(RESPONDENT)		
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
5	W.P.(C)-17735/2024	HARSH VARDHAN SHARMA V/s RAM RATI DEVI AND ORS.	SUMANT BHARADWAJ	
		OTHER DETAILS OF ADVOCATES: SUMANT BHARDWAJ(SUMANTBHARADWAJ@GMAIL.COM)(9811206116)(PETITIONER) SANTOSH KUMAR TRIPATHI, DSTCHBS(STANDINGCOUNSELGNCTD@GMAIL.COM, DSTCHBS@YAHOO.COM)(9868250806)(RESPONDENT)		
6	W.P.(C)-17918/2024	GULSHAT SAPAROVA V/s COMMISSIONER OF CUSTOMS	PRAMOD KANT SAXENA, ADIT KHORANA	
		OTHER DETAILS OF ADVOCATES: P.K. SAXENA & ASSOCIATES(SAXENA.PRAMODE@GMAIL.COM)(9810015178)(PETITIONER) SATISH AGGARWALA, CCGEN(SATISHAGGARWALA@GMAIL.COM, CCGEN- DELHI@GOV.IN)(0)(RESPONDENT) ADIT KHORANA(KHORANA.ADIT@GMAIL.COM)(9999890679)(RESPONDENT)		
7	W.P.(C)-3394/2025 CM APPL. 16057/2025	SH. B.K. GUPTA V/s SH. SATISH KUMAR GUPTA & ANR.	DHANANJAI JAIN	
		OTHER DETAILS OF ADVOCATES: BHOOP SINGH(PROJURIS@REDIFFMAIL.COM)(9654908384)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
8	W.P.(C)-4519/2025	MAHESH KUMAR YADAV V/s TOWN VENDING COMMITTEE & ORS.	BIBHUTI BHUSHAN MISHRA	
		OTHER DETAILS OF ADVOCATES: BIBHUTI BHUSHAN MISHRA(BIBHUTIBHUSHAN54@GMAIL.COM)(9999517030)(PETITIONER) NDMC(LAW.DEPTT.NDMC@GMAIL.COM, DIRECTOR.ENFORCEMENT.NORTH@NDMC.GOV.IN)(0)(RESPONDENT) NDMC, HARSHA PEECHARA(CHAIRPERSON@NDMC.GOV.IN, SHPEECHARA@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
9	W.P.(C)-4629/2025 CM APPL. 21381/2025	POOJA TRADING CO V/s ADDITIONAL COMMISSIONER CGST & ORS.	RAJESH JANGRA	
		OTHER DETAILS OF ADVOCATES: THE CHAMBERS OF JANGRA AND ASSOCIATES(JANGRAADVOCATE@GMAIL.COM)(9310394606)(PETITIONER) DELHI NORTH LEGAL(DELHINORTH-LEGAL@GOV.IN)(0)(RESPONDENT)		
10	W.P.(C)-4859/2025 CM APPL. 22360/2025	JYOTI ENTERPRISES V/s ADDITIONAL COMMISSIONER OF CUSTOMS INLAND CONTAINER DEPOT	SALIL ARORA	
		OTHER DETAILS OF ADVOCATES: SALIL ARORA(AMICUSRARUS@YAHOO.COM)(9953313081)(PETITIONER) MEENA, ICDPPGCUS, AAKARSHS(PVS.MEENA@GOV.IN, ICDPPGCUSLEGAL@GMAIL.COM, AAKARSHS@GMAIL.COM)(0)(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(0)(RESPONDENT)		
<b>FOR ADMISSION</b>				
11	W.P.(C)-17582/2022 CM APPL. 56171/2022	NTPC EMPLOYEES COOPERATIVE GROUP HOUSING SOCIETY LTD V/s REGISTRAR COOPERATIVE SOCIETIES & ORS.	D.K. RUSTAGI	
		OTHER DETAILS OF ADVOCATES: D.K RUSTAGI (ADMIN@DKRUSTAGI.COM)(9717764718)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
12	W.P.(C)-6002/2024 CM APPL. 24940/2024 WITH W.P.(C) 11931/2024	HARSH VARDHAN SHARMA V/s REGISTRAR CO-OPERATIVE SOCITIES	SUMANT BHARADWAJ	
		OTHER DETAILS OF ADVOCATES: DR. SUMANT BHARDWAJ(SUMANTBHARADWAJ@GMAIL.COM)(9811206116)(PETITIONER)		

		DR. SUMANT BHARDWAJ(SUMANTBHARDWAJ@GMAIL.COM)(9811206116)(PETITIONER) DR. SUMANT BHARDWAJ(SUMANTBHARDWAJ@GMAIL.COM)(9811206116)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)()(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(8960896896)(RESPONDENT)		
13	W.P.(C)-11931/2024 CM APPL. 49625/2024	HARSH VARDHAN SHARMA V/s DELHI SCHOOL TEACHERS COOPERATIVE HOUSE BUILDING SOCIETY LDT AND ORS	SUMANT BHARADWAJ	
		OTHER DETAILS OF ADVOCATES: SUMANT BHARADWAJ(SUMANTBHARADWAJ@GMAIL.COM)(9811206116)(PETITIONER) SANTOSH KUMAR TRIPATHI, DSTCHBS(STANDINGCOUNSELGNCTD@GMAIL.COM, DSTCHBS@YAHOO.COM)(9868250806)(RESPONDENT)		
14	W.P.(C)-11932/2024 CM APPL. 49626/2024	HARSH VARDHAN SHARMA V/s REGISTRAR CO OPERATIVE SOCIETIES	SUMANT BHARADWAJ	
		OTHER DETAILS OF ADVOCATES: SUMANT BHARADWAJ(SUMANTBHARADWAJ@GMAIL.COM)(9811206116)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
15	W.P.(C)-12000/2024 CM APPL. 49906/2024	HARSH VARDHAN SHARMA V/s REGISTRAR CO-OPERATIVE SOCIETIES	SUMANT BHARADWAJ	
		OTHER DETAILS OF ADVOCATES: SUMANT BHARADWAJ(SUMANTBHARADWAJ@GMAIL.COM)(9811206116)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
16	W.P.(C)-12969/2024 CM APPL. 54063/2024	HARSH VARDHAN SHARMA V/s DELHI SCHOOL TEACHERS COOPERATIVE HOUSE BUILDING SOCIETY LDT	SUMANT BHARADWAJ, MANOJ JOSHI	
		OTHER DETAILS OF ADVOCATES: DR. SUMANT BHARADWAJ(SUMANTBHARADWAJ@GMAIL.COM)(9811206116)(PETITIONER) SANTOSH KUMAR TRIPATHI, DELHI SCHOOL TEACHERS COOPERATIVE HOUSE BUILDING SOCIETY(STANDINGCOUNSELGNCTD@GMAIL.COM, DSTCHBS@YAHOO.COM)(9868250806)(RESPONDENT) MANOJ JOSHI(JOSHI4MANOJ@GMAIL.COM)(9871471788)(RESPONDENT)		
17	W.P.(C)-797/2025 CM APPL. 14226/2025	M/S RBN PACKAGING V/s DIRECTORATE GENERAL OF GST OF INTELLIGENCE, GURUGRAM ZONAL UNIT	PRADEEP JAIN	
		OTHER DETAILS OF ADVOCATES: PRADEEP JAIN, SAMBHAV JAIN, PRANAV RAJ SINGH & SHUBHANKAR JHA(JAINGLOBUS@GMAIL.COM)(9899152568)(PETITIONER) DGGI GZU(DGGI.GZU@GOV.IN)()(RESPONDENT) PRADEEP JAIN(JAINGLOBUS@GMAIL.COM)(9899152568)(PETITIONER) DELHI NORTH LEGAL(DGGI.GZU@GOV.IN, COMMR-CEXDEL1@NIC.IN, DELHHINORTH- LEGAL@GOV.IN)()(RESPONDENT)		
18	W.P.(C)-2256/2025 CM APPL. 10638/2025 WITH W.P.(C) 2257/2025	M/S NABCO BATTERIES (THROUGH ITS PROPREITOR SH SUMIT RAMSISARIA & ANR. V/s OFFICE OF COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX (THROUGH COMMISSIONER) & ANR.	RAKESH PRASAD SINGH	
		OTHER DETAILS OF ADVOCATES: R.P. SINGH(USRLEGALADVISORS@GMAIL.COM)(9990174008)(PETITIONER) ANURAG, DELHI NORTH LEGAL, CGST DELHI SOUTH(ANURAGDULAW@GMAIL.COM, DELHINORTH- LEGAL@GOV.IN, LEGAL.CGSTDDELHISOUTH@GOV.IN)()(RESPONDENT)		
19	W.P.(C)-2257/2025 CM APPL. 10649/2025	M/S SIDDHARTH INDUSTRIES (THROUGH ITS PROPRIETOR SH SIDDHARTH RAMSISARIA) & ANR. V/s OFFICE OF COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX (THROUGH COMMISSIONER) & ANR.	RAKESH PRASAD SINGH	
		OTHER DETAILS OF ADVOCATES: R.P. SINGH(USRLEGALADVISORS@GMAIL.COM)(9990174008)(PETITIONER) ANURAG, DELHI NORTH LEGAL, CGST DELHI SOUTH(ANURAGDULAW@GMAIL.COM, DELHINORTH- LEGAL@GOV.IN, LEGAL.CGSTDDELHISOUTH@GOV.IN)()(RESPONDENT)		
<b>AFTER NOTICE MISC. MATTERS</b>				
20	CEAC-1/2025	M/S KHADIM INDIA LIMITED V/s PRINCIPAL COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DELHI NORTH	SHRUTI GOPAL IYER	
		OTHER DETAILS OF ADVOCATES:		
21	LPA-1220/2007 WITH W.P.(C) 14682/2006	S.K.N.ASSOCIATES P. LTD. & ANR. V/s UOI & ANR.	NEELIMA TRIPATHI, MONIKA ARORA, AVNEESH GARG, B.K. SOOD, M.M. KALRA	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES:		

22	W.P.(C)-14682/2006 WITH LPA 1220/2007	S.K.N.ASSOCIATES PVT LTD & ANR V/s UNION OF INDIA & ORS	NEELIMA TRIPATHI, MONIKA ARORA, AVNEESH GARG, BK SOOD, M.M. KALRA	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ( ) (RESPONDENT)		
23	SERTA-16/2023 WITH SERTA 17/2023	THE PR. COMMISSIONER OF CENTRAL TAX, DELHI SOUTH V/s M/S DELHI METRO RAIL CORPORARATION LTD.	ATUL TRIPATHI, PRABHAT KUMAR SAHU	
		OTHER DETAILS OF ADVOCATES: ATUL TRIPATHI(ATULTRIPATHIADV@GMAIL.COM)(9891608960)(PETITIONER) PUSHKARSOOD(PUSHKARSOOD03@GMAIL.COM) (RESPONDENT) PRABHAT KUMAR SAHU(PKSAHU@MSN.COM, TAJBER1@GMAIL.COM)(9810008892)(RESPONDENT)		
24	SERTA-17/2023	THE PR. COMMISSIONER OF CENTRAL TAX, DELHI SOUTH V/s M/S DELHI METRO RAIL CORPORARATION LTD.	ATUL TRIPATHI, PRABHAT KUMAR SAHU	
		OTHER DETAILS OF ADVOCATES: ATUL TRIPATHI(ATULTRIPATHIADV@GMAIL.COM)(9891608960)(PETITIONER) PUSHKAR (PUSHKARSOOD03@GMAIL.COM) (RESPONDENT) PRABHAT KUMAR SAHU(PKSAHU@MSN.COM, TAJBER1@GMAIL.COM)(9810008892)(RESPONDENT)		
25	VAT APPEAL-2/2024	COMMISSIONER OF TRADE AND TAXES V/s M/S UNO INTERNATIONAL	MANBHAR MITTAL	
		OTHER DETAILS OF ADVOCATES: RAJEEV AGGARWAL(RALAWCO@GMAIL.COM)(9810341151)(PETITIONER) ANSARI (ANSARIADVOCATE15@GMAIL.COM) (RESPONDENT)		
26	W.P.(C)-2065/2013 WITH W.P.(C) 2095/2013	HINDUSTAN PETROLEUM CORPORATION LTD AND ANR V/s MUNICIPAL CORPORATION OF DELHI, SOUTH AND ORS	SUSHIL KUMAR GUPTA, SAMEER VASHISHT, KUNAL VAJANI	
		OTHER DETAILS OF ADVOCATES: SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) KUNAL VAJANI(FILINGS.NEWDELHI@FOXANDMANDAL.CO.IN)(9871889444)(RESPONDENT) KUNAL VAJANI(FILINGS.NEWDELHI@FOXANDMANDAL.CO.IN)(9871889444)(RESPONDENT)		
27	W.P.(C)-2095/2013 WITH W.P.(C) 2937/2020 W.P.(C) 2065/2013	BHARAT PETROLEUM CORP. LTD V/s SOUTH DELHI MUNICIPAL CORP. AND ORS	ANIL K.BATRA, KUNAL VAJANI, SAMEER VASHISHT	
		OTHER DETAILS OF ADVOCATES: KUNAL VAJANI(FILINGS.NEWDELHI@FOXANDMANDAL.CO.IN)(9871889444)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		
28	W.P.(C)-7063/2016	HAIKO LOGISTICS INDIA PVT. LTD. V/s UNION OF INDIA & ORS.	J.K. MITTAL	
		OTHER DETAILS OF ADVOCATES:		
29	W.P.(C)-3002/2021	SINDER PAL S/O LATE SH. RAM SARUP V/s COMMISSIONER OF CUSTOMS, INLAND CONTAINER DEPOT, PATPARGANJ, NEW DELHI & ANR.	AKHIL KRISHAN MAGGU	
		OTHER DETAILS OF ADVOCATES: JAGMOHAN BANSAL AND AKHIL KRISHAN MAGGU(MAGGUAKHIL@GMAIL.COM) (PETITIONER) AKHILMAGGU(MAGGUAKHIL@YMAIL.COM)(9650046568)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT)		
30	W.P.(C)-15823/2022 CM APPL. 62882/2024	ALOKA BREWERIES PVT LTD V/s COMMISSIONER OF CUSTOMS (IMPORT) & ORS.	JYIOTI MENDIRATTA, RIKKY GUPTA, RIKKY GUPTA	
		OTHER DETAILS OF ADVOCATES: JYOTI MENDIRATTA(JYOTI.LEGAL@GMAIL.COM)(1149846939)(PETITIONER) SATISH LAW(SATISHLAW@YAHOO.COM) (RESPONDENT) RIKKY GUPTA(RIKKSGUPTA@GMAIL.COM)(9811062591)(PETITIONER) ANUSHREE NARAIN(ANUSHREENARAIN@GMAIL.COM) (RESPONDENT) RIKKY GUPTA(RIKKSGUPTA@GMAIL.COM)(9811062591)(PETITIONER)		
31	W.P.(C)-2919/2023	ADVANCE COMPUTERS AND MOBILES INDIA PVT LTD & ANR. V/s THE COMMISSIONER OF CENNTRAL GOODS AND SERVICE TAX AND ANR.	RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAKESH KUMAR(ADV.AGGARWAL.RAKESH@GMAIL.COM)(9212739316)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
32	W.P.(C)-10186/2023	MUKUND SERVICE STATION PRIVATE LIMITED V/s COMMISSIONER OF DELHI VALUE ADDED TAX DEPARTMENT OF TRADE AND TAXES	RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES:		



33	W.P.(C)-4427/2024 CM APPL. 18071/2024	GURVINDER SALUJA V/s NEW DELHI MUNICIPAL COUNCIL	MONAZIR AHSAN NIYAZI	
		OTHER DETAILS OF ADVOCATES: ANAMIKA GHAI NIYAZI(ANAMIKAGHAI@HOTMAIL.COM)(9811191180)(PETITIONER) NEW DELHI MUNICIPAL COUNCIL(LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT)		
34	W.P.(C)-6780/2024 CM APPL. 28264/2024 CM APPL. 5830/2025 CM APPL. 23563/2025 CM APPL. 23564/2025 CM APPL. 23565/2025	M/S B.C. POWER CONTROLS LTD. V/s UNION OF INDIA THROUGH MINISTRY OF FINANCE & ORS.	ABHISHEK GARG	
		OTHER DETAILS OF ADVOCATES: ABHISHEK GARG(ABHISHEK@AGSLEGAL.COM)(9056299999)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) GST DELHI EAST LEGAL(GSTDELHIEAST.LEGAL@GMAIL.COM, SHASHANK_SHARMA1@OUTLOOK.COM)()(RESPONDENT) ABHISHEK GARG(ABHISHEK@AGSLEGAL.COM)(9056299999)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) CGST DELHI WEST LEGAL(CGSTDELHIWESTLEGAL@GMAIL.COM)(0)(RESPONDENT)		
35	W.P.(C)-8274/2024 CM APPL. 37985/2024	ARJUN KAPUR V/s NEW DELHI MUNICIPAL COUNCIL	MONAZIR AHSAN NIYAZI	
		OTHER DETAILS OF ADVOCATES: ANAMIKA GHAI NIYAZI(ANAMIKAGHAI@HOTMAIL.COM)(9811191180)(PETITIONER) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT) NEW DELHI MUNICIPAL COUNCIL (LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT)		
36	W.P.(C)-9304/2024 CM APPL. 38120/2024 WITH W.P.(C) 11784/2024	M/S BASANT AEROSPACE (P) LTD V/s UNION OF INDIA AND ORS.	ALOK AGARWAL	
		OTHER DETAILS OF ADVOCATES: ALOK AGARWAL(CTSOFFICERS@GMAIL.COM)(9990294217)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) BHATNAGAR SONU(BHATNAGARSONU@GMAIL.COM, AHLUWALIA.OFFICE@GMAIL.COM, IGDELHILEGAL@GMAIL.COM)(0)(RESPONDENT)		
37	W.P.(C)-11784/2024 CM APPL. 48997/2024	M/S AXIOS AVIATION SERVICES (P) LTD. V/s UNION OF INDIA AND ORS.	ALOK AGARWAL	
		OTHER DETAILS OF ADVOCATES: ALOK AGARWAL(CTSOFFICERS@GMAIL.COM)(9990294217)(PETITIONER) UNION OF INDIA, SONU BHATNAGAR, AHLUWALIA OFFICE(UOIDHC@GMAIL.COM, BHATNAGARSONU@GMAIL.COM, AHLUWALIA.OFFICE@GMAIL.COM)(0)(RESPONDENT) IG DELHI LEGAL(IGDELHILEGAL@GMAIL.COM)(0)(RESPONDENT)		
38	W.P.(C)-9777/2024	MOHAMMAD KHALID SIDDIQUI V/s UNION OF INDIA AND ANR.	PRABJYOTI KAUR CHADHA	
		OTHER DETAILS OF ADVOCATES: D S CHANDHA(PELICANC@YAHOO.CO.IN)(9958148182)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) PANKAJ JUNG PURA(PANKAJ.JUNGPURA@GMAIL.COM)(0)(RESPONDENT)		
39	W.P.(C)-13065/2024 CM APPL. 54524/2024	RR INDIA PRIVATE LIMITED THROUGH AUTHORISED SIGNATORY VED PRAKASH V/s SALES TAX OFFICER CLASS II/AVATO WARD 105, ZONE 4, DELHI & ORS.	RAGHVENDRA SWARUP SHARMA	
		OTHER DETAILS OF ADVOCATES: R S SHARMA(RSSHARMA@GMAIL.COM)(9891218595)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT)		
40	W.P.(C)-13539/2024 CM APPL. 56642/2024 CM APPL. 56643/2024	VIKAS KUMAR V/s MUNICIPAL CORPORATION OF DELHI AND ORS	KAMLESH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: KAMLESH KUMAR MISHRA, AVINASH KUMAR, SNIGDHA ANAND(KAMLESH.LEGALID@GMAIL.COM)(9582388509)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD, UOI(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM, UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
41	W.P.(C)-15456/2024 CM APPL. 64872/2024	M/S HERSHEY'S INDIA PRIVATE LIMITED V/s UNION OF INDIA & ORS.	HEMLATA RAWAT	
		OTHER DETAILS OF ADVOCATES: PUNEET AGRAWAL , HEMLATA RAWAT(PUNEET@ALALEGAL.IN)(9891898911)(PETITIONER) HARPREET SINGH, UNION OF INDIA(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
42	W.P.(C)-17309/2024 CM APPL. 73670/2024	M/S. PARTH GLOBAL IMPEX V/s THE UNION OF INDIA & ORS.	SHILPA SINGH	

		OTHER DETAILS OF ADVOCATES: MS. SHILPA SINGH(AYUSH24THAKUR@GMAIL.COM)(9811222430)(PETITIONER) DELHI NORTH LEGAL, CEXDEL, UNION OF INDIA(DELHINORTH-LEGAL@GOV.IN, COMM-CEXDEL1@NIC.IN, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT) SONIA , DRIDZU, DRILEGAL(SONIASLAW@HOTMAIL.COM, DRIDZU@NIC.IN, DRILEGAL.HQ@GOV.IN)(0)(RESPONDENT)		
43	W.P.(C)-629/2025 CM APPL. 2981/2025 CM APPL. 2982/2025 CM APPL. 7867/2025	MURTI DEVI AND ORS V/s NEW DELHI MUNICIPAL COUNCIL AND ORS	KAMLESH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: KAMLESH KUMAR MISHRA(KAMLESH.LEGALAIID@GMAIL.COM)(9582388509)(PETITIONER) SANTOSH KUMAR TRIPATHI, NDMC, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, LAW.DEPTT.NDMC@GMAIL.COM, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT) SHO SAROJINI NAGAR, NDMC(SHO-SAROJININGR-DL@NIC.IN, CHAIRPERSON@NDMC.GOV.IN)(0)(RESPONDENT) KAMLESH KUMAR MISHRA (KAMLESH.LEGALAIID@GMAIL.COM)(9582388509)(PETITIONER) NEW DELHI(LAW.DEPTT.NDMC@GMAIL.COM)(0)(RESPONDENT) NEW DELHI(LAW.DEPTT.NDMC@GMAIL.COM)(0)(RESPONDENT)		
44	W.P.(C)-1772/2025	PAWAN KUMAR (DECEASED) V/s COMMISSIONER OF DGST & ANR.	VINOD GAUTAM	
		OTHER DETAILS OF ADVOCATES: MOHIT GAUTAM(KDLAWFIRM@GMAIL.COM)(8860637476)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
45	W.P.(C)-3214/2025	IQRAR AHMED V/s MUNICIPAL CORPORATION OF DELHI AND ORS	ADITYA	
		OTHER DETAILS OF ADVOCATES: ADITYA & KAILASH KUMAR JHA & ANJANI KUMAR MISHRA(KADIAN1994@GMAIL.COM)(8699723746)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA, MCD(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT)		
46	W.P.(C)-4126/2025 CM APPL. 19123/2025	SHUB CONDUCTORS LLP AND ORS V/s JOINT COMMISSIONER CENTRAL TAX GST DELHI EAST DELHI AND ORS	SUNIL KUMAR AGARWAL, PIYUSH BERIWAL	
		OTHER DETAILS OF ADVOCATES: SUNIL AGARWAL, SHIVANSH PANDYA, UTKARSH TIWARI(SKAMUM1986@GMAIL.COM)(9871300622)(PETITIONER) SANTOSH KUMAR TRIPATHI, CGST DELHI EAST(STANDINGCOUNSELGNCTD@GMAIL.COM, GSTDELHIEAST.LEGAL@GMAIL.COM, CHMN-CBIC@GOV.IN)(0)(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)		
<b>CONNECTED MATTERS (ANMM)</b>				
47	W.P.(C)-2243/2022 CM APPL. 6444/2022 CM APPL. 18235/2022 CM APPL. 8930/2023	SUMIT VERMA V/s GOVERNMENT OF NCT OF DELHI AND ORS	KAWALPREET KAUR, TUSHAR SANNU DAHIYA	
		OTHER DETAILS OF ADVOCATES: KAWALPREET KAUR(KAWALPREET303@YAHOO.IN)(8287908688)(PETITIONER) SDMC(CLOSDMC@GMAIL.COM)(9717788732)(RESPONDENT) MANOJ(MANOJ@SINGHASSOCIATES.IN){}(RESPONDENT) GOVERADVOCATE(GROVERADVOCATE@REDIFFMAIL.COM){}(RESPONDENT) HARISH KHINCHI(HARISH.KHINCHI@YAHOO.COM){}(RESPONDENT) UNION OF INDIA(UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MITTAL SOLICITORS(MITTALSOLICITORS@GMAIL.COM){}(RESPONDENT) KAWALPREET KAUR(KAWALPREET303@YAHOO.IN)(8287908688)(PETITIONER) SDMC(CLOSDMC@GMAIL.COM)(9717788232)(RESPONDENT) MANOJ(MANOJ@SINGHASSOCIATES.IN){}(RESPONDENT) MITTAL SOLICITOR(MITTALSOLICITOR@GMAIL.COM){}(RESPONDENT) HARISH KHINCHI(HARISH.KHINCHI@YAHOO.COM){}(RESPONDENT) GROVER ADVOCATE(GROVERADVOCATE@REDIFFMAIL.COM){}(RESPONDENT) UNION OF INDIA (UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(PETITIONER) KAWALPREET(KAWALPREET303@YAHOO.IN){}(PETITIONER) HARISH(HARISH.KHINCHI@YAHOO.COM){}(PETITIONER) MANOJ(MANOJ@SINGHASSOCIATES.IN){}(PETITIONER) NDMC(GROVERADVOCATE@REDIFFMAIL.COM){}(PETITIONER) MITTAL SOLICITORS(MITTALSOLICITORS@GMAIL.COM){}(PETITIONER) UNION OF INDIA(UOIHDC@GMAIL.COM)(1123384193)(PETITIONER) TUSHAR SANNU(ADV.TUSHARSANNU@GMAIL.COM)(9911991166)(RESPONDENT)		
48	W.P.(C)-823/2024 CM APPL. 8714/2024	RAJENDER KUMAR GUPTA V/s MUNICIPAL CORPORATION OF DELHI AND ORS	KAMLESH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: KAMLESH KUMAR MISHRA(KAMLESH.LEGALAIID@GMAIL.COM)(9582388509)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR		

		TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) KAMLESH KUMAR MISHRA(KAMLESH.LEGALAIID@GMAIL.COM)(9582388509)(PETITIONER)	
49	W.P.(C)-2265/2024 WITH W.P.(C) 4918/2024 W.P.(C) 7895/2024 W.P.(C) 11073/2024	SHIV PRASAD AND ORS V/s MUNICIPAL CORPORATION OF DELHI AND ORS	ADITYA
		OTHER DETAILS OF ADVOCATES: ADITYA(KADIAN1994@GMAIL.COM)(8699723746)(PETITIONER) MUNICIPAL CORPORATION OF DELHI, SANTOSH KUMAR TRIPATHI(CLOMCDHQ@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) GNCTD(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT)	
50	W.P.(C)-11073/2024 CM APPL. 56842/2024	BHARAT BHUSHAN V/s MUNICIPAL CORPORATION OF DELHI & ANR	HARSHAVARDHAN KOTLA
		OTHER DETAILS OF ADVOCATES: KOTLA HARSHAVARDHAN AND RAGHAV KOHLI(HARSHA@KHRCHAMBERS.COM)(9958400199)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANJEEV SABHARWAL(SOLICITOR6@GMAIL.COM)()(RESPONDENT)	
51	W.P.(C)-4918/2024	MOHIT VALECHA AND ORS V/s GOVT. OF NCT OF DELHI AND ORS	KAWALPREET KAUR
		OTHER DETAILS OF ADVOCATES: KAWALPREET KAUR(KAWALPREET303@YAHOO.IN)(8287908688)(PETITIONER) KAWALPREET KAUR(KAWALPREET303@YAHOO.IN)(8287908688)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250602)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250602)(RESPONDENT)	
52	W.P.(C)-7895/2024	CHARAN SINGH AND ORS V/s CHAIRMAN, TVC-I, SHAHDARA SOUTH ZONE AND ORS.	ADITYA
		OTHER DETAILS OF ADVOCATES: ADITYA AND KAILASH KUMAR JHA(KADIAN1994@GMAIL.COM)(8699723746)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
53	W.P.(C)-206/2025 CM APPL. 885/2025	CHANDER MOHAN V/s MUNICIPAL CORPORATION OF DELHI	TAHA BIN TASNEEM
		OTHER DETAILS OF ADVOCATES: RAHUL BAJAJ, AMAR JAIN, TAHA BIN TASNEEM(MISSIONACCESSIBILITY@GMAIL.COM)(8272875600)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD(STANDINGCOUNSELGNCTD@GMAIL.COM, COMMISSIONER@MCD.NIC.IN, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT)	
<b>FOR CONSIDERATION</b>			
54	W.P.(C)-8384/2017 (Disposed off case)	SHRI GORAKH BHANDAR V/s THE CHIEF COMMISSIONER OF CUSTOMS,NEW CUSTOMS HOUSE,NEW DELHI & ORS.	PRIYADARSHI MANISH, HARPREET SINGH, ANURAG OJHA
		OTHER DETAILS OF ADVOCATES: ANURAG OJHA(ANURAGDULAW@GMAIL.COM)(8860069704)(RESPONDENT)	
<b>FOR FINAL HEARING</b>			
55	W.P.(C)-513/2024 CM APPL. 2308/2024 CM APPL. 2309/2024	BHAJANPURA COOPERATIVE URBAN T C SOCIETY LTD V/s REGISTRAR COOPERATIVE SOCIETIES & ORS.	RAJESHWER KUMAR GUPTA
		OTHER DETAILS OF ADVOCATES: RAJESHWER K. GUPTA AND CO(GAJESWER.GUPTA82@GMAIL.COM)(9873576770)(PETITIONER) RCOOP(RCOOP@NIC.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
<b>FOR FINAL DISPOSAL</b>			
56	W.P.(C)-11366/2024	KING IMPEX V/s COMMISSIONER OF DELHI GOODS AND SERVICES TAX	RAJESH JAIN
		OTHER DETAILS OF ADVOCATES: RAJESHJAIN AND VIRAG TIWARI(INFOTAX@REDIFFMAIL.COM)(9810042928)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
<b>END OF THE BOARD MATTERS</b>			
57	CUSAA-156/2022	M/S SPEEDWAY CARGO COURIER SERVICES V/s COMMISSIONER OF CUSTOMS	RANJAY N
		OTHER DETAILS OF ADVOCATES: HARIS BEERAN , MUSHTAQ SALIM(SALIM.MSHTAQ@GMAIL.COM)(9650030208)(PETITIONER) CCGEN(CCGEN-DLEHI@GOV.IN)()(RESPONDENT)	

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 HON'BLE MR.JUSTICE NAVIN CHAWLA  
 HON'BLE MS.JUSTICE SHALINDER KAUR

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[akhil.saxena@dhc.nic.in](mailto:akhil.saxena@dhc.nic.in)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
PART-HEARD MATTERS				
1	CONT.APP.(C)-43/2023 CM APPL. 41715/2023 CM APPL. 1467/2024 CM APPL. 70780/2024 CM APPL. 4883/2025 CM APPL. 6350/2025	CHHAVI AGARWAL V/s ANURAG GOEL	ZEBA KHAIR, PRABHJIT JAUHAR, CHHAVI AGARWAL, SEEMA SETH	Listing Remarks: AT 04:00 PM
		OTHER DETAILS OF ADVOCATES: PRABHJIT JAUHAR(PJAUHAR2009@GMAIL.COM){}(RESPONDENT) CHHAVI(CHHAVIGOEL2016@GMAIL.COM){}(PETITIONER) PRABHJIT JAUHAR(PJAUHAR2009@GMAIL.COM)(9811139939)(RESPONDENT) CHHAVI AGARWAL(CHHAVIGOEL2016@GMAIL.COM)(9833461285)(PETITIONER) CHHAVI AGARWAL(CHHAVIGOEL2016@GMAIL.COM)(9833461285)(PETITIONER) PRABHJIT(PJAUHAR2009@GMAIL.COM){0}(RESPONDENT) ANURAG(GOELANU2017@GMAIL.COM){0}(RESPONDENT) CHHAVI GOEL(CHHAVIGOEL2016@GMAIL.COM){0}(PETITIONER) PRABHJIT JAUHAR(PJAUHAR2009@GMAIL.COM)(9811139939)(RESPONDENT) CHHAVI AGGARWAL(CHHAVIGOEL2016@GMAIL.COM){0}(PETITIONER) ANURAG(ANURAG.GOEL@CITI.COM){0}(RESPONDENT) ANURAG GOEL(GOELANU2017@GMAIL.COM){0}(RESPONDENT) GOELANU(GOELANU@HOTMAIL.COM){0}(RESPONDENT) PRABHJIT (PJAUHAR2009@GMAIL.COM){0}(RESPONDENT) SEEMA SETH(SEEMA.SETH.ADVOCATE@GMAIL.COM)(9810602729)(PETITIONER)		

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 DIVISION BENCH-IV  
 HON'BLE MR.JUSTICE NAVIN CHAWLA  
HON'BLE MS.JUSTICE RENU BHATNAGAR

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FOR ADMISSION</b>				
1	EFA(OS) (COMM)-20/2024 CM APPL. 70308/2024	ANAND DIVINE DEVELOPERS PVT. LTD AND ANR V/s PALLIPPURAM RAMAKRISHNAN LAKSHMINARAYANAN	KARTIK NAYAR	
		OTHER DETAILS OF ADVOCATES: K N LEGAL(SECRETARY@KNLEGAL.IN)(9810426989)(PETITIONER) ROHIL(ROHIL@ANANDANDANAND.COM)(0)(RESPONDENT) SAIF KHAN(SAIF@ANANDANDANAND.COM)(0)(RESPONDENT) ACHUTHAN SREEKUMAR(ACHUTHAN@ANANDANDANAND.COM)(0)(RESPONDENT)		
2	FAO(OS)-116/2024 CM APPL. 48433/2024 CM APPL. 1906/2025 (CROSS OBJ.) WITH RFA(OS) 47/2024	DR. ABHA SOOD V/s STATE AND ORS	AJAY DABAS, RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: DABAS & DAGAR LAW(DABASLAWASSOCIATES@GMAIL.COM)(9718248119)(PETITIONER) RAKESH(RAKESH@CREDENCELAW.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RAKESH KUMAR(9958384477)(PETITIONER) DABAS LAW ASSOCIATES(DABASLAWASSOCIATES@GMAIL.COM)(0)(RESPONDENT)		
3	RFA(OS)-47/2024 CM APPL. 52718/2024 CM APPL. 52720/2024 CM APPL. 1909/2025 (CROSS OBJ.) WITH FAO(OS) 116/2024	DR ABHA SOOD V/s ARUN SUD AND ORS	AJAY DABAS, RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: DABAS & DAGAR LAW(DABASLAWASSOCIATES@GMAIL.COM)(9718248119)(PETITIONER) RAKESH(RAKESH@CREDENCELAW.COM)(0)(RESPONDENT) RAKESH KUMAR(RAKESH@CREDENCELAW.COM)(9958348877)(PETITIONER) DABAS LAW ASSOCIATES(DABASLAWASSOCIATES@GMAIL.COM)(0)(RESPONDENT)		
4	RFA(OS)-12/2025 CM APPL. 12300/2025 CM APPL. 12301/2025	LALIT KUMAR V/s DINESH KUMAR & ORS.	AJATSHATRU SINGH RAWAT, KARAN LUTHRA, GOBIND MALHOTRA	
		OTHER DETAILS OF ADVOCATES: MAYANK ARORA (CONTACT@ADVOCATEMAYANK.IN)(9971220936)(PETITIONER) MAYANK ARORA , VIKRAM SINGH(CONTACT@ADVOCATEMAYANK.IN)(9971220936)(PETITIONER) KARAN LUTHRA (KARAN_LUTHRA111@HOTMAIL.COM)(0)(RESPONDENT) JURIS MAGISTERS (JURIS.MAGISTERS@GMAIL.COM)(0)(RESPONDENT) KARAN LUTHRA (KARAN_LUTHRA111@HOTMAIL.COM)(0)(RESPONDENT) JURIS (JURIS.MAGISTERS@GMAIL.COM)(0)(RESPONDENT)		

		KARAN LUTHRA(KARAN_LUTHRA111@HOTMAIL.COM)(9810259213)(RESPONDENT) GOBIND MALHOTRA(GOBIND.MALHOTRA@GMAIL.COM)(9910553758)(RESPONDENT)	
5	W.P.(C)-17740/2024 CM APPL. 75492/2024 CM APPL. 75493/2024 CM APPL. 75494/2024	STAFF SELECTION COMMISSION V/s SMT BALA	BHARATHI RAJU
		OTHER DETAILS OF ADVOCATES: BHARATHI RAJIV(BHARATHIRAJUNEW@GMAIL.COM)(9868895906)(PETITIONER) RAKESH(KUMARRAKESH41@REDIFFMAIL.COM)(9818946602)(RESPONDENT)	
AFTER NOTICE MISC. MATTERS			
6	CONT.CAS(C)-906/2024 CM APPL. 50144/2024 WITH MAT.APP.(F.C.) 331/2023	COURT ON ITS OWN MOTION V/s GOUROV DASGUPTA	AS DIRECTED, ANANT SINGH MALIK
		OTHER DETAILS OF ADVOCATES:	
7	MAT.APP.(F.C.)-331/2023 CM APPL. 58003/2023 CM APPL. 58004/2023 CM APPL. 33028/2024 CM APPL. 50135/2024 WITH CONT.CAS(C) 906/2024	ARUSHI KRISHNA DASGUPTA V/s GOUROV DASGUPTA	SHYAMAL KUMAR MOHD, ANANT SINGH MALIK
		OTHER DETAILS OF ADVOCATES: SHYAMAL KUMAR(SHYAMAL_LLM@REDIFFMAIL.COM)(9899885638)(PETITIONER) GOUROV(GMANRISES@GMAIL.COM){}(RESPONDENT) SHYAMAL KUMAR(PTEJ1965@GMAIL.COM)(9899885638)(PETITIONER) ANANT(ANANT@ANANTAMLEGAL.COM){}(RESPONDENT) ANANT SINGH MALIK(ANANT@ANANTAMLEGAL.COM)(9999998560)(PETITIONER) SHYAMAL KUMAR MOHD(SHYAMAL_LLM@REDIFFMAIL.COM)(9899885638)(PETITIONER)	
8	FAO (COMM)-233/2024 CM APPL. 71634/2024	M/S BHARAT TRADING CO & ANR. V/s M/S AMAZON DISTRIBUTOR (P) LTD.	ANAND MISHRA
		OTHER DETAILS OF ADVOCATES:	
9	FAO(OS)-27/2020 CM APPL. 8976/2020 CM APPL. 8977/2020 CM APPL. 8980/2020	VINEET TIWARI V/s STATE OF NCT DELHI & ORS	NIKHIL BORWANKAR, DEEPTI GUPTA, BHAVYA SETHI
		OTHER DETAILS OF ADVOCATES: NIKHIL BORWANKAR(){8826616426}(PETITIONER) DEEPTI GUPTA(D28GUPTA@YAHOO.COM)(9811232351)(RESPONDENT) BHAVYA SETHI(SETHIBHAVYA@GMAIL.COM)(9811389644)(PETITIONER)	
10	FAO(OS)-1/2025	SHRI B S SANGWAN V/s UNION OF INDIA	SYED WASIF HAIDER
		OTHER DETAILS OF ADVOCATES:	
11	FAO(OS)-4/2025 CM APPL. 2844/2025 CM APPL. 2845/2025	YOGESH JAIN V/s D.S.S. HOTELS PVT LTD & ORS.	ROOPANSH PUROHIT
		OTHER DETAILS OF ADVOCATES:	
12	FAO(OS)-11/2025 CM APPL. 5078/2025	AMENA BAL V/s AMINDER SINGH BAL	SANJAY S CHHABRA
		OTHER DETAILS OF ADVOCATES: SANJAY S CHHABRA(SANJAYCHHABRA1@GMAIL.COM)(9810404147)(PETITIONER) MUKUL (ADVMUKULKATYA@GMAIL.COM){}(RESPONDENT) VIKRANT(VIKRANT.PACHNANDA@GMAIL.COM){}(RESPONDENT)	
13	LPA-363/2023 CM APPL. 19459/2023	JAIBIR SINGH SEHRAWAT V/s GOVT OF NCT OF DELHI THROUGH CHIEF SECRETARY & ANR.	RAKESH DAHIYA, NAVEEN KUMAR RAHEJA
		OTHER DETAILS OF ADVOCATES: RAKESH DAHIYA (FEDERALCHAMBERS@GMAIL.COM)(9968061272)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM){}(RESPONDENT) NAVEEN KUMAR RAHEJA(NAVEEN@DLRPARTNERS.COM)(9810129691)(RESPONDENT) NAVEEN KUMAR RAHEJA(NAVEEN@DLRPARTNERS.COM)(9810129691)(RESPONDENT)	
14	MAT.APP.(F.C.)-305/2018	MUKESH MAINDOLA V/s RENU KUKRETI	SHASHI KIRAN, MD ISRAR KHAN, SANGEETA
		OTHER DETAILS OF ADVOCATES: SHASHI KIRAN(){9212197427}(PETITIONER) MD ISRAR KHAN(MDISRARKHAN@YAHOO.CO.IN)(9891167468)(RESPONDENT) SANGEETA (SANGEETABHALLA.ADVOCATE@GMAIL.COM)(9810644109)(PETITIONER)	
15	MAT.APP.(F.C.)-30/2022 CM APPL. 59165/2024	DEEPA GODHWANI V/s SANJAY GODHWANI	RAVI NARNAULIA, RAHUL SAMBHER
		OTHER DETAILS OF ADVOCATES: DEEPA GODHWANI(DEEPAGODHWANI928@GMAIL.COM)(9818640746)(PETITIONER) PRADEEP KUMAR(SURAJSSINGHLLB7531@GMAIL.COM)(9871941162)(PETITIONER) SANJAY GODHWANI(SANJAYGOD8@GMAIL.COM)(9810017746)(RESPONDENT) SS THAKUR(SSTHAKUR@GMAIL.COM){}(RESPONDENT)	

		RAHUL SAMBHER(LEGAL@KATYALASSOCIATES.COM)(9910033287)(PETITIONER) ANAIHA KUNG(ANAIHAKUNG123@GMAIL.COM)(0)(RESPONDENT) PRADEEP(PRADEEPKUMARADV8@GMAIL.COM)(0)(RESPONDENT)	
16	MAT.APP.(F.C.)-40/2022 CM APPL. 16714/2022	JYOTI SHARMA V/s KRISHNANAND	NIDHI MOHAN PARASHAR, NITIN MISHRA
		OTHER DETAILS OF ADVOCATES: NIDHI MOHAN PARASHAR (NIDHIMOHANPARASHAR@GMAIL.COM)(9953899908)(PETITIONER) KRISHNANAND()(9910098389)(RESPONDENT) NITIN MISHRA(ADVOCATENITIN@GMAIL.COM)(9810070377)(RESPONDENT)	
17	MAT.APP.(F.C.)-211/2022 CM APPL. 55225/2022	HIRA SINGH V/s VIBHA SINGH	LAKSHAY KUMAR
		OTHER DETAILS OF ADVOCATES: HIRA SINGH()(9911738704)(PETITIONER) TRIPAKSHA LITIGATION(ADVOCATE@TIPAKSHA.COM)(8178803130)(PETITIONER) VIBHA()(9430724835)(RESPONDENT)	
18	MAT.APP.(F.C.)-304/2023 WITH MAT.APP.(F.C.) 14/2024	KARAN SAGAR V/s ALKA BHARTI	VARUN MITTAL, SHIVAM BAJAJ
		OTHER DETAILS OF ADVOCATES: VARUN MITAL(VM@VKMLEGAL.COM)(9953062629)(PETITIONER) ALKA (ALKAB9514@GMAIL.COM)(9773935500)(RESPONDENT) SHIVAM BAJAJ(ADVBAJAJ@OUTLOOK.COM)(9999660747)(RESPONDENT)	
19	MAT.APP.(F.C.)-14/2024	ALKA BHARTI V/s KARAN SAGAR	SHIVAM BAJAJ
		OTHER DETAILS OF ADVOCATES: SHIVAM BAJAJ (OFFICEOFADVOCATEBAJAJ@GMAIL.COM)(9999660747)(PETITIONER) R(101MC00300@GMAIL.COM)()(RESPONDENT)	
20	MAT.APP.(F.C.)-44/2024 CM APPL. 65632/2024	NEERAJ TOKAS V/s VINAY MANN	ALOK KUMAR
		OTHER DETAILS OF ADVOCATES: N S DALAL, ALOK KUMAR , RACHANA DALAL(CHAMBEROFNSDALAL@GMAIL.COM)(9990650484)(PETITIONER) W LAW(WLAWLEGAL@GMAIL.COM)()(RESPONDENT) N S DALAL , NIDHI DALAL(CHAMBEROFNSDALAL@GMAIL.COM)(9811155424)(PETITIONER) WLAW LEGAL(WLAWLEGAL@GMAIL.COM)(0)(RESPONDENT)	
21	MAT.APP.(F.C.)-35/2025 CM APPL. 4714/2025 CM APPL. 4715/2025	SNEHA VERMA V/s ANIL TANWAR	VINOD KUMAR TIWARI, SACHIN ANAND
		OTHER DETAILS OF ADVOCATES: SACHIN ANAND(EMAILSACHINANAND@GMAIL.COM)(9911740143)(PETITIONER)	
22	MAT.APP.(F.C.)-48/2025 CM APPL. 7012/2025	MRS SEEMA SHARMA V/s MR SOURAV SHARMA	ARBIND KUMAR SINGH
		OTHER DETAILS OF ADVOCATES: A K SINHGH(ANURAGSINGH221999@GMAIL.COM)(9873532857)(PETITIONER) SOURAV SHARMA()(9540220631)(RESPONDENT)	
23	W.P.(C)-3735/2017	UNION OF INDIA V/s N.K. NAGAR	HARVINDER OBEROI, PRITHVI PAL
		OTHER DETAILS OF ADVOCATES: PRITHVI PAL(PRITHVIPAL9@GMAIL.COM)(9899045624)(RESPONDENT)	
24	W.P.(C)-12327/2018	UNION OF INDIA AND ORS. V/s MAMTA DEVI	V S R KRISHNA, S.S. TIWARI
		OTHER DETAILS OF ADVOCATES: V S R KRISHNA()(9891205519)(PETITIONER)	
25	W.P.(C)-13221/2018	UNION OF INDIA AND ORS. V/s UDAY VIR SINGH AND ANR.	RUCHI JAIN
		OTHER DETAILS OF ADVOCATES: RUCHI JAIN()(9971753596)(PETITIONER)	
26	W.P.(C)-1652/2019 CM APPL. 7575/2019 CM APPL. 4404/2022	UNION OF INDIA AND ANR. V/s DR. SWETABH SUMAN	RAVI PRAKASH, SHUBHI SRIVASTAVA
		OTHER DETAILS OF ADVOCATES: RAVI PRAKASH()(9871452750)(PETITIONER) SHUBHI SRIVASTAVA(ADV.SHUBHISRIVASTAVA@GMAIL.COM)(7838609688)(PETITIONER) RAVI(RAVIPRAKASH1066@GMAIL.COM)()(RESPONDENT)	
27	W.P.(C)-4493/2019 CM APPL. 20025/2019	GOVT. OF NCT OF DELHI THROUGH THE COMMISSIONER OF POLICE AND ORS. V/s VIPIN KUMAR	VIBHA MAHAJAN SETH, SACHIN CHOWHAN, AVNISH AHLAWAT
		OTHER DETAILS OF ADVOCATES:	



		VIBHA MAHAJAN SETH()(9810702410)(PETITIONER) SACHIN CHOWHAN(SACHIN.CHAUHAN30@GMAIL.COM)(9810618584)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(PETITIONER)	
28	W.P.(C)-5394/2019 CM APPL. 23695/2019	GOVT OF NCT OF DELHI AND ANR. V/s MRS. SUNITA AND ANR.	YEESHU JAIN, S N PANDEY
		OTHER DETAILS OF ADVOCATES: YEESHU JAIN()(9811394417)(PETITIONER)	
29	W.P.(C)-10222/2019	RAJESH KUMAR GUPTA AND ORS. V/s UNION OF INDIA AND ORS.	PADMA KUMAR S.
		OTHER DETAILS OF ADVOCATES: PADMA KUMAR S.()(9818346773)(PETITIONER)	
30	W.P.(C)-1317/2020	SANJAY KUMAR SHARMA AND ORS. V/s GOVT. OF NCT OF DELHI AND ORS.	DHARAM VIDHI LEGAL SERVICES
		OTHER DETAILS OF ADVOCATES: DHARAM VIDHI LEGAL SERVICES()(9711152428)(PETITIONER)	
31	W.P.(C)-9346/2020 CM APPL. 30124/2020	GOVT OF NCT OF DLEHI & ORS. V/s CHHATAR PAL	AVNISH AHLAWAT, AVNISH AHLAWAT
		OTHER DETAILS OF ADVOCATES: SPL COMMISSIONER OF POLICE (AVNISHAHLAWAT@YAHOO.COM)(9810134741)(PETITIONER) GOVT OF NCT OF DLEHI (AVNISHAHLAWAT@YAHOO.COM)(9810134741)(PETITIONER) DEPUTY COMMISSIONER OF POLICE(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(PETITIONER) MRS. AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9313964463)(PETITIONER) AVNISHAHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(PETITIONER) CHHATAR PAL (SACHIN.CHAUHAN30@GMAIL.COM)(9810618584)(PETITIONER) SACHIN CHAUHAN(SACHIN.CHAUHAN30@GMAIL.COM)(9810618584)(RESPONDENT)	
32	W.P.(C)-3922/2022	RAJESH MEENA V/s UNION OF INDIA & ORS.	KARANJOT SINGH MAINEE
		OTHER DETAILS OF ADVOCATES: MEENU MAINEE(KARANJOT.SINGH@GMAIL.COM)(971713994)(PETITIONER) JAGJIT SINGH(JAGJITSINGHADVOCATE@YAHOO.CO.IN)(9810034684)(RESPONDENT)	
33	W.P.(C)-9954/2022	HARISH VATS & ORS. V/s UNION OF INDIA & ANR.	VARUN MUDGIL
		OTHER DETAILS OF ADVOCATES: VARUN MUDGIL(ADVOCATEARUNMUDGIL@GMAIL.COM)(9711760086)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT)	
34	W.P.(C)-17574/2022 CM APPL. 56122/2022	DELHI DEVELOPMENT AUTHORITY V/s NC GODLAW	SRIPARNA CHATTERJEE
		OTHER DETAILS OF ADVOCATES: SRIPARNA CHATTERJEE(PARTNER@CORPOLITLLP.COM)(9999941193)(PETITIONER) NCGODLAW(NCGODLAW@GMAIL.COM)()(RESPONDENT)	
35	W.P.(C)-8385/2023 CM APPL. 32013/2023	GOVT OF NCT OF DELHI AND ORS. V/s VIRENDER AND ORS.	GAURAV DHINGRA
		OTHER DETAILS OF ADVOCATES: GAURAV DHINGRA(MCDHINGRA@GMAIL.COM)(9873475990)(PETITIONER) CLOMCDHQ(CLOMCDHQ@GMAIL.COM, PALVINDER163@YAHOO.COM)()(RESPONDENT)	
36	W.P.(C)-9094/2023 CM APPL. 34592/2023	UNION OF INDIA & ANR. V/s RACHNA YADAV	VINEET DHANDA, SOURABH AHUJA
		OTHER DETAILS OF ADVOCATES: VINEET DHANDA(DHANDA.ASSOCIATES5000@GMAIL.COM)(9811013810)(PETITIONER) RACHNA YADAV(RACHNAYADAV439@GMAIL.COM)(8287893798)(RESPONDENT) SOURABH AHUJA(SOURABHAHUK_75@YAHOO.COM)(9810714492)(RESPONDENT)	
37	W.P.(C)-9144/2023 CM APPL. 34783/2023	UNION OF INDIA & ORS. V/s DEVINDER KUMAR	BALENDU SHEKHAR, VIVEK SARIN
		OTHER DETAILS OF ADVOCATES: BALENDU SHEKHAR(OFFICEOFBALENDU@GMAIL.COM)(9999666769)(PETITIONER) YOGESH SHARMA(ADVYOGESHSHARMA@YAHOO.CO.IN)(9818148728)(RESPONDENT) VIVEK SARIN(KAUSHIK.SATISH77@GMAIL.COM)(9013407227)(PETITIONER)	
38	W.P.(C)-2304/2024 CM APPL. 12009/2024	VICE CHAIRMAN, DELHI DEVELOPMENT AUTHORITY & ANR. V/s MUKESH KUMAR	KRITIKA GUPTA, AFTAB ALI KHAN
		OTHER DETAILS OF ADVOCATES: KRITIKA GUPTA(KRITIKA0504@GMAIL.COM)(8826331177)(PETITIONER) MUKESH KUMAR()(9810783290)(RESPONDENT) KRITIKA(KRITIKA0504@GMAIL.COM)()(PETITIONER) KRISHNA KUMAR(AFTAB_ADVOCATE@REDIFFMAIL.COM)(9899513290)(RESPONDENT)	

39	W.P.(C)-3457/2024 CM APPL. 60851/2024	CONST EXE JITENDER SINGH V/s GOVT OF NCT OF DELHI AND ORS	ABHAY KUMAR, VEDANSH ANAND	
		OTHER DETAILS OF ADVOCATES: G S RANA AND DEEPAK RANA(9810193949)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MR NEERAJ(VEDANSH.GPOFFICE@GMAIL.COM)(8076802450)(RESPONDENT) GSRANAJI(ADVGSANAJI@GMAIL.COM)(0)(RESPONDENT)		
40	W.P.(C)-7572/2024 CM APPL. 31504/2024 CM APPL. 37196/2024 CM APPL. 13669/2025 WITH W.P.(C) 7573/2024	UNION OF INDIA & ORS. V/s ASHISH KUMAR & ANR.	JASWINDER SINGH	
		OTHER DETAILS OF ADVOCATES: JASWINDER SINGH(JASWINDER.PHULL@GMAIL.COM)(9811232066)(PETITIONER) RAJESH KUMAR(JCTRMANN@GMAIL.COM, PALLAVI17AWASTHI@GMAIL.COM)(RESPONDENT) PALLAVI(PALLAVI17AWASTHI@GMAIL.COM)(0)(PETITIONER) JASWINDER SINGH(JASWINDER.PHULL@GMAIL.COM)(9811232066)(RESPONDENT) JASWINDER SINGH(JASWINDER.PHULL@GMAIL.COM)(9811232066)(RESPONDENT) PALLAVI(PALLAVI17AWASTHI@GMAIL.COM)(0)(RESPONDENT)		
41	W.P.(C)-7573/2024 CM APPL. 31506/2024	UNION OF INDIA & ORS. V/s PRACHI SAKLANI & ORS.	JASWINDER SINGH	
		OTHER DETAILS OF ADVOCATES: JASWINDER SINGH(JASWINDER.PHULL@GMAIL.COM)(9811232066)(PETITIONER) PALLAVI AWASTHI(PALLAVI17AWASTHI@GMAIL.COM)(RESPONDENT) DHANKHARS RAVI(DHANKARSRAVI75@GMAIL.COM)(RESPONDENT)		
42	W.P.(C)-11397/2024 CM APPL. 47272/2024 CM APPL. 47274/2024	UNION OF INDIA & ANR. V/s SATISH KUMAR & ANR.	ARNAV KUMAR	
		OTHER DETAILS OF ADVOCATES: ARNAV KUMAR(9873657406)(PETITIONER) YOGESH SHARMA(ADVYOGESHSHARMA@YAHOO.CO.IN)(0)(RESPONDENT)		
43	W.P.(C)-13431/2024	RISHI KUMAR V/s UNION OF INDIA AND ORS	AMARENDRA PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: KRISHAN KUMAR SHARMA(SHARMAK.Y@GMAIL.COM)(9419607446)(PETITIONER) RAJAPPA, UNION OF INDIA(RAJAPPA1960@YAHOO.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
44	W.P.(C)-13870/2024 CM APPL. 58056/2024 CM APPL. 58057/2024	VIJAI PRAKASH SHUKLA V/s UOI & ANR.	R V SINHA	
		OTHER DETAILS OF ADVOCATES: RV SINHA(SHRIYA28@OUTLOOK.COM, SINHAADVOCATE@HOTMAIL.COM)(9868230464)(PETITIONER) UNION OF INDIA, CEXDHPR(UOIDHC@GMAIL.COM, COMMR-CEXJDHPR@NIC.IN, COMMR-CEXJDHPR@NIC.IN)(0)(RESPONDENT)		
45	W.P.(C)-16522/2024 CM APPL. 69906/2024	VINOD KUMAR SANDLESH V/s UNION OF INDIA	AKASH KUNDU	
		OTHER DETAILS OF ADVOCATES: BALAJI SUBRAMANIAN(AKASH@BSLAW.CO.IN)(9911169696)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
46	W.P.(C)-16649/2024 CM APPL. 70427/2024 CM APPL. 70429/2024 WITH W.P.(C) 16666/2024	STAFF SELECTION COMMISSION & ANR. V/s KHABBAB	SYED ABDUL HASEEB	
		OTHER DETAILS OF ADVOCATES: SYED ABDUL HASEEB(SYEDAHASEEB@GMAIL.COM)(9811962385)(PETITIONER) ANIL SINGHAL(ANILSINGALWPN@YAHOO.COM)(9810160688)(RESPONDENT)		
47	W.P.(C)-16666/2024 CM APPL. 70466/2024 CM APPL. 70467/2024	STAFF SELECTION COMMISSION & ORS. V/s OM PRAKASH GHASAL	SYED ABDUL HASEEB	
		OTHER DETAILS OF ADVOCATES: SYED ABDUL HASEEB(SYEDAHASEEB@GMAIL.COM)(9811962385)(PETITIONER) CURARE LEGAL(MAIL@CURARELEGAL.COM)(0)(RESPONDENT) CURARE LEGAL(MAIL@CURARELEGAL.COM)(9873109672)(RESPONDENT)		
48	W.P.(C)-17713/2024 CM APPL. 75353/2024	RAM ROOP MEENA V/s GOVT OF NCT OF DELHI AND ANR.	MAHESH KUMAR BHARDWAJ, VIKAS CHOPRA	
		OTHER DETAILS OF ADVOCATES: M.K.BHARDWAJ(MAHESHKB75@GMAIL.COM)(9213781975)(PETITIONER) AVNISH AHLAWAT, MCD(AVNISHAHLAWAT@YAHOO.COM,		

		CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) VIKAS CHOPRA(VIKASCHOPRAADVOCATE@GMAIL.COM)(9212036118)(PETITIONER)		
49	W.P.(C)-17738/2024 WITH W.P.(C) 17796/2024	MS BANITA RAWAT V/s UNION PUBLIC SERVICE COMMISSION & ORS.	SETU NIKET	
		OTHER DETAILS OF ADVOCATES: SETU NIKET(MAIL@SETUNIKET.IN)(9873109672)(PETITIONER) RAVINDER, AVNISH AHLWAT(OFFICE.ADVRAVINDER@GMAIL.COM, AVNISH@AHLAWATASSOCIATES.IN)(0)(RESPONDENT) GNCTD(SCSERVICESGNCTD@GMAIL.COM)(0)(RESPONDENT)		
50	W.P.(C)-17796/2024	SH MANOJ KUMAR & ORS. V/s UNION PUBLIC SERVICE COMMISSION & ORS.	SETU NIKET	
		OTHER DETAILS OF ADVOCATES: SETU NIKET(MAIL@SETUNIKET.IN)(9873109672)(PETITIONER) RAVINDER, AVNISH AHLWAT(OFFICE.ADVRAVINDER@GMAIL.COM, AVNISH@AHLAWATASSOCIATES.IN)(0)(RESPONDENT) GNCTD(SCSERVICESGNCTD@GMAIL.COM)(0)(RESPONDENT)		
51	W.P.(C)-3098/2025 CM APPL. 14667/2025 CM APPL. 14669/2025	COMMISSIONER DELHI POLICE AND ORS V/s SACHIN	ASHISH DIXIT, ESHA MAZUMDAR	
		OTHER DETAILS OF ADVOCATES: AKSHIT K. DIXIT(ASHISHCGSC@GMAIL.COM)(9999900412)(PETITIONER) CURARE LEGAL(MAIL@CURARELEGAL.COM)(0)(RESPONDENT) ESHA MAZUMDAR(MAIL@CURARELEGAL.COM)(9873968037)(RESPONDENT)		
<b>CONNECTED MATTERS (ANMM)/ AT 3:30 P.M.</b>				
52	W.P.(C)-8106/2023 CM APPL. 31203/2023 WITH W.P.(C) 8224/2023 W.P.(C) 8319/2023 W.P.(C) 8342/2023 W.P.(C) 8370/2023	S K VERMA V/s UNION OF INDIA & ORS.	SANTOSH KUMAR VERMA, GAUTAM NARAYAN, ASMITA SINGH	Listing Remarks: AT 03:30 PM,
		OTHER DETAILS OF ADVOCATES: S.K. VERMA(VERMASK2001@GMAIL.COM)(9911827800)(PETITIONER) CESTAT(CESTAT08@GMAIL.COM, RSECY@NIC.IN)(9899991814)(RESPONDENT) RSECY(RSECY@NIC.IN)(1123098543)(RESPONDENT) CUSTOMS(CESTAT08@GMAIL.COM, RSECY@NIC.IN)(9205141764)(RESPONDENT) GAUTAM NARAYAN(G.NARAYANOFFICE@GMAIL.COM)(9811411735)(RESPONDENT) ASMITA SINGH(ASMITA110@GMAIL.COM)(9643520339)(RESPONDENT)		
53	W.P.(C)-8224/2023 CM APPL. 31558/2023 CM APPL. 42189/2023	S K VERMA V/s UNION OF INDIA & ANR.	SANTOSH KUMAR VERMA, ASMITA SINGH, GAUTAM NARAYAN, ASMITA SINGH	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: SIGNATURE OF THE PETITIONER(VERMASK2001@GMAIL.COM)(9911127800)(PETITIONER) UNION BANK OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) ANURAG(ANURAGDULAW@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR VERMA(VERMASK2001@GMAIL.COM){}(PETITIONER) GAUTAM NARAYAN(G.NARAYANOFFICE@GMAIL.COM, UOIDHC@GMAIL.COM)(9811411735)(RESPONDENT) GAUTAM NARAYAN(G.NARAYANOFFICE@GMAIL.COM)(9811411735)(RESPONDENT) ASMITA SINGH(ASMITA110@GMAIL.COM)(9643520339)(RESPONDENT)		
54	W.P.(C)-8319/2023 CM APPL. 31878/2023	S K VERMA V/s UNION OF INDIA & ANR.	SANTOSH KUMAR VERMA, GAUTAM NARAYAN, ASMITA SINGH	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: S K VERMA(VERMASK2001@GMAIL.COM)(9911827800)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) ANURAG DULAW(ANURAGDULAW@GMAIL.COM){}(RESPONDENT) GAUTAM NARAYAN(G.NARAYANOFFICE@GMAIL.COM)(9811411735)(RESPONDENT) ASMITA SINGH(ASMITA110@GMAIL.COM)(9643520339)(RESPONDENT) ASMITA SINGH(ASMITA110@GMAIL.COM)(9643520339)(RESPONDENT)		
55	W.P.(C)-8342/2023 CM APPL. 31908/2023	S K VERMA V/s UNION OF INDIA & ANR.	SANTOSH KUMAR VERMA, GAUTAM NARAYAN, ASMITA SINGH	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: S.K.VERMA(VERMASK2001@GMAIL.COM)(9911127800)(PETITIONER) ANURAG(ANURAGDULAW@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) GAUTAM NARAYAN(G.NARAYANOFFICE@GMAIL.COM)(9811411735)(RESPONDENT) ASMITA SINGH(ASMITA110@GMAIL.COM)(9643520339)(RESPONDENT)		
56	W.P.(C)-8370/2023 CM APPL. 31997/2023	S K VERMA V/s UNION OF INDIA & ANR.	SANTOSH KUMAR VERMA, GAUTAM NARAYAN, ASMITA SINGH	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: S K VERMA(VERMASK2001@GMAIL.COM)(9911127800)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) ANURAG(ANURAGDULAW@GMAIL.COM){}(RESPONDENT) GAUTAM NARAYAN(G.NARAYANOFFICE@GMAIL.COM)(9811411735)(RESPONDENT) ASMITA SINGH(ASMITA110@GMAIL.COM)(9643520339)(RESPONDENT)		

FOR FINAL HEARING				
57	RFA(OS)-65/2018 CM APPL. 36349/2018	AXIS BANK V/s M/S VIDESH SANCHAR NIGAM LTD & ANR	R P KAPUR, TANMAYA AGARWAL	
		OTHER DETAILS OF ADVOCATES: R P KAPUR()(9871789655)(PETITIONER) TANMAYA AGARWAL(TANMAYA.AGARWALA@GMAIL.COM)(9873222811)(PETITIONER)		
58	W.P.(C)-4203/2017	UNION OF INDIA AND ANR V/s SADHANA TRIPATHI & ORS	RUCHIR MISHRA, PADMA KUMAR	
		OTHER DETAILS OF ADVOCATES:		
59	W.P.(C)-859/2020 CM APPL. 2678/2020	SUMMET PAWAR V/s UNION OF INDIA AND ORS.	RANJIT SINGH, MADHU SUDAN BHAYANA	
		OTHER DETAILS OF ADVOCATES: RANJIT SINGH()(9811767675)(PETITIONER) MADHU SUDAN BHAYANA(MADHUSUDANBHAYANA@GMAIL.COM)(9891617861)(PETITIONER)		
60	W.P.(C)-10378/2023 CM APPL. 40184/2023 CM APPL. 40185/2023 CM APPL. 76458/2024 WITH W.P.(C) 12772/2023	NEW DELHI MUNICIPAL COUNCIL V/s JASPAL SINGH	VAIBHAV AGNIHOTRI	
		OTHER DETAILS OF ADVOCATES: SURINDER BHASIN(SURINDERBHASIN1953@GMAIL.COM)()(RESPONDENT)		
61	W.P.(C)-12772/2023 CM APPL. 50322/2023 CM APPL. 76454/2024	NEW DELHI MUNICIPAL COUNCIL V/s NARESH KUMAR TANWAR (N K TANWAR)	VAIBHAV AGNIHOTRI	
		OTHER DETAILS OF ADVOCATES: VAIBHAV AGNIHOTRI()(7669700089)(PETITIONER) NARESH KUMAR TANWAR(SURINDERBHASIN1953@GMAIL.COM)()(RESPONDENT)		
FOR DISPOSAL				
62	W.P.(C)-8402/2020 CM APPL. 34450/2020	BHAGWANTI JETHWANI V/s UNION OF INDIA & ORS.	ABINASH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: ABINASH K. MISHRA AND GAURAV KR. PANDEY(ABINASHKMISHRA@GMAIL.COM, ABINASHKMISHRAVC@GMAIL.COM)(9811235958)(PETITIONER) MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) ABINASH K MISHRA(ABINASHKMISHRA@GMAIL.COM)(9315337955)(PETITIONER) ABINASHMISHRA(ABINASHKMISHRA@GMAIL.COM)(9811235958)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
63	W.P.(C)-7590/2023 CM APPL. 57735/2024	PRAVEEN KUMAR SHARMA V/s DELHI JAL BOARD THROUGH ITS CEO	MALAYA KUMAR CHAND	
		OTHER DETAILS OF ADVOCATES: MALAYA KUMAR CHAND(MALAYA_CHAND@YAHOO.COM)(9810570525)(PETITIONER) MALAYA KUMAR(MALAYA_CHAND@YAHOO.COM)(9810570525)(PETITIONER) SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM)()(RESPONDENT) SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM)()(RESPONDENT) MALAYA KUMAR CHAND()(9810570525)(PETITIONER) SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM)()(RESPONDENT)		
CONNECTED MATTERS(ANMM)				
64	FAO(OS)-38/2022 WITH FAO(OS) 47/2022 FAO(OS) 45/2022 FAO(OS) 46/2022	TOMMORROWLAND LIMITED V/s HDFC BANK LTD.	PAVAN SACHDEVA, RISHAB RAJ JAIN	
		OTHER DETAILS OF ADVOCATES: PAVAN SACHDEVA(PAVANSACHDEVA8@GMAIL.COM)(9871000014)(PETITIONER) RISHAB RAJ JAIN(RISHABRAJJAIN@GMAIL.COM)(9811079695)(RESPONDENT)		
65	FAO(OS)-45/2022	TOMMORROWLAND LIMITED V/s SHARMA AND CO. AND OTHERS	PAVAN SACHDEVA	
		OTHER DETAILS OF ADVOCATES: PAVAN SACHDEVA(PAVANSACHDEVA8@GMAIL.COM)(9871000014)(PETITIONER)		
66	FAO(OS)-46/2022	TOMMORROWLAND LIMITED V/s V. JETHALAL RAMJI SHARE BROKERS PVT LTD & ORS.	PAVAN SACHDEVA, JATIN ZAVERI, MOHAN LAL SHARMA	
		OTHER DETAILS OF ADVOCATES: PAVAN SACHDEVA(PAVANSACHDEVA8@GMAIL.COM)(9871000014)(PETITIONER) JATIN ZAVERI(JHAVERIASSOCIATES@GMAIL.COM)(9810156642)(PETITIONER) MOHAN LAL SHARMA(MLSHARMA.MA@GMAIL.COM)(9811056774)(PETITIONER)		
67	FAO(OS)-47/2022	TOMMORROWLAND LIMITED V/s HARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD.	PAVAN SACHDEVA, ANIL GROVER	
		OTHER DETAILS OF ADVOCATES:		

		PAVAN SACHDEVA(PAVANSACHDEVA8@GMAIL.COM)(9871000014)(PETITIONER) ANIL GROVER(GROVERADVOCATE@GMAIL.COM)(9871212952)(RESPONDENT)	
68	FAO(OS)-85/2022 CM APPL. 31837/2022	HDFC BANK LIMITED V/s TOMORROWLAND LIMITED	RISHAB RAJ JAIN
		OTHER DETAILS OF ADVOCATES: RISHAB RAJ(RISHAB@RRASSOCIATES.COM)(9811079695)(PETITIONER) PAVAN(PAVANSACHDEVA8@GMAIL.COM)(9871000014)(RESPONDENT)	
69	FAO(OS)-48/2022	TOMMORROWLAND LIMITED V/s ESSAR CAPITAL LTD. NOW KNOWN AS VAJRESH CONSULTANT LIMITED	PAVAN SACHDEVA
		OTHER DETAILS OF ADVOCATES: PAVAN SACHDEVA(PAVANSACHDEVA8@GMAIL.COM)(9871000014)(PETITIONER)	
70	FAO(OS)-49/2022	TOMMORROWLAND LIMITED V/s JALAN AND CO.	PAVAN SACHDEVA, AADITYA VIJAY KUMAR
		OTHER DETAILS OF ADVOCATES: PAVAN SACHDEVA(PAVANSACHDEVA8@GMAIL.COM)(9871000014)(PETITIONER) AADITYA VIJAY KUMAR(RAHULARYA744@GMAIL.COM)(9711131164)(RESPONDENT)	
71	FAO(OS)-50/2022	TOMMORROWLAND LIMITED V/s STERLING HOLIDAY FINANCIAL SERVICES LTD	PAVAN SACHDEVA, SAMEER NANDWANI
		OTHER DETAILS OF ADVOCATES: PAVAN SACHDEVA(PAVANSACHDEVA8@GMAIL.COM)(9871000014)(PETITIONER) SAMEER NANDWANI(SAMEERNO2@HOTMAIL.COM)(9810528802)(PETITIONER)	
72	FAO(OS)-51/2022	TOMMORROWLAND LIMITED V/s VEERHEALTH CARE LTD	PAVAN SACHDEVA, SONAL SINHA
		OTHER DETAILS OF ADVOCATES: PAVAN SACHDEVA(PAVANSACHDEVA8@GMAIL.COM)(9871000014)(PETITIONER) SONAL SINHA(SINHASONAL0609@GMAIL.COM)(9810002285)(RESPONDENT)	
73	FAO(OS)-52/2022	TOMMORROWLAND LIMITED V/s NICCO UCO ALLIANCE CREDIT LTD	PAVAN SACHDEVA, ARAV KAPOOR
		OTHER DETAILS OF ADVOCATES: PAVAN SACHDEVA(PAVANSACHDEVA8@GMAIL.COM)(9871000014)(PETITIONER) ARAV KAPOOR(ARAVKAPOOR@OUTLOOK.COM)(9899426326)(RESPONDENT)	
74	FAO(OS)-53/2022	TOMMORROWLAND LIMITED V/s ANALYSIS TRADE CONSULTANCY LLP	PAVAN SACHDEVA, RAJESH BANATI
		OTHER DETAILS OF ADVOCATES: PAVAN SACHDEVA(PAVANSACHDEVA8@GMAIL.COM)(9871000014)(PETITIONER) RAJESH BANATI(RAJESHBANATI@YAHOO.CO.IN)(9810294894)(RESPONDENT)	
75	FAO(OS)-54/2022	TOMMORROWLAND LIMITED V/s NAVODAY MANAGEMENT SERVICES LIMITED	PAVAN SACHDEVA
		OTHER DETAILS OF ADVOCATES: PAVAN SACHDEVA(PAVANSACHDEVA8@GMAIL.COM)(9871000014)(PETITIONER) PAVAN SACHDEVA(PAVANSACHDEVA8@GMAIL.COM)(9871000014)(PETITIONER)	
76	FAO(OS)-55/2022	TOMMORROWLAND LIMITED V/s PRESSMAN ADVERTISING LIMITED	PAVAN SACHDEVA, INDRANIL GHOSH
		OTHER DETAILS OF ADVOCATES: PAVAN SACHDEVA(PAVANSACHDEVA8@GMAIL.COM)(9871000014)(PETITIONER) INDRANIL GHOSH(INDRANIL@IGALEGAL.COM, INFO@IGALEGAL.COM)(9560221909)(PETITIONER) INDRANIL GHOSH(INDRANIL@IGALEGAL.COM, INFO@IGALEGAL.COM)(9560221909)(RESPONDENT)	
77	FAO(OS)-57/2022	TOMMORROWLAND LIMITED V/s REAL GROWTH FINANCIAL SERVICES LTD NOW RGF CAPITAL MARKETS LTD	PAVAN SACHDEVA
		OTHER DETAILS OF ADVOCATES: PAVAN SACHDEVA(PAVANSACHDEVA8@GMAIL.COM)(9871000014)(PETITIONER)	
78	FAO(OS)-58/2022	TOMMORROWLAND LIMITED V/s SANCHAY FINVEST LIMITED	PAVAN SACHDEVA, SUDHANSU PALO
		OTHER DETAILS OF ADVOCATES: PAVAN SACHDEVA(PAVANSACHDEVA8@GMAIL.COM)(9871000014)(PETITIONER) SUDHANSU PALO(PALO_SUDHANSU@YAHOO.CO.IN)(9313491339)(RESPONDENT)	
79	FAO(OS)-59/2022	TOMMORROWLAND LIMITED V/s R. N. AHUJA AND CO.	PAVAN SACHDEVA
		OTHER DETAILS OF ADVOCATES: PAVAN SACHDEVA(PAVANSACHDEVA8@GMAIL.COM)(9871000014)(PETITIONER)	

80	FAO(OS)-60/2022	TOMMORROWLAND LIMITED V/s HEMDEV SECURITIES INDIA PVT. LTD.	PAVAN SACHDEVA, JATIN ZAVERI, MOHAN LAL SHARMA	
		OTHER DETAILS OF ADVOCATES: PAVAN SACHDEVA(PAVANSACHDEVA8@GMAIL.COM)(9871000014)(PETITIONER) JATIN ZAVERI(JHAVERIASSOCIATES@GMAIL.COM)(9810156642)(PETITIONER) MOHAN LAL SHARMA(MLSHARMA.MA@GMAIL.COM)(9811056774)(RESPONDENT)		
81	FAO(OS)-61/2022	TOMMORROWLAND LIMITED V/s PRASAD AND CO. AND OTHERS	PAVAN SACHDEVA, LUV	
		OTHER DETAILS OF ADVOCATES: PAVAN SACHDEVA(PAVANSACHDEVA8@GMAIL.COM)(9871000014)(PETITIONER) LUV (LUVSINGH1964@GMAIL.COM)(9910902824)(PETITIONER)		
82	FAO(OS)-62/2022	TOMMORROWLAND LIMITED V/s S. K. NAHATA AND CO. & ORS.	PAVAN SACHDEVA	
		OTHER DETAILS OF ADVOCATES: PAVAN SACHDEVA(PAVANSACHDEVA8@GMAIL.COM)(9871000014)(PETITIONER)		
83	FAO(OS)-63/2022	TOMMORROWLAND LIMITED V/s DCM FINANCIAL SERVICES LTD	PAVAN SACHDEVA	
		OTHER DETAILS OF ADVOCATES: PAVAN SACHDEVA(PAVANSACHDEVA8@GMAIL.COM)(9871000014)(PETITIONER)		
84	FAO(OS)-64/2022	TOMMORROWLAND LIMITED V/s CLARITY FINANCIAL SERVICES LTD.	PAVAN SACHDEVA, VIJAY KASANA	
		OTHER DETAILS OF ADVOCATES: PAVAN SACHDEVA(PAVANSACHDEVA8@GMAIL.COM)(9871000014)(PETITIONER) VIJAY KASANA(VIJAYDKASANA@GMAIL.COM)(9873416665)(PETITIONER)		
85	FAO(OS)-65/2022	TOMMORROWLAND LIMITED V/s MANOJ BHARGAVA AND CO.	PAVAN SACHDEVA	
		OTHER DETAILS OF ADVOCATES: PAVAN SACHDEVA(PAVANSACHDEVA8@GMAIL.COM)(9871000014)(PETITIONER)		
86	FAO(OS)-66/2022	TOMMORROWLAND LIMITED V/s DWARKADAS HARINARAYAN MAHESHWARI & ORS.	PAVAN SACHDEVA, AADITYA VIJAY KUMAR	
		OTHER DETAILS OF ADVOCATES: PAVAN SACHDEVA(PAVANSACHDEVA8@GMAIL.COM)(9871000014)(PETITIONER) AADITYA VIJAY KUMAR(RAHULARYA744@GMAIL.COM)(9711131164)(RESPONDENT)		
87	FAO(OS)-69/2022	TOMMORROWLAND LIMITED V/s DOLF LEASING LIMITED	PAVAN SACHDEVA, PUNEET KUMAR JAISWAL	
		OTHER DETAILS OF ADVOCATES: PAVAN SACHDEVA(PAVANSACHDEVA8@GMAIL.COM)(9871000014)(PETITIONER) PUNEET KUMAR JAISWAL(PUNEETJAISW@GMAIL.COM)(9891234058)(RESPONDENT)		
88	FAO(OS)-70/2022	TOMMORROWLAND LIMITED V/s SHAKTI AND CO. & ORS.	PAVAN SACHDEVA, AADITYA VIJAY KUMAR	
		OTHER DETAILS OF ADVOCATES: PAVAN SACHDEVA(PAVANSACHDEVA8@GMAIL.COM)(9871000014)(PETITIONER) AADITYA VIJAY KUMAR(RAHULARYA744@GMAIL.COM)(9711131164)(RESPONDENT)		
89	FAO(OS)-116/2022 CM APPL. 44208/2022 WITH FAO(OS) 38/2022	HARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD V/s TOMMORROWLAND LIMITED	ANIL GROVER	
		OTHER DETAILS OF ADVOCATES: ANIL GROVER(GROVERADVOCATE@REDIFFMAIL.COM)(9871212952)(PETITIONER) TOMMORROWLAND (PAVANSACHDEVA8@GMAIL.COM)(9871000014)(RESPONDENT)		
90	FAO(OS)-125/2022 CM APPL. 47561/2022 CM APPL. 47562/2022 CM APPL. 47564/2022	DOLF LEASING LTD. V/s TOMMORROWLAND LIMITED	PUNEET KUMAR JAISWAL	
		OTHER DETAILS OF ADVOCATES: PUNEET JAISWAL(PUNEETJAISW@GMAIL.COM)(9891234058)(PETITIONER) TOMMORROWLAND LTD(PAVANSACHDEVA8@GMAIL.COM)(9871000014)(RESPONDENT) KISHAN(KISHANJAISWAL2328@GMAIL.COM){}(RESPONDENT)		
91	FAO(OS)-140/2022 CM APPL. 52288/2022 CM APPL. 52290/2022 CM APPL. 52291/2022	DCM FINANCIAL SERVICES LTD. V/s TOMMORROWLAND LIMITED	KARAN BABUTA	
		OTHER DETAILS OF ADVOCATES: CHOPRA LAW OFFICES(CLO@CHOPRALAWOFFICES.COM)(9910827777)(PETITIONER) PAVAN SACHDEVA(PAVANSACHDEVA8@GMAIL.COM){}(RESPONDENT)		



END OF THE BOARD MATTERS				
92	W.P.(C)-5029/2018	MAHJABEEN AKHTAR V/s UNION OF INDIA AND ANR.	SURYA NATH PANDEY, RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: SURYA NATH PANDEY()(9990380355)(PETITIONER)		
FOR DISPOSAL (CONNECTED)/ AT 2.30 P.M.				
93	W.P.(C)-5945/2017 CM APPL. 24684/2017 WITH W.P.(C) 6603/2017 W.P.(C) 10845/2018	ELINA DAS & ORS V/s SHIV CHARAN & ORS	PADMA KUMAR S., AMARENDRA PRATAP SINGH	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: AMARENDRA PRATAP SINGH(AMARENDRAPRATAPSNGH@GMAIL.COM)(9776370195)(RESPONDENT)		
94	W.P.(C)-6603/2017 CM APPL. 27367/2017	RAJIVE KUMAR SHARMA V/s SHIV CHARAN & ORS.	PADMA KUMAR S & VAIBHAV AGNIHOTRI, AMARENDRA PRATAP SINGH	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: AMARENDRA PRATAP SINGH(AMARENDRAPRATAPSNGH@GMAIL.COM)(9776370195)(RESPONDENT)		
95	W.P.(C)-10845/2018 CM APPL. 42313/2018 CM APPL. 23807/2020 CM APPL. 10435/2021 CM APPL. 30250/2023 CM APPL. 4573/2025 WITH W.P.(C) 5945/2017	UNION OF INDIA & ORS V/s CHARAN SINGH CHAUHAN & ORS	WITHOUT GENERATE, ARUN BHARDWAJ, ABHAYA KUMAR BEHERA, VIKRAM JETLY, PADMA KUMAR S., AMARENDRA PRATAP SINGH	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE()(9990290260)(PETITIONER) ARUNBHARDWAJ(ABCGSC459@GMAIL.COM)(9810109681)(PETITIONER) ARUN BHARDWAJ(ABCGSC459@GMAIL.COM)(9718098827)(PETITIONER) PADMA KUMAR(KUMARSPADMA@GMAIL.COM)(9818346773)(RESPONDENT) ABHAYABEHERA(INFO@AKBONLINE.COM)(9810022498)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) ABCGSC(ABCGSC459@GMAIL.COM)()(RESPONDENT) SPADMA(KUMARSPADMA@GMAIL.COM)()(RESPONDENT) ABHAYA K BEHERA(ADV.AKBEHERA@GMAIL.COM)(9810022498)(RESPONDENT) VIKRAM JETLY(VIKRAM.JETLY@GMAIL.COM)(9811157321)(RESPONDENT) PADMA KUMAR (KUMARSPADMA@GMAIL.COM)(0)(RESPONDENT) AMARENDRA PRATAP SINGH(AMARENDRAPRATAPSNGH@GMAIL.COM)(9776370195)(RESPONDENT)		
96	W.P.(C)-376/2018 CM APPL. 1581/2018 CM APPL. 23808/2020 CM APPL. 10436/2021 CM APPL. 30416/2023 CM APPL. 4577/2025 WITH W.P.(C) 5945/2017 W.P.(C) 6603/2017 W.P.(C) 10845/2018 W.P.(C) 13428/2019 W.P.(C) 1708/2020	UNION OF INDIA AND ORS. V/s SHIV CHARAN AND ORS.	ARUN BHARDWAJ, ABHAYA KUMAR BEHERA, ARUN BHARDWAJ, VIKRAM JETLY, PADMA KUMAR, AMARENDRA PRATAP SINGH	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: ARUN BHARDWAJ()(9990292605)(PETITIONER) SPADMA(KUMARSPADMA@GMAIL.COM)()(PETITIONER) ABHAYABEHERA(INFO@AKBONLINE.COM)(9810022498)(PETITIONER) ABHAYA K. BEHERA(ADV.AKBEHERA@GMAIL.COM)(9810022498)(RESPONDENT) ABCGSC(ABCGSC459@GMAIL.COM)()(RESPONDENT) ARUNBHARDWAJ(ABCGSC459@GMAIL.COM)(9810109681)(PETITIONER) ARUN BHARDWAJ(ABCGSC459@GMAIL.COM)(9718098827)(PETITIONER) PADMA KUMAR(KUMARSPADMA@GMAIL.COM)(9818346773)(RESPONDENT) VIKRAM JETLY(VIKRAM.JETLY@GMAIL.COM)(9811157321)(PETITIONER) PADMA (KUMARSPADMA@GMAIL.COM, ADV.AKBEHERA@GMAIL.COM)()(RESPONDENT) VIKRAM JETLY(VIKRAM.JETLY@GMAIL.COM)(9811157321)(RESPONDENT) PADMA KUMAR(KUMARSPADMA@GMAIL.COM)(0)(RESPONDENT) AMARENDRA PRATAP SINGH(AMARENDRAPRATAPSNGH@GMAIL.COM)(9776370195)(RESPONDENT)		
97	W.P.(C)-13428/2019	YASH MAURYA AND ORS. V/s SHIV CHARAN AND ORS.	PADMA KUMAR S., AMARENDRA PRATAP SINGH	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: PADMA KUMAR S.()(9818346773)(PETITIONER) AMARENDRA PRATAP SINGH(AMARENDRAPRATAPSNGH@GMAIL.COM)(9776370195)(RESPONDENT)		
98	W.P.(C)-1708/2020	PRADEEP AND ORS. V/s CHARAN SINGH CHAUHAN & ORS.	PADMA KUMAR S., AMARENDRA PRATAP SINGH	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: PADMA KUMAR S.()(9818346773)(PETITIONER) AMARENDRA PRATAP SINGH(AMARENDRAPRATAPSNGH@GMAIL.COM)(9776370195)(RESPONDENT)		



COURT NO. 05  
 DIVISION BENCH-V  
 HON'BLE MR.JUSTICE C.HARI SHANKAR  
 HON'BLE MR.JUSTICE AJAY DIGPAUL

NOTE 1: Learned Counsel are requested to provide electronic copies of compilations of judgments/written submissions at least 24 hours in advance of the hearing, by way of email to the Court Master [[cmpraveenkumar.dhc@gov.in](mailto:cmpraveenkumar.dhc@gov.in)] and Court Master ([vikram.224@dhc.nic.in](mailto:vikram.224@dhc.nic.in)). The compilations should be indexed (alongwith relevant para numbers of judgments specifically mentioned), bookmarked and OCR compatible. They should not be marked or highlighted.

Note 2: Please note that ordinarily no adjournment would be granted in cases which are ripe for hearing.

Note 3: In matters in which there is an earlier order directing the matter to be listed for hearing or for disposal, no adjournment will be granted unless a requested for adjournment is circulated a day in advance to [[cmpraveenkumar.dhc@gov.in](mailto:cmpraveenkumar.dhc@gov.in)] and Court Master ([vikram.224@dhc.nic.in](mailto:vikram.224@dhc.nic.in)). or an adjournment slip is filed a day in advance, specifying the ground of adjournment.

NOTE 4: LEARNED COUNSEL ARE REQUESTED TO OBTAIN THE ELECTRONIC COPY OF THE COURT RECORDS IN ADVANCE, TO FACILITATE HEARING.

NOTE 5: SUBJECT TO AVAILABILITY OF TIME, REGULAR MATTERS WOULD BE TAKEN UP AFTER THE MISCELLANEOUS BOARD IS OVER.

NOTE 6: Pass Over matters in the Supplementary list would be called out before the Advance list is taken up.

NOTE 7: Presence of Advocates/parties who appear virtually would not be marked if their camera is switched off.

To join hearing please click the link given below:-  
<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt19>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[cmpraveenkumar.dhc@gov.in](mailto:cmpraveenkumar.dhc@gov.in)

[vikram.224@dhc.nic.in](mailto:vikram.224@dhc.nic.in)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
1	W.P.(C)-16298/2024 CM APPL. 68716/2024 CM APPL. 68717/2024	UNION OF INDIA AND ORS. V/s EX SUB (RT) SURJEET SINGH	NAND KISHORE AGGARWAL	
		OTHER DETAILS OF ADVOCATES: N.K AGGARWAL(ADVNKAGGARWAL(CI!GMAIL.COM))(9818342898)(PETITIONER) EX SUB (RT) SURJEET SINGH(VIRENDERSINGHKADIAN@GMAIL.COM)(0)(RESPONDENT)		
<b>FOR ADMISSION</b>				
2	W.P.(C)-4625/2025 CM APPL. 21370/2025 CM APPL. 21371/2025	UNION OF INDIA & ORS. V/s MWO (HFO) SHIBU VN (RETD.)	SANJIB KUMAR MOHANTY	
		OTHER DETAILS OF ADVOCATES: SANJIB KUMAR MOHANTY(MOHANTY.JUSTICE@GMAIL.COM)(9818236472)(PETITIONER) ARUN KUMAR(SOLICITOR.ARUNKUMAR@GMAIL.COM)(0)(RESPONDENT)		
<b>AFTER NOTICE MISC. MATTERS</b>				
3	FAO (COMM)-153/2024 CM APPL. 44734/2024	MALOOK PHARMACEUTICALS PRIVATE LIMITED V/s PINK LABS BIOSCIENCE PRIVATE LIMITED	SANJEEV KUMAR, HRITIK SEJWAL	
		OTHER DETAILS OF ADVOCATES: SANJEEV KUMAR & AMRITA(SANJEEV@JURISKPS.COM, INFO@JURISKPS.COM)(9811137883)(PETITIONER) MALOOK PHARMACEUTICALS PVT LTD(INFO@MALOOKPHARMA.COM)(0)(PETITIONER) PINK LABS BIOSCIENCE PVT LTD(AKASHGARG730@GMAIL.COM)(0)(RESPONDENT) HRITIK SEJWAL(SEJWAL955@GMAIL.COM)(7042561229)(RESPONDENT)		
4	FAO(OS)(IPD)-1/2022	AQUALITE INDUSTRIES PRIVATE LIMITED V/s RELAXO FOOTWEARS LIMITED	DHRUV GROVER	
		OTHER DETAILS OF ADVOCATES: C A BRIJESH, DHRUV GROVER(REMFRYLITIGATIONS@REMFRY.COM)(8506906111)(PETITIONER) SAIF ANAND(SAIF@ANANDANAND.COM)()(RESPONDENT) DEEPANK(DEEPANK@ANANDNAND.COM)()(RESPONDENT)		

5	W.P.(C)-6806/2006	EX.ASST.COMMANDANT R.S.YADAV V/s UOI & ORS.	PRAKASH GAUTAM	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE {}(RESPONDENT)		
6	W.P.(C)-4012/2007	PREM SHANKAR DWIVEDI V/s UOI & ORS.	MR.YATISH MOHAN, YATISH MOHAN VERMA, ACHINTYA TIWARI	
		OTHER DETAILS OF ADVOCATES: ACHINTYA TIWARI(TIWARI.ACHINTYA@GMAIL.COM)(9899511366)(PETITIONER) ACHINTYA TIWARI(TIWARI.ACHINTYA@GMAIL.COM)(9899511366)(PETITIONER)		
7	W.P.(C)-7773/2011 WITH W.P.(C) 7901/2011	NARESH KUMAR V/s UNION OF INDIA AND ORS	PINKY BEHERA, RAJINDER NISHCAL, ISHA KHANNA, KAVINDRA GILL, SUDHIR SHARMA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES:		
8	W.P.(C)-7901/2011	NARESH KUMAR V/s UNION OF INDIA AND ORS	PINKY BEHERA, RAJINDER NISHCAL, ASHISH NISCHAL, ISHA KHANNA, KAVINDRA GILL, SUDHIR SHARMA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES:		
9	W.P.(C)-6183/2014	MANPREET KUMAR V/s UNION OF INDIA AND ORS	ALOK KISHOR, MAYANK GROVER	
		OTHER DETAILS OF ADVOCATES: MAYANK GROVER(MAYANK297@GMAIL.COM)(9810579180)(RESPONDENT)		
10	W.P.(C)-7060/2015	BABU LAL MITHARWAL V/s UNION OF INDIA	P.R. KOVILAN POONGKUNTRAN, SATYAKAM, RAHUL MEHRA, GYANANT KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES:		
11	W.P.(C)-5522/2018	EX. HC GOVERDHAN SINGH V/s UNION OF INDIA AND ORS.	U SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: U SRIVASTAVA()(931220571)(PETITIONER)		
12	W.P.(C)-11795/2018	RAM SURAT SINGH V/s DIRECTOR GENERAL CENTRAL INDUSTRIAL SECURITY FORCE AND ORS.	P SURESHAN	
		OTHER DETAILS OF ADVOCATES: P SURESHAN()(9818083219)(PETITIONER)		
13	W.P.(C)-7133/2019	NEELAM TRIPATHI V/s UNION OF INDIA AND ORS.	AJIT KAKKAR, RAVI PRAKASH, SARVAM RITAM KHARE	
		OTHER DETAILS OF ADVOCATES: AJIT KAKKAR()(9958006409)(PETITIONER) SARVAM RITAM KHARE(ADVTRITAM@GMAIL.COM)(9716023080)(RESPONDENT)		
14	W.P.(C)-8449/2021	VIRENDER KUMAR MEENA V/s UNION OF INDIA AND OTHERS	NILANSH GAUR	
		OTHER DETAILS OF ADVOCATES: NILANSH GAUR(RAJUSHANKER59@GMAIL.COM)()(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) JAGJIT SINGH(JAGJITSINGHADVOCATE@YAHOO.CO.IN)(9810034684)(RESPONDENT)		
15	W.P.(C)-13461/2021	GANGA SINGH UDAWAT V/s UNION OF INDIA AND ANR	JAIDEEP SINGH	
		OTHER DETAILS OF ADVOCATES: DHARMVIDHI LEGAL SERVICES AND SOLUTIONS LLP(REACHJAI@GMAIL.COM)(9711152428)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
16	W.P.(C)-2678/2022	AMAN V/s INDIAN COAST GUARD & ORS.	SACHIN CHOWHAN	
		OTHER DETAILS OF ADVOCATES: SACHIN CHAUHAN(SACHIN.CHAUHAN30@GMAIL.COM)(9810618584)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
17	W.P.(C)-2851/2022 CM APPL. 8213/2022	TRIVESH & ORS. V/s UNION OF INDIA & ANR.	SUNIL KUMAR, SMITA KUMARI RAJGARHIA, ANKUR CHHIBBER, VARDHMAN KAUSHIK	
		OTHER DETAILS OF ADVOCATES: RS AND A LEGAL(SUNIL20061994K@GMAIL.COM)()(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) NARESH KAUSHIK(NARESHKAUSHIK9@GMAIL.COM)()(RESPONDENT) SMITA KUMARI RAJGARHIA(SMITA20185@GMAIL.COM)(7703955775)(PETITIONER) ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) VARDHMAN KAUSHIK(VARDHMANKAUSHIK@GMAIL.COM)(9899697730)(RESPONDENT)		

18	W.P.(C)-7635/2022	EX CONST AMIT KUMAR V/s UNION OF INDIA & ORS.	AMAN MUDGAL	
		OTHER DETAILS OF ADVOCATES: AMAN MUDGAL(AMANMLEGAL@GMAIL.COM)(8826069787)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
19	W.P.(C)-17630/2022 WITH W.P.(C) 3174/2023 W.P.(C) 13387/2023	ARUN KUMAR V/s HIGH COURT OF DELHI	SAAHILA LAMBA	
		OTHER DETAILS OF ADVOCATES: SAAHILA LAMBA (SAAHILALAMBA@GMAIL.COM)(9818153010)(PETITIONER) ANU (ANU@BAGAI.CO.IN)()(RESPONDENT)		
20	W.P.(C)-13387/2023	NITESH KAUSHIK V/s THE HIGH COURT OF DELHI THROUGH ITS REGISTRAR GENERAL	AFESH KUMAR	
		OTHER DETAILS OF ADVOCATES: HARMEET SINGH BHASIN(HARMEETSINGHBHASIN78@GMAIL.COM)(9953575363)(PETITIONER) ANU(ANU@BAGAI.CO.IN, RG.DHC@NIC.IN)()(RESPONDENT)		
21	W.P.(C)-3174/2023 CM APPL. 12312/2023	ANIL KUMAR V/s HIGH COURT OF DELHI	SAURABH KANSAL	
		OTHER DETAILS OF ADVOCATES: SAURABH KANSAL(INFO@PSAASSOIATES.IN)(8920327527)(PETITIONER) RANEJA AND ANEJA (RANEJA@ANEJAANDANEJA.COM)()(RESPONDENT)		
22	W.P.(C)-6488/2023 CM APPL. 25553/2023	MITHU NATH AND ORS V/s UNION OF INDIA AND ANR	RAJAT ARORA	
		OTHER DETAILS OF ADVOCATES: RAJAT ARORA (RAJAT132NOIDA@YAHOO.COM )(9810176964)(PETITIONER) STANDING COUNCIL GNCTD (STANDINGCOUNCILGNCTD@GMAIL.COM)()(RESPONDENT) UNION OF INDIA (UOIDHC@GMAIL.COM)()(RESPONDENT)		
23	W.P.(C)-8401/2023	RAM CHANDER JAIN V/s UNION OF INDIA	AMARDEEP	
		OTHER DETAILS OF ADVOCATES: RAM CHANDER JAIN(RAMCHANDER.JAIN42@GMAIL.COM)(9899650074)(PETITIONER) RAM CHANDER JAIN(RAMCHANDER.JAIN42@GMAIL.COM)(9899650074)(PETITIONER) LALIT(LALIT110001@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
24	W.P.(C)-9623/2023 CM APPL. 36841/2023	SHIV NATH CHANDA V/s UNION OF INDIA & ORS.	MANDAVI PANDEY	
		OTHER DETAILS OF ADVOCATES: VIKAS TRIPATHI(TRIPATHILAW35@GMAIL.COM)(9810941587)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
25	W.P.(C)-13323/2023	LOVEJEET KUMAR V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES:		
26	W.P.(C)-13383/2023	MADDIPATLA SURYA PRAKASH V/s UNION OF INDIA AND ORS.	MANOJ KUMAR	
		OTHER DETAILS OF ADVOCATES: MANOJ KR GUPTA(GUPTAMANOJ50@YAHOO.COM)(9718451126)(PETITIONER) SHAAN RAWAT(SHAANRAWAT28@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
27	W.P.(C)-15809/2023	GURIYA KUMARI V/s DG CISF	P SURESHAN	
		OTHER DETAILS OF ADVOCATES: P SURESHAN(SURESHANDELHI@GMAIL.COM)(9818083219)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
28	W.P.(C)-16325/2023	THAKUR SINGH V/s UNION OF INDIA & ORS.	RANBIR SINGH SANDHU	
		OTHER DETAILS OF ADVOCATES: RANBIR SINGH SANDHU(RANBIRSINGHSANDHU01@GMAIL.COM)(912706651)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
29	W.P.(C)-1106/2024	MS. SHRUTI VYAS & ORS. V/s UNION OF INDIA THROUGH & ANR.	INDRA SEN SINGH	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: INDRA SEN SINGH AND NASIR MOHAMMAD()(9650091421)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		

30	W.P.(C)-4365/2024	UTTAM CHAND & ORS. V/s UNION OF INDIA & ANR.	SURENDER SINGH HOODA	
		OTHER DETAILS OF ADVOCATES: DR. SURENDER SINGH HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER) DGBSF(DGBST@BSF.NIC.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
31	W.P.(C)-4477/2024	SANGEETA PATEL & ORS. V/s GOVT. OF NCT OF DELHI & ORS.	TANYA AGARWAL, DIVYA SWAMY	
		OTHER DETAILS OF ADVOCATES: TANYA AGARWAL(TANYA.ADVOCATE@GMAIL.COM, CHAMBERSOFTANYAAGARWAL@GMAIL.COM)(9205868644)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) DELHI SUBORDINATE SERVICES SELECTION BOARD(CHAIRMANDSSSB.DELHI@NIC.IN, MCD- ITHELPDESK@MCD.NIC.IN)()(RESPONDENT) GNCTD(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) DIVYA SWAMY(DIVYA@DYLAWCHAMBERS.COM)(8860050449)(PETITIONER)		
32	W.P.(C)-6045/2024 CM APPL. 25046/2024	CT/GD SUBHITA V/s UNION OF INDIA AND ORS	ANKITA PATNAIK	
		OTHER DETAILS OF ADVOCATES: MS. ANKITA PATNAIK(ANKITAPATNAIKAIL@GMAIL.COM)(9873519308)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
33	W.P.(C)-9097/2024 CM APPL. 37242/2024	GOVT OF NCT OF DELHI AND ORS V/s VIKRAM SINGH	AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(PETITIONER) RANJIT SHARMA(DVRANJITSHARMA2013@GMAIL.COM)(9818493174)(RESPONDENT)		
34	W.P.(C)-9149/2024	YOGESH KUMAR SAINI V/s UNION OF INDIA THROUGH ITS SECRETARY & ORS.	AMIT BARDHAN MOHANTY	
		OTHER DETAILS OF ADVOCATES: AMIT BARDHANMOHANTY(ADVOCATEAMIT.SCI@GMAIL.COM)(9818342503)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
35	W.P.(C)-10825/2024 CM APPL. 44564/2024	UNION OF INDIA & ANR. V/s DILPREET SINGH NAGI (GROUP B) & ORS.	NITINJYA CHAUDHRY, PADMA KUMAR S, PALLAVI AWASTHI	
		OTHER DETAILS OF ADVOCATES: NITINJAY CHAUDHRY (NC.CGSPC@GMAIL.COM, VEDANSH.GPOFFICE@GMAIL.COM)(8076802450)(PETITIONER) DILPREET SINGH NAGI(D200114.DGAQA@GOV.IN)(8800508429)(RESPONDENT) SURENDER SINGH RAWAT(D200115.DGAQA@GOV.IN)(8748909293)(RESPONDENT) MADHAV PRASAD KAM(D200118.DGAQA@GOV.IN)(9871073397)(RESPONDENT) PADMA KUMARS(KUMARSPADMA@GMAIL.COM)(0)(RESPONDENT) PADMA KUMAR S(KUMARSPADMA@GMAIL.COM)(9899968163)(RESPONDENT) PALLAVI AWASTHI(PALLAVI17AWASTHI@GMAIL.COM)(9717359636)(RESPONDENT) PALLAVI AWASTHI(PALLAVI17AWASTHI@GMAIL.COM)(9717359636)(RESPONDENT)		
36	W.P.(C)-11111/2024	MD. SALAM ANSARI V/s UNION OF INDIA & ORS.	MOHIT KUMAR	
		OTHER DETAILS OF ADVOCATES: MOHIT KUMAR(MOHITKUMAR5149@GMAIL.COM)(8700259757)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
37	W.P.(C)-13179/2024	COL ABHIJIT RUDRA V/s UNION OF INDIA THROUGH & ORS.	SUDHANSHU SHEKHAR PANDEY	
		OTHER DETAILS OF ADVOCATES: SS PANDEY & ASSOCIATES(SSPANDEYASSOCIATES@GMAIL.COM)(1149067667)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
38	W.P.(C)-15329/2024 CM APPL. 64315/2024	RAVI KUMAR V/s UNOIN OF INDIA AND ORS.	SAHIL MONGIA	
		OTHER DETAILS OF ADVOCATES: SAHIL MONGIA, SANJANA SAMOR & YASH YADAV(CHAMBERNO.220@GMAIL.COM)(9818656542)(PETITIONER) UNION OF INDIA, CISF(UOIDHC@GMAIL.COM, RB-2ND@CISF.GOV.IN, RB- 3RD@CISF.GOV.IN)(1123384193)(RESPONDENT)		
39	W.P.(C)-15935/2024	SMT RITA BAURI V/s UNION OF INDIA AND ORS	AJIT KUMAR KAKKAR	
		OTHER DETAILS OF ADVOCATES: AJIT KAKKAR & ASSOCIATES(ADMIN@AJITKAKKAR.COM)(9958006409)(PETITIONER) PUSHKAR SOOD, UNION OF INDIA, CISF(PUSHKARSOOD03@GMAIL.COM, UOIDHC@GMAIL.COM, DG@CISF.GOV.IN)(1123384193)(RESPONDENT)		

41	W.P.(C)-1282/2025 CM APPL. 6328/2025 CM APPL. 6330/2025	KUSUM GUPTA V/s DELHI SUBORDINATE SERVICES SELECTION BOARD & ORS.	ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL & COMPANY(ANUJAGGARWALCOMPANY@GMAIL.COM)(9891403206)(PETITIONER) AVNISH AHLAWAT, GNCTD(AVNISHAHLAWAT@YAHOO.COM, SCSERVICESGNCTD@GMAIL.COM)(0)(RESPONDENT)		
42	W.P.(C)-1577/2025 WITH W.P.(C) 2995/2025	MANISH KUMAR MISHRA V/s UNION OF INDIA & ORS.	RANJAN MUKHERJEE	
		OTHER DETAILS OF ADVOCATES: RANJAN MUKHERJEE(RANJANMUKHERJEE.ADV@GMAIL.COM)(9910956171)(PETITIONER) CISF, UNION OF INDIA(DG@CISF.GOV.IN, IGNCR@CISF.GOV.IN, CISFRECTT@CISF.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
43	W.P.(C)-2995/2025	MUNNA KUMAR YADAV V/s UNION OF INDIA & ORS.	RANJAN MUKHERJEE	
		OTHER DETAILS OF ADVOCATES: RANJAN MUKHERJEE(RANJANMUKHERJEE.ADV@GMAIL.COM)(9910956171)(PETITIONER) CISF, UNION OF INDIA(DG@CISF.GOV.IN, IGNCR@CISF.GOV.IN, CISFRECTT@CISF.GOV.IN, UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
44	W.P.(C)-2494/2025	KM RITU V/s UNION OF INDIA & ORS.	ABHAY KUMAR BHARGAVA	
		OTHER DETAILS OF ADVOCATES: ABHAY KUMAR BHARGAVA(ABHAYBHARGAVA84@GMAIL.COM)(9015543437)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
45	W.P.(C)-3290/2025	UMED SINGH YADAV V/s UNION OF INDIA AND ORS.	SAAHILA LAMBA	
		OTHER DETAILS OF ADVOCATES: SAAHILA KAUR LAMBA(SAAHILALAMBA@GMAIL.COM)(9818153010)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
46	W.P.(CRL)-552/2025 CRL.M.A. 4990/2025	COL. ANAND S. PATIL V/s UNION OF INDIA & ORS.	AMRITA PANDA	
		OTHER DETAILS OF ADVOCATES: AMRITA PANDA (AMRITA@ADPCHAMBERS.IN)(9873547805)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
<b>CONNECTED MATTERS (ANMM)</b>				
47	W.P.(C)-9115/2020 CM APPL. 31386/2021 CM APPL. 4169/2022 CM APPL. 17657/2022 CM APPL. 33558/2023 WITH CONT.CAS(C) 875/2023 W.P.(C) 1607/2022 W.P.(C) 1368/2022 W.P.(C) 10633/2020 W.P.(C) 8161/2021	NATIONAL M.SC. MEDICAL TEACHERS ASSOCIATION (REGD) V/s NATIONAL MEDICAL COMMISSION & ORS.	R ABHISHEK, ASHOK KUMAR NIJHAWAN	
		OTHER DETAILS OF ADVOCATES: AVINASH K SHARMA & R ABHISHEK(AVINASH.IPR@HOTMAIL.COM)(728903672)(PETITIONER) R(ABHISHEKAVADHANI95@GMAIL.COM)(9810445816)(PETITIONER) ALL INDIA PRE AND PARA CLINICAL MEDICOS ASSOCIATION (AIPCMA2017@GMAIL.COM)(8112254623)(PETITIONER) NATIONAL MEDICAL COMMISSION (SECY-MCI@NIC.IN){}(PETITIONER) ALL INDIA PRE & PARA CLINICAL MEDICOS(AIPCMA2017@GMAIL.COM)(8112254623)(RESPONDENT) NATIONAL MEDICAL COMMISSION(SECY-MCI@NIC.IN){}(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) AVINASH K SHARMA(AVOCATEANKURVYAD@GMAIL.COM){}(PETITIONER) TANOOD BHAV(TANOODBHAV@GMAIL.COM){}(RESPONDENT) PRINCIPAL S M C SHAH(PRINCIPALSMCSHAH@GMAIL.COM){}(RESPONDENT) AVINASH K SHARMA(AVINASH.IPR@HOTMAIL.COM)(7289039672)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) MR. PRASHAN MEHRA(AIPCMA2017@GMAIL.COM)(8112254623)(RESPONDENT) ASHOK NIJHAWAN(ARUNBATT@GMAIL.COM){}(RESPONDENT) MR. A VINASH K SHARMA AND R. ABHISHEK(AVINASH.IPR@HOTMAIL.COM, ABHISHEKAVADHANI@GMAIL.COM)(9810445816)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) MR. T. SINGHDEV(SECY-MCI@NIC.IN, AIPCMA2017@GMAIL.COM)(8112254623)(RESPONDENT) ASHOK NIJHAWAN AND ARUN BATT (ARUNBATT@GMAIL.COM, ASHOK.ACCESSLAW@GMAIL.COM){}(RESPONDENT) ARUN(ARUNBATT@GMAIL.COM, ASHOK.ACCESSLAW@GMAIL.COM){}(PETITIONER) AVINASH(AVINASH.IPR@HOTMAIL.COM, ABHISHEKAVADHANI@GMAIL.COM){}(PETITIONER) MOHAMMED MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM, SECY-MCI@NIC.IN, AIPCMA2017@GMAIL.COM){}(PETITIONER) ARUN(ARUNBATT@GMAIL.COM, ASHOK.ACCESSLAW@GMAIL.COM){}(RESPONDENT)		
48	W.P.(C)-10633/2020	ASSOCIATION OF PHDS IN MEDICAL SCIENCES(REGD) V/s NATIONAL MEDICAL COMMISSION & ANR.	KUMAR RAJESH SINGH, BIAKTHANSANGI, SHIVENDRA SINGH	

		OTHER DETAILS OF ADVOCATES: ASSOCIATION OF PHDS IN MEDICAL SCIENCES(REGD)(NEGIDR@YAHOO.CO.IN){}(RESPONDENT) KUMAR RAJESH SINGH & PUNAM SINGH(ADV.KUMARRAJESH@GMAIL.COM)(9811013515)(PETITIONER) NATIONAL MEDICAL COMMISSION(SECY-MCI@NIC.IN){}(PETITIONER) MOHAMMED MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) T SINGH DEV(OFFICESINGHDEV2@GMAIL.COM)(9999012345)(RESPONDENT) BIAKTHANSANGI (BIAKTHANSANGIMICHELE@GMAIL.COM)(9953911115)(RESPONDENT) SHIVENDRA SINGH(SHIVENDRASINGH065@GMAIL.COM)(9582194010)(RESPONDENT)	
49	W.P.(C)-8161/2021 CM APPL. 25361/2021	RAKESH KUMAR & ORS. V/s NATIONAL MEDICAL COMMISSION & ANR.	R ABHISHEK
		OTHER DETAILS OF ADVOCATES: AVINASH K SHARMA (ADVOCATEANKURVYAS@GMAIL.COM)(9899128991)(PETITIONER) BHAV TANOOD(TANOODBHAV@GMAIL.COM){}(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)	
50	W.P.(C)-1368/2022 CM APPL. 3982/2022 CM APPL. 50999/2022 WITH W.P.(C) 9115/2020 W.P.(C) 14101/2021	ASSOCIATION OF CLINICAL BIOCHEMISTS AND MICROBIOLOGISTS- ACMB (REGD). V/s NATIONAL MEDICAL COMMISSION & ORS.	RAJPAL SINGH, RAJPAL SINGH, APOORV KURUP, NIDHI RAMAN
		OTHER DETAILS OF ADVOCATES: MPS LEGAL(MPSLEGALOFFICES@GMAIL.COM)(9873849435)(PETITIONER) T SINGH DEV(OFFICESINGHDEV1@GMAIL.COM)(9999012345)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) UNIVERSITY GRANTS COMMISSION(OFFICE@AKURUP.COM)(8800678743)(RESPONDENT) INDIAN COUNCIL OF MEDICAL RESEARCH(ICMRHQDS@SANSAD.NIC.IN){}(RESPONDENT) MPS LEGAL(MPSLEGALOFFICES@GMAIL.COM){}(PETITIONER) SINGH DEV(OFFICESINGHDEV1@GMAIL.COM){}(RESPONDENT) SANSAD(LOMRHQDS@SANSAD.NIC.IN){}(RESPONDENT) A KURUP(OFFICE@AKURUP.COM){}(RESPONDENT) APOORV KURUP(OFFICE@AKURUP.COM)(8800185864)(RESPONDENT) NIDHI RAMAN(NIDHIRAMAN.OFFICE@GMAIL.COM)(9555672532)(RESPONDENT)	
51	W.P.(C)-1607/2022 CM APPL. 4626/2022 CM APPL. 8761/2022 WITH W.P.(C) 1368/2022 CONT.CAS(C) 875/2023	ALL INDIA PRE AND PARA CLINICAL MEDICOS ASSOCIATION V/s UNION OF INDIA & ORS.	MRINMOI CHATTERJEE, RAJPAL SINGH, BHANU GULATI
		OTHER DETAILS OF ADVOCATES: MRINMOI CHATTERJEE(MRINMOICHATTERJEE@GMAIL.COM)(9871043892)(PETITIONER) SINGH DEV(OFFICESINGHDEV@GMAIL.COM){}(RESPONDENT) R(PRESIDENT@MEDICALMSC.ORG){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) MPS LEGAL(MPSLEGALOFFICES@GMAIL.COM)(9873849435)(PETITIONER) MPS LEGAL(MPSLEGALOFFICES@GMAIL.COM)(9873849435)(PETITIONER) MRINMOI CHATTERJEE(MRINMOICHATTERJEE@GMAIL.COM){}(RESPONDENT) AVINASH(AVINASH.IPR@HOTMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) MRINMOL CHATTERJEE(MRINMOLCHATTERJEE@GMAIL.COM){}(RESPONDENT) SECY MCI(SECY-MCI@NIC.IN){}(RESPONDENT) SINGH DEV(OFFICESINGHDEV1@GMAIL.COM){}(RESPONDENT) BHANU GULATI(BHANUGULATI@OUTLOOK.COM)(8510088789)(RESPONDENT)	
52	W.P.(C)-11452/2021 CM APPL. 35255/2021 CM APPL. 42699/2021 CM APPL. 43077/2021	ANAND SWAROOP & ORS. V/s NATIONAL MEDICAL COMMISSION & ORS.	ANIMESH KUMAR, MRINMOI CHATTERJEE, ANIMESH KUMAR
		OTHER DETAILS OF ADVOCATES: ANIMESH KUMAR(DESK@FIDUCIALEGAL.IN)(9999703460)(PETITIONER) SINGH DEV(OFFICESINGHDEV1@GMAIL.COM)(9999012345)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) MRINMOI CHATTERJEE(MRINMOICHATTERJEE@GMAIL.COM)(9871043892)(PETITIONER) ANIMESH KUMAR(DESK@FIDUCIALEGAL.IN){}(RESPONDENT) T SINGH DEV(OFFICESINGHDEV@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ANIMESH KUMAR(DESK@FIDUCIALEGAL.IN)(9999703460)(PETITIONER) SHWETA SINGH(SHWETA@FIDUCIALEGAL.IN){}(RESPONDENT) T SINGH DEV(OFFICESINGHDEV@GMAIL.COM)(9999012345)(RESPONDENT) JIVESH KUMAR TIWARI(9811612855)(RESPONDENT)	
53	W.P.(C)-14101/2021 CM APPL. 44488/2021	DR. RITESH KUMAR V/s NATIONAL MEDICAL COMMISSION & ANR.	R ABHISHEK, BIAKTHANSANGI
		OTHER DETAILS OF ADVOCATES: AVINASH K SHARMA(ADVOCATEANKURVYAS@GMAIL.COM)(9899128991)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) BIAKTHANSANGI (BIAKTHANSANGIMICHELE@GMAIL.COM)(9953911115)(RESPONDENT)	
54	W.P.(C)-7927/2022 CM APPL. 25152/2022	CHAHAT CHOUDHARY V/s NATIONAL MEDICAL COMMISSION AND ORS	VISHAL KALRA, SHUBHAM BHALLA
		OTHER DETAILS OF ADVOCATES: VISHAL KALRA(VISHAL.KALRA80@GMAIL.COM)(8181803000)(PETITIONER) ESTTZGMCH(ESTTZGMCH@GMAIL.COM){}(RESPONDENT)	

		UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) UG NMC(UG@NMC.ORG.IN){}(RESPONDENT) VISHAL KALRA(VISHAL.KALRA80@GMAIL.COM)(860777737)(PETITIONER) UG NMC(UG@NMC.ORG.IN, ASDGCGHS-MOHFW@NIC.IN, ESTT2GMCH@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SHUBHAM BHALLA(SHUBHAMBHALLA@HOTMAIL.COM)(9654427273)(PETITIONER)	
<b>CONNECTED MATTERS (ANMM)</b>			
55	W.P.(C)-13731/2024 CM APPL. 57490/2024	UNION OF INDIA AND ORS V/s EX SGT BABU LAL YADAV	NAND KISHORE AGGARWAL
		OTHER DETAILS OF ADVOCATES: N K AGGARWAL(ADVNKAGGARWAL@GMAIL.COM)(9818342898)(PETITIONER) AJIT KAKKAR(AJITKAKKAR@GMAIL.COM)(0)(RESPONDENT)	
56	W.P.(C)-804/2025 CM APPL. 3973/2025	UNION OF INDIA & ORS. V/s EX MWO HFO KAILASH CHAND 649518	JAGDISH CHANDRA
		OTHER DETAILS OF ADVOCATES: JAGDISH CHANDRA()(9910385880)(PETITIONER)	
57	W.P.(C)-821/2025 CM APPL. 4062/2025	UNION OF INDIA & ORS. V/s HFO RETD HRADYESH KUMAR VARSHNEY	RADHIKA ARORA
		OTHER DETAILS OF ADVOCATES: RADHIKA BISHWAJIT DUBEY(RADHIKA.ARORA21@GMAIL.COM, RADHIKA.BISHWAJITDUBEY@BISHWAJITDUBEY.COM)(9810982927)(PETITIONER) PK PAYAL(ADVPKPAYAL@GMAIL.COM)(0)(RESPONDENT)	
58	W.P.(C)-824/2025 CM APPL. 4067/2025	UNION OF INDIA & ORS. V/s EX WO SADANANDA RAUTRAY 633050 R	PIYUSH GUPTA
		OTHER DETAILS OF ADVOCATES: PIYUSH GUPTA(GUPTAPIYUSH@LIVE.COM)(9818020868)(PETITIONER) VIRENDERE SINGH KADIAN(VIRENDERSINGHKADIAN@GMAIL.COM)(0)(RESPONDENT)	
59	W.P.(C)-990/2025 CM APPL. 4935/2025	UNION OF INDIA & ORS. V/s EX SGT MUKESH KUMAR PANDEY (SER NO 795766-A)	JAGDISH CHANDRA
		OTHER DETAILS OF ADVOCATES: JAGDISH CHANDRA(MAIL@MSCLEGAL.ORG)(9910385880)(PETITIONER)	
60	W.P.(C)-1019/2025 CM APPL. 5057/2025	UNION OF INDIA & ORS. V/s EX MWO VIJENDER SINGH TEOTIA	AJAY JAIN
		OTHER DETAILS OF ADVOCATES: AJAY JAIN & ASSOCIATES(SCCHAMBER622@GMAIL.COM)(9811044192)(PETITIONER) VIRENDER SINGH KADIAN(VIRENDERSINGHKADIAN@GMAIL.COM)(0)(RESPONDENT)	
61	W.P.(C)-1031/2025 CM APPL. 5106/2025	UNION OF INDIA & ORS. V/s 634793 HFL NARAYANASAMY NAMMALWAR (RETD.)	RAGHVENDRA SHUKLA
		OTHER DETAILS OF ADVOCATES: RAGHVENDRA SHUKLA(RAGHVENDRASHUKLA1965@GMAIL.COM)(9911450900)(PETITIONER) MANOJ GUPTA, NAMMALWAR(GUPTAMANOJ50@YAHOO.COM, NAMMALWAR.NAMMU@GMAIL.COM)(0)(RESPONDENT)	
62	W.P.(C)-1277/2025 CM APPL. 6317/2025	UNION OF INDIA THROUGH ITS SECRETARY, & ORS. V/s 772697 SGT PINAKI CHOUDHURY(RETD)	M THEEPA
		OTHER DETAILS OF ADVOCATES: THEEPA MURUGESAN(570LAWCHAMBERS@GMAIL.COM)(9818636496)(PETITIONER) ARUN KUMAR(SOLICITOR.ARUNKUMAR@GMAIL.COM)(0)(RESPONDENT)	
63	W.P.(C)-1279/2025 CM APPL. 6321/2025	UNION OF INDIA & ORS. V/s EX MWO HFL AMRIT LAL SEKHRI	SEEMA GULATI, ARUN KUMAR CHAUDHARY
		OTHER DETAILS OF ADVOCATES: SEEMA GULATI(SEEMA_LAWYER10@YAHOO.CO.IN)(7678250441)(PETITIONER) ARUN KUMAR CHAUDHARY( SOLICITOR.ARUNKUMAR@GMAIL.COM)(9718539309)(RESPONDENT)	
64	W.P.(C)-1468/2025 CM APPL. 7108/2025	UNION OF INDIA & ORS. V/s GP CAPT VINAY SAREEN	SATYA RANJAN SWAIN, AJAI BHALLA
		OTHER DETAILS OF ADVOCATES: SATYA RANJAN SWAIN(THECHAMBERS.SRS@GMAIL.COM)(8860189238)(PETITIONER) AJAI BHALLA(AJAIBHALLA@YAHOO.CO.IN)(0)(RESPONDENT) AJAI BHALLA(AJAIBHALLA@YAHOO.CO.IN)(9811127653)(PETITIONER)	
65	W.P.(C)-1472/2025 CM APPL. 7114/2025	UNION OF INDIA AND ORS V/s EX WO SURENDRA KUMAR SINGH 676264	SHUBHAM MAHAJAN
		OTHER DETAILS OF ADVOCATES: SHUBHAM MAHAJAN(SHUBHAMMAHAJAN25@GMAIL.COM)(9711679754)(PETITIONER) SURENDER KUMAR SINGH(SKSINGH264@GMAIL.COM)(0)(RESPONDENT)	
66	W.P.(C)-1707/2025 CM APPL. 8249/2025	UNION OF INDIA & ORS. V/s EX MWO BIJAY KUMAR SAH (SER NO 628234 B)	SUNANDA SHUKLA, TATSAT SHUKLA



		OTHER DETAILS OF ADVOCATES: SUNANDA SHUKLA(SUNANDASHUKLA61@GMAIL.COM)(9065828373)(PETITIONER) TATSAT SHUKLA(LAWFORVETERANS@GMAIL.COM)(8931046220)(RESPONDENT)	
67	W.P.(C)-1724/2025 CM APPL. 8338/2025	UNION OF INDIA AND ORS V/s EX NC E RATAN LAL DAS	SUSHIL KUMAR PANDEY, PUSHPENDRA KUMAR DHAKA
		OTHER DETAILS OF ADVOCATES: SUSHIL KUMAR PANDEY(LAWYERSUSHIL.PANDEY@GMAIL.COM, ACJLAW2020@GMAIL.COM)(9873588234)(PETITIONER) SUSHIL KUMAR PANDEY(ACJLAW2020@GMAIL.COM, LAWYERSUSHIL.PANDEY@GMAIL.COM)(9873588234)(PETITIONER) PK DHAKA(PKDHAKAADVOCATE@GMAIL.COM)(0)(RESPONDENT) PK DHAKA(PKDHAKAADVOCATE@GMAIL.COM)(0)(RESPONDENT) PUSHPENDRA KUMAR DHAKA(PKDHAKAADVOCATE@GMAIL.COM)(9873521183)(RESPONDENT)	
68	W.P.(C)-1725/2025 CM APPL. 8340/2025	UNION OF INDIA ORS V/s EX MWO SHYAM SINGH	ARCHANA SHARMA
		OTHER DETAILS OF ADVOCATES: ARCHANA SHARMA(LAWYERARCHANASHARMA@GMAIL.COM)(9650630011)(PETITIONER) SHYAM SINGH()(8527529769)(RESPONDENT)	
69	W.P.(C)-1885/2025 CM APPL. 8958/2025	UNION OF INDIA & ORS. V/s EX WO DUBEY AWDHASH NARAYAN SERVICE NO 662681	VINEET DHANDA
		OTHER DETAILS OF ADVOCATES: VINEET DHANDA(DHANDA.ASSOCIATES5000@GMAIL.COM)(9811013810)(PETITIONER) BALJEET SINGH(ADVBALJEETSINGH40@GMAIL.COM)(0)(RESPONDENT)	
70	W.P.(C)-1907/2025 CM APPL. 9008/2025	UNION OF INDIA & ORS. V/s HFO RAMANAND SAINI	P S SINGH
		OTHER DETAILS OF ADVOCATES: PREM SHANKAR SINGH(LEGALAXIS.PS@GMAIL.COM)(9810282890)(PETITIONER) MANOJ GUPTA(GUPTAMANOJ50@YAHOO.COM)(0)(RESPONDENT)	
71	W.P.(C)-1986/2025 CM APPL. 9298/2025	UNION OF INDIA & ORS. V/s EX SGT ANIL KUMAR	JIVESH KUMAR TIWARI
		OTHER DETAILS OF ADVOCATES: JIVESH KUMAR TIWARI(JUSASSOCIATES201@GMAIL.COM)(9811612855)(PETITIONER) VIRENDER SINGH KADIAN(VIRENDERSINGHKADIAN@GMAIL.COM)(0)(RESPONDENT)	
72	W.P.(C)-2011/2025 CM APPL. 9472/2025	UNION OF INDIA AND ORS V/s JWO MADAN LAL KAUSHIK	RAVI KANT SRIVASTAVA
		OTHER DETAILS OF ADVOCATES: RAVI KANT SRIVASTAVA(R.K.SRIVASTAVA4762@GMAIL.COM)(9818212654)(PETITIONER) SADU RAJ(SADURAJ007@GMAIL.COM)(0)(RESPONDENT)	
73	W.P.(C)-2093/2025 CM APPL. 9805/2025	UNION OF INDIA & ORS. V/s EX SGT SOMNATH PAL (S.NO. 776890-L)	RAJ KUMAR
		OTHER DETAILS OF ADVOCATES: RAJ KUMAR(ADVREAJKUMAR@GMAIL.COM)(9810007606)(PETITIONER) SOMNATH PAL(SAIODHAN1978@GMAIL.COM)(0)(RESPONDENT)	
74	W.P.(C)-2524/2025 CM APPL. 11925/2025	UNION OF INDIA & ORS. V/s EX SUB SHAMSHER SINGH	SURUCHI MITTAL
		OTHER DETAILS OF ADVOCATES: SURUCHI MITTAL(SURUCHI.M14@GMAIL.COM)(9811000519)(PETITIONER)	
75	W.P.(C)-2732/2025 CM APPL. 13019/2025	UNION OF INDIA & ORS. V/s EX-SGT, AKHILESH KUMAR MISHRA (CLK/PA)	JITESH VIKRAM SRIVASTAVA
		OTHER DETAILS OF ADVOCATES: JITESH VIKRAM SRIVASTAVA(JITESHLAWYER@GMAIL.COM)(7982787017)(PETITIONER) PRAVEEN KUMAR PAYAL(ADVPKPAYAL@GMAIL.COM)(0)(RESPONDENT)	
<b>FOR FINAL HEARING</b>			
76	W.P.(C)-401/2016 WITH W.P.(C) 1248/2016	DHANPAL SINGH BISHT & ORS. V/s UNION OF INDIA & ORS	MANOJ V GEORGE
		OTHER DETAILS OF ADVOCATES:	
77	W.P.(C)-1248/2016	AMAR SINGH AND ORS V/s UNION OF INDIA AND ORS	MANOJ V GEORGE AND ROHIT
		OTHER DETAILS OF ADVOCATES:	
78	W.P.(C)-15672/2022	GIRISH SINGH V/s UNION OF INDIA AND ORS	GURLAL SINGH VIRK, RAVINDER AGARWAL
		OTHER DETAILS OF ADVOCATES: G.S. VIRK AND ASSOCIATES(VIRKGS69@GMAIL.COM)(9868516060)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) NARESH KAUSHIK(NARESHKAUSHIK9@GMAIL.COM)(0)(RESPONDENT) RAVINDER AGARWAL(RAVINDERAGAR@GMAIL.COM)(9810056263)(RESPONDENT)	

FINAL ARGUMENTS			
79	W.P.(C)-5823/2015 CM APPL. 15549/2019 CM APPL. 41099/2019	PRABHAT SINGH CHARAK V/s UNION OF INDIA & ANR	ANUJ AGGARWAL, ARUN BHARDWAJ
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL()(9891363718)(PETITIONER) ANUJ AGGARWAL()(9891363718)(PETITIONER)	
FOR CONSIDERATION			
80	LPA-129/2025 CM APPL. 10551/2025	BOEHRINGER INGELHEIM PHARMA GMBH AND CO KG V/s THE CONTROLLER OF PATENTS & ANR.	SANJAY KUMAR, NATARAJ GURUSWAMY
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR (MAIL@PERFEXIOLEGAL.COM)(9810404749)(PETITIONER) GNATARAJ(LITIGATION@GNATARAJ.COM)(0)(RESPONDENT) PATENT(DELHI-PATENT@NIC.IN)(0)(RESPONDENT) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) NATARAJ GURUSWAMY(LITIGATION@GNATARAJ.COM)(9811808373)(RESPONDENT)	

COURT NO. 34  
 DIVISION BENCH-VI  
 HON'BLE MR.JUSTICE SUBRAMONIUM PRASAD  
 HON'BLE MR.JUSTICE HARISH VAIDYANATHAN SHANKAR

NOTE: IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

NOTE: COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[pankaj.shukla@dhc.nic.in](mailto:pankaj.shukla@dhc.nic.in)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>TOP OF THE BOARD</b>				
1	CRL.A.-174/2003	VINOD V/s STATE	JAIL NO.5, RITU GAUBA, RAVINDER CHADHA, JAIL NO.2 SUMEET VERMA, OM DUTT SHARMA	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE (()) WITHOUT GENERATE (())		P.S.-FIR NO. :(SULTAN PURI-803/1998)
<b>SUSPENSION OF SENTENCE</b>				
2	CRL.A.-1131/2024 CRL.M.(BAIL) 2042/2024	AJIJ KHAN V/s STATE GOVT. OF NCT OF DELHI	DOLLY SHARMA	
		OTHER DETAILS OF ADVOCATES: DOLLY SHARMA (DOLLYSH29@GMAIL.COM)(9953269424)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KANJHAWALA-346/2015)
3	CRL.M.(BAIL) 357/2025 In CRL.A.-214/2025	SALMA THROUGH PAIROKAR ASIF ALI V/s STATE (NCT OF DELHI)	RISHABH BHATI	
		OTHER DETAILS OF ADVOCATES: RAJIV MOHAN (RAJIVMOHANLAWOFFICES@GMAIL.COM)(9811416564)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GAZI PUR-10/2014) CRL.M.C. 3719/2017 FILED BY SALMA (DISPOSED ON : 2017-09-12 ) CRL.A. 272/2025 FILED BY SOHAIL (D. OF HEARING : 2025-04-28 )  P.S.-FIR NO. :(GAZI PUR-10/2014)
4	CRL.M.(BAIL) 497/2025 In CRL.A.-272/2025	SOHAIL V/s STATE NCT OF DELHI	BADRINATH B (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: AMIT KALA (WEARKALAS@GMAIL.COM)(7838656399)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GAZI PUR-10/2014) CRL.M.C. 3719/2017 FILED BY SALMA (DISPOSED ON : 2017-09-12 ) CRL.A. 214/2025 FILED BY SALMA THROUGH PAIROKAR ASIF ALI (D. OF HEARING : 2025-04-28 )  P.S.-FIR NO. :(GAZI PUR-10/2014)
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
5	W.P.(CRL)-1144/2025	BALA RANI V/s STATE THROUGH SHO PS BAWANA & ORS.	DINESH MALIK (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: DINESH MALIK (DINESHMLAIKADV@GMAIL.COM)(9212136400)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

6	W.P.(CRL)-1158/2025	RAJENDER RAM V/s STATE (GOVT. OF NCT OF DELHI) & ANR.	NAINA KEJRIWAL	
		OTHER DETAILS OF ADVOCATES: NAINA KEJRIWAL (NAINAKEJRIWAL_ADV@REDIFFMAIL.COM)(9868032536)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(AMAR COLONY-203/2025)
7	W.P.(CRL)-1159/2025	NAJMIN KHATUN V/s STATE OF NCT OF DELHI	SHUBHAM PRAJAPATI	
		OTHER DETAILS OF ADVOCATES: SHUBHAM PRAJAPATI (ADVSPRAJAPATI@GMAIL.COM)(9958713178)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(ADARSH NAGAR-248/2025)
<b>FOR ADMISSION</b>				
8	FAO(OS) (COMM)-79/2024 CM APPL. 23680/2024	SHRI VINAYAK INFRLAND PVT. LTD. & ANR. V/s MR. SHARAD GUPTA & ORS.	GURKAMAL HORA ARORA	
		OTHER DETAILS OF ADVOCATES:		
9	FAO(OS) (COMM)-216/2024 CM APPL. 56307/2024 CM APPL. 56309/2024	UNION OF INDIA V/s SRIRAM CABLES PVT LTD	B RAMASAMY	
		OTHER DETAILS OF ADVOCATES: RAMASWAMY(SWAMYJUSTICE@GMAIL.COM)(9999605344)(PETITIONER) SRIRAM(ACCOUNTS@SRIAMCABLES.COM)(0)(RESPONDENT)		
10	RFA(COMM)-544/2024	INTEX TECHNOLOGIES (INDIA) LTD V/s TATA CONSULTANCY SERVICES LTD	DILIP KUMAR NIRANJAN	
		OTHER DETAILS OF ADVOCATES:		
<b>AFTER NOTICE MISC. MATTERS</b>				
11	CRL.A.-265/2012 WITH CRL.A. 368/2024 CRL.A. 266/2012	ASHA SHARMA V/s STATE	AMIT SHARMA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BINDAPUR-239/2010) BAIL APPLN. 1627/2010 FILED BY OM PRAKASH SHARMA (DISPOSED ON : 2010-10-01 ) BAIL APPLN. 1735/2010 FILED BY ASHA SHARMA (DISPOSED ON : 2010-11-01 ) CRL.REV.P. 202/2011 FILED BY BIMLA SHARMA (DISPOSED ON : 2014-12-03 ) BAIL APPLN. 819/2011 FILED BY ASHA SHARMA (DISPOSED ON : 2011-09-20 ) BAIL APPLN. 1512/2010 FILED BY AJIT SHARMA (DISPOSED ON : 2010-09-07 ) CRL.REV.P. 314/2012 FILED BY STATE (DISPOSED ON : 2014-12-03 ) CRL.A. 266/2012 FILED BY VISHWA KUMAR SHARMA (D. OF HEARING : 2025-04-28 ) CRL.A. 368/2024 FILED BY NEERAJ SHARMA (D. OF HEARING : 2025-04-28 )  P.S.-FIR NO. :(BINDAPUR-239/2010)
12	CRL.A.-266/2012 WITH CRL.A. 368/2024	VISHWA KUMAR SHARMA V/s STATE	AMIT SHARMA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BINDAPUR-239/2010) BAIL APPLN. 1627/2010 FILED BY OM PRAKASH SHARMA (DISPOSED ON : 2010-10-01 ) BAIL APPLN. 1735/2010 FILED BY ASHA SHARMA (DISPOSED ON : 2010-11-01 ) CRL.REV.P. 202/2011 FILED BY BIMLA SHARMA (DISPOSED ON : 2014-12-03 ) BAIL APPLN. 819/2011 FILED BY ASHA SHARMA (DISPOSED ON : 2011-09-20 ) BAIL APPLN. 1512/2010 FILED BY AJIT SHARMA (DISPOSED ON : 2010-09-07 ) CRL.REV.P. 314/2012 FILED BY STATE (DISPOSED ON : 2014-12-03 ) CRL.A. 265/2012 FILED BY ASHA SHARMA (D. OF HEARING : 2025-04-28 ) CRL.A. 368/2024 FILED BY NEERAJ SHARMA (D. OF HEARING : 2025-04-28 )  P.S.-FIR NO. :(BINDAPUR-239/2010)

13	CRL.A.-368/2024 WITH CRL.A. 265/2012 CRL.A. 266/2012	NEERAJ SHARMA V/s STATE OF NCT OF DELHI & ORS.	NANDINI HOODA	
		OTHER DETAILS OF ADVOCATES: AMIT KHANNA()(9811422656)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BINDAPUR-239/2010) BAIL APPLN. 1627/2010 FILED BY OM PRAKASH SHARMA (DISPOSED ON : 2010-10-01 ) BAIL APPLN. 1735/2010 FILED BY ASHA SHARMA (DISPOSED ON : 2010-11-01 ) CRL.REV.P. 202/2011 FILED BY BIMLA SHARMA (DISPOSED ON : 2014-12-03 ) BAIL APPLN. 819/2011 FILED BY ASHA SHARMA (DISPOSED ON : 2011-09-20 ) BAIL APPLN. 1512/2010 FILED BY AJIT SHARMA (DISPOSED ON : 2010-09-07 ) CRL.REV.P. 314/2012 FILED BY STATE (DISPOSED ON : 2014-12-03 ) CRL.A. 265/2012 FILED BY ASHA SHARMA (D. OF HEARING : 2025-04-28 ) CRL.A. 266/2012 FILED BY VISHWA KUMAR SHARMA (D. OF HEARING : 2025-04-28 )  P.S.-FIR NO. :(BINDAPUR-239/2010)
14	CRL.M.A. 8315/2025 In CRL.A.-803/2014(Disposed off case)	RAJU V/s THE STATE	J S KUSHWAHA, DINESH MALIK	
		OTHER DETAILS OF ADVOCATES: DINESH MALIK(DINESHMALIKADV@GMAIL.COM)(9810306400)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BHALSWA DAIRY-165/2010) W.P.(CRL) 122/2015 FILED BY STATE (DISPOSED ON : 2015-12-18 ) W.P.(CRL) 652/2015 FILED BY RAJU (DISPOSED ON : 2015-04-06 ) W.P.(CRL) 207/2015 FILED BY RAKESH CHAND (DISPOSED ON : 2015-12-18 ) W.P.(CRL) 209/2015 FILED BY RAJINDER SINGH (DISPOSED ON : 2015-12-18 ) W.P.(CRL) 929/2016 FILED BY RAJU (DISPOSED ON : 2016-03-22 ) W.P.(CRL) 939/2017 FILED BY RAJU (DISPOSED ON : 2017-05-02 )  P.S.-FIR NO. :(BHALSWA DAIRY-165/2010)
15	CRL.A.-290/2017	URMILA V/s STATE OF NCT DELHI & ORS	ANU ARULA, OLIVIA A BANG, MUGDHA	
		OTHER DETAILS OF ADVOCATES: MUGDHA (ADVMUGDHA98@GMAIL.COM)(9810025572)(PETITIONER) MUGDHA (ADVMUGDHA98@GMAIL.COM)(9810025572)(PETITIONER)		
16	CRL.A.-549/2024	PAPPU V/s STATE NCT OF DELHI	AMIT SAHNI (DHCLSC)	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(K.N.KATJU MARG-916/2016)
17	CRL.A.-673/2024	A V/s STATE OF NCT OF DELHI & ANR.	CHANDAN KUMAR, ABHISHEK GUPTA, PARAMHANS SAHANI	
		OTHER DETAILS OF ADVOCATES: CHANDAN KUMAR(POSTCHANDAN@GMAIL.COM)(9811752710)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ABHISHEK GUPTA(ADV.ABHISHEKGUPTA@HOTMAIL.COM)(9999960369)(RESPONDENT) PARAMHANS SAHANI(ADV.PARAMHANS@GMAIL.COM)(9811014917)(PETITIONER)		P.S.-FIR NO. :(NEB SARAI-331/2017)
18	CRL.A.-1026/2024 CRL.M.A. 33326/2024	ASHU KAUSHIK V/s STATE GOVT. OF NCT OF DELHI	SATNARAIN SHARMA, MAMTA	
		OTHER DETAILS OF ADVOCATES: SATNARAIN SHARMA (S.N.SHARMA.ADVOCATE@GMAIL.COM)(9811489084)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MAMTA (KAUSHIKMAMTA7@GMAIL.COM)(9971002686)(PETITIONER) MAMTA (KAUSHIKMAMTA7@GMAIL.COM)(9971002686)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NARELA-162/2014) BAIL APPLN. 1163/2016 FILED BY GAJENDER KAUSHIK (DISPOSED ON : 2016-09-14 ) BAIL APPLN. 93/2017 FILED BY GAJENDER KAUSHIK (DISPOSED ON : 2017-05-03 ) BAIL APPLN. 2245/2018 FILED BY GAJENDER KAUSHIK (DISPOSED ON : 2018-12-04 ) BAIL APPLN. 1452/2018 FILED BY GAJENDER KAUSHIK (DISPOSED ON : 2018-06-27 ) BAIL APPLN. 448/2019 FILED BY SUNIL (DISPOSED ON : 2019-05-08 )

				P.S.-FIR NO. :(NARELA-162/2014)
19	CRL.L.P.-216/2021	STATE NCT OF DELHI V/s INDER PAL	RAJNI GUPTA	
		OTHER DETAILS OF ADVOCATES: RAJNI GUPTA(RAJNIGUPTA3@GMAIL.COM)(9871216664)(PETITIONER)		P.S.-FIR NO. :(GOVIND PURI-636/2012)
20	LPA-145/2020	INDRAJIT POWER PRIVATE LIMITED V/s UNION OF INDIA & ORS	ARVIND KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: ARVIND KUMAR GUPTA (ARVINDKUMARLAW@GMAIL.COM)(9810222152)(PETITIONER) PURIT MARWAHA GUPTA (PURTIMARWAHA@GMAIL.COM)(9811697941)(PETITIONER) HENNA GEORGE(HENNAGEORGEADV@GMAIL.COM)(9810710951)(PETITIONER) SHRUTI MUNJAL (SHRUTIMUNJALADVOCATE@GMAIL.COM)(9818080077)(PETITIONER) JASMEET SINGH (JMSINGHADV@GMAIL.COM)(9810064790)(RESPONDENT) MOHAMMED MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) ASHOK KUMAR JAIN, (DELHI@BIJOY.IN)(9810012586)(RESPONDENT)		
21	LPA-242/2023 CM APPL. 17490/2023	BALDEV RAJ AHUJA V/s STATE NCT OF DELHI & ORS.	AJIT KUMAR NAIR	
		OTHER DETAILS OF ADVOCATES: AJIT NAIR(AJITNAIRADV18@GMAIL.COM)(9811733315)(PETITIONER) AHUJA (AHUJARAJBALDEV@GMAIL.COM){}(RESPONDENT) RUCHIKA NAIR(RUCHIKANAIR16@GMAIL.COM){}(RESPONDENT) PREM GAKKHAR(PREMGAKKHAR.86@GMAIL.COM){}(RESPONDENT) SK SHARMA (ADV.SKSHARMA@YAHOO.CO.IN){}(RESPONDENT)		
22	LPA-367/2023 CM APPL. 19828/2023 WITH LPA 382/2023	DIRECTORATE OF EDUCATION V/s MAHAVIR SR. MODEL SCHOOL & ANR.	SANTOSH KUMAR TRIPATHI	
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR TRIPATHI (SANTOSHTRIPATHIOFFICE@GMAIL.COM)(9818112250)(PETITIONER) KAMAL GUPTA (KAMALGUPTAANDCOMPANY@GMAIL.COM){}(RESPONDENT)		
23	LPA-382/2023 CM APPL. 20700/2023 CM APPL. 36859/2023 WITH LPA 367/2023	ABHIBHAVAK EKTA SANGH V/s DIRECTORATE OF EDUCATION & ORS.	RAJIV BAJAJ	
		OTHER DETAILS OF ADVOCATES: RAJIV BAJAJ , KARAN PRAKASH(RAJIVBAJAJLAW@GMAIL.COM)(9810806329)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) MSMS DELHI(MSMSDELHI83@GMAIL.COM){}(RESPONDENT) KAMAL GUPTA (KAMALGUPTAANDCOMPANY@GMAIL.COM){}(RESPONDENT) DIREDU(DIREDU@NIC.IN){}(RESPONDENT) MJMS(MJMS.MJMS@GMAIL.COM){}(RESPONDENT) RAJIV BAJAJ(RAJIVBAJAJLAW@GMAIL.COM)(9810806329)(PETITIONER) MS DELHI(MSMSDELHI3@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) KAMAL(KAMALGUPTAANDCOMPANY@GMAIL.COM){}(RESPONDENT) MJM(MJMS.MJMS.MJMS@GMAIL.COM){}(RESPONDENT)		
24	RFA(COMM)-10/2022 CM APPL. 10358/2022 CM APPL. 12160/2022	RIKHAB CHAND JAIN & ANR. V/s DMR TEXTILE & ORS.	SHILPI JAIN SHARMA	
		OTHER DETAILS OF ADVOCATES: SHILPI M JAIN(JAIN.LEGALADV@GMAIL.COM)(9650002552)(PETITIONER) M/S DMR TEXTILE (PRAGATI.SHARMA@LEXCLAIM.COM)(9013190094)(RESPONDENT) SHILPI M JAIN(JAIN.LEGALA)(9650002552)(PETITIONER) PRAGATI(PRAGATI.SHARMA@LEXCLAIM.COM){}(RESPONDENT) SHILPI JAIN SHARMA(JAIN.LEGALADV@GMAIL.COM)(9650002552)(PETITIONER)		
25	RFA(COMM)-182/2023	PLANET ADVERTISING PRIVATE LIMITED V/s MS AMBIENCE PVT LTD ANDORS & ORS.	V.K MISRA, RISHABH TOMAR	
		OTHER DETAILS OF ADVOCATES: RISHABH TOMAR(RISHABH.TOMAR666@GMAIL.COM)(8800615621)(RESPONDENT)		
26	RFA(COMM)-268/2023	PUNJAB AND SIND BANK V/s MR HARPREET SINGH & ANR.	PARMOD KUMAR SACHDEVA	
		OTHER DETAILS OF ADVOCATES: P.K.. SACHDEVA, MANEESH SACHDEVA(SACHDEVAPK@GMAIL.COM)(9350153501)(PETITIONER) MR HARPREET SINGH AND ANR(){(RESPONDENT)		
27	RFA(COMM)-99/2024	POOJA CHAUHAN PUJA CHAUHAN V/s ARCING SOLUTIONS INDIA (P) LTD	HARSH VARDHAN SHARMA	
		OTHER DETAILS OF ADVOCATES:		

28	RFA(OS)(COMM)-37/2019 CM APPL. 35294/2022	IMPERIA STRUCTURE LTD & ORS V/s M/S AMBAWATTA BUILDWELL PVT LTD & ANR	ATHENA LEGAL, INDERJEET, NISHANT KUMAR, UMANG VERMA, AKSHAY JAIN	
		OTHER DETAILS OF ADVOCATES: ATHENA LEGAL()(9818691800)(PETITIONER) ATHENA LEGAL(NEHA.GUPTA@ATHENALEGAL.IN)(9873574763)(PETITIONER) TC JURISTS(TCJURISTS@GMAIL.COM)()(RESPONDENT) NISHANT KUMAR(NISHANT.KR.84@GMAIL.COM)(9430009409)(RESPONDENT) NISHANT KUMAR(NISHANT.KR.84@GMAIL.COM)(9430009409)(RESPONDENT) UMANG VERMA(UMANGVERMA.ADV@GMAIL.COM)(9958927041)(PETITIONER) AKSHAY JAIN(JAINAKSHAY948@GMAIL.COM)(9560263545)(PETITIONER)		
29	W.P.(C)-7862/2015 CM APPL. 48783/2023	PRIYA BHATIA V/s STATE BANK OF PATIALA & ORS	SUMEHER BAJAJ, SHOBHIT JAIN	
		OTHER DETAILS OF ADVOCATES: SJ LAW (SJLAWCHAMBERS.DELHI@GMAIL.COM)()(PETITIONER) SUMEHER BAJAJ(SUMEHER@GMAIL.COM)()(RESPONDENT)		
30	W.P.(C)-2062/2025	KARNATAKA BANK LIMITED V/s UNION OF INDIA AND ORS	SUMEET BATRA	
		OTHER DETAILS OF ADVOCATES: SRB LAW PARTNERS(SRBLAWPARTNERS@GMAIL.COM)(9810024119)(PETITIONER) UNION OF INDIA, MK DHIR, SHILPI(UOIDHC@GMAIL.COM, MKDHIR44@GMAIL.COM, SHILPI@DHIRGROUP.COM)(1123384193)(RESPONDENT)		
31	W.P.(CRL)-1856/2019 CRL.M.A. 12293/2021 CRL.M.A. 5387/2022 CRL.M.A. 5388/2022 CRL.M.A. 1842/2023	VIVEK NAGPAL V/s UNION OF INDIA & ANR	KARANJAWALA & CO, ASHISH AGGARWAL, RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: KARANJAWALA & CO()(9717196388)(PETITIONER) O P FAIZI & CO.(AASHISHADVOCATE@GMAIL.COM)(9810077771)(PETITIONER) KARAN JAWALA(KARANJAWALA@KARANJAWALA.IN)()(PETITIONER) KARAN JAWALA(KARANJAWALA@KARANJAWALA.IN)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AASHISH(AASHISHADVOCATE@GMAIL.COM)()(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) AASHISH(AASHISHADVOCATE@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KARANJAWALA & CO.()(9717196388)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) AASHISH(AASHISHADVOCATE@GMAIL.COM)()(RESPONDENT) ()()(PETITIONER) ASHISH AGGARWAL(AASHISHADVOCATE@GMAIL.COM)(9810077771)(RESPONDENT)		
32	CRL.M.A. 10000/2025 In W.P.(CRL)-1811/2024(Disposed off case)	MAYA KUMARI V/s STATE (GOVT. OF NCT DELHI) AND ORS	LOKESH KUMAR MISHRA, GORANG GUPTA, VIRAJ SHANKAR KADAM	
		OTHER DETAILS OF ADVOCATES: LOKESH KUMAR MISHRA(ADVLKM77@GMAIL.COM)(9899392325)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) CREDO (CREDOADVOCATES@GMAIL.COM)(9971686852)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIRAJ SHANKAR KADAM(VIRAJKADAM@GMAIL.COM)(9899164642)(PETITIONER) VIRAJ SHANKAR KADAM(VIRAJKADAM@GMAIL.COM)(9899164642)(RESPONDENT)		
<b>FOR FINAL HEARING</b>				
33	CRL.A.-453/2019	AMARJEET SINGH V/s STATE OF NCT OF DELHI	KUBER BODH, LAKSHYA GUPTA, KANHAIYA SINGHAL, MONAZIR AHSAN NIYAZI	
		OTHER DETAILS OF ADVOCATES: KUBER BODH()(9350531539)(PETITIONER) LAKSHYA GUPTA(LAKSHYAGUPTA2012@GMAIL.COM)(9873926961)(RESPONDENT) KANHAIYA SINGHAL(ADV.SINGHAL@GMAIL.COM)(9212424765)(PETITIONER) MONAZIR AHSAN NIYAZI(NIYAZI786@GMAIL.COM)(9810413706)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIHAL VIHAR-211/2011) CRL.REV.P. 168/2012 FILED BY AMARJEET SINGH (DISPOSED ON : 2012-03-30 ) CRL.REV.P. 181/2014 FILED BY AMARJEET SINGH (DISPOSED ON : 2015-10-19 ) CRL.M.C. 588/2014 FILED BY LAKHAN SINGH (DISPOSED ON : 2014-02-04 ) BAIL APPLN. 780/2017 FILED BY AMARJEET SINGH (DISPOSED ON : 2018-02-05 ) W.P.(CRL) 273/2019 FILED BY AMARJEET SINGH (DISPOSED ON : 2019-03-18 )  P.S.-FIR NO. :(NIHAL VIHAR-211/2011)
34	CRL.A.-275/2022	XYZ (PROSECUTRIX) V/s SHIV KUMAR & ORS.	DHARMENDRA TYAGI	



		OTHER DETAILS OF ADVOCATES: RAJ KUMAR(RAJKUMARADV818@GAMIL.COM){}(PETITIONER) DHARMENDRA TYAGI(ADVOCATE.DHAMENDRATYAGI@GMAIL.COM){}(PETITIONER) TANYA AK(TANYAAK2015@GMAIL.COM){}(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAIT PUR-629/2014) CRL.REV.P. 548/2017 FILED BY SHIV KUMAR AWANA @ BILLE & ORS (DISPOSED ON : 2017-10-26 ) P.S.-FIR NO. :(JAIT PUR-629/2014)
35	CRL.A.-522/2023	SATTE OF NCT OF DELHI V/s RAVINDER @ ANDA & ORS.	ASHA TEWARI, VIBHAS KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: VIBHAS KUMAR JHA(ADVOCATE_VKJHA@YAHOO.COM)(9868764701)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(S.B.DAIRY-446/2015) BAIL APPLN. 1796/2018 FILED BY ARMAN (DISPOSED ON : 2018-07-31 ) BAIL APPLN. 2493/2018 FILED BY RAVINDER @ ANDA (DISPOSED ON : 2018-10-23 ) BAIL APPLN. 1498/2020 FILED BY PANKAJ @ SURA (DISPOSED ON : 2020-07-24 ) BAIL APPLN. 1871/2020 FILED BY PANKAJ @ SURA (DISPOSED ON : 2020-08-06 ) P.S.-FIR NO. :(S.B.DAIRY-446/2015)
36	CRL.A.-728/2023 WITH CRL.A. 908/2023	HARISH V/s THE STATE (GOVT OF NCT OF DELHI)	SURENDER KUMAR AHLUWALIA	
		OTHER DETAILS OF ADVOCATES: ANURAG AHLUWALA(ADV.ANURAG AHLUWALIA@GMAIL.COM){}(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KRISHNA NAGAR-251/2005) BAIL APPLN. 1988/2005 FILED BY MAMTA KAPOOR @ DAISY (DISPOSED ON : 2005-10-25 ) BAIL APPLN. 2363/2006 FILED BY URMILA (DISPOSED ON : 2006-07-17 ) BAIL APPLN. 1874/2006 FILED BY BANARSIN DASS (DISPOSED ON : 2006-05-31 ) BAIL APPLN. 3638/2006 FILED BY HARISH (DISPOSED ON : 2007-01-11 ) BAIL APPLN. 1557/2007 FILED BY HARISH (DISPOSED ON : 2008-01-14 ) CRL.REV.P. 256/2007 FILED BY AJAY KUMAR (DISPOSED ON : 2009-05-19 ) CRL.REV.P. 248/2007 FILED BY MAMTA KAPOOR (DISPOSED ON : 2009-05-19 ) BAIL APPLN. 1144/2007 FILED BY HARISH (DISPOSED ON : 2007-05-24 ) BAIL APPLN. 1942/2009 FILED BY HARISH (DISPOSED ON : 2009-10-08 ) BAIL APPLN. 569/2009 FILED BY HARISH KUMAR (DISPOSED ON : 2009-03-23 ) CRL.M.C. 3261/2010 FILED BY AMARNATH ARORA (DISPOSED ON : 2011-01-19 ) CRL.M.C. 2372/2013 FILED BY HARISH (DISPOSED ON : 2014-05-15 ) CRL.M.C. 3781/2014 FILED BY HARISH (DISPOSED ON : 2016-05-10 ) CRL.REV.P. 177/2019 FILED BY JITENDER KUMAR (DISPOSED ON : 2020-02-24 ) CRL.REV.P. 532/2019 FILED BY HARISH & ORS. (DISPOSED ON : 2020-02-24 ) CRL.M.C. 6326/2022 FILED BY JITENDER ARORA (DISPOSED ON : 2022-11-29 ) CRL.A. 908/2023 FILED BY JITENDER ARORA (D. OF HEARING : 2025-05-29 ) P.S.-FIR NO. :(KRISHNA NAGAR-251/2005)
37	CRL.A.-908/2023	JITENDER ARORA V/s STATE GOVT OF NCT OF DELHI & ORS.	ADITYA MISHRA, SURENDER KUMAR AHLUWALIA	
		OTHER DETAILS OF ADVOCATES: M.N DUDEJA (ADITYAMISHRAA10@GMAIL.COM)(9650372901)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SURENDER KUMAR AHLUWALIA(ADV.ANURAG AHLUWALIA@GMAIL.COM)(9810196486)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KRISHNA NAGAR-251/2005) BAIL APPLN. 1988/2005 FILED BY MAMTA KAPOOR @ DAISY (DISPOSED ON : 2005-10-25 ) BAIL APPLN. 2363/2006 FILED BY URMILA (DISPOSED ON : 2006-07-17 ) BAIL APPLN. 1874/2006 FILED BY BANARSIN DASS (DISPOSED ON : 2006-05-31 ) BAIL APPLN. 3638/2006 FILED BY HARISH (DISPOSED ON : 2007-01-11 ) BAIL APPLN. 1557/2007 FILED BY HARISH (DISPOSED ON : 2008-01-14 ) CRL.REV.P. 256/2007 FILED BY AJAY KUMAR (DISPOSED ON : 2009-05-19 )

				<p>CRL.REV.P. 248/2007 FILED BY MAMTA KAPOOR (DISPOSED ON : 2009-05-19 )          BAIL APPLN. 1144/2007 FILED BY HARISH (DISPOSED ON : 2007-05-24 )          BAIL APPLN. 1942/2009 FILED BY HARISH (DISPOSED ON : 2009-10-08 )          BAIL APPLN. 569/2009 FILED BY HARISH KUMAR (DISPOSED ON : 2009-03-23 )          CRL.M.C. 3261/2010 FILED BY AMARNATH ARORA (DISPOSED ON : 2011-01-19 )          CRL.M.C. 2372/2013 FILED BY HARISH (DISPOSED ON : 2014-05-15 )          CRL.M.C. 3781/2014 FILED BY HARISH (DISPOSED ON : 2016-05-10 )          CRL.REV.P. 177/2019 FILED BY JITENDER KUMAR (DISPOSED ON : 2020-02-24 )          CRL.REV.P. 532/2019 FILED BY HARISH &amp; ORS. (DISPOSED ON : 2020-02-24 )          CRL.M.C. 6326/2022 FILED BY JITENDER ARORA (DISPOSED ON : 2022-11-29 )          CRL.A. 728/2023 FILED BY HARISH (D. OF HEARING : 2025-05-29 )</p> <p>P.S.-FIR NO. :(KRISHNA NAGAR-251/2005)</p>
38	CRL.A.-40/2025 CRL.M.(BAIL) 71/2025	CCL @M V/s STATE OF NCT OF DELHI	ABHINAV BAJAJ (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: SAKSHAM OJHA(SAKSHAMOJHA.ADVOCATE@GMAIL.COM)(9051667855)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(DWARKA SECTOR TWENTY THREE-71/2016)
39	RFA(OS)(COMM)-4/2022 CM APPL. 34718/2022	M/S MEHRA JEWEL PALACE PVT. LTD V/s MINISO LIFESTYLE PVT. LTD & ANR.	SHAINI BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: UPPAL & ASSOCIATES(SHINE9ST@GMAIL.COM)(7895664246)(PETITIONER) UNUC(UNUCONSULTANTS@GMAIL.COM){}(RESPONDENT)		
40	W.P.(CRL)-1123/2020 CRL.M.A. 9892/2020	DR KANWAR DEEP SINGH V/s UNION OF INDIA & ORS.	HARSHIT SETHI	
		OTHER DETAILS OF ADVOCATES:		
<b>FOR FINAL HEARING (END OF THE BOARD)</b>				
41	CRL.A.-310/2002	DHURV PARSAD GUPTA V/s STATE	AK CHAUDHARY, (DHCLSC), ASHISH BHAGAT, SACHIN CHOPRA, RAVINDER CHADHA, S REHMAN, SAMI UR REHMAN	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE {}{}(PETITIONER) WITHOUT GENERATE {}{}(PETITIONER)		P.S.-FIR NO. :(VIKAS PURI-662/1998)
<b>END OF THE BOARD MATTERS</b>				
42	CRL.A.-53/2020 CRL.M.(BAIL) 359/2022 CRL.M.A. 1335/2025	KULDEEP SINGH SENGAR V/s CENTRAL BUREAU OF INVESTIGATION	TANVEER AHMED, VIPIN BHARDWAJ, SHASHI PRAKASHMANI TRIPATHI, VIPIN BHARDWAJ, DR. ASHUTOSH, JATIN BHATT, NIKHIL GOEL, VEDANSH VASHISHT	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: TANVEER AHMED{}(9717749644)(PETITIONER) PIYUSH RANA(ADVRANA.PIYUSH@GMAIL.COM){}(PETITIONER) S P M TRIPATHI(ADV.VAIBHAVSHARMA@GMAIL.COM)(9650922747)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM){}(RESPONDENT) VIPIN BHARDWAJ(BHARDWAJ.VIPIN95@GMAIL.COM)(9650922747)(PETITIONER) DR. ASHUTOSH(DR.ASHUTOSHADV@GMAIL.COM)(9968686838)(PETITIONER) DR. ASHUTOSH(DR.ASHUTOSHADV@GMAIL.COM)(9968686838)(PETITIONER) DR. ASHUTOSH(DR.ASHUTOSHADV@GMAIL.COM)(9968686838)(PETITIONER) JATIN BHATT(JATINBHATT@OUTLOOK.COM)(7217710552)(RESPONDENT) NIKHIL GOEL(REACHNIKHILGOEL@GMAIL.COM)(9810133254)(PETITIONER) VEDANSH VASHISHT(VEDANSH.VASHISHT@OUTLOOK.COM)(9811175170)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-8-S-2018) CRL.M.C. 361/2021 FILED BY CBI (D. OF HEARING : 2030-01-26 ) P.S.-FIR NO. :(CBI-8-S-2018)

COURT NO. 46  
HON'BLE MS.JUSTICE JYOTI SINGH

NOTE: "SUPPLEMENTARY PASS-OVER SHALL BE TAKEN UP IMMEDIATELY AFTER COMPLETION OF SUPPLEMENTARY LIST."

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO  
 cmnijeshnair@gmail.com

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>PART-HEARD MATTERS</b>				
1	W.P.(C)-6059/2018 CM APPL. 23469/2018 CM APPL. 41493/2018 CM APPL. 7139/2022 CM APPL. 7637/2025 WITH W.P.(C) 9311/2019 W.P.(C) 2024/2023 W.P.(C) 2066/2023	ASHOK CHAWLA V/s CENTRAL VIGILANCE COMMISSION & ORS	SWATHI SUKUMAR, TARKESHWAR NATH, RAJESH KUMAR GOGNA, RAVINDER AGARWAL	
		OTHER DETAILS OF ADVOCATES: SWATHI SUKUMAR()(7834941314)(PETITIONER) SWATHI SUKUMAR()(7834941314)(PETITIONER) TARKESHWAR NATH(TARKESHWARNATH@REDIFFMAIL.COM)(9810162373)(PETITIONER) SWATHI(SWATHI@SUKUMAR.IN)()(RESPONDENT) RAJESH GOGNA(OFFICE@GOGNA.CO.IN)(9911222261)(RESPONDENT) RAVI RANJAN(ADVRAVIRANJAN@GMAIL.COM)()(RESPONDENT) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(8174843807)(PETITIONER)		
2	W.P.(C)-9311/2019 CM APPL. 38403/2019 CM APPL. 7765/2022 WITH W.P.(C) 6059/2018	B D MAJUMDAR V/s CENTRAL VIGILANCE COMMISSION AND ORS.	SWATHI SUKUMAR, TARKESHWAR NATH	
		OTHER DETAILS OF ADVOCATES: SWATHI SUKUMAR()(7834941314)(PETITIONER) TARKESHWAR NATH(TARKESHWARNATH@REDIFFMAIL.COM)(9810162373)(PETITIONER) SWATHI(SWATHI@SUKUMAR.IN)()(RESPONDENT) RAVINDER AGARWAL(RAVINDERAGAR@GMAIL.COM)()(RESPONDENT)		
3	W.P.(C)-2024/2023 WITH W.P.(C) 2066/2023	B DATTA MAJUMDAR V/s THE STATE TRADING CORPORATION OF INDIA LTD & ORS.	RAVI RANJAN	
		OTHER DETAILS OF ADVOCATES: V P SINGH()(9810276825)(PETITIONER) THE STATE TRADING CORPORATION(CO@STCLIMITED.CO.IN, NKMATHUR52@GMAIL.COM)()(RESPONDENT) TARKESHWARNATH(TARKESHWARNATH@REDIFFMAIL.COM)()(RESPONDENT)		
4	W.P.(C)-2066/2023	ASHOK CHAWLA V/s THE STATE TRADING CORPORATION OF INDIA LTD. & ORS.	RAVI RANJAN	
		OTHER DETAILS OF ADVOCATES: V P SINGH()(9810276825)(PETITIONER) THE STATE TRADING CORPORATION(CO@STCLIMITED.CO.IN, NKMATHUR52@GMAIL.COM)()(RESPONDENT)		
5	W.P.(C)-11006/2024 CM APPL. 45418/2024	CCS COMPUTERS PRIVATE LIMITED V/s NEW DELHI MUNICIPAL COUNCIL & ANR.	KNM & PARTNERS, LAW OFFICES	
		OTHER DETAILS OF ADVOCATES: VIJAY NAIR, MANORANJAN SHARMA(MSHARMA@KNM.IN)(9717591156)(PETITIONER) NEW DELHI MUNICIPAL COUNCIL(LAW.DEPTT.NDMC@GMAIL.COM, PAHUJA@DATAMINI.CO.IN)()(RESPONDENT)		

COURT NO. 43  
HON'BLE MR. JUSTICE PRATEEK JALAN

NOTE: "THE COUNSEL AND LITIGANTS ARE REQUESTED TO KEEP THE PDF PAGE NUMBERS OF THEIR RESPECTIVE CASES IN ACCORDANCE WITH THE COURT FILE READY WITH THEM DURING THE HEARING/ARGUMENTS OF THEIR CASES FOR THE CONVENIENCE OF THE HON'BLE COURT AND SMOOTH FUNCTIONING OF THE COURT PROCEEDINGS.

NOTE: "COUNSEL AND LITIGANTS WHO ARE APPEARING THROUGH VIDEO CONFERENCING MODE ARE REQUESTED TO ADHERE TO VIDEO CONFERENCING RULES 2021."

NOTE: "NO MENTIONING WILL BE ENTERTAINED UNLESS REPRESENTED EITHER BY ALL COUNSELS FOR THE PARTIES OR BY ALL THE LITIGANTS AT THE TIME OF MENTIONING."

NOTE: "PASSED-OVER MATTERS OF THE SUPPLEMENTARY LIST WILL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST, UNLESS SPECIFICALLY DIRECTED."

NOTE: IN THE ADVANCE LIST, MATTERS WILL BE TAKEN UP IN THE FOLLOWING ORDER:-

- (a) "FRESH MATTERS AND APPLICATIONS;
- (b) "FOR ADMISSION" MATTERS;
- (c) MATTERS WHICH ARE MARKED AS "EXPEDITED MATTERS" OR "SPECIALLY DIRECTED MATTERS".
- (d) "AFTER NOTICE MISCELLANEOUS MATTERS" WILL BE TAKEN UP CHRONOLOGICALLY.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>CASES INVOLVING DIFFERENTLY-ABLED PERSONS</b>				
1	CM APPL. 19323/2025 In W.P.(C)-6119/2024	DR. SUMIT ANAND V/s MUNICIPAL CORPORATION OF DELHI & ANR.	RISHABH SHARMA	Listing Remarks: FOR ADMISSION MATTER
		OTHER DETAILS OF ADVOCATES: RISHABH SHARMA(RISHABHSHARMA.CHMABERS@GMAIL.COM)(9811840695)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(RBTBHMCD@GMAIL.COM, DIRECTOR-RBIPMT@MCD.NIC.IN){}(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) RISHABH SHARMA(RISHABHSHARMA.CHAMBERS@GMAIL.COM)(9811840695)(PETITIONER) COMMISSIONER MCD(COMMISSIONER@MCD.NIC.IN)(0)(RESPONDENT)		
2	W.P.(C)-9266/2024 CM APPL. 38017/2024 CM APPL. 40446/2024 CM APPL. 47161/2024 CM APPL. 55288/2024 CM APPL. 68926/2024	PRASHANT SHARMA V/s DIRECTORATE OF EDUCATION GNCTD AND ANR	RANDHIR KUMAR, VIVEK KUMAR TANDON, SHOHIT CHAUDHRY, RANDHIR KUMAR, SHOHIT CHAUDHRY, MOHIT SETH	
		OTHER DETAILS OF ADVOCATES: RANDHIR KUMAR(RANDHEERADV@GMAIL.COM)(9899978028)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RANDHIR KUAR(RANDHEERADV@GMAIL.COM)(9899978028)(PETITIONER) AVNISH AHLAWAT(SCSERVICESGNCTD@GMAIL.COM, INDERPAHWA@GMAIL.COM)(0)(RESPONDENT) VIVEK KUMAR TANDON(VIVEKKUMARTANDON@GMAIL.COM)(0)(PETITIONER) RANDHIR KUMAR(RANDHREERADV@GMAIL.COM)(9899978028)(PETITIONER)		

		RANDHIR KUMAR(RANDHEERADV@GMAIL.COM)(0)(RESPONDENT) RANDHIR KUMAR(RANDHEERADV@GMAIL.COM)(9899978028)(PETITIONER) VIVEK KUMAR TANDON(TANDONADVOCATES@GMAIL.COM)(9810177733)(RESPONDENT) SHOHIT CHAUDHRY(SHOHITC@GMAIL.COM)(9999091964)(RESPONDENT) MOHIT SETH(MOHITS.SETH@GMAIL.COM)(8457902716)(PETITIONER)		
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
3	W.P.(C)-439/2025	R K SHARMA V/s M/S ORIENTAL INSURANCE CO LTD THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR AND ORS	VIRENDAR PARKASH SHARMA	
		OTHER DETAILS OF ADVOCATES: V.P.SHARMA(VPSHARMA_2008@REDIFFMAIL.COM)(7982480182)(PETITIONER) PRADEEP(PRADEEPGAUR1@REDIFFMAIL.COM)(0)(RESPONDENT)		
<b>FOR ADMISSION</b>				
4	W.P.(C)-7878/2017 CM APPL. 32555/2017	BEENA ARORA AND ORS V/s DIRECTORATE OF EDUCATION AND ANR	MADHUMITA BHATTACHARJEE, MALINI SUD, SANJOY GHOSE	
		OTHER DETAILS OF ADVOCATES:		
5	W.P.(C)-6714/2019	KANHAIYA CHAUHAN & ANR. V/s DIRECTORATE OF EDUCATION & ANR.	DEEPESH ANEJA	
		OTHER DETAILS OF ADVOCATES: DEEPESH ANEJA(9818852814)(PETITIONER)		
6	W.P.(C)-3672/2022 CM APPL. 10885/2022	SUDHIR NANDRAJOG AND ORS V/s LAND AND DEVELOPMENT OFFICE	PARVINDER CHAUHAN	
		OTHER DETAILS OF ADVOCATES: PRAVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)(9868102274)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
7	W.P.(C)-4732/2023 CM APPL. 18271/2023 CM APPL. 19942/2023 CM APPL. 52101/2023 WITH W.P.(C) 12353/2018 W.P.(C) 12560/2018 W.P.(C) 12911/2018 W.P.(C) 1706/2019 W.P.(C) 3420/2019 W.P.(C) 7053/2022	BHARTIYA KHADYA NIGAM KARAMCHARI SANGH V/s UNION OF INDIA & ANR.	BAHAR U. BARQI, MAROOF AHMAD, AJIT PUDUSSERY	
		OTHER DETAILS OF ADVOCATES: BAHAR U. BARQI(JHAMANOJ9968@GMAIL.COM)(9811042858)(PETITIONER) MANOJ(MANOJ@MANOJADVOCATE.COM)(0)(RESPONDENT) BAHAR U. BARQI(JHAMANOJ9968@GMAIL.COM)(9811042858)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) BAHAR U BARQI (JHAMANOJ9968@GMAIL.COM)(9968401709)(PETITIONER) AJIT PUDUSSERY(PUDUSSERY@GMAIL.COM)(0)(RESPONDENT) AJIT PUDUSSERY (PUDUSSERY@GMAIL.COM)(9810164651)(RESPONDENT)		
8	CM APPL. 59527/2024 REVIEW PET. 374/2024 In W.P.(C)-13089/2023(Disposed off case)	MS SURAKSHA JAGIRDAR V/s GOVT. OF NCT OF DELHI & ORS.	AJAY CHOUDHARY, SHANKER RAJU, RAJESH RANJAN DUBEY, GAJINDER KUMAR	
		OTHER DETAILS OF ADVOCATES: AJAY CHAUDHARY(AJAYCOFFICE@GMAIL.COM)(0)(PETITIONER) DAISY(DAISYDALESSCHOOL@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, AVNISHAHLAWAT@YAHOO.COM, DIREDU@NIC.IN)(9868250806)(RESPONDENT) RAJESH RANJAN DUBEY(RAJESHRANCHI@GMAIL.COM)(9811045354)(PETITIONER) GAJINDER KUMAR(GAJINDERK@GMAIL.COM)(9810124482)(RESPONDENT)		
9	W.P.(C)-7109/2024 CM APPL. 29674/2024 CM APPL. 33919/2024 CM APPL. 41623/2024	DR AKHIL KATYAL V/s DR. B.R. AMBEDKAR UNIVERSITY DELHI	YTHARTH KUMAR	Listing Remarks: FOR ADMISSION
		OTHER DETAILS OF ADVOCATES: YTHARTH KUMAR(YTHARTH.KUMAR@NEITHLEGAL.COM)(9420874349)(PETITIONER) RUPAL MOHINDER (RUPALMOHINDER@GMAIL.COM)(0)(RESPONDENT) YTHARTH KUMAR(YTHARTH.KUMAR@NEITHLEGAL.COM)(9420874349)(PETITIONER) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)(0)(RESPONDENT) YTHARTH KUMAR(YTHARTH.KUMAR@NEITHLEGAL.COM)(9420874349)(PETITIONER) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)(0)(RESPONDENT)		
10	W.P.(C)-12766/2024 CM APPL. 53177/2024 CM APPL. 53179/2024 CM APPL. 67574/2024 CM APPL. 18278/2025	MRS. ANJALI NAKRA & ORS. V/s DIRECTORATE OF EDUCATION & ANR.	GANDHARV ANAND, NIDHI RAMAN, NIDHI RAMAN	Listing Remarks: FOR ADMISSION

	WITH W.P.(C) 12793/2024 W.P.(C) 13027/2024			
		OTHER DETAILS OF ADVOCATES: CIRCLE OF COUNSELS OF VIKRAM SINGH(COCDIARY@CIRCLEOF COUNSELS.COM)(9818551023)(PETITIONER) ANJALI NAKRA(ANJALINAKRA1964@GMAIL.COM)(8376066810)(PETITIONER) PRABHASH(SUFIPRABHASH@GMAIL.COM)(9873509589)(PETITIONER) RAJINI DEVI(RAJINIRANA.26@GMAIL.COM)(9868114331)(PETITIONER) SANTOSH KUMAR TRIPATHI, DIRECTOR OF EDUCATION, LITTLE ANGELS SR. SEC.SCHOOL(STANDINGCOUNSELGNCTD@GMAIL.COM, DIREDU@NIC.IN, INFO@LAPS.IN, PRINCIPAL@LAPS.IN)(9868250806)(RESPONDENT) CIRCLE OF COUNSELS(COCDIARY@CIRCLEOF COUNSELS.COM)(9818551023)(PETITIONER) GNCTD (SCSERVICESGNCTD@GMAIL.COM)(0)(RESPONDENT) NIDHHI RAMAN(NIDHIRAMAN.OFFICE@GMAIL.COM)(9555672532)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) NIDHI RAMAN(NIDHIRAMAN.OFFICE@GMAIL.COM)(9555672532)(RESPONDENT)		
11	W.P.(C)-13027/2024 CM APPL. 54378/2024 CM APPL. 54379/2024 CM APPL. 54381/2024 CM APPL. 67454/2024 CM APPL. 18281/2025	MRS. DEEPTI ANEJA & ORS. V/s DIRECTORATE OF EDUCATION & ANR.	GANDHARV ANAND, NIDHI RAMAN, NIDHI RAMAN	Listing Remarks: FOR ADMISSION
		OTHER DETAILS OF ADVOCATES: VIKRAM SINGH, GANDHARV ANAND, YASHIKA VERMA, GHANISHT BAGARIA(COCDIARY@CIRCLEOF COUNSELS.COM)(9818551023)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, DIREDU@NIC.IN, PRINCIPAL@LAPS.IN)(0)(RESPONDENT) AVNISH AHLAWAT(SCSERVICESGNCTD@GMAIL.COM)(0)(RESPONDENT) VIKRAM SINGH(COCDIARY@CIRCLEOF COUNSELS.COM)(9818551023)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868520336)(RESPONDENT) NIDHI RAMAN(NIDHIRAMAN.OFFICE@GMAIL.COM)(9555672532)(RESPONDENT)		
12	W.P.(C)-16721/2024 CM APPL. 19914/2025	ASHWINI KUMAR V/s UNION OF INDIA AND ORS	KARAN CHOPRA	Listing Remarks: FOR ADMISSION
		OTHER DETAILS OF ADVOCATES: KARAN GUPTA(ADV KARAN42228@GMAIL.COM)(9625020860)(PETITIONER) UNION OF INDIA, SAPAN MISHRA, SECY POWER, EO(UOIDHC@GMAIL.COM, MISHRA.SAPAN@GMAIL.COM, SECY-POWER@NIC.IN, EO@NIC.IN)(1123384193)(RESPONDENT) PESB, DPE, CHAIR, NHPC, SECY MOP(SECYPESB@NIC.IN, SECY-DPE@NIC.IN, CHAIR@NIC.IN, CMD@NHPC.NIC.IN, SECY_MOP@NIC.IN)(0)(RESPONDENT) NHPC(CMD-MIS@NHPC.NIC.IN)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SECY POWER(SECY-POWER@NIC.IN, EO@NIC.IN)(0)(RESPONDENT)		
13	W.P.(C)-17594/2024 CM APPL. 74870/2024 CM APPL. 1225/2025 CM APPL. 4847/2025 CM APPL. 6873/2025	PRABODH KUMAR SHARMA V/s NATIONAL HIGHWAY AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD & ANR.	RISHABH SHARMA, PREETI GOEL, RAAVI BIRBAL	Listing Remarks: FOR ADMISSION
		OTHER DETAILS OF ADVOCATES: RISHAB SHRAMA(RISHABHSHARMA.CHAMBERS@GMAIL.COM)(9811840695)(PETITIONER) NHI, RUCHIRA, SECY ROAD, SK OFFICE(MD@NHIDCL.COM, RUCHIRA@CHAMBERSOFRG.COM, SECY-ROAD@NIC.IN, ADVSKOFFICE@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) RISHABH SHARMA(RISHABHSHARMA.CHAMBERS@GMAIL.COM)(9811840695)(PETITIONER) PREETI GOEL(MSPREETIGOEL@GMAIL.COM)(0)(RESPONDENT) PREETI GOEL(PREETIBISHOP@GMAIL.COM)(9821761687)(RESPONDENT) RAAVI BIRBAL(RAAVIBIRBAL@GMAIL.COM)(9818024661)(RESPONDENT) RAAVI BIRBAL(RAAVIBIRBAL@GMAIL.COM)(9818024661)(RESPONDENT)		
14	W.P.(C)-4387/2025 CM APPL. 20275/2025	UTTAM KUMAR SHUKLA V/s MANAGING DIRECTOR AND CEO PUNJAB AND SIND BANK & ORS.	YASHARTH SHUKLA	Listing Remarks: FOR ADMISSION
		OTHER DETAILS OF ADVOCATES: YASHARTH SHUKLA(YASHARTHSHUKLA6@GMAIL.COM)(8586866046)(PETITIONER) KITTU BAJAJ(KITTUBAJAJ@YAHOO.COM)(0)(RESPONDENT)		
<b>AFTER NOTICE MISC. MATTERS</b>				
15	W.P.(C)-5858/2008 CM APPL. 15890/2025 WITH W.P.(C) 5884/2008	BALDE RAM V/s FINANCIAL COMMISSIONER & ORS.	MR.S.K.RUNGTA, MADHU SUDAN BHAYANA, R.C.CHOPRA, ADITYA MADAN, PRATITI RUNGTA & SUMT PARGAL, VINAY KUMAR SINGH, VIDIT GUPTA	
		OTHER DETAILS OF ADVOCATES: SHREENAYAY LEGAL		

		ASSOCIATES(MADHUSUDANBHAYANA@GMAIL.COM)(9891617861)(PETITIONER) VINAY KUMAR SINGH(ADV.VINAYKSINGH@GMAIL.COM)(9868376818)(PETITIONER) VIDIT GUPTA(A445DEFCOL@GMAIL.COM)(9910995511)(RESPONDENT)		
16	W.P.(C)-5884/2008	BADLE RAM V/s FINANCIAL COMMISSIONER & ORS	S.K.RUNGTA, R.C.CHOPRA, ADITYA MADAN, PRATITI RUNGTA, MADHU SUDAN BHAYANA, VIDIT GUPTA	
		OTHER DETAILS OF ADVOCATES: VIDIT GUPTA(A445DEFCOL@GMAIL.COM)(9910995511)(RESPONDENT)		
17	W.P.(C)-3664/2013	GOVERDHAN DASS & ORS. V/s G.S. OF VILL. DAULATPUR & ORS.	SUDHANSHU TOMAR, SHAKTI SINGH	
		OTHER DETAILS OF ADVOCATES:		
18	W.P.(C)-5633/2014	M/S NATIONAL BUILDINGS CONSTRUCTION CORPORATION V/s GOVERNMENT OF NCT OF DELHI & ANR	SANJEEV MAHAJAN, KUNAL MIMANI	
		OTHER DETAILS OF ADVOCATES: KUNAL MIMANI(KUNALMIMANI@GMAIL.COM)(7042492840)(PETITIONER)		
19	W.P.(C)-647/2017	NARINDER SINGH & ORS V/s AGRICULTURE ECONOMICS RESEARCH CENTRE (AERC) & ANR	TANMAYA MEHTA	Listing Remarks: FOR FINAL HEARING
		OTHER DETAILS OF ADVOCATES:		
20	W.P.(C)-2089/2017 CM APPL. 9144/2017 WITH W.P.(C) 5782/2017 W.P.(C) 12325/2018	AMITA KUMARI V/s FOOD CORPORATION OF INDIA & ORS	O.P. FAIZI & CO., NEELIMA TRIPATHI, MANOJ	
		OTHER DETAILS OF ADVOCATES: MANOJ (MANOJADVOCATE@GMAIL.COM)(9350041255)(RESPONDENT)		
21	W.P.(C)-5782/2017 CM APPL. 24109/2017	RITU GAHLOT V/s FOOD CORPORATION OF INDIA AND ORS	S S TIWARI, NEELIMA TRIPATHI, MANOJ, HEMANT GULATI	
		OTHER DETAILS OF ADVOCATES: MANOJ (MANOJADVOCATE@GMAIL.COM)(9350041255)(RESPONDENT) HEMANT GULATI(HEMANTGULATI9@GMAIL.COM)(9999995979)(PETITIONER)		
22	W.P.(C)-12325/2018 CM APPL. 47787/2018	ROHIT KHATRI V/s FOOD CORPORATION OF INDIA AND ANR.	ANIL MITTAL, NEELIMA TRIPATHI, MANOJ	
		OTHER DETAILS OF ADVOCATES: ANIL MITTAL()(9810064432)(PETITIONER) MANOJ (MANOJADVOCATE@GMAIL.COM)(9350041255)(RESPONDENT)		
23	W.P.(C)-4536/2017	VINOD KUMAR SHARMA V/s DIRECTOR SCHOOL OF PLANNING & ARCHITECHTURE AND ANR	S N KAUL AND B L WANCHOO, SUSHANT KUMAR BHADURI	
		OTHER DETAILS OF ADVOCATES: SUSHANT KUMAR BHADURI(SUSHANT.BHADURI@GMAIL.COM)(9810439195)(RESPONDENT)		
24	W.P.(C)-5219/2017 CM APPL. 22178/2017	KAILASH CHAND SHARMA V/s JAIN COOPERATIVE BANK LTD.	ARUN BHARDWAJ, VAIBHAV SHARMA, RUKBAN TYAGI, ABHINAV SHARMA	Listing Remarks: FOR FINAL HEARING
		OTHER DETAILS OF ADVOCATES: ABHINAV SHARMA(ADVASOFFICE@GMAIL.COM)(9953264242)(RESPONDENT)		
25	W.P.(C)-8342/2017 CM APPL. 34454/2017 CM APPL. 43578/2017 CM APPL. 2340/2018 CM APPL. 217/2023	BHARTIYA KHADYA NIGAM KARAMCHARI SANGH V/s FOOD CORPORATION OF INDIA & ORS	BAHAR U. BARQI, NEELIMA TRIPATHI, MANOJ	Listing Remarks: FOR FINAL HEARING
		OTHER DETAILS OF ADVOCATES: NEELIMA TRIPATHI()(9899707768)(RESPONDENT) BAHAR U. BARQI(JHAMANOJ9968@GMAIL.COM)(9811042858)(PETITIONER) MANOJ(MANOJ@MANOJADVOCATE.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) MANOJ (MANOJADVOCATE@GMAIL.COM)(9350041255)(RESPONDENT)		
26	W.P.(C)-9485/2017	DHARAMVIRI DEVI V/s DIRECTORATE OF EDUCATION	PIYUSH SHARMA	Listing Remarks: FOR FINAL HEARING
		OTHER DETAILS OF ADVOCATES:		
27	W.P.(C)-3251/2019	MAMTA RANI V/s BANK OF BARODA BLDG	ROHIT KALIYAR	
		OTHER DETAILS OF ADVOCATES: ROHIT KALIYAR()(8826307363)(PETITIONER)		
28	W.P.(C)-3553/2019 CM APPL. 50996/2019	SANJIV SHARAN V/s UNION OF INDIA AND ORS.	SIDDHARTH, SUPARNA SRIVASTAVA, RAMESH BABU MR, RAJESH KUMAR, RAJNISH PRASAD	



		OTHER DETAILS OF ADVOCATES: SIDDHARTH()(7838537008)(PETITIONER) SUPARNA SRIVASTAVA()(9871889615)(PETITIONER) RAJNISH PRASAD(RAJNISHPRASADAORSC@GMAIL.COM)(9811775390)(PETITIONER)		
29	W.P.(C)-5584/2019 WITH W.P.(C) 5597/2019	JITENDER SINGH BHANDARI V/s UNION OF INDIA AND ORS.	AMIT KUMAR	Listing Remarks: FOR FINAL HEARING
		OTHER DETAILS OF ADVOCATES: AMIT KUMAR()(9811538939)(PETITIONER)		
30	W.P.(C)-5597/2019	MUKESH CHOUHAN V/s UNION OF INDIA AND ORS.	AMIT KUMAR	Listing Remarks: FOR FINAL HEARING
		OTHER DETAILS OF ADVOCATES: AMIT KUMAR()(9811538939)(PETITIONER)		
31	W.P.(C)-5939/2019	RAJ KUMAR V/s LD. DISTRICT AND SESSION JUDGE DELHI (HQS.)	AMIT ANAND, RAJIV SHUKLA, AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: AMIT ANAND()(9810060840)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(PETITIONER)		
32	W.P.(C)-6709/2019 WITH W.P.(C) 8125/2019 W.P.(C) 7964/2019	BALBIR SINGH V/s GOVT OF NCT OF DELHI AND ORS.	SAKSHI KAKKAR	
		OTHER DETAILS OF ADVOCATES: SAKSHI KAKKAR()(9811116227)(PETITIONER)		
33	W.P.(C)-7964/2019 WITH W.P.(C) 8125/2019	MAHAVIR V/s GOVT OF NCT OF DELHI AND ORS.	SAKSHI KAKKAR	
		OTHER DETAILS OF ADVOCATES: SAKSHI KAKKAR()(981116227)(PETITIONER)		
34	W.P.(C)-8125/2019	SATISH KUMAR V/s GOVT OF NCT AND ORS.	SAKSHI KAKKAR	
		OTHER DETAILS OF ADVOCATES: SAKSHI KAKKAR()(9811116227)(PETITIONER)		
35	W.P.(C)-10257/2019 CM APPL. 42287/2019 CM APPL. 9936/2020 CM APPL. 8879/2024	SURESH KUMAR KAUSHIK & ORS V/s GOVT. OF NCT OF DELHI & ORS	SANJIV JOSHI, BISWAJIT KUMAR PATRA	
		OTHER DETAILS OF ADVOCATES: SANJIV JOSHI()(9810444020)(PETITIONER) RO NASIK, IJK SIDHU(RO.NASIK@EPFINDIA.GOV.IN, IJKSIDHU@GMAIL.COM)()(RESPONDENT) SANJIV JOSHI(PATRAANDCOMPANY@GMAIL.COM)(9810444020)(RESPONDENT) SANJIV JOSHI()(9818088754)(PETITIONER) BISWAJIT KUMAR PATRA(BKPATRA@GMAIL.COM)(9910193233)(PETITIONER) BISWAJIT KUMAR PATRA(BKPATRA@GMAIL.COM)(9910193233)(PETITIONER)		
36	W.P.(C)-1154/2021	AKSHAT BHARGAVA V/s PAWAN HANS LTD. & ORS.	KAMAL KANT TYAGI, MANMOHAN SINGH NARULA	
		OTHER DETAILS OF ADVOCATES: AKSHAT BHARGAVA(BHARGAVA.STC@GMAIL.COM)(9971087300)(PETITIONER) AKSHAT BHARGAVA(BHARGAVA.STC@GMAIL.COM)(9971087300)(PETITIONER) AKSHAT BHARGAVA(BHARGAVA.STC@GMAIL.COM)(9971087300)(PETITIONER) AKSHAT BHARGAVA(BHARGAVA.STC@GMAIL.COM)(9971087300)(PETITIONER) A. BHASIN & ASSOCIATES(KAMALKANTPS@GMAIL.COM)(9313907096)(PETITIONER) THE STATE TRADING CORPORATION OF INDIA LIMITED(CMD@STCLIMITED.CO.IN)()(PETITIONER) PAWAN HANS LTD.(SARABJIT.SINGH@PAWANHANS.CO.IN)(9892261255)(PETITIONER) UNION OF INDIA(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) PAWAN HANS LTD.(CMD@PAWANHANS.CO.IN)(9968912559)(PETITIONER) MR. M.P. SINGH(MP.SINGH@PAWANHANS.CO.IN)(9818611993)(PETITIONER) THE STATE TRADING CORPORATION OF INDIA LIMITED(CMD@STCLIMITED.CO.IN)()(PETITIONER) PAWAN HANS LTD.(SARABJIT.SINGH@PAWANHANS.CO.IN)(9892261255)(PETITIONER) UNION OF INDIA(SECY.MOCA@NIC.IN)()(PETITIONER) PAWAN HANS LTD.(CMD@PAWANHANS.CO.IN)(9968912559)(PETITIONER) MR. M.P. SINGH(MP.SINGH@PAWANHANS.CO.IN)(9818611993)(PETITIONER) THE STATE TRADING CORPORATION OF INDIA LIMITED(CMD@STCLIMITED.CO.IN)()(PETITIONER) PAWAN HANS LTD.(SARABJIT.SINGH@PAWANHANS.CO.IN)(9892261255)(PETITIONER) UNION OF INDIA(SECY.MOCA@NIC.IN)()(PETITIONER)		

		PAWAN HANS LTD.(CMD@PAWANHANS.CO.IN)(9968912559)(PETITIONER) THE STATE TRADING CORPORATION OF INDIA LIMITED(CMD@STCLIMITED.CO.IN){}(PETITIONER) MR. M.P. SINGH(MP.SINGH@PAWANHANS.CO.IN)(9818611993)(PETITIONER) PAWAN HANS LTD.(SARABJIT.SINGH@PAWANHANS.CO.IN)(9892261255)(PETITIONER) UNION OF INDIA(SECY.MOCA@NIC.IN){}(PETITIONER) PAWAN HANS LTD.(CMD@PAWANHANS.CO.IN)(9968912559)(PETITIONER) MR. M.P. SINGH(MP.SINGH@PAWANHANS.CO.IN)(9818611993)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SECY MOCA(SECY.MOCA@NIC.IN, CMD@STCLIMITED.CO.IN, CMD.SECTT@PAWANHANS.COM){}(RESPONDENT) CMD PAWAN(CMD@PAWANHANS.CO.IN, SARABJIT.SINGH@PAWANHANS.CO.IN, MP.SINGH@PAWANHANS.CO.IN){}(RESPONDENT) MANMOHAN SINGH NARULA(ATTORNEY.MANMOHAN@OUTLOOK.COM)(9953951910)(RESPONDENT)		
37	W.P.(C)-3449/2021	REENA V/s JAWAHARLAL NEHRU UNIVERSITY	LAKSHAY GARG, GINNY JETLEY RAUTRAY	
		OTHER DETAILS OF ADVOCATES: ABHIK CHIMNI AND LAKSHAY GARG(){8467996108}(PETITIONER) ABHIK CHIMNI AND LAKSHAY GARG(){8467996108}(PETITIONER) K. GANESHAN(GANESHT@MAIL.JNU.AC.IN)(8447231809)(RESPONDENT) K GANESHAN(GANESHT@MAIL.JNU.AC.IN)(8447231809)(RESPONDENT) GINNY JETLEY RAUTRAY(GRAUTRAY@GMAIL.COM)(9811287117)(RESPONDENT)		
38	W.P.(C)-7060/2021 WITH W.P.(C) 7179/2021	SATYENDER KUMAR BHARTI V/s THE DIRECTOR OF CONSORTIUM FOR EDUCATIONAL COMMUNICATION & ANR.	SAKESH KUMAR, APOORV KURUP	
		OTHER DETAILS OF ADVOCATES: SAKEWSH KUMAR AND GITANJALI N SHARMA(SAKESHKUMAR@GMAIL.COM)(9810538327)(PETITIONER) AMITESH KUMAR(AMITESHKUMAR74@GMAIL.COM)(9811034115)(RESPONDENT) MR. APOORVA KURUP(OFFICE@AKURUP.COM)(8800332253)(RESPONDENT) APOORV KURUP(OFFICE@AKURUP.COM)(8800185864)(RESPONDENT)		
39	W.P.(C)-7179/2021	SURINDER GANDHI V/s THE DIRECTOR OF CONSORTIUM FOR EDUCATIONAL COMMUNICATION & ANR.	SAKESH KUMAR, APOORV KURUP, PARMANAND GAUR	
		OTHER DETAILS OF ADVOCATES: SAKESH KUMAR AND GITANJALI N. SHARMA(SAKESHKUMAR@GMAIL.COM)(9810538327)(PETITIONER) AMITESH KUMAR(AMITESHKUMAR74@GMAIL.COM)(9811034115)(RESPONDENT) APOORV KURUP(OFFICE@AKURUP.COM)(8800332253)(RESPONDENT) APOORV KURUP(OFFICE@AKURUP.COM)(8800185864)(RESPONDENT) PARMANAND GAUR(PARMANANDGAUR@GMAIL.COM)(9312242835)(RESPONDENT)		
40	W.P.(C)-11199/2021	UMESH CHANDRA SHARMA & ORS. V/s THE RAJYA SABHA SECRETARIAT PARLIAMENT OF INDIA & ORS.	RAJESH KUMAR, ROHIT BANSAL, SANDEEP KUMAR MAHAPATRA	
		OTHER DETAILS OF ADVOCATES: ANALYSIS LAW FIRM LLP(ANALYSISLAWFIRMLLP@GMAIL.COM)(9810953974)(PETITIONER) CORPORATE OFFICE(){9810953974}(RESPONDENT) BEGUM XUBEDA(BEGUMZUBEDA@HOTMAIL.COM){}(RESPONDENT) ROHIT BANSAL(BANSALR90@GMAIL.COM)(9992147002)(PETITIONER) SANDEEP KUMAR MAHAPATRA(SDEEPMHAPATRA@GMAIL.COM)(9811472444)(RESPONDENT)		
41	CM APPL. 31648/2023 In W.P.(C)-12347/2021(Disposed off case)	SANJEEV AGGARWAL V/s GOVT. OF NCT OF DELHI & ORS.	VED PAL RANA, JAWAHAR RAJA	
		OTHER DETAILS OF ADVOCATES: V P RANA(VPRANALEGALASSOCIATES@GMAIL.COM)(9811165700)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) V P RANA LEGAL ASSOCIATES(VPRANALEGALASSOCIATES@GMAIL.COM){}(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) JAWAHAR RAJA(OFFICE.JAWAHARRAJA@GMAIL.COM)(9810639608)(RESPONDENT)		
42	W.P.(C)-3231/2022 CM APPL. 37058/2022	ANIL KUMAR PARASHER V/s THE ORIENTAL INSURANCE COMPANY LIMITED & ORS.	SHASHI SHEKHAR PANDEY, VISHNU MEHRA, VISHNU MEHRA, RAHUL NEGI	
		OTHER DETAILS OF ADVOCATES: S.S. PANDEY(SHEKHARJULY1980@GMAIL.COM)(8447525845)(PETITIONER) PRADEEP GAUR(PRADEEPGAUR1@REDIFFMAIL.COM){}(RESPONDENT) RAJKUMAR(VRCOM1660@GMAIL.COM){}(PETITIONER)		

		VISHNU MEHRA()(9811059674)(PETITIONER) VISHNU MEHRA()(981105967)(RESPONDENT) VISHNU MEHRA(MEHRA.CO@GMAIL.COM)(9811059674)(PETITIONER) RAHUL NEGI(ADVOCATERAHULNEGI@GMAIL.COM)(8178029954)(RESPONDENT)		
43	W.P.(C)-4602/2022 CM APPL. 13784/2022 CM APPL. 12682/2023 WITH W.P.(C) 11880/2022	GANESH JHA V/s ST. MARYS SCHOOL SAFDARJUNG ENCLAVE AND ORS	SHIKHA SHARMA, VARUN MUDGAL, VARUN MUDGAL	Listing Remarks: FOR FINAL HEARING
		OTHER DETAILS OF ADVOCATES: ABHJMANTRAN LEGAL LLP(ABHJMANTRANLEGAL@GMAIL.COM)(8826456565)(PETITIONER) ST. MARY'S SCHOOL(SMSCHOL@GMAIL.COM)(9810988094)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9313964463)(RESPONDENT) NCMEI(HELPDESK.NCMEI@GOV.IN)()(RESPONDENT) ASHOK(ASHOK1166@YAHOO.COM)(9810011826)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(PETITIONER) ASHOK(ASHOK1168@YAHOO.COM)()(PETITIONER) ABHJMANTRAN LEGAL(ABHJMANTRANLEGAL@GMAIL.COM)()(PETITIONER) VARUN MUDGAL(ROMYCHACKO@REDIFFMAIL.COM)(9810125529)(RESPONDENT) VARUN MUDGAL(ADV.VARUNMUDGAL@GMAIL.COM)(9999050203)(PETITIONER)		
44	W.P.(C)-11880/2022 CM APPL. 35482/2022	RAM LAKHAN SINGH RATHORE V/s ST MARYS SCHOOL SAFDARJUNG ENCLAVE AND ORS	SHIKHA SHARMA	Listing Remarks: FOR FINAL HEARING
		OTHER DETAILS OF ADVOCATES: ABHJMANTRAN LEGAL LLP(ABHJMANTRANLEGAL@GMAIL.COM)(8826456565)(PETITIONER) STMARYS DELHI(CONTACT@STAMARYSDELHI.ORG)()(RESPONDENT) ASHOK(ASHOK1166@YAHOO.COM)()(RESPONDENT) NCMEL(HELPDESK.NCMEL@GOV.IN)()(RESPONDENT)		
45	CM APPL. 12477/2024 CM APPL. 58206/2024 In W.P.(C)-7647/2022(Disposed off case)	MR. NEEL KAMAL & ORS. V/s UNION OF INDIA & ORS.	RAJAT SEHGAL, SUPRIYA JUNEJA	
		OTHER DETAILS OF ADVOCATES: RAJAT SEHGAL(RAJATSEHGALOFFICE@GMAIL.COM)(9999550282)(PETITIONER) AKSHAI MALIK(AKSHAIMALIK@GMAIL.COM)()(RESPONDENT) BSCGSC(BSCGSC@GMAIL.COM)()(RESPONDENT) NARESH KAUSHIK(NARESHKAUSHIK9@GMAIL.COM)()(RESPONDENT) JSCTCR MHA(JSCTCR-MHA@GOV.IN, FEEDBACK-UPSC@GOV.IN, INFO.NIA@GOV.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) VIVEK(VIVEKNAGAR007@GMAIL.COM)()(RESPONDENT) SUPRIYA JUNEJA(SUPRIYA.JUNEJA@OUTLOOK.COM)(9999449597)(PETITIONER) SUPRIYA JUNEJA(SUPRIYA.JUNEJA@OUTLOOK.COM)(9999449597)(PETITIONER) UNION OF INDIA, JSCTRC, UPSC, NIA(UOIDHC@GMAIL.COM, JSCTRC- MHA@GOV.IN, FEEDBACK-UPSC@GOV.IN, INFO.NIA@GOV.IN)(1123384193)(RESPONDENT) UNION OF INDIA, JSCTRC, UPSC, NIA(UOIDHC@GMAIL.COM, JSCTRC- MHA@GOV.IN, FEEDBACK-UPSC@GOV.IN, INFO.NIA@GOV.IN)()(RESPONDENT) SUPRIYA JUNEJA(SUPRIYA.JUNEJA@OUTLOOK.COM)(9999449597)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
46	W.P.(C)-778/2023 CM APPL. 3024/2023 CM APPL. 6693/2025	DHARAMBIR & ORS. V/s DELHI DEVELOPMENT AUTHORITY & ORS.	PARVEEN KUMAR, TUSHAR SANNU DAHIYA	
		OTHER DETAILS OF ADVOCATES: PARVEEN KUMAR(PK0067@GMAIL.COM)(9268140258)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) TUSHAR SANNU(ADV.TUSHARSANNU@GMAIL.COM)(9911991166)(PETITIONER) PK(PK0067@GMAIL.COM)(0)(RESPONDENT)		
47	W.P.(C)-925/2023 CM APPL. 3608/2023	SUNITHA RAJU V/s UNION OF INDIA & ORS.	SHOURYA SAUMYAJIT DASGUPTA, GINNY JETLEY RAUTRAY, HARSHIT ANAND	
		OTHER DETAILS OF ADVOCATES: SHOURYA DASGUPTA(SDASGUPTA@FARASATLAW.COM)(8017061359)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) RAUTRAY(MAIL@RAUTRAY.COM, SATINDERBHATIA@IIFT.EDU, DIROFFICE@IIFT.AC.IN)()(RESPONDENT) GINNY JETLEY RAUTRAY(GRAUTRAY@GMAIL.COM)(9811287117)(RESPONDENT) HARSHIT ANAND(7H.ANAND@GMAIL.COM)(7980079456)(PETITIONER)		
48	W.P.(C)-1601/2023 CM APPL. 39658/2024	V. BALASHOWRY V/s GOVT. OF NCT OF DELHI & ORS.	NIKHIL PALLI	

		OTHER DETAILS OF ADVOCATES: NIKHIL PALLI(PALLILAWFIRM@GMAIL.COM)(9811676973)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) NIKHIL PALLI(PALLILAWFIRM@GMAIL.COM)(9810380823)(PETITIONER) UDIT (UDITGNCTD@GMAIL.COM)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
49	W.P.(C)-6978/2023 CM APPL. 27169/2023 WITH W.P.(C) 8871/2023	PS MEENA V/s GOVERNMENT OF NCT OF DELHI AND ANOTHER	NILANSH GAUR	Listing Remarks: FOR FINAL HEARING
		OTHER DETAILS OF ADVOCATES: NILANSH GAUR(SGLLAWCHAMBERS@GMAIL.COM)(8826460770)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM, AVNISHAHLAWAT@GMAIL.COM)(9810134741)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM, AVNISHAHLAWAT@GMAIL.COM)()(RESPONDENT)		
50	W.P.(C)-8871/2023 CM APPL. 33519/2023	PS MEENA V/s GOVERNMENT OF NCT OF DELHI AND ANOTHER	NILANSH GAUR	Listing Remarks: FOR FINAL HEARING
		OTHER DETAILS OF ADVOCATES: NILANSH GAUR(SGLLAWCHAMBERS@GMAIL.COM)(8826460770)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM, AVNISHAHLAWAT@GMAIL.COM)()(RESPONDENT)		
51	W.P.(C)-8010/2023	NAVIN ANAND V/s NATIONAL COUNCIL FOR COOPERATIVE TRAINING	TUSHAR RANJAN MOHANTY	
		OTHER DETAILS OF ADVOCATES: TUSHAR RANJAN(TRM2508@GMAIL.COM)(9810083003)(PETITIONER) NCCT(SECY-NCCT@GOV.IN)()(RESPONDENT)		
52	W.P.(C)-15853/2023 CM APPL. 63798/2023	RAHUL GULATI V/s CANARA BANK & ORS.	SAGAR SAXENA, RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: SAGAR SAXENA(SAGARNASSOCIATES@GMAIL.COM)(9871156571)(PETITIONER) RAJESH GAUTAM(RAJESHGAUTAM@KLMEHTA.NET)()(RESPONDENT) RAJESH KUMAR(RAJESHGAUTAM@KLMEHTA.NET)(9811252434)(RESPONDENT)		
53	W.P.(C)-567/2024 WITH W.P.(C) 598/2024	SHRI ROSHAN LAL V/s DISTRICT MAGISTRATE NORTH	INDER SINGH DAHIYA	
		OTHER DETAILS OF ADVOCATES: I S DAHIYA(ISDAHIYA.ATTORNEY@GMAIL.COM)(9810925303)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
54	W.P.(C)-598/2024	SMT. RAJA BALA V/s DISTRICT MAGISTRATE NORTH	INDER SINGH DAHIYA	
		OTHER DETAILS OF ADVOCATES: I S DAHIYA AND SUNIL DAHIYA(ISDAHIYA.ATTORNEY@GMAIL.COM)(9810925303)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
55	CM APPL. 698/2025 In W.P.(C)-5308/2024	MS. RAJDULARI AND ANR. V/s GOVT OF NCT OF DELHI AND ANR.	JANAK RAJ RANA, MANOJ KUMAR GARG	
		OTHER DETAILS OF ADVOCATES: DR. J R RANA AND VINOD PATIDAR(JRANA1962@GMAIL.COM)(9953954766)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250602)(RESPONDENT) GNCTD(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) HHMS(HHMS1951@YAHOO.COM)()(RESPONDENT) J R RANA AND VINOD PATHIDAR(JRRANA1962@GMAIL.COM)(9953954766)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MANOJ KUMAR GARG(PREMAYAT@GMAIL.COM)(9811411861)(RESPONDENT)		
56	W.P.(C)-12371/2024	LABH SINGH V/s GOVT. OF NCT OF DELHI AND ANR	SHARAD MALHOTRA	
		OTHER DETAILS OF ADVOCATES: SHARAD MALHOTRA(MALHOTRASHARAD2@GMAIL.COM)(9953018022)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
57	W.P.(C)-16303/2024 CM APPL. 68739/2024	BHARM PRAKASH & ORS. V/s CONSOLIDATION OFFICER/TEHSILDAR	MURLI MANOHAR SINGH	

		OTHER DETAILS OF ADVOCATES: M.M.SINGH(MMSINGHLAWOFFICE@GMAIL.COM)(9818016311)(PETITIONER) SANTOSH KUMAR TRIPATHI, VR.COM(STANDINGCOUNSELGNCTD@GMAIL.COM, VR.COM1660@GMAIL.COM)(9868250806)(RESPONDENT)	
58	W.P.(C)-59/2025 CM APPL. 176/2025	AMIT KUMAR DUBEY AND ORS V/s MAULANA AZAD INSTITUTE OF DENTAL SCIENCES	ANAND NANDAN
		OTHER DETAILS OF ADVOCATES: ANAND NANDAN & KULDEEP MISHRA(ANANDNANDAN123@GMAIL.COM)(9555690846)(PETITIONER) MAULANA AZAD INSTITUTE OF DENTAL SCIENCES(REGISTRARMAIDS@YAHOO.COM)(1123233925)(RESPONDENT)	
59	W.P.(C)-311/2025 CM APPL. 1488/2025	SARADA UKIL SCHOOL OF ART & ANR. V/s GOVT OF NCT OF DELHI & ORS.	RAUNAK JAIN
		OTHER DETAILS OF ADVOCATES: RAUNAK JAIN(RAUNAKJAIN@GMAIL.COM)(9999297088)(PETITIONER) ALL INDIA COUNCIL FOR TECHNICAL EDUCATION(ANILSONI42@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI, AVNISH(STANDINGCOUNSELGNCTD@GMAIL.COM, SCSERVICESGNCTD@GMAIL.COM)(0)(RESPONDENT) ,(AVNISH@AHLAWATASSOCIATES.IN)(0)(RESPONDENT)	

COURT NO. 49

HON'BLE MR.JUSTICE ANUP JAIRAM BHAMBHANI

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[cmvijaypal.dhc@gov.in](mailto:cmvijaypal.dhc@gov.in)[CLICK HERE TO JOIN VC](#)<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt13>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
1	RC.REV.-41/2025 CM APPL. 5846/2025 CM APPL. 5850/2025 CM APPL. 22627/2025	MOHD MEER V/s MOHD JAVED	BHARAT PRAKASH	
		OTHER DETAILS OF ADVOCATES: R S KELA, BHARAT GUPTA, G S SINGH(BHARAT.GUPTARKEA@GMAIL.COM)(9268300000)(PETITIONER) JAVED()(9818146099)(RESPONDENT)		
2	RFA-308/2025 CM APPL. 19177/2025 CM APPL. 19178/2025 CM APPL. 19179/2025	M/S V S PHARMACEUTICALS V/s M/S P AND G AHUJA BIOTECH LTD	JUSNEET SINGH KOHLI	
		OTHER DETAILS OF ADVOCATES: KHOLI & ASSOCIATES(JASNEETSINGHKOHLI@GMAIL.COM)(9999631964)(PETITIONER) PGABIOTECH(PGABIOTECH@YAHOO.CO.IN)(0)(RESPONDENT)		
<b>FOR ADMISSION</b>				
3	RC.REV.-150/2015 CM APPL. 18599/2023 CM APPL. 32433/2024 CM APPL. 71568/2024 WITH RC.REV. 178/2015	KAMLA V/s KRISHNA MANDIR TRUST	S N BHARDWAJ, MANISH BHARDWAJ, MANISH BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: PRAJNA LEGAL(MANISH.BHARDWAJ@PROTONMAIL.COM)(9971113591)(PETITIONER) OP AGGARWAL(OP_AGGARWAL@REDIFFMAIL.COM)()(RESPONDENT) MANISH BHARDWAJ(MANISH.BHARDWAJ@PRAJNALEGAL.IN)(9971113591)(PETITIONER) O P AGGARWAL(OP_AGGARWAL@REDIFFMAIL.COM)()(RESPONDENT) MANISH BHARDWAJ(MANISH.BHARDWAJ@PRAJNALEGAL.IN)(9971113591)(PETITIONER) OP AGGARWAL(OP_AGGARWAL@REDIFFMAIL.COM)(0)(RESPONDENT) MANISH BHARDWAJ(MANISH.BHARDWAJ@PRAJNALEGAL.IN)(9971113591)(PETITIONER)		

		MANISH BHARDWAJ(MANISH.BHARDWAJ@PRAJNALEGAL.IN)(9971113591)(PETITIONER)	
4	RC.REV.-178/2015 CM APPL. 18227/2023 CM APPL. 32650/2024	KISHAN V/s KRISHNA MANDIR TRUST	S N BHARDWAJ, MANISH BHARDWAJ, MANISH BHARDWAJ
		OTHER DETAILS OF ADVOCATES: MANISH BHARDWAJ(MANISH.BHARDWAJ@PRAJNALEGAL.IN)(9971113591)(PETITIONER) OP AGGARWAL(OP_AGGARWAL@REDIFFMAIL.COM)()(RESPONDENT) MANISH BHARDWAJ(MANISH.BHARDWAJ@PRAJNALEGAL.IN)(9971113591)(PETITIONER) OP AGGARWAL(OP.AGGARWAL@REDIFFMAIL.COM)()(RESPONDENT) MANISH BHARDWAJ(MANISH.BHARDWAJ@PRAJNALEGAL.IN)(9971113591)(PETITIONER)	
5	RC.REV.-48/2023	SATISH SUNDRA V/s ISHAR DAS SAHNI AND BROTHERS	SAURABH SETH
		OTHER DETAILS OF ADVOCATES: SAURABH SETH , SUMEERA SETH(MAIL@SAURABHSETH.COM)(9811393402)(PETITIONER) KAPILB(KAPILB13@GMAIL.COM)()(RESPONDENT) AMIT BHAGAT(AMIT.BHAGAT@CABLAW.IN)()(RESPONDENT)	
6	RC.REV.-270/2024 CM APPL. 58529/2024	MOHD ARIF V/s AMIT CHAUDHARY & ANR.	AVINASH CHANDER BHASIN
		OTHER DETAILS OF ADVOCATES: A C BHASIN , AMIT BHASIN()(9873270999)(PETITIONER) AMIT()(9891874905)(RESPONDENT) SUMIT()(9910880090)(RESPONDENT)	
7	RC.REV.-62/2025 CM APPL. 11386/2025 CM APPL. 11387/2025 WITH RC.REV. 63/2025	PAWAN KUMAR DHANKHAD V/s JAGDISH LAL KALRA	ATUL KHARBANDA
		OTHER DETAILS OF ADVOCATES: ATUL KHARBANDA (R.A.G.CHAMBERS@GMAIL.COM)(9811333939)(PETITIONER) ATUL KHARBANDA (R.A.G.CHAMBERS@GMAIL.COM)(9811333939)(PETITIONER)	
8	RC.REV.-63/2025 CM APPL. 11447/2025 CM APPL. 11448/2025	TAJ SINGH V/s JAGDISH LAL KALRA	ATUL KHARBANDA
		OTHER DETAILS OF ADVOCATES: ATUL KHARBANDA (R.A.G.CHAMBERS@GMAIL.COM)(9811333939)(PETITIONER) R()(9891140941)(RESPONDENT)	
9	RFA-592/2024 CM APPL. 51491/2024 CM APPL. 51492/2024	SAROJ BALA V/s SH. RAVI KUMAR AND ORS	SUNIL KUMAR
		OTHER DETAILS OF ADVOCATES: SUNIL KUMAR & SHIV KUMAR(SUNILADV20@GMAIL.COM)(9811028518)(PETITIONER)	
10	RSA-133/2024 CM APPL. 42801/2024	SH BABU LAL BAGORIYA AND ORS V/s SH LEKH RAJ BHARTI AND ANR	AAKANKSHA KAUL, JEEVESH NAGRATH
		OTHER DETAILS OF ADVOCATES: AAKANKSHA KAUL, AMAN SAHANI, DIGVIJAY PRASAD, VERSHA SINGH(AAKANKSHAKAUL154@GMAIL.COM)(9818131566)(PETITIONER) JEEVESH NAGRATH(J.NAGRATH@NAGRATHLAW.COM)(9810710058)(RESPONDENT)	
<b>AFTER NOTICE MISC. MATTERS</b>			
11	RC.REV.-485/2012 CM APPL. 29504/2018(CM For Restoration) WITH RC.REV. 72/2013	YASHPAL SINGH V/s MOHAN LAL	KAMLESH SABHARWAL, SHIRSHIR SINGH, MANOJ KUMAR
		OTHER DETAILS OF ADVOCATES: SHIRSHIR SINGH()(9818205886)(PETITIONER) MANOJ KUMAR(ADVOCATEMANOJKUMAR@GMAIL.COM)(9899813888)(RESPONDENT)	
12	RC.REV.-72/2013 CM APPL. 29507/2018(CM For Restoration) CM APPL. 64198/2024	YASHPAL SINGH V/s AVTAR SINGH	KAMLESH SABHARWAL, SHIRSHIR SINGH, MIMANSK BHARDWAJ, ANIL SAHRMA, M L SHARMA, MIMANSK BHARDWAJ
		OTHER DETAILS OF ADVOCATES: SHIRSHIR SINGH()(9818205886)(PETITIONER) MIMANSK BHARDWAJ(MBRAHULKM619@GMAIL.COM )(8800177082)(RESPONDENT)	
13	CM APPL. 45662/2024(CM For Restoration) In RC.REV.-125/2016(Disposed off case)	RADHA GAUR V/s JAI CHAND SHARMA & ORS	P C KAUSHIK & SHIVENDU GAUR, CHANDERMANI GROVER, V K SHRMA, NIDHI SHARMA, DEEPAK GAUR
		OTHER DETAILS OF ADVOCATES: C M GROVER (MANIGROVER001@GMAIL.COM)(9654624323)(PETITIONER) DEEPAK GAUR(DEEPAKGAURDELHI@GMAIL.COM)(9911154043)(RESPONDENT) DEEPAK GAUR( <a href="mailto:DEEPAKGAURDELHI@GMAIL.COM">DEEPAKGAURDELHI@GMAIL.COM</a> )(9911154043)(PETITIONER)	



14	RC.REV.-240/2016 CM APPL. 16399/2016 CM APPL. 15490/2025 WITH RC.REV. 249/2016 RC.REV. 250/2016	CHABBO DEVI (DECEASED) THR LRS V/s RAJENDER	NIKHIL JAIN, ABHISHEK GUPTA, ABHISHEK GUPTA	
		OTHER DETAILS OF ADVOCATES: ABHISHEK GUPTA(ABHISHEKGUPTA123@GMAIL.COM)(9871032872)(PETITIONER) ABHISHEK GUPTA(ABHISHEKGUPTA123@HOTMAIL.COM)(9871032872)(PETITIONER)		
15	RC.REV.-249/2016 CM APPL. 16836/2016 CM APPL. 16837/2016 CM APPL. 15663/2025	CHHABO DEVI V/s SARLA	NIKHIL JAIN, ABHISHEK GUPTA, ABHISHEK GUPTA	
		OTHER DETAILS OF ADVOCATES: ABHISHEK GUPTA(ABHISHEKGUPTA123@HOTMAIL.COM)(9871032872)(PETITIONER)		
16	RC.REV.-250/2016 CM APPL. 16839/2016 CM APPL. 16841/2016 CM APPL. 15491/2025	CHABBO DEVI (DECEASED) THR LR V/s KARAN SINGH (DECEASED) THR LRS	NIKHIL JAIN, ABHISHEK GUPTA, ABHISHEK GUPTA	
		OTHER DETAILS OF ADVOCATES: ABHISHEK GUPTA(ABHISHEKGUPTA123@HOTMAIL.COM)(9871032872)(PETITIONER) ABHISHEK GUPTA(ABHISHEKGUPTA123@HOTMAIL.COM)(9871032872)(PETITIONER)		
17	RC.REV.-47/2019 CM APPL. 3980/2019	DHARAMBIR PANCHAL (DECASED) THR LRS V/s KUSUMLATA	SUNIL MALHOTRA, O P AGGARWAL	
		OTHER DETAILS OF ADVOCATES: SUNIL MALHOTRA()(9990919305)(PETITIONER)		
18	RC.REV.-475/2019 CM APPL. 39607/2022 CM APPL. 51933/2022 CM APPL. 51934/2022 CM APPL. 29774/2023	ANWAR KHAN V/s MOHD SAMEER & ORS	PETITIONER IN PERSON, ANWAR KHAN GHOURI, SYED MOHSIN JAMAL	
		OTHER DETAILS OF ADVOCATES: PETITIONER IN PERSON()(9811980098)(PETITIONER) ANWAR KHAN(ANWARKHANG2625@GMAIL.COM)(9811980098)(PETITIONER) RADHIKA(RADHIKACHANDRASEKHAR@YMAIL.COM)()(RESPONDENT) ANWAR KHAN(ANWARKHANG2625@GMAIL.COM)(9811980098)(PETITIONER) R()(9811391451)(RESPONDENT) ANWAR KHAN(ANWARKHANG2625@GMAIL.COM)(9811980098)(PETITIONER) SYED MOHSIN JAMAL(SMJAMAL930@GMAIL.COM)(9811391451)(RESPONDENT)		
19	RC.REV.-603/2019 CM APPL. 46441/2019	QAMAR JAHAN V/s MOHD SHAHID	DEEPAK KOHLI, SOUMYASHREE MISRA, CYRIL IGNATIOUS	
		OTHER DETAILS OF ADVOCATES: DEEPAK KOHLI()(9871507987)(PETITIONER) SOUMYASHREE MISRA(SOUMYASHREE.MISRA@GMAIL.COM)(9818492242)(RESPONDENT) CYRIL IGNATIOUS(CYRIL.IGNATIOUS21@GMAIL.COM)(8447069684)(PETITIONER)		
20	RC.REV.-121/2023 CM APPL. 22350/2023	RAKESH MANCHANDA & ANR. V/s KANTA JAIN	RAJAT ANEJA, SEEMA SETH, ANJALI NEHRA	
		OTHER DETAILS OF ADVOCATES: ANEJA & ANEJA(RANEJA@ANEJAANDANEJA.COM)(9958687604)(PETITIONER) THUKRAL AND THUKRAL(THUKRALANDTHUKRAL@GMAIL.COM)()(RESPONDENT) SEEMA SETH(SEEMA.SETH.ADVOCATE@GMAIL.COM)(9810602729)(PETITIONER) ANJALI NEHRA(NEHRA.ANJALI@GMAIL.COM)(7303139022)(PETITIONER) ANJALI NEHRA(NEHRA.ANJALI@GMAIL.COM)(7303139022)(PETITIONER)		
21	RC.REV.-229/2024 CM APPL. 49141/2024	M/S MOHAN LAL HARKISHAN LAL SIBAL & ORS. V/s PRAMOD JAIN (DECEASED) THROUGH LRS	ASHIM VACHHER, SANJEEV KR. BALIYAN, SHREYA SMRITI	
		OTHER DETAILS OF ADVOCATES: ASHIM VACHHER, VAIBHAV(ASHIMVACHHER@VACHHERASSOCIATES.COM)(9811023217)(PETITIONER) ASHIM VACHHER, VAIBHAV(ASHIMVACHHER@VACHHERASSOCIATES.COM)(9811023217)(PETITIONER) SANJEEV KR. BALIYAN(SKBLEGAL17@GMAIL.COM)(9818340105)(RESPONDENT) SHREYA SMRITI(SHREYASMRITI4@GMAIL.COM)(7870884035)(RESPONDENT)		
22	RC.REV.-242/2024 CM APPL. 72926/2024	SH TEK CHAND (DECEASED) THROUGH HIS LRS V/s SMT MEENAKSHI GUPTA & ANR.	AJAY KOHLI, ARVIND KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: AJAY KOHLI, S S SOBIT(KOHLISOBTI@GMAIL.COM)(9910040471)(PETITIONER) AJAY KOHLI, S S SOBIT(KOHLISOBTI@GMAIL.COM)(9910040471)(PETITIONER) LAWYER AJAY(LAWYERAJAY@YAHOO.COM)(0)(RESPONDENT) AJAY(LAWYERAJAY@YAHOO.COM)(0)(RESPONDENT) AJAY KOHLI(KOHLISOBTI@GMAIL.COM)(9910040471)(PETITIONER) LAWYER AJAY(LAWYERAJAY@YAHOO.COM)(0)(RESPONDENT) ARVIND KUMAR GUPTA(ARVINDGUPTAADV@YAHOO.CO.IN)(9811088800)(RESPONDENT)		



23	RFA-35/2020 CM APPL. 12285/2021	INDERJIT CHOPRA V/s MAN MOHAN SINGH CHOPRA & ORS	JASMEET KAUR, GITA DHINGRA, GITA DHINGRA	
		OTHER DETAILS OF ADVOCATES: JASMEET KAUR , GITA DHINGRA()(9810121843)(PETITIONER) GITA DHINGRA , JASMEET KAUR (GEETA_ADVOCATE2006@YAHOO.CO.IN)(9810324978)(PETITIONER) GITADHINGRA(GEETAADVOCATE2006@YAHOO.CO.IN)(9810324978)(PETITIONER)		
24	RFA-99/2020	NAKUL VIJ V/s ANUKUL VIJ	KUMAR KHURANA & CO, AJAY UPPAL	
		OTHER DETAILS OF ADVOCATES: KUMAR KHURANA & CO()(9811031736)(PETITIONER) AJAY UPPAL(VIRTUOUS.PEOPLE@GMAIL.COM)(9811740125)(RESPONDENT)		
25	RFA-115/2020 CM APPL. 6239/2020	BHUPINDER SINGH V/s HOUSING DEVELOPMENT FINANCE CORPORATION LIMITED & ORS	PRISTINE, SOURAV KUMAR JENA	
		OTHER DETAILS OF ADVOCATES: PRISTINE()(9873197603)(PETITIONER) SOURAV KUMAR JENA(JSOURAV020@GMAIL.COM)(8377961775)(PETITIONER)		
26	RFA-202/2021 CM APPL. 12389/2021 CM APPL. 12392/2021 CM APPL. 12393/2021	SASHI KANT SHARMA V/s SUNILA JAIN	MANISH KAUSHIK, MANISH KAUSHIK	
		OTHER DETAILS OF ADVOCATES: MANISHKAUSHIK(MANISHKAUSHIK.LAW@GMAIL.COM)(9818218885)(PETITIONER) MISHAL JOHARI(KESHAVSAINI.LAW@GMAIL.COM)(9818218885)(PETITIONER) JAIN(JAINS21@REDIFFMAIL.COM)()(RESPONDENT)		
27	CM APPL. 10955/2024(CM For Restoration) In RFA-222/2021(Disposed off case)	THE ENGINEER CHIEF PUBLIC WORKS DEPARTMENT V/s SHRI BARASTI LAL (DECEASED) THR LRS AND ORS	BHARAT SINGH SISODIA	
		OTHER DETAILS OF ADVOCATES: BHARAT SINGH SISODIYA ()(9811104952)(PETITIONER) NARENDRA KALRA()(9811403864)(RESPONDENT) BHARAT SINGH SISODIA ()(9811104952)(PETITIONER)		
28	RFA-428/2021 CM APPL. 45560/2021	NEELAM V/s SH. RAM DASS SAGAR(SINCE DECEASED) THROUGH HIS LEGAL HEIRS & ANR.	MOHD AMAN MIRZA, SURENDRA KUMAR ROY	
		OTHER DETAILS OF ADVOCATES: MAROOF AHMAD, M K KHAN & C B KUMAR(KASIM_KHANZZ@YAHOO.COM)(9873787009)(PETITIONER) JAI MALA(SKROY21@YAHOO.COM)()(RESPONDENT) SURENDRA KUMAR ROY(SKROY21@YAHOO.COM)(9213138659)(PETITIONER)		
29	RFA-524/2022 CM APPL. 27827/2024	PARAS PETRO PLAST INDIA PRIVATE LIMITED V/s DOLSUN CONTAINERS (P) LIMITED	SURINDER JAIN	
		OTHER DETAILS OF ADVOCATES: SURINDER JAIN(DEEPAKJAIN.JCC@GMAIL.COM)(9312414473)(PETITIONER) S SETHI(SSETHI2010@GMAIL.COM)()(RESPONDENT) DOLSUN NOIDA(DOLSUNNOIDAD7@YAHOO.IN)()(RESPONDENT) SURINDER JAIN(SURINDERJAIN666@GMAIL.COM)(9312414473)(PETITIONER) SONI VIVEK(SONIVIVEK04@YAHOO.CO.IN)()(RESPONDENT)		
30	RFA-602/2022 CM APPL. 51024/2022 CM APPL. 51025/2022	M/S LPR CO PVT LTD V/s ORIENTAL CARBON AND CHEMICALS LTD	ABHISHEK MISHRA	
		OTHER DETAILS OF ADVOCATES: ABHAY CHAUHAN(ABHAY.CHAUHAN@GMAIL.COM)(9910053941)(PETITIONER) ABHAY CHAUHAN & VIVEK KISHORE(ABHAY.CHAUHAN@GMAIL.COM)(9910053941)(PETITIONER) MUKESH(MUKESH.MITTAL@OCCLINDIA.COM)()(RESPONDENT) ANURAG(ANURAGJAIN@OCCLINDIA.COM)()(RESPONDENT) AURAG(ANURAGJAIN@OCCLINDIA.COM)()(RESPONDENT) MUKESH(MUKESH.MITTAL@OCCLINDIA.COM)()(RESPONDENT)		
31	RFA-175/2023 CM APPL. 10406/2023	SUSHMA AGGARWAL V/s ARUN GARG	SHASHANK SHEKHAR JHA, VINAY KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: SHASHANK SHEKHAR JHA(SHASHANKJHA.MAIL@GMAIL.COM)(9557412076)(PETITIONER) VINAY SHARMA()(9810248919)(RESPONDENT) VINAY KUMAR SHARMA(VINAYNETEX@GMAIL.COM)(9810248919)(RESPONDENT)		
32	RFA-539/2023 CM APPL. 34983/2023 CM APPL. 34985/2023	SACHIN AGARWAL V/s ANSHAY KALRA	MUSHARRAF ALI, KUNAL MITTAL	
		OTHER DETAILS OF ADVOCATES:		

		MUSHARRAF ALI KHAN(MAK.ADV01@GMAIL.COM)(9811131482)(PETITIONER) AJAY SINHA(ADVOCATEAJAYSINHAA@GMAIL.COM)(9899039823)(RESPONDENT) KUNAL MITTAL(KUNALSMITTAL@GMAIL.COM)(9999348834)(RESPONDENT)	
33	RFA-851/2023 CM APPL. 54073/2023 CM APPL. 54075/2023 CM APPL. 13439/2024 CM APPL. 13460/2024	SMT. SIMI KHOSLA & ANR. V/s RAJAN KHOSLA	NAZIA PARVEEN, MILIND SRIVASTAVA, AMIT GEORGE
		OTHER DETAILS OF ADVOCATES: JURAL SOLUTIONS(THEJURALSOLUTIONS@GMAIL.COM)(9210107303)(PETITIONER) SAGAR AND SAGAR(SAGARANDSAGAR@LIVE.COM)()(RESPONDENT) JURAL SOLUTIONS(THEJURALSOLUTIONS@GMAIL.COM)(9210107303)(PETITIONER) SAGAR AND SAGAR(SAGARANDSAGAR@LIVE.COM)()(RESPONDENT) AMIT GEORGE(AMITGEORGE@OUTLOOK.COM)(8586964001)(PETITIONER)	
34	RFA-939/2023 CM APPL. 61191/2023 CM APPL. 61194/2023	SHRI SHADI LAL V/s SHRI KAMAL KISHORE	AABHAS KSHETARPAL, EKLAVYA BAHL
		OTHER DETAILS OF ADVOCATES: EKLAVYA BAHL(OFFICE@BAHLANDASSOCIATES.COM)(9958709285)(RESPONDENT)	
35	RFA-995/2023 CM APPL. 65851/2023 CM APPL. 65852/2023 CM APPL. 65853/2023	RAJU V/s YOGESH	MANISH KUMAR MEENA
		OTHER DETAILS OF ADVOCATES:	
36	RFA-996/2023 CM APPL. 62260/2023 CM APPL. 62263/2023 CM APPL. 62474/2023	NEETU RASTOGI V/s ANIL AND ANR	ADITI GUPTA
		OTHER DETAILS OF ADVOCATES:	
37	RFA-1006/2023 CM APPL. 67102/2023 CM APPL. 28814/2024	SUBHASH KALIA V/s SATISH CHANDER KALIA AND OTHERS	SAGAR SURI
		OTHER DETAILS OF ADVOCATES: SAGAR SURI(OFFICESAGARSURI@GMAIL.COM)(7042132941)(PETITIONER) GAURAV (GAURAVSETH1977@GMAIL.COM)()(RESPONDENT)	
38	RFA-52/2024	RAJ PAL V/s SHAKUNTALA DEVI & ORS.	SANJEEV BHATIA, PRAKHAR RAJ THAKUR
		OTHER DETAILS OF ADVOCATES: PRAKHAR RAJ THAKUR(PRAKHARRAJ48.PRK@GMAIL.COM)(9870150273)(RESPONDENT)	
39	RFA-107/2024	SMT AMARJEET KAUR V/s SH GURDEET SINGH AND ORS	K KRISHNA KUMAR
		OTHER DETAILS OF ADVOCATES: K KRISHNA KUMAR, DHANANJAY (KALEBUDE.AZEEM@GMAIL.COM)(9899474399)(PETITIONER) SINGHAK(ADVSINGHAK@GMAIL.COM)()(RESPONDENT)	
40	RFA-376/2024 CM APPL. 33823/2024 CM APPL. 33826/2024	MRS NARESH VAID & ORS. V/s G B PANT HOSPITAL & ORS.	AMIT GEORGE, NISHANK TYAGI
		OTHER DETAILS OF ADVOCATES: AMIT GEORGE(AMITGEORGE@OUTLOOK.COM)(9910524364)(PETITIONER) MS(MSBAAHOSP.DELHI@NIC.IN)()(RESPONDENT) NISHANK TYAGI(ADVOCATENISHANK@GMAIL.COM)(9899950072)(PETITIONER)	
41	RFA-404/2024 CM APPL. 36441/2024 CM APPL. 36442/2024	M/S VALUE LINE INTERIORS PVT LTD V/s M/S SPAN SEATING SYSTEMS PVT. LTD. & ORS. & ORS.	NAMIT SURI
		OTHER DETAILS OF ADVOCATES:	
42	RFA-438/2024 CM APPL. 40076/2024	SMT. MAMTA AND ORS V/s SH. KISHAN LAL	TARUN KHANNA, VANSHIKA GUPTA
		OTHER DETAILS OF ADVOCATES: VANSHIKA GUPTA(VANSHIKA.GUPTA14022@GMAIL.COM)(8826186081)(RESPONDENT)	
43	RFA-510/2024 CM APPL. 46123/2024 CM APPL. 46124/2024 CM APPL. 13912/2025	PREM KUMAR V/s SANJIT MANDAL	DIGVIJAY AZAD
		OTHER DETAILS OF ADVOCATES: DIGVIJAY(DIGVIJAYBHARDWAJ45@GMAIL.COM)(9312313716)(PETITIONER) R SHARMA(RSHARMA17575@GMAIL.COM)(0)(RESPONDENT) DIGVIJAY AND ASHISH BHARDWAJ(DIGVIJAYBHARDWAJ45@GMAIL.COM)(0)(RESPONDENT)	
44	RFA-734/2024 CM APPL. 62000/2024	SAMRAT KAPOOR & ANR. V/s AKSHAY KHURANA	JOYDEEP SARMA, NEHA KAPOOR

		OTHER DETAILS OF ADVOCATES: JOYDEEP SARMA(CHAMBEROFJOY@OUTLOOK.COM)(9910035893)(PETITIONER) AKSHAY KHURANA(KSTILES224@GMAIL.COM)(0)(RESPONDENT) NEHA KAPOOR(NEHAKAPOOR24@GMAIL.COM)(9958804676)(PETITIONER)		
45	RFA-743/2024	SH GAURAV JAIN V/s SMT MONEY JAIN	RATTANDIP SINGH KHARBANDA	
		OTHER DETAILS OF ADVOCATES: TRIPAKSHA LITIGATION(LAWYER@TRIPAKSHALITIGAITON.COM)(8178803130)(PETITIONER) GAURAV JAIN()(9911375324)(PETITIONER) MONEY(CAMONEYJAIN@GMAIL.COM)(9999234143)(RESPONDENT)		
46	RFA-288/2025 CM APPL. 18161/2025	MR. ERIC PETER V/s MR. TARSAME LAL TANGRI	MOHAMMAD HASIBUDDIN	
		OTHER DETAILS OF ADVOCATES: M HASIBUDDIN(M.H.N.ASSOCIATES@GMAIL.COM)(9810468429)(PETITIONER) DEVENDRA TYAGI(TYAGIDKUMAR@GMAIL.COM)(0)(RESPONDENT)		
47	RSA-59/1999 CM APPL. 2169/1999	OM PARKASH(DECLD) THR.LR'S V/s SRI RAM(DECLD) THR.LR'S	SANJAY PATHAK, R.P.BANSAL, ALKA SRIVASTAVA, JAGDISH SHARMA, IN PERSON, PRABHAT RANJAN, RAHUL KHURANA, SUMIT BANSAL, UDAIBIR SINGH KOCHAR	
		OTHER DETAILS OF ADVOCATES: UDAIBIR SINGH KOCHAR(UDAIBIR.KOCHAR@GMAIL.COM)(9250611261)(PETITIONER)		
48	RSA-29/2019 CM APPL. 6867/2019 CM APPL. 48263/2019	RAJU @ RAVI V/s SRICHAND	C S BHANDARI	
		OTHER DETAILS OF ADVOCATES: C S BHANDARI()(8800989042)(PETITIONER) C S BHANDARI()(8860346364)(PETITIONER)		
49	RSA-78/2019 CM APPL. 17808/2019 CM APPL. 21577/2022	SHEO RAJ SINGH V/s RADHEY (DECEASED) THR HIS LRS & ORS	J K JAIN, JINENDER KUMAR JAIN, ANJALI NEHRA, SUSHANT MUKUND	
		OTHER DETAILS OF ADVOCATES: J K JAIN()(9811073458)(PETITIONER) J K JAIN(JINENDERJAIN@GMAIL.COM)(9811073458)(PETITIONER) ANJALI NEHRA(NEHRA.ANJALI@GMAIL.COM)(7303139022)(PETITIONER) SUSHANT MUKUND(SUSHANTMUKUND@YAHOO.COM)(9868069682)(PETITIONER) JINENDER KUMAR JAIN(JINENDERJAIN@GMAIL.COM)(9811073458)(PETITIONER) SUSHANT MUKUND(SUSHANTMUKUND@YAHOO.COM)(9868069682)(RESPONDENT)		
50	RSA-198/2019 CM APPL. 43177/2019 CM APPL. 50154/2019	PREM PRAKASH ARYA V/s POOJA ARYA & ANR	ROHIT BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: ROHIT BHARDWAJ()(9911557338)(PETITIONER) ROHIT BHARDWAJ()(9911557338)(PETITIONER)		
51	RSA-13/2022	SH. JAGLAL SHAH V/s SH. HARENDER SHAH	NISHI KANT RAY, RITESH OBEROI	
		OTHER DETAILS OF ADVOCATES: PRADYUMNA SINGH & N K RAY(ADVNIKANT@GMAIL.COM)(9891663778)(PETITIONER) PRAMOD K TIWARI()(8826304753)(RESPONDENT) RITESH OBEROI(RITESHOBROI058@GMAIL.COM)(9818951058)(RESPONDENT)		
52	RSA-14/2022 CM APPL. 5377/2022 CM APPL. 9041/2024	JAGDISH KUMAR V/s SURENDER CHAND SACHDEVA (DECEASED) THR LRS AND ANR	ABHISHEK KUMAR, SURESH CHAND SINGHAL	
		OTHER DETAILS OF ADVOCATES: ABHISHEK KUMAR(ADVICELAW2@GMAIL.COM)(9811074290)(PETITIONER) S C SINGHAL(SCSINGHAL@REDIFFMAIL.COM)(9810061558)(RESPONDENT) THE STANDING COUNSEL(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) ADV ICELAW(ADVICELAW2@GMAIL.COM)()(PETITIONER) S C SINGHAL(SCSINGHAL@REDIFFMAIL.COM)(9810061558)(RESPONDENT) SURESH CHAND SINGHAL(SCSINGHAL@REDIFFMAIL.COM)(9810061558)(RESPONDENT)		
53	RSA-113/2022 CM APPL. 41512/2022 WITH RSA 116/2022	M/S RAMESH SEHGAL AND SONS (HUF) V/s INDIABULL ESTATE LTD	NIDHI JAIN	
		OTHER DETAILS OF ADVOCATES: VIKAS DEEP(LAWVIKAS99@GMAIL.COM)()(PETITIONER) ENQUIRY(ENQUIRY@INDIABULLS.COM)()(RESPONDENT)		
54	RSA-116/2022 CM APPL. 41898/2022	ISHAN SEHGAL AND ANR V/s M/S INDIABULL ESTATE LTD	NIDHI JAIN	
		OTHER DETAILS OF ADVOCATES: VIKAS(LAWVIKAS99@GMAIL.COM)()(PETITIONER) INDIA BULLS(ENQUIRY@INDIABULLS.COM)()(RESPONDENT)		

55	RSA-52/2023 CM APPL. 11291/2023 CM APPL. 11292/2023 CM APPL. 7201/2025 CM APPL. 7202/2025	MUKESH KUMAR V/s MANPHOOL SINGH AND ORS	VATSALA CHAUHAN, ANKUR GOSAIN, ASHI NIGAM	
		OTHER DETAILS OF ADVOCATES: SUNIL CHAUHAN, VATSALA CHAUHAN(ADVOCATESUNIL12@YAHOO.COM)(9810213040)(PETITIONER) TUSHAR DIXIT()(9811942234)(RESPONDENT) SVA LAW ASSOCIATES(SUNILCHAUHAN@SVALEGAL.CO.IN)(9810213040)(PETITIONER) SVA LAW ASSOCIATES(SUNIL.CHAUHAN@SVALEGAL.CO.IN)(9873365154)(PETITIONER) ANKUR GOSAIN(ANKU.GOSAIN@GMAIL.COM)(9999401558)(RESPONDENT) ASHI NIGAM(ADVANIGAM@GMAIL.COM)(9818320065)(PETITIONER)		
56	RSA-100/2023	M/S. SUPREME MOTORS LTD. V/s SMT. RAMA NANDA	HARISANKAR MAHAPATRA, MANDEEP SINGH VINAİK	
		OTHER DETAILS OF ADVOCATES: RAJAT AGNIHOTRI , HARISHANKAR MAHAPATRA(SCCHAMBER21@GMAIL.COM)(9810273846)(PETITIONER) INTEGRALLAWOFFICES(OPERATIONS@INTEGRALLAWOFFICES.ORG)()(RESPONDENT) MANDEEP SINGH VINAİK(OPERATIONS@INTEGRALLAWOFFICES.ORG)(9810001275)(RESPONDENT)		
57	RSA-188/2023	RAKESH KUMAR V/s SMT BIMLA DEVI (DECEASED) THROUGH LRS. AND ANR.	SHAHID ALI	
		OTHER DETAILS OF ADVOCATES: SHAHID ALI , SADIQ, SAMEER(SHAHIDALI.DHC@GMAIL.COM)(9810467730)(PETITIONER) SANJAY()(9811053833)(RESPONDENT)		
58	RSA-237/2023 CM APPL. 65404/2023 CM APPL. 65406/2023	JAWAHAR NANDRAJOG V/s BALDEV RAJ NANDRAJOG THROUGH HIS L R HIM INDAR NANDRAJOG & ORS.	VIJAY KUMAR WADHWA, GAURAV MOHAN LIBERHAN	
		OTHER DETAILS OF ADVOCATES: JAWAHAR NANDRAJOG(DHHAWALNANDRAJOG@YAHOO.COM)(9818882285)(PETITIONER) ARUSH KUMAR MALHOTRA & VIJAY(MWLAWASSOCIATES@GMAIL.COM)(9818376231)(PETITIONER) NAVEEN()(9910565522)(RESPONDENT) HARSH()(8595543509)(RESPONDENT) BALDEV RAJ ()(9811997465)(RESPONDENT) REWA BHAMBRI()(9810716644)(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) MONICA ()(9871855384)(RESPONDENT) RAHUL()(9810074668)(RESPONDENT) GAURAV MOHAN LIBERHAN(LIBERHANLAWOFFICE@GMAIL.COM)(9810955779)(RESPONDENT)		
59	RSA-148/2024 CM APPL. 46917/2024	SURAJ SINGH CHAUHAN V/s RUKSANA	RAJ KUMAR SAHNI	
		OTHER DETAILS OF ADVOCATES: KAMAL GARG ()(9811114348)(PETITIONER) RUKSANA()(9990198738)(RESPONDENT)		
60	RSA-182/2024 CM APPL. 60626/2024 CM APPL. 60628/2024	MAYA DEVI V/s SRI BHAGWAN	THOPPANI SONIYA	
		OTHER DETAILS OF ADVOCATES:		
61	W.P.(C)-8888/2004	K.P.SHARMA V/s M/S INDIAN OILC CROPRATION LTD	ABHAY SINGH, MONA ANEJA, HASAN NASREEN, AKHILESH KR SINGH, DIVYA GARG, KULDEEP MANSUKHANI	
		OTHER DETAILS OF ADVOCATES: DIVYA GARG(ADV.DIVYAGARG@GMAIL.COM)(9891975608)(PETITIONER) KULDEEP MANSUKHANI(KULDEEP_MANSUKHANI@YAHOO.COM)(9810019663)(PETITIONER)		
62	W.P.(C)-15381/2006	SUBHASH CHANDER V/s N.D.P.L. & ORS.	S.JANANI, SUDHIR NANDRAJOG, SUJIT KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()(PETITIONER)		
63	W.P.(C)-15911/2006	G.D.GUPTA V/s SYNDICATE BANK & ANR.	MR.S.GANESH, PUNEET TANEJA, MR PUNEET TANEJA	
		OTHER DETAILS OF ADVOCATES:		
64	W.P.(C)-8675/2007 CM APPL. 3946/2008 CM APPL. 9336/2009 CM APPL. 45071/2017	M.S.HOODA & ORS V/s UOI & ORS	DR. MANMOHAN SHARMA, A.K.BHARDWAJ, ZUBEDA BEGUM, SANJAY KUMAR, ANUJ P AGARWALA	

		OTHER DETAILS OF ADVOCATES: ANUJ P AGARWALA( <a href="mailto:ANUJ@PBA.NET.IN">ANUJ@PBA.NET.IN</a> )(9811885242)(PETITIONER)		
65	W.P.(C)-796/2012	FLOWERY JOSEPH V/s SM ARYA PUBLIC SCHOOL & ORS	RK SAINI, ABHAY KR VERMA, SHEKHAR KUMAR	
		OTHER DETAILS OF ADVOCATES: SHEKHAR KUMAR(LAWYERSHEKHAR@GMAIL.COM)(9871008884)(PETITIONER)		
66	W.P.(C)-1687/2013	CHANDER KANTA V/s DELHI DENTAL COUNCIL AND ANR	RAKESH KUMAR SINGH, AVNISH AHLAWAT, DR N PRADEEP SHARMA	
		OTHER DETAILS OF ADVOCATES:		
67	W.P.(C)-4988/2014	ANATH BANDHU SAINI V/s HONBLE SUPREME COURT OF INDIA AND ORS	D.P. CHATURVEDI, KAUSHAL KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: KAUSHAL KUMAR SINGH(OFFICEOFKAUSHAL@GMAIL.COM)(8445590733)(RESPONDENT)		
68	W.P.(C)-8629/2014 CM APPL. 19887/2014	MADAN MOHAN & ORS V/s NATIONAL INSTITUTE OF IMMUNOLOGY & ORS	AKS & ASSOCIATES, K.C. DUBEY	
		OTHER DETAILS OF ADVOCATES:		
<b>FOR DISPOSAL</b>				
69	TR.P.(C.)-55/2024	RASLEEN KAUR V/s AJIT PAL SINGH MONGA	TANISHQ KHURANA	
		OTHER DETAILS OF ADVOCATES:		
<b>FOR ARGUMENT</b>				
70	RC.REV.-552/2019 CM APPL. 41516/2019	S. NARINDER SINGH BHATIA V/s RAM LAL MEHTA	JASPREET SINGH	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: JASPREET SINGH()(9899641617)(PETITIONER)		
71	RFA-331/2023 CM APPL. 21166/2023 CM APPL. 21167/2023 CM APPL. 21169/2023	TEJVEER SINGH V/s UMARDEEN	DHANANJAY SINGH SEHRAWAT, KARUNA NIDHI	
		OTHER DETAILS OF ADVOCATES: DHANANJAY SINGH()(7447000007)(PETITIONER) KARUNA NIDHI(KARUNANIDHI8@GMAIL.COM)(9313109313)(RESPONDENT)		
72	W.P.(C)-5911/2008	P.K.GUPTA V/s THE DIRECTOR NEHRU MEMORIAL MUSEUM AND LIBRARY	B.L. WALI	
		OTHER DETAILS OF ADVOCATES:		
<b>FOR FINAL HEARING</b>				
73	RC.REV.-225/2023 CM APPL. 41041/2023 CM APPL. 57007/2023	M/S ELECTRO CONTROL V/s SH ASHOK KUMAR GUPTA & ANR.	RAGHAV MEHDIRATTA, SATYA NARAYAN PADHI	
		OTHER DETAILS OF ADVOCATES: LEGUM PERITIS(HSKOHLI@LEGUMPERITIS.COM)(9811081547)(PETITIONER) KALI RAM(KALIRAMAVTAR@YAHOO.COM)()(RESPONDENT) ASHOK KUMAR GUPTA(KALIRAMAVTAR@YAHOO.COM)(8287202414)(RESPONDENT) HS KOHLI(HSKOHLI@LEGUMPERITIS.COM)()(PETITIONER) SATYA NARAYAN(NARAYANSATYA69@YAHOO.COM)(9810532043)(RESPONDENT) SATYA NARAYAN PADHI(NARAYANSATYA69@YAHOO.COM)(9810532043)(RESPONDENT)		
74	RC.REV.-116/2024 CM APPL. 8662/2025	SUBHASH GUPTA AND ANR V/s SMT POOJA	PARINAV GUPTA	
		OTHER DETAILS OF ADVOCATES: PARDEEP GUPTA, PARINAV GUPTA, MANSI(PARINAV_GUPTA@YAHOO.COM)(9811153770)(PETITIONER) SATISH(ADV.SATISHPANDIT@GMAIL.COM)()(RESPONDENT)		
75	RFA-1094/2019 WITH RFA 190/2021	NARENDRA KUMAR & ORS V/s SATYA PARKASH BANSAL & ORS	PRAVEEN SURI & ASSOCIATES, CHARANJIT SINGH	
		OTHER DETAILS OF ADVOCATES: PRAVEEN SURI & ASSOCIATES()(9810928188)(PETITIONER) CHARANJIT SINGH(CHARANJITSINGH58383@GMAIL.COM)(9971676999)(PETITIONER)		
76	RFA-190/2021 CM APPL. 11954/2021 CM APPL. 11956/2021 CM APPL. 11957/2021 WITH RFA 1094/2019	NORTH DELHI MUNICIPAL CORPORATION V/s SHRI SATYA PRAKASH BANSAL & ORS.	NAMRATA MUKIM, NAMRATA MUKIM, PRAVEEN SURI, CHARANJIT SINGH	
		OTHER DETAILS OF ADVOCATES:		

		NORTH DELHI MUNICIPAL CORPORATION(NAMRATAMUKIM@HOTMAIL.COM)(9899106515)(PETITIONER) NORTH DELHI MUNICIPAL CORPORATION(NAMRATAMUKIM@HOTMAIL.COM)(9899106515)(PETITIONER) NAMRATA MUKIM(NAMRATAMUMKIM@HOTMAIL.COM)(9899106515)(PETITIONER) MINISTRY OF HOME AFFAIRS(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) SHRI SATYA PRAKASH BANSAL(SPBANSAL.1948@GMAL.COM)(9625445402)(PETITIONER) SHRI MANISH BANSAL(SPBANSAL.1948@GMAL.COM)(9625445402)(PETITIONER) SHRI AKRAM(PRAVEENSURI73@GMAIL.COM)(9810928188)(PETITIONER) SHRI RAJ KUMAR(PRAVEENSURI73@GMAIL.COM)(9810928188)(PETITIONER) SHRI HITESH BANSAL(SPBANSAL.1948@GMAL.COM)(9625445402)(PETITIONER) SHRI NARENDRA KUMAR(PRAVEENSURI73@GMAIL.COM)(9810928188)(PETITIONER) SHRI LALIT KOHLI(PRAVEENSURI73@GMAIL.COM)(9810928188)(PETITIONER) CHIEF SECRETARY(STANDINGCOUNSELGNCTD@GMAIL.COM)(9911999547)(PETITIONER) COMMISSIONER OF POLICE(STANDINGCOUNSELGNCTD@GMAIL.COM)(9911999547)(PETITIONER) THE STATION HOUSE OFFICER(STANDINGCOUNSELGNCTD@GMAIL.COM)(9911999547)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) SUNIL SAHA()(9911999547)(RESPONDENT) MANOHAR BAJAJ(MANOHARBAJAJ6900@GMAIL.COM)()(RESPONDENT) PRAVEEN SURI & ASSOCIATES(PRAVEENSURI73@GMAIL.COM)(9810928188)(RESPONDENT) S P BANSAL(SPBANSAL.1948@GMAIL.COM)(9810987273)(RESPONDENT) PRAVEEN SURI(PRAVEENSURI73@GMAIL.COM)(9899528188)(RESPONDENT) CHARANJIT SINGH(CHARANJITSINGH58383@GMAIL.COM)(9971676999)(PETITIONER)		
77	RFA-122/2020 CM APPL. 6712/2020	ST PAULS SCHOOL V/s GEROGE MELCUOR & ANR	DHIRAJ PHILIP, DUA ASSOCIATES, DHIRAJ ABRAHAM PHILIP	
		OTHER DETAILS OF ADVOCATES: DHIRAJ PHILIP, DUA ASSOCIATES()(9899778389)(PETITIONER) DHIRAJ ABRAHAM PHILIP(DHIRAJPHILIP@GMAIL.COM )(9899778389)(PETITIONER)		
78	RFA-285/2023 CM APPL. 16953/2023	SUDHIR KAWATRA V/s SHAMLI KAWATRA	RAJNISH KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: ACTUS LEGAL ASSOCIATES AND ADVOCATE(CONTCT@ACTUSLEGAL.IN)(9968954570)(PETITIONER) SUDHIR KAWATRA(KAYENTER@GMAIL.COM)()(PETITIONER) MAHESH(MAHESH.KUMAR@LEGALICS.IN)()(RESPONDENT) SHAMLI KAWATRA(BHARTIINDIA08@GMAIL.COM)()(RESPONDENT)		
79	RFA-932/2023 CM APPL. 60685/2023 CM APPL. 5202/2024	SH BHUPINDER RAI (SINCE DECEASED) THROUGH LRS AND ANR V/s MS MADHU	DEVENDRA KUMAR	
		OTHER DETAILS OF ADVOCATES: B.L. MADHUKAR(MADHUKARLAWFIRM306A@GMAIL.COM)(9650939895)(PETITIONER) PANKAJ GARG(ADVPANKAJGARG44@GMAIL.COM)()(RESPONDENT) B.L. MADHUKAR(MADHUKARLAWFIRM306A@GMAIL.COM)()(PETITIONER) PANKAJ GARG(ADVPANKAJGARG44@GMAIL.COM)()(RESPONDENT)		
80	RFA-24/2024 CM APPL. 1532/2024 CM APPL. 54258/2024 CM APPL. 55204/2024	HDFC BANK LIMITED V/s M S JAGAT INDUSTRIAL RESOURCES LTD	RISHAB RAJ JAIN, SANJAY DEWAN, AAYUSH DAWAR	
		OTHER DETAILS OF ADVOCATES: RISHAB (RISHAB@RRJASSOCIATE.COM)(0)(PETITIONER) RRJ ASSOCIATES(RISHAB@RRJASSOCIATE.COM)(0)(PETITIONER) SANJAY DEWAN (SANJAYDEWANADV@GMAIL.COM)(9811036782)(RESPONDENT) SANJAY DEWAN (SANJAYDEWANADV@GMAIL.COM)(9811036782)(RESPONDENT) RISHAB RAJ JAIN (RISHAB@RRJASSOCIATE.COM)(0)(PETITIONER) RISHAB RAJ JAIN(RISHAB@RRJASSOCIATE.COM)(0)(PETITIONER) SANJAY DEWAN(SANJAYDEWANADV@GMAIL.COM)(0)(RESPONDENT) SANJAY DEWAN(SANJAYDEWANADV@GMAIL.COM)(0)(RESPONDENT) AAYUSH DAWAR(ADVAAYUSHDAWAR@GMAIL.COM)(7503171923)(RESPONDENT)		
<b>END OF THE BOARD MATTERS</b>				
81	RSA-39/2012 WITH RSA 3/2013	NDMC V/s BRIJ MOHAN SHARMA & ORS	ASUTOSH LOHIA, NAVEEN KUMAR JAGGI, RAJIV RANJAN DWIVEDI, ARVIND SAH, NAVIN KUMAR JAGGI, AJAY KUMAR PORWAL, SARVAJEET KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: SARVAJEET KUMAR THAKUR( <a href="mailto:ADVSARVAJEET@GMAIL.COM">ADVSARVAJEET@GMAIL.COM</a> )(9555700013)(RESPONDENT)		



82	RSA-3/2013	DEEP KARAN LAL V/s BRIJ MOHAN SHARMA & ANR.	DHANESH RELAN, AJAY KUMAR PORWAL, NAVIN KUMAR JAGGI & ASSOCIATES, NAVIN KUMAR JAGGI	
		OTHER DETAILS OF ADVOCATES:		
<b>FINAL ARGUMENTS</b>				
83	RC.REV.-407/2019	VINOD KUMAR V/s MANMOHAN SINGH GANDHI (DECEASED) THR LRS & ANR	SIDDHARTH AGGARWAL	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH AGGARWAL()(9871588350)(PETITIONER)		
84	RC.REV.-238/2022	NAVEEN CHOPRA V/s SUALEHA BEGUM	ANZAR HUSAIN, R. M. BAGAI	
		OTHER DETAILS OF ADVOCATES: A.H. PASHA AND A.K. PASHA(PASHASLAWOFFICES@GMAIL.COM)(9873399984)(PETITIONER) R()(9810834784)(RESPONDENT) R. M. BAGAI(RMBAGAI96@GMAIL.COM)(9560853366)(RESPONDENT)		
85	RC.REV.-9/2023 CM APPL. 1877/2023 CM APPL. 26159/2023 WITH RC.REV. 28/2023	M L ARORA V/s ROHIT BHATNAGAR	VIDUR KAMRA, SUNIL KUMAR, DEEPAK GAUR	
		OTHER DETAILS OF ADVOCATES: KAMRA AND ASSOCIATES(OFFICE.ADVOCATE.SANJEEV@GMAIL.COM)(9818636833)(PETITIONER) ROHIT B(ROHITB1964@GMAIL.COM)()(RESPONDENT) ADVJITEN(ADVJITEN@YAHOO.COM)(9958574284)(PETITIONER) JITENDER KR (SUNIL20061994K@GMAIL.COM)(9958574284)(PETITIONER) SANJEEV(OFFICE.ADVOCATE.SANJEEV@GMAIL.COM)()(PETITIONER) DEEPAK GAUR(ADVOCATEDEEPAKGAUR@OUTLOOK.COM)(9990590642)(RESPONDENT)		
86	RC.REV.-28/2023 CM APPL. 4697/2023 CM APPL. 37237/2023	SANJEEV ARORA AND ANR V/s ROHIT BHATNAGAR	VIDUR KAMRA, SUNIL KUMAR, DEEPAK GAUR	
		OTHER DETAILS OF ADVOCATES: ROHIT BHATNAGAR(ROHIB1964@GMAIL.COM)(9810529459)(PETITIONER) KAMRA(OFFICE.ADVOCATE.SANJEEV@GMAIL.COM)(9818636833)(PETITIONER) ROHIT(ROHIT1964@GMAIL.COM)()(RESPONDENT) SANJEEV(OFFICE.ADVOCATE.SANJEEV@GMAIL.COM)()(PETITIONER) JITENDER KR GARG(ADVJITEN@YAHOO.COM)(9810511644)(RESPONDENT) DEEPAK GAUR(ADVOCATEDEEPAKGAUR@OUTLOOK.COM)(9990590642)(RESPONDENT)		
87	RFA-537/2023 CM APPL. 34945/2023	THE ORIENTAL INSURANCE CO. LTD. V/s M/S AEROL FORMULATIONS PVT. LTD.	SHIVANSH BHARATKUMAR PANDYA	
		OTHER DETAILS OF ADVOCATES: SHIVANSH B PANDYA(SHIVANSHPANDYA@LIVE.COM)(8130711869)(PETITIONER) M/S AEROL FORMULATIONS PVT LTD(INFO@AEROLGROUP.COM)()(RESPONDENT)		
88	RFA-193/2024 CM APPL. 16789/2024	KUMAR JAI SINGH V/s MRS NEELIMA THAKUR SINCE DECEASED REPRESENTED THROUGH HER LRS .	AMAN VACHHER	
		OTHER DETAILS OF ADVOCATES:		
<b>END OF THE BOARD/FOR DISPOSAL MATTERS</b>				
89	RSA-6/2018 WITH RSA 7/2018	RAUNAK SINGH V/s SUNITA WADHERA & ORS	AJAY GARG, ROHIT SADANA	
		OTHER DETAILS OF ADVOCATES: AJAY GARG()(9811109663)(PETITIONER) ROHIT SADANA(ADVOCATESADANA.ROHITS.5485@GMAIL.COM)(9718187574)(RESPONDENT)		
90	RSA-7/2018	RAUNAK SINGH V/s SUNITA WADHERA & ORS	AJAY GARG, ROHIT SADANA	
		OTHER DETAILS OF ADVOCATES: AJAY GARG()(981109663)(PETITIONER) ROHIT SADANA(ADVOCATESADANA.ROHITS.5485@GMAIL.COM)(9718187574)(RESPONDENT)		
<b>FOR DIRECTIONS(J)</b>				
91	RSA-111/2019	NAVEEN GUPTA V/s SATISH JANGRA	SUBHSISH MOHANTY, PRATEEK GUPTA	
		OTHER DETAILS OF ADVOCATES: SUBHSISH MOHANTY()(9810676750)(PETITIONER) PRATEEK GUPTA(ADVPRATEEKGUPTA@GMAIL.COM)(9717097820)(RESPONDENT)		

COURT NO. 30  
HON'BLE MR.JUSTICE SANJEEV NARULA

**NOTE:** "SUPPLEMENTARY PASSED OVER MATTERS WILL BE TAKEN UP JUST AFTER THE SUPPLEMENTARY LIST IS OVER."

[NOTE:1. IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT, MR.NANDAN SINGH(9319815952),COURT MASTER TO HON'BLE MR. JUSTICE SANJEEV NARULA.

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**NOTE:** FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[cmnandansingh.dhc@gov.in](mailto:cmnandansingh.dhc@gov.in)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>BAIL</b>				
1	BAIL APPLN.-1136/2021	MOHD AHSAN V/s CUSTOMS	AMJAD KHAN	
		OTHER DETAILS OF ADVOCATES: MOHD AHSAN(CORPORATELAWYER.DHC@GMAIL.COM)() AMJADKHAN(CORPORATELAWYER.DHC@GMAIL.COM)(8920952108)(PETITIONER) AMJAD KHAN(CORPORATELAWYER.DHC@GMAIL.COM)(8920952108)(PETITIONER) CUSTOMS(ADVOCATEVISHALCHADHA@GMAIL.COM)()(PETITIONER) CUSTOM(ADVOCATEVISHALCHADHA@GMAIL.COM)()(RESPONDENT) VISHAL (ADVOCATEVISHALCHADHA@GMAIL.COM)(9810641379)(RESPONDENT)		P.S.-FIR NO. :(CUSTOMS-CC 62/2020)
2	BAIL APPLN.-3048/2024	KUNAL RAJESH PATEL @ ARJUN SETH @ KARAN DILIP PAREKH V/s THE STATE OF NCT OF DELHI	SWASTIK SINGH SOLANKI, RAJIV BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: SWASTIK SINGH (SWASTIKSINGHOFFICE@GMAIL.COM)(8800594915)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAJIV BHARDWAJ (BHARDWAJRAJIVADV@GMAIL.COM)(9810341320)(RESPONDENT) RAJIV BHARDWAJ (BHARDWAJRAJIVADV@GMAIL.COM)(9810341320)(PETITIONER)		P.S.-FIR NO. :(I.G.I.AIRPORT-115/2024)
3	BAIL APPLN.-4372/2024 WITH BAIL APPLN. 28/2025	AMANPREET SINGH V/s STATE GOVT OF NCT OF DELHI	AKSHAY BHANDARI	
		OTHER DETAILS OF ADVOCATES: AKSHAY BHANDARI(AKSHAYBHANDARI3900@GMAIL.COM)(9911225571)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KIRTI NAGAR-70/2023) BAIL APPLN. 28/2025 FILED BY HARPINDER SINGH @ HUNNY (D. OF HEARING : 2025-04-28 )  P.S.-FIR NO. :(KIRTI NAGAR-70/2023)
4	BAIL APPLN.-28/2025	HARPINDER SINGH @ HUNNY V/s STATE GOVT. OF NCT OF DELHI	VINEET JAIN	
		OTHER DETAILS OF ADVOCATES: VINEET JIAN(ASSOCIATESVINEETJAIN@GMAIL.COM)(9891055897)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KIRTI NAGAR-70/2023) BAIL APPLN. 4372/2024 FILED BY AMANPREET SINGH (D. OF HEARING : 2025-04-28 )  P.S.-FIR NO. :(KIRTI NAGAR-70/2023)
5	BAIL APPLN.-4448/2024	SANJEEV YADAV V/s STATE OF NCT OF DELHI	RAHUL GUPTA	
		OTHER DETAILS OF ADVOCATES: MANOJ KUMAR ()(9899898647)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NEW FRIENDS COLONY-162/2022)



6	BAIL APPLN.-4700/2024	AARAV @ BABLU BALLU V/s STATE GOVT. OF NCT OF DELHI	NAZIM	
		OTHER DETAILS OF ADVOCATES: NAZIM (INFO.ADVNAZIM1996@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(NAND NAGRI-585/2023)
7	BAIL APPLN.-237/2025	PANKAJ SHARMA V/s THE STATE GOVT NCT OF DELHI	KARTIK KUMAR	
		OTHER DETAILS OF ADVOCATES: KARTIK KUMAR(AKRAJAN0196@GMAIL.COM)(9654808412)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KOTLA MUBARAKPUR-222/2024) BAIL APPLN. 3644/2024 FILED BY MAMTA SHARMA (DISPOSED ON : 2025-02-03 ) BAIL APPLN. 1337/2025 FILED BY ROHIT SHARMA (D. OF HEARING : 2025-05-22 ) P.S.-FIR NO. :(KOTLA MUBARAKPUR-222/2024)
8	BAIL APPLN.-1087/2025	GOREH EBRIMA V/s STATE NCT OF DELHI	UDAY CHAUHAN	
		OTHER DETAILS OF ADVOCATES: ANUP KUMAR (CHAUHANUDAY93@GMAIL.COM)(9212843448)(PETITIONER) ANUP KUMAR DASS (CHAUHANUDAY93@GMAIL.COM)(9212843448)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MOHAN GARDEN-128/2024) BAIL APPLN. 869/2025 FILED BY KASSIM FOFFANA (D. OF HEARING : 2025-05-06 ) P.S.-FIR NO. :(MOHAN GARDEN-128/2024)
9	BAIL APPLN.-1375/2025 CRL.M.A. 10692/2025	SHANKESH MUTHA V/s UNION OF INDIA & ANR.	VAIBHAV DUBEY	
		OTHER DETAILS OF ADVOCATES: VAIBHAV DUBEY(VAIBHAV.DUBEY@GACHAMBERS.COM)(9130906707)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
<b>SUSPENSION OF SENTENCE</b>				
10	CRL.A.-608/2022 CRL.M.(BAIL) 1816/2024	RAVINDER V/s STATE OF NCT OF DELHI AND ANR.	INDERJEET K SIDHU (DHCLSC), INDERJEET K SIDHU	
		OTHER DETAILS OF ADVOCATES: IJKSIDHU ASSOCIATES(IJKSIDHUASSOCIATES@GMAIL.COM)(9810587998)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KHUSHBOO NAHAR (IJKSIDHUASSOCIATES@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MUNDKA-198/2017)
11	CRL.A.-187/2025 CRL.M.(BAIL) 319/2025	RAVI SINGH @ MUNNU V/s STATE (NCT OF DELHI)	ROHAN JOACHIM ALVA (DHCSLC)	
		OTHER DETAILS OF ADVOCATES: AMIT KALA(WEARKALAS@GMAIL.COM)(7838656399)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KALYAN PURI-180/2016) CRL.A. 196/2025 FILED BY RAVINDER @ TOTTA (D. OF HEARING : 2025-05-06 ) P.S.-FIR NO. :(KALYAN PURI-180/2016)
12	CRL.M.C.-908/2025 CRL.M.(BAIL) 278/2025	SHRIKANT GAUTAM V/s THE STATE NCT OF DELHI & ANR.	IRFAN KHAN	
		OTHER DETAILS OF ADVOCATES: CH IRFAN KHAN(IRFANKHAN07295@GHMAILCOM)(9899204836)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(AMBEDKAR NAGAR-441/2021)
13	CRL.REV.P.-28/2019 CRL.M.(BAIL) 29/2019 CRL.M.A. 3895/2023 CRL.M.A. 22101/2023	MOHIT BADLANI V/s STATE & ANR	ASHIM SHRIDHAR, NITINJYA CHAUDHRY, NITINJYA CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: ASHIM SHRIDHAR()(9810141287)(PETITIONER) NITIN JYA CHAUDHARY(VPC.SCR@GMAIL.COM)(9810103680)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NITINJYA CHAUDHARY(VPC.SCR@GMAIL.COM)(9810103680)(PETITIONER) SIDDHARTH GUPTA(GUPTASIDDHARTH73@GMAIL.COM)(0)(RESPONDENT)		P.S.-FIR NO. :(MEHRAULI-38/2006)
14	CRL.REV.P.-78/2019 CRL.M.(BAIL) 122/2019 CRL.M.A. 12970/2022 CRL.M.A. 7116/2024	PARIMAL KUMAR V/s SONIA	R P LUTHRA, SHALU KUMARI	
		OTHER DETAILS OF ADVOCATES: R P LUTHRA()(9811394024)(PETITIONER) MEENA JHA ()(9310533553)(PETITIONER)		

FRESH MATTERS & APPLICATIONS				
15	TR.P.(CRL.)-25/2025 CRL.M.A. 11843/2025 CRL.M.A. 11844/2025	NAVDEEP SINGH V/s BANPREET KAUR BHATIA	PRAVEEN KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: PRAVEEN KUMAR SINGH(LEXREMEDIUMLAW@GMAIL.COM)(9811657595)(PETITIONER) ABHAY MANI(MANI.ABHAY@GMAIL.COM)(0)(RESPONDENT)		P.S.-FIR NO. :(SUNLIGHT COLONY-262/2022)
FOR ADMISSION				
16	CRL.L.P.-222/2025 CRL.M.A. 10472/2025 CRL.M.A. 10473/2025 CRL.M.A. 10474/2025	DR NIKHIL PAL V/s NARESH GUPTA	VIVEK GAUR	
		OTHER DETAILS OF ADVOCATES: LAW OFFICE OF GBA(INFO@LAWGBA.IN)(9911040316)(PETITIONER)		
17	W.P.(CRL)-3709/2023	JAI BHAGWAN & ORS. V/s S.D.M & ORS.	SHRAVEEN KUMAR VERMA	
		OTHER DETAILS OF ADVOCATES: SHRAVEEN KR. VERMA(SHRAVEENVERMA@GMAIL.COM)(9873130563)(PETITIONER)		
AFTER NOTICE MISC. MATTERS				
18	CRL.A.-279/2017 CRL.M.A. 4270/2017	VIPIN SHARMA V/s BSES RAJDHANI POWER LTD. & ANR.	V K GOEL, RISHAB RAJ JAIN, VIVEK SINGH	
		OTHER DETAILS OF ADVOCATES: VIVEK SINGH(LEXALLIANCE.VIVEK@GMAIL.COM)(9810182555)(PETITIONER)		
19	CRL.A.-1149/2017	KULDEEP SINGH V/s AMARJEET SINGH	KULDEEP GOLA, AMIT SAXENA	
		OTHER DETAILS OF ADVOCATES:		
20	CRL.A.-756/2018	SUBHASH PAHWA V/s STATE	KUSHDEEP GAUR ( DHCLSC), AMAN GAUR	
		OTHER DETAILS OF ADVOCATES: RICHA DHAWAN (DHCLSC)(9999890553)(PETITIONER) AMAN GAUR(ASK.AMANGAUR@GMAIL.COM)(9717093414)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-23/2013) CRL.A. 769/2016 FILED BY SANDEEP AHLAWAT (DISPOSED ON : 2016-10-20 )  P.S.-FIR NO. :(CRIME AND RAILWAY-23/2013)
21	CRL.A.-147/2022 CRL.M.A. 6757/2022 WITH CRL.A. 148/2022 CRL.A. 150/2022 CRL.A. 158/2022 CRL.A. 160/2022 CRL.A. 162/2022 CRL.A. 163/2022 CRL.A. 914/2023 CRL.A. 913/2023	GITANJALI GUPTA V/s STATE OF NCT OF DELHI & ANR. & ORS.	ESHA MAZUMDAR	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANAND VIHAR-145/2021) CRL.A. 165/2022 FILED BY KRITHIKA P SHENOY (DISPOSED ON : 2022-04-19 ) CRL.A. 160/2022 FILED BY SUNIL KUNJACHAN (D. OF HEARING : 2025-04-28 ) CRL.A. 158/2022 FILED BY DEEPAK RAO (D. OF HEARING : 2025-04-28 ) CRL.A. 163/2022 FILED BY SRINIVASA A (D. OF HEARING : 2025-04-28 ) CRL.A. 164/2022 FILED BY KALPANA R. SHET (DISPOSED ON : 2022-04-19 ) CRL.A. 914/2023 FILED BY TESTPREP PRINTS PRIVATE LIMITED, (D. OF HEARING : 2025-04-28 )  P.S.-FIR NO. :(ANAND VIHAR-145/2021)
22	CRL.A.-148/2022 CRL.M.A. 6775/2022 CRL.M.A. 6776/2022 CRL.M.A. 26625/2023	GITANJALI GUPTA V/s STATE OF NCT OF DELHI & ANR.	ESHA MAZUMDAR, ESHA MAZUMDAR	
		OTHER DETAILS OF ADVOCATES: CURARE LEGAL(MAIL@CURARELEGAL.COM)(9873109672)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
23	CRL.A.-150/2022	BINOD MANDAL V/s STATE OF NCT OF DELHI & ANR.	ABHIMANYU CHOPRA	
		OTHER DETAILS OF ADVOCATES: V P SINGH(ABHIMANYU.CHOPRA@AZBPARTNERS.COM)(9891434361)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANAND VIHAR-146/2021)

		STATE OF NCT DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DR.SATYA PRAKASH GAUTAM(SPGAUTAM.SATYA@GMAIL.COM)()(RESPONDENT)		CRL.A. 147/2022 FILED BY GITANJALI GUPTA (DISPOSED ON : 2022-04-13 ) CRL.A. 162/2022 FILED BY SUNIL KUNJACHAN (D. OF HEARING : 2025-04-28 ) CRL.A. 161/2022 FILED BY KALPANA R. SHET (DISPOSED ON : 2022-04-19 ) CRL.A. 159/2022 FILED BY KRITHIKA P SHENOY (DISPOSED ON : 2022-04-19 ) CRL.A. 913/2023 FILED BY MANIPAL TECHNOLOGIES LIMITED (D. OF HEARING : 2025- 04-28 )  P.S.-FIR NO. :(ANAND VIHAR-146/2021)
24	CRL.A.-158/2022	DEEPAK RAO V/s STATE OF NCT OF DELHI & ANR.	GAURAV ARORA	
		OTHER DETAILS OF ADVOCATES: GAURAV ARORA(ARORA_GAURAV@LIVE.IN)()(PETITIONER) PARESH LAL(LAL.PARESH@OUTLOOK.COM)(8447080428)(PETITIONER) SURESH ARYA(ARYASURESH571@GMAIL.COM)()(RESPONDENT) STATE OF NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SATYA PRAKASH GAUTAM(SPGAUTAM.SATYA@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANAND VIHAR-145/2021) CRL.A. 147/2022 FILED BY GITANJALI GUPTA (DISPOSED ON : 2022-04-13 ) CRL.A. 165/2022 FILED BY KRITHIKA P SHENOY (DISPOSED ON : 2022-04-19 ) CRL.A. 160/2022 FILED BY SUNIL KUNJACHAN (D. OF HEARING : 2025-04-28 ) CRL.A. 163/2022 FILED BY SRINIVASA A (D. OF HEARING : 2025-04-28 ) CRL.A. 164/2022 FILED BY KALPANA R. SHET (DISPOSED ON : 2022-04-19 ) CRL.A. 914/2023 FILED BY TESTPREP PRINTS PRIVATE LIMITED, (D. OF HEARING : 2025-04-28 )  P.S.-FIR NO. :(ANAND VIHAR-145/2021)
25	CRL.A.-160/2022	SUNIL KUNJACHAN V/s STATE OF NCT OF DELHI & ANR.	BHARGAVI KANNAN	
		OTHER DETAILS OF ADVOCATES: BHARGAVI KANNAN(BHARGAVIKANNAN.ADV@GMAIL.COM)(987018783)(PETITIONER) STATE OF NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SATYA PRAKASH GAUTAM(SPGAUTAM.SATYA@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANAND VIHAR-145/2021) CRL.A. 147/2022 FILED BY GITANJALI GUPTA (DISPOSED ON : 2022-04-13 ) CRL.A. 165/2022 FILED BY KRITHIKA P SHENOY (DISPOSED ON : 2022-04-19 ) CRL.A. 158/2022 FILED BY DEEPAK RAO (D. OF HEARING : 2025-04-28 ) CRL.A. 163/2022 FILED BY SRINIVASA A (D. OF HEARING : 2025-04-28 ) CRL.A. 164/2022 FILED BY KALPANA R. SHET (DISPOSED ON : 2022-04-19 ) CRL.A. 914/2023 FILED BY TESTPREP PRINTS PRIVATE LIMITED, (D. OF HEARING : 2025-04-28 )  P.S.-FIR NO. :(ANAND VIHAR-145/2021)
26	CRL.A.-162/2022	SUNIL KUNJACHAN V/s STATE OF NCT OF DELHI & ANR.	BHARGAVI KANNAN	
		OTHER DETAILS OF ADVOCATES: BHARGAVI KANNAN(BHARGAVIKANNAN.ADV@GMAIL.COM)(987018783)(PETITIONER) STATE OF NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SPGAUTAM(SPGAUTAM.SATYA@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANAND VIHAR-146/2021) CRL.A. 147/2022 FILED BY GITANJALI GUPTA (DISPOSED ON : 2022-04-13 ) CRL.A. 150/2022 FILED BY BINOD MANDAL (D. OF HEARING : 2025-04-28 ) CRL.A. 161/2022 FILED BY KALPANA R. SHET (DISPOSED ON : 2022-04-19 ) CRL.A. 159/2022 FILED BY KRITHIKA P SHENOY (DISPOSED ON : 2022-04-19 ) CRL.A. 913/2023 FILED BY MANIPAL TECHNOLOGIES LIMITED (D. OF HEARING : 2025- 04-28 )  P.S.-FIR NO. :(ANAND VIHAR-146/2021)
27	CRL.A.-163/2022	SRINIVASA A V/s STATE OF NCT OF DELHI & ANR.	GAURAV ARORA	
		OTHER DETAILS OF ADVOCATES: SATYA PRAKASH GAUTAM(SPGAUTAM.SATYA@GMAIL.COM)()(PETITIONER) PARESH LAL(LAL.PARESH@OUTLOOK.COM)(8447080428)(PETITIONER) SURESH ARYA(ARYASURESH571@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANAND VIHAR-145/2021) CRL.A. 147/2022 FILED BY GITANJALI GUPTA (DISPOSED ON : 2022-04-13 ) CRL.A. 165/2022 FILED BY KRITHIKA P SHENOY (DISPOSED ON : 2022-04-19 )

		STATE OF NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		CRL.A. 160/2022 FILED BY SUNIL KUNJACHAN (D. OF HEARING : 2025-04-28 ) CRL.A. 158/2022 FILED BY DEEPAK RAO (D. OF HEARING : 2025-04-28 ) CRL.A. 164/2022 FILED BY KALPANA R. SHET (DISPOSED ON : 2022-04-19 ) CRL.A. 914/2023 FILED BY TESTPREP PRINTS PRIVATE LIMITED, (D. OF HEARING : 2025-04-28 )  P.S.-FIR NO. :(ANAND VIHAR-145/2021)
28	CRL.A.-913/2023 CRL.M.A. 29879/2023	MANIPAL TECHNOLOGIES LIMITED V/s STATE OFNCT OF DELHI & ANR.	ABHIMANYU CHOPRA	
		OTHER DETAILS OF ADVOCATES: DR. ABHIMANYU CHOPRA(ABHIMANYU.CHOPRA@AZBPARTNERS.COM)(9891434361)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANAND VIHAR-146/2021) CRL.A. 147/2022 FILED BY GITANJALI GUPTA (DISPOSED ON : 2022-04-13 ) CRL.A. 150/2022 FILED BY BINOD MANDAL (D. OF HEARING : 2025-04-28 ) CRL.A. 162/2022 FILED BY SUNIL KUNJACHAN (D. OF HEARING : 2025-04-28 ) CRL.A. 161/2022 FILED BY KALPANA R. SHET (DISPOSED ON : 2022-04-19 ) CRL.A. 159/2022 FILED BY KRITHIKA P SHENOY (DISPOSED ON : 2022-04-19 )  P.S.-FIR NO. :(ANAND VIHAR-146/2021)
29	CRL.A.-914/2023 CRL.M.A. 29881/2023	TESTPREP PRINTS PRIVATE LIMITED, V/s STATE OF NCT OF DELHI & ANR.	GAURAV ARORA	
		OTHER DETAILS OF ADVOCATES: PARESH LAL(LAL.PARVESH@OUTLOOK.COM)(9891434361)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANAND VIHAR-145/2021) CRL.A. 147/2022 FILED BY GITANJALI GUPTA (DISPOSED ON : 2022-04-13 ) CRL.A. 165/2022 FILED BY KRITHIKA P SHENOY (DISPOSED ON : 2022-04-19 ) CRL.A. 160/2022 FILED BY SUNIL KUNJACHAN (D. OF HEARING : 2025-04-28 ) CRL.A. 158/2022 FILED BY DEEPAK RAO (D. OF HEARING : 2025-04-28 ) CRL.A. 163/2022 FILED BY SRINIVASA A (D. OF HEARING : 2025-04-28 ) CRL.A. 164/2022 FILED BY KALPANA R. SHET (DISPOSED ON : 2022-04-19 )  P.S.-FIR NO. :(ANAND VIHAR-145/2021)
30	CRL.L.P.-82/2014	STATE V/s RAJESH KUMAR & ANR	MAHIPAL MALIK	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-28/2000)
31	CRL.L.P.-22/2015	CENTRAL BUREAU OF INVESTIGATION V/s S P SINGH & ORS	SANJEEV BHANDARI, ADITYA SINGH, JAGDEEP KR. SHARMA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(CBI-71-2009-E-0005)
32	CRL.L.P.-325/2016	THE STATE GOVT OF N.C.T OF DELHI V/s SURAJ TIWARI	HIREIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(BHALSWA DAIRY-14/2013)
33	CRL.L.P.-8/2020 CRL.M.A. 85/2020	MOHD. AFSAR V/s FAISAL	GHANSHYAM MISHRA, NAMRATA SHARMA	
		OTHER DETAILS OF ADVOCATES: GHANSHYAM MISHRA()(9899794006)(PETITIONER) NAMRATA SHARMA(NAMRATALEGAL12@GMAIL.COM)(9660114304)(PETITIONER)		
34	CRL.L.P.-197/2020 WITH CRL.L.P. 198/2020	C.S MURALEEDHARAN V/s KUMAR GORAVE	HARPREET SINGH, PRASHANT MENDIRATTA	
		OTHER DETAILS OF ADVOCATES: HARPREET SINGH()(9311041979)(PETITIONER) PRASHANT MENDIRATTA(PMLAWCHAMBERS@GMAIL.COM)(9811182500)(PETITIONER)		
35	CRL.L.P.-198/2020	C.S. MURALEEDHARAN V/s KUMAR GORAVE	H.S. UPPAL, PRASHANT MENDIRATTA	

		OTHER DETAILS OF ADVOCATES: H.S. UPPAL()(9311041979)(PETITIONER) PRASHANT MENDIRATTA(PMLAWCHAMBERS@GMAIL.COM)(9811182500)(PETITIONER)		
36	CRL.L.P.-258/2020	YOGESH RAJ V/s ANJU NANDA	UPENDER KUMAR	
		OTHER DETAILS OF ADVOCATES: YOGESH RAJ(ADVPIYUSHPAHUJA91@GMAIL.COM)(8860459079)(PETITIONER) PIYUSH PAHUJA & UPENDER KUMAR(ADVPIYUSHPAHUJA91@GMAIL.COM)(8860459079)(PETITIONER) ANJU NANDA(KAMRASANJEEV@GMAIL.COM)(9818636833)(PETITIONER) SANJEEV KAMRA(KAMRASANJEEV@GMAIL.COM)()(RESPONDENT)		
37	CRL.M.C.-2067/2011 CRL.M.A. 7488/2011 CRL.M.A. 31852/2023	TILAK RAJ V/s MOHD. AYUB @ YAKUB & ORS	VIVEK KUMAR, VINAY CHADDA, RITU DAMAN BHARDWAJ, NEERAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: J.K CHAWLA (JKCHAWLA.JKC@GMAIL.COM)(9810521722)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NEERAJ KUMAR(VOXJURISDELHI@GMAIL.COM)(9811338696)(RESPONDENT)		
38	CRL.M.C.-2123/2013	CENTRAL BUREAU OF INVESTIGATION THR. RAMAN KUMAR SHUKLA SI CBI V/s NCT OF DELHI & ANR.	P K SHARMA, RAJDIPA BEHURA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(CBI-25-A-2009)
39	CRL.M.C.-3015/2019 CRL.M.A. 12130/2019 WITH CRL.M.C. 1173/2021	PREM PRAKASH GUPTA & ANR V/s STATE(GOVT. OF NCT OF DELHI)	SUPRIYA JUNEJA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: SUPRIYA JUNEJA()(8860161986)(PETITIONER)		P.S.-FIR NO. :(PANDAV NAGAR-284/2015)
40	CRL.M.C.-1173/2021 CRL.M.A. 6001/2021	SEEMA KATYAL & ANR. V/s STATE & ORS.	GANDHI LEGAL	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(PAHARGANJ-284/2015)
41	CRL.M.C.-3231/2019	KANIKA PETROCHEM & ORS V/s STATE & ANR	ROSHAN KUMAR SINGH, VAIBHAW JAIRAJ, DEVENDRA KUMAR	
		OTHER DETAILS OF ADVOCATES: ROSHAN KUMAR SINGH()(7618978978)(PETITIONER) VAIBHAW JAIRAJ (JAIRAJVAIBHAW@GMAIL.COM)(9873537551)(PETITIONER) DEVENDRA KUMAR(DEVENDRA56.KUMAR@GMAIL.COM)(8130119444)(RESPONDENT) DEVENDRA KUMAR(DEVENDRA56.KUMAR@GMAIL.COM)(8130119444)(RESPONDENT)		P.S.-FIR NO. :(PRASHANT VIHAR-841/2007)
42	CRL.M.C.-3982/2019	SMT. LAXMI & ANR. V/s SH. RAMDEV	H.K. PURI	
		OTHER DETAILS OF ADVOCATES: H.K. PURI()(9810365571)(PETITIONER)		
43	CRL.M.C.-4772/2019 CRL.M.A. 36430/2019 WITH CRL.M.C. 4773/2019	RAJIV GAMBHIR V/s NAMDHARI FOREX PVT. LTD.	ATUL GULERIA	
		OTHER DETAILS OF ADVOCATES: ATUL GULERIA()(9899183282)(PETITIONER)		
44	CRL.M.C.-4773/2019 CRL.M.A. 36432/2019	RAJIV GAMBHIR V/s NAMBRO CONSTRUCTIONS PVT LTD.	ATUL GULERIA	
		OTHER DETAILS OF ADVOCATES: ATUL GULERIA()(9899183282)(PETITIONER)		
45	CRL.M.C.-6389/2019	GAURAV MANCHANDA V/s STATE & ANR.	RAJAN BAJAJ, AKSHAT GUPTA	
		OTHER DETAILS OF ADVOCATES: RAJAN BAJAJ()(9319050405)(PETITIONER) AKSHAT GUPTA(ADV.AKSHATG@GMAIL.COM)(8860349935)(PETITIONER)		P.S.-FIR NO. :(DWARKA SOUTH-480/2016)
46	CRL.M.C.-946/2025 CRL.M.A. 4385/2025	SMT VANDANA FATNANI V/s SH VIJAY SABARWAL	JITIN KUMAR	
		OTHER DETAILS OF ADVOCATES: JITIN KR(JITINKR310@GMAIL.COM)()(PETITIONER) VIJAY SABARWAL(MAIL@LEGALFACTOTUM.COM)()(RESPONDENT)		
47	CRL.M.C.-2115/2025	STATE GOVERNMENT OF NCT DELHI V/s GAURAV WADHWA	LAKSH KHANNA	
		OTHER DETAILS OF ADVOCATES: LAKSH KHANNA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER)		P.S.-FIR NO. :(NANGLOI-80105842/2024)

48	CRL.REV.P.-576/2019 CRL.M.A. 10330/2019	NARESH KUMAR & ORS. V/s STATE & ORS	IN PERSON, KUNAL MALHOTRA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: IN PERSON()(9210811898)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NAJAFGARH-223/2004) CRL.M.C. 4466/2006 FILED BY RAJEEV MINOCHA (DISPOSED ON : 2007-04-25 )  P.S.-FIR NO. :(NAJAFGARH-223/2004)
49	CRL.REV.P.-577/2019	SH. NEERAJ GAUBA V/s SMT. DURGA @ PINKI	M/S. SUPREME LEGAL SERVICES, SSK ADVOCATES	
		OTHER DETAILS OF ADVOCATES: M/S. SUPREME LEGAL SERVICES()(9210407949)(PETITIONER)		
50	CRL.REV.P.-667/2019	JAGDISH SAXENA V/s STATE & ORS	M.P ARORA, SATISH KUMAR TOMAR, KUNAL MALHOTRA	
		OTHER DETAILS OF ADVOCATES: M.P ARORA()(9891221922)(PETITIONER) KUNAL MALHOTRA (KUNALMALHOTRA15@GMAIL.COM)(9899773662)(PETITIONER)		P.S.-FIR NO. :(DABRI-978/2006)
51	CRL.REV.P.-697/2019	AMIT NAGPAL V/s STATE & ANR	SUNIL KUMAR	
		OTHER DETAILS OF ADVOCATES: SUNIL KUMAR()(9811028518)(PETITIONER)		P.S.-FIR NO. :(ANAND VIHAR-453/2005)
52	CRL.REV.P.-1212/2019	STATE V/s BHARTI SAHU & ORS.	PANNA LAL SHARMA, DEEPAK SHARMA	
		OTHER DETAILS OF ADVOCATES: PANNA LAL SHARMA()(9278188682)(PETITIONER) DEEPAK SHARMA(LEGALPROCEDUREB85@GMAIL.COM)(9810573758)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SHAKARPUR-1339/2013) W.P.(CRL) 1331/2018 FILED BY BHARTI SAHU & ORS (DISPOSED ON : 2018-08-23 )  P.S.-FIR NO. :(SHAKARPUR-1339/2013)
53	CRL.REV.P.-318/2021 CRL.M.A. 16046/2021 CRL.M.A. 298/2025 WITH CRL.REV.P. 411/2021	AMIT GOEL V/s VANDANA GUPTA	ASUTOSH LOHIA, VARUN DHINGRA, ASUTOSH LOHIA, ALOK KOTHARI	
		OTHER DETAILS OF ADVOCATES: ASHUTOSH LOHIA & ASSOCIATES (ALOHIAADV@GMAIL.COM)(9810120000)(PETITIONER) AMIT GOEL(GOEL_AMIT15@YAHOO.COM)(9899799048)(PETITIONER) VANDANA GUPTA(TEAMVIGACS@GMAIL.COM)(9654287966)(RESPONDENT) VANDANA GUPTA(CSVANDANGUPTA@GMAIL.COM)(9811628002)(RESPONDENT) DE JURE (YOGENDER.SINGH306@GMAIL.COM)(0)(PETITIONER) NII3 SEHGAL (NII3SEHGAL@GMAIL.COM)(0)(RESPONDENT) ALOK KOTHARI(ADVALOKKOTHARI@GMAIL.COM)(9999261669)(RESPONDENT)		
54	CRL.REV.P.-411/2021 CRL.M.A. 19751/2021	VANDANA GUPTA V/s AMIT GOEL	ALOK KOTHARI	
		OTHER DETAILS OF ADVOCATES: NITIN SEHGAL(NII3SEHGAL@GMAIL.COM)(9811172445)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
55	CRL.REV.P.-376/2021 WITH CRL.REV.P. 428/2021	BHAWANA SHARMA V/s ROMIT SHARMA	ASHUTOSH RANA	
		OTHER DETAILS OF ADVOCATES: BHAWANA SHARMA(BHAWANA.SHARMA011@GMAIL.COM)(9971163331)(PETITIONER) ASHUTOSH RANA(ASHUTOSH@JSECHAMBERS.COM)(7838463577)(PETITIONER) ROMIT SHARMA(ROMIT_SHARMA@REDIFFMAIL.COM)(9810606333)(RESPONDENT)		
56	CRL.REV.P.-428/2021 CRL.M.A. 20220/2021	ROMIT SHARMA V/s BHAWANA SHARMA	PREETI SINGH	
		OTHER DETAILS OF ADVOCATES: PREET SINGH(PREETSINGH1324@GMAIL.COM)(9312411311)(PETITIONER) BHAWANA SHARMA(BHAWANA.SHARMA011@GMAIL.COM)()(RESPONDENT)		
57	TR.P.(CRL.)-49/2017 CRL.M.A. 5772/2025	MS. SAROJ KUMARI V/s MS. SARVAN KUMAR SARWAN	I J S MEHRA, SHARVEN KUMAR MOHAN	
		OTHER DETAILS OF ADVOCATES: SKM(SKM.ZEST4JUSTICE@GMAIL.COM)(8882633555)(PETITIONER) INDERJEETSINGHMEHRA(INDERJEETSINGHMEHRA1956@GMAIL.COM)(0)(RESPONDENT)		
58	W.P.(CRL)-1277/2023	VISHAL @ GOLU V/s STATE NCT OF DELHI	ARVIND KUMAR	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO.

		ANKIT KUMAR VATS(ADV.VATSANKIT@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		:(OKHLA INDUSTRIAL AREA-146/2023) CRL.REV.P. 1176/2023 FILED BY VISHAL @ GOLU (DISPOSED ON : 2024-05-20 ) BAIL APPLN. 901/2024 FILED BY SAMEER BEG (DISPOSED ON : 2024-10-25 ) BAIL APPLN. 3566/2024 FILED BY GOPI SINGH (DISPOSED ON : 2024-10-25 ) BAIL APPLN. 3704/2024 FILED BY VISHAL @ GOLU (DISPOSED ON : 2024-10-25 )  P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA- 146/2023)
59	W.P.(CRL)-2658/2023	PANKAJ V/s THE STATE (NCT OF DELHI) AND ANR	MAHIP SINGH SAINI	
		OTHER DETAILS OF ADVOCATES: M S SAINI()(8377924677)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KHYALA-841/2021)
60	W.P.(CRL)-3075/2023	RAJ KUMAR GUPTA AND ANR V/s STATE OF NCT OF DELHI AND ANR	RAVINDRA NARAYAN	
		OTHER DETAILS OF ADVOCATES: RAVINDRA NARAYAN (RAVINDRANARAYAN1964@GMAIL.COM)(7982950755)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(GOVIND PURI-79/2022)
61	W.P.(CRL)-3622/2023 CRL.M.A. 33660/2023 WITH W.P.(CRL) 1723/2024	TANISHK JAIN AND ANR. V/s GOVERNMENT OF NCT OF DELHI & ANR.	MAHIMA BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: MAHIMA BHARDWAJ(MAHIMABHARDWAJ@GMAIL.COM)(9560413330)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MAYUR VIHAR-568/2023) W.P.(CRL) 1723/2024 FILED BY MANISH JAIN (D. OF HEARING : 2025-04-28 )  P.S.-FIR NO. :(MAYUR VIHAR-568/2023)
62	W.P.(CRL)-1723/2024 WITH W.P.(CRL) 3622/2023	MANISH JAIN V/s THE STATE OF NCT OF DELHI & ANR.	ASHIM SHRIDHAR, CS RATHOUR	
		OTHER DETAILS OF ADVOCATES: ASHIM SHRIDHAR (CHAMBERASHIMSHRIDHAR@GMAIL.COM)(9971547353)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) CS RATHOUR(RATHOURCO@HOTMAIL.COM)(9313781649)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MAYUR VIHAR-568/2023) W.P.(CRL) 3622/2023 FILED BY TANISHK JAIN AND ANR. (D. OF HEARING : 2025-04-28 )  P.S.-FIR NO. :(MAYUR VIHAR-568/2023)
<b>FOR FINAL HEARING</b>				
63	CRL.M.C.-1027/2019 WITH CRL.M.C. 6322/2019	ASHA GUPTA & ANR. V/s STATE & ANR.	MRS. DEEPTI KATHPALIA, L.S. SAINI	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GOVIND PURI-250/2011) CRL.M.C. 4327/2011 FILED BY M K GUPTA (DISPOSED ON : 2012-07-24 ) CRL.M.C. 6322/2019 FILED BY SH. M.K. GUPTA @ MAHENDER KUMAR GUPTA (D. OF HEARING : 2025-04-28 )  P.S.-FIR NO. :(GOVIND PURI-250/2011)
64	CRL.M.C.-6322/2019	SH. M.K. GUPTA @ MAHENDER KUMAR GUPTA V/s STATE & ORS.	L.S. SAINI, DOOJENDRA SINGH CHAUHAN	
		OTHER DETAILS OF ADVOCATES: L.S. SAINI()(9810061848)(PETITIONER) DOOJENDRA SINGH CHAUHAN(ADVDOOJENDRA@GMAIL.COM)(9958988110)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GOVIND PURI-250/2011) CRL.M.C. 4327/2011 FILED BY M K GUPTA (DISPOSED ON : 2012-07-24 ) CRL.M.C. 1027/2019 FILED BY ASHA GUPTA & ANR. (D. OF HEARING : 2025-04-28 )  P.S.-FIR NO. :(GOVIND PURI-250/2011)
<b>FOR FINAL DISPOSAL</b>				
65	W.P.(CRL)-638/2023 CRL.M.A. 5757/2023	NARESH MOHAN V/s ADDITIONAL DIRECTOR DIRECTORATE OF ENFORCEMENT	AVINASH TRIPATHI	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-

		AVINASH TRIPATHI (AVINASH@INDIACOUNSEL.IN)(9958633)(PETITIONER) DL HC (DL.HC.ED@GMAIL.COM){}(RESPONDENT)		ECIR 18/2015)
66	W.P.(CRL)-1246/2023	SHARAD BHARGAVA V/s NCB	ATUL SAHI	
		OTHER DETAILS OF ADVOCATES: ATUL SAHI (ATULSAHI@LIVE.COM)(9873355153)(PETITIONER) BANSAL SUBHASH (BANSAL_SUBHASH@YAHOO.COM){}(RESPONDENT)		P.S.-FIR NO. :(N.C.B. R.K.PURAM-VIII/26/DZU/2021)
<b>NON-CONTENTIOUS CASES (FOR DIRECTIONS/ORDERS)</b>				
67	CRL.M.C.-622/2025	SAI MOHAN PAHWA V/s STATE OF NCT OF DELHI & ANR.	PRABHJIT JAUHAR	
		OTHER DETAILS OF ADVOCATES: PRABHJIT JAUHAR (PJAUHAR2009@GMAIL.COM)(9811139939)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(VASANT VIHAR-408/2017)
68	CRL.M.C.-1894/2025 CRL.M.A. 8582/2025 CRL.M.A. 8583/2025	FIRASAT KHAN AND ORS V/s THE GOVT OF NCT OF DELHI AND ANR	ARVIND KUMAR DUBEY	
		OTHER DETAILS OF ADVOCATES: A.K DUBEY (ADVDUBEY1984@GMAIL.COM)(7838122354)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(JYOTI NAGAR-424/2019)
<b>FOR CONSIDERATION</b>				
69	CRL.M.A. 4218/2025 In CRL.A.-241/2017	PRAMOD KUMAR RAWAT V/s C B I	VIJAY SHANKAR, AJAI KUMAR SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: AJAI KR. SRIVASTAVA(SHASHANKRAI02@GMAIL.COM)(9643680750)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-1-A-2007-E) CRL.M.C. 651/2025 FILED BY PRAMOD KUMAR RAWAT (DISPOSED ON : 2025-01-31 ) P.S.-FIR NO. :(CBI-1-A-2007-E)



COURT NO. 07  
HON'BLE MR.JUSTICE MANOJ KUMAR OHRI

NOTE 1: All land acquisition appeals of village Bijwasan arising out of the award No. 2/2012 pertaining to notification under Section 4 dated 4th February, 2010 shall be listed on 25.4.2025.

NOTE 2: All land acquisition appeals of village Barwala arising out of the award No. 12/2005-06/DC/(NW) pertaining to notification under Section 4 dated 21st March, 2003 shall be listed on 1.5.2025.

NOTE 3 : All land acquisition appeals of village Mundka arising out of the award No. 2/DC(W)/2008-09 pertaining to notification under Section 4 dated 7th June, 2007 shall be listed on 8.5.2025.

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MEETING ID : 2528 229 8537

NOTE : ALL COUNSEL FOR THE PARTIES,LITIGANTS AND IO ARE REQUESTED TO KEEP THEIR MIC ON MUTE MODE TILL THEIR MATTER IS CALLED.

NOTE: PLEASE GIVE APPEARANCE IN THE CHAT BOX OF VC AS FOLLOWS

ITEM NO:-

CASE NO:-

NAME OF COUNSEL APPEARING FOR :-

MOB. NO:-

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO  
 cmpankajgoel.dhc@gov.in

[lalit.684@dhc.nic.in](mailto:lalit.684@dhc.nic.in)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FOR ADMISSION</b>				
1	LA.APP.-337/2016 CM APPL. 47228/2016 CM APPL. 47229/2016	RAMESH CHANDER SHARMA V/s UNION OF INDIA & ANR.	G K KAUSHIK	
		OTHER DETAILS OF ADVOCATES:		
2	CM APPL. 10067/2022 In LA.APP.-12/2017	SARLA DEVI JAIN V/s UNION OF INDIA & ANR	I S DAHIYA & SUNIL DAHIYA, ACHIN MITTAL, CHANDRA PRAKASH	
		OTHER DETAILS OF ADVOCATES: ACHIN MITTAL(ACHIN.MITTAL13@GMAIL.COM)(981112729)(PETITIONER) PUSHKARSOOD(PUSHKARSOOD03@GMAIL.COM)(9958847558)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) CHANDRA PRAKASH (CPADV79@GMAIL.COM)(9810834624)(RESPONDENT)		
3	LA.APP.-33/2017 WITH LA.APP. 46/2017 LA.APP. 219/2017	ANJALI GARG V/s UNION OF INDIA & ORS	M/S ANIL K KHAWARE & ASSOCIATES	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES:		
4	CM APPL. 19786/2022 In LA.APP.-219/2017	MANGE RAM AGGARWAL V/s UNION OF INDIA & ANR	ACHIN MITTAL	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: ACHIN MITTAL(ACHIN.MITTAL13@GMAIL.COM)(981112729)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN){}(RESPONDENT) THE STANDING COUNSEL(PUSHKARSOOD03@GMAIL.COM)(9958847558)(RESPONDENT)		

5	CM APPL. 22540/2022 In LA.APP.-46/2017	OM PRAKASH GUPTA V/s UNION OF INDIA & ORS	L B RAI, D S LAKRA, ACHIN MITTAL, GAURAVJEET SINGH NARWAN	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: ACHIN MITTAL(ACHIN.MITTAL13@GMAIL.COM)(9811112729)(PETITIONER) JITENDRA KUMAR SINGH(JKSINGH93@GMAIL.COM)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) GAURAVJEET SINGH NARWAN(GSNARWAN@GMAIL.COM)(9650896294)(RESPONDENT)		
6	REVIEW PET. 259/2018 In LA.APP.-99/2018(Disposed off case)	UNION OF INDIA V/s MADAN LAL & ANR	SACHIN NAWANI, R P LUTHRA, SANJAY KUMAR PATHAK, ABHIMANYU VERMA	
		OTHER DETAILS OF ADVOCATES: R P LUTHRA()(9818133399)(PETITIONER) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) ABHIMANYU VERMA(ABHIMANYUVERMA44@GMAIL.COM)(9910904298)(PETITIONER)		
7	LA.APP.-154/2022 CM APPL. 29022/2022 CM APPL. 29023/2022 CM APPL. 29024/2022 CM APPL. 29025/2022	UNION OF INDIA THROUGH LAND ACQUISITION COLLECTOR/ADM (SW) V/s M/S SRG PROPERTIES PVT. LTD & ANR.	SANJAY KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.CO.IN)()(RESPONDENT) SANJAY(SANJAYKUMARPATHAKASSOCIATES@GMAIL.COM)()(RESPONDENT)		
8	LA.APP.-42/2024	BHAGWAT DECEASED THROUGH LRS AND ORS V/s UNION OF INDIA AND ANR	RAHUL CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: INDER SINGH & RAHUL CHOUDHARY(RAHUL.CHAUDHARY0009@GMAIL.COM)()(PETITIONER) SK PATHAK(SKPATHAKSC@GMAIL.COM)()(RESPONDENT) ASHIM(ASHIMVACHHER@GMAIL.COM)()(RESPONDENT)		
9	LA.APP.-5/2025 CM APPL. 2895/2025	UNION OF INDIA V/s MANGE RAM DEC THR LRS & ANR.	RAJNEESH KUMAR SHARMA, RAVINDER SINGH DALAL	
		OTHER DETAILS OF ADVOCATES: RAJNEESH KUMAR SHARMA(RAJNEESHSHARMA09@GMAIL.COM)(9810613470)(PETITIONER) R S DALAL(RSDALALADVOCATE@GMAIL.COM)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) RAVINDER SINGH DALAL(RSDALALADVOCATE@GMAIL.COM)(9811455586)(RESPONDENT)		
10	LA.APP.-6/2025	VINOD DABAS V/s UNION OF INDIA & ANR.	RAVINDER SINGH DALAL	
		OTHER DETAILS OF ADVOCATES: R S DALAL(KANIKAGOEL2@GMAIL.COM)(9811455586)(PETITIONER) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)(0)(RESPONDENT)		
11	LA.APP.-80/2025 CM APPL. 20613/2025 CM APPL. 20614/2025 WITH LA.APP. 81/2025	MURTI DEVI V/s UNION OF INDIA & ANR.	SOHAN LAL	
		OTHER DETAILS OF ADVOCATES: SOHAN LAL(SOHANLALADV999@GMAIL.COM)(9971986331)(PETITIONER) SOHAN LAL(SOHANLALADV999@GMAIL.COM)(9971986331)(PETITIONER) DSIIDCLC(DSIIDCLC@GMAIL.COM)()(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT) DSIIDCLC(DSIIDCLC@GMAIL.COM)()(RESPONDENT) SANJAY(SANJAY.PATHAK@GMAIL.COM)(0)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT)		
12	LA.APP.-81/2025 CM APPL. 20617/2025 CM APPL. 20618/2025	ATTAR SINGH (SINCE DECEASED) THROUGH LRS. V/s UOI & ORS.	SOHAN LAL	
		OTHER DETAILS OF ADVOCATES: SOHAN LAL(SOHANLALADV999@GMAIL.COM)(9971988331)(PETITIONER) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT) DSIIDCLC(DSIIDCLC@GMAIL.COM)()(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
13	W.P.(C)-12387/2009 CM APPL. 12813/2009 CM APPL. 25575/2017 CM APPL. 52811/2018 WITH W.P.(C) 7588/2017	SOCIETY FOR WELFARE OF INDIAN PILOTS V/s UNION OF INDIA AND ORS	ATUL SHARMA, ANJANA GOSAIN, RUDRAKSHI JOSHI, RAJESH KUMAR GOGNA	

	W.P.(C) 12193/2023 W.P.(C) 8399/2017			
		OTHER DETAILS OF ADVOCATES: ANJANA GOSAIN()(9971403194)(RESPONDENT) RUDRAKSHI JOSHI(RUDRAKSHI.JOSHI@SOLARISLEGAL.IN)(8851893471)(RESPONDENT) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(8174843807)(RESPONDENT)		
14	W.P.(C)-7588/2017 CM APPL. 31313/2017	INDIAN PILOT S GUILD AND ANR V/s DIRECTORATE GENERAL OF CIVIL AVIATION AND ORS	SUNIL TYAGI, AMIT KUMAR MISHRA, SVARNITI LAW OFFICES	
		OTHER DETAILS OF ADVOCATES: AMIT KUMAR MISHRA(ABHISHEK@SVARNITI.COM)(8700611021)(RESPONDENT) () () ()		
15	W.P.(C)-8399/2017 CM APPL. 34571/2017 CM APPL. 34572/2017 CM APPL. 34573/2017 CM APPL. 13049/2018 CM APPL. 20355/2018 CM APPL. 36083/2018	FEDERATION OF INDIAN PILOTS V/s DIRECTORATE GENERAL OF CIVIL AVIATION & ANR	JOSEPH POKKATT, PRASHANT KUMAR, MANJULA SRINIVASAN, PHOENIX LEGAL, ANJANA GOSAIN, RUDRAKSHI JOSHI, M THEEPA	
		OTHER DETAILS OF ADVOCATES: PRASHANT KUMAR()(981356155)(PETITIONER) MANJULA SRINIVASAN()(9818356155)(PETITIONER) PHOENIX LEGAL()(9599488037)(RESPONDENT) RUDRAKSHI JOSHI(RUDRAKSHI.JOSHI@SOLARISLEGAL.IN)(8851893471)(RESPONDENT) M THEEPA(570LAWCHAMBERS@GMAIL.COM)(9818636496)(RESPONDENT)		
16	W.P.(C)-12193/2023 CM APPL. 15026/2024	SNV AVIATION PRIVATE LIMITED & ANR. V/s DIRECTORATE GENERAL OF CIVIL AVIATION & ANR.	ASHISH BHAN, DHAWESH PAHUJA, NEETIKA BAJAJ	
		OTHER DETAILS OF ADVOCATES: ASHISH BHAN (ASHISH.BHAN@TRILEGAL.COM)(9319266855)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) ASHISH BHAN(AAYUSH.MITUKA@TRILEGAL.COM, PRAGYA.PRAKASH@TRILEGAL.COM)(8800789118)(PETITIONER) APJSLG, ZEUS(LITIGATION@APJSLG.COM, ZEUS@ZEUS.FIRM.IN)()(RESPONDENT) ANJANA GOSAIN(ANJANAGOSAINCHAMBERS@GMAIL.COM)()(RESPONDENT) DHAWESH PAHUJA(DHAWESHPAHUJA@GMAIL.COM, PARVEENKANOJIA1@GMAIL.COM)(9999570591)(RESPONDENT) NEETIKA BAJAJ(NEETIKA.BAJAJ90@GMAIL.COM)(9999646269)(PETITIONER)		
17	W.P.(C)-3499/2010 CM APPL. 7003/2010	HARSHVARDHAN CHEMICALS AND MINERALS LTD AND ANR V/s UOI	PK MULLICK, SANJIV SACHDEVA	
		OTHER DETAILS OF ADVOCATES:		
18	W.P.(C)-1054/2013 CM APPL. 1994/2013	HMT LTD V/s LIFE INSURANCE CORPORATION OF INDIA AND ANR	J.HUDSON SAMUEL, VINOD TRISAL, AKSHAY AMRITANSHU	
		OTHER DETAILS OF ADVOCATES: AKSHAY AMRITANSHU(AKSHAYAMRITANSHU@GMAIL.COM)(9931282222)(PETITIONER)		
19	W.P.(C)-2655/2016 CM APPL. 11241/2016	MASTER BILAL V/s HINDU RAO HOSPITAL & ORS	M.S. KHAN, SHAILENDRA KR DAYAL, DHRUV MADAN, GAURANG KANTH, SAMEER VASHISHT, MANU CHATURVEDI, NISHTHA VIJAY JAIN, MOHD SUZA FAISAL, MOHAMMAD SULAMAN KHAN	
		OTHER DETAILS OF ADVOCATES: SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) MANU CHATURVEDI(MANUCHATURVEDI@GMAIL.COM)(9315827955)(RESPONDENT) NISHTHA VIJAY JAIN(JAINNISHTHA1104@GMAIL.COM)(8433281989)(RESPONDENT) MOHD SUZA FAISAL(SHUIKHAHAN235@GMAIL.COM)(9389759254)(RESPONDENT) MOHAMMAD SULAMAN KHAN(KHANLAWYER11@GMAIL.COM)(9818416099)(PETITIONER)		
20	W.P.(C)-4903/2016 CM APPL. 46446/2016	BALBIR SINGH V/s UNION OF INDIA & ANR	NARENDRA SHARMA, SHARAD CHATURVEDI	
		OTHER DETAILS OF ADVOCATES:		
21	W.P.(C)-885/2017 CM APPL. 4000/2017 CM APPL. 12602/2017 CM APPL. 4549/2020	BOHRA INDUSTRIES LTD. V/s UNION OF INDIA & ANR	TABREZMALAWAT, MANISH KAUSHIK, ANKUR MITTAL, BIJU MATTAM, ANSHUL RAI	
		OTHER DETAILS OF ADVOCATES: ANKUR MITTAL()(9958500980)(PETITIONER) BIJU MATTAM(BIJUSMATTAM@GMAIL.COM)(9810975638)(PETITIONER)		

		ANSHUL RAI(ANSHUL@DLA.NET.IN)(9971846955)(PETITIONER)		
22	W.P.(C)-974/2017	RAVISH KUMAR & ORS V/s GOVERNMENT OF NCT OF DELHI & ORS	AVADH KAUSHIK, GAUTAM NARAYAN	
		OTHER DETAILS OF ADVOCATES:		
23	W.P.(C)-3321/2017 CM APPL. 14519/2017	ESL STEEL LIMITED V/s UNION OF INDIA & ORS	ASEEM CHATURVEDI	
		OTHER DETAILS OF ADVOCATES:		
24	W.P.(C)-3213/2018	SKS ISPAT & POWER LIMITED V/s UNION OF INDIA AND ORS	ATUL SHANKER MATHUR, VISHAL BHATNAGAR, KARAN SINGH BHATI	
		OTHER DETAILS OF ADVOCATES: ATUL SHANKER MATHUR()(9990524846)(PETITIONER) VISHAL BHATNAGAR(VISHALBHATNAGARADV@GMAIL.COM)(9313674756)(RESPONDENT) KARAN SINGH BHATI(BHATIASSOCIATES@GMAIL.COM)(9350887879)(RESPONDENT)		
25	W.P.(C)-3785/2018 CM APPL. 14989/2018	MALA DEVI V/s DELHI URBAN SHELTER IMPROVEMENT BOARD AND ORS	ANUPRADHA SINGH	
		OTHER DETAILS OF ADVOCATES: ANUPRADHA SINGH()(8448503772)(PETITIONER)		
26	W.P.(C)-6414/2018	ANURADHA VERMA V/s UNION OF INDIA	BHARAT AND ASSOCI	
		OTHER DETAILS OF ADVOCATES: BHARAT AND ASSOCI()(9650273107)(PETITIONER)		
27	W.P.(C)-11861/2018 CM APPL. 45948/2018	JAWAHARLAL NEHRU MEMORIAL FUND V/s DIRECTORATE OF ESTATES	PRIYANSHA INDRA SHARMA	
		OTHER DETAILS OF ADVOCATES: PRIYANSHA INDRA SHARMA()(9910792104)(PETITIONER)		
28	W.P.(C)-2990/2019	RAJESH AND ORS. V/s GOVERNMENT OF NCT OF DELHI AND ORS.	JAYSHREE SATPUTE, JAYSHREE SATPUTE	
		OTHER DETAILS OF ADVOCATES: JAYSHREE SATPUTE()(9771400812)(PETITIONER) JAYSHREE SATPUTE(JSATPUTE@GMAIL.COM)(9871155098)(PETITIONER)		
29	W.P.(C)-3072/2019 CM APPL. 14126/2019	TATA SKY LIMITED AND ANR. V/s UNION OF INDIA AND ORS.	RISHI AGARWALA	
		OTHER DETAILS OF ADVOCATES: RISHI AGARWALA()(9810188705)(PETITIONER)		
30	W.P.(C)-3844/2019 CM APPL. 17517/2019	INDIAN CAPTIVE POWER PRODUCERS ASSOCIATION (ICPPA) V/s UNION OF INDIA AND ANR.	J. SAGAR ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: J. SAGAR ASSOCIATES()(9810172127)(PETITIONER)		
31	W.P.(C)-7868/2019 CM APPL. 20614/2022	DR. REDDY'S LABORATORIES LTD. AND ANR. V/s UNION OF INDIA AND ORS.	APOORV P. TRIPATHI, APOORV P TRIPATHI	Listing Remarks: AT 3:45PM
		OTHER DETAILS OF ADVOCATES: APOORV P. TRIPATHI()(9899707683)(PETITIONER) APOORV P. TRIPATHI AND GUNJAN SINGH(CHAMBER21APOORVTRIPATHI@GMAIL.COM)()(PETITIONER) KRITIMAN SINGH(KRITIMANSINGH.OFFICE@GMAIL.COM)()(RESPONDENT)		
32	W.P.(C)-8087/2019	VINEETH PAREEK V/s DIRECTORATE GENERAL OF CIVIL AVIATION	VIKASH PATHAK	
		OTHER DETAILS OF ADVOCATES: VIKASH PATHAK()(9711368007)(PETITIONER)		
33	W.P.(C)-11813/2019	SHIVAN AUTO CENTER V/s INDIAN OIL CORPORATION LTD & ANR	SAURABH TIWARI, GAURAV DUGGAL, L. B. RAI	
		OTHER DETAILS OF ADVOCATES: SAURABH TIWARI()(9818755731)(PETITIONER) GAURAV DUGGAL(GAURAV@DGSASSOCIATES.IN)(9818698546)(PETITIONER) L. B. RAI(ATTORNEYLBRAI@GMAIL.COM)(9810614546)(PETITIONER)		
34	W.P.(C)-6310/2020 CM APPL. 22410/2020	TARINI INTERNATIONAL LIMITED V/s UNION OF INDIA	SIDDHANT ASTHANA	
		OTHER DETAILS OF ADVOCATES: TARINI INTERNATIONAL		

		LIMITED(SIDDHANTASTHANA23@GMAIL.COM)()(PETITIONER) SIDDHANT ASTHANA(SIDDHANTASTHANA23@GMAIL.COM)(9818501011)(PETITIONER) SIDDHANTASTHANA(SIDDHANTASTHANA23@GMAIL.COM)(9818501011)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)	
35	W.P.(C)-9421/2020 CM APPL. 30347/2020	SUMONA MAJUMDAR V/s NATIONAL MEDICAL COMMISSION & ORS.	AKHIL SACHAR (DHCLSC), AKHIL SACHAR, PRAVEEN KHATTAR
		OTHER DETAILS OF ADVOCATES: SUMONA MAJUMDAR(SACHAR.AKHIL@GMAIL.COM)(9891105069)(RESPONDENT) AKHIL SACHAR(SACHAR.AKHIL@GMAIL.COM)(9891105069)(PETITIONER) NATIONAL MEDICAL COMMISSION(OFFICESINGHDEV2@GMAIL.COM)(9999012345)(PETITIONER) DR. RAM MANHAR LOHIA HOSPITAL (DIARY.SECTION@RMLH.NIC.IN)(9810161546)(PETITIONER) NATIONAL MEDICAL COMMISSION(OFFICESINGHDEV2@GMAIL.COM)(9999012345)(RESPONDENT) THE MEDICAL SUPERINTENDENT(DIARY.SECTION@RMLH.NIC.IN)(9810161546)(RESPONDENT) PRAVEEN KHATTAR(LAWPRAVEEN@YAHOO.CO.UK)(9868212700)(RESPONDENT)	

COURT NO. 41

HON'BLE MR.JUSTICE JASMEET SINGH

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
1	CM APPL. 31168/2024 CM APPL. 31170/2024 CM APPL. 41899/2024 REVIEW PET. 217/2024 In W.P.(C)-8519/2011(Disposed off case)	SHAIL SHUKLA V/s DDA	RK SAINI, ASHUTOSH KAUSHIK, PUSHPA SINGH, RAJIV BANSAL, GAURAV DUA, MANIKA TRIPATHY	
		OTHER DETAILS OF ADVOCATES: RAKESH KUMAR SAINI(RKSAINI6458@GMAIL.COM){}(PETITIONER) MANIKA TRIPATHY(MANIKATRIPATHY@YAHOO.COM)(9811831835)(RESPONDENT) DILIP SINGH LAW OFFICE(OFFICE.DILIPSINGH@GMAIL.COM)(9810111052)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN){0}(RESPONDENT) GAURAV DUA(GAURAVDUA8@GMAIL.COM)(9873816418)(RESPONDENT) MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(RESPONDENT)		

COURT NO. 47  
HON'BLE MR. JUSTICE PURUSHAINDR KUMAR KAURAV

**NOTE:** AS DIRECTED, ADVOCATES/LITIGANTS APPEARING THROUGH VIDEO CONFERENCING IN THE COURT OF HMJ PURUSHAINDR KUMAR KAURAV ARE TO MENTION ITEM NUMBER BEFORE THEIR NAME & SHALL STRICTLY ADHERE TO VIDEO CONFERENCING RULES OF THE HIGH COURT OF DELHI, DATED 26.10.2021 AND BAR CONCIL OF DELHI CIRCULAR NO. 602/GEN/SF/2024, DATED 12.11.2024 FAILING WHICH THE MATTER SHALL BE REFERRED TO THE BAR COUNCIL OF DELHI FOR APPROPRIATE ACTION.

**NOTE:** REGULAR MATTERS LISTED BEFORE HON'BLE MR. JUSTICE PURUSHAINDR KUMAR KAURAV WILL BE TAKEN UP AFTER COMPLETION OF ADVANCE CAUSE LIST ON DAILY BASIS.

**NOTE:** FOR MOVING ADJOURNMENT SLIP BY 06:00 P.M. ON LAST WORKING DAY PLEASE MAIL TO:

[daya.nidhi@dhc.nic.in](mailto:daya.nidhi@dhc.nic.in)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>PART-HEARD MATTERS</b>				
1	W.P.(C)-3718/2012 WITH W.P.(C) 5340/2016	PATPARGANJ FIE ENTREPRENEURS V/s EAST DELHI MUNICIAPL CORPORATION 7 ORS	PUSHKAR SOOD & ANSHUMAN SOOD, JAGDISH SAGAR, KUNAL VAJANI, VIKAS CHOPRA	
		OTHER DETAILS OF ADVOCATES: KUNAL VAJANI(FILINGS.NEWDELHI@FOXANDMANDAL.CO.IN)(9871889444)(RESPONDENT) VIKAS CHOPRA(VIKASCHOPRAADVOCATE@GMAIL.COM)(9212036118)(PETITIONER)		
2	W.P.(C)-5340/2016 CM APPL. 22256/2016 CM APPL. 24198/2019 WITH W.P.(C) 4120/2021 W.P.(C) 9711/2021 W.P.(C) 12247/2021 W.P.(C) 5706/2016 W.P.(C) 875/2023 W.P.(C) 5675/2016 W.P.(C) 6027/2016 W.P.(C) 8251/2016 W.P.(C) 3770/2017 W.P.(C) 9959/2021	DELHI FACTORY OWNERS' FEDERATION V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS	ABHINANDAN BANERJEE, ANIRUDH WADHWA, MONI CINMOY, ANUJ AGGARWAL, FIRDOUSE QUTUB WANI, KUNAL VAJANI, VIKAS CHOPRA, ROHIT LOCHAV	
		OTHER DETAILS OF ADVOCATES: ANIRUDH WADHWA()(9910612299)(PETITIONER) FIRDOUSE QUTUB WANI(FIRDOUSEWANI.LAWZ@GMAIL.COM)(9718043116)(RESPONDENT) KUNAL VAJANI(FILINGS.NEWDELHI@FOXANDMANDAL.CO.IN)(9871889444)(RESPONDENT) VIKAS CHOPRA(VIKASCHOPRAADVOCATE@GMAIL.COM)(9212036118)(PETITIONER) ROHIT LOCHAV(ROHITLOCHAV96@GMAIL.COM)(8191863360)(RESPONDENT)		
3	W.P.(C)-5675/2016 CM APPL. 23488/2016	R C GUPTA AND BROTHERS (HUF) V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS	WADHWA LAW CHAMBERS, MONI CINMOY, VIKAS CHOPRA	
		OTHER DETAILS OF ADVOCATES: VIKAS CHOPRA(VIKASCHOPRAADVOCATE@GMAIL.COM)(9212036118)(PETITIONER)		
4	W.P.(C)-5706/2016 CM APPL. 23575/2016	BALRAJ DHINGRA V/s NORTH DELHI MUNICIPAL CORPORATION & ORS.	B L WALI, MONI CINMOY, ABHINEET GULATI, KUNAL VAJANI, VIKAS CHOPRA	
		OTHER DETAILS OF ADVOCATES: KUNAL VAJANI(FILINGS.NEWDELHI@FOXANDMANDAL.CO.IN)(9871889444)(RESPONDENT)		

		VIKAS CHOPRA(VIKASCHOPRAADVOCATE@GMAIL.COM)(9212036118)(PETITIONER)	
5	W.P.(C)-6027/2016 CM APPL. 24791/2016 WITH W.P.(C) 4120/2021	SEVEN SEAS HOSPITALITY PVT LTD AND ANR V/s NORTH DELHI MUNICIPAL CORPORATION	S C SINGHAL, SUNITA OJHA, VIKAS CHOPRA, VARUN GOSWAMI
		OTHER DETAILS OF ADVOCATES: SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT) VIKAS CHOPRA(VIKASCHOPRAADVOCATE@GMAIL.COM)(9212036118)(PETITIONER) VARUN GOSWAMI(VARUNLEGAL@YAHOO.CO.IN)(9810117465)(PETITIONER)	
6	W.P.(C)-8251/2016 CM APPL. 34198/2016 CM APPL. 5215/2018 WITH W.P.(C) 5675/2016 W.P.(C) 5340/2016	APEX CHAMBER OF COMMERCE & INDUSTRY OF NCT OF DELHI V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS.	VIVEK KUMAR TANDON & MAMTA TANDON, VIVEK KUMAR TANDON, RAJAN TYAGI, SUNITA OJHA, KUNAL VAJANI, VIKAS CHOPRA
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR TANDON()(9717338525)(PETITIONER) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT) KUNAL VAJANI(FILINGS.NEWDELHI@FOXANDMANDAL.CO.IN)(9871889444)(RESPONDENT) VIKAS CHOPRA(VIKASCHOPRAADVOCATE@GMAIL.COM)(9212036118)(PETITIONER)	
7	W.P.(C)-3770/2017 CM APPL. 16590/2017 WITH W.P.(C) 5675/2016	ANSH HOTEL & RESORTS PRIVATE LIMITED V/s NORTH DELHI MUNICIPAL CORPORATION & ORS	VIVEK KUMAR TANDON & MAMTA TANDON, VIKAS CHOPRA
		OTHER DETAILS OF ADVOCATES: VIKAS CHOPRA(VIKASCHOPRAADVOCATE@GMAIL.COM)(9212036118)(PETITIONER)	
8	W.P.(C)-12247/2021 CM APPL. 38313/2021	SUPREME MOTORS PVT LTD THROUGH ITS DIRECTOR ANUJ SANGHI V/s NORTH DELHI MUNICIPAL CORPORATION THROUGH THE COMMISSIONER & ANR.	AMIT GUPTA, AMIT GUPTA, KUNAL VAJANI, VIKAS CHOPRA
		OTHER DETAILS OF ADVOCATES: BHAVINI SRIVASTAVA(AGUPTACHAMBER@GMAIL.COM)(9810273846)(PETITIONER) RAVINDER(RAVINDERCLMCD@GMAIL.COM)()(RESPONDENT) MITTAL SOLICITORS(MITTALSOLICITORS@GMAIL.COM)()(RESPONDENT) NDMC(CLO-NDMC@MCD.NIC.IN)(9212504099)(RESPONDENT) KUNAL VAJANI(FILINGS.NEWDELHI@FOXANDMANDAL.CO.IN)(9871889444)(RESPONDENT) VIKAS CHOPRA(VIKASCHOPRAADVOCATE@GMAIL.COM)(9212036118)(PETITIONER)	
9	W.P.(C)-4120/2021 CM APPL. 12542/2021 CM APPL. 15144/2021 WITH W.P.(C) 5340/2016 W.P.(C) 6027/2016	CHINTPURNI OVERSEAS PRIVATE LIMITED V/s NORTH DELHI MUNICIPAL CORPORATION & ORS.	AVADH BIHARI KAUSHIK, SUNITA OJHA, KUNAL VAJANI, VIKAS CHOPRA
		OTHER DETAILS OF ADVOCATES: AVADH KAUSHIK(AVADHKAUSHIK@GMAIL.COM)(9811455431)(PETITIONER) AVADH KAUSHIK(AVADHKAUSHIK@GMAIL.COM)(9811455431)(PETITIONER) MS. ANSUYA SALWAN(ANUSALWAN@GMAIL.COM)(9811225368)(RESPONDENT) AKHIL MITTAL(MITTALSOLICITORS@GMAIL.COM)(9212504099)(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(PETITIONER) KUNAL VAJANI(FILINGS.NEWDELHI@FOXANDMANDAL.CO.IN)(9871889444)(RESPONDENT) VIKAS CHOPRA(VIKASCHOPRAADVOCATE@GMAIL.COM)(9212036118)(PETITIONER)	
10	W.P.(C)-9711/2021 CM APPL. 29963/2021	SAKSHAM PROMOTORS (INDIA) PRIVATE LIMITED V/s NORTH DELHI MUNICIPAL CORPORATION & ANR.	ACHIN MITTAL, ACHIN MITTAL, SUNITA OJHA, KUNAL VAJANI, VIKAS CHOPRA
		OTHER DETAILS OF ADVOCATES: SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT) KUNAL VAJANI(FILINGS.NEWDELHI@FOXANDMANDAL.CO.IN)(9871889444)(RESPONDENT) VIKAS CHOPRA(VIKASCHOPRAADVOCATE@GMAIL.COM)(9212036118)(PETITIONER)	
11	W.P.(C)-9959/2021 CM APPL. 35759/2021 CM APPL. 35760/2021	COMMUNITY WELFARE BANQUET ASSOCIATION DELHI REGISTERED V/s NORTH DELHI MUNICIPAL CORPORATION & ORS.	KARAN BABUTA, KARAN BABUTA, KUNAL VAJANI, FIRDOUSE QUTUB WANI, VIKAS CHOPRA, VARUN GOSWAMI
		OTHER DETAILS OF ADVOCATES: DADKSH ARORA (CLO@CHOPRALAWOFFICES.COM)(9811502909)(PETITIONER) SOUTH DELHI MUNICIPAL CORPORATION(CLOSDMC@GMAIL.COM)()(RESPONDENT) EDMC(PATOCLOEDMC@GMAIL.COM)()(RESPONDENT) DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION	



		<p>LTD(DSIIDCCHAIRMAN@GMAIL.ORG){}(RESPONDENT)                  NORTH DELHI MUNICIPAL CORPORATION(COMMR-NORTHDMC@MCD.NIC.IN){}(RESPONDENT)                  DAKSH ARORA(CLO@CHOPRALAWOFFICES.COM)(9811502909)(PETITIONER)                  NDMC(CLO-NDMC@MCD.NIC.IN,                  RAVINDERCLOMCD@GMAIL.COM)(9212504099)(RESPONDENT)                  SDMC(CLOSDMC@GMAIL.COM)(9717788732)(RESPONDENT)                  DELHI STATE INDUSTRIAL AND INFRASTRUCTURE CORPORATION                  LTD(DSIIDCLC@GMAIL.COM){}(RESPONDENT)                  EDMC(PATOCLOEDMC@GMAIL.COM)(9968630786)(RESPONDENT)                  KUNAL                  VAJANI(FILINGS.NEWDELHI@FOXANDMANDAL.CO.IN)(9871889444)(RESPONDENT)                  FIRDOUSE QUTUB                  WANI(FIRDOUSEWANI.LAWZ@GMAIL.COM)(9718043116)(RESPONDENT)                  KUNAL                  VAJANI(FILINGS.NEWDELHI@FOXANDMANDAL.CO.IN)(9871889444)(RESPONDENT)                  VIKAS                  CHOPRA(VIKASCHOPRAADVOCATE@GMAIL.COM)(9212036118)(PETITIONER)                  VARUN GOSWAMI(VARUNLEGAL@YAHOO.CO.IN)(9810117465)(PETITIONER)</p>		
12	W.P.(C)-875/2023 CM APPL. 3398/2023	TUSHAR KAPOOR & ORS. V/s MUNICIPAL CORPORATION OF DELHI & ORS.	VARUN GOSWAMI, SUNITA OJHA, KUNAL VAJANI, SONAL ANAND, VIKAS CHOPRA, ROHIT LOCHAV	
		<p>OTHER DETAILS OF ADVOCATES:                  VARUN GOSWAMI(VARUNLEGAL@YAHOO.CO.IN)(9810117465)(PETITIONER)                  R K DHAWAN AND ANUSALWAN(RKDHAWAN9@GMAIL.COM,                  ANUSALWAN@GMAIL.COM){}(RESPONDENT)                  SANTOSH KUMAR                  TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)                  MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM){}(RESPONDENT)                  MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM){}(RESPONDENT)                  DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION                  LTD(DSIIDCCHAIRMAN@GMAIL.ORG){}(RESPONDENT)                  SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(PETITIONER)                  KUNAL                  VAJANI(FILINGS.NEWDELHI@FOXANDMANDAL.CO.IN)(9871889444)(RESPONDENT)                  SONAL ANAND(SONALANAND99@GMAIL.COM)(9811101222)(PETITIONER)                  VIKAS                  CHOPRA(VIKASCHOPRAADVOCATE@GMAIL.COM)(9212036118)(PETITIONER)                  ROHIT LOCHAV(ROHITLOCHAV96@GMAIL.COM)(8191863360)(RESPONDENT)</p>		
13	W.P.(C)-1186/2023 CM APPL. 4542/2023	RAKESH KUMAR V/s MUNICIPAL CORPORATION OF DELHI AND ANR.	VARUN GOSWAMI, SONAL ANAND, VIKAS CHOPRA	
		<p>OTHER DETAILS OF ADVOCATES:                  RAKESH KUMAR (VISHUDIXIT61@GMAIL.COM)(9810016125)(PETITIONER)                  VARUN GOSWAMI(VARUNLEGAL@YAHOO.COM)(9810117465)(PETITIONER)                  ANUSHAWAN (ANUSALWAN@GMAIL.COM){}(RESPONDENT)                  DELHI STATE INDUSTRIAL (DSIIDCLC@GMAIL.COM){}(RESPONDENT)                  RK DHAWAN(RKDHAWAN9@GMAIL.COM){}(RESPONDENT)                  SANTOSH KUMAR                  TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM){}(RESPONDENT)                  MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM){}(RESPONDENT)                  SONAL ANAND(SONALANAND99@GMAIL.COM)(9811101222)(PETITIONER)                  VIKAS                  CHOPRA(VIKASCHOPRAADVOCATE@GMAIL.COM)(9212036118)(PETITIONER)</p>		
14	W.P.(C)-14127/2023 CM APPL. 55860/2023	V P REALTORS P LTD V/s MUNICIPAL CORPORATION OF DELHI & ORS.	PUSHKAR SOOD	
		<p>OTHER DETAILS OF ADVOCATES:                  PUSHKAR SOOD(PUSHKARSOOD03@GMAIL.COM)(9958847558)(PETITIONER)                  MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM){}(RESPONDENT)                  SANTOSH KUMAR                  TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)                  DR. RAHUL                  CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)</p>		
15	W.P.(C)-15750/2023 CM APPL. 63286/2023 WITH W.P.(C) 5340/2016	M/S JENSON INSULATOR & ANR. V/s MUNICIPAL CORPORATION OF DELHI & ORS.	PUSHKAR SOOD, SHAHANA FARAH	
		<p>OTHER DETAILS OF ADVOCATES:                  PUSHKAR SOOD(PUSHKARSOOD03@GMAIL.COM)(9958847558)(PETITIONER)                  DR. RAHUL                  CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)                  MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM){}(RESPONDENT)                  SANTOSH KUMAR                  TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)                  SHAHANA FARAH(SHAHANAFARAH@GMAIL.COM)(9810006902)(RESPONDENT)</p>		

COURT NO. 26  
HON'BLE MS.JUSTICE NEENA BANSAL KRISHNA

NOTE: IT IS CIRCULATED FOR INFORMATION OF THE LD. COUNSELS/ LITIGANTS THAT NO ADJOURNMENT SHALL BE GRANTED IN ANY MATTER LISTED BEFORE HER LADYSHIP ON THE GROUND OF NON AVAILABILITY / ILLNESS UNLESS THERE IS AN ADJOURNMENT SLIP IN THE PRESCRIBED FORMAT CIRCULATED AS PER RULES.

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[cmpankaj.dhc@gov.in](mailto:cmpankaj.dhc@gov.in)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>BAIL</b>				
1	BAIL APPLN.-942/2025	SUMAN KUMAR V/s STATE GOVT. OF NCT OF DELHI	SHIVA SANTANAM SWAMINADHAN	
		OTHER DETAILS OF ADVOCATES: RAHUL SHARMA (WAKILRAHUL@GMAIL.COM)(9540005499)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(RANHOLA-809/2022)
<b>SUSPENSION OF SENTENCE</b>				
2	CRL.A.-176/2004 WITH CRL.REV.P. 332/2004	ASHOK KUMAR & ANR. V/s STATE OF DELHI	MR.RAJEEV G. NASEEM, SHAMBHU NATH, MR.SUNIL KAPOOR, NITIN KHANNA, MUNI LAL YADAV, RAJNI GUPTA	
		OTHER DETAILS OF ADVOCATES: MUNI LAL YADAV(MLYADAVADVOCATE3@GMAIL.COM)(9810329394)(PETITIONER) RAJNI GUPTA(RAJNIGUPTA3@GMAIL.COM)(9871216664)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NAJAFGARH-340/2003) CRL.A. 763/2004 FILED BY BHUTTAN @ USMAN (DISPOSED ON : 2009-02-09 )  P.S.-FIR NO. :(NAJAFGARH-340/2003)
3	CRL.REV.P.-332/2004 WITH CRL.A. 176/2004	ASHOK KUMAR V/s STATE (NCT OF DELHI) & ORS	SHAMBHU NATH, SUNIL KAPOOR, SUNIL KHANNA, RICHA KAPOOR, NITIN KHANNA, MUNI LAL YADAV, RAJNI GUPTA	
		OTHER DETAILS OF ADVOCATES: MUNI LAL YADAV(MLYADAVADVOCATE3@GMAIL.COM)(9810329394)(PETITIONER) RAJNI GUPTA(RAJNIGUPTA3@GMAIL.COM)(9871216664)(PETITIONER)		P.S.-FIR NO. :(NARELA-564/1998)
4	CRL.REV.P.(NI)-24/2025 CRL.M.(BAIL) 190/2025	MUKEEM KHAN V/s STATE OF NCT OF DELHI & ANR.	ASIM NAEEM	
		OTHER DETAILS OF ADVOCATES: ASIM NAEEM(ASIMNAEEMADV@GMAIL.COM)(9811056644)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
<b>FOR ADMISSION</b>				
5	CRL.REV.P.-66/2025	SUBRATO SARKAR V/s SH SANJEEV KUMAR	SYED ARHAM MASUD	
		OTHER DETAILS OF ADVOCATES: SYED ARHAM MASUD(SYEDARHAMMASUD@GMAIL.COM)(9897067859)(PETITIONER) SANJEEV (SANJEEVLEGALWARRIOR@GMAIL.COM)(0)(RESPONDENT)		
<b>AFTER NOTICE MISC. MATTERS</b>				
6	CRL.A.-630/2009 WITH CRL.A. 631/2009 CRL.A. 632/2009	J.K. SINGH, DIRECTOR M/S MESCO PHARMACEUTICALS LTD. V/s SPEICAL DIRECTOR , ENFORCEMENT DIRECTORATE	R.K. HANDOO, ARKAJ KUMAR	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES:		

		ARKAJ KUMAR(ARKAJKUMAR@GMAIL.COM)(9810478949)(RESPONDENT)		
7	CRL.A.-631/2009	MESCO PHARMACEUTICALS LTD. V/s SPECIAL DIRECTOR, ENFORCEMENT DIRECTORATE	R.K. HANDOO, BHARATHI RAJU, ARKAJ KUMAR	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: ARKAJ KUMAR(ARKAJKUMAR@GMAIL.COM)(9810478949)(RESPONDENT)		
8	CRL.A.-632/2009	RITA SINGH, DIRECTOR M/S MESCO PHARMACEUTICALS LTD. V/s SPECIAL DIRECTOR, ENFORCMENT DIRECTOR.	R.K. HANDOO, BHARATHI RAJU, ARKAJ KUMAR	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: ARKAJ KUMAR(ARKAJKUMAR@GMAIL.COM)(9810478949)(RESPONDENT)		
9	CRL.A.-1158/2018 WITH CRL.L.P. 109/2019 CRL.A. 1192/2018 CRL.A. 1219/2018 CRL.A. 1248/2018 CRL.A. 57/2019	SH. ISHWAR SINGH V/s STATE	S.S. DALAL, ABHINAV SEKHRI	
		OTHER DETAILS OF ADVOCATES: S.S. DALAL()(9811344837)(PETITIONER) ABHINAV SEKHRI(ABHINAVSEKHRI@GMAIL.COM)(8826571429)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-4/2001) CRL.A. 1192/2018 FILED BY SURESH CHANDRA (D. OF HEARING : 2025-04-28 ) CRL.A. 57/2019 FILED BY DHARMA NAND (D. OF HEARING : 2025-04-28 ) CRL.L.P. 109/2019 FILED BY STATE (NCT OF DELHI ) (D. OF HEARING : 2025-04-28 ) CRL.REV.P. 857/2018 FILED BY SURESH CHANDRA (DISPOSED ON : 2018-10-16 ) CRL.A. 1219/2018 FILED BY DAYANAND SAROHA (D. OF HEARING : 2025-04-28 ) CRL.A. 1210/2018 FILED BY GIAN CHAND SHARMA (DISPOSED ON : 2021-04-15 ) CRL.A. 1248/2018 FILED BY VINOD KUMAR PANDEY (D. OF HEARING : 2025-04-28 )  P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH- 4/2001)
10	CRL.A.-1192/2018	SURESH CHANDRA V/s STATE	RAJENDER PAL SINGH, GAURAV BHARDWAN, R.K MIRG	
		OTHER DETAILS OF ADVOCATES: RAJENDER PAL SINGH()(9810310132)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-4/2001) CRL.A. 1158/2018 FILED BY SH. ISHWAR SINGH (D. OF HEARING : 2025-04-28 ) CRL.A. 57/2019 FILED BY DHARMA NAND (D. OF HEARING : 2025-04-28 ) CRL.L.P. 109/2019 FILED BY STATE (NCT OF DELHI ) (D. OF HEARING : 2025-04-28 ) CRL.REV.P. 857/2018 FILED BY SURESH CHANDRA (DISPOSED ON : 2018-10-16 ) CRL.A. 1219/2018 FILED BY DAYANAND SAROHA (D. OF HEARING : 2025-04-28 ) CRL.A. 1210/2018 FILED BY GIAN CHAND SHARMA (DISPOSED ON : 2021-04-15 ) CRL.A. 1248/2018 FILED BY VINOD KUMAR PANDEY (D. OF HEARING : 2025-04-28 )  P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH- 4/2001)
11	CRL.A.-1219/2018	DAYANAND SAROHA V/s STATE	VIKRAM SINGH PANWAR	
		OTHER DETAILS OF ADVOCATES: VIKRAM SINGH PANWAR()(9871200022)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-4/2001) CRL.A. 1158/2018 FILED BY SH. ISHWAR SINGH (D. OF HEARING : 2025-04-28 ) CRL.A. 1192/2018 FILED BY SURESH CHANDRA (D. OF HEARING : 2025-04-28 ) CRL.A. 57/2019 FILED BY DHARMA NAND (D. OF HEARING : 2025-04-28 ) CRL.L.P. 109/2019 FILED BY STATE (NCT OF DELHI ) (D. OF HEARING : 2025-04-28 ) CRL.REV.P. 857/2018 FILED BY SURESH CHANDRA (DISPOSED ON : 2018-10-16 ) CRL.A. 1210/2018 FILED BY GIAN CHAND SHARMA (DISPOSED ON : 2021-04-15 ) CRL.A. 1248/2018 FILED BY VINOD KUMAR PANDEY (D. OF HEARING : 2025-04-28 )

				P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-4/2001)
12	CRL.A.-1248/2018	VINOD KUMAR PANDEY V/s STATE	RAJPAL SINGH, ANAND YADAV	
		OTHER DETAILS OF ADVOCATES: RAJPAL SINGH()(9811263161)(PETITIONER) ANAND YADAV(LOKESHVARSHNEY1973@GMAIL.COM)(9810126454)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-4/2001) CRL.A. 1158/2018 FILED BY SH. ISHWAR SINGH (D. OF HEARING : 2025-04-28 ) CRL.A. 1192/2018 FILED BY SURESH CHANDRA (D. OF HEARING : 2025-04-28 ) CRL.A. 57/2019 FILED BY DHARMA NAND (D. OF HEARING : 2025-04-28 ) CRL.L.P. 109/2019 FILED BY STATE (NCT OF DELHI ) (D. OF HEARING : 2025-04-28 ) CRL.REV.P. 857/2018 FILED BY SURESH CHANDRA (DISPOSED ON : 2018-10-16 ) CRL.A. 1219/2018 FILED BY DAYANAND SAROHA (D. OF HEARING : 2025-04-28 ) CRL.A. 1210/2018 FILED BY GIAN CHAND SHARMA (DISPOSED ON : 2021-04-15 )  P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-4/2001)
13	CRL.A.-57/2019	DHARMA NAND V/s STATE	VIVEK KUMAR TANDON	
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR TANDON()(9811363057)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-4/2001) CRL.A. 1158/2018 FILED BY SH. ISHWAR SINGH (D. OF HEARING : 2025-04-28 ) CRL.A. 1192/2018 FILED BY SURESH CHANDRA (D. OF HEARING : 2025-04-28 ) CRL.L.P. 109/2019 FILED BY STATE (NCT OF DELHI ) (D. OF HEARING : 2025-04-28 ) CRL.REV.P. 857/2018 FILED BY SURESH CHANDRA (DISPOSED ON : 2018-10-16 ) CRL.A. 1219/2018 FILED BY DAYANAND SAROHA (D. OF HEARING : 2025-04-28 ) CRL.A. 1210/2018 FILED BY GIAN CHAND SHARMA (DISPOSED ON : 2021-04-15 ) CRL.A. 1248/2018 FILED BY VINOD KUMAR PANDEY (D. OF HEARING : 2025-04-28 )  P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-4/2001)
14	CRL.L.P.-109/2019 WITH CRL.A. 57/2019 CRL.A. 1192/2018	STATE (NCT OF DELHI ) V/s LALIT KUMAR RANA	ASHOK KUMAR GARG, PYARI	
		OTHER DETAILS OF ADVOCATES: ASHOK KUMAR GARG()(9212545664)(PETITIONER) PYARI (KHANZOYA2097@GMAIL.COM)(9643190438)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-4/2001) CRL.A. 1158/2018 FILED BY SH. ISHWAR SINGH (D. OF HEARING : 2025-04-28 ) CRL.A. 1192/2018 FILED BY SURESH CHANDRA (D. OF HEARING : 2025-04-28 ) CRL.A. 57/2019 FILED BY DHARMA NAND (D. OF HEARING : 2025-04-28 ) CRL.REV.P. 857/2018 FILED BY SURESH CHANDRA (DISPOSED ON : 2018-10-16 ) CRL.A. 1219/2018 FILED BY DAYANAND SAROHA (D. OF HEARING : 2025-04-28 ) CRL.A. 1210/2018 FILED BY GIAN CHAND SHARMA (DISPOSED ON : 2021-04-15 ) CRL.A. 1248/2018 FILED BY VINOD KUMAR PANDEY (D. OF HEARING : 2025-04-28 )  P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-4/2001)
15	CRL.L.P.-316/2017 CRL.M.A. 8546/2017 WITH CRL.L.P. 318/2017	NATIONAL SCHEDULED CASTES FINANCE & DEVELOPMENT CORP V/s STATE, NCT OF DELHI & ORS	RAKESH SINHA	
		OTHER DETAILS OF ADVOCATES:		

16	CRL.L.P.-318/2017 CRL.M.A. 8549/2017	NATIONAL SCHEDULED CASTES FINANCE & DEVELOPMENTS CORP V/s STATE, NCT OF DELHI & ORS	RAKESH SINHA	
		OTHER DETAILS OF ADVOCATES:		
17	CRL.L.P.-643/2017	SAVITRI SINGH V/s NADEEM KHAN	SUNIL SHARMA, HARSH VARDHAN SHARMA	
		OTHER DETAILS OF ADVOCATES: HARSH VARDHAN SHARMA(VSXJURISDELHI@GMAIL.COM)(9818271747)(RESPONDENT)		
18	CRL.L.P.-264/2019	INDERJEET SINGH ARORA V/s JASVEEN KAUR	PREETI SINGH, KUNDAN KUMAR	
		OTHER DETAILS OF ADVOCATES: PREETI SINGH(9312411311)(PETITIONER)		
19	CRL.L.P.-355/2019	SHAKEEL AHMED V/s STATE NCT OF DELHI & ANR	RAJIV RANJAN	
		OTHER DETAILS OF ADVOCATES: RAJIV RANJAN(9810594551)(PETITIONER)		
20	CRL.L.P.-467/2019 WITH CRL.L.P. 472/2019 CRL.L.P. 473/2019 CRL.L.P. 474/2019 CRL.L.P. 476/2019 CRL.L.P. 468/2019 CRL.L.P. 469/2019 CRL.L.P. 470/2019 CRL.L.P. 471/2019	M/S SHREE SAMBHAV PAPERS PVT LTD V/s M/S SHREE RAM STRAW PRODUCTS LTD. & ORS	ANUKUL RAJ, MOHIT CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: ANUKUL RAJ(9717435874)(PETITIONER)		
21	CRL.L.P.-468/2019	M/S SHREE SAMBHAV PAPERS PVT LTD V/s M/S SHREE RAM STRAW PRODUCTS LTD. & ORS	ANUKUL RAJ, MOHIT CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: ANUKUL RAJ(9717435874)(PETITIONER)		
22	CRL.L.P.-469/2019	M/S SHREE SAMBHAV PAPERS PVT LTD V/s M/S SHREE RAM STRAW PRODUCTS LTD. & ORS	ANUKUL RAJ, MOHIT CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: ANUKUL RAJ(9717435874)(PETITIONER)		
23	CRL.L.P.-470/2019	M/S SHREE SAMBHAV PAPERS PVT. LTD. V/s M/S SHREE RAM STRAW PRODUCTS LTD. & ORS	ANUKUL RAJ, MOHIT CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: ANUKUL RAJ(9717435874)(PETITIONER)		
24	CRL.L.P.-471/2019	M/S SHREE SAMBHAV PAPERS PVT. LTD. V/s M/S SHREE RAM STRAW PRODUCTS LTD. & ORS	ANUKUL RAJ, MOHIT CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: ANUKUL RAJ(9717435874)(PETITIONER)		
25	CRL.L.P.-472/2019	M/S SHREE SAMBHAV PAPERS PVT. LTD. V/s M/S SHREE RAM STRAW PRODUCTS LTD. & ORS	ANUKUL RAJ, MOHIT CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: ANUKUL RAJ(9717435874)(PETITIONER)		
26	CRL.L.P.-473/2019	M/S SHREE SAMBHAV PAPERS PVT LTD V/s M/S SHREE RAM STRAW PRODUCTS STRAW PRODUCTS LTD. & ORS	ANUKUL RAJ, MOHIT CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: ANUKUL RAJ(9717435874)(PETITIONER)		
27	CRL.L.P.-474/2019	M/S SHREE SAMBHAV PAPERS PVT LTD V/s M/S SHREE RAM STRAW PRODUCTS LTD. & ORS	ANUKUL RAJ, MOHIT CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: ANUKUL RAJ(9717435874)(PETITIONER)		
28	CRL.L.P.-476/2019	M/S SHREE SAMBHAV PAPERS PVT LTD V/s M/S SHREE RAM STRAW PRODUCTS LTD. & ORS	ANUKUL RAJ, MOHIT CHAUDHARY	

		OTHER DETAILS OF ADVOCATES: ANUKUL RAJ()(9717435874)(PETITIONER)		
29	CRL.M.C.-2275/2017	MONIKA AGGARWAL & ORS V/s THE STATE & ORS	ABHISHEK VIKRAM	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SUBZI MANDI-45/2010) CRL.M.C. 2070/2014 FILED BY MONIKA AGGARWAL (DISPOSED ON : 2014-09-23 ) P.S.-FIR NO. :(SUBZI MANDI-45/2010)
30	CRL.M.C.-457/2018 CRL.M.A. 49287/2018 CRL.M.A. 8207/2019 CRL.M.A. 2910/2021	VEENA S RAO V/s CENTRAL BUREAU OF INVESTIGATION	CHIRAG MADAN, CHIRAG MADAN	
		OTHER DETAILS OF ADVOCATES: CHIRAG MADAN()(9999276327)(PETITIONER) CHIRAG MADAN()(9999276327)(PETITIONER) CHIRAG MADAN()(9999276327)(PETITIONER) CHIRAG MADAN , (CONTACT@MSLAWCHAMBERS.COM)(9999276327)(PETITIONER) ASHISH PAREEKH(ASHISHPAREEKH@CBI.GOV.IN)(9958756905)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-217-2015-A-0002) W.P.(CRL) 833/2021 FILED BY SRI DESARAJU VENUGOPAL (DISPOSED ON : 2022-11-25 ) P.S.-FIR NO. :(CBI-217-2015-A-0002)
31	CRL.M.C.-4619/2018(Disposed off case)	MAJID KHAN @ KAMAL V/s STATE ( NCT) OF DELHI	B S CHOWDHARY	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BHAJAN PURA-406/2016) BAIL APPLN. 3192/2020 FILED BY ISHWAR @ KANCHI (DISPOSED ON : 2020-12-03 ) W.P.(CRL) 2993/2017 FILED BY MAJID KHAN @ KAMAL (DISPOSED ON : 2018-04-25 ) BAIL APPLN. 2483/2017 FILED BY MAJID KHAN @ KAMAL (DISPOSED ON : 2018-07-06 ) BAIL APPLN. 2025/2017 FILED BY MAJID KHAN @ KAMAL (DISPOSED ON : 2018-02-07 ) BAIL APPLN. 176/2019 FILED BY MAJID KHAN @ KAMAL (DISPOSED ON : 2019-04-10 ) BAIL APPLN. 1634/2019 FILED BY MAJID KHAN @ KAMAL (DISPOSED ON : 2019-08-06 ) CRL.M.C. 1017/2020 FILED BY MAJID KHAN @ KAMAL (DISPOSED ON : 2022-03-09 ) P.S.-FIR NO. :(BHAJAN PURA-406/2016)
32	CRL.M.C.-5883/2018 CRL.M.A. 47799/2018 WITH CRL.M.C. 5886/2018 CRL.M.C. 5887/2018 CRL.M.C. 5888/2018	SURENDER KUMAR TUTEJA V/s INCOME TAX OFFICE (ITO)	SANTOSH KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR PANDEY()(9810175286)(PETITIONER)		
33	CRL.M.C.-5886/2018 CRL.M.A. 47805/2018	SURENDER KUMAR TUTEJA V/s INCOME TAX OFFICE (ITO)	SANTOSH KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR PANDEY()(9810175286)(PETITIONER)		
34	CRL.M.C.-5887/2018 CRL.M.A. 47807/2018 WITH CRL.M.C. 5888/2018	VINOD SAGAR WAHI & ANR. V/s INCOME TAX OFFICE (ITO)	SANTOSH KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR PANDEY()(9810175286)(PETITIONER)		
35	CRL.M.C.-5888/2018 CRL.M.A. 47809/2018	VINOD SAGAR WAHI & ANR. V/s INCOME TAX OFFICE (ITO)	SANTOSH KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR PANDEY()(9810175286)(PETITIONER)		
36	CRL.M.C.-6235/2018	DINESH KUMAR V/s STATE & ORS.	B.S. RANA	
		OTHER DETAILS OF ADVOCATES: B.S. RANA()(8745027899)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NANGLOI-88/2016) W.P.(CRL) 1677/2018 FILED BY DINESH (DISPOSED ON : 2024-05-13 ) P.S.-FIR NO. :(NANGLOI-88/2016)
37	CRL.M.C.-1215/2021	VARSHA V/s STATE OF NCT DELHI	ABINASH KUMAR MISHRA	

		OTHER DETAILS OF ADVOCATES: ABINASHMISHRA(ABINASHKMISHRA@GMAIL.COM)(9811235958)(PETITIONER) ABINASH K.MISHRA(ABINASHKMISHRA@GMAIL.COM)(9811235958)(PETITIONER) STATE OF NCT DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) STATE OF NCT DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	P.S.-FIR NO. :(JANAK PURI METRO-10/2018)
38	CRL.M.C.-1426/2021 CRL.M.A. 9144/2021 WITH W.P.(CRL) 1515/2022	GUJARAT COOPERATIVE MILK MARKETING FEDERATION LTD & ORS. V/s STATE OF NCT DELHI & ANR.	ABHISHEK SINGH
		OTHER DETAILS OF ADVOCATES: VIKAS GULERIA(VIKAS.GULERIA@AMUL.COOP)()(RESPONDENT) AMRISH DWIVEDI(AMRISH@BANASDAIRY.COOP)()(RESPONDENT) VIKAS GULERIA(VIKAS.GULERIA@AMUL.COOP)()(RESPONDENT) BANASKANTHA DISTRICT CO-OPERATIVE MILK PRODUCERS UNION LTD.(AMRISH@BANASDAIRY.COOP)()(RESPONDENT) AMRISH DWIVEDI(AMRISH@BANASDAIRY.COOP)()(RESPONDENT) GUJARAT COOPERATIVE MILK MARKETING FEDERATION LTD(VIKAS.GULERIA@AMUL.COOP)()(RESPONDENT) GUJARAT COOPERATIVE MILK MARKETING FEDERATION LTD(VIKAS.GULERIA@AMUL.COOP)()(RESPONDENT) BANASKANTHA DISTRICT CO-OPERATIVE MILK PRODUCERS UNION LTD.(AMRISH@BANASDAIRY.COOP)()(RESPONDENT) ABHISHEK SINGH(ADVOCATE@LAI-LAW.COM)(9910291290)(PETITIONER) ABHISHEKSINGH(ABHISHEK.LEXICONS@GMAIL.COM)(9910291290)(PETITIONER) GUJARAT COOPERATIVE MILK MARKETING FEDERATION LTD(VIKAS.GULERIA@AMUL.COOP)()(PETITIONER) SH. VIKAS GULERIA(VIKAS.GULERIA@AMUL.COOP)()(PETITIONER) BANASKANTHA DISTRICT COOPERATIVE MILK PRODUCERS UNION LTD.(AMRISH@BANASDAIRY.COOP)()(PETITIONER) AMRISH DWIVEDI(AMRISH@BANASDAIRY.COOP)()(PETITIONER) STATE OF NCT DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) STATE OF NCT DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) MS KAPIL MALIK, FOOD SAFETY OFFICER(KAPIL.MALIK42@DELHI.GOV.IN)()(PETITIONER) MS KAPIL MALIK(KAPIL.MALIK42@DELHI.GOV.IN)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	
39	W.P.(CRL)-1515/2022 CRL.M.A. 13234/2022	CP WHOLESALE INDIA PRIVATE LIMITED & ANR. V/s STATE GOVT.OF NCT OF DELHI & ORS.	SHWETA BHARTI, ABHISHEK SINGH, AJIT WARRIER
		OTHER DETAILS OF ADVOCATES: M/S CP WHOLESALE INDIA PRIVATE LIMITED(AAYUSHI.AGARWAL@CPWJ.IN)(9560147254)(PETITIONER) AJAY SHARMA(AJAY.SHARMA@CPWI.IN)(9971093159)(PETITIONER) SH. VIJAY KUMAR SHARMA(BHAGWATISTORE8@GMAIL.COM)()(RESPONDENT) THE FFOD SAFETY OFFICER(KAPIL.MALIK42@DELHI.GOV.IN)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) M/S GUJARAT CO_OPERATIVE MILK MARKETING FEDERATION LTD(GCMMF@GMAIL.COM)()(RESPONDENT) SH. VIPUL KAPOOR (BHAGWATISTORE8@GMAIL.COM)(9818735979)(RESPONDENT) ABHISHEK SINGH(ABHISHEK.LEXICONS@GMAIL.COM)(9910291290)(PETITIONER) ABHISHEK SINGH(ABHISHEK.LEXICONS@GMAIL.COM)(9910291290)(PETITIONER) AJIT WARRIER(AJIT.WARRIER@AMSSHARDUL.COM)(9810098339)(PETITIONER)	
40	CRL.M.C.-1867/2025	AKIL AHMAD V/s CENTRAL BUREAU OF INVESTIGATION	HARSH K SHARMA
		OTHER DETAILS OF ADVOCATES: PROSOLL LAW(PROSOLLAWINC@GMAIL.COM)()(PETITIONER) HARSH K. SHARMA (PROSOLLAWINC@GMAIL.COM)(45135632)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT) CBI (DLACBIDHC@GMAIL.COM)()(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-218-2021-A-0007) BAIL APPLN. 279/2022 FILED BY ANUJ GUPTA (DISPOSED ON : 2022-02-23 ) CRL.M.C. 125/2022 FILED BY CBI (DISPOSED ON : 2022-02-23 ) CRL.M.C. 1158/2025 FILED BY DEVENDRA JAIN (D. OF HEARING : 2025-05-06 ) CRL.M.C. 1149/2025 FILED BY DILIP BUILDCON LIMITED (D. OF HEARING : 2025-05-06 )  P.S.-FIR NO. :(CBI-218-2021-A-0007)
41	CRL.REV.P.-50/2025	ANURADHA JAIN V/s STATE (NCT OF DELHI) & ORS.	HARSH JAIN
		OTHER DETAILS OF ADVOCATES: HARSH JAIN (HARSHJAIN.OFFICE@GMAIL.COM)(9811500559)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PREET VIHAR-244/1995) CRL.REV.P. 351/2000 FILED BY DR.RITA GUPTA & ANR. (DISPOSED ON : 2001-03-12 ) CRL.M.C. 3567/2001 FILED BY DR.R.K.JAIN & OTHS (DISPOSED ON : 2001-10-12 )

				CRL.M.C. 2938/2008 FILED BY DR.R.K.JAIN (DISPOSED ON : 2010-07-08 ) CRL.M.C. 471/2009 FILED BY J.L.GOEL & ORS. (DISPOSED ON : 2010-08-30 ) CRL.M.C. 999/2011 FILED BY R K JAIN (DISPOSED ON : 2011-05-24 ) CRL.M.C. 2240/2017 FILED BY DR R K JAIN (DISPOSED ON : 2017-11-24 ) W.P.(CRL) 3485/2018 FILED BY DR. R.K. JAIN (DISPOSED ON : 2025-02-17 )  P.S.-FIR NO. :(PREET VIHAR-244/1995)
42	CRL.REV.P.-77/2025 CRL.M.A. 5393/2025	SACHIN SHARMA V/s NITIN AGGARWAL	SEHDEV KUMAR	
		OTHER DETAILS OF ADVOCATES: SEHDEV GUPTA(ORTULEX@GMAIL.COM)(9034084323)(PETITIONER)		
43	CRL.REV.P.(MAT.)-55/2025 CRL.M.A. 3342/2025	ISHANT RASTOGI V/s RITIKA GUPTA	AMIT RATHORE	
		OTHER DETAILS OF ADVOCATES: AMIT RATHORE (AMITRATHORE.ADV@GMAIL.COM)(9811475767)(PETITIONER) SAXENA MAHESH (SAXENAMAHESH82@GMAIL.COM)(0)(RESPONDENT)		
44	W.P.(CRL)-3572/2017 CRL.M.A. 21134/2017 CRL.M.A. 5126/2018 CRL.M.A. 3706/2025	PRAKASH RADHEYSHYAM MISHRA V/s THE STATE GOVT OF NCT OF DELHI & ORS	ADITYA WADHWA, ROOHINA DUA, AMOL SINHA	
		OTHER DETAILS OF ADVOCATES: ROOHINA DUA()(8130315533)(PETITIONER) AMOL SINHA (AMOLSINHA.ASSOCIATES@GMAIL.COM)(9560020333)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BARAKHAMBA ROAD-108/2017)
45	W.P.(CRL)-3781/2018	MADHURAM PAPER PVT. LTD. V/s STATE & ORS.	DR. M.K. GAHLAUT	
		OTHER DETAILS OF ADVOCATES: DR. M.K. GAHLAUT()(9717266278)(PETITIONER)		
46	W.P.(CRL)-506/2019 CRL.M.A. 3547/2019 WITH W.P.(CRL) 524/2019	ASHOK KUMAR V/s STATE & ANR.	ADIT SUBRAMANIAM PUJARI	
		OTHER DETAILS OF ADVOCATES: ADIT SUBRAMANIAM PUJARI()(9599096409)(PETITIONER)		
47	W.P.(CRL)-524/2019 CRL.M.A. 3649/2019	ASHOK KUMAR V/s STATE & ANR.	ADIT SUBRAMANIAM PUJARI	
		OTHER DETAILS OF ADVOCATES: ADIT SUBRAMANIAM PUJARI()(9599096409)(PETITIONER)		
48	W.P.(CRL)-1494/2021 CRL.M.A. 12566/2021 WITH W.P.(CRL) 880/2022	VIKAS JAIN PROP. JAINA TRADING COMPANY V/s DGGI, ZONAL UNIT, MEERUT & ANR.	RAJESH JAIN, RAJESH JAIN	
		OTHER DETAILS OF ADVOCATES: RAJESH JAIN(INFOTAX@REDIFFMAIL.COM)(9810042928)(PETITIONER) HARPREET(HARPREETGSTSTANDINGCOUNSEL)(981125351)(RESPONDENT) ANUJ AGGARWAL(ANUJAGGARWALASCGNCTD@GMAIL.COM)(9891363718)(RESPONDENT)		
49	W.P.(CRL)-880/2022 CRL.M.A. 7510/2022 WITH W.P.(CRL) 1494/2021	CHETAN CABLETRONICS PVT LTD V/s DGGI ZONAL UNIT MEERUT & ORS.	AKSHAY SINGH	
		OTHER DETAILS OF ADVOCATES: CHETAN CABLETRONICS PVT LTD(OFFICE@RKLEGAL.ORG)(6200014985)(PETITIONER) PRABHAT KUMAR(OFFICE@RKLEGAL.ORG)(6200014985)(PETITIONER) PRABHAT KUMAR(OFFICE@RKLEGAL.ORG)(6200014985)(PETITIONER) DGGI ZONAL UNIT MEERUT(ANUJAGGARWALASCGNCTD@GMAIL.COM)(9891363718)(RESPONDENT) HARPREET (HARPREETSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT) PRINCIPAL DIRECTOR GENRAL(HARPREETSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT) PRINCIPAL DIRECTOR GENRAL(ADD-DECEI@NIC.IN)(9811253531)(RESPONDENT) DGGI ZONAL UNIT MEERUT(ANUJAGGARWALASCGNCTD@GMAIL.COM)(9891363718)(RESPONDENT) COMMISSIONER OF DELHI GOODS & SERVICES TAX(HARPREETSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT)		
<b>FOR COMPLIANCE</b>				
50	W.P.(CRL)-614/2021(Disposed off case)	SUNITA NEGI V/s STATE & ANR.	ASHESH LAL	
		OTHER DETAILS OF ADVOCATES: SUNITA NEGI (ASHESHLAL@YMAIL.COM)(9999905857)(RESPONDENT)		P.S.-FIR NO. :(MAIDAN GARHI-000257/2020)



	SUNITA NEGI (ASHESHLAL@YMAIL.COM)(9999905857)(RESPONDENT) SUNITA NEGI (ASHESHLAL@YMAIL.COM)(9999905857)(RESPONDENT) ASHESH(ASHESHLAL@YMAIL.COM)(9999905857)(PETITIONER) ASHESH LAL(ASHESHLAL@YMAIL.COM)(9999905857)(PETITIONER) SAKAWAN GAITELY (TANIMABHATIA2912@GMAIL.COM)(8800255211)(PETITIONER) SAKAWAN GAITELY (TANIMABHATIA2912@GMAIL.COM)(8800255211)(PETITIONER) STATE (DHCPROSCCUTIONDELHIPOLICE@GMAIL.COM)(9818479850)(PETITIONER) STATE (DHCPROSCCUTIONDELHIPOLICE@GMAIL.COM)(9818479850)(PETITIONER) STATE (DHCPROSCCUTIONDELHIPOLICE@GMAIL.COM)(9818479850)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SAKAWAN GAITELY(SKWN177@GMAIL.COM)(9818479850)(RESPONDENT)	
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COURT NO. 25  
HON'BLE DR.JUSTICE SWARANA KANTA SHARMA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>INTERIM BAIL</b>				
1	BAIL APPLN.-4621/2024	SANDEEP BEHL V/s STATE GOVT. OF NCT OF DELHI AND ANR.	MUMTAZ AHMAD	
		OTHER DETAILS OF ADVOCATES: SATISH SHARMA (MUMTAAZ512@GMAIL.COM)(9311111172)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NANAK PURA-55/2024)
<b>BAIL</b>				
2	BAIL APPLN.-815/2025	SHIVAM@BATA V/s STATE (GNCT OF DELHI) THROUGH SHO	VINEET JAIN	
		OTHER DETAILS OF ADVOCATES: VINEET JAIN (ASSOCIATESVINEETJAIN@GMAIL.COM)(9891055897)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SADAR BAZAR-385/2021)
3	BAIL APPLN.-1088/2025 CRL.M.A. 8206/2025	NAGENDRA RAY V/s STATE (NCT OF DELHI)	ANJU LATA	
		OTHER DETAILS OF ADVOCATES: AJAY SINHA (ADVOCATEAJAYSINHAA@GMAIL.COM)(9899039823)(PETITIONER) AJAY SINHA(ADVOCATEAJAYSINHAA@GMAIL.COM)(9899039823)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(JAHANGIR PURI-785/2023) BAIL APPLN. 252/2024 FILED BY MEENA (DISPOSED ON : 2024-01-23 ) P.S.-FIR NO. :(JAHANGIR PURI-785/2023)
4	BAIL APPLN.-1154/2025	FUZAIL KHALID SHEIKH V/s STATE GOVERNMENT OF NCT OF DELHI & ANR.	NAZIM UDDIN AHMED	
		OTHER DETAILS OF ADVOCATES: TANVEER KHAN (NAZIM.JKL@GMAIL.COM)(9718156319)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(CRIME AND RAILWAY- 200/2024) BAIL APPLN. 236/2025 FILED BY MRS. ANSARI ASMABANU IMDADALI (DISPOSED ON : 2025-02-06 ) P.S.-FIR NO. :(CRIME AND RAILWAY- 200/2024)

SUSPENSION OF SENTENCE				
5	CRL.REV.P.-621/2017 CRL.M.(BAIL) 1533/2017 CRL.M.A. 3588/2025	INDIA WASTE ENERGY DEV LTD & ANR V/s RAJINDER KUMAR & ANR	ANWESH MADHUKAR	
		OTHER DETAILS OF ADVOCATES:		
CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL)				
6	CRL.M.C.-2950/2022	SANTOSH RAI V/s THE STATE NCT OF DELHI AND ANR & ANR.	KAMOD YADAV	
		OTHER DETAILS OF ADVOCATES: KAMOD YADAV(ADV.KAMODKUMAR40@GMAIL.COM)(9540554638)(PETITIONER) SHAKIL AHMAD(NSCOMPOUND121204@GMAIL.COM)( )(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(NEW FRIENDS COLONY- 404/2021) BAIL APPLN. 113/2022 FILED BY SHUDHIR KUMAR RAI (DISPOSED ON : 2022-02-07 )  P.S.-FIR NO. :(NEW FRIENDS COLONY- 404/2021)
AFTER NOTICE MISC. MATTERS				
7	CRL.M.C.-2065/2022 CRL.M.A. 8752/2022	BRIJ MOHAN SOMANI & ORS. V/s THE STATE & ORS.	PRATEEK PRABHAKAR, ANAND VERDHAN MAITREYA, KUNAL KUKREJA, PRATEEK PRABHAKAR	
		OTHER DETAILS OF ADVOCATES: PRATEEK PRABHAKAR(ADV.PRATEEKSHARMA08@GMAIL.COM)(9813492800)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANAND VERDHAN MAITREYA(ANANDVERDHAN@GMAIL.COM)(9212799778)(RESPONDENT) KUNAL KUKREJA(WHITEANDBLACKLAWYERS@GMAIL.COM)(9871236226)(PETITIONER) PRATEEK PRABHAKAR(ADV.PRATEEKSHARMA08@GMAIL.COM)(9813492800)(PETITIONER)		P.S.-FIR NO. :(ECONOMIC OFFENCE WING-74/2012)
8	CRL.M.C.-2172/2022 CRL.M.A. 25492/2022	RESIZONE DEVELOPERS PVT. LTD & ORS. V/s THE STATE (NCT OF DELHI) & ANR.	GAURAV KUMAR, SUNIL DAHIYA	
		OTHER DETAILS OF ADVOCATES: FIDES & FIDUCIA LAW FIRM(GAURAVSINGH@GMAIL.COM)(9999720412)(PETITIONER) KUNDAN KUMAR(KUNDAN741@GMAIL.COM)(7982172695)(PETITIONER) KAPIL SHARMA.(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUNIL DAHIYA(ADVSUNILDAHIYA1979@GMAIL.COM)(9555650325)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(ROHINI NORTH-68/2019)
9	CRL.M.C.-2571/2022	MADHUBALA JAIN & ANR. V/s STATE OF NCT OF DELHI & ANR.	ISHITA SINHA, ANAND KUMAR AHLAWAT	
		OTHER DETAILS OF ADVOCATES: S & S LEGALISTS LLP(INFO@SANDSLEGALISTS.COM)( )(PETITIONER) ISHITA SINHA(INFO@SANDSLEGALISTS.COM)(9871447604)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANAND KUMAR AHLAWAT(ADV.ANAND AHLAWAT@GMAIL.COM)(9873107002)(RESPONDENT) ANAND KUMAR AHLAWAT(ADV.ANAND AHLAWAT@GMAIL.COM)(9873107002)(RESPONDENT)		
10	CRL.M.C.-3029/2022 CRL.M.A. 12758/2022 WITH CRL.M.C. 3273/2022	TDI INFRASTRUCTURE LTD. & ORS. V/s GOVT. OF NCT OF DELHI & ORS.	ROOH	
		OTHER DETAILS OF ADVOCATES: MANSI GUPTA(MANSI.GUPTA29@YMAIL.COM)(9501110099)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(ECONOMIC OFFENCE WING-276/2019)
11	CRL.M.C.-3273/2022 CRL.M.A. 13778/2022 CRL.M.A. 2016/2025 CRL.M.A. 2108/2025	TDI INFRASTRUCTURE LTD. & ORS. V/s GOVT. OF NCT OF DELHI & ORS.	ROOH-E-HINA DUA, SHARDA	
		OTHER DETAILS OF ADVOCATES: MANSI GUPTA(MANSI.GUPTA29@YMAIL.COM)(9501110099)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SHARDA GARG (ADV.SHARDAGARG@GMAIL.COM)(9899778375)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SHARDAGARG(ADV.SHARDAGARG@GMAIL.COM)(9899778375)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(ECONOMIC OFFENCE WING-121/2018)
12	CRL.M.C.-3193/2022 CRL.M.A. 13449/2022	SH ATUL SHARMA V/s THE STATE GOVERNMENT OF NCT OF DELHI	ASHISH KOTHARI	
		OTHER DETAILS OF ADVOCATES: ASHISH KOTHARI(ASHISH@KSANDK.COM)(9971969135)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KALKAJI-655/2014)
13	CRL.M.C.-3261/2022 CRL.M.A. 13745/2022	TDI INFRASTRUCTURE LTD. & ORS. V/s GOVT. OF NCT OF DELHI & ORS.	ROOH-E-HINA DUA, VINOD KUMAR GUPTA, RAVINDER KUMAR YADAV, HARSHIT AGGARWAL, NAVLENDU KUMAR, CHARU MODI, SACHIN JAIN	
		OTHER DETAILS OF ADVOCATES: ANANYA SIKRI(ANANYA.SIKRI29@GMAIL.COM)(9811175375)(PETITIONER) ECONOMIC OFFERNCES(CBEOW-DL@DELHIPOLICE.GOV.IN)( )(RESPONDENT) MR. SATVINDER SINGH(SATVINDERSINGH_ADVOCATE@YAHOO.IN)(9810004434)(RESPONDENT)		P.S.-FIR NO. :(ECONOMIC OFFENCE WING-135/2017)

		VINOD KUMAR GUPTA(VINODGUPTA501@HOTMAIL.COM)(9582206578)(PETITIONER) RAVINDER KUMAR YADAV(ADVRAVINDERYADAV@GMAIL.COM)(9811053371)(RESPONDENT) HARSHIT AGGARWAL(ADVHARSHITAGG@GMAIL.COM)(7838064538)(RESPONDENT) NAVLENDU KUMAR(NAVLENDUMISHRA@GMAIL.COM)(9891379896)(PETITIONER) NAVLENDU KUMAR(NAVLENDUMISHRA@GMAIL.COM)(9891379896)(PETITIONER) CHARU MODI(CHARU.NLU@GMAIL.COM)(9711982673)(RESPONDENT) SACHIN JAIN(SACHINJAINLAWYER@GMAIL.COM)(9818544445)(RESPONDENT)	
14	CRL.M.C.-3843/2022 CRL.M.A. 16053/2022	PRAVEEN GUPTA V/s VIPIN KUMAR JAIN	DURGESH S. GUPTA
		OTHER DETAILS OF ADVOCATES: DURGESH GUPTA(ADV.DURGESHGUPTA@GMAIL.COM)(9811217093)(PETITIONER) SVK ZEROX(SVKZEROX@GMAIL.COM)(())(PETITIONER) MGALAW (MGALAWOFFICE@GMAIL.COM)(())(RESPONDENT)	
15	CRL.M.C.-5199/2022 CRL.M.A. 20742/2022	SH. AUNINDRA KUMAR SINHA V/s INCOME TAX OFFICE	GAUTAM DAS
		OTHER DETAILS OF ADVOCATES: AUNINDRA KUMAR SINHA(GDAS.ADV@GMAIL.COM)(9312223691)(PETITIONER) GAUTAM DAS & ASSOCIATES(GDAS.ADV@GMAIL.COM)(9312223691)(PETITIONER) INCOME TAX OFFICE(DELHI.DCIT.JUDICAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT) INCOME TAX OFFICE(DELHI.DCIT.JUDICAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT)	
16	CRL.M.C.-5207/2022 CRL.M.A. 20789/2022	MR. VIPUL KANT UPADHYAY & ANR. V/s M/S KANIKA INVESTMENTS LTD.	KUNAL MADAN
		OTHER DETAILS OF ADVOCATES: KMA LAW OFFICES(ADMIN@KMALAWOFFICE.COM)(8178766086)(PETITIONER) M/S KANIKA INVESTMENTS LTD(SUPPORT@KANIKAVESTMENT.COM)(())(RESPONDENT)	
17	CRL.M.C.-5370/2022 CRL.M.A. 21307/2022 CRL.M.A. 21457/2024	M/S MAHARANA PRATAP EDUCATION CENTRE & ANR. V/s NAINITAL BANK LIMITED & ANR.	SWATI SURBHI, ALOK MOHAN
		OTHER DETAILS OF ADVOCATES: SWATI SURBHI(SWATISURBHI6@GMAIL.COM)(9899999785)(PETITIONER) SWATI SURBHI(SWATISURBHI6@GMAIL.COM)(9899999785)(PETITIONER) ADVANCED MEDICAL SCIENCE AND EDUCATIONS SOCIETY(SECRETARYAMSES@GMAIL.COM)(())(RESPONDENT) SURESH ARYA(ARYASURESH571@GMAIL.COM)(())(RESPONDENT) SURESH ARYA(ARYASURESH571@GMAIL.COM)(())(RESPONDENT) REGIONAL OFFICE DELHI(RODELHI@NAINITLANK.CO.IN,SECRETARYAMSES@GMAIL.COM)(())(RESPONDENT) NAINITAL BANK LIMITED(RODELHI@NAINITALBANK.CO.IN)(())(RESPONDENT) ALOK MOHAN(ALOKMPL@GMAIL.COM)(9675678910)(PETITIONER) SWATI SURBHI(SWATISURBHI6@GMAIL.COM)(0)(RESPONDENT)	
18	CRL.M.C.-5769/2022 CRL.M.A. 22715/2022 WITH CRL.M.C. 1664/2024	AISHVIR SINGH (INSPECTOR) V/s STATE	SANJEEVI SESHADRI
		OTHER DETAILS OF ADVOCATES: SANJEEVI SESHADRI(SANJEEVI@SESHADRI.IN)(9971107991)(PETITIONER) AISHVIR SINGH(AISHVIR19@GMAIL.COM)(())(PETITIONER) SANJEEVI SESHADRI(SANJEEVI@SESHADRI.IN)(9971107991)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	
		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(CHHAWLA-223/2019) CRL.M.C. 1664/2024 FILED BY GYANENDER (D. OF HEARING : 2025-04- 28 ) P.S.-FIR NO. :(CHHAWLA-223/2019)	
19	CRL.M.C.-1664/2024 CRL.M.A. 6403/2024	GYANENDER V/s STATE	RANBIR SINGH KUNDU, RUPENDRA PRATAP SINGH
		OTHER DETAILS OF ADVOCATES: RANBIR SINGH KUNDU(RANBIRSINGHKUNDU@GMAIL.COM)(9811079074)(PETITIONER) RANBIR SINGH KUNDU(RANBIRSINGHKUNDU@GMAIL.COM)(9811079074)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RUPENDRA PRATAP SINGH(ADVOCATERPSINGH1@GMAIL.COM)(9818928506)(PETITIONER)	
		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(CHHAWLA-223/2019) CRL.M.C. 5769/2022 FILED BY AISHVIR SINGH (INSPECTOR) (D. OF HEARING : 2025-04-28 ) P.S.-FIR NO. :(CHHAWLA-223/2019)	
20	CRL.M.C.-6309/2022 CRL.M.A. 24664/2022	SANTRAM V/s DINESH ARYA	VARUN GOSWAMI
		OTHER DETAILS OF ADVOCATES: VARUN GOSWAMI(VARUNLEGAL@YAHOO.CO.IN)(9810117465)(PETITIONER)	
21	CRL.M.C.-6573/2022	SHISHU PAL SINGH V/s STATE OF NCT OF DELHI & ORS.	RAKESH KUMAR BURMAN
		OTHER DETAILS OF ADVOCATES: RAKESH KUMAR BURMAN(RAKESHBURMAN19@GMAIL.COM)(9810314848)(PETITIONER) RAKESH KUMAR BURMAN(RAKESHBURMAN19@GMAIL.COM)(9810314848)(PETITIONER)	

		RAKESH KUMAR BURMAN(RAKESHBURMAN19@GMAIL.COM)(9810314848)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
22	CRL.M.C.-6628/2022 CRL.M.A. 25818/2022 WITH CRL.M.C. 3998/2023	DINESH KUMAR V/s NEETI & ORS.	NARENDER SINGH SHARMA	Listing Remarks: PART-HEARD
		OTHER DETAILS OF ADVOCATES: NARENDER SHARMA(NARENDERSHARMA634@GMAIL.COM)(9811480411)(PETITIONER)		
23	CRL.M.C.-3998/2023	NEETI V/s DINESH KUMAR	VIKRAM SINGH SAINI	Listing Remarks: PART-HEARD
		OTHER DETAILS OF ADVOCATES:		
24	CRL.M.C.-6656/2022 CRL.M.A. 25919/2022 CRL.M.A. 13371/2023 WITH CRL.M.C. 3267/2023 CRL.M.C. 3886/2023	VARUN BHATIA V/s DIRECTORATE OF ENFORCEMENT	NILANSH MALHOTRA, NAVEEN MALHOTRA	
		OTHER DETAILS OF ADVOCATES: NILANSH MALHOTRA(NILANSHMALHOTRA86@GMAIL.COM)(999961725)(PETITIONER) NAVEEN MALHOTRA(NAVEENMALHOTRA470@GMAIL.COM)(())(PETITIONER) DIRECTORATE OF ENFORCEMENT(DL.HC-ED@GOV.IN)(())(RESPONDENT) DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN)(())(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 297/2009) CRL.M.C. 3267/2023 FILED BY KAPIL GUPTA (D. OF HEARING : 2025-04-28 ) CRL.M.C. 3886/2023 FILED BY RAJ KUMAR GUPTA (D. OF HEARING : 2025- 04-28 )  P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 297/2009)
25	CRL.M.C.-3267/2023	KAPIL GUPTA V/s DIRECTORATE OF ENFORCEMENT	KULDEEP	
		OTHER DETAILS OF ADVOCATES: KULDEEP GOLA(KGOLA7676@GMAIL.COM)(9811897676)(PETITIONER) DIRECTORATE OF ENFORCEMENT(DL.HC_ED@GOV.IN)(())(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 297/2009) CRL.M.C. 6656/2022 FILED BY VARUN BHATIA (D. OF HEARING : 2025-04-28 ) CRL.M.C. 3886/2023 FILED BY RAJ KUMAR GUPTA (D. OF HEARING : 2025- 04-28 )  P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 297/2009)
26	CRL.M.C.-3886/2023 CRL.M.A. 14646/2023	RAJ KUMAR GUPTA V/s DIRECTORATE OF ENFORCEMENT	KULDEEP	
		OTHER DETAILS OF ADVOCATES: KULDEEP GOLA (KGOLA7676@GMAIL.COM)(9811897676)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC_ED@GOV.IN)(())(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 297/2009) CRL.M.C. 6656/2022 FILED BY VARUN BHATIA (D. OF HEARING : 2025-04-28 ) CRL.M.C. 3267/2023 FILED BY KAPIL GUPTA (D. OF HEARING : 2025-04-28 )  P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 297/2009)
27	CRL.M.C.-7107/2022 WITH CRL.M.C. 7114/2022	ROHIT AND ANR. V/s STATE AND ORS.	RAMNEEK MISHRA	
		OTHER DETAILS OF ADVOCATES: VINOD PAL & ASSOCIATES(VINODPAL1800@GMAIL.COM)(9899996502)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(KRISHNA NAGAR-253/2018) BAIL APPLN. 93/2019 FILED BY ROHIT KASHYAP (DISPOSED ON : 2019-01-16 ) BAIL APPLN. 3010/2018 FILED BY SHRI RAJAB ALI (DISPOSED ON : 2018-12-19 ) BAIL APPLN. 40/2019 FILED BY RAJAB ALI (DISPOSED ON : 2019-01-10 ) CRL.M.C. 7114/2022 FILED BY RAJ KUMAR AND ANR. (D. OF HEARING : 2025-04-28 )  P.S.-FIR NO. :(KRISHNA NAGAR- 253/2018)
28	CRL.M.C.-7114/2022 CRL.M.A. 27456/2022	RAJ KUMAR AND ANR. V/s STATE AND ORS.	RAMNEEK MISHRA	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(KRISHNA NAGAR-253/2018)

				BAIL APPLN. 93/2019 FILED BY ROHIT KASHYAP (DISPOSED ON : 2019-01-16 ) BAIL APPLN. 3010/2018 FILED BY SHRI RAJAB ALI (DISPOSED ON : 2018-12-19 ) BAIL APPLN. 40/2019 FILED BY RAJAB ALI (DISPOSED ON : 2019-01-10 ) CRL.M.C. 7107/2022 FILED BY ROHIT AND ANR. (D. OF HEARING : 2025-04-28 )  P.S.-FIR NO. :(KRISHNA NAGAR-253/2018)
29	CRL.REV.P.-54/2017 CRL.M.A. 693/2017 CRL.M.A. 695/2017	DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT V/s S K NIRMAL	MANISH TIWARI, ARTI BANSAL	
		OTHER DETAILS OF ADVOCATES: ARTI BANSAL(ARTIBANSAL07@YAHOO.COM,COOL.NEERAJ@YAHOO.COM)(9999442349)(PETITIONER )		
30	CRL.REV.P.-467/2017 CRL.M.A. 10511/2017	CBI V/s SHRI RAJIV JAIN & ORS	NARENDER MANN, JEEVESH NAGRATH	
		OTHER DETAILS OF ADVOCATES: JEEVESH NAGRATH(J.NAGRATH@NAGRATHLAW.COM)(9810710058)(PETITIONER)		P.S.-FIR NO. :(CBI-1-A-2014)
31	CRL.REV.P.-768/2017 CRL.M.A. 16982/2017	AJAY KUMAR & ORS V/s STATE (NCT) OF DELHI	DAVENDER KUMAR, RAVINDER SHARMA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(SADAR BAZAR-201/2016)
32	CRL.REV.P.-900/2017 CRL.M.A. 19856/2017 WITH CRL.REV.P. 918/2017	MANOJ VOHRA V/s MRS SONIA RANI	SHARAD CHANDRA, CANCELLED, PRERNA TANDON	
		OTHER DETAILS OF ADVOCATES: PRERNA TANDON(PRERNATANDON78@GMAIL.COM)(9718577555)(RESPONDENT)		
33	CRL.REV.P.-918/2017	SONIA RANI & ANR V/s MANOJ VOHRA	GIRDHAR GOVIND, PRERNA TANDON	
		OTHER DETAILS OF ADVOCATES: PRERNA TANDON(PRERNATANDON78@GMAIL.COM)(9718577555)(PETITIONER)		
34	CRL.REV.P.-912/2017 CRL.M.A. 20153/2017	JAGDEV V/s STATE (GOVT OF NCT OF DELHI)	SATYAM THREJA, SHALABH GUPTA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MANSAROVER PARK-145/2013) CRL.REV.P. 735/2015 FILED BY STATE (NCT OF DELHI) (DISPOSED ON : 2017-02-14 ) CRL.REV.P. 358/2016 FILED BY JAIWATI (DISPOSED ON : 2017-02-14 ) CRL.REV.P. 932/2017 FILED BY SURAJ BHAN (DISPOSED ON : 2020-02-26 ) CRL.REV.P. 925/2017 FILED BY JAGMAL (DISPOSED ON : 2020-02-26 ) CRL.M.C. 4412/2019 FILED BY JAIDEV (DISPOSED ON : 2019-12-12 ) W.P.(CRL) 2788/2019 FILED BY JAGMAL (DISPOSED ON : 2019-09-27 ) CRL.L.P. 81/2021 FILED BY STATE GOVT OF NCT OF DELHI (D. OF HEARING : 2025-01-29 ) CRL.L.P. 86/2022 FILED BY JAIWATI AND ANR. (D. OF HEARING : 2025-01-29 ) CRL.A. 529/2025 FILED BY MANOJ KUMAR AND ORS (D. OF HEARING : 2025-04-24 )  P.S.-FIR NO. :(MANSAROVER PARK-145/2013)
35	CRL.REV.P.-915/2017 CRL.M.A. 20262/2017 CRL.M.A. 6299/2019	SATISH MITTAL & ANR. V/s STATE	K S SINGH, DUSYANT SISODIYA, DUSHYANT SISODIYA, ADITYA WADHWA (DHCLSC), SHUBHANSHU SINGH	
		OTHER DETAILS OF ADVOCATES: DUSYANT SISODIYA()(9958897511)(PETITIONER) SHUBHANSHU SINGH(SHUBHANSHUSINGH@GMAIL.COM)(9971286429)(PETITIONER)		P.S.-FIR NO. :(ANAND VIHAR RAILWAY STATION-26/2012)
36	CRL.REV.P.-33/2024	PRABHNAIN KAUR V/s STATE GOVT OF NCT OF DELHI & ANR.	SANJAY DEWAN, AVINASH KUMAR LAKHANPAL, AAYUSH DAWAR	

		OTHER DETAILS OF ADVOCATES: SANJAY DEWAN (SANJAYDEWANADV@GMAIL.COM)(9811036782)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AVINASH KUMAR LAKHANPAL(AVINASHLAKHANPAL@GMAIL.COM)(9811038369)(RESPONDENT) AAYUSH DAWAR(ADVAAYUSHDAWAR@GMAIL.COM)(7503171923)(PETITIONER)		
37	CRL.REV.P.-118/2024 CRL.M.A. 2326/2024	XXX V/s STATE OF NCT OF DELHI & ANR.	CHANDERMANI GROVER	
		OTHER DETAILS OF ADVOCATES: C.M GROVER (MANIGROVER001@GMAIL.COM)(9654624323)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(DWARKA SECTOR TWENTY THREE-290/2022) CRL.M.C. 1019/2024 FILED BY XXX (DISPOSED ON : 2024-10-01 ) W.P.(CRL) 1632/2024 FILED BY XXX (DISPOSED ON : 2024-07-26 ) W.P.(CRL) 1630/2024 FILED BY XXX (DISPOSED ON : 2024-07-26 ) CRL.M.C. 1375/2025 FILED BY PC (D. OF HEARING : 2025-04-24 )  P.S.-FIR NO. :(DWARKA SECTOR TWENTY THREE-290/2022)
38	CRL.REV.P.-122/2024 CRL.M.A. 3620/2024 CRL.M.A. 3969/2024	RAM BHAWAN V/s DINESH KUMAR SINGH	MUKESH KUMAR SAROJA, RAJESH SHERAWAT	
		OTHER DETAILS OF ADVOCATES: VIKAS DUDEJA(VIKAS.DUDEJA.ADV@GMAIL.COM)(9810906618)(PETITIONER) RAJESH SHERAWAT(SHERTAETRAAJ@GMAIL.COM)(9318362086)(PETITIONER) VR COMMUNICATION(VRCOM1660@GMAIL.COM){}(RESPONDENT)		
39	CRL.REV.P.-254/2024	DEEPAK SHARMA V/s STATE OF NCT OF DELHI & ANR.	ANKIT SHARMA, JOGINDER PAL SINGH	
		OTHER DETAILS OF ADVOCATES: MANISHA BAIDWAN (BAIDWANMANISH@GMAIL.COM)(9810248241)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) JOGINDER PAL SINGH(ADV.JOGINDER@GMAIL.COM)(8010004000)(RESPONDENT)		
40	CRL.REV.P.-476/2024	RITA SRIVASTAVA @ RITA SINHA V/s STATE NCT OF DELHI AND ORS.	JUHI ARORA	
		OTHER DETAILS OF ADVOCATES: JUHI ARORA(ADVJUHI.ARORA@GMAIL.COM)(9654652295)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(PRASHANT VIHAR-136/2003) CRL.M.C. 3630/2003 FILED BY SUDESH SINHA (DISPOSED ON : 2005-07-13 ) CRL.M.C. 4693/2005 FILED BY RITA SINHA (DISPOSED ON : 2007-07-18 )  P.S.-FIR NO. :(PRASHANT VIHAR- 136/2003)
41	CRL.REV.P.-598/2024 CRL.M.A. 15249/2024	ARUNA LAL V/s ASHWIN LAL	GITA DHINGRA	
		OTHER DETAILS OF ADVOCATES: M.G DHINGRA (GEETA_ADVOCATE2006@YAHOO.CO.IN)(9810324978)(PETITIONER) MG DHINGRA(GEETA_ADVOCATE2006@YAHOO.CO.IN)(9810324978)(PETITIONER) MG DHINGRA(GEETA_ADVOCATE2006@YAHOO.CO.IN)(9810324978)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
42	CRL.REV.P.-808/2024	SHIV KUMAR V/s STATE NCT OF DELHI AND ORS	SHASHI KANT MAURYA, RAJESH KUMAR TARUN	
		OTHER DETAILS OF ADVOCATES: S.K. MAURYA(ADVSHASHIKANT94@GMAIL.COM)(8950605020)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) RAJESH KUMAR TARUN(RAJESHKUMARTARUN@GMAIL.COM)(9811225854)(RESPONDENT)		P.S.-FIR NO. :(S.B.DAIRY-259/2011)
43	CRL.REV.P.-819/2024	JITENDER ALIAS SUMIT V/s STATE OF NCT OF DELHI	ASHWANI JHA, VIJAY SHANKAR TIWARI	Listing Remarks: PART-HEARD
		OTHER DETAILS OF ADVOCATES: ASHWANI JHA (ASHWANI.JUSTICE@GMAIL.COM)(9873993304)(PETITIONER) ASHWANI JHA(ASHWANI.JUSTICE@GMAIL.COM)(9873993304)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) VIJAY SHANKAR TIWARI(LEGALVST1987@GMAIL.COM)(8510067814)(RESPONDENT)		P.S.-FIR NO. :(BARA HINDU RAO- 128/2023)
44	CRL.REV.P.-894/2024	YOGYA DUTT V/s STATE (GOVT OF NCT) & ANR.	NAVEEN KUMAR TANEJA, RAHUL RAJPAL	
		OTHER DETAILS OF ADVOCATES: RAHUL RAJPAL(ADVOCATERAHULRAJPAL@GMAIL.COM)(9999080438)(RESPONDENT)		



45	CRL.REV.P.-917/2024 CRL.M.A. 28189/2024	SAHIBA SODHI V/s THE STATE NCT OF DELHI & ANR.	MADAN LAL SHARMA, GAURAV BHANDARI, RATTANDIP SINGH KHARBANDA	
		OTHER DETAILS OF ADVOCATES: ML SHARMA(MADANLSHARMA1945@GMAIL.COM)(9650708978)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) M.L SHARMA ( )(9650708978)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RATTANDIP SINGH KHARBANDA(LAWYER@TRIPAKSHALITIGATION.COM)(8178803130)(PETITIONER)		
46	CRL.REV.P.-1194/2024 CRL.M.A. 29865/2024	VIPTI RAM V/s THE STATE GOVT. OF NCT OF DELHI DELHI .	SAURAJ YADAV	
		OTHER DETAILS OF ADVOCATES: D.B YADAV (YADAVLAWOFFICE2021@GMAIL.COM)(8448924500)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(CIVIL LINES-138/2002) CRL.M.C. 2074/2002 FILED BY VIPTI RAM & ANR. (DISPOSED ON : 2003-05-15 )  P.S.-FIR NO. :(CIVIL LINES-138/2002)
47	CRL.REV.P.-1252/2024 CRL.M.A. 32711/2024 WITH CRL.REV.P. 1253/2024	RAJESH KUMAR SRIVASTAVA V/s CENTRAL BUREAU OF INVESTIGATION	SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: DR SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(CBI-14-A-2006) CRL.M.C. 2672/2023 FILED BY SANDEEP SAHNI (DISPOSED ON : 2023-05-24 ) CRL.M.C. 6010/2023 FILED BY SH SANDEEP SAHNI (DISPOSED ON : 2023- 10-13 ) CRL.M.C. 6022/2023 FILED BY SH SANDEEP SAHNI (DISPOSED ON : 2023- 10-13 ) CRL.REV.P. 1253/2024 FILED BY SANDEEP SAHNI (D. OF HEARING : 2025- 04-28 ) CRL.REV.P. 1256/2024 FILED BY CHARANJEET SINGH AHUJA (D. OF HEARING : 2025-08-12 ) CRL.REV.P. 1279/2024 FILED BY RAJEEV AGGARWAL (D. OF HEARING : 2025-08- 12 ) CRL.REV.P. 1287/2024 FILED BY MOHIT SAXENA (D. OF HEARING : 2025-08-12 )  P.S.-FIR NO. :(CBI-14-A-2006)
48	CRL.REV.P.-1253/2024 CRL.M.A. 32729/2024	SANDEEP SAHNI V/s CENTRAL BUREAU OF INVESTIGATION	SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: DR SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(CBI-14-A-2006) CRL.M.C. 2672/2023 FILED BY SANDEEP SAHNI (DISPOSED ON : 2023-05-24 ) CRL.M.C. 6010/2023 FILED BY SH SANDEEP SAHNI (DISPOSED ON : 2023- 10-13 ) CRL.M.C. 6022/2023 FILED BY SH SANDEEP SAHNI (DISPOSED ON : 2023- 10-13 ) CRL.REV.P. 1252/2024 FILED BY RAJESH KUMAR SRIVASTAVA (D. OF HEARING : 2025-04-28 ) CRL.REV.P. 1256/2024 FILED BY CHARANJEET SINGH AHUJA (D. OF HEARING : 2025-08-12 ) CRL.REV.P. 1279/2024 FILED BY RAJEEV AGGARWAL (D. OF HEARING : 2025-08- 12 ) CRL.REV.P. 1287/2024 FILED BY MOHIT SAXENA (D. OF HEARING : 2025-08-12 )  P.S.-FIR NO. :(CBI-14-A-2006)
49	CRL.REV.P.(MAT.)-1/2024 CRL.M.A. 22115/2024 CRL.M.A. 22116/2024	DR. BHAVYA JHA V/s DR. JAYANT KUMAR, & ORS.	RITESH KUMAR CHOWDHARY	
		OTHER DETAILS OF ADVOCATES: RITESH K CHOWDHARY (RITESH.K.CHOWDHARY@GMAIL.COM)(9910394267)(PETITIONER)		
50	CRL.REV.P.(MAT.)-22/2024	VARTIKA KATIYAR V/s NITEEN SUBHASH YEOLA & ORS.	SUMITRA KUMARI CHOUDHARY	

		OTHER DETAILS OF ADVOCATES: SUMITRA CHOUDHARY (LOWYERSSKC@GMAIL.COM)(8800556098)(PETITIONER) NITEEN(NITEEN.YEOLA@GMAIL.COM)(0)(RESPONDENT)		
51	CRL.REV.P.(MAT.)-53/2024	GURDEEP KAUR V/s GURSIMAR SINGH BAJAJ & ANR.	RAJVEER SINGH	
		OTHER DETAILS OF ADVOCATES: RAJVEER SINGH (SINGHRAJVEER74@YAHOO.COM)(9582710005)(PETITIONER)		
52	W.P.(CRL)-379/2025 CRL.M.A. 3356/2025	SHRI JAGDISH CHAND SURROACH AND ORS. V/s THE STATE OF GOVT OF DELHI AND ORS	VIKAS KAMAL	
		OTHER DETAILS OF ADVOCATES: DEEPAK KTYAGI(DEEPAK_KTYAGI@REDFMAIL.COM)(9810283029)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(VIKAS PURI-26/2024)
<b>FOR FINAL HEARING</b>				
53	CRL.M.C.-2676/2022 CRL.M.A. 11100/2022	ARVIND KUMAR SHARMA V/s STATE AND ANOTHER	ABHISHEK KUMAR, HARI PRAKASH ADITYA	
		OTHER DETAILS OF ADVOCATES: ABHISEK KUMAR(ABHISEKUSHASINGH33@GMAIL.COM)(7385974474)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) HARI PRAKASH ADITYA(ADITYAHP.ADV@MAIL.COM)(9810541510)(RESPONDENT)		P.S.-FIR NO. :(GAZI PUR-304/2021)
<b>FOR ARGUMENT</b>				
54	CRL.A.-883/2010	TILAK RAJ MENDIRATTA V/s STATE	DR.KANWAL SAPRA, MOHD SHAMIKH	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(ANTI-CORRUPTION BRANCH- 12/2004) CRL.REV.P. 320/2010 FILED BY TILAK RAJ MEHANDIRATTA (DISPOSED ON : 2010- 06-04 )  P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-12/2004)
<b>FOR FINAL DISPOSAL</b>				
55	CRL.M.C.-2497/2022 CRL.M.A. 10432/2022	SURYA ENTERPRISES AND ORS V/s STATE AND ANR	NIKHIL MEHTA	
		OTHER DETAILS OF ADVOCATES: MEHTA & ASSOCIATES(ADV.NIKHILMEHTA@GMAIL.COM)(9873633433)(PETITIONER) SIDDHARTH(MAIL@CHAMBERSOFSIDDHARTH.COM){}(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
56	CRL.M.C.-3102/2022 CRL.M.A. 13072/2022	SHIVAM & ORS. V/s STATE (GOVT. OF NCT OF DELHI) AND ANR.	ARVIND CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: VINOD THAKUR(VINODADLO@GMAIL.COM){}(PETITIONER) ARVIND CHAUDHARY(ARINDCHAUDHARY@HOTMAIL.COM)(9811108654)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(GOVIND PURI-123/2018)
57	CRL.REV.P.-385/2017	STATE GNCT OF DELHI V/s MOHD MUSTAFA & ORS	AMIT AHLAWAT	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(DABRI-485/2012) BAIL APPLN. 428/2013 FILED BY MOHD.MUSTAFA @ RAVI & ANR. (DISPOSED ON : 2013-04-23 ) CRL.M.C. 5382/2014 FILED BY SARITA (DISPOSED ON : 2016-02-19 ) CRL.REV.P. 669/2016 FILED BY SARITA (DISPOSED ON : 2025-02-24 )  P.S.-FIR NO. :(DABRI-485/2012)
58	CRL.REV.P.-570/2024 CRL.M.A. 12708/2024	MONIKA MALIK V/s JUGAL KISHORE RAHI	ALOK SAXENA	
		OTHER DETAILS OF ADVOCATES: ALOK SAXENA (LAW.ALOKSAXENA@GMAIL.COM)(9811414931)(PETITIONER) SD SINDLESH (SDWINDLESHADV@GMAIL.COM){}(RESPONDENT)		
<b>FOR COMPLIANCE</b>				
59	CRL.M.C.-4816/2022(Disposed off case)	H.S POWER PROJECT PVT LTD V/s STATE & ANR.	LATIKA CHOUDHURY	
		OTHER DETAILS OF ADVOCATES: MS.LATIKA CHOUDHARY(LATIKACHOUDHARY@GMAIL.COM)(9899194099)(PETITIONER) SVK ZEROX(SVKZEROX@GMAIL.COM){}(PETITIONER)		P.S.-FIR NO. :(MUNDKA-35/2022)



	CHANDRA BHUWAN(CHANDRABHUWAN618@GMAIL.COM)()(RESPONDENT) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PREETI()(9711709457)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	
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COURT NO. 51  
HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: "NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE: " PASSOVERS OF THE SUPPLEMENTARY LIST WILL BE TAKEN UP AT THE END OF SUPPLEMENTARY LIST."

NOTE:"ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E.,ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE."

NOTE: "REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M."

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	MAC.APP.-621/2008	BAJAJ ALLIANZ INSURANCE COMPANY LTD. V/s SMT. SAVITRI DEVI AND OTHERS	NEERJA SACHDEVA, ASHOK POPLI, ANJUM KUMAR, SAMEER NANDWANI	
		OTHER DETAILS OF ADVOCATES: SAMEER NANDWANI(SAMEERNO2@HOTMAIL.COM)(9810528802)(PETITIONER)		
2	MAC.APP.-379/2014 WITH MAC.APP. 380/2014 MAC.APP. 950/2014	NATIONAL INSURANCE CO LTD V/s KANTI DEVI & ORS	PRADEEP GAUR & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES:		
3	MAC.APP.-380/2014 WITH MAC.APP. 379/2014 MAC.APP. 950/2014	NATIONAL INSURANCE CO LTD V/s KANTI DEVI & ORS	PRADEEP GAUR & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES:		
4	MAC.APP.-950/2014	KANTI DEVI & ORS V/s NATIONAL INSURANCE COMPANY LTD	NAVNEET GOYAL	
		OTHER DETAILS OF ADVOCATES:		
5	CM APPL. 17972/2025 In MAC.APP.-408/2014(Disposed off case)	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD V/s DEVESH DEVI & ORS	RAMEEZA HAKEEM, RAJAT BRAR, SAAHILA LAMBA, S N PARASHAR, BISHAN SINGH	
		OTHER DETAILS OF ADVOCATES: SAAHILA LAMBA()(9818153010)(PETITIONER)		

		RAMEEZA (RAMEEZA@LAWASSOCIATES.IN)(0)(RESPONDENT)	
6	MAC.APP.-744/2014 CM APPL. 13444/2014	UNITED INDIA INSURANCE CO LTD V/s RAJESH JAIN & ORS	K L NANDWANI, GOPESH TRIPATHI, SHIKHA SAPRA
		OTHER DETAILS OF ADVOCATES:	
7	MAC.APP.-286/2015 CM APPL. 5381/2015 CM APPL. 23214/2017 (CROSS OBJ.) CM APPL. 23215/2017 CM APPL. 23216/2017	THE ORIENTAL INSURANCE CO LTD V/s SUSHMA DEVI & ORS	A K SONI, ROHIT KUMAR MODI, NIMISH CHIB
		OTHER DETAILS OF ADVOCATES: NIMISH CHIB(NIMISHCHIB@GMAIL.COM)(9810823566)(PETITIONER)	
8	MAC.APP.-366/2015	TATA AIG GENERAL INSURANCE COMPANY LTD V/s ARUN KUMAR & ORS	AMIT KUMAR SINGH
		OTHER DETAILS OF ADVOCATES:	
9	MAC.APP.-901/2015 WITH MAC.APP. 987/2015	RELIANCE GENERAL INS CO LTD V/s MEENAKSHI @ MEENA DEVI & ORS	SHANTHA DEVI RAMAN, ASHWANI KUMAR SONI
		OTHER DETAILS OF ADVOCATES: ASHWANI KUMAR SONI(ASHWANIKUMARSONI@GMAIL.COM)(9811404055)(PETITIONER)	
10	MAC.APP.-987/2015	MEENAKSHI @ MEENA DEVI & ORS V/s PAPPU RAM & ORS ( RELIANCE GENERAL INSURANCE CO LTD)	NAVNEET GOYAL
		OTHER DETAILS OF ADVOCATES:	
11	CM APPL. 76470/2024 CM APPL. 76471/2024 CM APPL. 5511/2025 CM APPL. 5512/2025 REVIEW PET. 492/2024 REVIEW PET. 43/2025 In MAC.APP.-425/2016(Disposed off case) WITH MAC.APP. 763/2016	MOHD ZAKIR V/s SABUDDIN & ANR	S D WADHWA, ANILENDRA PANDEY, VINNY SHANGLOO, YOGRAJ GULLAIYA & ASSOCIATES, SATYA SAHARAWAT, RISHABH RELAN
		OTHER DETAILS OF ADVOCATES: ANILENDRA PANDEY(APANDEYADVSC@REDIFFMAIL.COM)(9868259532)(PETITIONER) KUNAL MADAN(KUNALMADAN@KMALAWOFFICE.IN, DEEPAKRAI.2008@GMAIL.COM)(0)(RESPONDENT) MS. VINNY SHANGLOO(VINNY.SHANGLOO@GMAIL.COM, RISHABHRELAN@GMAIL.COM)(9958618151)(PETITIONER) APANDEY(APANDEYADVSC@REDIFFMAIL.COM)(0)(RESPONDENT) SATYA SAHARAWAT(LAWOFFICE@STELLARJURIST.COM)(9990317772)(RESPONDENT) RISHABH RELAN(RISHABHRELAN@GMAIL.COM)(9896108687)(RESPONDENT)	
12	CM APPL. 76408/2024 CM APPL. 76409/2024 CM APPL. 5518/2025 CM APPL. 5519/2025 REVIEW PET. 491/2024 REVIEW PET. 44/2025 In MAC.APP.-763/2016(Disposed off case)	MOHD SABUDDIN V/s MOHD ZAKIR	MANJIT SINGH AHLUWALIA, ANILENDRA PANDEY, VINNY SHANGLOO, AMIT GAUTAM & ABHIK KUMAR, BRIJESH KR GUPTA, JAYA GOYAL, SATYA SAHARAWAT, RISHABH RELAN
		OTHER DETAILS OF ADVOCATES: JAYA GOYAL(JAYAGOYAL@NEOJURIS.COM)(9811131012)(PETITIONER) SATYA SAHARAWAT(LAWOFFICE@STELLARJURIST.COM)(9990317772)(RESPONDENT) RISHABH RELAN(RISHABHRELAN@GMAIL.COM)(9896108687)(RESPONDENT)	
13	C.R.P.-180/2017 CM APPL. 29020/2017	SANJEEV JINDAL V/s DHARAMBIR BHAMBRI (NOW DECEASED) THR HIS LEGAL HEIRS	VIRENDER TARUN, CHANDRANI PRASAD
		OTHER DETAILS OF ADVOCATES: CHANDRANI PRASAD (C_VASSOCIATES@LIVE.COM)(9810530770)(PETITIONER)	
14	C.R.P.-22/2018	ARUP KUMAR BHATTACHARYA V/s KANWALJIT WALIA & ANR	YASHPAL SINGH, VIJAY SHANKAR
		OTHER DETAILS OF ADVOCATES: YASHPAL SINGH()(9810220380)(PETITIONER) VIJAY SHANKAR (VSVIJAY007@GMAIL.COM)(9871064894)(PETITIONER)	
15	MAC.APP.-447/2018 CM APPL. 19104/2018 WITH MAC.APP. 9/2019	UNITED INDIA INSURANCE CO LTD V/s MANI & ORS	SUMAN BAGGA, B L SHRIVASTAVA, JATINDER KAMRA, MERCY HUSSAIN
		OTHER DETAILS OF ADVOCATES: SUMAN BAGGA()(981067439)(PETITIONER) MERCY HUSSAIN(MERCYHUSSAIN@GMAIL.COM)(9873082898)(PETITIONER)	
16	MAC.APP.-742/2018	SACHIN SAINI V/s HANIF & ORS (NATIONAL INSURANCE CO LTD )	PANKAJ KUMAR DEVAL, PARIKSHA SAHAY

		OTHER DETAILS OF ADVOCATES: PANKAJ KUMAR DEVAL()(9871207191)(PETITIONER)	
17	MAC.APP.-913/2019	SMT. VIMLESH RATHOD (WIDOW) AND ORS. V/s SH. BHUR SINGH AND ORS.(M/S NATIONAL INSURANCE CO. LTD)	RAVI SABHARWAL, AMIT KUMAR SINGH
		OTHER DETAILS OF ADVOCATES: RAVI SABHARWAL()(9971999480)(PETITIONER)	
18	W.P.(C)-2927/2019 CM APPL. 13608/2019	NATIONAL COUNCIL FOR PROMOTION OF URDU LANGUAGE V/s MOHD. ADNAN SIDDIQUI	L.R. KHATANA, SYED MEHDI IMAM
		OTHER DETAILS OF ADVOCATES: L.R. KHATANA()(9811303050)(PETITIONER)	
19	W.P.(C)-10353/2019	KHURRAM KHAN V/s DEPARTMENT OF URBAN DEVELOPMENT	
		OTHER DETAILS OF ADVOCATES: SARFARAZ KHAN()(9899140169)(PETITIONER)	
20	W.P.(C)-10799/2019 CM APPL. 44612/2019 CM APPL. 23320/2024	M/S J.J. EXPO IMPO V/s SH. ALKESH JAIN	SAUMITRA SINGHAL AND ASSOCI, ABHISHEK GARG, ABHISHEK GARG
		OTHER DETAILS OF ADVOCATES: SAUMITRA SINGHAL AND ASSOCI()(9818341523)(PETITIONER) ANKANSH SINGHAL(KNSH.SINGHAL@GMAIL.COM)(8368200901)(PETITIONER) SAUMITRA (SAUMITRA.SINGHAL@GMAIL.COM)()(RESPONDENT) ABHISHEK GARG(ABHISHEKGARG.GARG29@GMAIL.COM)(9911001213)(RESPONDENT)	
21	W.P.(C)-11217/2019 CM APPL. 49149/2019	SAI KRIPA ENGINEERING WORKS V/s LABOUR OFFICER, (DISTRICT SOUTH), OFFICE OF JOINT LABOUR COMMISSIONER	APOORV AGARWAL, RAHUL SHARMA, SUMIT KUMAR
		OTHER DETAILS OF ADVOCATES: APOORV AGARWAL()(8420524375)(PETITIONER) APOORV AGARWAL()(8420524375)(PETITIONER) SUMIT KUMAR (ADVOCATESUMITMASIH@GMAIL.COM)(9873885470)(PETITIONER)	
22	W.P.(C)-12826/2019 CM APPL. 52385/2019 CM APPL. 6577/2021 CM APPL. 69203/2024	M/S VICTORIA CAR RENTAL PVT. LTD. V/s KULDEEP SINGH ARORA	RAJESH KUMAR, KAMLESH KUMAR MISHRA, OSAMA SUHAK
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR()(9999660384)(PETITIONER) KAMLESH KUMAR MISHRA(KAMESH.LEGALAID@GMAIL.COM)(9582388509)(RESPONDENT) RESERVATION(RESERVATIONS@VICTORIATRAVELSINDIA.COM)(0)(RESPONDENT)	
23	W.P.(C)-13474/2019	TAXATION PUBLISHERS PVT LTD V/s SONIYA	HRISHIKA PANDIT
		OTHER DETAILS OF ADVOCATES: HRISHIKA PANDIT()(8527116343)(PETITIONER)	
24	RC.REV.-193/2020	SUSHIL SRIVASTAVA & ORS. V/s KRISHAN & ORS	PAWAN KUMAR RAWAL
		OTHER DETAILS OF ADVOCATES: P K RAWAL(PAWANRAWAL_ADVOCATE@YAHOO.CO.IN)(9810008623)(PETITIONER) PAWANRAWAL(PAWANRAWAL_ADVOCATE@YAHOO.CO.IN)(9810008623)(PETITIONER) KRISHAN (KRISHANAVTARGUPTA@GMAIL.COM)()(RESPONDENT) PAWAN KUMAR RAWAL(PAWANRAWAL_ADVOCATE@YAHOO.CO.IN)(9810008623)(PETITIONER)	
25	W.P.(C)-744/2020 CM APPL. 2221/2020	THE INCHARGE B.S.F. HOSPITAL V/s SH. RAJINDER KUMAR	JITESH VIKRAM SRIVASTAVA, ANUJ AGGARWAL
		OTHER DETAILS OF ADVOCATES: JITESH VIKRAM SRIVASTAVA()(9868241083)(PETITIONER) ANUJ AGGARWAL (ANUJAGGARWALCOMPANY@GMAIL.COM)(9643609510)(RESPONDENT)	
26	W.P.(C)-7110/2020	M/S. VINAPAR PVT. LTD. V/s SHRI NANAK CHAND	VIVEK KUMAR, DUSHYANT CHAUDHARY, RAJIV AGARWAL
		OTHER DETAILS OF ADVOCATES: ANURAG LAKHOTIA(OFFICELEXLABOUR@GMAIL.COM)(9910081392)(PETITIONER) NANAK CHAND()(981841624)(RESPONDENT) DUSHYANT CHAUDHARY (DCHAUDHARYADVOCATE@GMAIL.COM ) (9810368560)(RESPONDENT) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT)	
27	CM(M)-596/2021 CM APPL. 30103/2021 WITH CM(M) 597/2021 CM(M) 604/2021 CM(M) 622/2021 CM(M) 625/2021	THE NEW INDIA ASSURANCE COMPANY PVT LTD V/s VEVI DEVI AND ORS	JAI PRAKASH NARAYAN SHAHI, JATINDER KAMRA
		OTHER DETAILS OF ADVOCATES:	

		J P N SHAHI & ASSOCIATES()(9811148998)(PETITIONER) JATINDER KAMRA(JATINKAMRA@YAHOO.COM)(9810254409)(RESPONDENT)	
28	CM(M)-604/2021 CM APPL. 30317/2021 WITH CM(M) 622/2021 CM(M) 625/2021	THE NEW INDIA ASSURANCE COMPANY PVT LTD V/s KAJAL DEVI AND ORS	JAI PRAKASH NARAYAN SHAHI, JATINDER KAMRA
		OTHER DETAILS OF ADVOCATES: J P N SHAHI & ASSOCIATES(ADVJPNSHAHI@GMAIL.COM)(9810022726)(PETITIONER) JATIN KAMRA(JATINKAMRA@YAHOO.COM)()(RESPONDENT) JATINDER KAMRA(JATINKAMRA@YAHOO.COM)(9810254409)(RESPONDENT)	
29	CM(M)-622/2021 CM APPL. 31971/2021	THE NEW INDIA ASSURANCE COMPANY PVT LTD V/s KAJAL MINOR THROUGH VEVI DVI AND ORS	JAI PRAKASH NARAYAN SHAHI, JATINDER KAMRA
		OTHER DETAILS OF ADVOCATES: J P N SHAHI(ADVJPNSHAHI@GMAIL.COM)(9811148998)(PETITIONER) JATIN KAMRA (JATINKAMRA@YAHOO.COM)()(RESPONDENT) JATINDER KAMRA(JATINKAMRA@YAHOO.COM)(9810254409)(RESPONDENT)	
30	CM(M)-625/2021 CM APPL. 32303/2021	THE NEW INDIA ASSURANCE COMPANY PVT LTD V/s VEVI DEVI AND ORS	JAI PRAKASH NARAYAN SHAHI, JATINDER KAMRA
		OTHER DETAILS OF ADVOCATES: JPN SHAHI(ADVJPNSHAHI@GMAIL.COM)(9810022726)(PETITIONER) JATIN KAMRA(JATINKAMRA@YAHOO.COM)()(RESPONDENT) JATINDER KAMRA(JATINKAMRA@YAHOO.COM)(9810254409)(RESPONDENT)	
31	MAC.APP.-42/2021 CM APPL. 2501/2021 CM APPL. 2503/2021	UNITED INDIA INSURANCE CO.LTD V/s RANVEER SINGH & ORS	P.K. SETH, P.K. SETH, MANISHA SINGH
		OTHER DETAILS OF ADVOCATES: UNITED INDIA INSURANCE CO.LTD(SETHPANKAJ74@GMAIL.COM)(9811213768)(RESPONDENT) UNITED INDIA INSURANCE CO.LTD(SETHPANKAJ74@GMAIL.COM)(9811213768)(RESPONDENT) UNITED INDIA INSURANCE CO.LTD(SETHPANKAJ74@GMAIL.COM)(9811213768)(RESPONDENT) UNITED INDIA INSURANCE CO.LTD(SETHPANKAJ74@GMAIL.COM)(9811213768)(RESPONDENT) P.K.SETH(PREMKISHORESETH@GMAIL.COM)(9811055345)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)(9811213768)(PETITIONER) MANISHA SINGH(MANISHA.SINGH1211@GMAIL.COM)(9167255410)(RESPONDENT)	
32	MAC.APP.-48/2021 CM APPL. 2727/2021	THE ORIENTAL INSURANCE CO. LTD. V/s SMT. HIRA DEVI & ORS.	AMIT GAUR, AMIT GAUR, NAVEEN KUMAR
		OTHER DETAILS OF ADVOCATES: THE ORIENTAL INSURANCE CO. LTD.(PRADEEPGAUR1@REDIFFMAIL.COM)(9810081811)(PETITIONER) SMT. HIRA DEVI(AKSINGH00BOB@GMAIL.COM)(9643801957)(PETITIONER) SH. SHER RAM(AKSINGH00BOB@GMAIL.COM)(9643801957)(PETITIONER) SH. AJAY RAI(VIJAYKU351@GMAIL.COM)(9212597019)(PETITIONER) SH. NEERAJ(VIJAYKU351@GMAIL.COM)(9212597019)(PETITIONER) AMBIKA SINGH(AKSINGH00BOB@GMAIL.COM)(9643801957)(RESPONDENT) NAVEEN KUMAR(ASSOCIATESARN@GMAIL.COM)(9873303385)(RESPONDENT)	
33	W.P.(C)-4395/2021 WITH W.P.(C) 6727/2021	VINOD KUMAR V/s GENERAL MANAGER, OTIS ELEVATOR COMPANY (INDIA) LTD. AND ORS.	ASHUTOSH THAKUR, JITENDRA KUMAR
		OTHER DETAILS OF ADVOCATES: ASHUTOSH THAKUR(ASHU2638@GMAIL.COM)(9717284820)(PETITIONER) JITENDRA KUMAR(JITENDRAG10@YAHOO.CO.IN)(9811215039)(PETITIONER)	
34	W.P.(C)-6727/2021 CM APPL. 21195/2021	THE GENERAL MANAGER OTIS ELVATORS COMPANY INDIA L TD & ANR. V/s VINOD KUMAR & ANR.	UTSAV JAIN, UTSAV JAIN
		OTHER DETAILS OF ADVOCATES: THE MANAGING DIRECTOR OTIS ELEVATORS COMPANY INDIA LTD(AJAY.SINGH@OTIS.COM)()(PETITIONER) THE GENERAL MANAGER OTIS ELVATORS COMPANY INDIA L TD(AJAY.SINGH@OTIS.COM)()(PETITIONER) THE GENERAL MANAGER OTIS ELVATORS COMPANY INDIA L TD(AJAY.SINGH@OTIS.COM)()(PETITIONER) THE GENERAL MANAGER OTIS ELVATORS COMPANY INDIA L TD(AJAY.SINGH@OTIS.COM)()(PETITIONER) THE MANAGING DIRECTOR OTIS ELEVATORS COMPANY INDIA LTD(AJAY.SINGH@OTIS.COM)()(PETITIONER) THE MANAGING DIRECTOR OTIS ELEVATORS COMPANY INDIA LTD(AJAY.SINGH@OTIS.COM)()(PETITIONER) THE GENERAL MANAGER(AJAY.SINGH@OTIS.COM)(9873286930)(PETITIONER) SAURABH PRAKASH(JAINUTSAV21@GMAIL.COM)(8527214201)(PETITIONER) VINOD KUMAR(ASHU2638@GMAIL.COM)()(PETITIONER)	

		VINOD KUMAR(ASHU2638@GMAIL.COM){}(PETITIONER) VINOD KUMAR(ASHU2638@GMAIL.COM){}(PETITIONER) VINOD KUMAR(ASHU2638@GMAIL.COM)(9868933223)(RESPONDENT) THE MANAGING DIRECTOR(AJAY.SINGH@OTIS.COM)(9873286930)(RESPONDENT)	
35	C.R.P.-99/2022	M/S RUCHIR SALES V/s M/S ANIL PACKAGING INDUSTRIES AND ORS	SHIVESH P SINGH
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR YADAV(KUMARSANTOSHYADAV1983@GMAIL.COM){}(PETITIONER) SANTOSH KUMAR YADAV(KUMARSANTOSHYADAV1983@GMAIL.COM){}(RESPONDENT) DEEPAK(DEEPAKRAUL28@GMAIL.COM){}(RESPONDENT)	
36	C.R.P.-137/2022 CM APPL. 38939/2022	JHARNA JHAVERI V/s ANURAG SINGH	ABHIMANUE SHRESTHA, JAWAHAR RAJA
		OTHER DETAILS OF ADVOCATES: ABHIMANUE(SHRESTHA.ABHIMANUE@GMAIL.COM)(983657493)(PETITIONER) OFFICE(OFFICE.JAWAHARRAJA@GMAIL.COM){}(RESPONDENT) ANURAG(ANURAGSINGHHRC@GMAIL.COM){}(RESPONDENT) JAWAHAR RAJA(OFFICE.JAWAHARRAJA@GMAIL.COM)(9810639608)(RESPONDENT)	
37	MAC.APP.-2/2022	SAJIYA V/s MANISH HEERA @ HUNNY AND ORS	ARUNA MEHTA
		OTHER DETAILS OF ADVOCATES: SAJIYA(MEHTA_ASSOCIATES@HOTMAIL.COM)(9560557484)(RESPONDENT) SAJIYA(MEHTA_ASSOCIATES@HOTMAIL.COM)(9560557484)(RESPONDENT) SAJIYA(MEHTA_ASSOCIATES@HOTMAIL.COM)(9560557484)(RESPONDENT) SAJIYA(MEHTA_ASSOCIATES@HOTMAIL.COM)(9560557484)(RESPONDENT) ARUNA MEHTA(MEHTA_ASSOCIATES@HOTMAIL.COM)(9871145160)(PETITIONER) ARUNA MEHTA(MEHTA_ASSOCIATES@HOTMAIL.COM)(9560557484)(PETITIONER) PRADEEP GAUR(PRADEEPGAUR1@REDIFFMAIL.COM){}(RESPONDENT) MANISH HEERA @ HUNNY(8285854059)(RESPONDENT)	
38	MAC.APP.-77/2022 CM APPL. 35963/2024 CM APPL. 71198/2024	URMILA MISHRA & ANR. V/s NATIONAL INSURANCE COMPANY LIMITED & ORS.	ANSHUMAN BAL
		OTHER DETAILS OF ADVOCATES: ANSHUMAN BAL & KARAN BAL(ANSHUMANBAL2000@YAHOO.COM)(9810955203)(PETITIONER) NATIONAL INSURANCE COMPANY LTD(SETHPANKAJ74@GMAIL.COM){}(RESPONDENT) ANSHUMAN BAL(ANSHUMANBAL2000@YAHOO.COM)(9810955203)(PETITIONER)	
39	MAC.APP.-134/2022 CM APPL. 21106/2022 CM APPL. 21107/2022	SHALAB JOHIRI AND ANR V/s MANU BANGA AND ANR	HARI SHANKER, KANISHK AHUJA
		OTHER DETAILS OF ADVOCATES: HARI SHANKER(HARISHANKER.ADV@GMAIL.COM)(9811562356)(PETITIONER) BAGI (BAGICHELP@BAJAJALLIANZ.CO.IN){}(RESPONDENT) MANU (9953085594)(RESPONDENT) RAMEEZA(RAMEEZA@LAWASSOCIATES.IN){}(RESPONDENT) MANU (9953085594)(RESPONDENT) KANISHK AHUJA(ADV.BHATIANEHA@GMAIL.COM)(9910000149)(PETITIONER)	
40	MAC.APP.-335/2022	DEEPAK KUMAR V/s ANAND UPADHYAYS & ORS.	HARSH LATA
		OTHER DETAILS OF ADVOCATES: HARSH LATA (HARSHVATS267@GMAIL.COM)(9711693289)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM){}(RESPONDENT)	
41	W.P.(C)-15604/2022 CM APPL. 48530/2022 CM APPL. 1405/2023 CM APPL. 1406/2023 CM APPL. 27410/2024	M/S DEVY ANI FOOD STREET PRIVATE LIMITED V/s THE SECRETARY- OF LABOUR AND ANR	EKJOT BHASIN, RAKESH KUMAR PANT, PRAVIN SHARMA, PRAVIN SHARMA
		OTHER DETAILS OF ADVOCATES: BHARAT BHUGH(CONTACT@BHARATCHUGH.IN)(9810553252)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RAKESH KUMAR PANT (RAAKESH@GMAIL.COM)(9650726002)(PETITIONER) BHARAT CHUGH (CONTACT@BHARATCHUGH.IN){}(RESPONDENT) BHARAT CHUGH(CONTACT@BHARATCHUGH.IN){}(PETITIONER) PRAVIN SHARMA AND ASSOCIATES(PRAVINADVOCATE@GMAIL.COM)(9811129489)(RESPONDENT) PRAVIN SHARMA(PRAVINADVOCATE@GMAIL.COM)(9811129489)(PETITIONER)	
42	C.R.P.-67/2023 CM APPL. 13485/2023 CM APPL. 13486/2023 CM APPL. 13487/2023	RAVI BHARDWAJ V/s VEER SAWARKAR KATYAL AND OTHERS	VISHAL SONI
		OTHER DETAILS OF ADVOCATES: ANKUR BHASINE & VINEET CHADHA(BHASINLAWCHAMBERS@GMAIL.COM)(9811096163)(PETITIONER) RAVI BHARDWAJ(9811096163)(PETITIONER)	

		VEER SAWARKAR KATYAL(NEHAKATYALNANDA@GMAIL.COM){}(RESPONDENT)	
43	C.R.P.-82/2023 CM APPL. 15911/2023 CM APPL. 15939/2023	M/S JANARDHAN NIRMAN PVT LTD V/s M/S AGGCON EQUIPMENTS INTERNATIONAL PVT LTD & ANR.	M/S KMNPLAW, SANTOSH KUMAR CHAURIHAA
		OTHER DETAILS OF ADVOCATES: M/S KMNPLAW (AOR@KMNPLAW.COM)(9999906397)(PETITIONER) PREMCO GROUP(INFO@PREMCOGROUP.COM){}(RESPONDENT) AIRTEL (SOLUTIONS@AIRTELMAIL.IN){}(RESPONDENT) SANTOSH KUMAR CHAURIHAA(CMLAWCHAMBERS@GMAIL.COM)(9811193843)(PETITIONER)	
44	C.R.P.-107/2023 CM APPL. 21846/2023 CM APPL. 42600/2023 CM APPL. 62117/2023 CM APPL. 29332/2024 CM APPL. 52326/2024	RESHMA KHANNA & ORS. V/s JOLLY KHANNA & ORS.	SHIKHA SAPRA, ANURAG BHARDWAJ, MADHUR PRABHAT BHARGAVA, ANURAG BHARDWAJ
		OTHER DETAILS OF ADVOCATES: SHIKHA SAPRA(SHIKHASAPRA@GMAIL.COM)(9818055059)(PETITIONER) BHAVIKA(CHAMBER254@GMAIL.COM)(9818055059)(PETITIONER) DIPANS(DIPANSHUGABA21@GMAIL.COM)(9873730191)(RESPONDENT) JOLLY(JOLLY_KHANNA2003@YAHOO.CO.IN)(8527986918)(RESPONDENT) DR ANURAG BHARDWAJ AND DEEPAK SHARMA(ADVANURAG1990@GMAIL.COM)(9968715353)(PETITIONER) SHIKHA SAGAR(SHIKHARSAPRA@GMAIL.COM){}(RESPONDENT) DR ANURAG BHARDWAJ AND DEEPAK SHARMA(ADVANURAG1990@GMAIL.COM)(9968715353)(PETITIONER) DIPANSHU(DIPANSHUGABA21@GMAIL.COM){}(RESPONDENT) SHIKHA SAPRA (SHIKHASAPRA@GMAIL.COM){}(RESPONDENT) SHIKHA SAPRA (SHIKHASAPRA@GMAIL.COM)(9818055059)(PETITIONER) DEEPAK SHARMA (DEEPAKSHARMALAWOFFICE@GMAIL.COM){}(RESPONDENT) JOLLY KHANNA(JOLLY_KHANNA2003@YAHOO.CO.IN){}(RESPONDENT) ANURAG(ADVANURAGH1990@GMAIL.COM){}(RESPONDENT) ANURAG BHARDWAJ AND DEEPAK SHARMA(ADVANURAG1990@GMAIL.COM)(9968715353)(PETITIONER) SHIKHA(SHIKHASAPRA@GMAIL.COM)(0)(RESPONDENT) ANURAG BHARDWAJ(ADVANURAG1990@GMAIL.COM)(9968715353)(RESPONDENT)	
45	C.R.P.-200/2023 CM APPL. 38258/2023 CM APPL. 2462/2024	AVTAR SINGH V/s SRI NATH (SINCE DECEASED) THROUGH HIS LRS & ORS.	AYUSH GUPTA, SUNIL DUTT DIXIT
		OTHER DETAILS OF ADVOCATES: GUPTA & ASSOCIATES(AYUSH@GUPTALEGAL.IN)(9818402326)(PETITIONER) SUNIL DIXIT(SUNILDIXIT2008@GMAIL.COM){}(RESPONDENT) ADITI AGGARWAL(AGGARWALADITI567@GMAIL.COM){}(PETITIONER) SUNIL DUTT DIXIT(SDDOFFICE2@GMAIL.COM)(9312832910)(RESPONDENT)	
46	C.R.P.-258/2023 CM APPL. 48369/2023 CM APPL. 2170/2025 CM APPL. 22744/2025 CM APPL. 22745/2025	AKASH GUPTA & ANR. V/s INDER SAIN BANSAL & ANR.	HRISHIKESH BARUAH, KUMAR KSHITIJ
		OTHER DETAILS OF ADVOCATES: HRISHIKESH BARUAH, KUMAR KSHITIJ(ADVSKSHITIJSINGH@GMAIL.COM)(9810671087)(PETITIONER) INDER SAIN BANSAL(ARJUN.DEWAN85@GMAIL.COM)(9810700027)(RESPONDENT) KUMAR KSHITIJ(ADVSKSHITIJSINGH@GMAIL.COM)(9690115561)(PETITIONER) KISLAY OMAL(KISLAY.MAHINDRA@GMAIL.COM)(0)(RESPONDENT) KUMAR KSHITIJ, APURV KUMAR(ADVSKSHITIJSINGH@GMAIL.COM)(9690115561)(PETITIONER) KISLAY(KISLAY.MAHINDRA@GMAIL.COM)(0)(RESPONDENT)	
47	MAC.APP.-14/2023	SADHNA YADAV AND ORS V/s VARUN CHAWLA AND ANR	JATINDER KAMRA, SUMAN BAGGA, KAPIL GOYAL
		OTHER DETAILS OF ADVOCATES: JATINDER KAMRA (JATINKAMRA@YAHOO.COM)(9810254400)(PETITIONER) SUMAN BAGGA (BAGGASUMAN@GMAIL.COM){}(RESPONDENT) SHRUTI (SHRUTI66@GMAIL.COM){}(RESPONDENT) SUMAN BAGGA (BAGGASUMAN@GMAIL.COM)(9810167439)(RESPONDENT) KAPIL GOYAL(ADV KAPIL@HOTMAIL.COM)(9999259904)(PETITIONER)	
48	MAC.APP.-84/2023 CM APPL. 7433/2023	MANU BANGA V/s SHALAB JOHRI & ORS.	SANJAY KUMAR, VIVEK B SAHARYA
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR(MESANJAYKUMAR777@GMAIL.COM)(8851145382)(PETITIONER) HARI SHANKAR(HARISHANKAR.ADV@GMAIL.COM){}(RESPONDENT) RAMEEZA (RAMEEZA@LAWASSOCIATES.IN){}(RESPONDENT) VIVEK B SAHARYA(VIVEKBSAHARYA@YAHOO.CO.IN)(9811156831)(PETITIONER)	
49	MAC.APP.-353/2023 CM APPL. 36751/2023 CM APPL. 36971/2023 CM APPL. 62163/2024	UNITED INDIA INSURANCE CO LTD V/s SMT KAVITA AND OTHERS	P.K. SETH, MAYANK BANSAL

	CM APPL. 62164/2024		
		OTHER DETAILS OF ADVOCATES: PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)(9811213768)(PETITIONER)	
50	MAC.APP.-406/2023	SHALAK CHAND V/s TATA AIG INSURANCE COMPANY LTD. AND ORS	MANISH MAINI, VANDANA TANEJA
		OTHER DETAILS OF ADVOCATES: MANNIE & ASSOCIATES(MANNLEXCHAMBERS@GMAIL.COM)(9810522996)(PETITIONER) RUDRA KAHLON(RUDRAKAHLON@GMAIL.COM)()(RESPONDENT) VANDANA(VANDANAKAHLON@HOTMAIL.COM)()(RESPONDENT) VANDANA TANEJA(VANDANAKAHLON@HOTMAIL.COM)(9868576800)(RESPONDENT)	
51	CM APPL. 48587/2024(CM For Restoration) CM APPL. 48589/2024 In W.P.(C)-248/2023(Disposed off case)	TRIO SECURITY AND INTELLIGENCE PVT. LTD. V/s SH. SUNIL KUMAR & ANR.	RAUNAK SATPATHY
		OTHER DETAILS OF ADVOCATES: RAUNAK SATPATHY(RAUNAK.SATPATHY@HOTMAIL.COM)(9717959373)(PETITIONER) SUNIL KUMAR(DYCLCDL-MOLE@GOV.IN)(9971447062)(RESPONDENT) RAUNAK SATPATHY(RAUNAK.SATPATHY@HOTMAIL.COM)(9717959373)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)	
52	W.P.(C)-4919/2023 CM APPL. 19022/2023	DELHI JAL BOARD V/s SHRI PREM CHAND	ASHISH KUMAR
		OTHER DETAILS OF ADVOCATES: SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM)(1149514500)(PETITIONER)	
53	W.P.(C)-8716/2023 CM APPL. 32973/2023	RAJIV ADYA V/s M/S SARVAGUN AUSHDI PVT. LTD.	SAURABH KANSAL
		OTHER DETAILS OF ADVOCATES: SAURABH KANSAL(SK@PSAASSOCIATCS.IN, SK@PSAASSOCIATES.IN)(9958378565)(PETITIONER) GURBIR CHARYA(GURBIRCHARYA@GMAIL.COM)()(RESPONDENT)	
54	W.P.(C)-9798/2023	AIRPORTS AUTHORITY OF INDIA V/s RAM SINGH SEJWAL	ASHWARYA SINHA, SIDDHARTH YADAV, GAURAV DESHRAJ
		OTHER DETAILS OF ADVOCATES: ASHWARYA SINHA()(9818911510)(PETITIONER) SIDDHARTH YADAV(SIDDHARTH658@GMAIL.COM)(7838888886)(RESPONDENT) GAURAV DESHRAJ(GAURAVDESHRAJ85@GMAIL.COM)(9810704005)(RESPONDENT)	
55	W.P.(C)-10497/2023 CM APPL. 44592/2023	MCD V/s RAM KHILARI	ARUN BIRBAL, RAJIV AGARWAL, RAJIV AGARWAL
		OTHER DETAILS OF ADVOCATES: ARUN BIRBAL(ARUNBIRBAL@YAHOO.COM)(9810029802)(PETITIONER) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)()(RESPONDENT) ARUN BIRBAL(ARUNBIRBAL@YAHOO.COM)()(RESPONDENT) RAJIV AGARWAL, MEGHNA DE(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT) ARUN BIRBAL(ARUNBIRBAL@YAHOO.COM)()(RESPONDENT) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT)	
56	W.P.(C)-15185/2023 CM APPL. 60703/2023	TWENTY FOUR SECURE SERVICES PVT LTD V/s CHAMPA DEVI & ORS.	KARANJAWALA & CO, PRAKASH KUMAR
		OTHER DETAILS OF ADVOCATES: KARANJAWALA & CO.(MANEET.KAUR@KARANJAWALA.IN, SUDITI.BATRA@KARANJAWALA.IN)(9899266760)(PETITIONER) GOVERNMENT OF NCT OF DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) PRAKASH KUMAR(KKUMARPRAKASH@YAHOO.IN )(7042929599)(PETITIONER)	
57	C.R.P.-73/2024 CM APPL. 10391/2024	JASLEEN KAUR V/s SARVJEET SINGH	JATIN BHATT
		OTHER DETAILS OF ADVOCATES: MEHMOD PRACHA()(7217710552)(PETITIONER) AMISH(AMISH.AGGARWALA@GMAIL.COM)()(RESPONDENT) KARAN(ADVOCATEKARANAHUJA@GMAIL.COM)()(RESPONDENT)	
58	C.R.P.-273/2024 CM APPL. 55859/2024	SWATI CHAWLA V/s ANJANI JAMNAL & ANR.	SONIA ARORA
		OTHER DETAILS OF ADVOCATES: SONIA A MENON AND ASSOCIATES(SONIAARORAMENON@GMAIL.COM)(9810865468)(PETITIONER) ANJANI JAMNAL()(8826470600)(RESPONDENT) SUMIT GUPTA()(9811197908)(RESPONDENT)	
59	C.R.P.-281/2024 CM APPL. 57650/2024 CM APPL. 57652/2024	FIROJ V/s CONSTABLE SOMESH & ORS.	AVANISH KUMAR, RADHIKA ARORA
		OTHER DETAILS OF ADVOCATES: AVANISH KUMAR AND ABHAY (AVANISH.UA@GMAIL.COM)(9990960545)(PETITIONER)	

		SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) KAPIL(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(0)(RESPONDENT) RADHIKA ARORA(RADHIKA_ARORA_07@YAHOO.COM)(9711137315)(RESPONDENT)		
60	FAO-228/2024 CM APPL. 41177/2024 CM APPL. 41178/2024 CM APPL. 43347/2024 WITH FAO 230/2024	HARPER COLLINS PUBLISHERS INDIA PVT. LTD. V/s MR. RANA KAPOOR & ORS.	OBHAN & ASSOCIATES, NAMAN JOSHI, NAMAN JOSHI	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: ASHIMA OBHAN(EMAIL@OBHANS.COM)(9830661289)(PETITIONER) NAMAN(NAMAN.JOSHI@CJSLEGAL.IN)(0)(RESPONDENT) PAVAN(PAVANLALL2010@GMAIL.COM)(0)(RESPONDENT) NAMAN JOSHI , GUNEET SIDHU(NAMAN.JOSHI@CJSLEGAL.IN)(9810057280)(RESPONDENT) ANJURI (ANJURI.SAXENA@OBHANS.COM)(0)(RESPONDENT) ASHIMA (ASHIMA.OBHANS.COM)(0)(RESPONDENT) NATASHA GARG(NATASHAGARG13@GMAIL.COM)(0)(RESPONDENT) NAMAN JOSHI(NAMAN.JOSHI@CJSLEGAL.IN)(9810057280)(RESPONDENT)		
61	FAO-230/2024 CM APPL. 41371/2024	PAVAN CHAND LALL V/s RANA KAPOOR & ORS.	NATASHA GARG	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: NATASHA GARG, THAKUR ANKIT SINGH(NATASHAGARG13@GMAIL.COM, THAKURANKIT2627@GMAIL.COM)(9654998650)(PETITIONER) AMIT(AMIT.ABROL@HARPERCOLLINS-INDIA.COM)(0)(RESPONDENT) SHEKHAR(SHEKHARGUPTA653@GMAIL.COM)(0)(RESPONDENT)		
62	MAC.APP.-62/2024	SAVITRI DEVI & ORS. V/s DHARAMVEER YADAV & ORS.	SOMNATH PARASHAR, HETU ARORA SETHI	
		OTHER DETAILS OF ADVOCATES: S N PARASHAR(PARASHARCHAMBER@GMAIL.COM)(9811185863)(PETITIONER) PANKAJ SETHI(SETHPANKAJ74@GMAIL.COM)(0)(RESPONDENT) HETU ARORA SETHI(HETUARORASETHIADV@GMAIL.COM)(9810368590)(RESPONDENT)		
63	MAC.APP.-158/2024 CM APPL. 15609/2024	SH. SANJEEV V/s THE NATIONAL INSURANCE COMPANY LTD.	MANISH MAINI, ATTIN SHANKAR RASTOGI	
		OTHER DETAILS OF ADVOCATES: MANNIE & ASSOCIATES(MANNLEXCHAMBERS@GMAIL.COM)(9810522996)(PETITIONER) PANKAJ(SETHPANKAJ74@GMAIL.COM)(0)(RESPONDENT) ATTIN SHANKAR RASTOGI(ATTIN@ILOLEGAL.COM)(9811778900)(RESPONDENT)		
64	MAC.APP.-353/2024	MAHESH CHAND V/s SHRAVAN KUMAR & ORS.	ASHISH SHARMA, SAMEER NANDWANI	
		OTHER DETAILS OF ADVOCATES: ASHISH SHARMA(ADVOCATESHARMA625@GMAIL.COM)(9958663685)(PETITIONER) SAMEER NANDWANI(SAMEERNO2@HOTMAIL.COM)(9810528802)(PETITIONER)		
65	W.P.(C)-895/2024 CM APPL. 3746/2024 CM APPL. 20472/2024 CM APPL. 62536/2024 CM APPL. 7875/2025 CM APPL. 7876/2025	SAROJ SUPER SPECIALITY HOSPITAL THROUGH ITS A.R. SHRI ANIL SHARMA V/s KAMLESH SINGH	SANDEEP VISHNU, VINOD KUMAR SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: ASK PARTNERS(SANDEEPVISHNU2008@GMAIL.COM)(9810394594)(PETITIONER) SANDEEP VISHNU, ANIL KUMAR(SANDEEPVISHNU2008@GMAIL.COM, ANILKUMARGUPTA60@YAHOO.COM)(9810394594)(PETITIONER) KAMLESH SINGH(KAMLESHSINGH6143@GMAIL.COM)(0)(RESPONDENT) VINOD KUMAR SRIVASTAVA(VS770449@GMAIL.COM)(9891269053)(RESPONDENT) VINOD KUMAR SRIVASTAVA(VS770449@GMAIL.COM)(9891269053)(PETITIONER) VINOD KUMAR SRIVASTAVA(VS770449@GMAIL.COM)(9891269053)(RESPONDENT) VINOD KUMAR SRIVASTAVA(VS770449@GMAIL.COM)(9891269053)(RESPONDENT) VINOD KUMAR SRIVASTAVA(VS770449@GMAIL.COM)(9891269053)(RESPONDENT)		
66	W.P.(C)-9927/2024 WITH W.P.(C) 9989/2024	M/S SMITHS DETECTION SYSTEMS PRIVATE LIMITED ORS V/s UNION OF INDIA MINISTRY OF CORPORATE AFFAIRS AND ANR	AMISH TANDON	
		OTHER DETAILS OF ADVOCATES: AMISH TANDON(CONTACT@INNOVATUSLAW.IN)(49402169)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) ROC DELHI(ROC.DELHI@MCA.GOV.IN)(0)(RESPONDENT)		
67	W.P.(C)-9989/2024	MS SMITHS DETECTION SYSTEMS PRIVATE LIMITED & ORS. V/s UNION OF INDIA MINISTRY OF CORPORATE AFFAIRS & ANR.	AMISH TANDON	
		OTHER DETAILS OF ADVOCATES: AMISH TANDON(CONTACT@INNOVAATUSLAW.IN)(49402169)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		



		REGISTRAR OF COMPANIES(ROC.DELHI@MCA.GOV.IN)(0)(RESPONDENT)	
68	W.P.(C)-10714/2024 CM APPL. 44131/2024	DELHI TRANSPORT CORPORATION( DTC) V/s SHRI OMPRAKASH THROUGH HIS LRS	GAURAV BHARADWAJ
		OTHER DETAILS OF ADVOCATES: RAHUL KR. VERMA(RAHULSLAW@GMAIL.COM)(9711328632)(PETITIONER)	
69	W.P.(C)-14628/2024 CM APPL. 61429/2024 WITH W.P.(C) 17959/2024	THE REGIONAL PROVIDENT FUND COMMISSIONER II GURGAON WEST V/s DELHI PUBLIC SCHOOL GHAZIABAD SOCIETY	SATPAL SINGH
		OTHER DETAILS OF ADVOCATES: SATPAL SINGH(SATPAL.ADVOCATE@GMAIL.COM)(9810780218)(PETITIONER) SURJEET KHANNA(ADVOCATESKKHANNA@GMAIL.COM)(9717490027)(RESPONDENT)	
70	W.P.(C)-17959/2024 CM APPL. 76441/2024 WITH W.P.(C) 14628/2024	ASSISTANT PROVIDENT FUND COMMISSIONER GURGAON WEST V/s DELHI PUBLIC SCHOOL GHAZIABAD SOCIETY	SATPAL SINGH
		OTHER DETAILS OF ADVOCATES: SATPAL SINGH(SATPAL.ADVOCATE@GMAIL.COM)(9810780218)(PETITIONER) SK KHANNA(ADVOCATESKKHANNA@GMAIL.COM)(0)(RESPONDENT)	
71	W.P.(C)-14674/2024	M/S BRINDCO SALES PRIVATE LIMITED V/s SHRI ATTAR SINGH	VIVEK KUMAR TANDON
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR TANDON(VIVEKKUMARTANDON@GMAIL.COM)(9810277733)(PETITIONER)	
72	C.R.P.-42/2025 CM APPL. 7128/2025	NAVIN KUMAR AGGARWALA & ORS. V/s DR MADHU DEWAN	ABHIMANUE SHRESTHA
		OTHER DETAILS OF ADVOCATES: ABHIMANUE SHRESTHA(SHRESHTA.ABHIMANUE@GMAIL.COM)(983657493)(PETITIONER) SA(SA9870@GMAIL.COM)(0)(RESPONDENT)	
73	MAC.APP.-130/2025 CM APPL. 9823/2025 CM APPL. 9824/2025 CM APPL. 9825/2025 CM APPL. 9826/2025	CHHOTE LAL YADAV AND ANR. V/s SUNIL KUMAR AND ORS.	MOHAN LAL SHARMA
		OTHER DETAILS OF ADVOCATES: MOHAN LAL SHARMA (MLSHARMA.MA@GMAIL.COM)(9811056774)(PETITIONER)	

COURT NO. 48  
HON'BLE MS. JUSTICE MINI PUSHKARNA

NOTE: FOR MOVING 'ADJOURNMENT SLIP' PLEASE MAIL TO:

[n.shubhankar@dhc.nic.in](mailto:n.shubhankar@dhc.nic.in)

MEETING LINK

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc2>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
1	W.P.(C)-4893/2025 CM APPL. 22517/2025 CM APPL. 22518/2025 CM APPL. 22519/2025 WITH W.P.(C) 7122/2017	SH. AJAY SOOD & ANR. V/s UNION OF INDIA & ORS.	KARAN SHARMA	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN MEHROTRA(PIYUSH.AHLUWALIA0057@GMAIL.COM)(9717875274)(PETITIONER) LEGAL CELL DCB, UNION OF INDIA(LEGALCELLDCB@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		

2	W.P.(C)-7122/2017 CM APPL. 29535/2017	HARCHARAN SINGH BAWA & ORS V/s DELHI CANTONMENT BOARD & ANR	SALIM A. INAMDAR, ATUL NIGAM	
		OTHER DETAILS OF ADVOCATES: ATUL NIGAM(ANIGAM.LAW@GMAIL.COM)(9810049589)(PETITIONER)		
3	W.P.(C)-5041/2025 CM APPL. 23144/2025 CM APPL. 23145/2025	M/S RAM NIWAS V/s INDIAN RAILWAY CATERING AND TOURISM COPRPORATION & ANR.	AKSHAT BAJPAI	
		OTHER DETAILS OF ADVOCATES: AKSHAT BAJPAI(ADVOCATEAKSHATBAJPAI@GMAIL.COM)(7985177435)(PETITIONER) IRCTC, SAURAV AGRAWAL, PC BIHARI(CMD@IRCTC.COM, SAURAVADV@GMAIL.COM, PCBIHARI2494@IRCTC.COM)(0)(RESPONDENT) DEEPAK(DEEPAK.CO81@GMAIL.COM)(0)(RESPONDENT)		
FOR ADMISSION				
4	W.P.(C)-2961/2024	KAMAL POPLAI & ANR. V/s NEW DELHI MUNICIPAL COUNCIL & ORS.	SUBHASH C JINDAL	
		OTHER DETAILS OF ADVOCATES:		
AFTER NOTICE MISC. MATTERS				
5	CONT.CAS(C)-1078/2022 WITH CONT.CAS(C) 571/2023 W.P.(C) 12288/2022	S B TRIPATHI V/s P KRISHNAMURTHY & ORS	S. B TRIPATHI, GAUTAM DHAMIJA	
		OTHER DETAILS OF ADVOCATES: S B TRIPATHI(SHIVE@SBTRIPATHIADVOCATE.COM)()(PETITIONER) SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM)(9811112863)(RESPONDENT) ARJUN PANT (PANT_ARJUN@REDIFFMAIL.COM)()(RESPONDENT) GAUTAM DHAMIJA(GAUTAM@MIMANSALAW.IN)(9899809187)(PETITIONER)		
6	W.P.(C)-12288/2022 CM APPL. 36882/2022 CM APPL. 39565/2022 CM APPL. 42811/2022 CM APPL. 43868/2022	S B TRIPATHI V/s DELHI JAL BOARD & ORS.	S. B TRIPATHI, GAUTAM DHAMIJA	
		OTHER DETAILS OF ADVOCATES: S B TRIPATHI(SHIVE@SBTRIPATHIADVOCATE.COM)(9999002154)(PETITIONER) DELHI JAL BOARD(CEODELHI.DJB@NIC.IN, CSDELHI@NIC.IN, MEMBERWSDJB@GMAIL.COM, ACEM9DJB@GMAIL.COM)()(RESPONDENT) SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM)()(RESPONDENT) MUNISH KUMAR(MUNISH.KMR69@GOV.IN, ADHIKARI.AKG@GMAIL.COM)()(RESPONDENT) S.B. TIRPATHI(SHIVE@SBTRIPATHIADVOCATE.COM)(9999002154)(PETITIONER) PANT(PANT_ARJUN@REDIFFMAIL.COM)()(RESPONDENT) S.B. TIRPATHI(SHIVE@SBTRIPATHIADVOCATE.COM)(9999002154)(PETITIONER) ARJUN PANT(PANT_ARJUN@REDIFFMAIL.COM)()(RESPONDENT) S B TRIPATHI(9999002154)(PETITIONER) S B TRIPATHI(SHIVE@SBTRIPATHIADVOCATE.COM)(9999002154)(PETITIONER) S.B. TIRPATHI(SHIVE@SBTRIPATHIADVOCATE.COM)(9999002154)(PETITIONER) SH. ARJUN PANT(PANT_ARJUN@REDIFFMAIL.COM)(9811071260)(RESPONDENT) ARJUN PANT(PANT_ARJUN@REDIFFMAIL.COM)(9811071260)(RESPONDENT) ARJUN PANT(PANT_ARJUN@REDIFFMAIL.COM)()(RESPONDENT) GAUTAM DHAMIJA(GAUTAM@MIMANSALAW.IN)(9899809187)(PETITIONER)		
7	CONT.CAS(C)-571/2023	S.B. TRIPATHI V/s ANIL KUMAR SHARMA & ORS.	S. B TRIPATHI	
		OTHER DETAILS OF ADVOCATES:		
8	CONT.CAS(C)-1321/2024 WITH RFA 327/2012	RAGNI CHOPRA V/s RAJESH MALHOTRA & ANR.	AALAM BIR SINGH NIJJAR	
		OTHER DETAILS OF ADVOCATES: AALAM BIR SINGH NIJJAR(AALAMNIJJAR@GMAIL.COM)(9958558661)(PETITIONER) RAJESH(RAJESHMALHOTRA304@GMAIL.COM)(9811082345)(RESPONDENT)		
9	RFA-415/2008	RAVINDER SINGH V/s CENTRAL BANK OF INDIA & ORS.	MR.ANKIT JAIN, REEMA KALRA, YOGESH PACHAURI	
		OTHER DETAILS OF ADVOCATES:		
10	RFA-102/2009	DDA V/s RAJ KUMAR TYAGI	MUKESH GUPTA, DAVENDRA SINGH, RAKESH MITTAL, REETA KAUL, BEENASHAW N SONI	
		OTHER DETAILS OF ADVOCATES:		
11	RFA-1/2010 CM APPL. 33/2010	SATISH KUMAR V/s SUSHILA DEVI	SAURAJ SINGH	
		OTHER DETAILS OF ADVOCATES:		

12	RFA-391/2010	PK GHOSH V/s M DAYAL	SN KALRA	
		OTHER DETAILS OF ADVOCATES:		
13	RFA-401/2010	GUL MOHAMMAD V/s JITENDER KATARIA	ABDUL SATTAR	
		OTHER DETAILS OF ADVOCATES:		
14	RFA-412/2010	SHAHEEN KHAN V/s HIRA LAL & ANR	AC BHASIN, MK MALHOTRA	
		OTHER DETAILS OF ADVOCATES:		
15	RFA-414/2010	HARINDER INDUSTRIES PVT LTD V/s JBC INDUSTRIES	KALPNA ANIL, MADHUR GULSHAN SAPRA	
		OTHER DETAILS OF ADVOCATES:		
16	RFA-415/2010 WITH FAO 140/2010	ATMA SINGH V/s KIRPAL SINGH & ORS	GURBAKSH SINGH	
		OTHER DETAILS OF ADVOCATES:		
17	CM APPL. 60042/2023 In RFA-442/2010	JAYANT GHADIA V/s RAVINDER KUMAR CHADHA DECD THR LRS & ORS	NEO JURIS, VIKAS BAPURAO PAKHIDDEY, KAJAL CHANDRA, JAYA GOYAL, SANJEEV ANAND, VIKRAM GOLA & SUNIL K KALRA, KAJAL CHANDRA, RAJINDER WALI	
		OTHER DETAILS OF ADVOCATES: VIKAS BAPURAO PAKHIDDEY(VPAKHIDDEY@GMAIL.COM)(9810059987)(PETITIONER) VIRAJ(VIRAJ.2@GMAIL.COM)()(RESPONDENT) KAJAL CHANDRA(KAJAL.CHANDRA@YAHOO.COM)()(RESPONDENT) JAYA GOYAL(JAYAGOYAL@NEOJURIS.COM)()(RESPONDENT) V CHRIN(VCHRIN@GMAIL.COM)()(RESPONDENT) JAYA(JAYAGOYAL@NEOJURIS.COM, JAYANTGHADIA@GMAIL.COM)()(PETITIONER) KAJAL CHANDRA(KAJAL.CHANDRA@YAHOO.COM)(9810133536)(RESPONDENT) VIKAS BAPURAO PAKHIDDEY(VPAKHIDDEY@GMAIL.COM)(9810059987)(PETITIONER) VIRAJ(VIRAJ.2@GMAIL.COM)()(RESPONDENT) VCHRIN(BCHRIN@GMAIL.COM)()(RESPONDENT) SATISH VERMA(VERMASATISH2005@GMAIL.COM)()(RESPONDENT) JAYA GOYAL(JAYAGOYAL@NEOJURIS.COM)()(RESPONDENT) KAJAL CHANDRA(KAJAL.CHANDRA@YAHOO.COM)()(RESPONDENT) JAYA GOYAL , MANPREET KAUR(JAYAGOYAL@NEOJURIS.COM)(9811131012)(PETITIONER) VIRAJ(VIRAJ.2@GMAIL.COM)()(RESPONDENT) RAJINDER WALI(WALI.RVASSOCIATES@GMAIL.COM)()(RESPONDENT) SID MOUNTAIN(SIDMOUNTAIN@GMAIL.COM)()(RESPONDENT) SATISH VERMA(VERMASATISH2005@GMAIL.COM)()(RESPONDENT) VP KHIDDEY(VPAKHIDDEY@GMAIL.COM)()(RESPONDENT) SUEVARMA(SUEVARMAMD@GMAIL.COM)()(RESPONDENT) KAJAL CHANDRA(KAJAL.CHANDRA@YAHOO.COM)(9810133536)(RESPONDENT) VIKAS BAPURAO PAKHIDDEY(VBPAKHIDDEY@GMAIL.COM)(9810059987)(PETITIONER) RAJINDER WALI(WALI.RVASSOCIATES@GMAIL.COM)(9811056230)(RESPONDENT) VIKAS BAPURAO PAKHIDDEY(VBPAKHIDDEY@GMAIL.COM)(9810059987)(RESPONDENT)		
18	RFA-610/2010	DELHI DEVELOPMENT AUTHORITY V/s RC GUPTA DECD THR LRS	BHUPESH NARULA, AMITA SINGH, SANJEEV SAGAR	
		OTHER DETAILS OF ADVOCATES:		
19	RFA-632/2010	AIRCOM HPS WIRELESS SERVICES PVT LTD V/s TEAM COMPUTERS PVT LTD	SC SINGHAL, SIDDHARTH YADAV	
		OTHER DETAILS OF ADVOCATES:		
20	RFA-271/2011 CM APPL. 3339/2018	FLAIR PENS LTD V/s KAMAL MAGGON	S MAJUMDAR, AVNEESH GARG	
		OTHER DETAILS OF ADVOCATES: AVNEESH GARG()(7834997568)(PETITIONER)		
21	RFA-225/2012 WITH RFA 327/2012	RAJESH MALHOTRA & ANR V/s RAGNI CHOPRA	RAJESH MALHOTRA, AALAM BIR SINGH NIJJAR	
		OTHER DETAILS OF ADVOCATES: AALAM BIR SINGH NIJJAR(AALAMNIJJAR@GMAIL.COM)(9958558661)(RESPONDENT)		
22	RFA-1/2013	SANJAY NAGPAUL V/s MTNL AND ORS	RAJESH KUMAR	

		OTHER DETAILS OF ADVOCATES:	
23	RFA-9/2013	RATHI SUPER STEEL LIMITED V/s UNITED INDIA INSURANCE CO LTD	SHIV KHORANA, ABHISHEK KUMAR
		OTHER DETAILS OF ADVOCATES:	
24	RFA-90/2015	SARDAR ROOP SINGH & ANR V/s SARDAR MANJIT SINGH & ORS	VIJAY KISHAN, ATUL SHARMA, RAGHAV, ATUL SHARMA, PULKIT AGGARWAL
		OTHER DETAILS OF ADVOCATES: ATUL SHARMA(ASA@ASALEGAL.IN)(9654012526)(PETITIONER) ATUL SHARMA(ASA@ASALEGAL.IN)(9654012526)(PETITIONER) ATUL SHARMA(ASA@ASALEGAL.IN)(9654012526)(PETITIONER) ATUL SHARMA(ASA@ASALEGAL.IN)(9654012526)(PETITIONER) PULKIT AGGARWAL(PULKIT.AGGARWAL1@GMAIL.COM)(9999801409)(RESPONDENT)	
25	W.P.(C)-719/2014 CM APPL. 11630/2021 WITH W.P.(C) 7122/2017 W.P.(C) 7879/2017	VED PRAKASH RASTOGI AND ORS V/s UNION OF INDIA & ORS	MANDEEP SINGH VINAIK, MODASSIR HUSAIN KHAN, SHEKHAR NANAIVATY, AJAY DIGPAUL, ANCHIT SHARMA, TARVEEN SINGH NANDA, PRADEEP CHHINDRA, AJAY DIGPAUL
		OTHER DETAILS OF ADVOCATES: PRADEEP CHHINDRA(PRADEEP.CHHINDRA@GMAIL.COM)(9310914012)(RESPONDENT) AJAY DIGPAUL(DIGPAULASSOCIATES@YAHOO.CO.IN , ARTIBANSAL07@YAHOO.COM, MUKESH.DIGPAULASSOCIATES@GMAIL.COM)(9811157265)(RESPONDENT)	
26	REVIEW PET. 239/2019 In W.P.(C)-3872/2019(Disposed off case)	SHIVJI PRASAD SRIVASTAVA V/s UNION OF INDIA AND ANR.	V K. SHUKLA, VINEET DHANDA
		OTHER DETAILS OF ADVOCATES: VIJAY KUMAR(VIJAYKUMARSHUKLAADV@GMAIL.COM)(0)(PETITIONER) VINEET DHANDA(DHANDA.ASSOCIATE5000@GMAIL.COM)(9811013810)(RESPONDENT) V K. SHUKLA()(9810120927)(PETITIONER)	
27	W.P.(C)-11192/2019 CM APPL. 46034/2019	SH. SATYA DEV SHARMA V/s GOVT. OF N.C.T OF DELHI AND ORS.	SUDHIR SINGH PARIHAR
		OTHER DETAILS OF ADVOCATES: SUDHIR SINGH PARIHAR()(8802147643)(PETITIONER)	
28	W.P.(C)-6983/2021 CM APPL. 22042/2021 CM APPL. 22043/2021 CM APPL. 43584/2022	ATUL SETHI & ANR. V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS.	NITIN SALUJA, NITIN SALUJA, BHAVYA SETHI, BHAVYA SETHI, UDAYAN JAIN, SATYAKAM
		OTHER DETAILS OF ADVOCATES: ATUL SETHI(SALUJA.NITIN6@GMAIL.COM)(9821252269)(PETITIONER) NEENA SETHI(SALUJA.NITIN6@GMAIL.COM)(9821252269)(PETITIONER) ATUL SETHI(SALUJA.NITIN6@GMAIL.COM)(9821252269)(PETITIONER) NEENA SETHI(SALUJA.NITIN6@GMAIL.COM)(9821252269)(PETITIONER) NITIN SALUJA(NITIN.SALUJA@LAWCHAMBERS.CO.IN)(9811722485)(PETITIONER) DELHI POLICE(STANDINGCOUNSELGNCTD@GMAIL.COM)()(PETITIONER) DELHI POLICE(STANDINGCOUNSELGNCTD@GMAIL.COM)()(PETITIONER) SOUTH DELHI MUNICIPAL CORPORATION(CLOSDMC@GMAIL.COM)()(PETITIONER) SOUTH DELHI MUNICIPAL CORPORATION(CLOSDMC@GMAIL.COM)()(PETITIONER) BHAYANABUILDCON(BHAYANABUILDCON@GMAIL.COM)()(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) AMAANTA(AMAANTALEGAL@GMAIL.COM)(9811016162)(RESPONDENT) SDMC(CLOSDMC@GMAIL.COM)(9717788732)(RESPONDENT) AMAANTA(AMAANTALEGAL@GMAIL.COM)()(RESPONDENT) NITIN SALUJA(NITIN.SALUJA@LAWCHAMBERS.CO.IN)()(PETITIONER) BHAVYA SETHI(SETHIBHAVYA@GMAIL.COM)(9811389644)(RESPONDENT) SOUTH DELHI MUNICIPAL CORPORATION (CLOMCDHQ@GMAIL.COM)()(RESPONDENT) BHAVYA SETHI(SETHIBHAVYA@GMAIL.COM)(9811389644)(RESPONDENT) UDAYAN JAIN(UDAYAN@UDAYANJAIN.COM)(9810336364)(RESPONDENT) SATYAKAM (SATYAKAMADVOCATE@GMAIL.COM)(9868219633)(RESPONDENT)	
29	W.P.(C)-7968/2023 CM APPL. 9539/2024 CM APPL. 13297/2025	MS .FARHAT V/s GOVT. OFNCT OFDELHI AND ORS	SONAL SINHA, SOHAN SINGH RAWAT, ABHINAV SARUP SHARMA
		OTHER DETAILS OF ADVOCATES: SONAL SINHA(SINHASONAL0609@GMAIL.COM)(9810002285)(PETITIONER) AVDHESH(AVDHESHKUMAR.RADHE@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM, SHAANRAWAT28@GMAIL.COM)(9868250806)(RESPONDENT) SONAL SINHA(SINHASONAL0609@GMAIL.COM)()(PETITIONER)	

		AMIT DHALLA(AMIT.DHALLA.77@GMAIL.COM)(9999178785)(PETITIONER) AMIT DHALLA(AMIT.DHALLA.77@GMAIL.COM)(9999178785)(RESPONDENT) SONAL SINHA(SINHASONAL0609@GMAIL.COM)(9810002285)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ABHINAV SARUP SHARMA(PINTUYADAV927848@GMAIL.COM)(8448463600)(RESPONDENT)	
30	W.P.(C)-11167/2023 CM APPL. 43423/2023	KOMAL BHARDWAJ & ANR. V/s BSES YAMUNA POWER LIMITED & ORS.	GURMEET BINDRA
		OTHER DETAILS OF ADVOCATES: GBA LAW OFFICES(GURMEET@GBALAWOFFICES.COM)(9718201235)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNCILGNCTD@GMAIL.COM, MANSRI25@GMAIL.COM, MANISH@KDATTA.IN){}(RESPONDENT) CLOMCDHQ(CLOMCDHQ@GMAIL.COM){}(RESPONDENT)	
31	W.P.(C)-4405/2024 CM APPL. 18028/2024 WITH W.P.(C) 12638/2024	DELHI PARKING CONTRACTORS ASSOCIATION V/s MUNICIPAL CORPORATION OF DELHI	ARUN KUMAR BATTA
		OTHER DETAILS OF ADVOCATES: ARUN BATTA AND INDIRA MARLA(ARUNBATTA@GMAIL.COM, ABDUL.VAHID704@GMAIL.COM)(9810064103)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) NDMC(CLO-NDMC@GMAIL.COM, LAW.DEPTT.NDMS@GMAIL.COM){}(RESPONDENT)	
32	W.P.(C)-12638/2024 WITH W.P.(C) 4405/2024 W.P.(C) 7130/2024	NBCC (INDIA) LTD. V/s THE MUNICIPAL CORPORATION OF DELHI	KARTIK NAGARKATTI
		OTHER DETAILS OF ADVOCATES: KARTIK(KARTIK@NAGARKATTI.CO.IN)(9873368749)(PETITIONER) NBCC (INDIA) LTD.(LAW@NBCCINDIA.COM)(0)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)	
33	W.P.(C)-7130/2024	MOOLCHAND KHARAITI RAM TRUST & ORS. V/s MUNICIPAL CORPORATION OF DELHI	ASTHA NIGAM
		OTHER DETAILS OF ADVOCATES: SIDHARTHA DAS AND GAJANAND KIRODIWAL(S.DAS@LUTHRA.COM){}(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM){}(RESPONDENT)	
34	W.P.(C)-11923/2024 CM APPL. 49587/2024 WITH W.P.(C) 11924/2024	SAPPHIRE FOODS INDIA LTD. (KFC, RAJOURI GARDEN) V/s MUNICIPAL CORPORATION OF DELHI AND ANR	MONAZIR AHSAN NIYAZI
		OTHER DETAILS OF ADVOCATES: ANAMIKA GHAI NIYAZI(ANAMIKAGHAI@GMAIL.COM, NIYAZILAWCHAMBERS@GMAIL.COM)(9811191180)(PETITIONER) PANKAJ, UNION OF INDIA, MCD(PHOTOSTATPANKAJ@GMAIL.COM, UOIDHC@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)	
35	W.P.(C)-11924/2024 CM APPL. 49598/2024	STARBUCKS COFFEE-A TATA ALLIANCE RAJOURI GARDEN V/s MUNICIPAL CORPORATION OF DELHI AND ANR	MONAZIR AHSAN NIYAZI
		OTHER DETAILS OF ADVOCATES: ANAMIKA GHAI NIYAZI(NIYAZI786@GMAIL.COM, NIYAZILAWCHAMBERS@GMAIL.COM)(9811191180)(PETITIONER) PANKAJ, UNION OF INDIA, MCD(PHOTOSTATPANKAJ@GMAIL.COM, UOIDHC@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)	
36	W.P.(C)-12444/2024 CM APPL. 51811/2024	PARDEEP SOLANKI AND ORS V/s MUNICIPAL CORPORATION OF DELHI ORS	ZUBIN MAMMEN JOHN, ROOPANSH PUROHIT
		OTHER DETAILS OF ADVOCATES: JAI SAHAI(JAI@JSECHAMBERS.COM)(9811122114)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(9811160827)(RESPONDENT) ROOPANSH PUROHIT(M91JOSHI@GMAIL.COM)(9911464971)(RESPONDENT)	
37	W.P.(C)-12753/2024 CM APPL. 53111/2024 WITH W.P.(C) 14709/2025	SAVE INDIA FOUNDATION (REGD.) V/s MUNICIPAL CORPORATION OF DELHI, & ANR.	UMESH CHANDRA SHARMA, HARSHIT CHOPRA
		OTHER DETAILS OF ADVOCATES: UMESH SHARMA(LEGALHELPLINEINDIA@GMAIL.COM)(9868235388)(PETITIONER) SAVE INDIA FOUNDATION(JOINSIF@GMAIL.COM)(9868310740)(PETITIONER) MUNICIPAL CORPORATION OF	

		DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) DHC PROSECUTION DELHI POLICE , UNION OF INDIA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT) HARSHIT CHOPRA(ADVHARSHITCHOPRA@GMAIL.COM)(9911543883)(RESPONDENT)	
38	W.P.(C)-13144/2024 CM APPL. 60929/2024	KAMAL GARG V/s MUNICIPAL CORPORATION OF DELHI & ORS.	KAMAL GARG, LAKSHAY MANGLA, SUMIT GAUR
		OTHER DETAILS OF ADVOCATES: KAMAL GARG(KAMALGARG.ADV@GMAIL.COM, OFFICEKAMALGARG@GMAIL.COM)(9811270502)(PETITIONER) MCD, DDA, SANTOSH KUMAR TRIPATHI(CLOMCDHQ@GMAIL.COM, DDACHAMBERHC@DDA.ORG.IN, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ADARSH(ADARSHBHAWAN8@GMAIL.COM)(0)(RESPONDENT) LAKSHAY MANGLA(LAKSHAYMANGLADV@GMAIL.COM)(9891862191)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) KAMAL GARG(KAMALGARG.ADV@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SUMIT GAUR(GAURSUMIT11@GMAIL.COM)(9868384843)(RESPONDENT)	
39	W.P.(C)-14709/2024	INTEZAMIA COMMITTEE MASJID FAROOQUIE THROUGH ITS PRESIDENT ASLAM KHAN V/s MUNICIPAL CORPORATION OF DELHI & ANR.	MAHESH KUMAR SHARMA
		OTHER DETAILS OF ADVOCATES: MAHESH KUMAR SHARMA(MAHESH999SHARMA@GMAIL.COM)(9999181938)(PETITIONER) UNION OF INDIA, MCD(UOIHDC@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)	
40	W.P.(C)-15523/2024 CM APPL. 65175/2024 CM APPL. 65176/2024	RAHIS ALAM & ORS. V/s DELHI JAL BOARD THROUGH CHIEF EXECUTIVE OFFICER WATER GOVT OF NCT OF DELHI & ORS.	IQURA KHAN
		OTHER DETAILS OF ADVOCATES: Z & M ASSOCIATES(CONTACT@ZNMMASSOCIATES.COM)(9354547497)(PETITIONER) SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM)(0)(RESPONDENT)	
41	W.P.(C)-631/2025 WITH W.P.(C) 632/2025	SUMAN KUMAR V/s UNION OF INDIA AND ORS	SHREYAS JAIN
		OTHER DETAILS OF ADVOCATES: SHASHANK DEO(SUMAN2212197@GMAIL.COM)(9899999672)(PETITIONER) UNION OF INDIA, SECY. MCA, ICSI(UOIHDC@GMAIL.COM, SECY.MCA@NIC.IN, PRESIDENT@ICSI.EDU, SECRETARY@ICSI.EDU)(1123384193)(RESPONDENT) DEVENDRA, ICSI, MANISH(DEVENDRA.DESHPANDE@ICSI.EDU, VP@ICSI.EDU, MANISH@RMGCS.COM)(0)(RESPONDENT) SURESH PANDEY, NPS CHAWLA, D SHUKLA(CS.SURESHPANDEY@GMAIL.COM, NPSCAWLA@AEKOMLEGAL.COM, DSHUKLA2007@GMAIL.COM)(0)(RESPONDENT) PURBEY, CS. RANJEET, RP TULSIAN(PURBEY31@GMAIL.COM, CS.RANJEET@GMAIL.COM, RPTULSIAN@GMAIL.COM)(0)(RESPONDENT) A TYAGI, PREETI BANERJEE, ALKA ARORA(ATYAGI53@GMAIL.COM, PREETI.BANERJEE@ICSI.EDU, ALKA_ARORA79@REDIFFMAIL.COM)(0)(RESPONDENT) SONIA BAIJAL, CS NESAR, ANANG(SONIA.BAIJAL@ICSI.EDU, CSNESAR367@GMAIL.COM, ADVANANG@GMAIL.COM)(0)(RESPONDENT) SWATI, NISHI TALWAR(POPLISWATI88@GMAIL.COM, NISHITALWARASSOCIATES@HOTMAIL.COM, )(0)(RESPONDENT) SUNAINA, PINKI, H PSC(SUNAINAJHINGAN@GMAIL.COM, PINKICS@GMAIL.COM, H_PSC@REDIFFMAIL.COM)(0)(RESPONDENT) RITU KANSAL, HANUMAN SINGH SAINI. RASHMI SAIN(CSRITUKANSAL@GMAIL.COM, HANUMANSINGHSAINI@GMAIL.COM, RASHMISAIN.576@GMAIL.COM)(0)(RESPONDENT) AAYATI, AISHWARYA TOSHNIWAL , KHUSHBU(GUPTAAYATI@GMAIL.COM, TOSHNIWALAISH60@GMAIL.COM, GOELKHUSHBU001@GMAIL.COM)(0)(RESPONDENT) MONIKA, ESHA NAGPAL, SANTOSH(MONIKATAILOR0310@GMAIL.COM, ESHANAGPAL45@GMAIL.COM, SANTOSH.SHARMA@GMAIL.COM)(0)(RESPONDENT) SUSHIL, PRADEEP, AWANISH(SUSSHIL@AMICUSLEGAL.IN, CHAIRMANNIRC2018@GMAIL.COM, AWANISHCORPORATE@GMAIL.COM)(0)(RESPONDENT) AMIT, VIMAL, BHUPENDRA KAUSHIK(AMITGUPTACS@GMAIL.COM,	

		VIMALG_JPR@YAHOO.CO.IN, CSBHUPENDRAKAUSHIK@GMAIL.COM)(0)(RESPONDENT) MONIKA KOHLI, HITENDER(MONIKAKOHLI@GMAIL.COM, HITENDER@CENTRUMLEGAL.COM)(0)(RESPONDENT)	
42	W.P.(C)-632/2025 CM APPL. 2991/2025	SUMAN KUMAR V/s UNION OF INDIA AND ORS.	SHREYAS JAIN
		OTHER DETAILS OF ADVOCATES: SHASHANK DEO(ADVSHREYASJAIN@GMAIL.COM)(9899999672)(PETITIONER) UNION OF INDIA, SECY MCA, PRESIDENT OF ICSI, ICSI(UOIDHC@GMAIL.COM, SECY.MCA@NIC.IN, PRESIDENT@ICSI.EDU, SECRETARY@ICSI.EDU)(1123384193)(RESPONDENT) DEVENDRA, ICSI, MANISH(DEVENDRA.DESHPANDE@ICSI.EDU, VP@ICSI.EDU, MANISH@RMGCS.COM)(0)(RESPONDENT) SURESH PANDEY, NPS CHAWLA, D SHUKLA(CS.SURESHPANDEY@GMAIL.COM, NPSCHAWLA@AEKOMLEGAL.COM, DSHUKLA2007@GMAIL.COM)(0)(RESPONDENT) PURBEY, CS. RANJEET, RP TULSIAN(PURBEY31@GMAIL.COM, CS.RANJEET@GMAIL.COM, RPTULSIAN@GMAIL.COM)(0)(RESPONDENT) ASHOK TYAGI, PREETI, ALKA(ATYAGI53@GMAIL.COM, PREETI.BANERJEE@ICSI.EDU, ALKA_ARORA79@REDIFFMAIL.COM)(0)(RESPONDENT) SONIA, CS NESAR, ANANG(SONIA.BAIJAL@ICSI.EDU, CSNESAR367@GMAIL.COM, ADVANANG@GMAIL.COM)(0)(RESPONDENT) SWATI, NISHI TALWAR(POPLISWATI88@GMAIL.COM, NISHITALWARASSOCIATES@HOTMAIL.COM)(0)(RESPONDENT) SUNAINA, PINKI, H PSC(SUNAINAJHINGAN@GMAIL.COM, PINKICS@GMAIL.COM, H_PSC@REDIFFMAIL.COM)(0)(RESPONDENT) RITU KANSAL, HANUMAN SINGH SAINI. RASHMI SAIN(CSRITUKANSAL@GMAIL.COM, HANUMANSINGHSAINI@GMAIL.COM, RASHMISAIN.576@GMAIL.COM)(0)(RESPONDENT) AYATI, TOSHIWALAISH, KHUSHBU(GUPTAAYATI@GMAIL.COM, TOSHNIWALAISH60@GMAIL.COM, GOELKHUSHBU001@GMAIL.COM)(0)(RESPONDENT) MONIKA TAILOR, ESHA NAGPAL, SANTOSH(MONIKATAILOR0310@GMAIL.COM, ESHANAGPAL45@GMAIL.COM, SANTOSH.SHARMACS@GMAIL.COM)(0)(RESPONDENT) SUSHIL, PRADEEP, AWANISH(SUSSHIL@AMICUSLEGAL.IN, CHAIRMANNIRC2018@GMAIL.COM, AWANISHCORPORATE@GMAIL.COM)(0)(RESPONDENT) AMIT, VIMAL, BHUPENDRA KAUSHIK(AMITGUPTACS@GMAIL.COM, VIMALG_JPR@YAHOO.CO.IN, CSBHUPENDRAKAUSHIK@GMAIL.COM)(0)(RESPONDENT) MONIKA KOHLI, HITENDER(MONIKAKOHLI@GMAIL.COM, HITENDER@CENTRUMLEGAL.COM)(0)(RESPONDENT)	
43	CM APPL. 17627/2025 In W.P.(C)-2207/2025	LALITA DUBEY V/s MUNICIPAL CORPORATION OF DELHI & ANR.	AJAY KUMAR THAKUR, HARPREET SINGH
		OTHER DETAILS OF ADVOCATES: A.K. THAKUR/ RISHI RAJ/ SUJEET KUMAR/ NINGTHEM OINAM(AKTLAWASSOCIATES@GMAIL.COM)(9810141402)(PETITIONER) KURMANCHAL NIKETAN, GLOBAL JUDEX LAW, MCD(KURMANCHALNIKETAN@GMAIL.COM, GLOBALJUDEXLAWFIRM@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) HARPREET SINGH(HARPREETSINGHADV14@GMAIL.COM)(9891769954)(RESPONDENT)	
<b>FOR FINAL HEARING</b>			
44	W.P.(C)-6710/2021 CM APPL. 21109/2021	MR. PREET BAWA & ORS. V/s DELHI CANTONMENT BOARD & ORS.	ATUL NIGAM, ATUL NIGAM
		OTHER DETAILS OF ADVOCATES: MR. PREET BAWA (BATTLEFATIGUES@GMAIL.COM )(9811129899)(RESPONDENT) MR. SURENDER KUMAR (GOPALENTERPRISES1961@GMAIL.COM)(9811761805)(RESPONDENT) MR. PREET BAWA (BATTLEFATIGUES@GMAIL.COM )(9811129899)(RESPONDENT) MR. DIVAY SYAL (DIVAYSAL@GMAIL.COM )(9811029494)(RESPONDENT) MR. DIVAY SYAL (DIVAYSAL@GMAIL.COM )(9811029494)(RESPONDENT) MR. SURENDER KUMAR (GOPALENTERPRISES1961@GMAIL.COM)(9811761805)(RESPONDENT) ATUL NIGAM(ANIGAM.LAW@GMAIL.COM)(9810049589)(PETITIONER) ATUL NIGAM(ANIGAM.LAW@GMAIL.COM)(9810049589)(PETITIONER) DIRECTORATE GENERAL(MOHAMMEDMUQEEM@GMAIL.COM DG- DGDE@NIC.IN)(9999864946)(PETITIONER) DELHI CANTONMENT BOARD (LEGALCELLDCB@GMAIL.COM CEODELHCANTT@GMAIL.COM )(9555551536)(PETITIONER) UNION OF INDIA (MOHAMMEDMUQEEM@GMAIL.COM DEFSECY@NIC.IN (23012380)(PETITIONER) DIRECTORATE GENERAL(DG-DGDE@NIC.IN)(25674979)(PETITIONER) UNION OF INDIA (MOHAMMEDMUQEEM@GMAIL.COM DEFSECY@NIC.IN (9999864946)(PETITIONER)	

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<b>FOR DISPOSAL</b>				
45	RFA-308/2006	ICICI BANK LTD. V/s CANARA BANK & ANR.	MS. SUDHA SHUKLA, MR. RAM KAWAR DHILLON	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE (})(RESPONDENT)		
<b>FOR HEARING</b>				
46	W.P.(C)-575/2018 CM APPL. 2533/2018	MILAN SHARMA & ANR V/s NORTH DELHI MUNICIPAL CORPORATION & ANR	AJIT DAYAL & AWIJIT PALIWAL	
		OTHER DETAILS OF ADVOCATES: AJIT DAYAL & AWIJIT PALIWAL(})(9910728244)(PETITIONER)		
<b>END OF THE BOARD/FOR DISPOSAL MATTERS</b>				
47	RFA-550/2007	MANOJ BUILDER V/s UOI & ORS.	MR.J.V.RANA, MR. PAWAN MATHUR, MANISH KAUSHIK, MANSI BAJAJ, MEGHNA SANKHLA	
		OTHER DETAILS OF ADVOCATES: MANISH KAUSHIK(MANISHKAUSHIK.LAW@GMAIL.COM)(9818218885)(PETITIONER) MANSI BAJAJ(MANSI.BAJAJ@MBLEGALASSOCIATES.COM)(9818000003)(PETITIONER) MEGHNA SANKHLA(ASSOCIATES@MEGHNA.NET.IN)(8700615686)(RESPONDENT)		
<b>END OF THE BOARD MATTERS</b>				
48	RFA-475/2010	MUKUL JAIN MEDICAL INSTITUTE V/s DELHI DEVELOPMENT AUTHORITY	S. SUKUMARAN, MADHUMITA BHATTACHARJEE, ANANYA KAR SINGHI	
		OTHER DETAILS OF ADVOCATES:		
49	RFA-431/2011 CM APPL. 23712/2011 (CROSS OBJ.) WITH RFA 432/2011	RAMBIR SINGH V/s PURNIMA SINGH & ORS	AMIT PUNJ, MAYANK GOEL, HITENDER MAHALWAL, PAYAL JAIN, MANOJ GARG, PUSHPA SINGH, UJJWAL KUMAR	
		OTHER DETAILS OF ADVOCATES: PAYAL JAIN(JAIN_PAYAL9@YAHOO.COM)(9868045019)(RESPONDENT) MANOJ GARG(GARGMANOJ1992@GMAIL.COM)(7838164331)(RESPONDENT) PUSHPA SINGH(CONTACT.DILIPSINGH@GMAIL.COM)(9810111052)(PETITIONER) UJJWAL KUMAR(KUMARUJJWAL4@GMAIL.COM)(9958237048)(RESPONDENT) PAYAL JAIN(JAIN_PAYAL9@YAHOO.COM)(9868045019)(RESPONDENT)		
50	RFA-432/2011	RAMBIR SINGH V/s PURNIMA SINGH & ORS	AMIT PUNJ, MAYANK GOEL, MANOJ GARG, PAYAL JAIN, PUSHPA SINGH, UJJWAL KUMAR	
		OTHER DETAILS OF ADVOCATES: MANOJ GARG(GARGMANOJ1992@GMAIL.COM)(7838164331)(RESPONDENT) PAYAL JAIN(JAIN_PAYAL9@YAHOO.COM)(9868045019)(RESPONDENT) PUSHPA SINGH(CONTACT.DILIPSINGH@GMAIL.COM)(9810111052)(PETITIONER) UJJWAL KUMAR(KUMARUJJWAL4@GMAIL.COM)(9958237048)(RESPONDENT) PAYAL JAIN(JAIN_PAYAL9@YAHOO.COM)(9868045019)(RESPONDENT)		



COURT NO. 21  
HON'BLE MR.JUSTICE VIKAS MAHAJAN

**NOTE: SUPPLEMENTARY PASS OVER SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.**

**NOTE: PARTIES SHOULD BE READY WITH SHORT SYNOPSIS IN THE FINAL HEARING/DISPOSAL MATTERS.**

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**NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:**

[dhcanilkumar@gmail.com](mailto:dhcanilkumar@gmail.com)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>TOP OF THE BOARD</b>				
1	CONT.CAS(C)-884/2020 CM APPL. 34037/2021 WITH CONT.CAS(C) 885/2020	VIDYA PARKASH GUPTA, AGE 74 YEARS, & ORS. V/s SRI. ANSHU PRAKASH & ORS.	DEVENDRA KUMAR GUPTA, POONAM GUPTA, ACM LEGAL, JASBIR BIDHURI	
		OTHER DETAILS OF ADVOCATES: HARCHARAN JIT SINGH, AGE 73 YEARS(DKGUPTA1155@GMAIL.COM)(9871026280)() HARDAS SINGH, AGE, 73 YEARS(DKGUPTA1155@GMAIL.COM)(9871026280)() AKHILESH KUMAR, AGE 75 YEARS,(DKGUPTA1155@GMAIL.COM)(9871026280)() D K AGARWAL, AGE 75 YEARS, (DKGUPTA1155@GMAIL.COM)(9871026280)() SUDARSHAN KHANNA, AGE 73 YEARS,(DKGUPTA1155@GMAIL.COM)(9871026280)() VED PRAKASH SAIGAL, AGE 73 YEARS, (DKGUPTA1155@GMAIL.COM)(9871026280)() VIDYA PARKASH GUPTA, AGE 74 YEARS, (DKGUPTA1155@GMAIL.COM)(9871026280)() V P MARWAH, AGE 76 YEARS, (DKGUPTA1155@GMAIL.COM)(9871026280)() DEVENDRA GUPTA(DKGUPTA1155@GMAIL.COM)(9871026280)(PETITIONER) DEVENDRA KUMAR(DKGUPTA1155@GMAIL.COM)(9871026280)(PETITIONER) SRI. ANSHU PRAKASH (MOHMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) SRI. P K PURWAR(SAMEER.LAWYER@GMAIL.COM)(9873405405)(PETITIONER) SRI. P K PURWAR(ABHISHEKHCHANDRA.MISHRA@GMAIL.COM)(9871161549)(PETITIONER) SRI. RAJEEV GUPTA(RAJIV.GUPTA@TCIL-INDIA.NET.IN)(8800671250)(PETITIONER) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) ABHISHEK AGGARWAL(ABHISHEKCHANDRA.MISHRA@GMAIL.COM, RAJIV.GUPTA@TCIL-INDIA.NET.IN)(1126242666)(RESPONDENT) SAMEER(SAMEER.LAWYER@GMAIL.COM, ABHISHEKCHANDRA.MISHRA@GMAIL.COM)()(RESPONDENT) SAMEER AGARWAL(SAMEER.LAWYER@GMAIL.COM)(9873405405)(RESPONDENT) POONAM (POONAMADVOCATE@GMAIL.COM)(9811027928)(PETITIONER) ACM LEGAL(ACMLEGAL.ORG@GMAIL.COM)(9650536787)(RESPONDENT) ABHAY PRAKASH(ABHAYCGSC@GMAIL.COM)(9810437458)(RESPONDENT) SIKRI CO (SIKRICO@SIKRILAW.COM)(9311331810)(RESPONDENT) POONAM GUPTA(POONAMADVOCATE@GMAIL.COM)(9811027928)(PETITIONER) ()()(RESPONDENT) JASBIR BIDHURI(SANJEEVKU2007@GMAIL.COM)(9871773187)(RESPONDENT)		
2	CONT.CAS(C)-885/2020 CM APPL. 34035/2021	DALJIT KUMAR & ORS. V/s SRI. ANSHU PRAKASH & ORS.	DEVENDRA KUMAR GUPTA, POONAM GUPTA, ACM LEGAL	
		OTHER DETAILS OF ADVOCATES: J SUBRAMANIAN(DKGUPTA1155@GMAIL.COM)(9871026280)(RESPONDENT) Y L SHARMA(DKGUPTA1155@GMAIL.COM)(9871026280)(RESPONDENT) DB GIRHOTRA(DKGUPTA1155@GMAIL.COM)(9871026280)(RESPONDENT) RAMESH CHANDER BHUTANI(DKGUPTA1155@GMAIL.COM)(9871026280)(RESPONDENT) DALJIT KUMAR(DKGUPTA1155@GMAIL.COM)(9871026280)(RESPONDENT) KRISHAN KUMAR AGHI(DKGUPTA1155@GMAIL.COM)(9871026280)(RESPONDENT) DEVENDER KUMAR GUPTA(DKGUPTA1155@GMAIL.COM)(9871026280)(PETITIONER) DEVENDRA GUPTA(DKGUPTA1155@GMAIL.COM)(9871026280)(PETITIONER) SRI. P K PURWAR(SAMEER.LAWYER@GMAIL.COM)(973405405)(PETITIONER) SRI. ANSHU PRAKASH(MOHMMEDMUQUUM@GMAIL.COM)(9999864964)(PETITIONER) SRI P K PURWAR(ABHISHEKCHANDRA.MISHRA@GMAIL.COM)(9871161549)(PETITIONER) ABHISHEK MISHRA(ABHISHEKCHANDRA.MISHRA@GMAIL.COM, MTNLCOLEGAL@GMAIL.COM, GMLAW@BOL.NET.IN)()(RESPONDENT) SAMEER(SAMEER.LAWYER@GMAIL.COM)(9873405405)(RESPONDENT) HQLEGAL(HQLEGALCELL@GMAIL.COM)()(RESPONDENT) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) POONAM (POONAMADVOCATE@GMAIL.COM)(9811027982)(PETITIONER) ACM LEGAL(ACMLEGAL.ORG@GMAIL.COM)(9650536787)(RESPONDENT)		

		ABHAY (ABHAYCGSC@GMAIL.COM)(9810437458)(RESPONDENT) R V SINGHA (SINHAADVOCATE@HOTMAIL.COM)(9868230464)(RESPONDENT) POONAM GUPTA(POONAMADVOCATE@GMAIL.COM)(9811027928)(PETITIONER) (})(RESPONDENT)	
3	CM APPL. 5412/2025 In W.P.(C)-6576/2019	GAURAV RAMPAL AND ORS. V/s DELHI DEVELOPMENT AUTHORITY	GAURAV RAMPAL, VAIBHAV MISHRA
		OTHER DETAILS OF ADVOCATES: GAURAV RAMPAL(})(7710007485)(PETITIONER) GAURAV RAMPAL(})(7710007485)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) VAIBHAV MISHRA(VAIBHAV@MNCOLAW.COM)(9384334762)(RESPONDENT)	
4	W.P.(C)-8570/2021	CHITRA SHARMA V/s DELHI DEVELOPMENT AUTHORITY & ORS.	ANIL KUMAR, DEVIKA MOHAN, MEGHNA SANKHLA
		OTHER DETAILS OF ADVOCATES: ANIL HOODA AND ANURAAG TRIPATHI(HOODAADVOCATE@YAHOO.COM)(9810307802)(PETITIONER) RAJIV BANSAL(})(9810114141)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) DEVIKA MOHAN(DEVIKAMOHAH@GMAIL.COM)(9560044698)(RESPONDENT) MEGHNA SANKHLA(ASSOCIATES@MEGHNA.NET.IN)(8700615686)(RESPONDENT)	
5	W.P.(C)-17233/2022	SHRI SITA RAM MISHRA V/s UNION OF INDIA & ANR.	BHARAT MALHOTRA
		OTHER DETAILS OF ADVOCATES: BHARAT MALHOTRA(BHARATMAL2@GMAIL.COM)(8447151507)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)	
6	W.P.(C)-11102/2024 CM APPL. 45888/2024 CM APPL. 74714/2024	PRAYAG POLYTECH PRIVATE LIMITED & ANR. V/s CANARA BANK & ANR.	INDRA CHAND PRAJAPAT, HITESH SACHAR
		OTHER DETAILS OF ADVOCATES: INDRA CHAND AND MRS. NIRMAL CHAND(LEXNTAX@GMAIL.COM)(9811605247)(PETITIONER) CANARA BANK(CB2009@CANARABANK.COM, PRADEEP@RADNPARTNERS.COM)(9990432878)(RESPONDENT) INDIAN BANK(SOHNAROAD@INDIANBANK.CO.IN, ADVHARSHITJAIN@GMAIL.COM)(9899113806)(RESPONDENT) INDRA CHAND (LEXNTAX@GMAIL.COM)(9811605247)(PETITIONER) CB(CB2365@CANRABANK.COM)(0)(RESPONDENT) CANPISCE(CANPISCE@GMAIL.COM)(0)(RESPONDENT) INDAN BANK(S746@INDIANBANK.CO.IN)(0)(RESPONDENT) CANARA BANK(CB2009@CANARABANK.COM)(0)(RESPONDENT) INDIAN BANK(SOHNAROAD@INDIANBANK.CO.IN)(0)(RESPONDENT) EXPRORT FXCPMUM(EXPORT.FXCPMUM@INDIANBANK.CO.IN)(0)(RESPONDENT) SRINIVAS(SRINIVAS.UPPU@INDINBANK.CO.IN)(0)(RESPONDENT) INDIAN BANK(HOID@INDIANBANK.CO.IN)(0)(RESPONDENT) ZOGUR GAON(ZOGURGAON@INDIANBANK.CO.IN)(0)(RESPONDENT) HITESH SACHAR(CANPISCE@GMAIL.COM)(9891966005)(RESPONDENT)	
7	W.P.(C)-3119/2025 CM APPL. 14771/2025 CM APPL. 14772/2025 CM APPL. 16700/2025 WITH W.P.(C) 3818/2025	PCI LIMITED V/s PUNJAB NATIONAL BANK	RAJESH KUMAR SHARMA
		OTHER DETAILS OF ADVOCATES: RAVI DATA, RAJESH SHARMA(WRITETORRLEGAL@GMAIL.COM)(9810223507)(PETITIONER) ARUN SHUKLA(CONNECT@SNSLEGAL.IN)(0)(RESPONDENT) RAVI DATA(WRIITETORRLEGAL@GMAIL.COM)(9810223507)(PETITIONER) ARUN SHUKLA(CONNECT@SNSLEGAL.IN)(0)(RESPONDENT)	
8	W.P.(C)-3818/2025 CM APPL. 17781/2025 CM APPL. 19222/2025 CM APPL. 21421/2025	PCI LIMITED V/s CENTRAL BANK OF INDIA	RAJESH KUMAR SHARMA, ABHAY MANI TRIPATHI
		OTHER DETAILS OF ADVOCATES: RAVI DATA, RAJESH SHARMA(WRITETORRLEGAL@GMAIL.COM)(9810223507)(PETITIONER) EKTA CHOUDHARY(ADVOCATEEKTA1@GMAIL.COM)(0)(RESPONDENT) RAVI DATA AND RAJESH SHARNA(})(9810223507)(PETITIONER) MONICA SHAHI(MONICA.SHAHI1992@GMAIL.COM)(0)(RESPONDENT) RAVI DATA(WRITETORRLEGAL@GMAIL.COM)(9810223507)(PETITIONER) MONICA SHAHI(MONICA.SHAHI1992@GMAIL.COM)(0)(RESPONDENT) ABHAY MANI TRIPATHI(MANI.ABHAY@GMAIL.COM)(9811329325)(RESPONDENT)	
<b>FRESH MATTERS &amp; APPLICATIONS</b>			
9	W.P.(C)-4830/2025	DR. SEEMA V/s NATIONAL BOARD OF EXAMINATIONS IN MEDICAL SCIENCES	YOGESH YADAV
		OTHER DETAILS OF ADVOCATES: DR. SEEMA(SEEMAKHOLA94@GMAIL.COM)(8901111785)(PETITIONER) NATIONAL BOARD OF EXAMINATIONS IN MEDICAL SCIENCES(COUNSELING@NATBOARD.EDU.IN, NBELEGAL@NATBOARD.EDU.IN, REG.CC@NATBOARD.EDU.IN)(0)(RESPONDENT) . (SJMATHEWS@GMAIL.COM, <a href="mailto:KIRTIMANSINGH.OFFICE@GMAIL.COM">KIRTIMANSINGH.OFFICE@GMAIL.COM</a> )(0)(RESPONDENT)	

10	W.P.(C)-4899/2025 CM APPL. 22528/2025 CM APPL. 22529/2025	MUHAMMED ABDULLAH KHAN V/s UNION OF INDIA & ANR.	SMITA DIKSHIT	
		OTHER DETAILS OF ADVOCATES: SMITA DIKSHIT(DIKSHIT.SMITA@YAHOO.COM)(9971278988)(PETITIONER) UNION OF INDIA, IISER TIRUPATI(UOIDHC@GMAIL.COM, ASK2025@JAC.IISERTIRUPATI.AC.IN)(1123384193)(RESPONDENT)		
<b>FOR ADMISSION</b>				
11	CM APPL. 50035/2024(CM For Restoration) In CONT.CAS(C)- 92/2021(Disposed off case)	AVEDH NIRMAN AND POLLUTION CONTROL SANSTHA REGD. V/s SH. GYANESH BHARTI & ANR.	VINAY KUMAR, MANAN AGGARWAL, ANUNAYA MEHTA, KAWALJIT KAUR DANG, ASHU RANI	
		OTHER DETAILS OF ADVOCATES: VINAYKUMAR(VINAYCLC2014@GMAIL.COM)(9953587340)(PETITIONER) KUMAR & ASSOCIATES(KUMARANDASSOCIATES89@GMAIL.COM)(995358734)(PETITIONER) THE VICE CHAIRMAN(DDACHAMBERHC@GMAIL.COM)(9811032001)(RESPONDENT) THE COMMISSIONER (LAW.DEPTT.NDMC@GMAIL.COM, COMMISSIONER-NDMC@MCD.GOV.IN)()(RESPONDENT) LAW PRETATION LEGAL(LAWPRETATIONLEGAL@GMAIL.COM)(9953587340)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) ANUJ BHARGAVA(ANUJBHARGAVA1995@GMAIL.COM)()(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)()(RESPONDENT) ANUNAYA MEHTA(ANUNAYAMEHTA@GMAIL.COM)(9899834055)(RESPONDENT) KAWALJIT KAUR DANG(ADVKAWALKD@GMAIL.COM)(9999229460)(RESPONDENT) ASHU RANI (ASHU_VERMA1983@YAHOO.CO.IN)(9958233373)(PETITIONER) ASHU RANI (ASHU_VERMA1983@YAHOO.CO.IN)(9958233373)(PETITIONER)		
12	CM APPL. 28798/2024 In W.P.(C)- 15683/2023(Disposed off case)	SMT INDUMATI PAKHALE V/s DELHI DEVELOPMENT AUTHORITY & ORS.	BHARAT MALHOTRA	
		OTHER DETAILS OF ADVOCATES: BHARAT MALHOTRA(BHARATMAL2@GMAIL.COM)(8471515077)(PETITIONER) SH. GPS JAGGI()(9717393832)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) SH. S. DAMODARAN()(9717393832)(RESPONDENT) BHARAT MALHOTRA(BHARATMAL2@GMAIL.COM)(8447151507)(PETITIONER) DDA(DDSYSTEMS7@DDA.ORG.IN, ADDL.CLA@DDA.ORG.IN)()(RESPONDENT) ARJUN PANT, MCD, DDA(PANT_ARJUN@REDIFFMAIL.COM, CLOMCDHQ@GMAIL.COM, DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)		
13	W.P.(C)-8876/2024 CM APPL. 36069/2024 CM APPL. 4364/2025	TARUN SINGH V/s UNION OF INDIA & ORS.	MOHIT KUMAR, CHARU SACHDEV, CHARU SACHDEV	
		OTHER DETAILS OF ADVOCATES: CHARU SACHDEV(CHARUSACHDEV@GMAIL.COM)(9899635146)(PETITIONER)		
14	W.P.(C)-862/2025	SACHIN GAUR V/s DELHI DEVELOPMENT AUTHORITY	PUSHPA SINGH	
		OTHER DETAILS OF ADVOCATES: DILIP SINGH LAW OFFICE(OFFICE.DILIPSINGH@GMAIL.COM)(9810111052)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)()(RESPONDENT)		
15	W.P.(C)-1059/2025 CM APPL. 5261/2025	M/S DELIGHT ENTERPRISES V/s PUNJAB NATIONAL BANK & ANR.	AYUSH JAIN, LEXORBIS, SANTOSH KUMAR ROUT	
		OTHER DETAILS OF ADVOCATES: JUSTUM LEGAL(JUSTUMLEGAL@GMAIL.COM)(8010889344)(PETITIONER) ARUN KUMAR SHUKLA, SKR LAW FIRM(ARUNKUMARSHUKLA7@GMAIL.COM, SKRLAWFIRMS@GMAIL.COM)()(RESPONDENT) HAMEL PARIHAR, LEXORBIS(HAMELPARIHAR@REDIFFMAIL.COM, HAMELPARIHAR@GMAIL.COM, MAIL@LEXORBIS.COM)()(RESPONDENT) ()()(RESPONDENT) SANTOSH KUMAR ROUT(ADVSKROUT@YAHOO.COM)(9990432878)(RESPONDENT)		
<b>AFTER NOTICE MISC. MATTERS</b>				
16	CONT.CAS(C)-875/2009	NATIONAL AGRICULTURAL COOP MARKETING FED OF INDIA LTD V/s EARTHTECH ENTERPRISES LTD & ORS	AK THAKUR, PARVINDER KHATRA, SUMIT CHANDER	
		OTHER DETAILS OF ADVOCATES:		
17	CONT.CAS(C)-420/2017	SHIV SHANKER YADAV V/s RADHA MOHAN MEENA & ORS	DHANANJAI JAIN	
		OTHER DETAILS OF ADVOCATES:		
18	CONT.CAS(C)-545/2017	ANIL KUMAR & ORS V/s DR. PRAMOD KUMAR, REGISTRAR, JNU & ANR	SAGAR SAXENA, R VASANTH	
		OTHER DETAILS OF ADVOCATES: R VASANTH(VASANTH@TRINITYCHAMBERS.IN)(9873122974)(RESPONDENT)		

19	CONT.CAS(C)-615/2017 CM APPL. 13754/2019 CM APPL. 35621/2019 CM APPL. 21127/2025	DR TEJINDER KAUR V/s RAKESH SRIVASTAVA & ORS	PET IN PERSON, DR. TEJINDER KAUR, BHARATHI RAJU	
		OTHER DETAILS OF ADVOCATES: DR. TEJINDER KAUR(9871200326)(PETITIONER) PET IN PERSON(9871200326)(PETITIONER)		
20	CONT.CAS(C)-824/2017 CM APPL. 53634/2019 CM APPL. 34817/2023 CM APPL. 48471/2023	WOODWORTH TRADE LINKS PVT LTD V/s RAKUM SHAMSHER RANA & ORS	CHAUDHARY LAW OFFICES, SANJAY KUMAR JHA, MANISHA SURI	
		OTHER DETAILS OF ADVOCATES: CHAUDHARY LAW OFFICES(9540470397)(PETITIONER) SHWETA SINGH , SANJAY JHA(ADV.SAUMYAGUPTA@GMAIL.COM)(9971104284)(PETITIONER) ILA (ILA@THECLARITYLAW.COM)(RESPONDENT) CHAUDHARY LAW OFFICES(CHAUDHARYLAWOFFICES@GMAIL.COM)(RESPONDENT) CHAUDHARY LAW OFFICES(CHAUDHARYLAWOFFICES@GMAIL.COM)(PETITIONER) SAUMYA GUPTA (ADV.SAUMYAGUPTA@GMAIL.COM)(RESPONDENT) MEENAKSHI(MEENAKSHISINGH2006@GMAIL.COM)(RESPONDENT)		
21	CONT.CAS(C)-266/2018 CM APPL. 29634/2024	NAVRANG INFRASTRUCTURE INC V/s RUDRA BUILDWELL HOMES PVT LTD & ANR	TANIA SHARMA, SHANKARI MISHRA, RAVINDER SINGH	
		OTHER DETAILS OF ADVOCATES: TANIA SHARMA(9899731095)(PETITIONER) SHANKARI MISHRA (SHANKARMISHRA2511@GMAIL.COM)(9445262098)(PETITIONER) RSA(E215.RSA@GMAIL.COM)(RESPONDENT) RAVINDER SINGH(ADV.RAVSINGH@GMAIL.COM)(9811614545)(RESPONDENT)		
22	CONT.CAS(C)-640/2018(Disposed off case)	NAVIN SONI V/s MUNISH SONI & ORS	RAJENDER AGARWAL, YASH PRAKASH, D K RAI & ASSOCIATES, VIKAS ARORA	
		OTHER DETAILS OF ADVOCATES: RAJENDER AGARWAL(9911145544)(PETITIONER) VIKAS ARORA(VIKAS.ARORA@ALO.NET.IN)(9811414440)(PETITIONER)		
23	CONT.CAS(C)-699/2018	ANOOP SHARMA V/s AVTAR SINGH CHAUHAN & ORS	JOBY P ARGHESE, AADITYA VIJAYKUMAR, AADITYA VIJAYKUMAR, UPAMANYU SHARMA	
		OTHER DETAILS OF ADVOCATES: JOBY P ARGHESE(9899855689)(PETITIONER) UPAMANYU SHARMA(UPAMANYU.EST1997@GMAIL.COM)(9810606407)(PETITIONER)		
24	CONT.CAS(C)-873/2018 CM APPL. 10359/2023	GEETA GUPTA V/s RAMESH CHAND TYAGI & ORS	RIKKY GUPTA, MAN MOHAN SWAROOP	
		OTHER DETAILS OF ADVOCATES: RIKKY GUPTA(9811062591)(PETITIONER) RIKKY GUPTA, ANANYA(RIKKSGUPTA@GMAIL.COM)(9811062591)(PETITIONER) SWAROOP(SWAROOP_SANYOGITA@YAHOO.COM)(RESPONDENT) MANMOHAN(MANMOHAN@YAHOO.COM)(RESPONDENT) MAN MOHAN SWAROOP(SWAROOP_MANMOHAN@YAHOO.COM)(9818992285)(RESPONDENT)		
25	CONT.CAS(C)-396/2019 WITH CONT.CAS(C) 718/2019	KRISHAN KUMAR BATRA V/s MAHESH TULSIANI, DIRECTOR TULSIANI CONSTRUCTION & DEVELOPERS LTD	MANOJ V GEORGE, NIDISH GUPTA	
		OTHER DETAILS OF ADVOCATES: MANOJ V GEORGE(9811404903)(PETITIONER) NIDISH GUPTA(NIDHISH.GUPTA3@GMAIL.COM)(9871061138)(RESPONDENT)		
26	CONT.CAS(C)-718/2019	KRISHAN KUMAR BATRA V/s MAHESH TULSIANI, DIRECTOR & ORS	MANOJ V GEORGE, NIDISH GUPTA	
		OTHER DETAILS OF ADVOCATES: MANOJ V GEORGE(9811404903)(PETITIONER) NIDISH GUPTA(NIDHISH.GUPTA3@GMAIL.COM)(9871061138)(RESPONDENT)		
27	CONT.CAS(C)-479/2019 CM APPL. 25264/2019	DALMIA CEMENT (BHARAT) LTD V/s KANODIA INFRATECH LTD & ORS	TARUN SINGLA, AGARWAL LAW ASSOCIATES, KUNAL MIMANI	
		OTHER DETAILS OF ADVOCATES: TARUN SINGLA(9999347654)(PETITIONER) ( )(PETITIONER) KUNAL MIMANI(KUNALMIMANI@GMAIL.COM)(7042492840)(RESPONDENT)		
28	CONT.CAS(C)-227/2020 CM APPL. 9596/2020	NIRALA HOUSING PVT LTD V/s NAVDEEP SINGH	RISHU AGARWAL	
		OTHER DETAILS OF ADVOCATES: RISHU AGARWAL(9818058809)(PETITIONER)		
29	CONT.CAS(C)-475/2020 CM APPL. 28595/2020	DR. KULBHUSHAN SEHGAL V/s PROF. BALRAM BHARGAVA & ORS.	PARINAV GUPTA, PARINAV GUPTA, JASBIR BIDHURI	
		OTHER DETAILS OF ADVOCATES: PARINAVGUPTA(PARINAV_GUPTA@YAHOO.COM)(9899200863)(PETITIONER) PARDEEP GUPTA, PARINAV GUPTA, MANSI GUPTA(PARNNAV.GUPTA@YAHOO.COM)(9811153770)(PETITIONER)		

		RAJESH BHUSHAN(SECYHFW@NIC.IN){}(PETITIONER) PROF. RANDEEP GULERIA(DIRECTOR@AIIMS.EDU){}(PETITIONER) PROF. BALRAM BHARGAVA(SECY-DG@ICMR.GOV.IN){}(PETITIONER) RAJESH BHUSHAN(){(23061863)}(RESPONDENT) BALRAM BHARGAVA(){(23378759)}(RESPONDENT) RANDEEP GULERIA(){(26588500)}(RESPONDENT) PARINAVGUPTA(PARINAV_GUPTA@YAHOO.COM){(9899200863)}(PETITIONER) PARDEEP GUPTA, PARINAV GUPTA(GUPTAADVOCATES@YAHOO.COM){(9811153770)}(PETITIONER) PROF.BALRAM BHARGAYA(SECY-DG@ICMR.GOV.IN){(23378759)}(RESPONDENT) RAJESH BHUSHAN(SECYHF@NIC.IN){(23061863)}(RESPONDENT) JASBIR BIDHURI(SANJEEVKU2007@GMAIL.COM){(9871773187)}(RESPONDENT)	
30	CONT.CAS(C)-484/2020 CM APPL. 9813/2021 WITH CONT.CAS(C) 570/2020	SOUTH DELHI MUNICIPAL CORPORATION SDMC ORS V/s MEP INFRASTRUCTURE DEVELOPERS LTD ORS	GARIMA PRASHAD, GARIMA PRASHAD, SANJAY VASHISHTHA
		OTHER DETAILS OF ADVOCATES: GARIMA PRASHAD(PRASHAD.GARIMA@GMAIL.COM){(9810717325)}(PETITIONER) RAJIV DVIVEDI(RSDLAWCHAMBERS@GMAIL.COM){(9313061263)}(RESPONDENT) GARIMA PRASHAD(PRASHAD.GARIMA@GMAIL.COM){(981077325)}(PETITIONER) RAJIV DVIVEDI(<rsdlawchambers@gmail.com){}(respondent) SANJAY VASHISHTHA(SANJAY.VASHISHTHA@OUTLOOK.COM){(9999753811)}(PETITIONER)</rsdlawchambers@gmail.com){}(respondent)	
31	CONT.CAS(C)-570/2020	MEP INFRASTRUCTURE DEVELOPERS LTD. V/s PANKAJ SINGH SISODIA AND ANR.	RISHABH JAIN
		OTHER DETAILS OF ADVOCATES: MEP INFRASTRUCTURE DEVELOPERS LTD.(RSDLAWCHAMBERS@GMAIL.COM){(9313061263)}(RESPONDENT) RISHABHJAIN(RISHABHJNN@GMAIL.COM){(8826878875)}(PETITIONER) RSD LAW CHAMBERS(RSDLAWCHAMBERS@GMAIL.COM){(9313061263)}(PETITIONER) PANKAJ SINGH SISODIA AND ANR.(PRASHAD.GARIMA@GMAIL.COM){(9810717325)}(PETITIONER) GARIMA PRASHAD (PRASHAD.GARIMA@GMAIL.COM){}(RESPONDENT) GARIMA PRASHAD(PRASHAD.GARIMA@GMAIL.COM){(9810717325)}(RESPONDENT)	
32	CONT.CAS(C)-592/2020 CM APPL. 24637/2020 CM APPL. 24638/2020 CM APPL. 7272/2023 WITH CONT.CAS(C) 825/2020	JAGDISH AND ORS. V/s DR. KULDEEP DINGH AND ANR.	KUNAL ANAND
		OTHER DETAILS OF ADVOCATES: KUNAL ANAND & SHALYA AGARWAL(OFFICE@MARKLEGAL.CO.IN){(8447226339)}(PETITIONER) KUNALANAND(OFFICE@MARKLEGAL.CO.IN ){(8447226339)}(PETITIONER) DIRECTOR(DIRECTOR.NPGR@ICAR.GOV.IN){}(RESPONDENT) KULDEEP(KULDEEP.SINGH4@ICAR.GOV.IN){}(RESPONDENT) KUNAL ANAND (OFFICE@MARKLEGAL.CO.IN){(8447226339)}(PETITIONER) KULDEEP(KULDEEP.SINGH4@ICAR.GOV.IN){}(RESPONDENT) NBPGR(DIRCTOR.NBPGR@ICAR.GOV.IN){}(RESPONDENT) ICAR(SECY.ICAR@NIC.IN){}(RESPONDENT) GAGAN (GAGAN_M@YAHOO.COM){}(RESPONDENT)	
33	CONT.CAS(C)-825/2020 CM APPL. 32032/2020 CM APPL. 32859/2021	JAIVEER SINGH, SINCE DECEASED, THROUGH LR AND ANR. V/s KULDEEP SINGH AND ANR.	KUNAL ANAND, KUNAL ANAND
		OTHER DETAILS OF ADVOCATES: KUNALANAND(OFFICE@MARKLEGAL.CO.IN ){(8447226339)}(PETITIONER) KUNAL ANAND ANS SHALYA AGARWAL (OFFICE@MARKLEGAL.CO.IN){(8447226339)}(PETITIONER) NBPGR(DIRECTOR.NBPGR@ICAR.GOV.IN){}(RESPONDENT) SECY ICAR(SECY.ICAR@NIC.IN){}(RESPONDENT) KULDEEP SINGH(KULDEEP.SINGH4@GMAIL.COM){(9463504004)}(RESPONDENT) RICHA KAPOOR & KUNAL ANAND & SHALYA AGARWAL(OFFICE@MARKLEGAL.CO.IN){(8447226339)}(PETITIONER) RICHA KAPOOR & KUNAL ANAND & SHALYA AGARWAL(OFFICE@MARKLEGAL.CO.IN){(8447226339)}(PETITIONER) GAGAN MATHUR(GAGAN@MATHURLEGAL.COM){(9811143077)}(RESPONDENT)	
34	CM APPL. 15772/2024 In CONT.CAS(C)- 115/2021(Disposed off case)	SH SUDHIR GIRI V/s SHRI RAJIV GIROTRA AND ANR	VAIBHAV KUSH, URVASHI SINGH, NIKHIL MALHOTRA
		OTHER DETAILS OF ADVOCATES: MANU NAYAR & ASSOCIATES(VAIBHAVKUSHADV@GMAIL.COM){(9910654321)}(PETITIONER) R1(){(9871795205)}(RESPONDENT) R2(){(9899461735)}(RESPONDENT) URVASHI SINGH(URVASHISINGH23@GMAIL.COM){(8800622336)}(PETITIONER) NIKHIL MALHOTRA(THEMALHOTRAS7@GMAIL.COM){(9811343754)}(RESPONDENT)	
35	CONT.CAS(C)-564/2021	GODFREY PHILLIPS INDIA LIMITED V/s RUDRA VENTURE PRIVATE LIMITED	POOJA DODD, MAMTA RANI
		OTHER DETAILS OF ADVOCATES: POOJA DODD(POOJA@DODDANDCO.COM){(9811045646)}(PETITIONER) RUDRA(INFO@RUDRAVENTURE.COM){}(RESPONDENT) MAMTA RANI(LITIGATION@INTTLADVOCARE.COM){(9953738008)}(PETITIONER)	
36	CONT.CAS(C)-638/2021 WITH CONT.CAS(C) 722/2021	SUNDER LAL JAIN HOSPITAL KARAMCHARI UNION (REGD) THROUGH GENERAL SECRETARY DHARAMVIR SINGH V/s SH. S.K. JAIN & ORS.	MUKESH KUMAR, MANOJ KUMAR PANDEY, KANIKA RAI, ROHIT KHURANA
		OTHER DETAILS OF ADVOCATES: MUKESH KUMAR(ADVOCATEMUKESH03@GMAIL.COM){(9015109285)}(PETITIONER)	



		RAHUL(RAHUL.LEGAL@GMAIL.COM){}(RESPONDENT) MANOJ KUMAR PANDEY(ADVOCATEMANOJPANDEY@GMAIL.COM,SUJEETSAR@GMAIL.COM)(9871548899)(RESPONDENT) KANIKA RAI(KHURANACO@YAHOO.CO.IN)(9311308979)(RESPONDENT) ROHIT KHURANA(ADVROHITKHURANA@GMAIL.COM)(9873727659)(RESPONDENT)		
37	CONT.CAS(C)-722/2021	SUNDER LAL JAIN HOSPITAL KARAMCHARI UNION V/s SH SK JAIN & ORS.	MUKESH KUMAR, KANIKA RAI, ROHIT KHURANA, MANOJ KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: MUKESH KUMAR(ADVOCATEMUKESH03@GMAIL.COM)(9015109285)(PETITIONER) RHUL(RAHUL.LEGAL@GMAIL.COM){}(RESPONDENT) KANIKA RAI(KHURANACO@YAHOO.CO.IN)(9311308979)(PETITIONER) ROHIT KHURANA(ADVROHITKHURANA@GMAIL.COM)(9873727659)(RESPONDENT) MANOJ KUMAR PANDEY(ADVOCATEMANOJPANDEY@GMAIL.COM,SUJEETSAR@GMAIL.COM)(9871548899)(RESPONDENT)		
38	W.P.(C)-7501/2012	SHASHI BAL BANSAL V/s DDA	PRATITI RUNGTA, SHOBHANA TAKIAR	
		OTHER DETAILS OF ADVOCATES:		
39	W.P.(C)-473/2018 CM APPL. 2038/2018 CM APPL. 2829/2019 WITH W.P.(C) 10683/2018	M/S ANAND ENTERPRISES PVT LTD & ANR V/s DELHI DEVELOPMENT AUTHORITY & ANR	MANISH KAUSHIK, GIRIRAJ SUBRAMANNIUM, CHAND CHOPRA	
		OTHER DETAILS OF ADVOCATES: MANISH KAUSHIK(9818218885)(PETITIONER) MANISH KAUSHIK(9818218885)(PETITIONER) CHAND CHOPRA(CHAND@CHANDCHOPRA.COM)(9915907494)(RESPONDENT)		
40	W.P.(C)-10683/2018 CM APPL. 41650/2018	M/S GAUTAM PROPERTIES (DELHI) PVT. LTD. AND ANR. V/s DELHI DEVELOPMENT AUTHORITY AND ANR.	MANISH KAUSHIK, DIVJOT SINGH BHATIA, CHAND CHOPRA	
		OTHER DETAILS OF ADVOCATES: MANISH KAUSHIK(9910890989)(PETITIONER) DIVJOT SINGH BHATIA(DIVJOT.29@GMAIL.COM)(9910048284)(PETITIONER) CHAND CHOPRA(CHAND@CHANDCHOPRA.COM)(9915907494)(RESPONDENT)		
41	W.P.(C)-790/2018	MUKHTYAR SINGH & ORS V/s DELHI DEVELOPMENT AUTHORITY	AKHIL SACHAR, SIDDHANT GUPTA	
		OTHER DETAILS OF ADVOCATES: AKHIL SACHAR(9717284807)(PETITIONER) SIDDHANT GUPTA(SIDDHANTGUPTA_123@YAHOO.CO.IN)(9582947762)(RESPONDENT)		
42	W.P.(C)-4052/2019 CM APPL. 18288/2019	SHEETAL S. MOHAN AND ORS. V/s MAXFORT SCHOOL ROHINI AND ANR.	K B J AND CO.	
		OTHER DETAILS OF ADVOCATES: K B J AND CO.(8826456565)(PETITIONER)		
43	W.P.(C)-11619/2019 CM APPL. 63835/2024	SMT. ANJU JAIN AND ANR. V/s HDFC LIMITED	HITESH SACHAR, ANIRUDDHA CHOUDHURY, ROHIT	
		OTHER DETAILS OF ADVOCATES: HITESH SACHAR(9891966005)(PETITIONER) HITESH SACHAR(HITESHSACHAR@GMAIL.COM, CANPISCE@GMAIL.COM)(9891966005)(PETITIONER) ANIRUDH(ANIRUDDHAC_2004@YAHOO.CO.IN)(0)(RESPONDENT) ROHIT (TOMAR2947@GMAIL.COM)(8826734467)(PETITIONER)		
44	W.P.(C)-6446/2020 CM APPL. 22757/2020 CM APPL. 22759/2020 CM APPL. 29519/2020	RAVI OFFSET PRINTERS AND PUBLISHERS PVT LTD & ANR. V/s RESERVE BANK OF INDIA & ORS.	ABHINAV MUKERJI, ABHINAV MUKERJI, AVINASH MOHAPATRA, LEXORBIS	
		OTHER DETAILS OF ADVOCATES: ABHINAV MUKERJI AND PRATISHTHA VIJ(ABHINAVMUKERJI@GMAIL.COM){}(PETITIONER) ABHINAV MUKERJI(ABHINAVMUKERJI@GMAIL.COM)(9818144136)(PETITIONER) MR. DIVYAKANT LAHOTY(DIVYAKANT@GMAIL.COM)(9868541200)(RESPONDENT) MR. MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) MR. H S PARIHAR(HAMELARIHAR@REDIFFMAIL.COM)(23747441)(RESPONDENT) ABHINAV MUKERJI , PRATISHTHA VIJ(ABHINAVMUKERJI@GMAIL.COM)(9971919461)(PETITIONER) HEMEL PARIHAR(HAMELARIHAR@REDIFFMAIL.COM)(9811152920)(RESPONDENT) AVINASH MOHAPATRA(AVINASH.M@LEGASISPARTNERS.IN)(8800263848)(RESPONDENT) AVINASH MOHAPATRA(AVINASH.M@LEGASISPARTNERS.IN)(8800263848)(RESPONDENT) {}(RESPONDENT)		
45	W.P.(C)-13132/2023	RAGHVENDRA PRASAD V/s ALL INDIA INSTITUTE OF MEDICAL SCIENCES & ANR.	VARUN SINGH, KUNAL SABHARWAL, PRATIMA NAIN LAKRA	
		OTHER DETAILS OF ADVOCATES: KUNAL SABHARWAL(KUNAL@IREGAL.IN)(9891117595)(RESPONDENT) PRATIMA NAIN LAKRA(OFFICEOFADVOCATEPRATIMA@GMAIL.COM)(9953061614)(RESPONDENT)		
46	W.P.(C)-1732/2024	HDFC BANK LTD V/s DELHI DEVELOPMENT AUTHORITY	RISHABH CHARANLAL SAHU	Listing Remarks: AT 04:00 PM
		OTHER DETAILS OF ADVOCATES: RISHABH SAHU AND SAMEER SHARMA(RISHABH@SAHULEGAL.COM)(9910055066)(PETITIONER)		

		RISHABH SAHU AND SAMEER SHARMA(RISHAB@SAHULEGAL.COM)(9910055066)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)	
47	W.P.(C)-5270/2024 CM APPL. 21572/2024	SANJAY KUMAR V/s DELHI DEVELOPMENT AUTHORITY & ANR.	KUMAR UTKARSH
		OTHER DETAILS OF ADVOCATES: KARAN JEET(VCDADA@DDA.ORG.IN, KARANJEET.K191@DDA.GOV.IN, PANT_ARJUN@REDIFFMAIL.COM){}(RESPONDENT)	
48	W.P.(C)-8351/2024	PRAJWAL BORDOLOI THROUGH NATURAL GURDIAN DIGANTA KUMAR BORDOLOI V/s ST COLUMBAS SCHOOL & ORS.	JAI WADHWA, VARUN MUDGAL
		OTHER DETAILS OF ADVOCATES: JAI WADHWA(ALLAWROOMS@GMAIL.COM)(9999551116)(PETITIONER) ST COLUMBAS(STCOLUMBAS@STCOLUMBAS.EDU.IN){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) VARUN MUDGAL(ADV.VARUNMUDGAL@GMAIL.COM)(9999050203)(RESPONDENT)	
49	W.P.(C)-9243/2024 CM APPL. 50351/2024 CM APPL. 50425/2024 CM APPL. 5119/2025 WITH W.P.(C) 14640/2024	SOMENDER YADAV AND ORS V/s GOVT OF NCT OF DELHI AND ORS	SANDEEP GUPTA, MANPREET KAUR, RUPENDRA PRATAP SINGH
		OTHER DETAILS OF ADVOCATES: HITENDRA KR NAHATA(ADVOCATEMANISHGUPTAINDIA@GMAIL.COM)(9811402142)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) GARGI TULI(){9873288908}(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MANISH GUPTA(ADVOCATEMANISHGUPTAINDIA@GMAIL.COM, RPSINGH@PUNEETMITTAL.IN){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RUPENDRA PRATAP SINGH(SAKSHI@PUNEETMITTAL.IN)(9818928506)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN){}(RESPONDENT) SANDEEP GUPTA(SANDY41IN@GMAIL.COM){}(RESPONDENT) RUPENDRA PRATAP SINGH(ADVOCATERPSINGH1@GMAIL.COM)(9818928506)(RESPONDENT)	
50	W.P.(C)-13754/2024	MASTER AGASTYA GOSWAMI V/s UOI AND ORS	SWAPNIL GAUR
		OTHER DETAILS OF ADVOCATES: NUPUR ABHISHEK GOSWAMI(NUPUR@RALEGAL.CO.IN)(9899016945)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)	
51	W.P.(C)-15068/2024 CM APPL. 13525/2025	DHEERAJ JINDAL V/s RESERVE BANK OF INDIA & ORS.	SHASHWAT PARIHAR, SAMEER PRAVIN PAREKH, LEXORBIS
		OTHER DETAILS OF ADVOCATES: SHASHWAT PARIHAR(SHASHWATADV@GMAIL.COM)(7903889268)(PETITIONER) SHASHWAT PARIHAR(SHASHWATADV@GMAIL.COM)(7903889268)(PETITIONER) MUKESH, HAMEL PARIHAR(MUKESH@RUDRABUILDWELL.COM, HAMELPARIHAR@GMAIL.COM, HAMELPARIHAR@REDIFFMAIL.COM){}(RESPONDENT) DIGITAL LENDING OF ICIC BANK, ICIC BANK(DIGITALLENDING@ICICIBANK.COM, CUSTOMER.CARE@ICICIBANK.COM){}(RESPONDENT) AMIT(AMIT.K44@INDIABULLS.COM){}(RESPONDENT) INDIA BULLS, PUNIT BHALLA(AMIT.K44@INDIABULLS.COM, PUNITBHALLA@GMAIL.COM, PUNITBHALLA@AOL.COM){}(RESPONDENT) HOME LOANS, RUDRA BUILDWELL(HOMELOANS@SAMMAANCAPITAL.COM, SALES@RUDRABUILDWELL.COM){}(RESPONDENT) MUKESH, HAMEL PARIHAR(MUKESH@RUDRABUILDWELL.COM, HAMELPARIHAR@GMAIL.COM, HAMELPARIHAR@REDIFFMAIL.COM){}(RESPONDENT) ICICI BANK(DIGITALLENDING@ICICIBANK.COM, CUSTOMER.CARE@ICICIBANK.COM){}(RESPONDENT) HOME LOANS, RUDRA BUILDWELL(HOMELOANS@SAMMAANCAPITAL.COM, SALES@RUDRABUILDWELL.COM){}(RESPONDENT) SHHASHWAT(SHHASHWATADV@GMAIL.COM){}(PETITIONER) SAMEER PAREKH(PAREKHCO@PAREKHCO.COM)(9871772403)(RESPONDENT) HOME LOANS(HOMELOANS@SAMMAANCAPITAL.COM){}(RESPONDENT) SAMEER PAREKH(PAREKHCO@PAREKHCO.COM)(9871772403)(RESPONDENT) SAMEER PRAVIN PAREKH(PAREKHCO@PAREKHCO.COM)(9871772403)(RESPONDENT) {}(RESPONDENT)	
52	W.P.(C)-16450/2024 CM APPL. 69440/2024	THE VIVEKANAND SCHOOL NARELA V/s CENTRAL BOARD OF SECONDARY EDUCATION	PRAMOD GUPTA
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA(INDUSLAW77@GMAIL.COM)(9810083370)(PETITIONER) NIYAZI(NIYAZI786@GMAIL.COM)(9810413706)(RESPONDENT)	
<b>FOR FINAL HEARING</b>			
53	CONT.CAS(C)-153/2018	RAJEEV KUAMR SIRVASTAVA & ANR V/s HASHMUK ADHIYA & ORS	SURINDER KUAMR GUPTA
		OTHER DETAILS OF ADVOCATES: SURINDER KUAMR GUPTA(){9811967293}(PETITIONER)	

FOR ARGUMENT				
54	CONT.CAS(C)-980/2019	RISHI KHOSLA V/s M/S SUNSHINE TRADE TOWER PVT LTD & ORS	KHATTAR & CO, KNM & PARTNERS, SIDDHANT DUTT	
		OTHER DETAILS OF ADVOCATES: KHATTAR & CO()(9971801280)(PETITIONER) SIDDHANT DUTT(ADVSIDDHANTDUTT@GMAIL.COM)(7042259907)(RESPONDENT)		
55	W.P.(C)-2415/2007	PARASVNATH DEVELOPERS LTD. V/s THE D.D.A.	P.K.AGRAWAL, AJAY VERMA, MANIKA TRIPATHY PANDEY	
		OTHER DETAILS OF ADVOCATES: MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(PETITIONER)		
56	W.P.(C)-274/2023	AVANTHA HOLDINGS LIMITED & ANR. V/s UNION OF INDIA & ORS.	SUSHIL KUMAR GUPTA, MALAK M BHATT	Listing Remarks: AT4:00PM
		OTHER DETAILS OF ADVOCATES: DR. SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) H S PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)()(RESPONDENT) RBABUMR(RBABUMR@GMAIL.COM, RBI@LEXORBIS.COM, RAJIV@RPKAPUR.COM)(9716076533)(RESPONDENT) MALAK M BHATT(MALAKBHATT@GMAIL.COM)(9650592002)(RESPONDENT)		
FOR FINAL DISPOSAL				
57	W.P.(C)-4833/2004	M/S THAKUR TANKERS V/s D.D.A. & ANR.	R.K.SAINI & ASSOCIATES, ANIL SAPRA, SEEMA NEB, SOMESH ARORA, NEELIMA TRIPATHI, PAWAN MATHUR	
		OTHER DETAILS OF ADVOCATES:		
END OF THE BOARD MATTERS				
58	CONT.CAS(C)-69/2017 CM APPL. 31073/2018	M/S P.E.C LIMITED V/s N. NAGESWAR RAO & ANR	RAJESH KUMAR, PRATIBHA SINHA, K K TYAGI, HARSHA GOLLAMUDI	
		OTHER DETAILS OF ADVOCATES: PRATIBHA SINHA()(9711401792)(PETITIONER) HARSHA GOLLAMUDI(HARSHA.G@GCHAMBERS.ORG)(8285439697)(RESPONDENT)		



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[sachin.sharma@dhc.nic.in](mailto:sachin.sharma@dhc.nic.in)

NOTE: ADMISSION MATTERS SHALL BE TAKEN UP IN THE PRE-LUNCH SESSION AND SUPPLEMENTARY MATTERS WILL BE TAKEN UP IN THE POST LUNCH SESSION ( 02:30 P.M. ONWARDS)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
1	W.P.(C)-4408/2025 CM APPL. 20309/2025	RAHUL V/s GOVERNMENT OF NCT OF DELHI & ANR.	VINOD KUMAR	Remarks: SUB TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: KAPIL CHAUDHARY(ADV KAPIL CHAUDHARY@GMAIL.COM)(9999571187)(PETITIONER) SANTOSH KUMAR TRIPATHI, DDA(STANDINGCOUNSELGNCTD@GMAIL.COM, DDACHAMBERHC@DDA.ORG.IN)(9868250806)(RESPONDENT)		
<b>FOR ADMISSION</b>				
2	W.P.(C)-16754/2022	HARDEV SINGH V/s STATE GOVT. OF NCT OF DELHI & ORS.	SAURABH KANSAL, GINNY JETLEY RAUTRAY	
		OTHER DETAILS OF ADVOCATES: SAURABH KANSAL(YOGENDER.SINGH306@GMAIL.COM)()(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) INDIAN THE(INDINATHLETICS@GMAIL.COM)()(RESPONDENT) GINNY JETLEY RAUTRAY(GRAUTRAY@GMAIL.COM)(9811287117)(PETITIONER)		
3	W.P.(C)-6923/2024 CM APPL. 28785/2024	VENKATESH S V/s THE ATTORNEY GENERAL FOR INDIA & ORS.	VENKATESH S	
		OTHER DETAILS OF ADVOCATES: VENKATESH S(VENTAKY.AMRITA@GMAIL.COM)(8838881892)(PETITIONER) ATTORNEY GENERAL FOR INDIA(INFO@LIVELAW.IN, MANU@LIVELAW.IN)()(RESPONDENT) ATTORNEY GENERAL FOR INDIA(ATTORNEY-GENERAL@GOV.IN, TUSHARMEHTA.SG@GMAIL.COM, EDITORIAL@THEWIRE.IN)()(RESPONDENT)		
4	W.P.(C)-2538/2025 CM APPL. 11986/2025	VINAY KUMAR SONI V/s CUSTODIAN OF ENEMY PROPERTY FOR INDIA NEW DELHI & ANR.	GITA DHINGRA	
		OTHER DETAILS OF ADVOCATES: M.G.DHINGRA & GITA DHINGRA(GEETA_ADVOCATE2006@YAHOO.CO.IN)(9810324978)(PETITIONER) ANEJA & ANEJA, UNION OF INDIA(RANEJA@ANEJAANDANEJA.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
5	W.P.(C)-3949/2025 CM APPL. 18403/2025	HINDUSTAN SCOUTS AND GUIDES ASSOCIATION THROUGH ITS NATIONAL CHAIRMAN BHARAT ARORA V/s UNION OF INDIA THROUGH MINISTRY OF YOUTH AFFAIRS AND SPORTS GOVT. OF INDIA THROUGH ITS SECRETARY	NAMIT SURI	
		OTHER DETAILS OF ADVOCATES: NAMIT SURI(LISTING@LEXINDIS.COM)(9582410211)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
<b>AFTER NOTICE MISC. MATTERS</b>				
6	CONT.CAS(C)-389/2019 CM APPL. 21086/2019 WITH W.P.(C) 839/2019	MS P2 & ORS V/s JAWAHARLAL NEHRU UNIVERSTIY & ORS	SOUTIK BANERJEE, R VASANTH	
		OTHER DETAILS OF ADVOCATES: SOUTIK BANERJEE()(9582486431)(PETITIONER) R VASANTH(VASANTH@TRINITYCHAMBERS.IN)(9873122974)(RESPONDENT)		
7	W.P.(C)-839/2019 CM APPL. 3798/2019 CM APPL. 21034/2019	MS. A AND ORS. V/s JAWAHARLAL NEHRU UNIVERSITY AND ORS.	VRINDA GROVER, GINNY J RAUTRAY	

		OTHER DETAILS OF ADVOCATES: VRINDA GROVER()(9582486431)(PETITIONER) VRINDA GROVER()(6)(PETITIONER)		
8	W.P.(C)-5175/2019 CM APPL. 22913/2019 CM APPL. 34854/2023	ASHISH ANAN V/s UNION OF INDIA AND ORS.	ANURAG OJHA	Remarks: SUB TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: ANURAG OJHA()(8860069704)(PETITIONER) ANURAG OJHA(FILING.CJLLP@GMAIL.COM)(8860069704)(PETITIONER) YOGESHWAR(YOGESHWAR.DIGPAULASSOCIATES@GMAIL.COM, FDESK-CIC@GOV.IN)()(RESPONDENT) DIGPAUL ASSOCIATES(DIGPAULASSOCIATES@YAHOO.CO.IN, DYSP-HQ-DNHDD@DAMAN.NIC.IN, SP-DAMAN-DD@NIC.IN)()(RESPONDENT)		
9	W.P.(C)-6993/2021 CM APPL. 22078/2021 CM APPL. 26133/2021 CM APPL. 26488/2021 CM APPL. 31135/2021	CENTRE FOR AVIATION POLICY SAFETY AND RESEARCH AND OTHERS V/s UNION OF INDIA & ORS.	SIBO SANKAR MISHRA, DIGVIJAY RAI	
		OTHER DETAILS OF ADVOCATES: SIBO MISHRA(SIBO.MISHRA@GMAIL.COM)(9810122138)(PETITIONER) S S MISHRA AND ASSOCIATES(SIBO.MISHRA@GMAIL.COM)(9810122138)(PETITIONER) DIGVIJAY RAI(DIGVIJAYRAI@REDIFFMAIL.COM)(9873103599)(RESPONDENT) SOMDUTT SHARMA(SOMDUTTS.DGCA@GOV.IN)(9868478454)(RESPONDENT) DIGVIJAY RAI (DIGVIJAYRAI@REDIFFMAIL.COM)(9873103599)(PETITIONER) SOMDATT(SOMDATT.S.DGCA@GOV.IN)()(RESPONDENT) SIBO MISHRA(SIBO.MISHRA@GMAIL.COM)()(RESPONDENT) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) S S MISHRA (SIBO.MISHRA@GMAIL.COM)(9810122138)(PETITIONER) AMAN (ADV.AMAN23@GMAIL.COM)()(RESPONDENT) SOM DUTT(SOMDATT.S.DGCA@GOV.IN)()(RESPONDENT) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) S.S. MISHRA AND ASSOCIATES(SIBO.MISHRA@GMAIL.COM)(9810122138)(PETITIONER) CAPSR INDIA(CAPSRINDIA@GMAIL.COM, ADV.AMAN23@GMAIL.COM, SOMDATT.S.DGCA@GOV.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
10	W.P.(C)-9290/2021	BALDEV RAJ SHARMA V/s GOVT. OF NCT DELHI THROUGH CHIEF SECRETARY & ORS.	RANDEEP SINGH	
		OTHER DETAILS OF ADVOCATES: UJALA VISHNOI AND RANDEEP SINGH()(9818166560)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT)		
11	W.P.(C)-10120/2021 CM APPL. 31225/2021 CM APPL. 63500/2023	SRI SAI SAMPAT AVIATION HANDLING SERVICE V/s UNION OF INDIA & ORS.	SIBO SANKAR MISHRA, DIGVIJAY RAI	
		OTHER DETAILS OF ADVOCATES: S S MISHRA AND ASSOCIATES()(9810122138)(PETITIONER) DIGVIJAY RAI(DIGVIJAYRAI@REDIFFMAIL.COM)()(RESPONDENT) AMAN ADVOCATE(ADV.AMAN23@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) ANSHUMAN(ANSHUMAN.NAYAK@LIVE.COM, ANJANAGOSAINCHAMBERS@GMAIL.COM)()(PETITIONER) DIGVIJAY RAI(DIGVIJAYRAI@REDIFFMAIL.COM)(9837103599)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
12	W.P.(C)-13666/2021 CM APPL. 46851/2023	ANJALI BHARDWAJ V/s UNION OF INDIA	PRASHANT BHUSHAN	
		OTHER DETAILS OF ADVOCATES: PRASHANT BHUSHAN (PRASHANTBHUSH@GMAIL.COM)(9811164068)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) PRASHANT BHUSHAN(PRASHANTBHUSH@GMAIL.COM)(9811164068)(PETITIONER) KIRTIMAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT)		
13	W.P.(C)-14629/2021 CM APPL. 46100/2021 CM APPL. 9420/2023 CM APPL. 14990/2023	RAKESH GUPTA V/s UNION OF INDIA & ORS.	SACHIN MITTAL, FAHAD IMTIAZ	
		OTHER DETAILS OF ADVOCATES: SACHIN MITTAL(SMALAWYERS@GMAIL.COM)(9810166992)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) MAYANK NAGI(MAYANKNAGI@GMAIL.COM)(9818656669)(PETITIONER) SACHIN MITTAL(MAIL.SMALWYERS@GMAIL.COM)(9810166992)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SACHIN MITTAL(MAIL@SMALAWYES@GMAIL.COM)(9810166992)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) VANITA(SOOD.VANITA@GOV.IN)()(RESPONDENT) AGRI(AS-AGRI@GOV.IN, DIRECTORCOOP-AGRI@GOV.IN)()(RESPONDENT) CVC(CVC@NIC.IN)()(RESPONDENT)		

		NAGA TORNI(NAGATORNI@GMAIL.COM){}(RESPONDENT) FAHAD IMTIAZ(FAHADIMTIAZ11@HOTMAIL.COM)(9643196995)(PETITIONER)	
14	W.P.(C)-1216/2022 CM APPL. 3576/2022	BAWANA PLAST PRIVATE LIMITED V/s DELHI POLLUTION CONTROL COMMITTEE & ORS.	ANANT RAM MISHRA
		OTHER DETAILS OF ADVOCATES: RAMESH C SHARMA(SHIVLAWHOUSE@GMAIL.COM)(9999337791)(PETITIONER) BIRAJA MAHAPATRA(BIRAJAMAHAPATRA@GMAIL.COM){}(RESPONDENT) DSIIDC(DSIIDCLC@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) MITTAL SOLICITORS(MITTALSOLICITORS@GMAIL.COM){}(RESPONDENT) DSIIDC(DSIIDC.COMMERCIAL@GMAIL.COM){}(RESPONDENT) ANU SALWAN(ANUSALWAN@GMAIL.COM){}(RESPONDENT) TATA POWER(TPDDL@TATAPOWER-DDL.COM){}(RESPONDENT) NDMC(CLO-NDMC@MCD.NIC.IN){}(RESPONDENT)	
15	W.P.(C)-8272/2022	TELECOMMUNICATION CONSULTANTS INDIA LTD V/s INFORMATION TECHNOLOGY DEVELOPMENT AGENCY ITDA	NIKHILESH KRISHNAN, KAUSHAL PATI GAUTAM
		OTHER DETAILS OF ADVOCATES: NIKHILESH KRISHNAN(NIKHILESH_KRISHNAN@YAHOO.CO.IN)(9810683803)(PETITIONER) INFORMATION TECHNOLOGY DEVELOPEMTN AGENCY(DIRITDA- UK@NIC.IN){}(RESPONDENT) KAUSHAL PATI GAUTAM(OFFICEOFKAUSHALGAUTAM@GMAIL.COM)(9811101934)(RESPONDENT)	
16	W.P.(C)-8944/2022 CM APPL. 26910/2022	ARUN KUMAR SHARMA V/s LAWYERS CHAMBERS ALLOTMENT COMMITTEE & ANR.	SAHIL SHARMA, SATYAKAM
		OTHER DETAILS OF ADVOCATES: ANKIT AGGARWAL AND ASSOCIATES(ANKIT677@GMAIL.COM)(9718804173)(PETITIONER) LAWYERS'S CHAMBERS ALLOTMENT COMMITTEE(GENERALBRWS.DDC@GOV.IN, DWARKACOURTBARASSOCIATION@GMAIL.COM){}(RESPONDENT) P S (PS31999@GMAIL.COM){}(RESPONDENT) SATYAKAM (SATYAKAMADVOCATE@GMAIL.COM)(9868219633)(RESPONDENT)	
17	W.P.(C)-11971/2022 CM APPL. 35759/2022	JHANDEWALAN FLATTED FACTORIES ASSOCIATION REGD & ORS. V/s UNION OF INDIA THROUGH SECRETARY & ORS.	B K SOOD
		OTHER DETAILS OF ADVOCATES: B K SOOD AND ASSOCIATES(BKSOOD53@HOTMAIL.COM)(9810550624)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)	
18	W.P.(C)-14177/2022 CM APPL. 43342/2022 CM APPL. 2249/2024 CM APPL. 9643/2024 CM APPL. 22265/2025	CPIO HINDUSTAN PETROLEUM CORPORATION LTD V/s INFORMATION COMMISSIONER CENTRAL INFORMATION COMMISSION AND ANR	PRIYANKA DAS, SIDDHARTHA MUKHERJEE
		OTHER DETAILS OF ADVOCATES: PRIYANKA DAS(PRIYANKA19INDIA@GMAIL.COM)(9910169784)(PETITIONER) SUBHASH(SHARMA.SUBHASH@NIC.IN){}(RESPONDENT) SIDDHARTH MUKHERJEE(SIDDHARTHAMUKHERJEE214@GMAIL.COM){}(PETITIONER) PRIYANKA(PRIYANKA19INDIA@GMAIL.COM){}(RESPONDENT) PRIYANKA(PRIYANKA19INDIA@GMAIL.COM){}(PETITIONER) SIDDHARTHA MUKHERJEE(SIDDHARTHAMUKHERJEE214@GMAIL.COM){}(RESPONDENT) SIDDHARTHA MUKHERJEE(SIDDHARTHAMUKHERJEE214@GMAIL.COM)(9871843659)(RESPONDENT) PRIYANKA DAS(PRIYANKA19INDIA@GMAIL.COM )(0)(RESPONDENT)	
19	W.P.(C)-927/2023 CM APPL. 3614/2023	M S LILAC EDUCATION SERVICES PVT LTD V/s UNION OF INDIA	KUSHAGRA PANDEY
		OTHER DETAILS OF ADVOCATES: KUSHAGRA PANDEY (ADVOCATEKUSHAGRA@GMAIL.COM)(9999266111)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT)	
20	W.P.(C)-1771/2023 CM APPL. 6768/2023 CM APPL. 36604/2023	OXFAM INDIA V/s UNION OF INDIA	PRABHASAHAY KAUR
		OTHER DETAILS OF ADVOCATES: PRABHASHAY KAUR (SAHAYK@GMAIL.COM)(9810158581)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) PRABHASAHAY(SAHAYK@GMAIL.COM)(9810158581)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)	

21	W.P.(C)-4545/2023 CM APPL. 17348/2023 CM APPL. 2967/2024	GAURAV JAIN V/s UNION OF INDIA & ORS.	J. SAGAR ASSOCIATES, SHIVA LAKSHMI	
		OTHER DETAILS OF ADVOCATES: J SAGAR ASSOCIATES(PPT@JSALAW.COM)(9810172127)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) PARAMVEER SINGH(PARAMVEER196584@GMAIL.COM)(9811348590)(PETITIONER) J.SAGAR ASSOCIATES(PPT@JSALAW.COM)(1143110679)(PETITIONER) KAPIL SHARMA(DHCPROSECTONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NIKHIL GOEL(OFFICEOFNIKHILGOEL@GMAIL.COM, VIJAYSHARMA@CBI.GOV.IN){}(RESPONDENT) UNION OF INDIA, DLACBIDHC, CBI(UOIDHC@GMAIL.COM, DLACBIDHC@GMAIL.COM, HOZDEL@CBI.GOV.IN, DDCO@CBI.GOV.IN)(1123384193)(RESPONDENT) SHIVA LAKSHMI(SHIVALAKSHMI.CGSC@GMAIL.COM)(9818054806)(RESPONDENT)		
22	W.P.(C)-7804/2023 CM APPL. 62034/2024	J. S. BEDI V/s UNION OF INDIA AND ANR.	ANKIT YADAV, UMESH KUMAR BURNWAL	
		OTHER DETAILS OF ADVOCATES: ANKIT YADAV(AY830@NYU.EDU)(8574590040)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) UMESH KR. BURNWAL(ADVUMESHBURNWAL@GMAIL.COM)(9911633057)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) PRADKRITI(PRAKRITI@ANKITYADAV.ORG.IN){}(RESPONDENT)		
23	W.P.(C)-8220/2023 CM APPL. 31547/2023 CM APPL. 32188/2023 CM APPL. 32189/2023 CM APPL. 32190/2023 CM APPL. 42759/2023 CM APPL. 42760/2023 CM APPL. 42761/2023 CM APPL. 42822/2023 CM APPL. 54824/2023 CM APPL. 33145/2024	ASSOCIATION OF APARTMENT OWNERS OF NEW DELHI HOUSE REGD V/s UNION OF INDIA AND ORS.	SUNITA BHARDWAJ, DHAN MOHAN MISHRA, GAGANDEEP SINGH ARORA	
		OTHER DETAILS OF ADVOCATES: MANU LAW CHAMBERS(SUNITABHARDWAJADV@GMAIL.COM)(9868535388)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, NEWDELHIHOA@GMAIL.COM, AFONDH@GMAIL.COM)(1123384193)(RESPONDENT) DHAN MOHAN (DHANMOHANDHC@GMAIL.COM)(9811180987)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SUNITA(SUNITA.BHARDWAJ@GMAIL.COM){}(RESPONDENT) M.S. ARORA(GS.ARORA@ARORALAWCHAMBERS.COM)(9811512629)(PETITIONER) SUNITA BHARDWAJ(SUNITABHARDWAJADV@GMAIL.COM){}(RESPONDENT) SUNITA BHARDWAJ(SUNITABHARDWAJADV@GMAIL.COM){}(RESPONDENT) SUNITA BHARDWAJ(SUNITABHARDWAJADV@GMAIL.COM){}(RESPONDENT) SUNITA BHARDWAJ(SUNITABHARDWAJADV@GMAIL.COM)(9868535388)(PETITIONER) AJYKRVALI(AJYKRVALI@AKVALI.CO){}(RESPONDENT) NEW DELHI(NEWDELHIHOA@GMAIL.COM){}(RESPONDENT) AFONDH (AFONDH@GMAIL.COM){}(RESPONDENT) MANU LAW CHAMBERS(SUNITABHARDWAJADV@GMAIL.COM)(9868535388)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, NEWDELHIHOA@GMAIL.COM, AFONDH@GMAIL.COM)(1123384193)(RESPONDENT) NDMC(LAW.DEPTT.NDMC@GMAIL.COM){}(RESPONDENT)		
24	W.P.(C)-10819/2023 CM APPL. 69866/2024	SUSHMA RAWAL & ANR. V/s STATE OF NCT OF DELHI THROUGH PR. SECRETARY- CUM- DIVISIONAL COMMISSION & ORS.	SAHIL MONGIA, SAHIL MONGIA	
		OTHER DETAILS OF ADVOCATES: SAHIL MONGIA(CHAMBERNO.220@GMAIL.COM)(9818656542)(PETITIONER) DC NORTH(DCNORTH@NIC.IN, ANITAYADAV9716@GMAIL.COM, DIVCOM@NIC.IN){}(RESPONDENT) SAHIL MONGIA(CHAMBERNO.220@GMAIL.COM)(9818656542)(PETITIONER) ABHISHEK RANA, ANIT YADAV(ABHIRANA68@GMAIL.COM, ANITAYADAV9716@GMAIL.COM){}(RESPONDENT) SAHIL MONGIA(ADVSAHILMONGIA@GMAIL.COM)(9818656542)(PETITIONER)		
25	W.P.(C)-16455/2023	M/S SANJAY GOYAL V/s THE EXCISE COMMISSIONER, DELHI	RANA PARWEEN SIDDIQUI	
		OTHER DETAILS OF ADVOCATES: RANA PARWEEN (NV207551@GMAIL.COM)(9810492722)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
26	W.P.(C)-16727/2023 CM APPL. 67395/2023	DEEPAK KAUSHIK V/s PRINCIPAL JUDGE NORTH WEST DISTRICT AND ORS	DEEPAK KAUSHIK, ANKIT MANN	

		OTHER DETAILS OF ADVOCATES: DEEPJYOTI SINGH(DEEPJYOTISINGH@ACUITYALA.COM){}(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) DELHI DEVELOPMENT AUTHORITY(DDACHAMBERHC@YAHOO.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) ANKIT MANN(ANKITMANN01@GMAIL.COM)(9818545007)(PETITIONER)		
27	W.P.(C)-584/2024	RAKESH KUMARI V/s GOVT OF NCT OF DELHI & ORS.	FARRUKH KHAN	
		OTHER DETAILS OF ADVOCATES: DR. FARRUKH KHAN(INFO@DIWANADVOCATES.COM)(8076293778)(PETITIONER) BAR COUNCIL OF DELHI(BARCOUNCILOFDELHI@REDIFFMAIL.COM, MAKALNCO!GMAIL.COM)(9810249271)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
28	W.P.(C)-4856/2024 CM APPL. 20959/2024	UPMA CHANDRA V/s THE DIRECTORATE OF ENFORCEMENT & ORS.	ANUROOP CHAKRAVARTI	
		OTHER DETAILS OF ADVOCATES: VISHAL GOSAIN AND ANUROOP CHAKRAVARTI(ADV.ANUROOPCHAKRAVARTI@GMAIL.COM)(9560185855)(PETITIONER) DL HC ED(DEL.HC-ED@GOV.IN, SUPPORT-BOI@MHA.GOV.IN){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) VISHAL GOSAIN(ADV.ANUROOPCHAKRAVARTI@GMAIL.COM)(9560185855)(PETITIONER) DL.HC-ED, BOI MHA, UNION OF INDIA(DL.HC-ED@GOV.IN, SUPPORT- BOI@MHA.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
29	W.P.(C)-4898/2024 CM APPL. 19982/2024	ABDUL RASHID V/s FAZLU REHMAN & ORS.	BRIJENDRA PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: S K BHALLA AND B P SINGH(BRIJENDRA.ADV79@GMAIL.COM)(9810738341)(PETITIONER)		
30	W.P.(C)-5999/2024 CM APPL. 24898/2024	SANJEEV DAWAR AND ANR V/s LAND AND DEVELOPMENT OFFICER AND ANR	GAURAV MAKKAR	Remarks: SUB TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: WILLMATHEWS GAURAV MAKKAR(GAURAVMAKKAR78@GMAIL.COM)(9540909916)(PETITIONER) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT)		
31	W.P.(C)-6091/2024	B.R. ARAVINDAKSHAN V/s UNION OF INDIA & ORS.	BHARATHIMOHAN M	
		OTHER DETAILS OF ADVOCATES: SANTHOSH K. ()(7550151550)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) HSHSO(HSHSO@NIC.IN, DIRECTOR@NCRB.GOV.IN){}(RESPONDENT)		
32	W.P.(C)-7617/2024 CM APPL. 31647/2024	RAVI PRASAD SARIN V/s UNION OF INDIA & ORS.	KANHAIYA SINGHAL	
		OTHER DETAILS OF ADVOCATES: VARUN PUNIA AND PRASANNA ANMOL CHOPRA UJWAL GHAI ANDDEEPALI PAWAR(PRASANASINGHAL@GMAIL.COM)(9718648725)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN){}(RESPONDENT) CS DELHI(CSDELHI@NIC.IN, VCDDA@DDA.ORG.IN, DCEAST@NIC.IN, PSUD@NIC.IN){}(RESPONDENT)		
33	W.P.(C)-7721/2024	RAJBIR V/s TEHSILDAR	VATSALA CHAUHAN	Remarks: SUB TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: SUNIL CHAUHAN AND VATSALA CHAUHAN(ADVOCATESUNIL12@YAHOO.CO.IN)(9810213040)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
34	W.P.(C)-8960/2024 WITH W.P.(C) 8980/2024 W.P.(C) 8981/2024 W.P.(C) 8983/2024	ERICSSON INDIA PRIVATE LIMITED EARLIER KNOWN AS ERICSSON INDIA GLOBAL SERVICES PRIVATE LIMITED V/s THE DIRECTOR GENERAL OF FOREIGN TRADE & ORS.	UDIT JAIN	Remarks: SUB TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: KUMAR VISALAKSH AND UJITJAIN AND ARIHANT TATER(UDITJAIN@ELP- IN.COM)(9811419024)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT)		

35	W.P.(C)-8980/2024	ERICSSON INDIA PRIVATE LIMITED EARLIER KNOWN AS ERICSSON INDIA GLOBAL SERVICES PRIVATE LIMITED V/s THE DIRECTOR GENERAL OF FOREIGN TRADE & ORS.	UDIT JAIN	Remarks: SUB TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: KUMAR VISALAKSH(UDITJAIN@ELP-IN.COM)(9811419024)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
36	W.P.(C)-8981/2024	ERICSSON INDIA PRIVATE LIMITED EARLIER KNOWN AS ERICSSON INDIA GLOBAL SERVICES PRIVATE LIMITED V/s THE DIRECTOR GENERAL OF FOREIGN TRADE & ORS.	UDIT JAIN	Remarks: SUB TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: KUMAR VISALAKSH(UDITJAIN@ELP-IN.COM)(9811419024)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
37	W.P.(C)-8983/2024	ERICSSON INDIA PRIVATE LIMITED EARLIER KNOWN AS ERICSSON INDIA GLOBAL SERVICES PRIVATE LIMITED V/s THE DIRECTOR GENERAL OF FOREIGN TRADE & ORS.	UDIT JAIN	Remarks: SUB TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: KUMAR VISALAKSH AND UDIT JAIN(UDITJAIN@ELP-IN.COM)(9811419024)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
38	W.P.(C)-9126/2024	LAXMI NARAYAN V/s DELHI URBAN SHELTER IMPROVEMENT BOARD	ISHAN SANGHI, DINESH KUMAR	
		OTHER DETAILS OF ADVOCATES: ISHAN SANGHI(ISHAN@SANGHI.CO)(9999712309)(PETITIONER) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)(0)(RESPONDENT) DINESH KUMAR(DINUKUMAR84@GMAIL.COM)(9990755693)(RESPONDENT)		
39	W.P.(C)-10542/2024 CM APPL. 43330/2024 CM APPL. 43331/2024	DR. KEWAL KRISHAN JUNEJA & ORS. V/s GOVT. OF NCT OF DELHI	JITENDER KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: JKS LEGALS(JKSHARMAADVOCATE@GMAIL.COM)(9868410873)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SUNIL NAROOA(SUNILNAROOA@GMAIL.COM)(0)(RESPONDENT)		
40	W.P.(C)-11381/2024 WITH W.P.(C) 12958/2024	HYATT INDIA CONSULTANCY PRIVATE LIMITED V/s UNION OF INDIA & ORS.	KAMAL SAWHNEY	
		OTHER DETAILS OF ADVOCATES: KAMAL SAWHNEY DEEPAK THACKUR(SANJAY1.SHARMA@LUMIERELP.COM)(9818849573)(PETITIONER) KAMAL SAWHNEY(SANJAY1.SHARMA@LUMIERELP.COM)(9999971690)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
41	W.P.(C)-12958/2024	UBER INDIA SYSTEMS PRIVATE LIMITED V/s UNION OF INDIA & ORS.	KAMAL SAWHNEY	
		OTHER DETAILS OF ADVOCATES: KAMAL SAWHNEY, DEEPAK THACKUR, AAKANSHA WADHWANI(SANJAY1.SHARMA@LUMIERELP.COM)(9999971690)(PETITIONER) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
42	W.P.(C)-12471/2024 WITH W.P.(C) 12499/2024 W.P.(C) 12517/2024	NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED V/s UNION OF INDIA & ORS.	KAMAL SAWHNEY	
		OTHER DETAILS OF ADVOCATES: KAMAL SAWHNEY(SANJAY1.SHARMA@LUMIERELP.COM)(9999971690)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
43	W.P.(C)-12499/2024	NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED V/s UNION OF INDIA & ORS.	KAMAL SAWHNEY	
		OTHER DETAILS OF ADVOCATES: KAMAL SAWHNEY(SANJAY1.SHARMA@LUMIERELP.COM)(9999971690)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
44	W.P.(C)-12517/2024	NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED V/s UNION OF INDIA & ORS.	KAMAL SAWHNEY	
		OTHER DETAILS OF ADVOCATES: KAMAL SAWHNEY(SANJAY1.SHARMA@LUMIERELP.COM)(9999971690)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		

45	W.P.(C)-12612/2024 CM APPL. 52419/2024	SMT. NIRMALA DEVI V/s THE STATE(GOVT OF NCT DELHI) & ORS.	SACHIN SANGWAN	
		OTHER DETAILS OF ADVOCATES: J.S. SANGWANI(KUKKI.NEGI031@GMAIL.COM)(9310222327)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)		
46	W.P.(C)-12656/2024 CM APPL. 52619/2024	SAPTAGON ASIA PVT LTD (PREVIOUSLY G-ENG ADVISORY SERVICES PVT LTD) IN JV WITH VOYANT SOLUTIONS PVT LTD IN ASSOCIATION WITH MS CONSULTANTS V/s UNION OF INDIA THROUGH MINISTRY OF ROAD TRANSPORT AND HIGHWAYS & ORS.	TENZEN TASHI NEGI, SINGHANIA & PARTNERS LLP, PIYUSH BERIWAL, LOKESH BHOLA	Remarks: SUB TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: LEGACY LAW OFFICES(SADIQUA.FATMA@GEGACYLAWOFFICES.COM)(9818620362)(PETITIONER) NATIONAL HIGHWAYS AUTHORITY OF INDIA, CHIEF GENERAL MANAGER(CHAIRMAN@NHAI.ORG, MK.JAIN@NHAI.ORG)(0)(RESPONDENT) GENERAL MANAGER OF NHAI, REGIONAL OFFICER OF NHAI, PROJECT DIRECTOR OF NHAI(BHARATIJOIYA@NHAI.ORG, ROVARANSI@NHAI.ORG, PDIURAEAREILLY@NHAI.ORG)(0)(RESPONDENT) MSV INTERNATIONAL, M/S KALUWALA(INFO@MSVGROUP.COM, NH30R- P@KALUWALACONSTRUCTION.IN)(0)(RESPONDENT) UNION OF INDIA, SK OFFICE(UOIDHC@GMAIL.COM, ADVSKOFFICE@GMAIL.COM)(1123384193)(RESPONDENT) (0)(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT) LOKESH BHOLA(LOKESHBHOLA@GMAIL.COM)(9999410660)(PETITIONER)		
47	W.P.(C)-12900/2024	KIRAN JETHI V/s DIVISIONAL COMMISSIONER GOVT. OF NCT & ORS.	SONIA ARORA	
		OTHER DETAILS OF ADVOCATES: SONIA A. MENON & ASSOCIATES(SONIAARORAMENON@GMAIL.COM)(9810865468)(PETITIONER) SANTOSH KUMAR TRIPATHI, DDA, DLACBIDHC(STANDINGCOUNSELGNCTD@GMAIL.COM, DDACHAMBERHC@ORG.IN, DLACBIDHC@GMAIL.COM)(9868250806)(RESPONDENT) RAHUL CHHOKER(8920952108)(RESPONDENT)		
48	W.P.(C)-15339/2024 CM APPL. 64328/2024 CM APPL. 64329/2024	PINKI YADAV V/s UNION OF INDIA THROUGH THE HOME SECRETARY & ORS.	AKSHAY GOEL	
		OTHER DETAILS OF ADVOCATES: A.G. & ASSOCIATES(AKSHAY.GOEL110@AGANDASSOCIATES.IN)(9811783019)(PETITIONER) UNION OF INDIA, MEA, OP GAGGAR, SKR LAW FIRM(UOIDHC@GMAIL.COM, SECYCPV@MEA.GOV.IN, OPGAGGAR@GMAIL.COM, SKRLAWFIRMS@GMAIL.COM)(1123384193)(RESPONDENT)		
49	W.P.(C)-16301/2024 CM APPL. 68733/2024	THE COMMISSIONER OF DELHI POLICE THROUGH THE DEPUTY COMMISSIONER OF POLICE V/s NATIONAL HUMAN RIGHTS COMMISSION THROUGH SH JOGINDER SINGH REGISTRAR LAW AND ANOTHER	ASHISH DIXIT	Remarks: SUB TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: ASHISH K DIXIT(ASHISHCGSC@GMAIL.COM)(9999900412)(PETITIONER) NHRC, HITESH MAHAJAN(REGISTRAR-NHRC@NIC.IN, MAHAJAN11HITESH@GMAIL.COM)(0)(RESPONDENT)		
50	W.P.(C)-16626/2024	DR. SANDEEP SHARMA V/s NATIONAL MEDICAL COMMISSION	SAGAR	
		OTHER DETAILS OF ADVOCATES: INFINITY LAW CHAMBERS(ILC@INFINITYLAWCHAMBERS.COM)(8505853818)(PETITIONER) DEV SINGH(OFFICESINGHDEV@GMAIL.COM)(0)(RESPONDENT)		
51	W.P.(C)-17733/2024 CM APPL. 74233/2024 CM APPL. 74234/2024 CM APPL. 12032/2025	MITHILA MURADA V/s THE REGIONAL PASSPORT OFFICE & ANR.	JAI SHANKAR	
		OTHER DETAILS OF ADVOCATES:		
52	W.P.(C)-18038/2024	MRS KOMAL KRIPLANI & ANR. V/s UNION OF INDIA & ORS.	ANAND DUGGAL	
		OTHER DETAILS OF ADVOCATES: ANAND DUGGAL(ANANDLEGAL421@GMAIL.COM)(7042421170)(PETITIONER) ANAND DUGGAL(ANANDLEGAL421@GMAIL.COM)(7042421170)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		

		VRCOM, UNION OF INDIA, SANTOSH KUMAR TRIPATHI(VRCOM1660@GMAIL.COM, UOIHDC@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
53	W.P.(C)-534/2025	CHANDRA KALA V/s DELHI URBAN SHELTER IMPROVEMENT BOARD	ANUPRADHA
		OTHER DETAILS OF ADVOCATES: ANUPRADHA SINGH(ANUPRADHASINGHADV@GMAIL.COM)(8448503772)(PETITIONER) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)(0)(RESPONDENT)	
54	W.P.(C)-774/2025 CM APPL. 8758/2025 WITH W.P.(C) 777/2025 W.P.(C) 778/2025	RAJ KUMAR SHARMA@SHANDILYA V/s GOVERNMENT OF NCT DELHI & ANR.	ANILENDRA PANDEY
		OTHER DETAILS OF ADVOCATES: ANILENDRA PANDEY(APANDEYADVSC@REDIFFMAIL.COM)(9868259532)(PETITIONER) SANTOSH KUMAR TRIPATHI, KALKASDM, DCSE REV(STANDINGCOUNSELGNCTD@GMAIL.COM, KALKASDM@NIC.IN, DCSE.REV.DELHI@NIC.IN)(9868250806)(RESPONDENT) ANILENDRA PANDEY(APANDEYADVSC@REDIFFMAIL.COM)(9868259532)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RGHV (ADVARGHV@GMAIL.COM)(0)(RESPONDENT)	
55	W.P.(C)-777/2025 CM APPL. 8769/2025	RAJ KUMAR SHARMA @ SHANDILYA V/s GOVERNMENT OF NCT DELHI AND ANR	ANILENDRA PANDEY
		OTHER DETAILS OF ADVOCATES: ANILENDRA PANDEY(APANDEYADVSC@REDIFFMAIL.COM)(9868259532)(PETITIONER) SANTOSH KUMAR TRIPATHI, KALKASDM, DCSE REV(STANDINGCOUNSELGNCTD@GMAIL.COM, KALKASDM@NIC.IN, DCSE.REV.DELHI@NIC.IN)(9868250806)(RESPONDENT) ANILENDRA PANDEY(APANDEYADVSC@REDIFFMAIL.COM)(9868259532)(PETITIONER) RGHV ADVOCATE(ADVARGHV@GMAIL.COM, ADVOCATEARUNPANWAR@GMAIL.COM)(0)(RESPONDENT)	
56	W.P.(C)-778/2025 CM APPL. 8759/2025	RAJ KUMAR SHARMA SHANDILYA V/s GOVERNMENT OF NCT OF DELHI AND ANR.	ANILENDRA PANDEY
		OTHER DETAILS OF ADVOCATES: ANILENDRA PANDEY(APANDEYADVSC@REDIFFMAIL.COM)(9868259532)(PETITIONER) SANTOSH KUMAR TRIPATHI, SDM SALKA, DCSE(STANDINGCOUNSELGNCTD@GMAIL.COM, KALKASDM@NIC.IN, DCSE.REV.DELHI@NIC.IN)(9868250806)(RESPONDENT) ANILENDRA PANDEY(APANDEYADVSC@REDIFFMAIL.COM)(9868259532)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RGHV(ADVARGHV@GMAIL.COM, ADVOCATEARUNPANWAR@GMAIL.COM)(0)(RESPONDENT)	
57	W.P.(C)-942/2025	PEN MUSIC PRIVATE LIMITED & ANR. V/s UNION OF INDIA & ANR.	KRISHAN KUMAR
		OTHER DETAILS OF ADVOCATES: PARAG KHANDHAR/ CHANDRIMA MITRA/ KRISHAN KUMAR(PARAG.KHANDHAR@DSKLEGAL.COM)(9871452750)(PETITIONER) UNION OF INDIA, ADMN SO, INB(UOIHDC@GMAIL.COM, SO-ADMN-MOB@GOV.IN, MINISTER.INB@GOV.IN)(1123384193)(RESPONDENT) DAVP(COAV.DAVP1@GMAIL.COM)(0)(RESPONDENT)	
58	W.P.(C)-2147/2025 CM APPL. 10099/2025	SUDEVA DELHI FOOTBALL CLUB V/s ALL INDIA FOOTBALL FEDERATION (AIFF)	MOHD RANU
		OTHER DETAILS OF ADVOCATES: ARJUN MUKHERJEE/ SANCHIT SHERAWAT(SANCHITSHERAWAT@ARIMUSLAW.COM)(9910114769)(PETITIONER) AIFF(AIFF@THE-AIFF.COM)(0)(RESPONDENT)	
59	W.P.(C)-3144/2025 CM APPL. 14837/2025	DELHI INTERNATIONAL AIRPORT LIMITED V/s UNION OF INDIA & ANR.	RAVNEET SINGH
		OTHER DETAILS OF ADVOCATES: MILANKA CHAUDHARY, NAINA DUBEY, RAVNEET SINGH(RAVNEET.SINGH@TRILEGAL.COM)(9643662403)(PETITIONER) DIGVIJAY RAI, KARAN, UNION OF INDIA(DIGVIJAYRAI@REDIFFMAIL.COM, KARANLAHIRI@LAWCHAMBERS.EMAIL, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT)	
60	W.P.(C)-3279/2025 CM APPL. 15531/2025	DELHI INTERNATIONAL AIRPORT LIMITED V/s UNION OF INDIA & ANR.	RAVNEET SINGH
		OTHER DETAILS OF ADVOCATES: MILANKA CHAUDHARY, NAINA DUBEY, RAVNEET SINGH(RAVNEET.SINGH@TRILEGAL.COM)(9643662403)(PETITIONER) DIGVIJAY RAI, UNION OF INDIA(DIGVIJAYRAI@REDIFFMAIL.COM, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT)	



CONNECTED MATTERS (ANMM)				
61	W.P.(C)-10476/2024 CM APPL. 43083/2024 WITH W.P.(C) 14050/2024 W.P.(C) 14132/2024 W.P.(C) 11263/2024	HASEENA AND OTHERS V/s DMRC AND OTHERS	SUMAYYA KHATOON, NIHARIKA AHLUWALIA, TARUN JOHRI	Listing Remarks: AT 12:30PM
		OTHER DETAILS OF ADVOCATES: NIHARIKA AHLUWALIA(OFFICE.NIHARIKA.AHLUWALIA@GMAIL.COM)(9818099957)(RESPONDENT) TARUN JOHRI(GIRISH1985_U TT@YAHOO.CO.IN)(9818430743)(RESPONDENT)		
62	W.P.(C)-11263/2024 CM APPL. 46613/2024	SAGAR V/s DUSIB AND OTHERS	SUMAYYA KHATOON	Listing Remarks: AT 12:30PM
		OTHER DETAILS OF ADVOCATES: MR. CHOUDHARY ALI ZIA KABIR AND MS. SUMAYYA KHATOON(SUMAYYA.ANI94@GMAIL.COM)(7838854052)(PETITIONER) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)(0)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
63	W.P.(C)-14050/2024 CM APPL. 58795/2024	KAUSHAL V/s DELHI URBAN SHELTER IMPROVEMENT BOARD AND ORS.	SUMAYYA KHATOON	Listing Remarks: AT 12:30PM
		OTHER DETAILS OF ADVOCATES: ALI ZIA KABIR(SUMAYYA.ANI94@GMAIL.COM)(7838854052)(PETITIONER) MR. CHOUDHARY ALI ZIA KABIR AND MS. SUMAYYA KHATOON(SUMAYYA.ANI94@GMAIL.COM)(7838854052)(PETITIONER) PUSHKAR SOOD(PUSHKARSOOD03@GMAIL.COM)(0)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) SANJAY ARORA(CP.SANJAYARORA@DELHIPOLICE.GOV.IN)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) DDA, UNION OF INDIA, PARVINDER CHAUHAN(DDACHAMBERHC@DDA.ORG.IN, UOIDHC@GMAIL.COM, PARVINDERCHAUHAN.ADV@GMAIL.COM)(1123384193)(RESPONDENT) SANTOSH KUMAR TRIPATHI, PUSHKAR SOOD(STANDINGCOUNSELGNCTD@GMAIL.COM, PUSHKARSOOD3@GMAIL.COM)(9868250806)(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)(0)(RESPONDENT)		
64	W.P.(C)-14132/2024 CM APPL. 59205/2024	AJAY V/s DUSIB AND OTHERS	SUMAYYA KHATOON	Listing Remarks: AT 12:30PM
		OTHER DETAILS OF ADVOCATES: CHOUDHARY ALI ZIA KABIR, SUMAYYA KHATOON(SUMAYYA.ANI94@GMAIL.COM)(7838854052)(PETITIONER) DDA, UNION OF INDIA, PARVINDER CHAUHAN(DDACHAMBERHC@DDA.ORG.IN, UOIDHC@GMAIL.COM, PARVINDERCHAUHAN.ADV@GMAIL.COM)(1123384193)(RESPONDENT) SANTOSH KUMAR TRIPATHI, PUSHKAR SOOD(STANDINGCOUNSELGNCTD@GMAIL.COM, PUSHKARSOOD3@GMAIL.COM)(9868250806)(RESPONDENT)		
65	W.P.(C)-14133/2024 CM APPL. 59206/2024	LALI V/s DUSIB AND OTHERS	SUMAYYA KHATOON	Listing Remarks: AT 12:30PM
		OTHER DETAILS OF ADVOCATES: CHOUDHARY ALI ZIA KABIR, SUMAYYA KHATOON(SUMAYYA.ANI94@GMAIL.COM)(7838854052)(PETITIONER) MR. CHOUDHARY ALI ZIA KABIR AND MS. SUMAYYA KHATOON(SUMAYYA.ANI94@GMAIL.COM)(7838854052)(PETITIONER) PUSHKAR SOOD(PUSHKARSOOD03@GMAIL.COM)(0)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) THE COMMISSIONER OF POLICE(CP.SANJAYARORA@DELHIPOLICE.GOV.IN, SECYURBAN@NIC.IN)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DDA, UNION OF INDIA, PARVINDER CHAUHAN(DDACHAMBERHC@DDA.ORG.IN, UOIDHC@GMAIL.COM, PARVINDERCHAUHAN.ADV@GMAIL.COM)(1123384193)(RESPONDENT) SANTOSH KUMAR TRIPATHI, PUSHKAR SOOD(STANDINGCOUNSELGNCTD@GMAIL.COM, PUSHKARSOOD3@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI, PUSHKAR SOOD(STANDINGCOUNSELGNCTD@GMAIL.COM, PUSHKARSOOD3@GMAIL.COM)(9868250806)(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)(0)(RESPONDENT)		
66	W.P.(C)-14141/2024 CM APPL. 59242/2024	AARTI V/s DUSIB AND OTHERS	SUMAYYA KHATOON	Listing Remarks: AT 12:30PM

		OTHER DETAILS OF ADVOCATES: CHOUDHARY ALI ZIA KABIR, SUMAYYA KHATOON(SUMAYYA.ANI94@GMAIL.COM)(7838854052)(PETITIONER) MR CHOUDHARY ALI ZIA KABIR, SUMAYYA KHATOON(SUMAYYA.ANI94@GMAIL.COM)(7838854052)(PETITIONER) DELHI DEVELOPMENT AUTHORITY(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) UNION OF INDIA (UOIDHC@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) PUSHKAR SOOD(PUSHKARSOOD03@GMAIL.COM)(0)(RESPONDENT) DDA, UNION OF INDIA, PARVINDER CHAUHAN(DDACHAMBERHC@DDA.ORG.IN, UOIDHC@GMAIL.COM, PARVINDERCHAUHAN.ADV@GMAIL.COM)(1123384193)(RESPONDENT) SANTOSH KUMAR TRIPATHI, PUSHKAR SOOD(STANDINGCOUNSELGNCTD@GMAIL.COM, PUSHKARSOOD3@GMAIL.COM)(9868250806)(RESPONDENT) DUSIB(PARVINDERCHAUHAN.ADV@GMAIL.COM)(0)(RESPONDENT)		
67	W.P.(C)-14142/2024 CM APPL. 59243/2024	MAMTA CHAUHAN V/s DUSIB AND OTHERS	SUMAYYA KHATOON	Listing Remarks: AT 12:30PM
		OTHER DETAILS OF ADVOCATES: CHOUDHARY ALI ZIA KABIR, SUMAYYA KHATOON(SUMAYYA.ANI94@GMAIL.COM)(7838854052)(PETITIONER) MR. CHOUDHARY ALI ZIA KABIR AND MS. SUMAYYA KHATOON(SUMAYYA.ANI94@GMAIL.COM)(7838854052)(PETITIONER) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI, DDA, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, DDACHAMBERHC@DDA.ORG.IN, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) PARVINDER CHAUHAN, PUSHKAR SOOD(PARVINDERCHAUHAN.ADV@GMAIL.COM, PUSHKARSOOD3@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
68	W.P.(C)-14152/2024 CM APPL. 59253/2024	VIMLA V/s DUSIB AND ORS.	SUMAYYA KHATOON	Listing Remarks: AT 12:30PM
		OTHER DETAILS OF ADVOCATES: COUDHARY ALI ZIA KABIR(SUMAYYA.ANI94@GMAIL.COM)(7838854052)(PETITIONER) MR. CHOUDHARY ALI ZIA KABIR AND MS. SUMAYYA KHATOON(SUMAYYA.ANI94@GMAIL.COM)(7838854052)(PETITIONER) PUSHKAR SOOD(PUSHKARSOOD03@GMAIL.COM)(0)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) PARVINDER CHAUHAN, SANTOSH KUMAR TRIPATHI, (PARVINDERCHAUHAN.ADV@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DDA, UNIPN OF INDIA, PUSHKAR SOOD(DDACHAMBERHC@DDA.ORG.IN, UOIDHC@GMAIL.COM, PUSHKARSOOD3@GMAIL.COM)(1123384193)(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)(0)(RESPONDENT)		
<b>FOR FINAL HEARING</b>				
69	W.P.(C)-8428/2021 CM APPL. 53930/2024	1 MOON LIGHT PROPBUILD PRIVATE LIMITED & ANR V/s 1 INSOLVENCY AND BANKRUPTCY BOARD OF INDIA & ORS	SHASHWAT TRIPATHI, PUNEET JAIN, APOORV KHATOR	
		OTHER DETAILS OF ADVOCATES: SONAM SHARMA(SHASHWAT@SSRALEGAL.IN)(9811046711)(PETITIONER) R K G DELHI(RKG.DELHI.CA@GMAIL.COM)(0)(RESPONDENT) SANJAY SHOREY(SHOREY.SANJAY@GOV.IN)(0)(RESPONDENT) M S SAHOO(ANU_GURU@NIC.IN)(0)(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SHASHWAT TRIPATHI AD RIDHIMA VERMA(SHASHWAT@AEDDHAASLEGAL.COM)(9871383136)(PETITIONER) RKG DELHI(RKG.DELHI.CA@GMAIL.COM, CIRP.3CUNIVERSAL@GMAIL.COM)(0)(RESPONDENT) PUNEET JAIN(PUNEETMAIL@GMAIL.COM)(9810411034)(RESPONDENT) APOORV KHATOR(APOORVKHATOR94@GMAIL.COM)(8802342444)(RESPONDENT)		
70	W.P.(C)-15576/2022 CM APPL. 48466/2022	SRI. PONNAM ASHOK GOUD V/s BAR COUNCIL OF INDIA & ANR.	TUSHAR MAHAJAN, JIVESH KUMAR TIWARI	
		OTHER DETAILS OF ADVOCATES: PRADEEP MAHAJAN(ADVOCATETUSHARMAHAJAN@GMAIL.COM)(8802290930)(PETITIONER) COURT MATTERS(COURTMATTERS.BCI@GMAIL.COM, SECTSBC@GMAIL.COM)(0)(RESPONDENT) JIVESH KUMAR TIWARI(JIVESH1872@GMAIL.COM)(9811612855)(RESPONDENT)		

71	W.P.(C)-8201/2023 CM APPL. 31477/2023	ALPA LABORATORIES LTD V/s EMPLOYEES STATE INSURANCE CORPORATION	VIBHOR GARG, BRIJESH KUMAR TAMBER	
		OTHER DETAILS OF ADVOCATES: SIDHANT BHATIA(VIBHOR@BAVLEGAL.IN)(9811352998)(PETITIONER) EMPOLOYEES STATE INSURANCE CORPORATION(PG-HQRS@ESIC.NIC.IN, DMC- RC@ESIC.NIC.IN, GEN@ESIC.NIC.IN){}(RESPONDENT) SHLOK CHANDRA(SHLOKCHANDRA@CHANDRALAWCHAMBERS.COM){}(RESPONDENT) BRIJESH KUMAR TAMBER(BRIJESH_TAMBER@HOTMAIL.COM)(9811829656)(RESPONDENT)		
FOR ARGUMENT				
72	W.P.(C)-9771/2023	DR. AKHIL KUMAR SANGAL V/s THE INSURANCE OMBUDSMAN & ORS.	PREETI GOEL, PREETI GOEL, SHWETA SINGH PARIHAR, ABHISHEK NANDA	Remarks: SUB TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: PREETI GOEL(PREETIGOEL@PKMGLAW.COM)(9999171441)(PETITIONER) BIMA LOKPAL(BIMALOKPAL.DELHI@CIOINS.CO.IN){}(RESPONDENT) PREETI GOEL(PREETIADVOCATE2010@GMAIL.COM)(9999171441)(PETITIONER) SHWETA SINGH PARIHAR(SHWETASPARIHAR05@GMAIL.COM)(9810347737)(RESPONDENT) ABHISHEK NANDA(ABHISHEKNANDA_LAWYER@YAHOO.CO.IN)(9971613570)(RESPONDENT)		
FOR COMPLIANCE				
73	W.P.(C)-5601/2022 CM APPL. 16619/2022 WITH W.P.(C) 16240/2022	SULTAN SINGH DESWAL & ORS. V/s GOVERNMENT OF NCT OF DELHI & ORS.	SUMIT SINGH BENIPAL, SARVAPRIYA MAKKAR	
		OTHER DETAILS OF ADVOCATES: NIKHIL MUNDEJA(ADMIN@KOURACO.COM)(112632240)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SARVAPRIYA MAKKAR(SARVAPRIYA.MAKKAR@OUTLOOK.COM)(8861504977)(PETITIONER)		
74	W.P.(C)-16240/2022 CM APPL. 50810/2022	RAJIV BAL V/s GOVERNMENT OF NCT OF DELHI & ANR.	DIVYAKANT LAHOTI	
		OTHER DETAILS OF ADVOCATES: DIVYAKANT LAHOTI(DIVYAKANT@LAHOTIADVOCATES.COM)(9868541200)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)(9811394417)(RESPONDENT) DEPUTY CONSERVATOR OF FORESTS(DCFSOUTH.DELHI@GOV.IN){}(RESPONDENT)		

COURT NO. 31  
HON'BLE MR.JUSTICE AMIT MAHAJAN

NOTE : ADVOCATES AND PARTIES IN PERSON ARE REQUESTED TO ADDRESS THE COURT AS 'SIR'  
 AND AVOID ADDRESSING AS 'MY LORD', YOUR LORDSHIP' OR 'YOUR HONOUR'.

NOTE: "REQUEST SEEKING ADJOURNMENT DUE TO NON AVAILABILITY OF COUNSELS/LAWYERS WILL BE  
 ENTERTAINED ONLY BETWEEN 10.15 AM TO 10.30 AM & 2.15 PM AND 2.30 PM (PRESENCE OF  
 COUNSELS FOR BOTH SIDES IS NECESSARY)."

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[cmpooja.dhc@gov.in](mailto:cmpooja.dhc@gov.in)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>BAIL</b>				
1	BAIL APPLN.-2906/2024	PRAVEEN GUPTA V/s STATE THROUGH SHO MEHRAULI PS	SHUBHASHISH SHARMA	
		OTHER DETAILS OF ADVOCATES: SHIVESH KAUSHIK (9999930090)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MEHRAULI-515/2022)
2	BAIL APPLN.-575/2025	SAHIL V/s STATE OF NCT OF DELHI	DHIRENDRA SINGH	
		OTHER DETAILS OF ADVOCATES: DHIRENDRA SINGH(DHIRENDRARAJPOOT@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SHASTRI PARK-299/2023)
3	BAIL APPLN.-895/2025	SANCHIT KAPOOR V/s STATE GOVT. OF NCT OF DELHI	HITESH KUMAR	
		OTHER DETAILS OF ADVOCATES: HITESH KUMAR (HITESHKUMAR.ADV@OUTLOOK.COM)(9999091265)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-111/2024) BAIL APPLN. 1946/2024 FILED BY GUNJAN THAKUR (DISPOSED ON : 2025-03-04 ) CRL.M.C. 5924/2024 FILED BY STATE (GOVT OF NCT) OF DELHI (D. OF HEARING : 2025-07-14 ) W.P.(CRL) 777/2025 FILED BY KUNAL CHHABRA (D. OF HEARING : 2025-07-14 )  P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-111/2024)
4	BAIL APPLN.-923/2025	TANVEER KHAN V/s STATE (NCT OF DELHI)	MANISH KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: MANISH (ADVMANISH.SINGH@YAHOO.COM)(9717952264)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VIVEK VIHAR-304/2020) BAIL APPLN. 1675/2021 FILED BY TAUSIEF (DISPOSED ON : 2021-06-03 ) BAIL APPLN. 1153/2021 FILED BY TANVEER KHAN (DISPOSED ON : 2021-04-07 ) BAIL APPLN. 2477/2022 FILED BY TANVEER KHAN (DISPOSED ON : 2022-12-14 )  P.S.-FIR NO. :(VIVEK VIHAR-304/2020)
5	BAIL APPLN.-935/2025	DEEPAK ALIAS MOTIYA V/s THE STATE GOVT. OF NCT OF DELHI	TUSHAR LAMBA	
		OTHER DETAILS OF ADVOCATES: GAJRAJ SINGH (SAKSHISACHDEVA125957@GMAIL.COM)(7838286149)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BHARAT NAGAR-214/2021) BAIL APPLN. 4405/2024 FILED BY MANOJ ALIAS DEVENDER (DISPOSED ON : 2025-02-12 )

				P.S.-FIR NO. :(BHARAT NAGAR-214/2021)
<b>SUSPENSION OF SENTENCE</b>				
6	CRL.M.(BAIL) 1204/2023 In CRL.A.-689/2023	RESHMA@LOVELY V/s STATE (NCT OF DELHI)	VIBHOR GARG (DHCLSC), VIBHOR GARG	
		OTHER DETAILS OF ADVOCATES: BIPIN KUMAR SHUKLA(BIPIN@BAVLEGAL.IN){}(PETITIONER) KAPIL SHARMA (DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) BAV LEGAL(OFFICE@BAVLEGAL.IN){}(PETITIONER) KAPIL SHARMA (DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(HAZARAT NIZAMMUDDIN-61/2023)
7	CRL.A.-1095/2023 CRL.M.(BAIL) 1852/2023	MANISH ( IN JUDICIAL CUSTODY) V/s GNCT OF NCT OF DELHI	RAMESH CHAND PANDEY	
		OTHER DETAILS OF ADVOCATES: RAM SINGH (AKSLAWYER.AS@GMAIL.COM)(9999103404)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAZARAT NIZAMMUDDIN RLY. STATION.- 14/2016) CRL.M.C. 2211/2021 FILED BY MANISH (DISPOSED ON : 2022-10-27 )  P.S.-FIR NO. :(HAZARAT NIZAMMUDDIN RLY. STATION.-14/2016)
8	CRL.M.(BAIL) 100/2025 In CRL.A.-57/2025	ROHIT V/s STATE -GOVT. OF NCT OF DELHI	VIJAY KINGER	
		OTHER DETAILS OF ADVOCATES: VIJAY KINGER(KINGER.KINGERLAWFIRM@GMAIL.COM)(9868423615)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(ANAND VIHAR-5/2022)
9	CRL.M.(BAIL) 275/2025 In CRL.A.-162/2025	JUBAIR V/s THE STATE (GOVT OF NCT) DELHI	ASHUTOSH KAUSHIK (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: SUMMINDER PASWAN (SUMMINDERPASWANADV@GMAIL.COM)(9810949951)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SHAHEEN BAGH-254/2021) BAIL APPLN. 2177/2022 FILED BY JUBAIR (DISPOSED ON : 2022-10-27 )  P.S.-FIR NO. :(SHAHEEN BAGH-254/2021)
<b>CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL)</b>				
10	CRL.M.C.-1287/2025 CRL.M.A. 5799/2025 WITH CRL.M.C. 1377/2025	DIRECTORATE OF ENFORCEMENT V/s KSM IBRAHIM	ZOHEB HOSSAIN	
		OTHER DETAILS OF ADVOCATES: HOSSAIN CHAMBERS OF LAW(OFFICEZHOSAIN@GMAIL.COM)(8802918860)(PETITIONER) NOWFA NOWFAL(NOWFALADVOCATE@GMAIL.COM)(0)(RESPONDENT) ZOHEB HOSSAIN (HOSSAINZOHEB@GMAIL.COM; OFFICEZHOSAIN@GMAIL.COM)(9999711099)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 17/2022) BAIL APPLN. 74/2023 FILED BY MOHAMMAD PERWEZ AHMAD (DISPOSED ON : 2023-01-09 ) BAIL APPLN. 82/2023 FILED BY ABDUL MUQEET (DISPOSED ON : 2023-01-09 ) BAIL APPLN. 120/2023 FILED BY MOHD ILIAS (DISPOSED ON : 2023-01-13 ) W.P.(CRL) 286/2024 FILED BY O.M.A. SALAM AND OTHERS (D. OF HEARING : 2025-05-07 ) W.P.(CRL) 222/2024 FILED BY A.MOHAMED YUSUFF (D. OF HEARING : 2025-05-07 ) CRL.M.C. 9273/2023 FILED BY O.M.A. SALAM AND 4 OTHERS (DISPOSED ON : 2023-12-19 ) W.P.(CRL) 239/2024 FILED BY E.M. ABDUL RAHIMAN AND OTHERS (D. OF HEARING : 2025-05- 07 ) W.P.(CRL) 40/2024 FILED BY MOHAMMED BASHEER C.P (D. OF HEARING : 2025-05-07 ) BAIL APPLN. 1859/2024 FILED BY PARVEZ AHMED (DISPOSED ON : 2024-12-04 ) BAIL APPLN. 2012/2024 FILED BY MOHD ILYAS (DISPOSED ON : 2024-12-04 ) BAIL APPLN. 2001/2024 FILED BY ABDUL MUQEET (DISPOSED ON : 2024-12-04 ) CRL.M.C. 7388/2024 FILED BY MK FAIZY @ MOIDEEN KUTTY K (DISPOSED ON : 2024-10-09 ) BAIL APPLN. 2766/2024 FILED BY ABUBACKER E (DISPOSED ON : 2025-03-25 ) CRL.M.C. 1377/2025 FILED BY DIRECTORATE OF ENFOCEMENT (D. OF HEARING : 2025-04-28 ) CRL.M.C. 2292/2025 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-05-05 ) CRL.M.C. 2291/2025 FILED BY DIRECTORATE OF

				ENFORCEMENT (D. OF HEARING : 2025-05-05 ) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 17/2022)
11	CRL.M.C.-1377/2025 CRL.M.A. 6081/2025	DIRECTORATE OF ENFOCEMENT V/s B SAHUL HAMEED	ZOHEB HOSSAIN	
		OTHER DETAILS OF ADVOCATES: ZOHEB HOSSAIN (OFFICEZHOSAIN@GMAIL.COM)(9584487160)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 17/2022) BAIL APPLN. 74/2023 FILED BY MOHAMMAD PERWEZ AHMAD (DISPOSED ON : 2023-01-09 ) BAIL APPLN. 82/2023 FILED BY ABDUL MUQEET (DISPOSED ON : 2023-01-09 ) BAIL APPLN. 120/2023 FILED BY MOHD ILIAS (DISPOSED ON : 2023-01-13 ) W.P.(CRL) 286/2024 FILED BY O.M.A. SALAM AND OTHERS (D. OF HEARING : 2025-05-07 ) W.P.(CRL) 222/2024 FILED BY A.MOHAMED YUSUFF (D. OF HEARING : 2025-05-07 ) CRL.M.C. 9273/2023 FILED BY O.M.A. SALAM AND 4 OTHERS (DISPOSED ON : 2023-12-19 ) W.P.(CRL) 239/2024 FILED BY E.M. ABDUL RAHIMAN AND OTHERS (D. OF HEARING : 2025-05-07 ) W.P.(CRL) 40/2024 FILED BY MOHAMMED BASHEER C.P (D. OF HEARING : 2025-05-07 ) BAIL APPLN. 1859/2024 FILED BY PARVEZ AHMED (DISPOSED ON : 2024-12-04 ) BAIL APPLN. 2012/2024 FILED BY MOHD ILYAS (DISPOSED ON : 2024-12-04 ) BAIL APPLN. 2001/2024 FILED BY ABDUL MUQEET (DISPOSED ON : 2024-12-04 ) CRL.M.C. 7388/2024 FILED BY MK FAIZY @ MOIDEEN KUTTY K (DISPOSED ON : 2024-10-09 ) BAIL APPLN. 2766/2024 FILED BY ABUBACKER E (DISPOSED ON : 2025-03-25 ) CRL.M.C. 1287/2025 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-04-28 ) CRL.M.C. 2292/2025 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-05-05 ) CRL.M.C. 2291/2025 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-05-05 )  P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 17/2022)
<b>AFTER NOTICE MISC. MATTERS</b>				
12	CRL.A.-67/2016 CRL.M.A. 1000/2016	STATE (NCT OF DELHI) V/s MUNISH YADAV	AMIT AHLAWAT	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(KASHMERE GATE-145/2012)
13	CRL.A.-253/2020	OBIANIKA AMOBI CHIJOKE V/s STATE	MANINDER SINGH (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: MANINDER SINGH (DHCLSC){}(9810157461)(PETITIONER)		P.S.-FIR NO. :(NARCOTIC CELL, KAMLA MARKET-VIII/24/DZU/13)
14	CRL.A.-373/2023	BABU LAL V/s STATE NCT OF DELHI & ANR.	RAZIA SULTANA, NAGENDRA KASANA	
		OTHER DETAILS OF ADVOCATES: BISWAJIT SWAIN (RAZIAARSHAD.RA@GMAIL.COM)(9212635975)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDEHLHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NAGENDRA KASANA(KASANA.NAGENDRA@GMAIL.COM)(9818518620)(RESPONDENT)		P.S.-FIR NO. :(SANGAM VIHAR-755/2007)
15	CRL.A.-909/2023	PAWAN SINGH V/s STATE GOVT. OF NCT OF DELHI	SUNIL KUMAR KHARWAR	
		OTHER DETAILS OF ADVOCATES: SUNIL KUMAR (SNLKM588@GMAIL.COM)(9818256885)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SAKET-990/2015)

16	CRL.A.-1019/2023 WITH CRL.A. 1027/2023 CRL.A. 1028/2023	NITA KUMAR IYER V/s M/S. SRI VENTURES LAND DEVELOPERS INDIA LTD & ORS.	SANJEEV SARASWAT & NITIN GUPTA, GSL CHAMBERS	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES:		
17	CRL.A.-1027/2023	SRI P. HARIHAR KUMAR V/s SRI VENTURES LAND DEVELOPERS INDIA LIMITED & ORS	SANJEEV SARASWAT, GSL CHAMBERS	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES:		
18	CRL.A.-1028/2023	SRI P.HARIHAR KUMAR V/s SRI VENTURES LAND DEVELOERS INDIA LIMITED & ORS	SANJEEV SARASWAT, GSL CHAMBERS	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES:		
19	CRL.L.P.-198/2018 CRL.M.A. 5754/2018	KRITENDER SHARMA V/s THE STATE GOVT OF NCT OF DELHI & ORS	UJJWAL JHA	
		OTHER DETAILS OF ADVOCATES: UJJWAL JHA()(9958178204)(PETITIONER)		
20	CRL.L.P.-201/2018 CRL.M.A. 5936/2018	STATE OF DELHI V/s MONU & ANR	AMIT AHLAWAT	
		OTHER DETAILS OF ADVOCATES: AMIT AHLAWAT()(9958089933)(PETITIONER)		
21	CRL.L.P.-230/2018	STATE V/s SUNIL MUKHIYA	RAGHUVINDER VERMA	
		OTHER DETAILS OF ADVOCATES: RAGHUVINDER VERMA()(9811172797)(PETITIONER)		
22	CRL.L.P.-599/2018 CRL.M.A. 32147/2018	STATE V/s AKHILESH GUPTA	KEWAL SINGH AHUJA	
		OTHER DETAILS OF ADVOCATES: KEWAL SINGH AHUJA()(9871990556)(PETITIONER)		
23	CRL.L.P.-494/2022	R.S. PRECISION COMPONENTS V/s DELIGHT INDUSTRIES THR. ITS PROPRIETOR	RAHUL DHANKAR	
		OTHER DETAILS OF ADVOCATES: RISHIKA NAGPAL(RISHIKANAGPAL31@GMAIL.COM)(9560943046)(PETITIONER) SAURABH (SAURABH@DELIGHTAUIOINDUSTRIES.COM)()(RESPONDENT)		
24	CRL.L.P.-598/2022	INDIAN OPTICS PVT LTD V/s GOVT. OF NCT DELHI & ORS	SURENDRA NATH PANDEY, KULDEEP SINGH GREWAL	
		OTHER DETAILS OF ADVOCATES: S.N. PANDEY(SNPADV88@GMAIL.COM)(9868520336)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SURENDRA NATH PANDEY(SNPADV88@GMAIL.COM)(9868520336)(PETITIONER) KULDEEP SINGH GREWAL(LEGALNEED77@GMAIL.COM)(8447174888)(PETITIONER)		
25	CRL.L.P.-61/2025 CRL.M.A. 2697/2025	OM PRAKSH BUD CHAUHAN V/s VIKAS SINGH @ TATA @ SONU & ANR.	ANAND MISHRA	
		OTHER DETAILS OF ADVOCATES: ANAND MISHRA (DEVDUITCONSULTS@GMAIL.COM)(9810419950)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
26	CRL.M.C.-360/2010 CRL.M.A. 1255/2010	CBI V/s V K SINGH & ANR	B R HANDA, MAJ. GEN.VK SINGH RETD., VIVEK KUMAR GARG	
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR GARG(EXPOSE.CORRUPTION@HOTMAIL.COM)(8595252765)(RESPONDENT)		
27	CRL.M.C.-210/2020 CRL.M.A. 917/2020	VIKAS KEJRIWAL & ORS V/s STATE & ANR	INTELLECTIVE LAW OFFICES	
		OTHER DETAILS OF ADVOCATES: INTELLECTIVE LAW OFFICES()(9999439470)(PETITIONER)		
28	CRL.M.C.-297/2023 CRL.M.A. 1191/2023 WITH W.P.(CRL) 1721/2022	BHARAT AMRITLAL PARIKH V/s STATE OF NCT OF DELHI	NEHA NAGPAL	
		OTHER DETAILS OF ADVOCATES: NEEHA NAGPAL(NN@@NNHANAGPAL.COM)(9810030834)(PETITIONER) MALAK BHATT(NN@@NNHANAGPAL.COM)(9650592002)(PETITIONER)		
		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-190/2017) W.P.(CRL) 1721/2022 FILED BY BHARAT AMRITLAL		

		STATE OF NCT DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT)	PARIKH (D. OF HEARING : 2025-04-28 ) BAIL APPLN. 336/2023 FILED BY RAJEN AMRITLAL PARIKH (DISPOSED ON : 2023-02-03 ) CRL.M.C. 6470/2023 FILED BY RAJEN AMRITLAL PARIKH (DISPOSED ON : 2023-09-06 )  P.S.-FIR NO. :(ECONOMIC OFFENCE WING-190/2017)
29	W.P.(CRL)-1721/2022 CRL.M.A. 14991/2022	BHARAT AMRITLAL PARIKH V/s STATE OF NCT OF DELHI	NEHA NAGPAL
		OTHER DETAILS OF ADVOCATES: NEEHA NAGPAL(NN@NEEHANAGPAL.COM)(9810030834)(PETITIONER) MALAK BHATT(MALAK@MALAKBHATT.COM)(9650592002)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-190/2017) BAIL APPLN. 336/2023 FILED BY RAJEN AMRITLAL PARIKH (DISPOSED ON : 2023-02-03 ) CRL.M.C. 297/2023 FILED BY BHARAT AMRITLAL PARIKH (D. OF HEARING : 2025-04-28 ) CRL.M.C. 6470/2023 FILED BY RAJEN AMRITLAL PARIKH (DISPOSED ON : 2023-09-06 )  P.S.-FIR NO. :(ECONOMIC OFFENCE WING-190/2017)
30	CRL.M.C.-295/2025 CRL.M.A. 1481/2025 CRL.M.A. 11352/2025	MRS AMITA LAMBA & ANR. V/s STATE OF N.C.T. OF DELH & ORS.	TANMAY YADAV, ASUTOSH LOHIA, ASUTOSH LOHIA
		OTHER DETAILS OF ADVOCATES: TANMAY YADAV(TANMAYYADAV923@GMAIL.COM)(9971526082)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ASUTOSH LOHIA(ALOHIAADV@GMAIL.COM)(9810120000)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ASUTOSH LOHIA (ALOHIAADV@GMAIL.COM)(9810120000)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MAIDAN GARHI-107/2022) W.P.(CRL) 431/2022 FILED BY AMITA LAMBA & ANR. (DISPOSED ON : 2024-07-25 )  P.S.-FIR NO. :(MAIDAN GARHI-107/2022)
31	CRL.M.C.-1451/2025 CRL.M.A. 6529/2025	RAJBIR SINGH V/s NCT OF DELHI & ANR.	RACHIT MITTAL
		OTHER DETAILS OF ADVOCATES: RM LAW CHAMBERS(OFFICE@RMLAWCHAMBERS.IN)(9910909920)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	
32	CRL.REV.P.-740/2014	STATE ( GNCT ) OF DELHI V/s RAHUL DAS & ORS	SANJEEV BHANDARI, R D RANA, NEELAM SHARMA, NEETU SINGH, SATISH CHAND
		OTHER DETAILS OF ADVOCATES: SATISH CHAND(CHANDRASATISH099@GMAIL.COM)(9810449859)(PETITIONER)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GEETA COLONY-365/2006) BAIL APPLN. 314/2007 FILED BY DEVRAJ (DISPOSED ON : 2007-03-15 )  P.S.-FIR NO. :(GEETA COLONY-365/2006)
33	CRL.REV.P.(MAT.)-41/2025 CRL.M.A. 2468/2025 CRL.M.A. 2469/2025	RICHA JAISWAL V/s MANOJ KUMAR JAISWAL	RENU YADAV
		OTHER DETAILS OF ADVOCATES: RENU YADAV(ADVOCATERENUYADAV21@GMAIL.COM)(9999991022)(PETITIONER) GYAN MITRA(GYANMITRA9@GMAIL.COM)(0)(PETITIONER)	
34	W.P.(CRL)-951/2022 CRL.M.A. 7990/2022	SANJANA DESAI V/s CENTRAL BUREAU OF INVESTIGATION & ANR.	NEHA NAGPAL
		OTHER DETAILS OF ADVOCATES: MALAK BHATT(MALAK@MALAKBHATTT.COM)(9650592002)(PETITIONER) NEEHA NAGPAL(NN@NEEHANAGPAL.COM)(9810030834)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)()(RESPONDENT) BANK OF INDIA(VIPINJAI@YAHOO.CO.IN)(9873715747)(RESPONDENT)	P.S.-FIR NO. :(CBI-BD1-2020-E-0001)
35	CRL.M.A. 21920/2023 In W.P.(CRL)-2270/2022(Disposed off case)	TAMAL KRISHNA DAS V/s UNION OF INDIA THR. MINISTRY OF HOME AFFAIRS AND ORS.	SHILPI DEY AUDITYA
		OTHER DETAILS OF ADVOCATES: MS.SHILPI DEY AUDITYA(PRADEEPDEYSCHAMBER@GMAIL.COM)(9873640095)(PETITIONER) ECISERVICEVOTER(ECISERVICEVOTER@ECI.GOV.IN)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ADPLANNIG TRANSPORT(ADPLANNIGTRANSPORT@GMAIL.COM)()(RESPONDENT) RPO(RPO.DELHI@MEA.GOV.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)	



		DDGCM(DDGCM@UIDAI.NET.IN){}(RESPONDENT) SHILPI (PRADEEPDEYSCHAMBER@GMAIL.COM)(9873640095)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) UOI(UOIDHC@GMAIL.COM){}(RESPONDENT)	
36	W.P.(CRL)-2782/2022	RAKESH GITARAM BHATT V/s GOVT. OF NCT OF DELHI & ANR.	SAHIL BHALAIK
		OTHER DETAILS OF ADVOCATES: SAHIL ANSARI(SAHILLA627@GMAIL.COM)(9717779745)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	P.S.-FIR NO. :(S.P. BADLI-618/2022)
37	W.P.(CRL)-3117/2022	SURESH KUMAR YADAV V/s STATE OF NCT OF DELHI & ORS.	SHARAD MALHOTRA
		OTHER DETAILS OF ADVOCATES: SHARAD MALHOTRA(MALHOTRASHARAD2@GMAIL.COM)(9953018022)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	
38	W.P.(CRL)-735/2025	ABHISHEK KUMAR V/s NEHA LAL AND ANR	ABHISHEK KUMAR
		OTHER DETAILS OF ADVOCATES: ABHISHEK KUMAR (ABHISHEK.ROYAL@GMAIL.COM)(8448409300)(PETITIONER)	
39	W.P.(CRL)-768/2025	INDER PAL V/s STATE (NCT OF DELHI)	MANU SETH
		OTHER DETAILS OF ADVOCATES: MANU SETH(ADVOCATEMANUSETH@GMAIL.COM)(9971919431)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	P.S.-FIR NO. :(DOMESTIC AIRPORT-41/2023)

COURT NO. 24  
HON'BLE MR. JUSTICE ANISH DAYAL

1. CASE MANAGEMENT/ MENTIONINGS SHALL BE FROM 10.30 A.M. TO 10.45 A.M. AND FROM 02.15 P.M. TO 02.30 P.M.
2. MENTIONINGS SHALL NOT BE ENTERTAINED AT ANY OTHER TIME.
3. PRESENCE OF COUNSELS FROM BOTH PARTIES IS NECESSARY FOR MENTIONING.
4. SUPPLEMENTARY PASSOVERS WILL BE TAKEN AT THE END OF SUPPLEMENTARY LIST.
5. DATES AT JOINT REQUEST CAN BE TAKEN FROM THE COURT MASTER AT 02.15 P.M.
6. FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO [cmatishgoel@gmail.com](mailto:cmatishgoel@gmail.com)
7. COUNSELS APPEARING IN COURT ARE TO GIVE APPEARANCE IN WRITING TO COURT STAFF, OR THROUGH GOOGLE FORM WITH THE HELP OF QR CODE, OR THROUGH THIS LINK  
  
<https://docs.google.com/forms/d/1LT2a-F1Ya0wRtiLpk2n6md7Emm8QowmeXwoA0VRcTHY/edit?pli=1>  
  
AND THOSE ON VC SHOULD WRITE IN THE CHAT BOX.
8. CLICK HERE TO JOIN VC  
<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc12>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>TOP OF THE BOARD</b>				
1	CONT.CAS(C)-38/2023 CM APPL. 33874/2024	BMO TRUST COMPANY V/s RANJAN KUMAR	CHRITARTH PALLI, CHRITARTH PALLI, ADITYA VIKRAM GUPTA	
		OTHER DETAILS OF ADVOCATES: CHRITARTH PALLI(CHRITARTH04PALLI@GMAIL.COM)(9888277971)(PETITIONER) RANJAN KUMAR(SBI.01604@SBI.CO.IN){}(RESPONDENT) CHRITARTH PALLI(CHRITARTH04PALLI@GMAIL.COM)(9888277971)(PETITIONER) SL GUPTA (SLGUPTA@BHATTALLAW.COM){}(RESPONDENT) SBI(SBI.1604@SBI.CO.IN){}(RESPONDENT) CHRITARTH PALLI(CHRITARTH04PALLI@GMAIL.COM)(9888277971)(PETITIONER) ADITYA VIKRAM GUPTA(INFO@BHATTALLAW.COM)(9958686454)(RESPONDENT)		
2	CONT.CAS(C)-387/2023	HARSH VARDHAN V/s MANDEEP MITTAL & ANR.	ADITYA NARAYAN PRASAD, SAMEER VASHISHT	
		OTHER DETAILS OF ADVOCATES: ADITYA N PRASAD(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER) ADITYA N PRASAD(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) MANDEEP MITTAL(DCFSOUTH.DELHI@GOV.IN){}(RESPONDENT) C D SINGH(PCCF-GNCTD@DELHI.GOV.IN){}(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
3	CM APPL. 22217/2025 CM APPL. 22218/2025 In CONT.CAS(C)-196/2025	CA RAKESH KUMAR GUPTA V/s ADARSH KUMAR MODI & ORS.	RAKESH KUMAR GUPTA	
	2200.02 0.00 CONTEMPT OF COURT ACT 1971	OTHER DETAILS OF ADVOCATES: RAKESH KUMAR GUPTA (SNEHCS5@GMAIL.COM)(9811079436)(PETITIONER) PDGIT(PDGIT.VIG@INCOMETAX.GOV.IN)(0)(RESPONDENT) BSCITA(BSCITA32@GMAIL.COM)(0)(RESPONDENT) MUMBAI CCIT(MUMBAI.CCIT4@INCOMETAX.GOV.IN)(0)(RESPONDENT) AKHANDA(AKHANDA2013@HOTMAIL.COM)(0)(RESPONDENT) DDIT(DELHI.DDIT.HW.VIG.COORD@INCOMETAX.GOV.IN)(0)(RESPONDENT) ADG VIG(ADG.VIG.HQ5@INCOMETAX.GOV.IN)(0)(RESPONDENT) DELHI ADG VIG(DELHI.ADG.VIG.NZ@INCOMETAX.GOV.IN)(0)(RESPONDENT) PRATIMA(ADVOCATEPRATIMA@GMAIL.COM)(0)(RESPONDENT) SK MISHRA (ADVSKRMISHRA@GMAIL.COM)(0)(RESPONDENT) CA RAKESH KUMAR GUPTA(SNEHACS5@GMAIL.COM)(9868179436)(PETITIONER)		
<b>FOR COMPLIANCE</b>				
4	CONT.CAS(C)-960/2022 WITH CONT.CAS(C) 456/2023 CONT.CAS(C) 548/2023	LAL CHAND CHAPRANA V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS	MOHD ABSAR AHMAD	
		OTHER DETAILS OF ADVOCATES: MOHD ABSAR AHMAD(ADV.ABSARAHMAD@GMAIL.COM)(9999535003)(PETITIONER)		

		MOHD ABSAR AHMAD(ADV.ABSARAHMAD@GMAIL.COM)(9999535003)(PETITIONER) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT) SDMC(CLOSDMC@GMAIL.COM)()(RESPONDENT)	
5	CONT.CAS(C)-456/2023 CM APPL. 4454/2025	DILSHAD AHMAD SAIFI V/s MUNICIPAL CORPORATION OF DELHI & ORS.	DANISH, AYUSH KUMAR, RAJESH KUMAR, MOHAMMAD RIZWAN
		OTHER DETAILS OF ADVOCATES: GAJENDRA MOHAN CHAND(GAJENDRAMCHAND@GMAIL.COM)(8851289068)(PETITIONER) GAJENDRA MOHAN CHAND(GAJENDRAMCHAND@GMAIL.COM)(8851289068)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) DASAIFI OBC(DASAIFIOBC007@GMAIL.COM)()(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) GAJENDRA M. CHAND(RASHIDHUSSAINADV786@GMAIL.COM)(8851289068)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) RAJESH KUMAR(RK@VIDHISAMHITA.COM)(9910357773)(RESPONDENT) MOHAMMAD RIZWAN(RIZWANDL1730@GMAIL.COM)(8826268144)(RESPONDENT)	
6	CONT.CAS(C)-166/2025	S. P. GULATI V/s SH. DR SHUGAN CHAND JAIN, (MANAGER) HIRA LAL JAIN SR. SECONDARY SCHOOL AND ANR	AVINASH, AMIT DAYAL
		OTHER DETAILS OF ADVOCATES: AMIT DAYAL(AMIDAYAL@GMAIL.COM)(9810164421)(RESPONDENT)	
7	CONT.CAS(C)-568/2025	PUBLIC SCHOOLS ON PRIVATE LAND SOCIETY V/s MS VEDITHA REDDY	SHIKHA SHARMA
		OTHER DETAILS OF ADVOCATES:	
<b>FOR ADMISSION</b>			
8	CONT.CAS(C)-1027/2024	MEENA DEVI V/s MR NARESH KUMAR & ANR.	SATISH KUMAR TRIPATHI
		OTHER DETAILS OF ADVOCATES: ACHHARYA JURIS CONSULTANCY(ACHHARYAJC@GMAIL.COM)(7069243658)(PETITIONER) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)(9810419741)(RESPONDENT)	
9	CONT.CAS(C)-1113/2024	KAMLA GUPTA V/s GYANESH BHARTI AND ORS	SHIVANSHU BHARDWAJ
		OTHER DETAILS OF ADVOCATES:	
10	CONT.CAS(C)-1533/2024	ADITYA INSTITUTE OF TECHNOLOGY V/s R. ALICE VAZ & ORS.	ASEEM MEHROTRA
		OTHER DETAILS OF ADVOCATES: ASEEM MEHROTRA(MEHROTRA_ASEEM@YAHOO.CO.IN)(9811062351)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)	
11	CONT.CAS(C)-1963/2024	P S GOSAIN AND ORS V/s UOI AND ORS	P S GUSAIN, PIYUSH BERIWAL
		OTHER DETAILS OF ADVOCATES: P S GOSAIN(PSG49INDIA@GMAIL.COM)(9999031969)(PETITIONER) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)	
12	CONT.CAS(C)-164/2025 CM APPL. 6467/2025	AJAZ AHMAD V/s ASHWANI KUMAR AND ORS	SITAB ALI CHAUDHARY
		OTHER DETAILS OF ADVOCATES:	
<b>AFTER NOTICE MISC. MATTERS</b>			
13	CONT.CAS(C)-226/2022	BABI SINGH V/s PREM SINGH	RAJESH KUMAR SINGH
		OTHER DETAILS OF ADVOCATES: GAMBHIR SINGH(RAJESHADVOCATE179@GMAIL.COM)(9211997796)(PETITIONER) RELIANCE(RELIANCESECURITYSERVICE@GMAIL.COM)()(RESPONDENT)	
14	CONT.CAS(C)-425/2022 CM APPL. 18824/2022	ARVIND KUMAR V/s SHRI MANISH KUMAR GUPTA & ANR.	ARVIND KUMAR, MANIKA TRIPATHY PANDEY
		OTHER DETAILS OF ADVOCATES: ARVIND KUMAR(ARVIND_KUMAR253@YAHOO.COM)(9810676750)(PETITIONER) CEO(CEODELHI.DJB@NIC.IN)()(RESPONDENT) VCDDA(VCDDA@DDA.ORG.IN)()(RESPONDENT) MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(RESPONDENT)	
15	CONT.CAS(C)-442/2022 CM APPL. 44541/2022 CM APPL. 44642/2022	CAPITAL LAND BUILDERS PVT. LTD V/s SH. BRAHM ARNEJA & ORS.	SAYED AQUIB ALI, HEM KUMAR, SUSHILA, HEM KUMAR, SUMEHER BAJAJ
		OTHER DETAILS OF ADVOCATES: AQUIB ALI, ANUPRIYA NIGAM, RAJESHWARI (TKGLAW130@GMAIL.COM)(9899645472)(PETITIONER) BRAHM ARNEJA(9811022224)(RESPONDENT) ANURADHA CHOWDHRY(MAGNACARTALEXIS@GMAIL.COM)()(RESPONDENT) HEM KUMAR(HEMKUMAR494@GMAIL.COM)(9868578517)(PETITIONER)	

		TKGLAW(TKGLAW130@GMAIL.COM){}(RESPONDENT) VINAY SHARMA(SHARMAVINAY007@GMAIL.COM){}(RESPONDENT) MAHENDRA PRATAP SINGH , SUSHILA & MANISH KUMAR(9910610273)(RESPONDENT) TK LAW(TKGLAW130@GMAIL.COM){}(RESPONDENT) HEM KUMAR(HEMKUMAR494@GMAIL.COM)(9868578517)(RESPONDENT) SUSHILA (ADVOCATESUSHILA@GMAIL.COM)(9910610273)(RESPONDENT) HEM KUMAR(HEMKUMAR494@GMAIL.COM)(9868578517)(RESPONDENT) SUMEHER BAJAJ(SUMEHER@GMAIL.COM)(9811156505)(RESPONDENT)	
16	CONT.CAS(C)-548/2022	STATE BANK OF INDIA V/s M/S ALLTA INDUSTRIES PRIVATE LIMITED & ORS.	JAYA TOMAR
		OTHER DETAILS OF ADVOCATES: JAYA TOMAR(TOMARJAYA@GMAIL.COM)(9810522962)(PETITIONER) PRATI(PRATITIRUNGTA@GMAIL.COM){}(RESPONDENT)	
17	CM APPL. 34196/2024(CM For Restoration) CM APPL. 54853/2024 CM APPL. 3158/2025 In CONT.CAS(C)-664/2022(Disposed off case)	HARVEEN UPPAL V/s ANUJ UPPAL & ORS.	PREETI SINGH, RANDHIR KUMAR
		OTHER DETAILS OF ADVOCATES: HARVEEN UPPAL(HARVEENUPPAL@GMAIL.COM)(8800505677)(PETITIONER) PREETI SINGH & SUNKLAN PORWAL(PREETISINGH1324@GMAIL.COM)(9312411311)(PETITIONER) MEENA UPPAL (ANUJ.UPPAL85@GMAIL.COM)(7711991131)(RESPONDENT) PREETI SINGH (PREETISINGH1324@GMAIL.COM)(9312411311)(PETITIONER) PRATEEK GOSWAMI(GOSWAMIPRATEEK284@GMAIL.COM){}(RESPONDENT) JUS LAW (INFO@JUSLAWOFFICES.COM){}(RESPONDENT) ANUJ(ANUJ.UPPAL85@GMAIL.COM){}(RESPONDENT) ANUJ UPPAL(ANUJ.UPPAL85@GMAIL.COM)(7711991131)(PETITIONER) PREETI SINGH(PREETISINGH1324@GMAIL.COM)(0)(RESPONDENT) PREETI SINGH(PREETISINGH1324@GMAIL.COM)(931241131)(PETITIONER) PRATEEK GOSWAMI(GOSWAMIPRATEEK284@GMAIL.COM)(0)(RESPONDENT)	
18	CONT.CAS(C)-671/2022 CM APPL. 28596/2022	ANKIT PASRICHA & ANR. V/s MUKESH KUMAR & ANR.	BEENASHAW NANDA SONI
		OTHER DETAILS OF ADVOCATES: BEENASHAW N SONI(9811270125)(PETITIONER) ANKIT PASRICHA(9811185007)(PETITIONER) MUKESH KUMAR(9899822793)(RESPONDENT) RAKESH ANDAND(7838124231)(RESPONDENT)	
19	CONT.CAS(C)-838/2022 WITH CONT.CAS(C) 154/2023	MRS. KIRAN SEHGAL V/s M/S ANAND DIVINE DEVELOPERS PVT. LTD. & ORS.	NISHANT KUMAR
		OTHER DETAILS OF ADVOCATES: NISHANT KUMAR & VARUN CHANDIOK(TCJURISTS@GMAIL.COM)(9818093000)(PETITIONER) SHAILENDRA KUMAR(SHAILENDRA@ATSGREENS.COM){}(RESPONDENT) NISHANT KUMAR & VARUN CHANDIOK(TCJURISTS@GMAIL.COM)(9818093000)(RESPONDENT) GETAMBER(GETAMBER@ATSGREENS.COM){}(RESPONDENT)	
20	CONT.CAS(C)-154/2023	MR. FAISAL NASEER ZUBERI & ANR. V/s M/S ANAND DIVINE DEV. PVT. LTD. & ORS.	NISHANT KUMAR
		OTHER DETAILS OF ADVOCATES: NISHANT KUMAR , VARUN CHANDIOK(TCJURISTS@GMAIL.COM)(9818093000)(PETITIONER) ATSGREENS(COMPLIANCES@ATSGREENS.COM){}(RESPONDENT) GETAMBER(GETAMBER@ATSGREENS.COM){}(RESPONDENT)	
21	CONT.CAS(C)-855/2022 CM APPL. 35889/2022 CM APPL. 53328/2022	GARIMA DAWER V/s PANKAJ CHOUDHARY	SHIKHA SAPRA, SHIKHA SAPRA
		OTHER DETAILS OF ADVOCATES: MAYANK SHARMA(MYNKHTC@GMAIL.COM){}(PETITIONER) SHIKHA SAPRA(9818055059)(PETITIONER) SAMRICK(RICKSAMRICK@YAHOO.CO.IN){}(RESPONDENT) SHIKHA SAPRA(CHAMBER254@GMAIL.COM){}(PETITIONER) SHAAN(SHAANRAWAT28@GMAIL.COM){}(RESPONDENT)	
22	CONT.CAS(C)-1027/2022	ABHISHEK GUPTA V/s SHASHI KUMAR SHUKLA & ANR.	ANUPAM GUPTA, ANUPAM GUPTA
		OTHER DETAILS OF ADVOCATES: ANUPAM GUPTA(ANUPAMGUPTAANDCO@GMAIL.COM)(9810618479)(PETITIONER) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SHASHI(ADVOCATESHASHISHUKLA@GMAIL.COM)(8851294616)(RESPONDENT) STANDING(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) ANUPAM GUPTA(ANUPAMGUPTAANDCO@GMAIL.COM)(9810618479)(PETITIONER)	
23	CONT.CAS(C)-461/2023	KEWAL RAUT V/s BHAI JOGA SINGH PUBLIC SCHOOL & ANR.	OM PRAKASH GUPTA, DHIRAJ SACHDEVA
		OTHER DETAILS OF ADVOCATES: OM PRAKASH GUPTA (OPGUPTA1952@YAHOO.COM)(9971036133)(PETITIONER) BJPS(INFO@BJPS.EDU.IN)(7827832495)(PETITIONER)	

		DURGESH GUPTA (ADV.DURGESHGUPTA@GMAIL.COM)(9811217093)(RESPONDENT) DHIRAJ SACHDEVA(SACHDEVA.DHIRAJ@GMAIL.COM)(9818114050)(PETITIONER)	
24	CONT.CAS(C)-582/2023 CM APPL. 43418/2023	MADHYA BHARAT PAPERS LTD. V/s DEPUTY COMMISSIONER OF POLICE, SOUTH DISTRICT	M SUFIAN SIDDIQUI
		OTHER DETAILS OF ADVOCATES: MADHYA BHARAT PAPERS LTD(MBPCPH@GMAIL.COM)(9268574225)(PETITIONER) SUFIAN SIDDIQUI(SUFIANSIDDIQUI@GMAIL.COM)(9873344786)(PETITIONER) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) M SUFIAN SIDDIQUI (SUFIANSIDDIQUI@GMAIL.COM)(9873344786)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT)	
25	CONT.CAS(C)-612/2023	NOOR MOHAMMAD V/s SANTOSH KUMAR	RAJBIR SINGH VERMA
		OTHER DETAILS OF ADVOCATES: SMITA MAAN, VISHAL MAAN, ADITYA SINGH (ADITYASINGH1.ADV@GMAIL.COM)(9971919212)(PETITIONER) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT)	
26	CONT.CAS(C)-979/2023	SH NASIB CHAND RETD SAFAI KARAMCHARI V/s SH GYANESH BHARTI COMMISSIONER DELHI MUNICIPAL CORPORATION	BIMAL KUMAR, TANU PRIYA GUPTA
		OTHER DETAILS OF ADVOCATES: BIMAL KUMAR BERERA(BK_BERERA@YAHOO.CO.IN)(9810564825)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) TANU PRIYA GUPTA(TANUPRIYA@TPLAW.IN)(9650033534)(RESPONDENT)	
27	CONT.CAS(C)-1043/2023	MS BALAJI EXIM V/s COMMISSIONER CGST AND ANR.	ABHAS MISHRA
		OTHER DETAILS OF ADVOCATES: ABHAS MISHRA(ABHAS.MISHRA@GMAIL.COM){}(PETITIONER) LEGAL(LEGALSTDELHI3@GMAIL.COM){}(RESPONDENT)	
28	CONT.CAS(C)-1153/2023 WITH CONT.CAS(C) 1354/2023	VIJAY TAHLANI & ANR. V/s PRITHVI RAJ KASANA & ORS.	YASH ANAND
		OTHER DETAILS OF ADVOCATES: YASH ANAND (YASHANANDSC2000@YAHOO.COM)(980255469)(PETITIONER) RICHHA DHAWAN(RICHHA1290@GMAIL.COM){}(RESPONDENT) SS SISODIA LAW(SSSISODIALAWOFFICE@GMAIL.COM){}(RESPONDENT)	
29	CONT.CAS(C)-1354/2023 WITH BAIL APPLN. 112/2020	ASHISH JAISWAL & ORS. V/s PRITHVI RAJ KASANA & ORS.	AJAI KUMAR
		OTHER DETAILS OF ADVOCATES: AJAI KUMAR(ADVOAJAI85@GMAIL.COM)(9871899579)(PETITIONER) PRITHVI RAJ KASANA(PRITHVIRAJKASANA@THEMORPHEUSGROUP.COM){}(RESPONDENT) SANT RAJ KASANA(SANTRAJKASANA@THEMORPHEUSGROUP.COM){}(RESPONDENT) RAKESH KUMAR SINGH(RAKESH.SINGH@THEMORPHEUSGROUP.COM){}(RESPONDENT)	
30	CM APPL. 8007/2024(CM For Restoration) In CONT.CAS(C)- 1273/2023(Disposed off case)	AYAZ MIRZA V/s MUNICIPAL COPORATION OF DELHI & ORS.	ISHAN SANGHI, RAKESH KUMAR MITTAL
		OTHER DETAILS OF ADVOCATES: ISHAN SANGHI(9999712309)(PETITIONER) WAJEEH(WAJEEH.SHAQIF@GMAIL.COM){}(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) ISHAN SANGHI(ISHAN@SANGHI.CO)(1142175413)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD, WAJEEH(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM, WAJEEH.SHAFIQ@GMAIL.COM)(9868250806)(RESPONDENT) RAKESH KUMAR MITTAL(ADVRAKESHMITTAL@GMAIL.COM)(9999303080)(RESPONDENT)	
31	CONT.CAS(C)-1483/2023	MADHYA BHARAT PAPERS LTD. V/s DEPUTY COMMISSIONER OF POLICE, SOUTH DISTRICT	M SUFIAN SIDDIQUI
		OTHER DETAILS OF ADVOCATES:	
32	CONT.CAS(C)-1525/2023 WITH CONT.CAS(C) 1546/2023	DAPINDER KAUR V/s MRS. IRA KHANNA & ORS.	ANUJ AGGARWAL
		OTHER DETAILS OF ADVOCATES: DAPINDER(7042664841)(PETITIONER) ANUJ AGGARWAL & COMPANY(ANUJAGGARWALCOMPANY@GMAIL.COM)(9891403206)(PETITIONER) GYANESH BHARTI(COMMISSIONER.CCC@MCD.NIC.IN){}(RESPONDENT) PUNAM SURI(INFO@DAVCMC.NET.IN){}(RESPONDENT) IRA KHANNA(DAVPSMASJIDMOTH@GMAIL.COM){}(RESPONDENT)	
33	CONT.CAS(C)-1546/2023	KOMAL PANWAR V/s IRA KHANNA & ORS.	ANUJ AGGARWAL
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL & COMPANY(ANUJAGGARWALCOMPANY@GMAIL.COM)(9891403206)(PETITIONER) IRA KHANNA(DAVPSMASJIDMOTH@GMAIL.COM){}(PETITIONER) HIMANSHU(DIREDU@HUB.NIC.IN){}(RESPONDENT)	

		NIKITA(NIKITANANDPMLASC@GMAIL.COM){}(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) PUNAM SURI(INFO@DAVCMC.NET.IN){}(RESPONDENT) SUDHINDRA(SUDHINDRA.PMLASC@GMAIL.COM){}(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM){}(RESPONDENT) GYANESH BHARTI(COMMISSIONER.CCC@MCD.NIC.IN){}(RESPONDENT)	
34	CONT.CAS(C)-1533/2023	SMT MANISHA CHAWLA & ANR. V/s RAHUL CHAWLA	MD ALI, NARENDER SINGH SHARMA, VINAY BHUHSAN
		OTHER DETAILS OF ADVOCATES: MOHD(MD.ALI@ASJLEGAL.IN){8586094428}(PETITIONER) TRILOK CHAND(CHANDTRILOK411@GMAIL.COM){}(RESPONDENT) NARENDER SINGH SHARMA(NARENDERSHARMA634@GMAIL.COM){9811480411}(RESPONDENT) VINAY BHUHSAN(ADVOACTIVEVINAYBHUSHAN205@GMAIL.COM){8076126312}(RESPONDENT)	
35	CONT.CAS(C)-1745/2023 CM APPL. 54848/2024	BIJU V/s NARESH KUMAR & ORS.	KSHITIZ MAHIPAL
		OTHER DETAILS OF ADVOCATES: KSHITIZ MAHIPAL & KHAIRUN NISA(){9999994372}(PETITIONER) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) KSHITIZ MAHIPAL (ANILCO040@GMAIL.COM){9999994372}(PETITIONER) SC SERVICE(SCSERVICESGNCTD@GMAIL.COM){0}(RESPONDENT)	
36	CONT.CAS(C)-1833/2023	NATHAN NARAYANSAMY V/s SH ZUBAIR RIAZ KAMILI COMMISSIONER OF CUSTOMS	PRAMOD KANT SAXENA
		OTHER DETAILS OF ADVOCATES: P K SAXENA & ASSOCIATES(SAXENA.PRAMODE@GMAIL.COM){9810015178}(PETITIONER) SATISH(SATISHAGGARWALA@GMAIL.COM){9810134678}(RESPONDENT)	
37	CONT.CAS(C)-1962/2023	SHANKAR SHAH V/s GYANESH BHARTI & ORS.	KAMLESH KUMAR MISHRA
		OTHER DETAILS OF ADVOCATES:	
38	CM APPL. 33002/2024(CM For Restoration) In CONT.CAS(C)- 1965/2023(Disposed off case)	RAJ KUMARI ARORA V/s GYANESH BHARTI	MAHESH KUMAR BHARDWAJ
		OTHER DETAILS OF ADVOCATES: M K BHARDWAJ(MAHESHKB75@GMAIL.COM){9213781975}(PETITIONER) CLO SDMC(CLOSDMC@GMAIL.COM){}(RESPONDENT) CLO NDMC(CLO-NDMC@MCD.NIC.IN){}(RESPONDENT)	
39	CONT.CAS(C)-18/2024 CM APPL. 35952/2024	SHYAM SINGH @AMIT KUMAR V/s SH GYANESH BHARTI IAS THE COMMISSIONER MUNICIPAL CORPORATION OF DELHI & ORS.	ARJEET GAUR, SHALU RANI
		OTHER DETAILS OF ADVOCATES: ARJEET GAUR(){7027946878}(PETITIONER) SK (SK.MISHRA66@GOV.IN){}(RESPONDENT) MCD(COMMISSIONER@MCD.NIC.IN){}(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) SHALU KARDAM(SHALUKARDAM1989@GMAIL.COM){9958560900}(PETITIONER)	
40	CONT.CAS(C)-88/2024 CM APPL. 58932/2024	ASHOK KUMAR V/s MUNICIPAL CORPORATION OF DELHI & ORS.	DINESH DAHIYA, SATYA RANJAN SWAIN
		OTHER DETAILS OF ADVOCATES: DINESH DAHIYA , JAYANT TRIPATHI(ADV.DINESHDAHIYA@GMAIL.COM){9136212172}(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) SATYA RANJAN SWAIN(THECHAMBERS.SRS@GMAIL.COM){8860189238}(PETITIONER) DINESH DAHIYA(ADV.DINESHDAHIYAIN@GMAIL.COM){0}(RESPONDENT)	
41	CONT.CAS(C)-131/2024 CM APPL. 5307/2024	PURSHOTTAM DASS V/s ANKUR CHUGH & ANR.	PANKAJ GUPTA, ARUN BALI
		OTHER DETAILS OF ADVOCATES: PANKAJ GUPTA (PANKAJGUPTA1@REDIFFMAIL.COM){9811541144}(PETITIONER) R(){9811153358}(RESPONDENT) R(){9654506407}(RESPONDENT) ARUN BALI(ARUNBALI78@GMAIL.COM){9999315171}(PETITIONER)	
42	CONT.CAS(C)-325/2024 CM APPL. 42417/2024 CM APPL. 42418/2024	GURPREET SINGH TULI V/s SIMRANDEEP KAUR	MAYANK GUPTA, GURMIT SINGH HANS, SHALU KUMARI
		OTHER DETAILS OF ADVOCATES: AVENUE LEGAL SETHI, SHARMA & MEHANDRU(ADV.GUPTAMAYANK@GMAIL.COM){8076753615}(PETITIONER) GURPREET(){9990007369}(PETITIONER) SIMRANDEEP(){9643545621}(RESPONDENT) GURMIT SINGH HANS & ASSOCIATES(LEGALASK@GMAIL.COM){9810209575}(PETITIONER) MAYANK GUPTA (ADV.GUPTAMAYNAK@GMAIL.COM){}(RESPONDENT) SHALU KUMARI(JANGRASHALU01@GMAIL.COM){9354508112}(PETITIONER)	

43	CONT.CAS(C)-506/2024 CM APPL. 31006/2024 CM APPL. 31007/2024 CM APPL. 32998/2024 CM APPL. 32999/2024	TILAK RAJ V/s MUNICIPAL CORPORATION OF DELHI & ORS.	ARPIT BHALLA, VINOD KUMAR	
		OTHER DETAILS OF ADVOCATES: ARPIT BHALLA(ADVOCATEARPITBHALLA@GMAIL.COM)(9990766666)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) AK SHARMA(AKSHARMAADVOCATE99@GMAIL.COM)(9810132179)(PETITIONER) ARPIT BHALLA(ADVOCATEARPITBHALLA@GMAIL.COM)(0)(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
44	CONT.CAS(C)-715/2024	MAHESH MALIK V/s SHEHZAD ALAM & ORS.	MAHESH MALIK	
		OTHER DETAILS OF ADVOCATES:		
45	CONT.CAS(C)-957/2024	M/S KARINA FINCAP LTD V/s SHAMA GUPTA & ANR.	ANUJ ARORA	
		OTHER DETAILS OF ADVOCATES:		
46	CONT.CAS(C)-964/2024 CM APPL. 34607/2024	AMAN DHATTARWAL & ANR. V/s SIDDHARTH CHAUDHARY & ANR.	MAYANK WADHWA, SACHIN MIDHA	
		OTHER DETAILS OF ADVOCATES: SACHIN MIDHA(MIDHA.SACHIN@YAHOO.COM)(9810099414)(RESPONDENT)		
47	CONT.CAS(C)-1095/2024 CM APPL. 41425/2024 CM APPL. 45946/2024 CM APPL. 51274/2024	PARUL JAIN V/s PANKAJ JAIN	RAMAKANT SHARMA, PANKAJ JAIN	
		OTHER DETAILS OF ADVOCATES: ROHIT KUNJ(PONKOJ@HOTMAIL.COM)(9845299993)(PETITIONER) RAMKANT(RAMKANT_ADV@YAHOO.CO.IN)(0)(RESPONDENT) PARUL JAIN(PARSEE@GMAIL.COM)(0)(RESPONDENT) RAMKANT SHARMA (RAMAKANT_ADV@YAHOO.CO.IN)(9717545354)(PETITIONER) PANKAJ (OAAOAA@GMAIL.COM)(0)(RESPONDENT) RAMAKANT(RAMAKANT_ADV@YAHOO.CO.IN)(0)(PETITIONER) PONKOJ(PONKOJ@HOTMAIL.COM)(9845299993)(RESPONDENT) PARUL JAIN(PARSEE@GMAIL.COM)(0)(RESPONDENT)		
48	CONT.CAS(C)-1233/2024 WITH W.P.(C) 6446/2020	RAVI OFFSET PRINTERS AND PUBLISHERS PVT. LTD. V/s MRITYUNJAY KUMAR JHA	BIHU SHARMA	
		OTHER DETAILS OF ADVOCATES: BIHU SHARMA & PRATISHTHA VIJ(VIJPRATISHTHA@GMAIL.COM)(9971919461)(PETITIONER) RAVI(INFO@RAVIOFFSET.COM)(9719004901)(PETITIONER) MRITYUNJAY KUMAR JHA(CB2376@CANARABANK.COM)(9967022232)(RESPONDENT)		
49	CONT.CAS(C)-1388/2024	SHRUTKEERTI MUKHERJI V/s RAHUL CHAUDHARY	AFESH KUMAR, ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: HARMEET SINGH BHASIN()(9953375363)(PETITIONER) RC(RC54321@GMAIL.CO)(0)(RESPONDENT) ANUJ AGGARWAL(ANUJAGGARWAL17111982@GMAIL.COM)(9319100883)(RESPONDENT)		
50	CONT.CAS(C)-1395/2024 CM APPL. 61130/2024	SHANTANU APARTMENT CGHS LTD. V/s SHRI A K SINGH & ANR.	SHAURYA VARDHAN KUTHIALA	
		OTHER DETAILS OF ADVOCATES: SHAURYA V KUTHIALA(SHAURYAKUTHIALA@GMAIL.COM)(9650680610)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SHAURYA V KUTHIALA(SHAURYAKUTHIALA@GMAIL.COM)(9650680610)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) RCOOP(RCOOP@NIC.IN)(0)(RESPONDENT)		
51	CONT.CAS(C)-1563/2024	MAYANK NATH SHUKLA V/s AIR CMDE RG NAKIL	PRADEEP SHUKLA	
		OTHER DETAILS OF ADVOCATES: PANKAJ SHARMA(PANKAJSHARMANAN@GMAIL.COM)(9315506556)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
52	CONT.CAS(C)-1975/2024	JITENDER SHARMA V/s SUJATA SHARMA @ RADHIKA & ANR.	AMAN JAIN, KARTIK KUMAR	
		OTHER DETAILS OF ADVOCATES: LEGALOCITY GLOBAL(LEGALOCITYGLOBAL@GMAIL.COM)(7042193635)(PETITIONER) SUJATA SHAMA(SUJATA.SHARMA1985@GMAIL.COM)(0)(RESPONDENT) SUJATA SHARMA(SUJATASHARMA310885@GMAIL.COM)(0)(RESPONDENT) KARTIK KUMAR(ADVOCATEKARTIKPARIHAR@GMAIL.COM)(9716671461)(PETITIONER)		
53	CONT.CAS(C)-78/2025 CM APPL. 3771/2025 CM APPL. 17438/2025	RAVINDER KUMAR GROVER V/s SHRI SURINDER KUMAR GROVER	RAJIV BAHL	
		OTHER DETAILS OF ADVOCATES:		

54	W.P.(C)-2551/1999 WITH W.P.(C) 2447/2000	A.I.I.M.S. V/s MOHD. RAFIQ & ORS	MUKUL GUPTA, SAVITA MALHOTRA, R.K. GUPTA AND M.K. SINGH	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ( ) ( ) (PETITIONER)		
55	W.P.(C)-2447/2000 WITH W.P.(C) 2551/1999	MOHD. RAFIQ V/s P O LABOUR COURT	RAJIV AGARWAL, MUKUL GUPTA, R.K. GUPTA	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ( ) ( ) (PETITIONER)		
56	W.P.(C)-3500/2003	C.R.GUPTA V/s M.C.D. & ANR.	RAJIV AGARWAL & CO., ANIL GROVER, RAJIV, NEELAM TIWARI, SANJAY GHOSH, VINAY SABHARWAL, NAMRATA MUKIM, RENU GUPTA	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ( ) ( ) (RESPONDENT) WITHOUT GENERATE ( ) ( ) (RESPONDENT) WITHOUT GENERATE ( ) ( ) (RESPONDENT) WITHOUT GENERATE ( ) ( ) (RESPONDENT) WITHOUT GENERATE ( ) ( ) (RESPONDENT)		
57	W.P.(C)-14282/2004 CM APPL. 66268/2024	MCD V/s CHANDER PAL	RONY JOHN, MR.VIAS VERMA, SHADAT AHMED, PRGYA GUPTA, SANJAY GHOSH, VIMAL DUBEY, H.S. BHATI, RASHMI SINGLA, MANORAJAN KR JHA, SANJOY GHOSE, ATUL NAGARAJAN, RONY JOHN	
		OTHER DETAILS OF ADVOCATES: RONY JOHN(SABARNISOM21@GMAIL.COM)(8240366304)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) WITHOUT GENERATE ( ) ( ) (RESPONDENT) WITHOUT GENERATE ( ) ( ) (RESPONDENT) WITHOUT GENERATE ( ) ( ) (RESPONDENT) WITHOUT GENERATE ( ) ( ) (RESPONDENT) WITHOUT GENERATE ( ) ( ) (RESPONDENT) ATUL NAGARAJAN(ATUL@ATULNAGARAJAN.IN)(9811169087)(RESPONDENT) RONY JOHN(ADV.RONYJOHN@GMAIL.COM)(8943584987)(RESPONDENT)		
58	W.P.(C)-5364/2008 CM APPL. 16275/2015	M.C.D. V/s AMAR SINGH	MR.SUPARNA SRIVASTAVA, RAJIV AGARWAL, D S MEHANDRU, RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT)		
59	W.P.(C)-7946/2013 CM APPL. 16837/2013	EMPLOYEES PROVIDENT FUNDS ORGANISATION V/s M/S B.L. GUPTA CONSTRUCTION (P) LTD.	SHIVANATH MAHANTA, JEEVESH NAGRATH, KESHAV MOHAN, B B PRADHAN, SAMEER VASHISHT, VIVEK SINGH	
		OTHER DETAILS OF ADVOCATES: SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) VIVEK SINGH(LEXALLIANCE.VIVEK@GMAIL.COM)(9810182555)(RESPONDENT)		
60	W.P.(C)-4100/2014	MADHUKAR KUMAR CHOWDHARY V/s M/S BHARTI AIRTEL SERVICE LTD.	BADRINATH NARAYAN SINGH	
		OTHER DETAILS OF ADVOCATES:		
61	W.P.(C)-6088/2015 WITH W.P.(C) 3788/2017	SUMIT SHAH V/s ASSISTANT PROVIDENT FUND COMMISSIONER (EAST)	PANKAJ CHAUDHARY, RAJESH KUMAR, RASHMI CHOPRA	
		OTHER DETAILS OF ADVOCATES:		
62	W.P.(C)-3788/2017	CENTRAL BOARD OF TRUSTEES V/s M/S SHAH NAMKEEN	SHIVANATH MAHANTA, RAJESH KUMAR, RASHMI CHOPRA	
		OTHER DETAILS OF ADVOCATES:		
63	W.P.(C)-6437/2015 CM APPL. 11716/2015	UNION OF INDIA AND ANR. V/s NATHU LAL SAXENA	B.K. BERERA, NIDHI MOHAN PARASHAR	
		OTHER DETAILS OF ADVOCATES: NIDHI MOHAN PARASHAR(NIDHIMOHANPARASHAR@GMAIL.COM)(9953899908)(PETITIONER)		
64	W.P.(C)-7699/2015 CM APPL. 15097/2015 WITH W.P.(C) 12093/2015	SUNIL KUMAR V/s LABOUR COMMISSIONER AND ANR.	J R DHANGAR, PRABHAT KIRAN	
		OTHER DETAILS OF ADVOCATES:		
65	W.P.(C)-12093/2015 CM APPL. 32137/2015	CAPITAL BUSINESS SYSTEMS PVT. LTD. V/s GOVT. OF NCT (DELHI ADMINISTRATION) & ORS	PRABHAT KIRAN, AVIJIT SINGH	
		OTHER DETAILS OF ADVOCATES:		
66	W.P.(C)-11315/2015 WITH W.P.(C) 6182/2017	BRAHAMPURI PUBLIC SR. SEC. SCHOOL V/s VIJAY TIWARI	U S CHAUDHARY & VIPIN CHAUDHARY	
		OTHER DETAILS OF ADVOCATES:		
67	W.P.(C)-6182/2017	VIJAY TIWARI V/s M/S BRAHMPURI PUBLIC SR SEC SCHOOL AND M/S BLOOMIN PUBLIC GROUP	PET IN PERSON	
		OTHER DETAILS OF ADVOCATES:		



68	W.P.(C)-767/2016 CM APPL. 3298/2016 CM APPL. 41242/2022 WITH W.P.(C) 769/2016 W.P.(C) 6632/2016	ALL INDIA INSTITUTE OF MEDICAL SCIENCES V/s RAJENDER SINGH & ANR	R.K. GUPTA, RAKESH KUMAR PANT, K. VISWANATH, VIBHOR GARG, SAMEER VASHISHT
		OTHER DETAILS OF ADVOCATES: RAKESH KUMAR PANT AND DEVENDRA MOHAN SHARMA(RAAKESHPANT@GMAIL.COM)(9650726002)(PETITIONER) VIBHOR(VIBHOR@BAVLEGAL.IN)()(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)	
69	W.P.(C)-6632/2016	ALL INDIA INSTITUTE OF MEDICAL SCIENCES V/s JAGDISH CHANDER	R.K. GUPTA, KAMAL MEHTA, VIBHOR GARG
		OTHER DETAILS OF ADVOCATES:	
70	W.P.(C)-769/2016 CM APPL. 3300/2016 CM APPL. 41178/2022	ALL INDIA INSTITUTE OF MEDICAL SCIENCES V/s RAJENDER SINGH AND ANR	R K GUPTA, RAKESH KUMAR PANT, VIBHOR GARG, SAMEER VASHISHT
		OTHER DETAILS OF ADVOCATES: RAKESH KUMAR PANT(RAAKESHPANT@GMAIL.COM)(9650726002)(PETITIONER) VIBHOR(VIBHOR@BAVLEGAL.IN)()(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)	
71	W.P.(C)-5820/2016	CENTRAL BOARD OF TRUSTEES EPF V/s ASSOCIATION OF INDIAN UNIVERSITIES AND ANR	D RAJESHWAR RAO, PREMA PRIYADARSHINI
		OTHER DETAILS OF ADVOCATES: PREMA PRIYADARSHINI(PREMAPRIYADARSHINI@GMAIL.COM,PRADYOT.PRAVASH@GMAIL.COM)(9818107970)(PETITIONER)	
72	W.P.(C)-7017/2016	SYNDICATE BANK V/s ASHOK KUMAR (SINCE DECEASED THROUGH LRS)	RAJESH MAHINDRU AND PUNEET TANEJA
		OTHER DETAILS OF ADVOCATES:	
73	W.P.(C)-10734/2016	ANIL GIRDHAR V/s PURANMASI YADAV	H.K. & ASSOCIATES
		OTHER DETAILS OF ADVOCATES:	
74	W.P.(C)-1700/2017	SAWHNEY RUBBER INDUSTRIES V/s ARUN KUMAR CHAUBEY	LAKHOTIA & ASSOCIATES, URVI MOHAN
		OTHER DETAILS OF ADVOCATES: URVI MOHAN(CHAMBERSURVIMOHAN@GMAIL.COM)(7718992441)(RESPONDENT)	
75	W.P.(C)-5641/2018 CM APPL. 2065/2019 CM APPL. 20211/2024	SURENDER PRASAD SHAH V/s MANAGEMENT OF M/S PTC INDUSTRIES LTD AND ORS	SARFARAZ KHAN (DHCLSC), SURESH CHANDRA MISHRA, GHANSHYAM SHARMA, GHANSHYAM SHARMA
		OTHER DETAILS OF ADVOCATES: SARFARAZ KHAN (DHCLSC)()(9899140169)(PETITIONER) SURESH CHANDRA MISHRA(){}(9450362743)(RESPONDENT) SUNIL KUMAR(SUNILCS9@GMAIL.COM)(9871722876)(RESPONDENT) GHANSHYAM SHARMA(LAW.SHARMACHAMBERS@GMAIL.COM)(9716662014)(RESPONDENT) GHANSHYAM SHARMA(LAW.SHARMACHAMBERS@GMAIL.COM)(9716662014)(RESPONDENT)	
76	CM APPL. 52542/2023(CM For Restoration) In W.P.(C)- 9770/2018(Disposed off case)	EAST DELHI MUNICIPAL CORPORATION V/s WORKMEN THROUGH NAGAR NIGAM KARAMCHARI SANGH DELHI PRADESH (REGD)	MINI PUSHKARNA, TAJINDER VIRDI
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(DYNASTYLAWFIRM@GMAIL.COM)(9818834444)(PETITIONER) SURENDER JAIN(){}(8527041376)(RESPONDENT)	
77	W.P.(C)-10614/2018	M/S MITTAL TRADING COMPANY AND ANR. V/s SHRI ASHOK KUMAR AND ANR.	AWADHESH KUMAR
		OTHER DETAILS OF ADVOCATES: AWADHESH KUMAR(){}(9313329171)(PETITIONER)	
78	W.P.(C)-12413/2018	M/S S K NOOR & SONS THROUGH ITS PROPRIETOR MR. SHEIKH ARJAMAND V/s SH. ANAND KUMAR	LEX N CRAFT
		OTHER DETAILS OF ADVOCATES: LEX N CRAFT(){}(9899448686)(PETITIONER)	
<b>OLD MATTERS</b>			
79	W.P.(C)-1147/2008 CM APPL. 16754/2015 CM APPL. 16755/2015 CM APPL. 16915/2015	SECURITIES & EXCHANGE BOARD OF INDIA V/s ANAND BALLABH & ORS.	MR.NEERAJ MALHOTRA, BRIJESH KUMAR TAMBER, B.K.SAINI, M/S K J JOHN AND CO, AJIT SINGH, JAITEGAN SINGH
		OTHER DETAILS OF ADVOCATES: AJIT SINGH(AJITSINGH8881@GMAIL.COM)(9990525091)(PETITIONER) AJIT SINGH(AJITSINGH8881@GMAIL.COM)(9990525091)(RESPONDENT) JAITEGAN SINGH(JAITEGAN.LAW@GMAIL.COM)(9991168994)(RESPONDENT)	

COURT NO. 28  
HON'BLE MR.JUSTICE AMIT SHARMA

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[mahendra.kadian@dhc.nic.in](mailto:mahendra.kadian@dhc.nic.in)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>INTERIM BAIL</b>				
1	BAIL APPLN.-1110/2025	WAJID@MAJID@MATU@REHAN V/s THE STATE (NCT OF DELHI)	SHAVANA BEGUM	
		OTHER DETAILS OF ADVOCATES: SALIM MLAIK(SMALIK5051@GMAIL.COM)(9910595051)(PETITIONER) KAPIL SHARMA(DHCPROSESECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(GOKULPURI-298/2024)
<b>BAIL</b>				
2	BAIL APPLN.-1978/2024	HABIOB BEDRU OMER V/s CUSTOMS	ARUN KUMAR SRIVASTVA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(CUSTOMS-VII(AP)10/P AND I/4170-C/ARRIV)
3	BAIL APPLN.-2518/2024 CRL.M.A. 21072/2024	MOHIT V/s STATE GOVT NCT OF DELHI	SUJIT KUMAR	
		OTHER DETAILS OF ADVOCATES: ROHIT SINGH(ADVROHITSINGHRAJAWAT@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSESECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANAND PARBAT-385/2021) BAIL APPLN. 3922/2021 FILED BY MOHIT (DISPOSED ON : 2021-10-29 ) BAIL APPLN. 170/2022 FILED BY MOHIT (DISPOSED ON : 2022-10-07 )  P.S.-FIR NO. :(ANAND PARBAT-385/2021)
4	BAIL APPLN.-3712/2024 WITH BAIL APPLN. 1299/2025	MANJEET SAINI ALIAS BHOLU V/s STATE (NCT OF DELHI)	MANVEEN DHANJAL	
		OTHER DETAILS OF ADVOCATES: NISHANT RANA(ADVNISHANTRANA@GMAIL.COM)(9654653858)(PETITIONER) KAPIL SHARMA(DHCPROSESECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIHAL VIHAR-381/2019) BAIL APPLN. 244/2025 FILED BY MOHIT ALIAS BHOLI (D. OF HEARING : 2025-04-28 ) BAIL APPLN. 1299/2025 FILED BY MANJEET SAINI ALIAS BHOLU (D. OF HEARING : 2025-04-28 )  P.S.-FIR NO. :(NIHAL VIHAR-381/2019)
5	BAIL APPLN.-1299/2025	MANJEET SAINI ALIAS BHOLU V/s STATE (NCT OF DELHI)	NISHANT RANA	
		OTHER DETAILS OF ADVOCATES: NISHANT RANA (ADVNISHANTRANA@GMAIL.COM)(9654653858)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIHAL VIHAR-381/2019) BAIL APPLN. 3712/2024 FILED BY MANJEET SAINI ALIAS BHOLU (D. OF HEARING : 2025-04-28 ) BAIL APPLN. 244/2025 FILED BY MOHIT ALIAS BHOLI (D. OF HEARING : 2025-04-28 )  P.S.-FIR NO. :(NIHAL VIHAR-381/2019)
6	BAIL APPLN.-3943/2024	SUNIL @ JHALKU V/s STATE NCT OF DELHI	YASHPAL JOLLY	
		OTHER DETAILS OF ADVOCATES: YASHPAL JOLLY(YASHPAL.JOLLY.ADV@GMAIL.COM)(9871426496)(PETITIONER) KAPIL SHARMA(DHCPROSESECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KHYALA-132/2020) CRL.REV.P. 1113/2024 FILED BY SUNIL @ JHALKU THROUGH PEROKAR (DISPOSED ON : 2024-09-20 )

				P.S.-FIR NO. :(KHYALA-132/2020)
7	BAIL APPLN.-244/2025	MOHIT ALIAS BHOLI V/s STATE (GNCT OF DELHI) THROUGH SHO	VINEET JAIN	
		OTHER DETAILS OF ADVOCATES: VINEET JAIN(ASSOCIATESVINEETJAIN@GMAIL.COM)(9891055897)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIHAL VIHAR-381/2019) BAIL APPLN. 3712/2024 FILED BY MANJEET SAINI ALIAS BHOLU (D. OF HEARING : 2025-04-28 ) BAIL APPLN. 1299/2025 FILED BY MANJEET SAINI ALIAS BHOLU (D. OF HEARING : 2025-04-28 ) P.S.-FIR NO. :(NIHAL VIHAR-381/2019)
8	BAIL APPLN.-786/2025 WITH BAIL APPLN. 787/2025	MANOJ @ BIHARI V/s STATE OF NCT OF DELHI	SWARAN DEEP SINGH	
		OTHER DETAILS OF ADVOCATES: SWARANDEEP SINGH (ADVOCATESWARANDEEPSINGH@GMAIL.COM)(9821510040)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RAJOURI GARDEN-1019/2021) BAIL APPLN. 3591/2023 FILED BY SH. MANOJ @ BIHARI (DISPOSED ON : 2024-07-15 ) BAIL APPLN. 787/2025 FILED BY MANOJ @ BIHARI (D. OF HEARING : 2025-04-28 ) P.S.-FIR NO. :(RAJOURI GARDEN-1019/2021)
9	BAIL APPLN.-787/2025	MANOJ @ BIHARI V/s STATE OF NCT OF DELHI	SWARAN DEEP SINGH	
		OTHER DETAILS OF ADVOCATES: SWARANDEEP SINGH (ADVOCATESWARANDEEPSINGH@GMAIL.COM)(9821510040)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RAJOURI GARDEN-1019/2021) BAIL APPLN. 3591/2023 FILED BY SH. MANOJ @ BIHARI (DISPOSED ON : 2024-07-15 ) BAIL APPLN. 786/2025 FILED BY MANOJ @ BIHARI (D. OF HEARING : 2025-04-28 ) P.S.-FIR NO. :(RAJOURI GARDEN-1019/2021)
10	BAIL APPLN.-1044/2025	RAJEEV @ VIKKU @ VICKY V/s STATE GOVT. OF NCT OF DELHI	KULDEEP	
		OTHER DETAILS OF ADVOCATES: KULDEEP SANGWAN (MKUMAR.KKD1988@GMAIL.COM)(8920848847)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SUBZI MANDI RAILWAY STATION-6/2019) BAIL APPLN. 2433/2019 FILED BY SALLAUDDIN (DISPOSED ON : 2019-10-17 ) P.S.-FIR NO. :(SUBZI MANDI RAILWAY STATION-6/2019)
11	BAIL APPLN.-1072/2025	AAKASH V/s STATE (GNCT OF DELHI) THROUGH SHO	VINEET JAIN	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIHAL VIHAR-867/2020) BAIL APPLN. 1107/2021 FILED BY SUNIL MATHUR (DISPOSED ON : 2021-06-11 ) BAIL APPLN. 2525/2021 FILED BY SUNIL MATHUR (DISPOSED ON : 2021-09-10 ) CRL.REV.P. 266/2022 FILED BY SUNIL MATHUR (DISPOSED ON : 2022-05-04 ) BAIL APPLN. 598/2022 FILED BY SUNIL MATHUR (DISPOSED ON : 2022-04-27 ) BAIL APPLN. 3019/2022 FILED BY SUNIL MATHUR (DISPOSED ON : 2023-02-09 ) CRL.M.C. 3563/2023 FILED BY MS X AND ANR. (DISPOSED ON : 2023-05-18 ) BAIL APPLN. 2476/2023 FILED BY AKASH (DISPOSED ON : 2024-07-26 ) CRL.M.C. 4363/2023 FILED BY MS X TROUGH MOTHER (DISPOSED ON : 2025-01-31 ) CRL.REV.P. 973/2023 FILED BY MS X (DISPOSED ON : 2023-09-15 ) P.S.-FIR NO. :(NIHAL VIHAR-867/2020)

12	BAIL APPLN.-1111/2025	WAJID@MAJID@MATU@REHAN V/s THE STATE (NCT OF DELHI)	SHAVANA BEGUM	
		OTHER DETAILS OF ADVOCATES: SALIM MALIK (SMALIK5051@GMAIL.COM)(9910595051)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(FARASH BAZAR-56/2023) BAIL APPLN. 97/2024 FILED BY SHRI RAHUL (DISPOSED ON : 2024-03-20 ) BAIL APPLN. 4383/2024 FILED BY NAZIM ALI (DISPOSED ON : 2025-02-06 )  P.S.-FIR NO. :(FARASH BAZAR-56/2023)
13	BAIL APPLN.-1113/2025	WAJID@MAJID@MATU@REHAN V/s THE STATE (NCT OF DELHI)	SHAVANA BEGUM	
		OTHER DETAILS OF ADVOCATES: SALIM MALIK (SMALIK5051@GMAIL.COM)(9910595051)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(GOKULPURI-295/2024)
<b>SUSPENSION OF SENTENCE</b>				
14	CRL.A.-144/2024 CRL.M.(BAIL) 281/2024 CRL.M.(BAIL) 2137/2024 CRL.M.(BAIL) 641/2025 CRL.M.(BAIL) 876/2025	ADITY A KUMAR V/s STATE OF GNCT DELHI	KAPIL GAUTAM, ANUJ KUMAR GARG	
		OTHER DETAILS OF ADVOCATES: KAPIL GAUTAM (KAPIL_SOU84@YAHOO.CO.IN)(9911693718)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANUJ KUMAR (ANUJ1ADVOCATE@GMAIL.COM)(9999310742)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANUJ GARG(ANUJ1ADVOCATE@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ANUJ KUMAR GARG(ANUJADVOCATE@GMAIL.COM)(9999310742)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SHAKARPUR-212/2017)
15	CRL.M.(BAIL) 501/2024 In CRL.A.-263/2024	MOHAR SINGH ALIASE NITESH V/s THE STATE GOVT OF NCT OF DELHI	HARI SHANKER, TARA NARULA	
		OTHER DETAILS OF ADVOCATES: HARI SHANKER (HARISHANKER.ADV@GMAIL.COM)(9811562356)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) TARA NARULA(TARA@NARULAANDASSOCIATES.COM)(9810037337)(RESPONDENT)		P.S.-FIR NO. :(PREET VIHAR-94/2016)
16	CRL.M.(BAIL) 525/2025 In CRL.A.-285/2024	ASHUTOSH @ SONU V/s STATE NCT OF DELHI THROUGH SHO PS GOVIND PURI	DINESH MALIK (DHCLSC), DINESH MALIK	
		OTHER DETAILS OF ADVOCATES: ANKUR CHAUDHARY(ADV.ANKURCHAUDHARY@GMAIL.COM)(9911044818)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DINESH MALIK(DINESHMALIKADV@GMAIL.COM)(9810306400)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GOVIND PURI-224/2010) CRL.M.C. 2517/2019 FILED BY ASHUTOSH @ SONU (DISPOSED ON : 2019-05-09 ) CRL.A. 1195/2019 FILED BY RAJAN (D. OF HEARING : 2025-05-07 ) W.P.(CRL) 3496/2023 FILED BY ASHUTOSH @ SONU (DISPOSED ON : 2023-12-11 ) W.P.(CRL) 3620/2024 FILED BY RAJAN (D. OF HEARING : 2025-08-01 )  P.S.-FIR NO. :(GOVIND PURI-224/2010)
17	CRL.A.-860/2024 CRL.M.(BAIL) 1528/2024	SETHI @ VIJAY V/s STATE NCT OF DELHI THROUGH SHO PS UTTAM NAGAR	DINESH MALIK	
		OTHER DETAILS OF ADVOCATES: ANKUR CHAUDHARY (ADV.ANKURCHAUDHARY@GMAIL.COM)(9911044818)(PETITIONER)		P.S.-FIR NO. :(UTTAM NAGAR-979/205)
18	CRL.M.(BAIL) 1666/2024 In CRL.A.-929/2024	RAJBIR V/s THE STATE NCT OF DELHI & ANR.	SURAJ PRAKASH SHARMA	
		OTHER DETAILS OF ADVOCATES: SURAJ PRAKASH SHARMA (SURAJPRAKASHADV1986@GMAIL.COM)(9555767373)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(AMAN VIHAR-191/2015)
19	CRL.M.(BAIL) 1844/2024 In CRL.A.-1007/2024	MONU V/s THE STATE GOVT OF NCT OF DELHI	FAHEEM ALAM	
		OTHER DETAILS OF ADVOCATES: FAHEEMA LAM(FAHEEMADVOCATE8141@GMAIL.COM)(9312458196)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) FAHEEM ALAM(FAHEEMADVOCATE8141@GMAIL.COM)(9312458196)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(MEHRAULI-3093/2015)

20	CRL.M.(BAIL) 1924/2024 In CRL.A.-1075/2024	MUKESH KUMAR V/s STATE OF NCT OF DELHI	MANISH KUMAR VIKKEY, TARA NARULA	
		OTHER DETAILS OF ADVOCATES: LOVELEEN KAITHWAS (OJHAVINAYADVOCATE@GMAIL.COM)(9999447762)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) TARA NARULA(TARA@NARULAANDASSOCIATES.COM)(9810037337)(RESPONDENT)		P.S.-FIR NO. :(HAUZ QAZI-355/2015)
21	CRL.M.(BAIL) 1977/2024 In CRL.A.-1101/2024	BIREN MANDAL V/s THE STATE GOVT. OF NCT OF DELHI	KANHAIYA SINGHAL	
		OTHER DETAILS OF ADVOCATES: KSHITIJ MITTAL (ADV.SINGHAL@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ROOP NAGAR-129/2022) CRL.REV.P. 1135/2023 FILED BY BIREN MANDAL (DISPOSED ON : 2023-12-14 )  P.S.-FIR NO. :(ROOP NAGAR-129/2022)
22	CRL.M.(BAIL) 2074/2024 In CRL.A.-1147/2024	SANDEEP V/s THE STATE ( NCT OF DELHI )	SANJAY KUMAR	
		OTHER DETAILS OF ADVOCATES: SANJAY KR. MISHRA (SANJAYK.ADVOCATE@GMAIL.COM)(9818336108)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
23	CRL.M.(BAIL) 180/2025 In CRL.A.-97/2025	SAJID V/s STATE GOVT. OF NCT OF DELHI	HEMANT SINGH (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: AMAN BIDHURI (AMANBUDHURI2014@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NEB SARAI-1646/2015)
<b>AFTER NOTICE MISC. MATTERS</b>				
24	CRL.A.-1046/2011	M K ENTERPRISES V/s RITIKA JAIN ENTERPRISES & ANR.	NAVEEN KUMAR, DURGESH KR PANDEY, ANUPAM DHINGRA	
		OTHER DETAILS OF ADVOCATES: ANUPAM DHINGRA(ANUD03@GMAIL.COM,DEWANANDCO@GMAIL.COM)(9811422603)(RESPONDENT)		
25	CRL.A.-99/2024 CRL.M.A. 3374/2024	SH. VIJAY CHANDER V/s THE STATE (GOVT. OF NCT OF DLEHI) & ORS.	HARDEEP SINGH DHILLON	
		OTHER DETAILS OF ADVOCATES: S.K MANAN (HSDHILLON2002@GMAIL.COM)(7838468201)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(JAFFARPUR KALAN-114/2017)
26	CRL.A.-527/2024 CRL.M.A. 17609/2024 WITH CRL.A. 71/2025	SUNDER SINGH & ORS. V/s THE STATE	YASH KADYAN	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) HDS KHOLI(HSKHOLI@LEGUMPERITIS.COM){}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SUNLIGHT COLONY-71/2018) BAIL APPLN. 992/2018 FILED BY SHALU (DISPOSED ON : 2018-07-26 ) CRL.A. 71/2025 FILED BY SHISHU PAL SHARMA @ YOGESH SHARMA (DISPOSED ON : 2025-01-20 )  P.S.-FIR NO. :(SUNLIGHT COLONY-71/2018)
27	CRL.A.-71/2025 CRL.M.A. 15155/2024	SHISHU PAL SHARMA @ YOGESH SHARMA V/s THE STATE (NCT OF DELHI) & ANR.	S C SAGAR	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SUNLIGHT COLONY-71/2018) BAIL APPLN. 992/2018 FILED BY SHALU (DISPOSED ON : 2018-07-26 ) CRL.A. 527/2024 FILED BY SUNDER SINGH & ORS. (D. OF HEARING : 2025-04-28 )  P.S.-FIR NO. :(SUNLIGHT COLONY-71/2018)
28	CRL.A.-1187/2024	SUNIL V/s STATE GOVT. OF NCT OF DELHI AND ANR.	ABINASH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: ABINASH K. MISHRA(ABINASHKMISHRA@GMAIL.COM)(9811235958)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NAND NAGRI-816/2016)

29	CRL.M.(BAIL) 2165/2024 In CRL.A.-1204/2024	RAJU KHAN V/s STATE NCT OF DELHI	SUPRIYA JUNEJA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: AMIT KALA (WEARKALAS@GMAIL.COM)(7838656399)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MANSAROVER PARK-324/2020)
30	CRL.M.C.-2609/2019 WITH CRL.M.C. 9457/2023	DIRECTORATE OF ENFORCEMENT V/s GAUTAM KHAITAN	D.P SINGH	Listing Remarks: AT 02:15 PM
		OTHER DETAILS OF ADVOCATES: D.P SINGH(9953749965)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 1/2019) CRL.M.C. 8801/2023 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2023-12-01 ) CRL.M.C. 9457/2023 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-04-28 ) CRL.M.C. 4766/2024 FILED BY DEV INDER BHALLA (DISPOSED ON : 2024-06-05 ) W.P.(CRL) 1312/2024 FILED BY MOHD SALMAN (D. OF HEARING : 2030-01-26 ) CRL.M.C. 4786/2024 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2024-06-05 ) W.P.(CRL) 2156/2024 FILED BY SHAILESH BABULAL BHATT (DISPOSED ON : 2024-08-06 ) CRL.M.C. 7107/2024 FILED BY DIRECTORATE OF ENFORCEMENT THROUGH DEPUTY DIRECTOR (D. OF HEARING : 2025-07-25 )  P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 1/2019)
31	CRL.M.C.-9457/2023 CRL.M.A. 35345/2023	DIRECTORATE OF ENFORCEMENT V/s DEV INDER BHALLA	ZOHEB HOSSAIN	Listing Remarks: AT 02:15 PM
		OTHER DETAILS OF ADVOCATES: ZOHEB HOSSAIN (HOSSAINZOHEB@GMAIL.COM)(9999711099)(PETITIONER) ADITYA DESHWAR(ADITYADESHWAL695@GMAIL.COM)(RESPONDENT) ADITYA DESHWAL(ADITYADESHWAL695@GMAIL.COM)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 1/2019) CRL.M.C. 2609/2019 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-04-28 ) CRL.M.C. 8801/2023 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2023-12-01 ) CRL.M.C. 4766/2024 FILED BY DEV INDER BHALLA (DISPOSED ON : 2024-06-05 ) W.P.(CRL) 1312/2024 FILED BY MOHD SALMAN (D. OF HEARING : 2030-01-26 ) CRL.M.C. 4786/2024 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2024-06-05 ) W.P.(CRL) 2156/2024 FILED BY SHAILESH BABULAL BHATT (DISPOSED ON : 2024-08-06 ) CRL.M.C. 7107/2024 FILED BY DIRECTORATE OF ENFORCEMENT THROUGH DEPUTY DIRECTOR (D. OF HEARING : 2025-07-25 )  P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 1/2019)
32	CRL.M.C.-73/2023 CRL.M.A. 22154/2023	DR M A IBRAHIMI V/s STATE OF NCT OF DELHI & ANR.	MOHD WASIQ KHAN, SHAILENDRA SINGH, DINESH KUMAR	Listing Remarks: AT 04:30 PM
		OTHER DETAILS OF ADVOCATES: SHAHNAZ PERWEEN(SHAHNAZ.PERWEEN@REDIFFMAIL.COM)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ISHAAN JAIN(ADVOCATEISHAANJAIN@GMAIL.COM)(9818144450)(PETITIONER) SHAILENDRA SINGH(ADVSHAILENDRA07@GMAIL.COM)(9999332944)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DINESH KUMAR(DINUKUMAR84@GMAIL.COM)(9990755693)(PETITIONER)		P.S.-FIR NO. :(VASANT KUNJ NORTH-895/2014)
33	CRL.M.C.-130/2023	RAJ KUMAR SHARMA V/s OM PRAKASH SINGH & ORS.	GURVINDER SINGH KHALSA, MAHIPAL SINGH	
		OTHER DETAILS OF ADVOCATES: MAHIPAL SINGH(MAHIPALSINGH162@GMAIL.COM)(9213848628)(PETITIONER)		
34	CRL.M.C.-884/2023	PURSHOTTAM RATHI V/s STATE NCT OF DELHI AND ANR. & ORS.	MANISHA CHAUHAN, DEEPAK KANWAR	

		OTHER DETAILS OF ADVOCATES: ZAHID HANIEF(ZAHIDHANIEF@GMAIL.COM)(7210525656)(PETITIONER) ZAHID HANIEF(ZAHIDHANIEF@GMAIL.COM)(7210525656)(PETITIONER) MANISHA CHAUHAN(MANISHCHAUHAN2126@GMAIL.COM)(9953710028)(PETITIONER) ZAHID HANIEF(ZAHIDHANIEF@GMAIL.COM)(7210525656)(PETITIONER) MANISHA CHAUHAN(MANISHACHAUHAN2126@GMAIL.COM)(9953710028)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DEEPAK KANWAR(KUNWARDEEPAK2001@YAHOO.COM)(9818379626)(RESPONDENT)	P.S.-FIR NO. :(PASCHIM VIHAR WEST-655/2022)
35	CRL.M.C.-894/2023 CRL.M.A. 3439/2023 WITH CRL.M.C. 3753/2024	KIRAN SINGH V/s STATE OF NCT OF DELHI & ANR.	KUMAR VAIBHAW
		OTHER DETAILS OF ADVOCATES: KUMAR VAIBHAV(KUMARVAIBHAV@GMAIL.COM)(9560620075)(PETITIONER) RONISHA SINGH(RONISHASINGH@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	P.S.-FIR NO. :(GREATER KAILASH-10/2019)
36	CRL.M.C.-3753/2024 CRL.M.A. 14377/2024 CRL.M.A. 22057/2024	KIRAN SINGH V/s RONISHA SINGH	KUMAR VAIBHAW, PRAGATI SRIVASTAVA
		OTHER DETAILS OF ADVOCATES: KUMAR VAIBHAW (KUMARVAIBHAV@GMAIL.COM)(9560620075)(PETITIONER) PRAGATI SRIVASTAVA(SPRAGATI13@YAHOO.COM)(9910909716)(RESPONDENT)	
37	CRL.M.C.-1109/2023 CRL.M.A. 4241/2023	AVNEESH KUMAR V/s STATE NCT OF DELHI AND ORS	MEENAL DUGGAL, RAJESH MISHRA
		OTHER DETAILS OF ADVOCATES: RAJESH MISHRA (ATTORNEY.RMISHRA@GMAIL.COM)(9910002221)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAWAL SHRIDHAR (KAWALSHRIDHAR@GMAIL.COM)(9891919168)(RESPONDENT) MEENAL DUGGAL (MEENALDUGGAL114@GMAIL.COM)(9891919168)(RESPONDENT)	P.S.-FIR NO. :(CONNAUGHT PLACE-98/2020)
38	CRL.M.C.-3579/2023 CRL.M.A. 13592/2023	SURENDER BHASIN V/s STATE & ANR.	VINAY JAIDKA
		OTHER DETAILS OF ADVOCATES: VINAY JAIDKA (WHITEEAGLEAWCHAMBERS@GMAIL.COM)(9873557258)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	
39	CRL.M.C.-4011/2023 WITH CRL.M.C. 4027/2023	DIVYANSHU SHRIVASTAVA V/s STATE OF NCT OF DELHI & ANR.	MADHURIMA SARANGI, KUNAL SHARMA
		OTHER DETAILS OF ADVOCATES: KUNAL SHARMA(KUNAL.ADV1@GMAIL.COM)(9818339950)(PETITIONER)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-142/2019) BAIL APPLN. 3219/2020 FILED BY RAKESH SINGH (DISPOSED ON : 2020-12-04 ) BAIL APPLN. 3253/2020 FILED BY JYOTI (DISPOSED ON : 2020-10-23 ) BAIL APPLN. 2903/2022 FILED BY JYOTI (DISPOSED ON : 2024-03-06 ) CRL.M.C. 4027/2023 FILED BY ASHOK KUMAR GARG (D. OF HEARING : 2025-04-28 )  P.S.-FIR NO. :(ECONOMIC OFFENCE WING-142/2019)
40	CRL.M.C.-4027/2023 CRL.M.A. 15139/2023	ASHOK KUMAR GARG V/s STATE OF NCT OF DELHI	RAJIV K GARG
		OTHER DETAILS OF ADVOCATES: RAJIV K. GARG (GARGRAJIV26@YAHOO.CO.IN )(981002830)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-142/2019) BAIL APPLN. 3219/2020 FILED BY RAKESH SINGH (DISPOSED ON : 2020-12-04 ) BAIL APPLN. 3253/2020 FILED BY JYOTI (DISPOSED ON : 2020-10-23 ) BAIL APPLN. 2903/2022 FILED BY JYOTI (DISPOSED ON : 2024-03-06 ) CRL.M.C. 4011/2023 FILED BY DIVYANSHU SHRIVASTAVA (D. OF HEARING : 2025-04-28 )  P.S.-FIR NO. :(ECONOMIC OFFENCE WING-142/2019)
41	CRL.M.C.-4311/2023	CENTRAL BUREAU OF INVESTIGATION V/s ANIL KUMAR KATHPAL & ANR.	PRAKARSH AIRAN
		OTHER DETAILS OF ADVOCATES: ANUPAM S SHARMA(ANUPAMSHARMAADVOCATE@GMAIL.COM)(9810009734)(PETITIONER)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-AC1-2021-A-0005) BAIL APPLN. 2820/2021 FILED BY OM PRAKASH (DISPOSED ON : 2021-09-06 )  P.S.-FIR NO. :(CBI-AC1-2021-A-0005)

42	CRL.M.C.-5233/2023 CRL.M.A. 10264/2024	WASEEM AHMED KHAN V/s STATE GOVT. NCT OF DELHI & ANR.	ZEESHAN HASHMI, FARRUKH KHAN	
		OTHER DETAILS OF ADVOCATES: ZEESHAN HASHMI(ZEESHAN@HASHMIANDCO.COM)(9999312535)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MOHD ADIL(MOHDADIL@LIVE.IN)( )(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) FARRUKH KHAN(SURESH@DIWANADVOCATES.COM)(8076293778)(RESPONDENT)		P.S.-FIR NO. :(ECONOMIC OFFENCE WING-69/2018)
43	CRL.M.C.-5285/2023 CRL.M.A. 20062/2023	SH. KUNWAR BAHADUR SINGH AND OTHERS V/s CBI AND ANOTHER	SURYA NATH PANDEY	
		OTHER DETAILS OF ADVOCATES: SURYA NATH PANDEY (ADVOCATESURYAPANDEY@GMAIL.COM)(9990380355)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)( )(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-006-2018-S-0008) CRL.M.C. 4197/2023 FILED BY KUNWAR BAHADUR SINGH AND OTHERS (DISPOSED ON : 2023-06-01 )  P.S.-FIR NO. :(CBI-006-2018-S-0008)
44	CRL.M.C.-6132/2023 CRL.M.A. 23000/2023	SHISHANT V/s THE STATE THROUGH SHO PS AMBEDKAR NAGAR & ORS. & ORS.	DEEPAK VOHRA	
		OTHER DETAILS OF ADVOCATES: DEEPAK VOHRA (ADVODEEPAK@GMAIL.COM)(9810538000)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(AMBEDKAR NAGAR-56/2023)
45	CRL.M.C.-6596/2023 WITH CRL.M.C. 3943/2024	RAJESH AMBWANI V/s STATE OF NCT OF DELHI	DHRUV GUPTA, ASHISH CHAUHAN	
		OTHER DETAILS OF ADVOCATES: DHRUV GUPTA(KDLAWCONNECT@OUTLOOK.COM)(9810491438)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ASHISH CHAUHAN (ASHISHCHAUHAN@AKASSOCIATES.ORG.IN)(9999468603)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CHANKYA PURI-6/2021) CRL.M.C. 1161/2023 FILED BY RAJESH AMBWANI (DISPOSED ON : 2023-09-20 )  P.S.-FIR NO. :(CHANKYA PURI-6/2021)
46	CRL.M.C.-3943/2024 CRL.M.A. 15049/2024 WITH CRL.M.C. 6596/2023	RAJESH AMBWANI V/s STATE NCT OF DELHI	YUGANT SHARMA	
		OTHER DETAILS OF ADVOCATES: YUGANT SHARMA(ADYUGANTSHARMA@GMAIL.COM)(9711311455)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CHANKYA PURI-5/2021) CRL.M.C. 1127/2023 FILED BY RAJESH AMBWANI (DISPOSED ON : 2023-09-20 )  P.S.-FIR NO. :(CHANKYA PURI-5/2021)
47	CRL.M.C.-6624/2023 CRL.M.A. 17701/2024	HARJEET SINGH PURI & ANR. V/s THE CENTRAL BUREAU OF INVESTIGATION	TUSHAR RANJAN MOHANTY	
		OTHER DETAILS OF ADVOCATES: TUSHAR RANJAN MOHANTY(TRM2508@GMAIL.COM)(9810083003)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)( )(RESPONDENT) TUSHAR RANJAN MOHANTY (TRM2508@GMAIL.COM )(9810089003)(PETITIONER) ANJANEY RAI (RAIANJANEY19@GMAIL.COM )( )(RESPONDENT)		P.S.-FIR NO. :(CBI-217-2023-A-0007)
48	CRL.M.C.-6952/2023 CRL.M.A. 25953/2023	ASHUTOSH BAJAJ V/s AXIS BANK LIMITED	ASHISH AGGARWAL, PRASOUK JAIN	
		OTHER DETAILS OF ADVOCATES: O.P FAIZI (AASHISHADVOCATE@GMAIL.COM)(9810077771)(PETITIONER) SGL (SGLAWOFFICESLEGAL@GMAIL.COM)( )(RESPONDENT) PRASOUK JAIN(KARANSINHA@LPJPARTNERS.COM)(9899314700)(RESPONDENT)		
49	CRL.M.C.-7482/2023	YASH BIRADAR V/s STATE OF NCT OF DELHI THROUGH SHO, P.S. IGI AIRPORT	INDRA CHAND PRAJAPAT	
		OTHER DETAILS OF ADVOCATES: VIKAS NAIN (VIKAS.NAIN@LIVE.COM)(8860604258)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(I.G.I.AIRPORT-176/2022)
50	CRL.M.A. 6975/2025(CM For Restoration) CRL.M.A. 6976/2025 CRL.M.A. 6977/2025 In CRL.M.C.-8016/2023(Disposed off case)	SONALI AGGARWAL V/s THE STATE OF NCT OF DELHI & ANR.	SUDARSHAN RAJAN, SUDARSHAN RAJAN	
		OTHER DETAILS OF ADVOCATES: SITHYA(SITHYA@GMAIL.COM)(9650075050)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUDARSHAN RAJAN OFFICE(SROFFICE113@GMAIL.COM)(9650075050)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SARITA VIHAR-431/2019)



51	CRL.M.C.-8372/2023 CRL.M.A. 31424/2023 WITH CRL.M.C. 8425/2023 CRL.M.C. 8444/2023	ANIL KUMAR V/s DEEPANSHU RANA	ARCHIT SINGHAL	
		OTHER DETAILS OF ADVOCATES: SIGMA LEGAL (LEGAL@SIGMALEGAL.IN)(9599043047)(PETITIONER) VIJAY (VIJAYADV08@GMAIL.COM)()(RESPONDENT)		
52	CRL.M.C.-8425/2023 CRL.M.A. 31467/2023 WITH CRL.M.C. 8444/2023	ANIL KUMAR V/s DEEPANSHU RANA	ARCHIT SINGHAL	
		OTHER DETAILS OF ADVOCATES: SIGMA LEGAL GROUP(LEGAL@SIGMALEGAL.IN)(9599043047)(PETITIONER) DEEPANSHU RANA(TASERFOOTWEARS@GMAIL.COM)(9136281861)(RESPONDENT)		
53	CRL.M.C.-8444/2023 CRL.M.A. 31539/2023	DAULAT BHARGAV V/s DEEPANSHU RANA	ARCHIT SINGHAL	
		OTHER DETAILS OF ADVOCATES: SIGMA LEGAL GROUP(LEGAL@SIGMALEGAL.IN)(9599043047)(PETITIONER) DEEPANSHU RANA(TASERFOOTWEARS@GMAIL.COM)(9136281861)(RESPONDENT)		
54	CRL.M.C.-9172/2023 CRL.M.A. 34265/2023	SYED AFAQ KHURRAM V/s STATE NCT OF DELHI & ANR.	NARENDER SINGH YADAV	
		OTHER DETAILS OF ADVOCATES: NARENDER SINGH (SHAFIKAHMED338@GMAIL.COM)(9350801938)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
55	CRL.M.C.-9263/2023	AKASH@AKKU V/s THE STATE (NCT OF DELHI) & ANR.	MUKESH KUMAR MALL	
		OTHER DETAILS OF ADVOCATES: MUKESH KUMAR MALL(MUKESHKUMARMALL1@GMAIL.COM)(9818955084)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MEHRAULI-651/2017)
56	CRL.M.C.-9322/2023 CRL.M.A. 34868/2023	HAWA SINGH V/s SANJAY BELUR	BRIJESH YADAV	
		OTHER DETAILS OF ADVOCATES: BRIJESH YADAV(BRIJESHYADAV.ADVOCATE@GMAIL.COM)(9953222088)(PETITIONER) SANJAY BELUR(GHANSHYAM.ADV@GMAIL.COM)()(RESPONDENT)		
57	CRL.M.C.-9493/2023	KARAN MUTNEJA V/s STATE AND ORS.	VINEET MEHTA	
		OTHER DETAILS OF ADVOCATES: VINEET MEHTA(VINMEHTA99@GMAIL.COM)(9810035394)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PREET VIHAR-75/2013)
58	CRL.M.C.-253/2025 CRL.M.A. 1290/2025	LALIT KUMAR JAIN V/s REGISTRAR OF COMPANIES & ANR.	HIMANSHU GUPTA	
		OTHER DETAILS OF ADVOCATES: ANKIT KUMAR(WEANKIT6007@GMAIL.COM)(9811338050)(PETITIONER) HIMANSHU ANAND(WEANKIT6007@GMAIL.COM)(0)(PETITIONER) HIMANSHU ANAND(WEANKIT6007@GMAIL.COM)(0)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) DEEPAKTHUKRA(DEEPAKTHUKRAL1@GMAIL.COM)(0)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
59	CRL.REV.P.-488/2015 WITH CRL.REV.P. 541/2015	ANIL KUMAR SAINI & ANR V/s THE STATE ( GOVT OF NCT DELHI)	K KAUSHIK, ALPANA PANDEY, SONAL JAIN	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CHANDNI MAHAL-86/2011) BAIL APPLN. 1748/2011 FILED BY JALALUDDIN (DISPOSED ON : 2011-12-30 ) BAIL APPLN. 289/2012 FILED BY DHARMENDER GROVER (DISPOSED ON : 2012-02-29 ) CRL.REV.P. 541/2015 FILED BY JALALUDDIN (D. OF HEARING : 2025-04-28 )  P.S.-FIR NO. :(CHANDNI MAHAL-86/2011)
60	CRL.REV.P.-541/2015 CRL.M.A. 12359/2015	JALALUDDIN V/s STATE GOVT OF NCT DELHI	R M TUFAIL, R VERMA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CHANDNI MAHAL-86/2011) BAIL APPLN. 1748/2011 FILED BY JALALUDDIN (DISPOSED ON : 2011-12-30 ) BAIL APPLN. 289/2012 FILED BY DHARMENDER GROVER (DISPOSED ON : 2012-02-29 ) CRL.REV.P. 488/2015 FILED BY ANIL KUMAR SAINI & ANR (D. OF HEARING : 2025-04-28 )

				P.S.-FIR NO. :(CHANDNI MAHAL-86/2011)
61	CRL.REV.P.-751/2016 CRL.M.A. 18044/2016 CRL.M.A. 18045/2016 WITH CRL.REV.P. 754/2016	SUMITRA & ORS. V/s THE STATE (NCT OF DELHI)	ZAKIR HUSAIN, AAKASH NAVAL	
		OTHER DETAILS OF ADVOCATES: AAKASH NAVAL(AAKASHNAVAL@NAVALANDASSOCIATES.COM)(9999424323)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(K.N.KATJU MARG-123/2013) BAIL APPLN. 822/2013 FILED BY SUNIL RANGA (DISPOSED ON : 2013-05-24 ) CRL.REV.P. 754/2016 FILED BY CHAMELI DEVI & ORS. (D. OF HEARING : 2025-04-28 ) TR.P.(CRL.) 50/2021 FILED BY STATE (DISPOSED ON : 2021-09-29 ) CRL.REV.P. 203/2022 FILED BY SUNIL KUMAR & ORS. (DISPOSED ON : 2022-04-07 )  P.S.-FIR NO. :(K.N.KATJU MARG-123/2013)
62	CRL.REV.P.-754/2016 CRL.M.A. 18092/2016 CRL.M.A. 18093/2016	CHAMELI DEVI & ORS. V/s THE STATE (NCT OF DELHI)	ZAKIR HUSAIN, AAKASH NAVAL	
		OTHER DETAILS OF ADVOCATES: AAKASH NAVAL(AAKASHNAVAL@NAVALANDASSOCIATES.COM)(9999424323)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(K.N.KATJU MARG-123/2013) BAIL APPLN. 822/2013 FILED BY SUNIL RANGA (DISPOSED ON : 2013-05-24 ) CRL.REV.P. 751/2016 FILED BY SUMITRA & ORS. (D. OF HEARING : 2025-04-28 ) TR.P.(CRL.) 50/2021 FILED BY STATE (DISPOSED ON : 2021-09-29 ) CRL.REV.P. 203/2022 FILED BY SUNIL KUMAR & ORS. (DISPOSED ON : 2022-04-07 )  P.S.-FIR NO. :(K.N.KATJU MARG-123/2013)
<b>CONNECTED MATTERS (ANMM)</b>				
63	CRL.M.C.-3816/2023 CRL.M.A. 14343/2023 WITH CRL.M.C. 3817/2023 CRL.M.C. 3818/2023 CRL.M.C. 3819/2023 CRL.M.C. 3835/2023	SUNKARA RAJASEKHAR V/s THE STATE OF NCT OF DELHITHROUGH SHO, PS CONNAUGHT PLACE & ANR.	SHAURYA PUSHPAM	
		OTHER DETAILS OF ADVOCATES:		
64	CRL.M.C.-3817/2023 CRL.M.A. 14344/2023	SUNKARA RAJASEKHAR V/s THE STATE OF NCT OF DELHI THROUGH SHO, PS CONNAUGHT PLACE & ANR.	SHAURYA PUSHPAM	
		OTHER DETAILS OF ADVOCATES:		
65	CRL.M.C.-3818/2023 CRL.M.A. 14345/2023	SUNKARA RAJASEKHAR V/s THE STATE OF NCT OF DELHITHROUGH SHO, PS CONNAUGHT PLACE & ANR.	SHAURYA PUSHPAM	
		OTHER DETAILS OF ADVOCATES:		
66	CRL.M.C.-3819/2023 CRL.M.A. 14346/2023	SUNKARA RAJASEKHAR V/s THE STATE OF NCT OF DELHI THROUGH SHO, PS CONNAUGHT PLACE & ANR.	SHAURYA PUSHPAM	
		OTHER DETAILS OF ADVOCATES:		
67	CRL.M.C.-3835/2023 CRL.M.A. 14395/2023	SUNKARA RAJASEKHAR V/s THE STATE OF NCT OF DELHI THROUGH SHO, PS CONNAUGHT PLACE & ANR.	SHAURYA PUSHPAM	
		OTHER DETAILS OF ADVOCATES: SHUBHAM DWIVEDI(ADV.SHUBHAM095@GMAIL.COM)(9810323412)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
68	CRL.M.C.-3938/2023 CRL.M.A. 14829/2023 WITH CRL.M.C. 3939/2023 CRL.M.C. 3941/2023 CRL.M.C. 3942/2023	SUNKARA RAJASEKHAR V/s THE STATE OF NCT OF DELHI THROUGH SHO, PS CONNAUGHT PLACE & ANR.	SHAURYA PUSHPAM	
		OTHER DETAILS OF ADVOCATES: SHUBHAM DWIVEDI(ADV.SHUBHAM095@GMAIL.COM)(9810323412)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SADVRAMTEKE (SADVRAMTEKE647@GMAIL.COM)(RESPONDENT)		
69	CRL.M.C.-3939/2023 CRL.M.A. 14831/2023	SUNKARA RAJASEKHAR V/s THE STATE OF NCT OF DELHI THROUGH SHO PS CONNAUGHT PLACE & ANR.	SHAURYA PUSHPAM	

		OTHER DETAILS OF ADVOCATES: SHUBHAM DWIVEDI(ADV.SHUBHAM095@GMAIL.COM)(9810323412)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SADVRAMTEKE(SADVARAMTRKA647@GMAIL.COM)(9891919168)(RESPONDENT)		
70	CRL.M.C.-3941/2023 CRL.M.A. 14834/2023	SUNKARA RAJASEKHARA V/s THE STATE OF NCT OF DELHI THROUGH SHO, PS CONNAUGHT PLACE & ANR. & ORS.	SHAURYA PUSHPAM	
		OTHER DETAILS OF ADVOCATES: SHUBHAMI DWIVEDI(ADV.SHUBHAM095@GMAIL.COM)(9810323412)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
71	CRL.M.C.-3942/2023 CRL.M.A. 14835/2023	SUNKARA RAJASEKHAR V/s THE STATE OF NCT OF DELHI THROUGH SHO PS CONNAUGHT PLACE	SHAURYA PUSHPAM	
		OTHER DETAILS OF ADVOCATES: SHUBHAM DWIVEDI(ADV.SHUBHAM095@GMAIL.COM)(9810323412)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
<b>FOR FINAL HEARING</b>				
72	CRL.REV.P.-174/2015	STATE V/s PAWAN & ORS	FEROZ KHAN GHAZI, ALPANA PANDEY, PRASHANT MENDIRATTA, ARPIT RAWAT	
		OTHER DETAILS OF ADVOCATES: PRASHANT MENDIRATTA(PMLAWCHAMBERS@GMAIL.COM)(9811182500)(RESPONDENT) ARPIT RAWAT(ARPIT.RWT@GMAIL.COM)(7607797414)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VASANT KUNJ SOUTH-681/2013) BAIL APPLN. 2911/2021 FILED BY ARUN LOHIA @ NEETU (DISPOSED ON : 2021-11-08 ) BAIL APPLN. 4296/2021 FILED BY ARUN LOHIA@NEETU (DISPOSED ON : 2022-08-26 ) BAIL APPLN. 978/2023 FILED BY ARUN LOHIA @ NEETU (DISPOSED ON : 2024-03-04 )  P.S.-FIR NO. :(VASANT KUNJ SOUTH- 681/2013)
<b>FOR FINAL DISPOSAL</b>				
73	CRL.M.C.-2523/2023 CRL.M.A. 9588/2023	ASHOK GANDHI AND ANR V/s STATE AND ANR	RISHABH WADHWA, TARA CHAUHAN, RAJANI DOGRA	
		OTHER DETAILS OF ADVOCATES: W & W LAW OFFICES(WWLAWOFFICES@GMAIL.COM)(9999990883)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) TARA CHAUHAN(ADVOTARA@GMAIL.COM)(9599117785)(RESPONDENT) RAJANI DOGRA(DOGRARAJNI26@GMAIL.COM)(9958016703)(RESPONDENT)		P.S.-FIR NO. :(RAJOURI GARDEN-643/2015)

COURT NO. 32  
HON'BLE MR.JUSTICE GIRISH KATHPALIA

NOTE 1 : ALL COUNSEL APPEARING THOURGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.

NOTE 2 : COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

NOTE 3 : COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE 4 : COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.

NOTE 5 : COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[manish.prasad@dhc.nic.in](mailto:manish.prasad@dhc.nic.in)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>BAIL</b>				
1	BAIL APPLN.-2931/2024	SANDEEP @ BUNTY V/s THE STATE GOVT OF NCT OF DELHI	KARAN KAPOOR	
		OTHER DETAILS OF ADVOCATES: KAPOOR (KARAN.KAPOOR893@GMAIL.COM)(9582767512)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BAWANA-487/2018) BAIL APPLN. 2630/2020 FILED BY SHEKHAR (DISPOSED ON : 2020-11-20 ) BAIL APPLN. 4020/2021 FILED BY SHEKHAR (DISPOSED ON : 2021-11-23 ) BAIL APPLN. 917/2023 FILED BY SAGAR @ GOLU (DISPOSED ON : 2023-04-21 )  P.S.-FIR NO. :(BAWANA-487/2018)
<b>SUSPENSION OF SENTENCE</b>				
2	CRL.REV.P.-568/2018 CRL.M.A. 13481/2019 CRL.M.A. 13482/2019 CRL.M.(BAIL) 1801/2023 CRL.M.A. 14941/2024 CRL.M.(BAIL) 89/2025 CRL.M.(BAIL) 700/2025 CRL.M.A. 6571/2025 WITH CRL.REV.P. 746/2018	SUSENJIT MALLIK V/s NCT DELHI & ANR.	PINAKI ADDY, MOHD SHAKEIB NARU, ANUJ JAIN, KAPIL RAGHAV	
		OTHER DETAILS OF ADVOCATES: PINAKI ADDY()(9811884325)(PETITIONER) PINAKI ADDY (ADDYPINAKI@GMAIL.COM)(9811884325)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PINAKI ADDY(ADDYPINAKI@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSESECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PINAKI ADDY ()(9811884325)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PINAKI ADDY()(9811884325)(PETITIONER) MOHD SHAKEIB NARU(ADV.SHAKEIBNARU@GMAIL.COM)(8755081093)(PETITIONER) KAPIL SHARMA(DHCPROSESECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL		

		SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) OSS LAW OFFICES(OSSLAWOFFICES@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) MOHD SHAKEIB NARU(ADV.SHAKEIBNARU@GMAIL.COM)(8755081093)(PETITIONER) KAPIL RAGHAV(RAGHAVKAPIL4@GMAIL.COM)(8860304253)(RESPONDENT)	
3	CRL.REV.P.-746/2018 CRL.M.(BAIL) 1340/2018 CRL.M.(BAIL) 701/2025 CRL.M.A. 6446/2025	SUSENJIT MALLIK V/s NCT, DELHI & ANR	PINAKI ADDY, MOHD SHAKEIB NARU, ANUJ JAIN, KAPIL RAGHAV
		OTHER DETAILS OF ADVOCATES: PINAKI ADDY()(9811884325)(PETITIONER) LOKESH SHARMA(LOKESHSHARMKADHC@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) OSS LAW OFFICES(OSSLAWOFFICES@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) MOHD SHAKEIB NARU(ADV.SHAKEIBNARU@GMAIL.COM)(8755081093)(PETITIONER) KAPIL RAGHAV(RAGHAVKAPIL4@GMAIL.COM)(8860304253)(RESPONDENT)	
4	CRL.REV.P.-658/2022 CRL.M.(BAIL) 1216/2022	MUKESH SHUKLA V/s JITENDER SINGH & ANR.	SATISH KUMAR, ALOK KUMAR
		OTHER DETAILS OF ADVOCATES: SATISH KUMAR(SATISHKADV@YAHOO.COM)(9811053833)(PETITIONER) ALOK KUMAR(ADV.KUMARALOK0810@GMAIL.COM)(9990650484)(RESPONDENT)	
5	CRL.REV.P.-315/2023 CRL.M.(BAIL) 427/2023 CRL.M.A. 7835/2023 CRL.M.A. 27707/2024	MOHD. NADEEM V/s THE STATE OF NCT OF DELHI & ANR.	SANOBAR ALI, ABHISHEK PANDEY, ANAND VERDHAN MAITREYA
		OTHER DETAILS OF ADVOCATES: SANOBAR ALI(SANOBARALIQURESHI@GMAIL.COM)(9810945320)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DD PANDEY (DDPANDEYLAWFIRM@GMAIL.COM)(9911165307)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANAND VERDHAN MAITREYA(ANANDVERDHAN@GMAIL.COM)(9212799778)(PETITIONER)	
<b>PAROLE/FURLOUGH</b>			
6	W.P.(CRL)-1847/2024 CRL.M.A. 17923/2024 CRL.M.A. 7061/2025	MOHD. FARUQUE ALWANDER @ FARUKH @ GENDA V/s STATE GNCT OF DELHI & ANR.	CHE TAN BHARDWAJ
		OTHER DETAILS OF ADVOCATES: CHETAN B HARDWAJ(ADVCHETANBHARDWAJ@GMAIL.COM)(9717555186)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) CHETAN BHARDWAJ(ADVCHETANBHARDWAJ@GMAIL.COM)(9717555186)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	
		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SEEMA PURI-254/2003) CRL.REV.P. 427/2004 FILED BY HALIM @ KHALIL (DISPOSED ON : 2005-07-20 ) BAIL APPLN. 817/2005 FILED BY HALIM @ KHALIL (DISPOSED ON : 2005-12-06 ) CRL.A. 341/2006 FILED BY MOHD.KHOKHAN ALIAS ASLAM (DISPOSED ON : 2009-07-20 ) CRL.A. 217/2006 FILED BY JAHANGIR ALIAS ABRAHIM (DISPOSED ON : 2009-07-20 ) CRL.A. 814/2006 FILED BY MOHD.FAROOQ @ GAINDA (DISPOSED ON : 2009-07-20 ) W.P.(CRL) 888/2015 FILED BY MOHD. FAROOQ @ GAINDA (DISPOSED ON : 2015-07-16 ) W.P.(CRL) 1407/2017 FILED BY JAHANGIR @ EKKA @ IBRAHIM (DISPOSED ON : 2017-05-11 ) W.P.(CRL) 1517/2022 FILED BY ASLAM @ KHOKAN (DISPOSED ON : 2022-09-09 ) W.P.(CRL) 2476/2022 FILED BY MD FARUQUE ALWANDER @FARUKH @GENDA (DISPOSED ON : 2022-10-20 ) W.P.(CRL) 925/2023 FILED BY MD. FARUQUE ALWANDER ALIAS FARUKH ALIAS GENDA (DISPOSED ON : 2023-11-10 ) W.P.(CRL) 2455/2023 FILED BY JAHANGIR@ EKKA@ IBRAHIM (DISPOSED ON : 2024-07-26 ) P.S.-FIR NO. :(SEEMA PURI-254/2003)	
<b>FRESH MATTERS &amp; APPLICATIONS</b>			
7	CRL.A.-498/2025 CRL.M.(BAIL) 851/2025	MOHD. AFAQ @ AFAQUE V/s STATE (NCT OF DELHI)	SIDDHARTH YADAV
		OTHER DETAILS OF ADVOCATES: SIDDHARTH YADAV (SIDDHARTHYADAV21@GMAIL.COM)(9899284083)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	
		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SADAR BAZAR-292/2014) CRL.A. 390/2025 FILED BY MOHD.ASHFAQ & ORS. (DISPOSED ON : 2025-03-28 )	

			P.S.-FIR NO. :(SADAR BAZAR-292/2014)
<b>FOR ADMISSION</b>			
8	W.P.(CRL)-2648/2024 CRL.M.A. 25989/2024 CRL.M.A. 26611/2024 WITH W.P.(CRL) 2827/2024 W.P.(CRL) 2930/2024	CHIRANJI LAL & ORS. V/s STATE (GOVT. OF NCT OF DELHI)	PRAVESH BAHUGUNA
		OTHER DETAILS OF ADVOCATES: PRAVESH BAHUGUNA (PRAVESHBAHUGUNAADV@GMAIL.COM)(9811501020)(PETITIONER) PRAVESH BAHUGUNA (PRAVESHBAHUGUNAADV@GMAIL.COM)(9811501020)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PRAVESH BAHUGUNA (PRAVESHBAHUGUNAADV@GMAIL.COM)(9811501020)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANAND PARBAT-62/2002) BAIL APPLN. 2491/2005 FILED BY RAKESH (DISPOSED ON : 2006-02-07 ) BAIL APPLN. 1496/2007 FILED BY RAKESH (DISPOSED ON : 2007-07-23 ) BAIL APPLN. 414/2011 FILED BY RAKESH (DISPOSED ON : 2011-05-10 ) BAIL APPLN. 2004/2009 FILED BY RAKESH (DISPOSED ON : 2010-11-16 ) CRL.A. 149/2013 FILED BY VIJAY @ RAJESH (DISPOSED ON : 2015-12-18 ) CRL.A. 160/2013 FILED BY RAKESH (DISPOSED ON : 2015-12-18 ) CRL.A. 162/2013 FILED BY OM PARKASH (DISPOSED ON : 2015-12-18 ) W.P.(CRL) 228/2016 FILED BY VIJAY @ RAJESH (DISPOSED ON : 2016-02-22 ) W.P.(CRL) 1141/2016 FILED BY VIJAY @ RAJESH (DISPOSED ON : 2016-04-19 ) W.P.(CRL) 701/2016 FILED BY VIJAY @ RAJESH (DISPOSED ON : 2016-03-14 ) W.P.(CRL) 1491/2016 FILED BY RAKESH (DISPOSED ON : 2016-07-21 ) W.P.(CRL) 183/2017 FILED BY VIJAY @ RAJESH (DISPOSED ON : 2017-02-08 ) W.P.(CRL) 1259/2017 FILED BY RAKESH (DISPOSED ON : 2017-05-02 ) W.P.(CRL) 1088/2017 FILED BY VIJAY @ RAJESH (DISPOSED ON : 2017-05-08 ) W.P.(CRL) 903/2017 FILED BY RAKESH (DISPOSED ON : 2017-03-23 ) W.P.(CRL) 1795/2017 FILED BY VIJAY @ RAJESH (DISPOSED ON : 2017-07-20 ) W.P.(CRL) 2349/2017 FILED BY VIJAY @ RAJESH (DISPOSED ON : 2017-09-07 ) W.P.(CRL) 3308/2017 FILED BY VIJAY @ RAJESH (DISPOSED ON : 2018-02-26 ) W.P.(CRL) 1396/2017 FILED BY RAKESH (DISPOSED ON : 2017-05-12 ) W.P.(CRL) 3185/2017 FILED BY VIJAY @ RAJESH (DISPOSED ON : 2017-11-17 ) W.P.(CRL) 3460/2017 FILED BY RAKESH (DISPOSED ON : 2018-01-12 ) W.P.(CRL) 1474/2018 FILED BY RAKESH (DISPOSED ON : 2018-08-10 ) W.P.(CRL) 1772/2019 FILED BY RAKESH (DISPOSED ON : 2019-06-28 ) W.P.(CRL) 693/2019 FILED BY RAKESH (DISPOSED ON : 2019-03-08 ) W.P.(CRL) 1086/2019 FILED BY RAKESH (DISPOSED ON : 2019-04-15 ) W.P.(CRL) 632/2019 FILED BY RAKESH (DISPOSED ON : 2019-08-06 ) W.P.(CRL) 19/2022 FILED BY RAKESH (DISPOSED ON : 2022-01-05 ) W.P.(CRL) 1977/2022 FILED BY RAKESH (DISPOSED ON : 2022-08-30 ) W.P.(CRL) 1162/2023 FILED BY RAKESH (DISPOSED ON : 2024-05-30 )  P.S.-FIR NO. :(ANAND PARBAT-62/2002)
9	W.P.(CRL)-2827/2024 CRL.M.A. 27561/2024	JITENDER & ORS. V/s STATE NCT OF DELHI	PRAVESH BAHUGUNA
		OTHER DETAILS OF ADVOCATES: PRAVESH BAHUGUNA(PRAVESHBAHUGUNAADV@GMAIL.COM)(9811501020)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	

10	W.P.(CRL)-2930/2024 CRL.M.A. 28643/2024 CRL.M.A. 28644/2024	RAKESH KUMAR & ANR. V/s STATE GOVT OF NCT OF DELHI	RAVINDER SINGH	
		OTHER DETAILS OF ADVOCATES: RAVINDER SINGH(E2015RSA@GMAIL.COM)(9811614545)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
11	W.P.(CRL)-3337/2024 CRL.M.A. 32103/2024	KAFIL AHMED V/s STATE GOVT OF NCT OF DELHI THROUGH SHO & ANR.	MUSHTAQUE AHMAD, NASIR HUSSAIN, PARUL GOEL	
		OTHER DETAILS OF ADVOCATES: RAMJI PANDEY (MUSHTQUEA25@GMAIL.COM)(8687347592)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NASIR HUSSAIN(HNASIR457@GMAIL.COM)(8527999441)(PETITIONER) PARUL GOEL(ADVPARULGOEL@GMAIL.COM)(9873416566)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CONNAUGHT PLACE-71/2012) BAIL APPLN. 445/2013 FILED BY KAFEEL AHMED (DISPOSED ON : 2013-03-18 ) P.S.-FIR NO. :(CONNAUGHT PLACE-71/2012)
12	W.P.(CRL)-3699/2024 CRL.M.A. 35500/2024 CRL.M.A. 6299/2025	VIJENDER SINGH V/s THE STATE OF NCT OF DELHI THROUGH ITS THE COMMISSIONER OF POLICE DELHI POLICE HEADQUARTERS & ORS.	VIKRAM SINGH JAKHAR	
		OTHER DETAILS OF ADVOCATES: R.S JAKHAR (VSJAKHAR@HOTMAIL.COM)(9999722399)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIKRAM SINGH JAKHAR(VSJAKHAR@HOTMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(ADARSH NAGAR-822/2023)
<b>AFTER NOTICE MISC. MATTERS</b>				
13	CRL.REV.P.-1043/2018	STATE V/s AFZAL & ORS.	AMIT CHADHA, DR. AMIT MISHRA	
		OTHER DETAILS OF ADVOCATES: AMIT CHADHA()(9911116613)(PETITIONER)		P.S.-FIR NO. :(PUL PRAHLADPUR-138/2017)
14	CRL.A.-328/2019	AMARJEET SINGH V/s THE STATE & ANR	ANIL SHARMA, D.B YADAV	
		OTHER DETAILS OF ADVOCATES:		
15	CRL.A.-346/2019	ASHOK CHADDA V/s SEEMA YADAV	DEEPAK ARORA	
		OTHER DETAILS OF ADVOCATES:		
16	CRL.REV.P.-8/2022	ANUP PATRA V/s SANYUKTA NAYAK AND ANR	PRATAP KUMAR DASH	
		OTHER DETAILS OF ADVOCATES: ANUP PATRA(ANUP.PATRA@GMAIL.COM)(9990844105)(PETITIONER) SANYUKTA NAYAK (KSANYUKTA001@GMAIL.COM)(7042321761)(PETITIONER)		
17	CRL.REV.P.-651/2022 CRL.M.A. 20112/2022	RAMJI LAL V/s STATE & ORS.	SURENDER GUPTA, MISHIKA SINGH, JYOTI	
		OTHER DETAILS OF ADVOCATES: SURENDER GUPTA(SURENDERGUPTA.ADV@GMAIL.COM)(9811196644)(PETITIONER) SURENDER GUPTA(SURENDERGUPTA.ADV@GMAIL.COM)(9811196644)(PETITIONER) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MISHIKA SINGH(ADVMISHIKASINGH@GMAIL.COM)(9810187140)(RESPONDENT) JYOTI (JYOTITAMBER@GMAIL.COM)(8447451189)(PETITIONER)		
18	CRL.REV.P.-47/2023 CRL.M.A. 1222/2023	MINNI CHAUDHARY V/s IQBAI SINGH LAKRA	MEDHANSHU TRIPATHI	
		OTHER DETAILS OF ADVOCATES: MINNI CHAUDHARY ()(PETITIONER) MEDHANSHU TRIPATHI(MEDHANSHU@YAHOO.CO.IN)(9818238883)(PETITIONER) HARISH SHARMA (MEDHANSHU@YAHOO.CO.IN)(9350188064)(PETITIONER) IQBAL SINGH LAKRA ()(RESPONDENT)		
19	CRL.REV.P.-118/2023 CRL.M.A. 3199/2023	GAURI KHATRI AND ORS. & ORS. V/s SANJAY KHATRI	JUHI ARORA, ABHINAV GARG, MISHAL VIJ	
		OTHER DETAILS OF ADVOCATES: JUHI ARORA(ADVJUHI.ARORA@GMAIL.COM)(9654652295)(PETITIONER) JUHI ARORA(ADVJUHI.ARORA@GMAIL.COM)(9654652295)(PETITIONER) ABHINAV GARG(ABHINAV9370@GMAIL.COM)(8586035698)(RESPONDENT) MISHAL VIJ(MISHALVIJ@GMAIL.COM)(8800386667)(PETITIONER)		

20	CRL.REV.P.-251/2023	DEEPAK VERMA @ MAHESH KUMAR V/s PRADEEP KUMAR JAIN	MANOJ SHARMA	
		OTHER DETAILS OF ADVOCATES: MANOJ SHARMA (MANOJSHARMA.MKRC@GMAIL.COM)(981371649)(PETITIONER) JAVED (ADVOCATE786JAVED@GMAIL.COM){}(RESPONDENT)		
21	CRL.REV.P.-672/2023 CRL.M.A. 15934/2023	DEEPAK V/s STATE (NCTOFDELHI) AND ANR.	PRATEEK KUMAR	
		OTHER DETAILS OF ADVOCATES: RATEEK KUMAR (JAINKUMARLEGAL@OUTLOOK.COM9818451124)(9818451124)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (DABRI-1119/2022) BAIL APPLN. 796/2023 FILED BY DEEPAK (DISPOSED ON : 2023-04-20 )  P.S.-FIR NO. :(DABRI-1119/2022)
22	CRL.REV.P.-691/2023 CRL.M.A. 16862/2023	DAYA NAND V/s THE STATE (GOVT. OF NCT OF DELHI)	SAHIL MALIK, TANYA AGARWAL	
		OTHER DETAILS OF ADVOCATES: R.S. MALIK & ASSOCIATES(SAHIL.M2529@GMAIL.COM)(9910974494)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) TANYA AGARWAL(CHAMBERSOFTANYAAGARWAL@GMAIL.COM)(9910505591)(RESPONDENT)		P.S.-FIR NO. :(MOHAN GARDEN-608/2021)
23	CRL.REV.P.-861/2023 CRL.M.A. 22176/2023	AKASH SHARMA AND ORS V/s GOVT OF NCT OF DELHI AND ANR & ANR.	D. K. DEVESH, DHAN MOHAN MISHRA	
		OTHER DETAILS OF ADVOCATES: D.K DEVESH (ADV.DKDEVESH@GMAIL.COM)(9999779978)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DHAN MOHAN MISHRA(DHANMOHANDHC@GMAIL.COM)(9811180987)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (MAIDAN GARHI-117/2021) BAIL APPLN. 2647/2021 FILED BY DEEPAK KUMAR JHA (DISPOSED ON : 2021-08-25 ) BAIL APPLN. 2665/2021 FILED BY AJAY SHARMA (DISPOSED ON : 2021-08-25 )  P.S.-FIR NO. :(MAIDAN GARHI-117/2021)
24	CRL.REV.P.-919/2023 CRL.M.A. 23823/2023 CRL.M.A. 23824/2023	CENTRAL BUREAU OF INVESTIGATION V/s VIKAS SINGLA	ANJANI KUMAR RAI	
		OTHER DETAILS OF ADVOCATES: RAVI SHARMA (RAVI-SHARMA@LIVE.COM)(9650176161)(PETITIONER) MUDITJAIN (CONTACT@ADVMUDITJAIN.COM){}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CBI-AC1-2015-A-0001) BAIL APPLN. 1395/2015 FILED BY M LOGAPATHI (DISPOSED ON : 2015-08-13 ) BAIL APPLN. 1421/2015 FILED BY HITESH KUMAR (DISPOSED ON : 2015-08-13 ) BAIL APPLN. 1561/2015 FILED BY ABHISHEK KUMAR (DISPOSED ON : 2015-08-13 ) CRL.REV.P. 923/2023 FILED BY CBI (DISPOSED ON : 2023-09-04 ) CRL.REV.P. 882/2023 FILED BY CBI (D. OF HEARING : 2025-07-23 )  P.S.-FIR NO. :(CBI-AC1-2015-A-0001)
25	CRL.REV.P.-928/2023 CRL.M.A. 1076/2024 CRL.M.A. 26830/2024	AMIT SINGLA V/s JYOTI MITTAL	SUNIL KUMAR, SUNIL KUMAR, MISHIKA SINGH, MISHIKA SINGH	
		OTHER DETAILS OF ADVOCATES: SUNIL KUMAR(SUNILADV20@GMAIL.COM)(9811028518)(PETITIONER) SUNIL KUMAR(SUNILADV20@GMAIL.COM)(9811028518)(PETITIONER) JYOTI MITTAL(MAHI.BHOOMI@GMAIL.COM){}(RESPONDENT) MISHIKA SINGH (ADVMISHKASINGH@GMAIL.COM)(9810187140)(PETITIONER) MISHIKA SINGH(ADVMISHKASINGH@GMAIL.COM)(9810187140)(PETITIONER)		
26	CRL.REV.P.-1041/2023 CRL.M.A. 26846/2023 CRL.M.A. 26847/2023	MS. X V/s STATE & ANR.	MANOJ KUMAR	
		OTHER DETAILS OF ADVOCATES: KHAN COMPUTER (KHANCOMPUTERTISHAZARI@GMAIL.COM){}(PETITIONER) GAURAV SINGH TANWAR(GAURAVSINGH97167@GMAIL.COM)(9953777890)(RESPONDENT)		P.S.-FIR NO. :(GOKULPURI-41/2019)
27	CRL.REV.P.-1203/2023 CRL.M.A. 30530/2023	NAWAL KUMAR V/s NEETU VERMA	NAVIN BAINSLA, CHANDAN MISHRA	
		OTHER DETAILS OF ADVOCATES: NAVIN BAINSLA(NAVINBAINSLAOFFICE@GMAIL.COM)(9999123644)(PETITIONER) CHANDAN MISHRA(CHANDANMISHRAADVOCATE@GMAIL.COM)(9310856200)(RESPONDENT)		



28	CRL.REV.P.-1225/2023	RISHI V/s ROHIT KUMAR	RAJIV PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: RAJIV PRATAP SINGH(9910737518)(PETITIONER) RAJBIR SINGH SAGAR(RAJBIRSSAGAR@GMAIL.COM)(9910017625)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
29	CRL.REV.P.-1268/2023	ADITYA MALIK V/s ANIL SAINI	DROAN DUTT	
		OTHER DETAILS OF ADVOCATES: RAHUL SHARMA(WAKILRAHUL@GMAIL.COM)(9540005499)(PETITIONER) VIPUL(VIPUL1892@GMAIL.COM)(RESPONDENT)		
30	CRL.REV.P.-1300/2023 CRL.M.A. 33196/2023 WITH CRL.REV.P. 1304/2023 CRL.REV.P. 1305/2023	BHAGAT SINGH V/s NIKHIL AGGARWAL	AKASH BANSAL, MANISH KUMAR, RAVI KUMAR	
		OTHER DETAILS OF ADVOCATES: DEVESH PRATAP SINGH (AKASHB75@GMAIL.COM)(9990003110)(PETITIONER) NIKHIL AGARWAL (AGARWALNIKHIL137@GMAIL.COM)(RESPONDENT) MANISH KUMAR(EMAILTOMANISH@ICLOUD.COM)(9113437257)(RESPONDENT) RAVI KUMAR(1989RAVIKUMAR87@GMAIL.COM)(9953527085)(RESPONDENT)		
31	CRL.REV.P.-1304/2023 CRL.M.A. 33259/2023	BHAGAT SINGH V/s NIKHIL AGGARWAL	AKASH BANSAL, MANISH KUMAR, RAVI KUMAR	
		OTHER DETAILS OF ADVOCATES: AKASH BANSAL(AKASHB75@GMAIL.COM)(PETITIONER) AKASH BANSAL(AKASHB75@GMAIL.COM)(9990650484)(PETITIONER) NIKHIL AGARWAL(AGARWALNIKHIL137@GMAIL.COM)(RESPONDENT) MANISH KUMAR(EMAILTOMANISH@ICLOUD.COM)(9113437257)(RESPONDENT) RAVI KUMAR(1989RAVIKUMAR87@GMAIL.COM)(9953527085)(RESPONDENT)		
32	CRL.REV.P.-1305/2023 CRL.M.A. 33261/2023	BHAGAT SINGH V/s NIKHIL AGGARWAL	AKASH BANSAL, MANISH KUMAR, RAVI KUMAR	
		OTHER DETAILS OF ADVOCATES: DEVESH PRATAP SINGH(AKASHB75@GMAIL.COM)(999000311)(PETITIONER) AKASH BANSAL(AKASHB75@GMAIL.COM)(PETITIONER) MANISH KUMAR(EMAILTOMANISH@ICLOUD.COM)(9113437257)(RESPONDENT) RAVI KUMAR(1989RAVIKUMAR87@GMAIL.COM)(9953527085)(RESPONDENT)		
33	W.P.(CRL)-558/2024 CRL.M.A. 5142/2024	SANGHA ERECTORS PRIVATE LIMITED & ORS. V/s DOOSAN POWER SYSTEM INDIA PRIVATE LIMITED	RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: ANALYSIS LAW FIRM LLP(ANALYSISLAWFIRMLLP@GMAIL.COM)(9810953074)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
34	W.P.(CRL)-847/2024	JATINDER SINGH BHANGU V/s STATEGOVT. OF NCT OF DELHI	AAMIR CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: AMIR CHAUDHARY(MACLEXIS1@GMAIL.COM)(9650537236)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(I.G.I.AIRPORT-85/2022)
35	W.P.(CRL)-1730/2024	SIKANDER BEHL V/s STATE OF NCT OF DELHI & ANR	PRATYUSH PRASANNA	
		OTHER DETAILS OF ADVOCATES: PRATYUSH PRASANNA(PRATYUSH@PRASANNALAWCHAMBERS.IN)(9560071699)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MAIDAN GARHI-326/2022) W.P.(CRL) 2668/2022 FILED BY SMT MEENA CHAWLA (DISPOSED ON : 2025-01-22 ) P.S.-FIR NO. :(MAIDAN GARHI-326/2022)
36	W.P.(CRL)-2401/2024 CRL.M.A. 23478/2024	VIJAY SINGH & ANR. V/s THE STATE NCT OF DELHI & ORS.	SANAVVAR ALI	
		OTHER DETAILS OF ADVOCATES: S.A RAJPUT (SARAJPUT28@GMAIL.COM)(9891337341)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(RANHOLA-638/2022)
37	W.P.(CRL)-2472/2024 WITH W.P.(CRL) 2473/2024	NUPUR KHURANA V/s STATE (NCT OF DELHI) & ANR.	SHIVAM KUMAR	
		OTHER DETAILS OF ADVOCATES: SHIVAM KUMAR(ADVSHIVAMKR@GMAIL.COM)(7258010113)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MALVIYA NAGAR-348/2023) W.P.(CRL) 2473/2024 FILED BY TEENU KHURANA (D. OF HEARING : 2025-04-28 )

				W.P.(CRL) 2867/2024 FILED BY TRINESHA KHURANA (D. OF HEARING : 2025-04-28 ) P.S.-FIR NO. :(MALVIYA NAGAR-348/2023)
38	W.P.(CRL)-2473/2024	TEENU KHURANA V/s STATE (NCT OF DELHI) & ANR.	SHIVAM KUMAR	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MALVIYA NAGAR-348/2023) W.P.(CRL) 2472/2024 FILED BY NUPUR KHURANA (D. OF HEARING : 2025-04-28 ) W.P.(CRL) 2867/2024 FILED BY TRINESHA KHURANA (D. OF HEARING : 2025-04-28 ) P.S.-FIR NO. :(MALVIYA NAGAR-348/2023)
39	W.P.(CRL)-2867/2024 CRL.M.A. 27996/2024	TRINESHA KHURANA V/s STATE (NCT OF DELHI) & ANR.	SHIVAM KUMAR	
		OTHER DETAILS OF ADVOCATES: SHIVAM KUMAR (ADV..SHIVAM.KR@GMAIL.COM)(7258010113)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MALVIYA NAGAR-348/2023) W.P.(CRL) 2472/2024 FILED BY NUPUR KHURANA (D. OF HEARING : 2025-04-28 ) W.P.(CRL) 2473/2024 FILED BY TEENU KHURANA (D. OF HEARING : 2025-04-28 ) P.S.-FIR NO. :(MALVIYA NAGAR-348/2023)
40	W.P.(CRL)-2938/2024 CRL.M.A. 28758/2024	RAJESH GALHOTRA & ORS. V/s CBI & ANR.	NEHA NAGPAL, SANTOSH KUMAR ROUT	
		OTHER DETAILS OF ADVOCATES: ADITI SHRIVASTAVA(ADITI@NEEHANGPAL.COM)(0)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR ROUT(ADVSKROUT@YAHOO.COM)(9990432878)(RESPONDENT)		P.S.-FIR NO. :(CBI-050-2023-A-0001)
41	W.P.(CRL)-3353/2024 CRL.M.A. 32246/2024 WITH W.P.(CRL) 3359/2024	VIPUL LTD V/s STATE OF NCT OF DELHI AND ORS	VIKHYAT OBEROI	
		OTHER DETAILS OF ADVOCATES: VAIBHAV SETHI (OFFICEOFVOBEROI@GMAIL.COM)(8932998839)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-115/2024) W.P.(CRL) 3359/2024 FILED BY MANASI BERIWALA MAHAJAN (D. OF HEARING : 2025-04-28 ) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-115/2024)
42	W.P.(CRL)-3359/2024 CRL.M.A. 32292/2024	MANASI BERIWALA MAHAJAN V/s STATE OF NCT OF DELHI AND ORS	VIKHYAT OBEROI	
		OTHER DETAILS OF ADVOCATES: VIKHYAT OBEROI(OFFICEOFVOBEROI@GMAIL.COM)(8932998839)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-115/2024) W.P.(CRL) 3353/2024 FILED BY VIPUL LTD (D. OF HEARING : 2025-04-28 ) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-115/2024)
43	W.P.(CRL)-3379/2024 CRL.M.A. 32545/2024	MANISH KATTI V/s STATE OF NCT OF DELHI & ANR.	ABHISHEK GARG	
		OTHER DETAILS OF ADVOCATES: ABHISHEK GARG(ABHSIHEK@AGSLEGAL.COM)(9056299999)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-57/2023) BAIL APPLN. 55/2025 FILED BY SHARAFRAJ (DISPOSED ON : 2025-01-31 ) BAIL APPLN. 95/2025 FILED BY SANJAY KUMAR SINGH (DISPOSED ON : 2025-01-31 ) BAIL APPLN. 296/2025 FILED BY ROHIT JAIN (DISPOSED ON : 2025-01-31 ) BAIL APPLN. 643/2025 FILED BY DHYAN SINGH BANGARI (D. OF HEARING : 2025-05-19 ) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-57/2023)
44	W.P.(CRL)-3395/2024	FELIX JERALD V/s THE STATE OF TAMIL NADU THROUGH ITS SECRETARIAT & ORS.	SURYA PRAKASH	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(CCD II COIMBATORE CITY-

		SURYA PRAKASH (9871787075)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		123/2024)
45	W.P.(CRL)-3877/2024 CRL.M.A. 37445/2024 CRL.M.A. 37446/2024	HIMANSHU JUNEJA V/s STATE OF NCT OF DELHI & ANR.	SHAURYA SINGH, AALAM BIR SINGH NIJJAR	
		OTHER DETAILS OF ADVOCATES: SHAURYA SINGH(SINGHSHAURYA495@GMAIL.COM)(8373990125)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) AALAM BIR SINGH NIJJAR(AALAMNIJJAR@GMAIL.COM)(9958558661)(PETITIONER)		P.S.-FIR NO. :(TUGLAQ ROAD-135/2023)
46	W.P.(CRL)-3929/2024	SH. MUKESH KUMAR V/s THE STATE GOVT. OF NCT OF DELHI AND ORS.	AKSHIT AGGARWAL	
		OTHER DETAILS OF ADVOCATES: AKSHIT AGGARWAL(9896912016)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(CIVIL LINES-280/2016)
47	CRL.L.P.-56/2025 CRL.M.A. 2080/2025	CENTRAL BUREAU OF INVESTIGATION V/s R VASUDEVAN & ORS.	RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR(RAJESH.LAWS@GMAIL.COM)(9891235156)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-3-A-2009) CRL.M.C. 2515/2012 FILED BY R.VASUDEVAN (DISPOSED ON : 2022-08-08 ) CRL.M.C. 1629/2013 FILED BY ANKUR CHAWLA (DISPOSED ON : 2013-04-26 ) CRL.M.C. 2363/2014 FILED BY ANKUR CHAWLA (DISPOSED ON : 2014-05-23 ) W.P.(CRL) 3036/2018 FILED BY HARSH VARDHAN LODHA (DISPOSED ON : 2018-12-11 ) CRL.M.C. 416/2023 FILED BY R. VASUDEVAN (DISPOSED ON : 2024-02-21 ) CRL.M.C. 4107/2023 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2024-05-22 ) CRL.M.C. 8885/2023 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2024-05-22 ) P.S.-FIR NO. :(CBI-3-A-2009)
48	CRL.REV.P.(MAT.)-56/2025 CRL.M.A. 3804/2025 CRL.M.A. 3805/2025	ADVIKA SHARMA V/s SUMIT SHARMA	AYUSH SHARMA	
		OTHER DETAILS OF ADVOCATES: SACHIN KUMAR(SHKRDHC491@GMAIL.COM)(9999969369)(PETITIONER) SUMIT(SUMIT_15988@YAHOO.COM)(0)(RESPONDENT)		
49	W.P.(CRL)-174/2025 CRL.M.A. 1381/2025	LALIT V/s ADDITIONAL DEPUTY COMMISSIONER	UMESH CHANDRA SHARMA	
		OTHER DETAILS OF ADVOCATES: DRAWN (LEGALHELPIINDIA@GMAIL.COM)(9868235388)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
<b>CONNECTED MATTERS (ANMM)</b>				
50	CRL.A.-294/2019 CRL.M.A. 13965/2023 WITH CRL.A. 295/2019 CRL.A. 296/2019 CRL.A. 297/2019 CRL.A. 298/2019 CRL.A. 299/2019 CRL.A. 300/2019 CRL.A. 301/2019 CRL.A. 302/2019 CRL.A. 303/2019 CRL.A. 304/2019	RAMPAT SINGH V/s VARUN AGGARWAL	KULDEEP MANSUKHANI, SANJAY KUMAR KHANNA	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: KARAN SOKHI(ADVKARANSOKHI@GMAIL.COM)(9999116313)(PETITIONER) VARUN AGGARWAL (ADVKARANSOKHI@GMAIL.COM)(0)(PETITIONER) VARUN AGGARWAL (SUNILKNB@GMAIL.COM)(0)(PETITIONER) KULDEEP (KULDEEP.MANSUKHANI@YAHOO.COM)(0)(RESPONDENT) APEX (APEXLAW@HOTMAIL.COM)(0)(RESPONDENT) KULDEEO MANSUKHANI(KULDEEP_MANSUKHANI@YAHOO.COM)(0)(RESPONDENT) SANJAY KUMAR KHANNA(ADVKHANNA2002@GMAIL.COM)(9899305640)(RESPONDENT)		

51	CRL.A.-295/2019 CRL.M.A. 13781/2023	RAMPAT SINGH V/s VARUN AGGARWAL	KULDEEP MANSUKHANI, SANJAY KUMAR KHANNA	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR KHANNA(ADVKHANNA2002@GMAIL.COM)(9899305640)(RESPONDENT)		
52	CRL.A.-296/2019 CRL.M.A. 13896/2023	RAMPAT SINGH V/s VARUN AGGARWAL	KULDEEP MANSUKHANI, SANJAY KUMAR KHANNA	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: KARAN SOKHI(ADVKARANSOKHI@GMAIL.COM)()(PETITIONER) SANJAY KHANNA(ADVKHANNA2002@GMAIL.COM)(9899305640)(PETITIONER) KULDEEP MANSUKHANI(KULDEEP_MANSUKHANI@YAHOO.COM)()(RESPONDENT) SANJAY KUMAR KHANNA(ADVKHANNA2002@GMAIL.COM)(9899305640)(RESPONDENT)		
53	CRL.A.-297/2019	RAMPAT SINGH V/s VARUN AGGARWAL	KULDEEP MANSUKHANI, SANJAY KUMAR KHANNA	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR KHANNA(ADVKHANNA2002@GMAIL.COM)(9899305640)(RESPONDENT)		
54	CRL.A.-298/2019 CRL.M.A. 13968/2023	RAMPAT SINGH V/s VARUN AGGARWAL	KULDEEP MANSUKHANI, SANJAY KUMAR KHANNA	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: KULDEEP (KULDEEP_MANSUKHANI@YAHOO.COM)()(PETITIONER) SANJAY KHANNA (ADVKHANNA2002@GMAIL.COM)(9899305640)(RESPONDENT) SANJAY KUMAR KHANNA(ADVKHANNA2002@GMAIL.COM)(9899305640)(RESPONDENT)		
55	CRL.A.-299/2019 CRL.M.A. 13963/2023	RAMPAT SINGH V/s VARUN AGGARWAL	KULDEEP MANSUKHANI, SANJAY KUMAR KHANNA	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: VARUN (ADVKARANSOKHI@GMAIL.COM)()(PETITIONER) KARAN SOKHI(ADVKARANSOKHI@GMAIL.COM)(9999116313)(PETITIONER) KULDEEO MANSUKHANI(KULDEEP_MANSUKHANI@YAHOO.COM)()(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SANJAY KUMAR KHANNA(ADVKHANNA2002@GMAIL.COM)(9899305640)(RESPONDENT)		
56	CRL.A.-300/2019 CRL.M.A. 13966/2023	RAMPAT SINGH V/s VARUN AGGARWAL	KULDEEP MANSUKHANI, SANJAY KUMAR KHANNA	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: VARUN AGGARWAL (KULDEEP_MANSUKHANI@YAHOO.COM)()(PETITIONER) ADVKARAN SOKHI (ADVKARANSOKHI@GMAIL.COM)()(RESPONDENT) SANJAY KUMAR KHANNA(ADVKHANNA2002@GMAIL.COM)(9899305640)(RESPONDENT)		
57	CRL.A.-301/2019 CRL.M.A. 13782/2023	RAMPAT SINGH V/s VARUN AGGARWAL	KULDEEP MANSUKHANI, SANJAY KUMAR KHANNA	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR KHANNA(ADVKHANNA2002@GMAIL.COM)(9899305640)(RESPONDENT)		
58	CRL.A.-302/2019 CRL.M.A. 13897/2023	RAMPAT SINGH V/s VARUN AGGARWAL	KULDEEP MANSUKHANI, SANJAY KUMAR KHANNA	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: KARAN SOKHI(ADVKARANSOKHI@GMAIL.COM)(9999116313)(PETITIONER) SANJAY KHANNA(ADVKHANNA2002@GMAIL.COM)(9899305640)(PETITIONER) KULDEEP MANSUKHANI(KULDEEP_MANSUKHANI@YAHOO.COM)()(RESPONDENT) SANJAY KUMAR KHANNA(ADVKHANNA2002@GMAIL.COM)(9899305640)(RESPONDENT)		
59	CRL.A.-303/2019 CRL.M.A. 13964/2023	RAMPAT SINGH V/s VARUN AGGARWAL	KULDEEP MANSUKHANI, SANJAY KUMAR KHANNA	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: VARUN AGGARWAL (ADVKARANSOKHI@GMAIL.COM)()(PETITIONER) KARAN SOKHI(ADVKARANSOKHI@GMAIL.COM)(9999116313)(PETITIONER) KULDEEO MANSUKHANI(KULDEEP_MANSUKHANI@YAHOO.COM)()(RESPONDENT) KULDEEP (KULDEEP_MANSUKHANI@YAHOO.COM)()(RESPONDENT) SANJAY KUMAR KHANNA(ADVKHANNA2002@GMAIL.COM)(9899305640)(RESPONDENT)		
60	CRL.A.-304/2019 CRL.M.A. 13969/2023	RAMPAT SINGH V/s VARUN AGGARWAL	KULDEEP MANSUKHANI, SANJAY KUMAR KHANNA	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: SANJAY KHANNA (ADVKHANNA2002@GMAIL.COM)(9899305640)(PETITIONER) KULDEEP (KULDEEP_MANSUKHANI@YAHOO.COM)()(RESPONDENT)		

		SANJAY KUMAR KHANNA(ADVKHANNA2002@GMAIL.COM)(9899305640)(RESPONDENT)		
<b>FOR FINAL HEARING</b>				
61	CRL.REV.P.-637/2022 CRL.M.A. 19672/2022	ANIL ANDREWS V/s STATE NCT OF DELHI AND ANR.	MEGHNA KAR, VINEET KUMAR	
		OTHER DETAILS OF ADVOCATES: MEGHNA KAR(MEGHUKAR@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VINEET KUMAR(ADV.VINEETSINGH@GMAIL.COM)(9717803038)(RESPONDENT)		
62	CRL.REV.P.-1046/2023	MADAN SINGH V/s PREETI KHATRI	SANJAY SURI	
		OTHER DETAILS OF ADVOCATES: SANJAY SURI(SANSURI1964@YAHOO.COM)(9212165655)(PETITIONER) RISHABH RELAN(RISHABRELAN@GMAIL.COM)(9211212221)(PETITIONER) MADHUSUDAN BAYANA(MADHUSUDANBHAYANA@GMAIL.COM)()(RESPONDENT)		
<b>FOR COMPLIANCE</b>				
63	W.P.(CRL)-1376/2024(Disposed off case) CRL.M.A. 26145/2024 CRL.M.A. 8798/2025	MOHD. AYOUB MIR V/s STATE OF NCT OF DELHI AND ANR	SARTHAK MAGGON	
		OTHER DETAILS OF ADVOCATES: SARTHAK MAGGON (SARTHAK.MAGGON@SMLAWOFFICES.IN)(7045654395)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SARTHAK MAGGON(SARTHAK.MAGGON@SMLAWOFFICES.IN)(7045654395)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SARTHAK MAGGON()(7045654395)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-34/2002) W.P.(CRL) 865/2007 FILED BY HARBANS SINGH (DISPOSED ON : 2007-12-03 ) W.P.(CRL) 283/2009 FILED BY HARBANS SINGH (DISPOSED ON : 2009-03-17 ) W.P.(CRL) 1390/2009 FILED BY HARBANS SINGH (DISPOSED ON : 2009-10-14 ) W.P.(CRL) 1789/2010 FILED BY MOHD AYOUB MIR (DISPOSED ON : 2011-03-18 ) W.P.(CRL) 3299/2023 FILED BY MOHAMMAD AYOUB MIR (DISPOSED ON : 2024-02-29 )  P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-34/2002)

COURT NO. 22  
HON'BLE MR. JUSTICE MANOJ JAIN

Meeting link

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc015>

Meeting number

2513 856 5993

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

[mjcourtmaster@gmail.com](mailto:mjcourtmaster@gmail.com)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>TOP OF THE BOARD</b>				
1	CM(M)-3790/2024 CM APPL. 16419/2021	SDMC V/s DEEPAK MEHTA	TUSHAR SANNU DAHIYA	
		OTHER DETAILS OF ADVOCATES:		
2	W.P.(C)-10842/2016 CM APPL. 2361/2018 CM APPL. 37858/2018	ASHISH DABAS V/s DELHI DEVELOPMENT AUTHORITY	RAJIV VIRMANI & PARTH MULLICK, RAJIV	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: RAJIV()(9810731942)(PETITIONER) RAJIV VIRMANI & PARTH MULLICK()(9810731942)(PETITIONER)		
<b>FOR ADMISSION</b>				
3	CM(M)-1057/2022 CM APPL. 43424/2022	GIRIRAJ V/s SATYAWATI @ SATBATI	SAURABH KANSAL	
		OTHER DETAILS OF ADVOCATES: SAURABH KANSAL, PALLAVI SHARMA KANSAL, (YOGENDER.SINGH306@GMAIL.COM)(8527305402)(PETITIONER) KAMAL SHARMA (KAMALSHARMA020895@GMAIL.COM)(8860187565)(RESPONDENT)		
4	CM(M)-1657/2023 CM APPL. 52730/2023	M/S KANGRA CO OPERATIVE BANK LTD V/s SEEMA SHARMA	SAURABH SUMAN SINHA	
		OTHER DETAILS OF ADVOCATES:		
<b>AFTER NOTICE MISC. MATTERS</b>				
5	CMI-3/2024 CM APPL. 3476/2024 CM APPL. 3477/2024 CM APPL. 3478/2024	MEERA DEVI & ORS. V/s SURENDER GUPTA	GAYATRI PURI	
		OTHER DETAILS OF ADVOCATES: GAYATRI PURI(GAVATRIPURIADV@GMAIL.COM)(9899901068)(PETITIONER) GAYATRI PURI(GAVATRIPURIADV@GMAIL.COM)(9899901068)(PETITIONER)		
6	CM(M)-606/2016 CM APPL. 22952/2016 CM APPL. 27414/2016 CM APPL. 15436/2017	KULDEEP SINGH HOODA V/s OMAR MOHD & ORS	N S VASISHT & M P BHARGAVA, DHANESH RELAN, N S VASHIAST, DALEEP DHYANI	
		OTHER DETAILS OF ADVOCATES:		
7	CM(M)-583/2017 CM APPL. 20048/2017	EMPLOYEES STATE INSURANCE CORPORATION V/s M/S COOL ALL BEVERAGES PVT LTD	SAURABH CHADDA, NARENDRA M SHARMA, ANUBHA BHARDWAJ, DEV PRAKASH BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: ANUBHA BHARDWAJ(ANUBHABHARDWAJ77@GMAIL.COM)(9811503304)(PETITIONER) ANUBHA BHARDWAJ(ANUBHABHARDWAJ77@GMAIL.COM)(9811503304)(PETITIONER) DEV PRAKASH BHARDWAJ(DEVPBHARDWAJCGSC@GMAIL.COM)(9810118825)(PETITIONER) ANUBHA BHARDWAJ(ANUBHABHARDWAJ77@GMAIL.COM)(9811503304)(PETITIONER)		
8	CM(M)-1119/2018	SUSHILA SOMANI V/s KIRAN SOMANY & ORS	GAURAVE BHARGAVA, RAHUL VASUDEV	
		OTHER DETAILS OF ADVOCATES: GAURAVE BHARGAVA()(9350531539)(PETITIONER) RAHUL VASUDEV(VASUDEV.18JAN@GMAIL.COM)(9650761067)(RESPONDENT) RAHUL VASUDEV(VASUDEV.18JAN@GMAIL.COM)(9650761067)(RESPONDENT)		
9	CM(M)-857/2019 CM APPL. 25881/2019 CM APPL. 39160/2022 CM APPL. 9599/2024	HARISH SHARMA V/s ANIL CHAWLA	ASHISH MIDDHA, PURAV MIDDHA, MOHIT KUMAR, VINEETH S, ASHOK KUMAR, MOHIT KUMAR	

		OTHER DETAILS OF ADVOCATES: ASHISH MIDDHA(9810057257)(PETITIONER) ASHISH MIDDHA (PMIDDHA@GMAIL.COM)(9810057257)(PETITIONER) ATZ LEGAL (ATZLEGAL@GMAIL.COM)(9650320000)(RESPONDENT) ROCKETMAIL(ASHISHMIDDHA@ROCKETMAIL.COM)(9810057257)(PETITIONER) R(9810057257)(PETITIONER) ASHISH MIDDHA(ASHISHMIDDHA@ROCKETMAIL.COM)(9810057257)(PETITIONER) VINEETH S(NEWIDV@GMAIL.COM)(9810617637)(RESPONDENT) ASHOK KUMAR(SAMPRAHUTAETAKHANDTA@GMAIL.COM)(9650828851)(RESPONDENT) MOHIT KUMAR(MOHITKJ9@GMAIL.COM)(7503605300)(RESPONDENT)		
10	CM(M)-446/2022 CM APPL. 22947/2022	M/S AMARPREET SHUTTERINGS V/s M/S OM CONSTRUCTION COMPANY & ANR.	SATVINDER SINGH	
		OTHER DETAILS OF ADVOCATES: SATVINDER SINGH , ROBIN BANSAL(SSLEGALSOLUTIONS1201@GMAIL.COM)(9310905051)(PETITIONER) JATIN SAPRA(JATINADVOCATE@GMAIL.COM)(9310905051)(RESPONDENT)		
11	CM(M)-668/2022 CM APPL. 30951/2022 CM APPL. 20884/2023 CM APPL. 36202/2024	DELHI EDUCATION SOCIETY THROUGH ITS SECRETARY V/s NISAR AHMED & ORS.	PRITISH SABHARWAL, TUSHAR SANNU DAHIYA	
		OTHER DETAILS OF ADVOCATES: PRITISH SABHARWAL(PRITISHSABHARWAL1@GMAIL.COM)(9871878690)(PETITIONER) SHAKAUL HASSAN(8923973447)(RESPONDENT) NISAR AHMED(9136154040)(RESPONDENT) WAJEEH(WAJEEH@WAJEEHSHAFIQ.IN)(9136154040)(RESPONDENT) TUSHAR SANNU(ADV.TUSHARSANNU@GMAIL.COM)(9911991166)(PETITIONER) WAJEEH(WAJEEH@WAJEEHSHAFIQ.IN)(9136154040)(RESPONDENT) PRITISH SABHARWAL(PRITISHSABHARWAL1@GMAIL.COM)(9871878690)(RESPONDENT) ALY MIRZA(ALY_MIRZA@YAHOO.COM)(9871878690)(RESPONDENT) PRITISH SABHARWAL(PRITISHSABHARWAL1@GMAIL.COM)(9871878690)(PETITIONER) PRITISH SABHARWAL(PRITISHSABHARWAL1@GMAIL.COM)(9871878690)(PETITIONER) ALY MIRZA(ALY_MIRZA@YAHOO.COM)(9871878690)(RESPONDENT) WAJEEH(WAJEEH@WAJEEHSHAFIQ.IN)(9136154040)(RESPONDENT) NEERAJ GUPTA & DIVYA GATTANI(INFO@JUSLAWOFFICES.COM)(9811267045)(RESPONDENT) TUSHAR SANNU DAHIYA(ADV.TUSHARSANNU@GMAIL.COM)(9171677488)(RESPONDENT)		
12	CM(M)-1125/2022 CM APPL. 45432/2022	DALIP KAPOOR (DECEASED) THR LRS V/s VIJAY VOHRA & ORS.	PRASHANT DIWAN, RAHUL SINGHAL	
		OTHER DETAILS OF ADVOCATES: PRASHANT DIWAN(ADVDIWANS@GMAIL.COM)(9811937371)(PETITIONER) R(5718371775)(RESPONDENT) PARVEEN (8800753905)(RESPONDENT) NEELAM (982045569)(RESPONDENT) KULDEEP KAPOOR(9810340977)(RESPONDENT) REKHA(9999108655)(RESPONDENT) VIJAY VOHRA(9899565868)(RESPONDENT) POONAM(7789384978)(RESPONDENT) RAHUL SINGHAL(RAHUL.SINGHAL7@GMAIL.COM)(9899386610)(RESPONDENT) RAHUL SINGHAL(RAHUL.SINGHAL7@GMAIL.COM)(9899386610)(RESPONDENT)		
13	CM(M)-1191/2022	SMT KUHU V/s SHRI RAJINDER PRASAD PANDYA (SINCE DECEASED)	KUBER BODDH	
		OTHER DETAILS OF ADVOCATES: HARPREET SINGH BAWA(9999564413)(PETITIONER)		
14	CM(M)-4/2023	MOHD. NAEEM V/s MOHD. SALMAN	NAGENDRA KASANA	
		OTHER DETAILS OF ADVOCATES: NAGENDRA KASANA(9818518620)(PETITIONER)		
15	CM(M)-414/2023 CM APPL. 12426/2023	SAROJ SHARMA DECEASED THR LRS V/s MUNICIPAL CORPORATION OF DELHI AND ORS	ANUROOP P.S	
		OTHER DETAILS OF ADVOCATES: ANUROOP P S , VIKAS DUDEJA (ADV.ANUROOP@GMAIL.COM)(9582818838)(PETITIONER)		
16	CM(M)-533/2023 CM APPL. 15800/2023	CBRE SOUTH ASIA PVT LTD V/s MS OM PRAKASH MUKUND LAL AND CO & ANR.	PRATIK MALIK	
		OTHER DETAILS OF ADVOCATES: PRATIK MALIK , PRIYAM KAMRA (PRATIK@COPM.IN)(9818199302)(PETITIONER) ANSLEGAL(ADITI@ANSLEGAL.IN)(9818199302)(RESPONDENT) ANKIT(ANKIT@ANSLEGAL.IN)(9871645985)(RESPONDENT)		
17	CM(M)-909/2023 CM APPL. 28842/2023 WITH CM(M) 1015/2023	AJAY YADAV V/s CAPITAL LAND BUILDERS & ORS.	HEM KUMAR	

		OTHER DETAILS OF ADVOCATES: HEM KUMAR(HEMKUMAR494@GMAIL.COM)(9868578517)(PETITIONER) HIMANI AGGRWAL(HIMANIAGGARWAL.ADV@GMAIL.COM){}(RESPONDENT)	
18	CM(M)-1015/2023 CM APPL. 33118/2023	SH S S BHORA V/s CAPITAL LAND BUILDERS PVT. LTD. & ORS.	VIVEK SHARMA
		OTHER DETAILS OF ADVOCATES: VIVEK SHARMA(LEGALHEIGHTS@HOTMAIL.COM)(9891500018)(PETITIONER) HEM KUMAR(HEMKUMAR494@GMAIL.COM){}(RESPONDENT) HIMANI(HIMANIAGGARWAL.ADV@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
19	CM(M)-1177/2023 CM APPL. 37868/2023 CM APPL. 41272/2023	SH. AMIT MUDGAL V/s SHRI SANJAY GUPTA (HUF)	PAWAN KUMAR RAWAL, SUNIL DUTT DIXIT
		OTHER DETAILS OF ADVOCATES: P K RAWAL , TARUN AGARWAL & AGARWAL, AMIT KUMAR(PAWANRAWAL_ADVOCATE@YAHOO.CO.IN)(9810008623)(PETITIONER) SD(SDOFFICE2@GMAIL.COM){}(RESPONDENT) SUNIL DUTT DIXIT(SUNILDIXIT2008@GMAIL.COM)(9312832910)(PETITIONER) DV(ADVOCATES17V@GMAIL.COM){}(RESPONDENT) SUNIL DUTT DIXIT(SUNILDIXIT2008@GMAIL.COM)(9312832910)(RESPONDENT)	
20	CM(M)-1293/2023 CM APPL. 41512/2023 WITH CM(M) 1521/2023	VEE PEE FABRIC PRIVATE LIMITED (FORMERLY MAPS CREATION PRIVATE LIMITED) V/s PAWAN NAHATA	SAMRIDHI, SHUBHANSHU SINGH
		OTHER DETAILS OF ADVOCATES: KAUSHIK CHATTERJEE(VAKALATINDIA@GMAIL.COM)(9038090848)(PETITIONER) RSANWARIA(RSANWARIA22@GMAIL.COM){}(RESPONDENT) SAMRIDHI (ADVOCATE.SAMRIDHI99@GMAIL.COM)(9654713565)(PETITIONER) SHUBHANSHU SINGH(SHUBHANSHUSINGH@GMAIL.COM)(9971286429)(PETITIONER)	
21	CM(M)-1521/2023 CM APPL. 48189/2023 WITH CM(M) 1293/2023	VEE PEE FABRIC PRIVATE LIMITED FORMERLY MAPS CREATION PRIVATE LIMITED V/s PAWAN NAHATA	SAMRIDHI
		OTHER DETAILS OF ADVOCATES: KAUSHIK CHATTERJEE, SAMRIDHI(VAKALATINDIA@GMAIL.COM)(9038090848)(PETITIONER) PAWAN NAHATA(RSANWARIA22@GMAIL.COM)(9831872206)(PETITIONER) PAWAN(RSANWARIA22@GMAIL.COM)(9831872206)(RESPONDENT)	
22	CM(M)-1671/2023 CM APPL. 53109/2023	RUPINDER KAUR V/s SANTOKH KAUR & ORS.	NOOR ALAM, SUMIT SINGH BENIPAL
		OTHER DETAILS OF ADVOCATES: AJEET SHUKLA & NOOR ALAM(NOORALAM22@GMAIL.COM)(9717820857)(PETITIONER) SUMIT SINGH BENIPAL(NIRBHAYSINGH105@GMAIL.COM)(9650610540)(PETITIONER)	
23	CM(M)-1968/2023 CM APPL. 61663/2023	FOOD CORPORATION OF INDIA V/s SHIVALAYA CONSTRUCTION COMPANY PVT LTD	KUNAL ANAND
		OTHER DETAILS OF ADVOCATES: RICHA KAPOOR(OFFICE@MARKLEGAL.CO.IN)(9810400407)(PETITIONER) SCCGROUP(INFO@SCCGROUP.CO.IN){}(RESPONDENT) RAKESH BENIWAL(RAKESHBENIWAL12142@GMAIL.COM){}(RESPONDENT)	
24	CM(M)-2042/2023 CM APPL. 64063/2023	M/S HARDWYN INDIA INC. V/s SUNNY KUMAR BANSAL	HITESH
		OTHER DETAILS OF ADVOCATES: MANISH K BISHNOI, HITESH(HITESHLODWAL17@GMAIL.COM){}(PETITIONER) GAURAV(GAURAVGAURADVOCATE@GMAIL.COM){}(RESPONDENT) VANSHIKA (SUNNY9891500913@GMAIL.COM){}(RESPONDENT) RAMDANDEEP(RAMANSINGH.3587@GMAIL.COM){}(RESPONDENT) VANSHIKA BANSAL(SUNNY9891500913@GMAIL.COM){}(RESPONDENT)	
25	CM(M)-2085/2023 CM APPL. 65380/2023 CM APPL. 65382/2023 CM APPL. 65383/2023 WITH CM(M) 2086/2023 CM(M) 2094/2023	NBCC INDIA LTD. V/s MAVERICK DEVELOPERS AND COLONISERS PVT. LTD.	DEBARSHI BHADRA
		OTHER DETAILS OF ADVOCATES: DEBARSHI BHADRA(DEBARSHIBHADRA@DBLO.IN)(9899091969)(PETITIONER) MAVERICK DEVELOPERS(AKSHAT@GJPARTNER.IN)(9899917111)(RESPONDENT) MAVERICK DEVELOPERS(AKSHAT@GJPARTNER.IN)(9899917111)(RESPONDENT)	
26	CM(M)-2086/2023 CM APPL. 65384/2023 CM APPL. 65386/2023 CM APPL. 65387/2023	NBCC INDIA LTD. V/s MAVERICK DEVELOPERS AND COLONISERS PVT. LTD.	DEBARSHI BHADRA
		OTHER DETAILS OF ADVOCATES: DEBASRSHI BHADRA(DEBARSHIBHADRA@DBLO.IN)(9899091969)(PETITIONER) AKSHAT (AKSHAT@GJPARTNERS.IN){}(RESPONDENT)	



27	CM(M)-2094/2023 CM APPL. 65497/2023 CM APPL. 65499/2023 CM APPL. 65500/2023	NBCC (INDIA) LTD. V/s MAVERICK DEVELOPERS AND COLONISERS PVT. LTD.	DEBARSHI BHADRA	
		OTHER DETAILS OF ADVOCATES: DEBARSHI BHADRA(DEBARSHIBHADRA@DBLO.IN)(9899091969)(PETITIONER) AKSHAT GUPTA (AKSHAT@GJPARTNERS.IN)()(RESPONDENT)		
28	CM(M)-56/2024 CM APPL. 1740/2024	M/S SKD INDIA PVT LTD V/s M/S WAHID INTERIOR WORKS	JAMES P THOMAS	
		OTHER DETAILS OF ADVOCATES: JAMES P THOMAS ,RAVI SAGAR (ADV.JPTHOMAS@GMAIL.COM)(9910379956)(PETITIONER) RKS (ADV.RKS.SIKRIWAL@GMAIL.COM)()(RESPONDENT)		
29	CM(M)-227/2024 CM APPL. 7060/2024	NEETA VARMANI V/s ANJU GUPTA AND ORS	JINENDRA JAIN	
		OTHER DETAILS OF ADVOCATES: JINENDRA JAIN, ASSOCIATES(ADVOCATEJJAIN@GMAIL.COM)(9811160427)(RESPONDENT) MAHAVIR SHARMA(MAHAVIRSHARMA32@YAHOO.COM)()(RESPONDENT)		
30	CM(M)-1864/2024 CM APPL. 8732/2024	M/S RICHA CONSTRUCTIONS CO V/s M/S NBCC (INDIA) LTD	MADHUMITA BHATTACHARJEE, VIKRANT PACHNANDA	
		OTHER DETAILS OF ADVOCATES: MADHUMITA BHATTACHARJEE(BHATTACHARJEE.MADHUMITA@GMAIL.COM)(9811785211)(PETITIONER) VIKRANT(VIKRANT.PACHNANDA@GMAIL.COM)(9871138313)(RESPONDENT) VIKRANT PACHNANDA(VIKRANT.PACHNANDA@GMAIL.COM)(9871138313)(RESPONDENT)		
31	CM(M)-1969/2024 CM APPL. 11618/2024	VIMLA V/s SUMAN LATA (D) THROUGH LEGAL REPRESENTATIVES RAVI GAUTAM	S. B TRIPATHI	
		OTHER DETAILS OF ADVOCATES: S B TRIAPTHI(SHIVE@SBTRIPATHIADVOCATE.COM)(9999003214)(PETITIONER) RAVI()(9810941538)(RESPONDENT) NIMMISH SHARMA(NIMMISHARMAADV@GMAIL.COM)()(RESPONDENT)		
32	CM(M)-2033/2024 CM APPL. 13497/2024 CM APPL. 13498/2024	ASHA BHARDWAJ V/s SH. VIJAY KAUSHAL AND ORS.	DALIP KUMAR SANTOSHI	
		OTHER DETAILS OF ADVOCATES: DALIP KUMAR SANTOSHI(AD.DALIPKUMARSANTOSHI@GMAIL.COM)(9350260711)(PETITIONER) KAUSHAL(ENQUIRY@KAUSHALACADEMY.ORG)()(RESPONDENT) PRAVAN(PRAVANAVKAUSHAL1610@GMAIL.COM)()(RESPONDENT) RAVISH(RAVISH.GOEL@GMAIL.COM)()(RESPONDENT)		
33	CM(M)-2105/2024	AARGUS GLOBAL LOGISTICS PVT LTD V/s ICON INTERNATIONAL	ANKUR GARG	
		OTHER DETAILS OF ADVOCATES: MAP LEGAL, LAW OFFICE(OFFICIAL@MAPLEGAL.IN)(9999259904)(PETITIONER) ICON INTERNATIONAL(ACCOUNTS@ICONINTERNATIONAL.CO.IN)()(RESPONDENT) SHABAZ(SHABAZ@ICONINTERNATIONAL.CO.IN)()(RESPONDENT)		
34	CM(M)-2149/2024 CM APPL. 16734/2024	AMANDEEP KAUR V/s M/S VOLEX PRODUCT INDIA	BHUVNESHWER SHARMA	
		OTHER DETAILS OF ADVOCATES: PREETI SRIVASTAVA (ADVAMITSRIVASTAVA3406@GMAIL.COM ) (9625889082)(PETITIONER) CHETAN (CHETAN@INTEGRITASLAWFIRM.COM )()(RESPONDENT) JITINSESEKARIA(JITINSESEKARIA@GMAIL.COM )()(RESPONDENT) RPRASASEKARIA(RPRASASEKARIA@GMAIL.COM )()(RESPONDENT)		
35	CM(M)-2175/2024 CM APPL. 17193/2024 CM APPL. 19953/2024	SHOMIT FINANCE LIMITED V/s ARUN KUMAR SHARMA	SHOHIT CHAUDHRY	
		OTHER DETAILS OF ADVOCATES: SHOMIT (INFO@PRAGATIGROUP.IN)()(PETITIONER) SHOHIT CHAUDHARY & PANKAJ AGARWAL(SHOHIT@SHOHIT.COM)(9999091964)(PETITIONER) ARUN (ARUNSHARMAJMTS@GMAIL.COM)(9810080627)(RESPONDENT)		
36	CM(M)-2185/2024 CM APPL. 17634/2024	DR P P SINGH V/s SHRI ARVIND TRIPATHI	ANUPAM SRIVASTAVA, NAVEEN KUMAR TRIPATHI	
		OTHER DETAILS OF ADVOCATES: DHAIRYA GUPTA(DHAIRYA@TCL-INDIA.NET)(9811128170)(PETITIONER) P P SINGH(PPSINGH.UROLOGIST@GMAIL.COM)(9811117795)(PETITIONER) ARVIND()(9971133566)(RESPONDENT) ATRIPATHI(ATRIPATHI17@REDIFFMAIL.COM)()(RESPONDENT) NAVEEN KUMAR TRIPATHI(NAVEENTRIPATHI3012@GMAIL.COM)(9810419936)(RESPONDENT)		

37	CM(M)-2542/2024 CM APPL. 27880/2024	MAZHAR IQBAL V/s MOHD ALAM ANSARI & ORS.	KARUNESH TANDON, PINKU SINGH, HIMANSHU CHAND	
		OTHER DETAILS OF ADVOCATES: TANDON LAW ASSOCIATES(KARUNESHTANDON@GMAIL.COM)(9810565403)(PETITIONER) ALAM()(9560471814)(RESPONDENT) PINKU SINGH (PINKUSINGHADV@GMAIL.COM)(9818349856)(PETITIONER) HIMANSHU CHAND(HIMANSHUCHAND765@GMAIL.COM)(9871603392)(RESPONDENT)		
38	CM(M)-2872/2024 CM APPL. 37867/2024 CM APPL. 37868/2024	MANISHA TYAGI @ MANISHA SHAH V/s BALJEET SINGH	RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: DSN LEGAL(INFO@DSNLEGAL.COM)(9310707170)(PETITIONER) DEEPIKA(ADVDEEPIKA@YAHOO.COM)(0)(RESPONDENT)		
39	CM(M)-2904/2024 CM APPL. 38663/2024 CM APPL. 38664/2024	BRAHAM PRAKASH V/s DEPUTY COMMISSIONER (SOUTH-WEST) & ANR.	ANIL KUMAR AGGARWAL	
		OTHER DETAILS OF ADVOCATES:		
40	CM(M)-3364/2024 CM APPL. 52645/2024	NARENDER KUMAR ARORA V/s DR. NIRMALJEET SINGH ARORA & ORS.	TARUN SINGLA, VANDANA SEHGAL	
		OTHER DETAILS OF ADVOCATES: TARUN SINGLA & K C JOSHI(MCLLAWOFFICES@GMAIL.COM)(9810202014)(PETITIONER) NIRMALJEET(NARORA64@GMAIL.COM)(0)(RESPONDENT) MARTINA(MARTINAWUSALONS@GMAIL.COM)(0)(RESPONDENT) DEEPTI(DEEPTIPRAFUL@GMAIL.COM)(0)(RESPONDENT) VANDANA SEHGAL(VANDANA@VSLAW.CO.IN)(9871733249)(RESPONDENT)		
41	CM(M)-3443/2024 CM APPL. 55450/2024	SHRI SANATAN DHARM MANDIR TRUST(REGD) V/s JAI PRAKASH & ORS.	RADHIKA KHUSHALDAS	
		OTHER DETAILS OF ADVOCATES: A MAITRI(ARUNMAITRIP57@GMAIL.COM)(9810146222)(PETITIONER) SANDEEP(SANDEEPJINDALS@REDIFFMAIL.COM)(0)(RESPONDENT)		
42	CM(M)-3719/2024 CM APPL. 63282/2024	SHRI SANATAN DHARAM MANDIR TRUST REGD V/s RAMESH ALAGH (EXPIRED) THRU LRS AND ORS.	RADHIKA KHUSHALDAS	
		OTHER DETAILS OF ADVOCATES: A MAITRI(ARUNMAITRIP57@GMAIL.COM)(9810146222)(PETITIONER) A MAITRI(ARUNMAITRIP57@GMAIL.COM)(9810146222)(PETITIONER) SANDEEP(SANDEEPJINDALS@REDIFFMAIL.COM)(0)(RESPONDENT) SANDEEP(SANDEEPJINDALS@REDIFFMAIL.COM)(0)(RESPONDENT)		
43	CM APPL. 6954/2025 In CM(M)-3788/2024	SUDHAKAR REDDY V/s KAKARTHI @ AARTHI	HARSHA GOLLAMUDI, MEENA MEHTANI GUPTA	
		OTHER DETAILS OF ADVOCATES: G CHAMBERS LAWYERS & ASSOCIATES(HARSHA.G@GCHAMBERS.ORG)(8285439697)(PETITIONER) MEENA(ADVMEHTANIMEENA@GMAIL.COM)(0)(RESPONDENT) G CHAMBERS LAWYERS (HARSHA.G@GCHAMBERS.ORG)(8285439697)(PETITIONER) MEENA MEHTA (ADVMEHTANIMEENA@GMAIL.COM)(0)(PETITIONER) MEENA MEHTANI GUPTA(ADVMEHTANIMEENA@GMAIL.COM)(9560289902)(RESPONDENT)		
44	CM(M)-3837/2024	SH NAVED AHMED V/s HAFIZ TANZEEM AHMED & ORS.	ANIS AHMED	
		OTHER DETAILS OF ADVOCATES: ANIS AHMED, RIZWAN(ANESAHMEDADVOCATE.@GMAIL.COM)(9818843330)(PETITIONER)		
45	CM(M)-3857/2024 CM APPL. 67386/2024	M/S OTS LIMITED V/s M/S ALUTECH INDUSTRIES	PRAVEEN SURI	
		OTHER DETAILS OF ADVOCATES: PRAVEEN SURI(PRAVEENSURI73@GMAIL.COM)(9810928188)(PETITIONER) ALUTECH PANELS(ALUTECHPANELS@GMAIL.COM)(0)(RESPONDENT)		
46	CM(M)-3944/2024 CM APPL. 69751/2024 CM APPL. 69752/2024	CRESCITA GLOBAL PRIVATE LIMITED V/s KUDU KNIT PROCESS PRIVATE LIMITED	SHREYA MUNOTH, ANIL KUMAR PRUTHI	
		OTHER DETAILS OF ADVOCATES: SHREYA MUNOTH , AMRITANDA CHAKRAVORTY(SHREYA@CSMCHAMBERS.COM)(9958498446)(PETITIONER) FABRICS(FABRICS@KUDUONLINE.COM)(0)(RESPONDENT) KUDU(DELHI@KUDUONLINE.COM)(0)(RESPONDENT) KUDU(ACCOUNTS@KUDUONLINE.COM)(0)(RESPONDENT) ANIL KUMAR PRUTHI(ANILPRUTHI25@HOTMAIL.COM)(9891176191)(PETITIONER)		
47	CM(M)-3946/2024 CM APPL. 69835/2024	HAVELLS INDIA LTD V/s WANDERLUST SOULS PROPRIETORSHIP CONCERN THROUGH ITS AUTHORIZED REPRESENTATIVE SH RAKESH TIWARI	NIRAJ SINGH	

		OTHER DETAILS OF ADVOCATES:		
48	CM(M)-4051/2024	HARJEET SINGH V/s M/S M.R. PROVIEW REAL TECH PVT. LTD.	SAGAR SAXENA	
		OTHER DETAILS OF ADVOCATES: SAGAR SAXENA (SAGARNASSOCIATES@GMAIL.COM)(9871156571)(PETITIONER) RERA (RERA@MRPROVIEWREALTECH.CO.IN)(0)(RESPONDENT) MRPROVIEW GROUP(INFO@MRPROVIEWGROUP.COM)(0)(RESPONDENT)		
49	CM(M)-4071/2024 CM APPL. 72884/2024	HARISH KUMAR B V/s M/S ORIENTAL TRIMEX LTD	SHREYA MUNOTH	
		OTHER DETAILS OF ADVOCATES: SHREYA MUNOTH , AMRITANDA CHAKRAVORTY(SHREYA@CSMCHAMBERS.COM)(9958498446)(PETITIONER) ORIENTAL TRIMEX LTD(ORIENTALTRIMEXLIMITED@GMAIL.COM)(0)(RESPONDENT)		
50	CM(M)-4097/2024 CM APPL. 73763/2024 CM APPL. 9538/2025	M/S LENSWARE INNOVATIONS PRIVATE LIMITED V/s INDIAN BANK	SOIBAL GUPTA	
		OTHER DETAILS OF ADVOCATES: SOIBAL GUPTA(SOIBAL.GUPTA@OUTLOOK.COM)(8920466214)(PETITIONER) SKR LAW FIRM(SKRLAWFIRMS@GMAIL.COM)(0)(RESPONDENT) SOIBAL GUPTA(SOIBAL.GUPTA@OUTLOOK.COM)(8920466214)(PETITIONER) SKR LAW FIRMS(SKRLAWFIRMS@GMAIL.COM)(0)(RESPONDENT)		
51	CM(M)-4104/2024 CM APPL. 74070/2024 CM APPL. 18296/2025	SHRI SHIV KUMAR JINDAD V/s CAPITAL LAND BUILDERS PRIVATE LIMITED AND OTHERS	MANPREET KAUR	
		OTHER DETAILS OF ADVOCATES:		
52	CM(M)-364/2025 CM APPL. 10664/2025	NEERAJ CHOPRA V/s BEENA S. AGGARWAL & ORS.	DEEPALI PAWAR	
		OTHER DETAILS OF ADVOCATES:		
53	CM(M)-427/2025 CM APPL. 13036/2025 CM APPL. 13039/2025	HEMANT GUPTA V/s UNION BANK OF INDIA	PAYAL GUPTA	
		OTHER DETAILS OF ADVOCATES: PAYAL GUPTA (JURIS@HEMANTGUPTA.IN)(0)(PETITIONER) UNION BANK OF INDIA(CUSTOMERCARE@UNIONBANKOFINDIA.COM)(0)(RESPONDENT)		
54	EX.F.A.-17/2021 CM APPL. 43413/2021	KIRAN SETHI V/s BOMBAY MERCANTILE CO-OPERATIVE BANK LTD & ORS.	SANJEEV SAGAR	
		OTHER DETAILS OF ADVOCATES: SANJEEV SAGAR(SANJIVSAGAR@GMAIL.COM)(9278693021)(PETITIONER) SRKSHERWANI(SRKSHERWANI@GMAIL.COM)(0)(RESPONDENT) A.H. PASHA(SRKSHERWANI@GMAIL.COM)(9990765845)(RESPONDENT)		
55	EX.F.A.-33/2024	ALIM V/s BANARASI LAL CHAUHAN	TUSHAR, ABHINAV RAMKRISHNA	
		OTHER DETAILS OF ADVOCATES: TUSHAR()(8377811004)(PETITIONER) BANARASI()(9891206567)(RESPONDENT) ABHINAV RAMKRISHNA(ADV.RAMKRISHNA@GMAIL.COM)(9971746533)(RESPONDENT)		
<b>FOR DISPOSAL</b>				
56	CM(M)-1139/2018 CM APPL. 38715/2018	SHEKHAR KUMAR V/s GANGARAM	KHUSHBIR SINGH, JITENDER SINGH	
		OTHER DETAILS OF ADVOCATES: KHUSHBIR SINGH , JITENDER SINGH()(980204272)(PETITIONER)		
57	CM(M)-515/2021 CM APPL. 24772/2021 WITH CM(M) 519/2021	RAJINDERR JAINA @ RAJAINDEER JAINA V/s M/S JUPITER ESTATES AND BUILDERS PVT. LTD.	RAJESH AGGARWAL, RAJESH AGGARWAL	
		OTHER DETAILS OF ADVOCATES: M/S DEEKSHA LAW FIRM(DEEKSHALAWFIRM2017@GMAIL.COM)(9810179438)(PETITIONER) RAJENDER JAINA(R.JAINA24@GMAIL.COM)(9810129838)(PETITIONER) M/S JUPITER ESTATES & BUILDERS PVT LTD(MAGONSUNIL@YAHOO.CO.IN)(9818024374)(RESPONDENT)		
58	CM(M)-519/2021 CM APPL. 25359/2021	RAJINDER JAINA @RAJAINDEER JAINA V/s M/S JUPITER ESTATES AND BUILDERS PVT. LTD.	RAJESH AGGARWAL, RAJESH AGGARWAL	
		OTHER DETAILS OF ADVOCATES: DEEKSHA LAW FIRM(DEEKSHALAWFIRM2017@GMAIL.COM)(9810179438)(PETITIONER) JUPITER ESTATES AND BUILDERS PVT LT.(MAGONSUNIL@YAHOO.CO.IN)(9818024374)(RESPONDENT)		

FOR ARGUMENT				
59	CM(M)-1377/2019 CM APPL. 41669/2019 CM APPL. 41670/2019	GOPAL SINGH V/s KALAWATI DEVI	KAPILSANKHLA	
		OTHER DETAILS OF ADVOCATES: KAPILSANKHLA()(7303124333)(PETITIONER)		
FOR CONSIDERATION				
60	CM(M)-1323/2017 CM APPL. 42307/2017	PALLAVI SHARMA V/s RAJEEV SHARMA	JAI BANSAL (DHCLSC), ANKIT GUTPA	
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 16  
HON'BLE MR.JUSTICE DHARMESH SHARMA

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

[faisal.zaki@dhc.nic.in](mailto:faisal.zaki@dhc.nic.in)

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MEETING NUMBER: 25127330441

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
1	FAO-348/2024 CM APPL. 65664/2024 CM APPL. 65665/2024	VITHAL CHOWDHARY V/s DR SURINDER KAUL	PRATEEK SHAHDEO	
		OTHER DETAILS OF ADVOCATES: VITHAL CHOWDHARY(VITHAL@WAY2WEBWORLD.COM)(0)(PETITIONER) VITHAL(VITHAL@WAY2WEBWORLD.COM)(0)(PETITIONER) VK(INFO@OFFICEVKC.COM)(0)(RESPONDENT) SURINDER(SURINDER_KAUL2000@YAHOO.COM)(0)(RESPONDENT) SURINDER(SURINDER_KAUL2000@YAHOO.COM)(0)(RESPONDENT)		
<b>FOR ADMISSION</b>				
2	FAO-14/2025 CM APPL. 3111/2025	SHIVJI PRASAD V/s M/S MODI GRAPHICS AND ORS	SHRUTI RANI	
		OTHER DETAILS OF ADVOCATES: SHRUTI RANI (RANI.SHRUTI014@GMAIL.COM)(9958628958)(PETITIONER) RANI (RANI.SHRUTI014@GMAIL.COM)(0)(RESPONDENT) MOHIT BHARDWAJ(ADVOCATEMOHITBHARDWAJ99@GMAIL.COM)(0)(RESPONDENT) MOHIT (ADVOCATEMOHITBHARDWAJ99@GMAIL.COM)(0)(RESPONDENT)		
3	FAO-63/2025 CM APPL. 15794/2025 CM APPL. 15795/2025 CM APPL. 21955/2025	M/S GLORY PROMOTER PVT. LTD. V/s M/S ALLIED REALTY PRIVATE LIMITED & ORS.	MANISH KUMAR	
		OTHER DETAILS OF ADVOCATES: MANISH KUMAR & ASSOCIATES(MANISHKUMARANDASSOCIATES@GMAIL.COM)(1141526833)(PETITIONER) CORP(CORP.MAILS@GMAIL.COM)(0)(RESPONDENT)		
<b>AFTER NOTICE MISC. MATTERS</b>				
4	FAO-424/2016(Disposed off case)	THE ORIENTAL INSURANCE CO LTD V/s MOHD ANWAR & ORS	A K SONI, SAURABH KANSAL & PALLAVI S KANSAL, R K NAIN	
		OTHER DETAILS OF ADVOCATES:		
5	FAO-172/2017	JASBIR SINGH DAGAR V/s M/S MAHINDRA & MAHINDRA FINANCIAL SERVICES LTD & ANR	ATUL KUMAR, BSK LEGAL	
		OTHER DETAILS OF ADVOCATES:		
6	FAO-385/2018 CM APPL. 32807/2018 CM APPL. 23059/2019	UNION OF INDIA V/s RAJENDRA SINGH & ANR	GURKIRAT KAUR	
		OTHER DETAILS OF ADVOCATES: GURKIRAT KAUR()(9999040138)(PETITIONER) GURKIRAT KAUR()(8287188342)(PETITIONER)		
7	FAO-502/2018	SAIRA KHAN & ORS V/s M/S NATIONAL INSURANCE CO LTD & ANR	R K NAIN, AMIT GAUR	
		OTHER DETAILS OF ADVOCATES: R K NAIN()(9312070470)(PETITIONER)		
8	FAO-518/2018	KUNAL V/s UNION OF INDIA	S N PARASHAR, PRERNA MEHTA	
		OTHER DETAILS OF ADVOCATES: S N PARASHAR()(9811185863)(PETITIONER)		

9	FAO-67/2019 CM APPL. 8268/2019 CM APPL. 8269/2019	MADAN LAL V/s RAMESH KUMAR & ANR	TUSHAR SANNU, HANEESH KUMAR	
		OTHER DETAILS OF ADVOCATES: TUSHAR SANNU()(9911991166)(PETITIONER) HANEESH KUMAR (SHEKHARSHUSHANTDEC13@GMAIL.COM)(9810767301)(PETITIONER)		
10	FAO-162/2020 CM APPL. 20620/2020	SHRI SHARAD SHARMA V/s SHRI YASHPAL SINGH JOSHI & ANR.	PRATEEK MOHAN SINHA	
		OTHER DETAILS OF ADVOCATES: PRATEEKSINHA(ADVPRATEEKSINHA@GMAIL.COM)(9811471208)(PETITIONER) R M SINHA AND P M SINHA(ADVRMS@YAHOO.CO.IN)(9811478026)(PETITIONER) PRADEEP CHHINDRA(PRADEEP.CHHINDRA@GMAIL.COM)()(RESPONDENT)		
11	FAO-50/2022	RAMESH CHAND & ANR. V/s UNION OF INDIA	VIJAY LAKSHIMI	
		OTHER DETAILS OF ADVOCATES:		
12	FAO-157/2022 CM APPL. 26369/2022 CM APPL. 64517/2023	SMT. RAMWATI & ORS. V/s GAON SABHA QADIPUR & ANR.	VED PAL RANA, ANUPAM SRIVASTAVA, MANIKA TRIPATHY	
		OTHER DETAILS OF ADVOCATES: V P RANA(VPRANALEGALASSOCIATES@GMAIL.COM)(9811165700)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) V P RANA (VPRANALEGALASSOCIATES.COM)()(PETITIONER) VP RANA(VPRANALEGALASSOCIATES@GMAIL.COM)()(RESPONDENT) ANUPAM SRIVASTAVA(ANUPAM@TCL-INDIA.NET)(9310283790)(RESPONDENT) MANIKA TRIPATHY(MANIKATRIPATHY@YAHOO.COM)()(RESPONDENT) MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(RESPONDENT)		
13	FAO-79/2023 CM APPL. 15914/2023 CM APPL. 15915/2023	SHRI GURU NANAKDEV TRUST (REGD.) V/s STATE NCT OF DELHI AND ANR	JASPREET SINGH RAI	
		OTHER DETAILS OF ADVOCATES: JASMEET SINGH RAI , ROHIT NAGPAL(ADVJASPREETRAI@GMAIL.COM)(9958228325)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
14	FAO-176/2023 CM APPL. 36877/2023	SURENDER SINGH ROHILLA V/s SHRI MOHENDER SINGH ROHILLA (SINCE DECEASED) THROUGH HIS LRS & ANR.	NAZIA PARVEEN	
		OTHER DETAILS OF ADVOCATES:		
15	FAO-298/2023 CM APPL. 59235/2023 CM APPL. 22429/2024	ABHISHEK OBEROI V/s BONNY CHOPRA AND ORS.	GAURAV DUGGAL, RAJIV BAKSHI, RAJIV BAKSHI, GURPREET SINGH	
		OTHER DETAILS OF ADVOCATES: RAJIV BAKSHI(KKSHARMAANDCOMPANY@GMAIL.COM)(9891695725)(PETITIONER) AK (AK9810029928@GMAIL.COM)()(RESPONDENT) BOONY CHOPRA(BOONYCHOPRA@HOTMAIL.COM)()(RESPONDENT) RAJIV BAKSHI(RAJIVEBAKSHI@GMAIL.COM)(9891695725)(PETITIONER) GURPREET SINGH(GURPREETSINGHGILL142@GMAIL.COM)(9877135434)(PETITIONER)		
16	FAO-3/2024 CM APPL. 208/2024	SARVESH KUMAR & ORS. V/s UNION OF INDIA	ANSHUMAN BAL	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN BAL (ANSHUMANBAL2000@YAHOO.COM)(9810955203)(PETITIONER) JAGJIT SINGH(JAGJITSINGHADVOCATE@YAHOO.CO.IN)()(RESPONDENT)		
17	FAO-35/2024 CAV 41/2024 CM APPL. 5562/2024 CM APPL. 5563/2024	RAHUL SRIVASTAVA AND ANR V/s SAVITA ANAND AND ORS	TUSHAR MATHUR, MADHAV KHOSLA	
		OTHER DETAILS OF ADVOCATES: TUSHAR(ADV.TUSHARMATHUR@GMAIL.COM)()(PETITIONER) TUSHAR MATHUR(ADV.TUSHARMATHUR@GMAIL.COM)(991016485)(PETITIONER) MADHAV KHOSLA(MADHAVKHOSLA@OUTLOOK.COM)()(RESPONDENT)		
18	FAO-192/2024 CM APPL. 34749/2024	YOGESH KUMAR JAISWAL & ORS. V/s UNION OF INDIA	RAJAN SOOD	
		OTHER DETAILS OF ADVOCATES:		
19	FAO-195/2024 CM APPL. 35156/2024	BALRAJ KAPOOR V/s PREM KUMAR KAPOOR AND OTHERS	AVNEESH GARG, PRAVAL ARORA	
		OTHER DETAILS OF ADVOCATES: PRAVAL ARORA(PRAVALARORA@GMAIL.COM)(8800000200)(RESPONDENT)		
20	CM APPL. 52339/2023 In RFA-664/2016 WITH CONT.CAS(C) 425/2018	RAMJI LAL V/s PREMA DEVI & ORS	AYYUB AHMAD, HITENDAR MAHALWAL, IDREESH KHAN, DEVENDER KUMAR, M TARIQUE SIDDIQUI, HITENDAR MAHALWAL, SAHIL AMARNATH, KOMAL CHHIBBER	

		OTHER DETAILS OF ADVOCATES: NARWANA(NARWANAOFFICE01@GMAIL.COM){}(PETITIONER) HITENDAR MAHAWAL(HITENDARMAHALWALADVOCATE@GMAIL.COM)(8882826400)(RESPONDENT) HITENDAR MAHALWAL(HITENDARMAHALWAL@GMAIL.COM)(8882826400)(RESPONDENT) SAHIL AMARNATH (NARWANAOFFICE01@GMAIL.COM)(9643000033)(PETITIONER) KOMAL CHHIBBER (ADV.KOMALCHHIBBER@GMAIL.COM )(9654800446)(PETITIONER) KOMAL CHHIBBER (ADV.KOMALCHHIBBER@GMAIL.COM )(9654800446)(RESPONDENT)		
21	RFA-968/2016 CM APPL. 9847/2017 CM APPL. 23160/2024 CM APPL. 10777/2025 CM APPL. 16666/2025	AMRIK SINGH RATHOR V/s RANJIT KAUR (DECEASED) THR LRS & ORS	GURVINDER SINGH, GURVINDER SINGH KHALSA, HARSH VARDHAN SHARMA	
		OTHER DETAILS OF ADVOCATES: GURVINDER SINGH(ADVOCATEGURVINDER@GMAIL.COM)(9868873138)(PETITIONER) GURVINDER SINGH(ADVOCATEGURVINDER@GMAIL.COM)(9868873138)(PETITIONER) HARSH SHARMA(HARSHADVOCATE1269@GMAIL.COM){}(RESPONDENT) HARSH ADVOCATE(HARSHADVOCATE1269@GMAIL.COM){}(RESPONDENT) HARSH VARDHAN SHARMA(9999897692)(PETITIONER) GURVINDER(ADVOCATEGURVINDER@GMAIL.COM)(0)(RESPONDENT)		
22	CM APPL. 5471/2025 In RFA-826/2017	IDBI BANK LIMITED V/s LALIT MOHAN MADHAN	SANJAY BHATT, PIYUSH KAUSHIK, KAPUR AND COMPANY, PIYUSH KAUSHIK	
		OTHER DETAILS OF ADVOCATES: PIYUSH KAUSHIK(PRADEEPKUMARY403@GMAIL.COM)(9910263212)(PETITIONER)		
23	RFA-63/2018 CM APPL. 2398/2018 CM APPL. 18943/2018	GIRI RAJ & ANR V/s LATE SHRI ROOP CHAND & ORS	ASHOK MAHIPAL, HEMANT PAYAK, MOHIT GUPTA, L K SINGH	
		OTHER DETAILS OF ADVOCATES: ASHOK MAHIPAL(9810176643)(PETITIONER) ASHOK MAHIPAL(9810176643)(PETITIONER)		
24	RFA-154/2019 CM APPL. 20052/2019 (CROSS OBJ.)	M/S SUMIT ASSOCIATES V/s POWER ENGINEERS THR LRS	NAVEEN KUMAR CHAUDHARY, POONAM	
		OTHER DETAILS OF ADVOCATES: NAVEEN KUMAR CHAUDHARY(9810372713)(PETITIONER) POONAM(9811027928)(RESPONDENT)		
25	RFA-662/2019	KAMAL KUMAR V/s AMAR SINGH & ORS	AWADHESH KUMAR, HAMID ALI	
		OTHER DETAILS OF ADVOCATES: AWADHESH KUMAR(9313329171)(PETITIONER)		
26	RFA-793/2019 CM APPL. 39580/2019	B D GUPTA & SONS PVT LTD V/s GANNON DUNKERLEY & CO LTD	AMIT PUNJ, POOJA MEHRA SAIGAL	
		OTHER DETAILS OF ADVOCATES: AMIT PUNJ(9810524966)(PETITIONER) POOJA MEHRA SAIGAL(PANDEY.UMESH1979@GMAIL.COM)(9650822552)(RESPONDENT)		
27	RFA-894/2019	PRASAD AND COMPANY PVT LTD V/s NATIONAL SECURITIES CLEARING CORPORATION LTD	L K SINGH, ASHISH PRASAD	
		OTHER DETAILS OF ADVOCATES: L K SINGH(9811202824)(PETITIONER) ASHISH PRASAD(ASHISH.PRASAD@ACARALAW.COM)(9810455042)(RESPONDENT)		
28	RFA-1007/2019 CM APPL. 50594/2019	RAJINDER JOON V/s M/S STERLING HOLIDAY RESORTS LIMITED	RAJEEV CHAUHAN	
		OTHER DETAILS OF ADVOCATES: RAJEEV CHAUHAN(9891467200)(PETITIONER)		
29	RFA-1017/2019 CM APPL. 7606/2020 (CROSS OBJ.) CM APPL. 38794/2024 CM APPL. 73935/2024	INDRAPRASTHA ICE & COLD STORAGE PVT LTD V/s M/S ARENJA & CO & ORS	VIJAY K GUPTA, RAMESH KUMAR, AASTIK DHINGRA, ANKIT DANG, AASTIK DHINGRA	
		OTHER DETAILS OF ADVOCATES: VIJAY K GUPTA(9810310520)(PETITIONER) RAMESH KUMAR(9810159439)(RESPONDENT) ANKIT(ADVANKITDANG@GMAIL.COM)(0)(PETITIONER) LAWLINKER(LAWLINKER76@YAHOO.CO.IN)(0)(RESPONDENT) RAMESH(RAMESH_KUMAR_COMPANY@YAHOO.CO.IN)(0)(RESPONDENT) RIYA SINGH (ADVANKITDANG@GMAIL.COM)(9958838583)(PETITIONER) LAWLINKER(LAWLINKER76@YAHOO.CO.IN)(0)(RESPONDENT) RAMESH(RAMESH_KUMAR_COMPANY@YAHOO.CO.IN)(0)(RESPONDENT) AASTIK DHINGRA(AASTIK.DHINGRA1989@GMAIL.COM)(9873478231)(PETITIONER) AASTIK DHINGRA(AASTIK.DHINGRA1989@GMAIL.COM)(9873478231)(PETITIONER)		

PART-HEARD MATTERS			
30	FAO-194/2024 CM APPL. 35125/2024 CM APPL. 35128/2024 CM APPL. 35371/2024	SAHIL GILANI V/s PERNIA QURESHI & ANR.	SHREYA SINGHAL, PRABHJIT JAUHAR
		OTHER DETAILS OF ADVOCATES: SHREYA SINGH(SHREYASINGHAL91@GMAIL.COM){}(PETITIONER) PRABHJIT JAUHAR(PJAUHAR2009@GMAIL.COM)(9811139939)(RESPONDENT) UOI(UOIDHC@GMAIL.COM){}(RESPONDENT) PRABHJIT JAUHAR (PJAUHAR2009@GMAIL.COM)(9811139939)(RESPONDENT)	



COURT NO. 29  
HON'BLE MS.JUSTICE SHALINDER KAUR

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

[akhil.saxena@dhc.nic.in](mailto:akhil.saxena@dhc.nic.in)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>INTERIM BAIL</b>				
1	BAIL APPLN.-946/2025	AKSHAY KUMAR V/s DIRECTORATE OF ENFORCEMENT GOVT OF INDIA THROUGH ITS ASISTANT DIRECTOR	PIYUSH SANGHI	
		OTHER DETAILS OF ADVOCATES: PIYUSH SANGHI (SANGHI.PIYUSH@GMAIL.COM)(9899699242)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 3/2024) CRL.M.C. 3056/2024 FILED BY VIPHIL JAIN & ANR. (DISPOSED ON : 2024-04-23 ) W.P.(CRL) 2232/2024 FILED BY ADITYA KRISHNA (DISPOSED ON : 2024-08-23 ) BAIL APPLN. 3073/2024 FILED BY PERVEZ (DISPOSED ON : 2024-08-29 ) BAIL APPLN. 3144/2024 FILED BY LOVEE NARULA (DISPOSED ON : 2024-09-12 ) BAIL APPLN. 3318/2024 FILED BY ADITYA KRISHNA (DISPOSED ON : 2024-10-18 ) BAIL APPLN. 3464/2024 FILED BY ADITYA KRISHNA (DISPOSED ON : 2025-01-28 ) BAIL APPLN. 3603/2024 FILED BY AKSHAY KUMAR (DISPOSED ON : 2025-01-28 ) BAIL APPLN. 3658/2024 FILED BY TUSHAR CHAUHAN (DISPOSED ON : 2025-04-16 ) BAIL APPLN. 3681/2024 FILED BY PERVEZ (DISPOSED ON : 2024-11-04 ) BAIL APPLN. 3745/2024 FILED BY SURAJ SHAT (DISPOSED ON : 2024-11-28 ) BAIL APPLN. 3776/2024 FILED BY RAJESH KUMAR (DISPOSED ON : 2025-01-28 ) BAIL APPLN. 3808/2024 FILED BY LOVEE NARULA (DISPOSED ON : 2025-01-28 ) BAIL APPLN. 3859/2024 FILED BY NEERAJ CHAUHAN (DISPOSED ON : 2024-12-18 ) BAIL APPLN. 4064/2024 FILED BY AKSHAY KUMAR (DISPOSED ON : 2024-11-08 ) BAIL APPLN. 4205/2024 FILED BY AKSHAY KUMAR (DISPOSED ON : 2024-11-25 ) BAIL APPLN. 4618/2024 FILED BY PRAVEZ KHAN (D. OF HEARING : 2025-05-14 ) BAIL APPLN. 4787/2024 FILED BY NEERAJ CHAUHAN (D. OF HEARING : 2025-05-06 ) BAIL APPLN. 177/2025 FILED BY TUSHAR CHAUHAN (D. OF HEARING : 2025-05-06 ) BAIL APPLN. 1159/2025 FILED BY LOVEE NARULA (DISPOSED ON : 2025-03-28 ) BAIL APPLN. 1239/2025 FILED BY RAJESH KUMAR (D. OF HEARING : 2025-05-02 ) BAIL APPLN. 1376/2025 FILED BY SHRI LOVEE NARULA (DISPOSED ON : 2025-04-08 ) BAIL APPLN. 1556/2025 FILED BY LOVEE NARULA (D. OF HEARING : 2025-04-23 )  P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 3/2024)
2	CRL.M.(BAIL) 767/2025 In BAIL APPLN.-1104/2025	MADAN MOHAN SHARMA V/s STATE GOVT. OF NCT OF DELHI	DOLLY SHARMA	
		OTHER DETAILS OF ADVOCATES: DOLLY SHARMA(DOLLYSH29@GMAIL.COM)(9953269424)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) DOLLY SHARMA(DOLLYSH29@GMAIL.COM)(9953269424)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SAROJINI NAGAR-210/2023) BAIL APPLN. 4462/2024 FILED BY PRADEEP KUMAR (D. OF HEARING : 2025-07-23 ) BAIL APPLN. 4490/2024 FILED BY DEEPAK (DISPOSED ON : 2025-02-17 ) W.P.(CRL) 3935/2024 FILED BY PRADEEP KUMAR (DISPOSED ON : 2024-12-17 )

				P.S.-FIR NO. :(SAROJINI NAGAR-210/2023)
<b>BAIL</b>				
3	BAIL APPLN.-2875/2023 WITH BAIL APPLN. 2651/2024	HUSSAIN V/s THE STATE (GOVT. OF NCT DELHI)	CHANDER MUKESH SANGWAN	
		OTHER DETAILS OF ADVOCATES: C M SANGWAN & ASSOCIATES(CMSANGWAN.ADVOCATE@GMAIL.COM)(9910372388)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BAWANA-607/2021) BAIL APPLN. 1421/2023 FILED BY HUSSAIN (DISPOSED ON : 2023-07-17 ) BAIL APPLN. 2651/2024 FILED BY ASIM KHAN (D. OF HEARING : 2025-04-28 )  P.S.-FIR NO. :(BAWANA-607/2021)
4	BAIL APPLN.-2651/2024	ASIM KHAN V/s STATE NCT OF DELHI	UROOJ AHMAD KHAN	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BAWANA-607/2021) BAIL APPLN. 1421/2023 FILED BY HUSSAIN (DISPOSED ON : 2023-07-17 ) BAIL APPLN. 2875/2023 FILED BY HUSSAIN (D. OF HEARING : 2025-04-28 )  P.S.-FIR NO. :(BAWANA-607/2021)
5	BAIL APPLN.-3784/2023	ARJIT KUMAR ALIAS AJIT DIWAN V/s STATE THROUGH SHO PS SPECIAL CELL	RANDEEP PUNDIR	
		OTHER DETAILS OF ADVOCATES: ARVIND KUMAR (ARVIND.THAKRAN@GMAIL.COM)(9212241230)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-216/2023)
6	BAIL APPLN.-3854/2023 CRL.M.A. 31214/2023 WITH BAIL APPLN. 3864/2023 BAIL APPLN. 3865/2023	SANDEEP AGGARWAL V/s GOVT OF NCT OF DELHI	BIRENDRA KUMAR PANDEY, AKSHAY MALIK	
		OTHER DETAILS OF ADVOCATES: BIRENDRA KUMAR (BIRENDPANDEY123@GMAIL.COM)(9818403060)(PETITIONER) BIRENDRA KUMAR PANDEY(BIRENPANDEY123@GMAIL.COM)(9818403060)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AKSHAY MALIK(AKSHAYMALIK.ADVOCATE@YAHOO.CO.IN, TOMARDHARM@GMAIL.COM)(9811174135)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ASHOK VIHAR-446/2018) BAIL APPLN. 109/2023 FILED BY SANDEEP AGGARWAL (DISPOSED ON : 2023-01-12 ) BAIL APPLN. 118/2023 FILED BY SANDEEP AGGARWAL (DISPOSED ON : 2023-01-13 ) BAIL APPLN. 2347/2023 FILED BY SANDEEP AGGARWAL (DISPOSED ON : 2023-08-02 ) BAIL APPLN. 3864/2023 FILED BY SANDEEP AGGARWAL (D. OF HEARING : 2025-04-28 ) BAIL APPLN. 699/2024 FILED BY SANDEEP AGGARWAL (DISPOSED ON : 2024-12-05 )  P.S.-FIR NO. :(ASHOK VIHAR-446/2018)
7	BAIL APPLN.-3864/2023 CRL.M.A. 31313/2023	SANDEEP AGGARWAL V/s GOVT OF NCT OF DELHI	BIRENDRA KUMAR PANDEY, AKSHAY MALIK	
		OTHER DETAILS OF ADVOCATES: BIRENDRA KUMAR PANDEY (BIRENPANDEY123@GMAIL.COM)(9818403060)(PETITIONER) BIRENDRA KUMAR PANDEY(BIRENPANDEY123@GMAIL.COM)(9818403060)(PETITIONER) BIRENDER KUMAR PANDEY(BIRENPANDEY123@GMAIL.COM)(9818403060)(PETITIONER) BIRENDRA KUMAR PANDEY(BIRENPANDEY123@GMAIL.COM)(9818403060)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AKSHAY MALIK(AKSHAYMALIK.ADVOCATE@YAHOO.CO.IN, TOMARDHARM@GMAIL.COM)(9811174135)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ASHOK VIHAR-446/2018) BAIL APPLN. 109/2023 FILED BY SANDEEP AGGARWAL (DISPOSED ON : 2023-01-12 ) BAIL APPLN. 118/2023 FILED BY SANDEEP AGGARWAL (DISPOSED ON : 2023-01-13 ) BAIL APPLN. 2347/2023 FILED BY SANDEEP AGGARWAL (DISPOSED ON : 2023-08-02 ) BAIL APPLN. 3854/2023 FILED BY SANDEEP AGGARWAL (D. OF HEARING : 2025-04-28 ) BAIL APPLN. 699/2024 FILED BY SANDEEP AGGARWAL (DISPOSED ON : 2024-12-05 )  P.S.-FIR NO. :(ASHOK VIHAR-446/2018)
8	BAIL APPLN.-3865/2023 CRL.M.A. 31315/2023	SANDEEP AGGARWAL V/s STATE OF NCT DELHI	BIRENDRA KUMAR PANDEY, AKSHAY MALIK	
		OTHER DETAILS OF ADVOCATES: BIRENDRA KUMAR		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ASHOK VIHAR-201/2010)

		PANDEY(BIRENPANDEY123@GMAIL.COM)(9818403060)(PETITIONER) BIRENDRA KUMAR PANDEY(BIRENPANDEY123@GMAIL.COM)(9818403060)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AKSHAY MALIK(AKSHAYMALIK.ADVOCATE@YAHOO.CO.IN, TOMARDHARM@GMAIL.COM)(9811174135)(PETITIONER)		BAIL APPLN. 118/2023 FILED BY SANDEEP AGGARWAL (DISPOSED ON : 2023-01-13 ) BAIL APPLN. 703/2024 FILED BY SANDEEP AGGARWAL (DISPOSED ON : 2024-12-05 ) P.S.-FIR NO. :(ASHOK VIHAR-201/2010)
9	BAIL APPLN.-990/2024	SHABIR V/s THE STATE OF DELHI	HARSH KUMAR	
		OTHER DETAILS OF ADVOCATES: PARAMJEET & ASSOCIATES(RCBAC434@GMAIL.COM)(9540944244)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MANGOLPURI-1044/2022) BAIL APPLN. 1301/2023 FILED BY ZAKIR HUSSAIN (DISPOSED ON : 2023-10-03 ) BAIL APPLN. 539/2024 FILED BY SHEHZAD (DISPOSED ON : 2024-08-12 ) BAIL APPLN. 918/2025 FILED BY SAIF (DISPOSED ON : 2025-03-10 ) P.S.-FIR NO. :(MANGOLPURI-1044/2022)
10	BAIL APPLN.-1937/2024	FARIDA V/s STATE -GOVT. OF NCT OF DELHI & ANR.	VIJAY KINGER	
		OTHER DETAILS OF ADVOCATES: VIJAY KINGER (KINGER.KINGERLAWFIRM@GMAIL.COM)(9711504511)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(WELCOME COLONY-651/2023)
11	BAIL APPLN.-3416/2024	WASIR@ RAJA@ BASSI V/s STATE GOVT OF NCT DELHI	ROMIL PATHAK	
		OTHER DETAILS OF ADVOCATES: ROMIL PATHAK(PATHAKROMIL@GMAIL.COM)(9999770661)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(MANDAWALI-117/2024)
12	BAIL APPLN.-3481/2024	RAJ KUMAR V/s STATE OF NCT OF DELHI	PRADEEP SINGH RANA, ASHU KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: PRADEEP RANA & ASSOCIATES(RANAPRADEEP1020@GMAIL.COM)(8586877727)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ASHU KUMAR SHARMA(ASHU819@GMAIL.COM)(7042743504)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NANGLOI-293/2024) BAIL APPLN. 3053/2024 FILED BY DEEPIKA @ DEEPA (DISPOSED ON : 2024-11-11 ) BAIL APPLN. 3488/2024 FILED BY DEEPIKA @ DEEPA (D. OF HEARING : 2025-04-30 ) BAIL APPLN. 1117/2025 FILED BY DEEPIKA ALIAS DEEPA (DISPOSED ON : 2025-03-25 ) W.P.(CRL) 1217/2025 FILED BY DEEPIKA ALIAS DEEPA (D. OF HEARING : 2025-04-30 ) P.S.-FIR NO. :(NANGLOI-293/2024)
13	BAIL APPLN.-4010/2024	BHIM SINGH V/s THE STATE GOVT. OF NCT OF DELHI	TARUN GAHLOT	
		OTHER DETAILS OF ADVOCATES: TARUN GAHLOT (GAHLOTORAMA@GMAIL.COM)(9871181397)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(ALIPUR-240/2024)
14	BAIL APPLN.-4473/2024 CRL.M.(BAIL) 2072/2024 CRL.M.A. 36652/2024	ABHINAY KUMAR V/s STATE( GOVT. OF NCT OF DELHI)	VRINDA GOYAL	
		OTHER DETAILS OF ADVOCATES: ANKUR YADAV (ADVANKUR10@GMAIL.COM)(9628420007)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(GEETA COLONY-387/2024)
15	BAIL APPLN.-4541/2024	ARPIT KUMAR V/s STATE GOVT. OF NCT OF DELHI A	ALAMINE	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(NEW ASHOK NAGAR-80068268/2024)
16	BAIL APPLN.-4579/2024 CRL.M.A. 37458/2024 WITH BAIL APPLN. 51/2025	HANUMAN @ PANDIT V/s THE STATE NCT OF DELHI	NAMAN ISSRANI	
		OTHER DETAILS OF ADVOCATES: SUBHASH SOLANKI(BHATI.ABHAY01@GMAIL.COM)(9958586600)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(LAHORI GATE-170/2022) BAIL APPLN. 2529/2022 FILED BY PANKAJ SARASWAT (DISPOSED ON : 2023-06-01 )

				BAIL APPLN. 1223/2024 FILED BY PANKAJ SARASWAT@ GIRDHARI (DISPOSED ON : 2024-07-24 ) BAIL APPLN. 51/2025 FILED BY SUMIN @ SOMI (D. OF HEARING : 2025-04-28 )  P.S.-FIR NO. :(LAHORI GATE-170/2022)
17	BAIL APPLN.-51/2025 CRL.M.A. 310/2025	SUMIN @ SOMI V/s THE STATE NCT OF DELHI	NAMAN ISSRANI	
		OTHER DETAILS OF ADVOCATES: SUBHASH SOLANKI (BHATI.BHAY01@GMAIL.COM)(9958586600)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(LAHORI GATE-170/2022) BAIL APPLN. 2529/2022 FILED BY PANKAJ SARASWAT (DISPOSED ON : 2023-06-01 ) BAIL APPLN. 1223/2024 FILED BY PANKAJ SARASWAT@ GIRDHARI (DISPOSED ON : 2024-07-24 ) BAIL APPLN. 4579/2024 FILED BY HANUMAN @ PANDIT (D. OF HEARING : 2025-04-28 )  P.S.-FIR NO. :(LAHORI GATE-170/2022)
18	BAIL APPLN.-4693/2024 CRL.M.A. 2212/2025 CRL.M.A. 2213/2025 CRL.M.A. 10403/2025	RAMAN BHATIA V/s STATE (GOVT OF NCT OF DELHI) & ANR.	SUBRAT SINGH CHAUHAN, SAKSHI ARORA, SIDDHARTH NARANG	
		OTHER DETAILS OF ADVOCATES: SUBRAT CHAUHAN(SUBBRATCHHN@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SAKSHI ARORA(ARORASAKSHI008@GMAIL.COM)(7530950090)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SAKSHI AROA(ARORASAKSHI008@GMAIL.COM)(7530950090)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SIDDHARTH NARANG(ADVOCATEALOK1975@GMAIL.COM)(8505808500)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(S.B.DAIRY-805/2024) BAIL APPLN. 80/2025 FILED BY SH. AWANISH KUMAR (D. OF HEARING : 2025-04-23 ) W.P.(CRL) 796/2025 FILED BY DILIP (D. OF HEARING : 2025-04-23 ) CRL.M.C. 2697/2025 FILED BY SH AWANISH KUMAR (D. OF HEARING : 2025-04-23 ) P.S.-FIR NO. :(S.B.DAIRY-805/2024)
19	BAIL APPLN.-4745/2024	MOHD TABREZ V/s STATE (NCT OF DELHI )	DIVYESH PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: DIVYESH PRATAP (DIVYESHPSINGH@HOTMAIL.COM)(9999909116)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KALINDI KUNJ-80/2024)
20	BAIL APPLN.-329/2025 CRL.M.A. 2391/2025	SHEKH RAFIQ V/s STATE OF NCT OF DELHI	ABHISHEK SAXENA	
		OTHER DETAILS OF ADVOCATES: U.M. TRIPATHI & ASSOCIATES(ADVOCATETRIPATHI@GMAIL.COM)(7011071370)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BHALSWA DAIRY-280/2019) BAIL APPLN. 2357/2019 FILED BY SHEIKH RAMJAAN (DISPOSED ON : 2019-09-19 ) BAIL APPLN. 430/2021 FILED BY SHEKH RAHIM @ SANVAR @ ANVAR (DISPOSED ON : 2023-04-25 ) BAIL APPLN. 1897/2021 FILED BY SHEIKH RAMJAAN (DISPOSED ON : 2021-06-11 ) BAIL APPLN. 3307/2023 FILED BY DILSHAD (DISPOSED ON : 2024-09-27 )  P.S.-FIR NO. :(BHALSWA DAIRY-280/2019)
21	BAIL APPLN.-808/2025	SARIKA@RADHA@LOVANYA T. V/s STATE OF NCT OF DELHI	DIPTI CHAUHAN	
		OTHER DETAILS OF ADVOCATES: ANJALI CHAUHAN(CHAUHANLAWCHAMBER01@GMAIL.COM)(9873118968)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KAMLA MARKET-72/2021) W.P.(CRL) 960/2021 FILED BY KUMARI GHISING (DISPOSED ON : 2021-07-09 ) BAIL APPLN. 1853/2022 FILED BY SARIKA@RADHA@LOVANYA T (DISPOSED ON : 2022-08-02 )  P.S.-FIR NO. :(KAMLA MARKET-72/2021)
22	BAIL APPLN.-833/2025	ASHRAF V/s STATE NCT OF DELHI	KARAN VERMA	
		OTHER DETAILS OF ADVOCATES: KARAN VERMA (VERMAK447@GMAIL.COM)(9643510924)(PETITIONER) KAPIL SHARMA		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-18/2024) BAIL APPLN. 3605/2024 FILED BY ISLAM

		(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		(DISPOSED ON : 2024-10-07 ) P.S.-FIR NO. :(CRIME AND RAILWAY-18/2024)
23	BAIL APPLN.-889/2025	SHAILENDER SINGH @ SONU V/s STATE, NCT OF DELHI	BHARAT	
		OTHER DETAILS OF ADVOCATES: SIMRAN AGGARWAL (SIMRANSIMRAN65@GMAIL.COM)(8920469556)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PASCHIM VIHAR WEST-613/2019) BAIL APPLN. 1019/2022 FILED BY SHAILENDER SINGH @ SONU (DISPOSED ON : 2022-07-26 ) BAIL APPLN. 3811/2023 FILED BY HARPREET SINGH @HAPPY (DISPOSED ON : 2023-11-10 ) BAIL APPLN. 2464/2024 FILED BY HARPREET SINGH (DISPOSED ON : 2024-11-18 ) BAIL APPLN. 852/2025 FILED BY SHAILENDER SINGH ALIAS SONU (DISPOSED ON : 2025-02-27 ) P.S.-FIR NO. :(PASCHIM VIHAR WEST-613/2019)
24	BAIL APPLN.-916/2025	OM @ SHAKTI BOXER V/s GOVT OF NCT OF DELHI	SUMIT RANA	
		OTHER DETAILS OF ADVOCATES: SUMIT RANA (ADVRRANASUMIT@GMAIL.COM)(9999590009)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KANJHAWALA-269/2022) BAIL APPLN. 2578/2024 FILED BY RAHUL @ SAKA (DISPOSED ON : 2024-10-14 ) P.S.-FIR NO. :(KANJHAWALA-269/2022)
<b>CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL)</b>				
25	CRL.M.C.-939/2025 CRL.M.A. 4309/2025	SMT BXXXXXXX V/s STATE OF NCT OF DELHI AND ORS.	ASHOK KUMAR DRALL	
		OTHER DETAILS OF ADVOCATES: ASHOK DRALL (HIMANIDRALL@GMAIL.COM)(9811344837)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MAHINDRA PARK-182/2024) BAIL APPLN. 2295/2024 FILED BY JAYANTI GULATI (DISPOSED ON : 2024-08-21 ) BAIL APPLN. 2528/2024 FILED BY SAHANA (DISPOSED ON : 2024-08-12 ) BAIL APPLN. 2613/2024 FILED BY KESAR (DISPOSED ON : 2024-08-12 ) BAIL APPLN. 2746/2024 FILED BY SHABNAM (DISPOSED ON : 2024-08-12 ) BAIL APPLN. 2762/2024 FILED BY ANAM (DISPOSED ON : 2024-08-12 ) BAIL APPLN. 2818/2024 FILED BY RUKSHAR (DISPOSED ON : 2024-08-12 ) BAIL APPLN. 2829/2024 FILED BY MOHD KAREEM (DISPOSED ON : 2024-08-12 ) BAIL APPLN. 2848/2024 FILED BY RUKSHAR (DISPOSED ON : 2024-08-13 ) BAIL APPLN. 3225/2024 FILED BY HAIRAN @ KALEEM (DISPOSED ON : 2024-09-06 ) P.S.-FIR NO. :(MAHINDRA PARK-182/2024)
<b>FOR ADMISSION</b>				
26	CRL.M.C.-336/2025 CRL.M.A. 1652/2025 CRL.M.A. 1654/2025	RAJINDER KUMAR @ SURAJ BAGGA & ORS. V/s STATE (NCT OF DELHI) & ANR.	SAURABH MISHRA	
		OTHER DETAILS OF ADVOCATES: SAURABH MISHRA(SAURABHMISHRA88@HOTMAIL.COM)(9990069992)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(KIRTI NAGAR-42/2024)
27	W.P.(CRL)-661/2025 CRL.M.A. 6247/2025	KARAN @ MOGLI V/s STATE (GNCT OF DELHI) THROUGH SHO	VINEET JAIN	
		OTHER DETAILS OF ADVOCATES: VINEET JAIN (ASSOCIATESVINEETJAIN@GMAIL.COM)(9891055897)(PETITIONER) VINEET JAIN(ASSOCIATESVINEETJAIN@GMAIL.COM)(9891055897)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
28	W.P.(CRL)-961/2025 CRL.M.A. 9041/2025 CRL.M.A. 9042/2025	DEEPAK SINGH V/s THE STATE (GOVT. OF NCT OF DELHI) & ORS.	YOGENDRA KUMAR VERMA	
		OTHER DETAILS OF ADVOCATES: MUKESH PATHAK(MKPATHAK89@GMAIL.COM)(9015236915)(PETITIONER)		

		KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	
<b>AFTER NOTICE MISC. MATTERS</b>			
29	CONT.CAS(C)-1535/2023 WITH CRL.REV.P. 208/2020	SONIA GANDHI V/s MANDEEP KUMAR	ZEESHAN DIWAN
		OTHER DETAILS OF ADVOCATES: ZEESHAN DIWAN , AHMED FARAZ(DIWAN.ZEESHAN@GMAIL.COM)(9810999490)(PETITIONER) MANDEEP KUMAR(MANDEEP.MAGICON@GMAIL.COM)(9999793399)(RESPONDENT)	
30	CRL.REV.P.-208/2020 CRL.M.A. 5049/2020	MANDEEP KUMAR V/s SONIA GANDHI	SUNIL KUMAR, HARSH PRABHAKAR
		OTHER DETAILS OF ADVOCATES: SUNIL KUMAR()(9811028518)(PETITIONER)	
31	CRL.L.P.-61/2023	MICROMAX INFORMATICS LIMITED V/s NEERAJ KUMAR	GAURAV PRIYADARSHI, SAURABH KAPOOR
		OTHER DETAILS OF ADVOCATES: SAURABH KAPOOR(SAURABHKAPOOR07@GMAIL.COM)(9888063715)(RESPONDENT)	
32	CRL.L.P.-63/2023 CRL.M.A. 3067/2023	MOHD HANIF NAQSH QURESHI V/s THE STATE NCT OF DELHI & ORS.	SUNITA ARORA
		OTHER DETAILS OF ADVOCATES: SUNITA ARORA(SUNITAARORA157@GMAIL.COM)(9871791271)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	
33	CRL.L.P.-154/2023 CRL.M.A. 7410/2023 CRL.M.A. 7412/2023	STATE GOVT OF NCT OF DELHI V/s KRISHNNA KUMARI	AMIT AHLWAT
		OTHER DETAILS OF ADVOCATES: AMIT AHLWAT (AMITAHLWATADV@YAHOO.COM)()(PETITIONER) STANDING COUNSEL(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)	
		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAIT PUR-713/2014) BAIL APPLN. 2443/2014 FILED BY KRISHNA KUMARI (DISPOSED ON : 2014-11-13 ) W.P.(CRL) 518/2016 FILED BY KRISHNA KUMARI (DISPOSED ON : 2016-02-17 ) W.P.(CRL) 2784/2016 FILED BY KRISHNA KUMARI (DISPOSED ON : 2016-09-22 ) P.S.-FIR NO. :(JAIT PUR-713/2014)	
34	CRL.L.P.-189/2023 WITH CRL.L.P. 225/2023	M/S INTEC CAPITAL LTD. V/s DARPAN JITENDRA SHAH	DIVYANSH ARORA
		OTHER DETAILS OF ADVOCATES:	
35	CRL.L.P.-225/2023	M/S INTEC CAPITAL LTD. V/s DARPAN JITENDRA SHAH	DIVYANSH ARORA
		OTHER DETAILS OF ADVOCATES: DIVYANSHU ARORA(LEGAL.DIVYANSHU@GMAIL.COM)(8860612710)(PETITIONER)	
36	CRL.L.P.-208/2023	SACHIN KHARI V/s MAHESH KUMAR	VIKRAM SINGH SAINI
		OTHER DETAILS OF ADVOCATES:	
37	CRL.L.P.-239/2023 CRL.M.A. 12153/2023	MR PRAVEEN KALRA V/s MR SANJEEV KALRA	ASHWINI KUMAR SINGH, JAIDEEP KUMAR BHOLA
		OTHER DETAILS OF ADVOCATES: ASHWINI KUMAR SINGH(DELHI@LEGACYLAWOFFICES.COM)(9990995921)(PETITIONER) JAIDEEP KUMAR BHOLA(ADVJKBHOLA@GMAIL.COM)(9811211146)(RESPONDENT)	
38	CRL.L.P.-320/2023 CRL.M.A. 17127/2023	M/S ANSHIKA. POLYSURF V/s M/S OM CROP SCIENCE AND ANR	PREM CHHETRI
		OTHER DETAILS OF ADVOCATES: PREM CHHETRI (ADVCHHETRI@GMAIL.COM)(9910817646)(PETITIONER)	
39	CRL.L.P.-402/2023	INDERJIT KAUR BHANDARI V/s SAMPATTI TRADING AND DEVELOPERS LTD. & ANR.	TARA NARULA
		OTHER DETAILS OF ADVOCATES: TARA NARULA (TARA@NARULAANDASSOCIATES.COM)(9810037337)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	
40	CRL.L.P.-424/2023	ANURAG VERMA V/s STATE AND ANR.	KUNAL MANAV, SUDHIR NAAGAR
		OTHER DETAILS OF ADVOCATES:	

		KUNAL MANAV AND PUNEET JAISWAL(KISHANJAISWAL2328@GMAIL.COM)(9953860121)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUDHIR NAAGAR(SUDHIR@NAAGAR.COM)(9811951070)(RESPONDENT)		
41	CRL.L.P.-130/2024	ROHIT KUMAR SHARMA V/s STATE OF NCT OF DELHI & ANR.	MANU MINOCHA, KULDEEP SINGH GREWAL	
		OTHER DETAILS OF ADVOCATES: AMIT JAGGA (AMITJAGGAADVOCATE@GMAIL.COM)(9871648383)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KULDEEP SINGH GREWAL(LEGALNEED77@GMAIL.COM)(8447174888)(RESPONDENT) KULDEEP SINGH GREWAL(LEGALNEED77@GMAIL.COM)(8447174888)(PETITIONER)		
42	CRL.L.P.-324/2024 CRL.M.A. 20052/2024	ANIL KHOSLA V/s TEXCEL INFOTECH PVT LTD & ANR.	JURISPERITUS LEX LLP	
		OTHER DETAILS OF ADVOCATES: JURISPRTUS LEX (JURISPERITUSLEXLLP@GMAIL.COM)(0)(PETITIONER) JURIS LEX LLP(JURISPERITUSLEXLLP@GMAIL.COM)(0)(PETITIONER) TEXCEL (TEXCEL.HYD@GMAIL.COM)(0)(RESPONDENT) BURJU(BURJU@TUXCELINFOTECH.COM)(0)(RESPONDENT)		
43	CRL.L.P.-426/2024	M/S NEXTGEN ENTERPRISES V/s JAHANGIR	RUCHIR BATRA	
		OTHER DETAILS OF ADVOCATES: RUCHIR BATRA (ADV.RUCHIRBATRA@GMAIL.COM)(9811278762)(PETITIONER)		
44	CRL.L.P.-569/2024	SHIV KANT PANDEY V/s HARI RAM	ARUN KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: ARUN KUMAR (9971801838)(PETITIONER)		
45	CRL.L.P.-594/2024	DEEPAK KUMAR PAMNANI V/s STATE GOVT. OF NCT OF DELHI & ANR.	ANURAG PARASHAR	
		OTHER DETAILS OF ADVOCATES: TARA CHAND SHARMA (TARASHARMA.ADVOCATE@GMAIL.COM)(9871077171)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
46	CRL.L.P.-609/2024 CRL.M.A. 37488/2024	SH. DEEPAK KUMAR PAMNANI V/s STATE GOVT. OF NCT OF DELHI & ANR.	ANURAG PARASHAR	
		OTHER DETAILS OF ADVOCATES: TARA CHAND SHARMA(TARASHARMA.ADVOCATE@GMAIL.COM)(9871077171)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
47	CRL.M.C.-3926/2014	ANIL VERMA & ANR V/s CBI & ANR	MOHINDER NATH DUDEJA, S NRELAN, RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR(RAJESH.LAWS@GMAIL.COM)(9891235156)(RESPONDENT)		
48	CRL.M.C.-36/2025 CRL.M.A. 183/2025	VINAY KUMAR V/s STATE (GOVT. OF NCT) DELHI & ANR. & ORS.	ANWESH MADHUKAR	
		OTHER DETAILS OF ADVOCATES: ANWESH MADHUKAR(MADHUKAR.ANWESH@GMAIL.COM)(9899866844)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
49	CRL.REV.P.-16/2020 CRL.M.A. 408/2020 CRL.M.A. 410/2020	SH. SARANJEET SINGH V/s SMT. RANJIT KAUR & ORS.	PRABHJIT JAUHAR, VIJAY KINGER	
		OTHER DETAILS OF ADVOCATES: PRABHJIT JAUHAR(9811139939)(PETITIONER) VIJAY KINGER(KINGER.KINGERLAWFIRM@GMAIL.COM)(9711504511)(PETITIONER)		
50	CRL.REV.P.-120/2020 CRL.M.A. 2917/2020	JASMOHINDER CHAUDHARY V/s STATE (NCT) OF DELHI	ABHIMANYU KAMPANI LAW OFFICES	Listing Remarks: POST LUNCH SESSION
		OTHER DETAILS OF ADVOCATES: ABHIMANYU KAMPANI LAW OFFICES(9818647579)(PETITIONER)		
		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MAURYA ENCLAVE-643/2018) BAIL APPLN. 705/2019 FILED BY SUBE SINGH (DISPOSED ON : 2019-04-25 )  P.S.-FIR NO. :(MAURYA ENCLAVE-643/2018)		

51	CRL.REV.P.-407/2020	IKRAMUDDIN V/s ANIL SRIVASTAVA	DAVINDER KUMAR	
		OTHER DETAILS OF ADVOCATES: DAVINDER KUMAR(ADVOCATEDAV@GMAIL.COM)(9868162370)(PETITIONER) ANIL SRIVASTAVA(KINESISINDIA1@GMAIL.COM)(9871081600)(PETITIONER) KINE(KINESISINDIA1@GMAIL.COM){}(RESPONDENT)		
52	CRL.REV.P.-412/2020	HABIB V/s RAKESH VERMA	RASHID KHAN	
		OTHER DETAILS OF ADVOCATES: RASHID KHAN & ASSOCIATES(RSHIDKHANADV635@GMAIL.COM)(9810439127)(PETITIONER) RAKESH VERMA(RAKESH_VERMA552@GMAIL.COM)(8459664774)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAKESH VERMA(RAKESH_VERMA552@GMAIL.COM){}(RESPONDENT)		
53	CRL.REV.P.-414/2020 CRL.M.A. 17902/2020 CRL.M.A. 17903/2020	AJAY SHARMA V/s STATE OF NCT OF DELHI	RAM SHANKAR	
		OTHER DETAILS OF ADVOCATES: RAMA SHANKAR(LAWHAWKS68@GMAIL.COM)(9811214465)(PETITIONER) RAM(RAMASHANKAR15@YAHOO.COM)(9811214465)(PETITIONER) STATE OF NCT OF DELHI(DHCPROSECUTION@DELHIPOLICE.NIC.IN){}(PETITIONER) SUNITA SHARMA(){(9711011158)(RESPONDENT) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
<b>NON-CONTENTIOUS CASES (FOR DIRECTIONS/ORDERS)</b>				
54	CRL.M.C.-1367/2025	POOJA SAWHNEY V/s STATE OF NCT OF DELHI & ANR.	PANKAJ VIVEK	
		OTHER DETAILS OF ADVOCATES: PV BALAYAN(PVBALAYAN@GMAIL.COM)(9811215778)(PETITIONER) PANKAJ VIVEK(PANKAJVIVEK@GMAIL.COM)(9811215778)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) PANKAJ VIVEK (PANKAJVIVEK@GMAIL.COM,PVBALAYAN@GMAIL.COM)(9811215778)(PETITIONER)		P.S.-FIR NO. :(DWARKA SECTOR TWENTY THREE-307/2018)
55	W.P.(CRL)-476/2025 CRL.M.A. 4271/2025	ANAND KUMAR & ORS. V/s THE STATE GOVT DOF NCT OF DELHI & ANR.	JITENDAR SINGH	
		OTHER DETAILS OF ADVOCATES: JITENDAR SINGH(JPVLAWASSOCIATES@GMAIL.COM)(8800876270)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(TIGRI-185/2024)



COURT NO. 27  
HON'BLE MR.JUSTICE RAVINDER DUDEJA

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[cmnegi93@gmail.com](mailto:cmnegi93@gmail.com)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>MATTERS OF SITTING/FORMER MP/MLA (PRIORITY MATTERS IN TERMS OF HON BLE SUPREME COURT ORDER IN W.P.(C.) 699/2016</b>				
1	CRL.M.C.-833/2021 CRL.M.A. 4118/2021	SH. VIJENDER GUPTA V/s IMRAN HUSSAIN & ORS.	NEERAJ, MOHD IRSAD	
		OTHER DETAILS OF ADVOCATES: NEERAJ & AMIT TYAGI(NEERAJJINDIA@HOTMAIL.COM)(9811075937)(PETITIONER) AMIT TIWARI(TIWARIAMIT22@YAHOO.COM)(9811075937)(PETITIONER) MANJINDER SINGH SIRSA(MSSIRA@GMAIL.COM)(9810094333)(RESPONDENT) KAPIL SHARMA(YOUTH4JUSTICE@COM)(9818066041)(RESPONDENT) IMRAN HUSSAIN(IMRANHUSSAINW86@GAMIL.COM)(981002539)(RESPONDENT) MOHD IRSAD(MOHD88IRSHAD@GMAIL.COM)(9999679903)(PETITIONER)		
<b>BAIL</b>				
2	BAIL APPLN.-265/2025	AJAY THR. PAIROKAR V/s STATE OF NCT OF DELHI	MANOJ SINGH	
		OTHER DETAILS OF ADVOCATES: MANOJ SINGH (ADV.MANOJSINGH46@GMAIL.COM)(9555655254)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIHAL VIHAR-258/2013) BAIL APPLN. 1378/2020 FILED BY RAJDEV (DISPOSED ON : 2020-06-30 ) BAIL APPLN. 1388/2020 FILED BY AJAY (DISPOSED ON : 2020-06-30 ) BAIL APPLN. 532/2021 FILED BY PUNEET @ MANOJ (DISPOSED ON : 2024-04-30 ) BAIL APPLN. 1933/2023 FILED BY RAJDEV (DISPOSED ON : 2024-04-30 ) BAIL APPLN. 2253/2024 FILED BY PINTU KUMAR (DISPOSED ON : 2024-07-04 )  P.S.-FIR NO. :(NIHAL VIHAR-258/2013)
3	BAIL APPLN.-376/2025	RAVI @ KISHAN V/s STATE GOVT. OF NCT OF DELHI	PANKAJ KUMAR SRIVASTAV	
		OTHER DETAILS OF ADVOCATES: PANKAJ SRIVASTAV (INFOMBIENTALLIANCE36@GMAIL.COM)(9560838391)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SULTAN PURI-480/2018) BAIL APPLN. 910/2022 FILED BY RAVI KISHAN (DISPOSED ON : 2024-02-07 ) BAIL APPLN. 3911/2021 FILED BY ASHOK@RAKESH (DISPOSED ON : 2022-01-12 ) BAIL APPLN. 1041/2023 FILED BY RINKI SONI (DISPOSED ON : 2024-02-07 ) BAIL APPLN. 3884/2024 FILED BY RINKI SONI (DISPOSED ON : 2025-03-18 ) BAIL APPLN. 4806/2024 FILED BY ASHOK@RAKESH (DISPOSED ON : 2025-03-18 )  P.S.-FIR NO. :(SULTAN PURI-480/2018)
4	BAIL APPLN.-466/2025	RANJEET KAUR @ BABY V/s STATE NCT OF DELHI	MIR AKHTAR HUSSAIN	
		OTHER DETAILS OF ADVOCATES: AKHTAR HUSSAIN (MIRAKHTARADVOCATE@GMAIL.COM)(9818080066)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SWAROOP NAGAR-251/2024) BAIL APPLN. 2536/2024 FILED BY KAUSHLYA DEVI (DISPOSED ON : 2024-07-25 ) BAIL APPLN. 1145/2025 FILED BY KAUSHLYA DEVI (D. OF HEARING : 2025-04-28 )  P.S.-FIR NO. :(SWAROOP NAGAR-251/2024)

5	BAIL APPLN.-817/2025	ZAKY AHMED V/s STATE OF NCT DELHI & ANR.	MOHD SUZA FAISAL	
		OTHER DETAILS OF ADVOCATES: MOHD SUZA(SHUJAKHAN235@GMAIL.COM)(9389759254)(PETITIONER) MOHD SUZA (SHUJAKHAN235@GMAIL.COM)(9389759254)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-60/2024) BAIL APPLN. 1353/2024 FILED BY SHABAZ @ NANHE (DISPOSED ON : 2024-04-23 ) BAIL APPLN. 4620/2024 FILED BY RASHID KHAN (D. OF HEARING : 2025-03-04 ) BAIL APPLN. 346/2025 FILED BY SHABAZ @ NANHE (DISPOSED ON : 2025-04-01 ) BAIL APPLN. 1053/2025 FILED BY HASEEB (D. OF HEARING : 2025-05-20 )  P.S.-FIR NO. :(CRIME AND RAILWAY-60/2024)
6	BAIL APPLN.-1145/2025	KAUSHLYA DEVI V/s STATE, SHO PS SWAROOP NAGAR	SHYAM SUNDER AGGARWAL	
		OTHER DETAILS OF ADVOCATES: S.S AGGARWAL (SUNDER.AGGARWAL@GMAIL.COM)(9810415987)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SWAROOP NAGAR-251/2024) BAIL APPLN. 2536/2024 FILED BY KAUSHLYA DEVI (DISPOSED ON : 2024-07-25 ) BAIL APPLN. 466/2025 FILED BY RANJEET KAUR @ BABY (D. OF HEARING : 2025-04-28 )  P.S.-FIR NO. :(SWAROOP NAGAR-251/2024)
<b>CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL)</b>				
7	CRL.M.C.-6619/2024 CRL.M.A. 25268/2024	DIRECTORATE OF ENFORCEMENT V/s VED PAL TANWAR	ZOHEB HOSSAIN	
		OTHER DETAILS OF ADVOCATES: ZOHEB HOSSAIN (HOSSAINZOHEB@GMAIL.COM)(9999711099)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 1/08/2023) W.P.(CRL) 3304/2023 FILED BY M/S SUNDER MARKETING ASSOCIATES THROUGH ITS PARTNER M/S MAROON ENGINEERS AND CONSULTANTS PVT LTD ACTING THROUGH ITS DIRECTOR SRI SATBIR SINGH CHHIKARA (D. OF HEARING : 2025-05-08 )  P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 1/08/2023)
8	CRL.M.C.-9976/2024	ANJALI TRANSGENDER V/s STATE THROUGH SHO PS IP ESTATE & ANR.	MOHIT MUDGAL	
		OTHER DETAILS OF ADVOCATES: MOHIT (MOHITMUDGALCHAMBERS@GMAIL.COM)(9818885995)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(I.P.ESTATE-77/2019) BAIL APPLN. 1327/2019 FILED BY SHALU (DISPOSED ON : 2019-07-15 ) BAIL APPLN. 1321/2019 FILED BY SHANKAR (DISPOSED ON : 2019-05-24 ) BAIL APPLN. 2365/2019 FILED BY SHALU (DISPOSED ON : 2022-04-13 ) BAIL APPLN. 365/2020 FILED BY MOHD. ARIF @ KALE (DISPOSED ON : 2021-02-03 ) BAIL APPLN. 3612/2020 FILED BY SHANKAR (DISPOSED ON : 2020-11-24 ) BAIL APPLN. 1662/2020 FILED BY MOHAMMAD ARIF (DISPOSED ON : 2020-07-16 ) BAIL APPLN. 2274/2021 FILED BY MOHD. ARIF @ KALE (DISPOSED ON : 2021-07-06 ) BAIL APPLN. 3056/2021 FILED BY MD. ARIF @ KALE (DISPOSED ON : 2022-04-13 ) BAIL APPLN. 1399/2022 FILED BY SHALU (DISPOSED ON : 2022-05-13 ) BAIL APPLN. 1890/2022 FILED BY SHALU (DISPOSED ON : 2022-07-04 ) BAIL APPLN. 436/2023 FILED BY MOHD. ARIF @ KALE (DISPOSED ON : 2023-10-06 ) BAIL APPLN. 1304/2023 FILED BY SHALU (DISPOSED ON : 2023-10-06 ) BAIL APPLN. 1898/2023 FILED BY MOHD ARIF @ KALE (DISPOSED ON : 2023-07-20 ) BAIL APPLN. 3763/2023 FILED BY SHALU (DISPOSED ON : 2023-12-19 ) W.P.(CRL) 1619/2024 FILED BY ANJALI

				TRANSGENDER (DISPOSED ON : 2024-05-24 ) BAIL APPLN. 1798/2024 FILED BY MOND.ARIF ALIAS KALA (DISPOSED ON : 2024-10-03 ) BAIL APPLN. 1376/2024 FILED BY SHANKAR (DISPOSED ON : 2024-10-03 ) BAIL APPLN. 2305/2024 FILED BY ANWAR HUSSAIN @ KASIM @ RAJU BECHAIN (DISPOSED ON : 2024- 10-03 )  P.S.-FIR NO. :(I.P.ESTATE-77/2019)
9	CRL.M.C.-522/2025 CRL.M.A. 2495/2025	M/S BANSAL CREDITS LTD V/s THE STATE NCT OF DELHI AND ANR	YASH KADYAN, ABHINAV SEKHRI	
		OTHER DETAILS OF ADVOCATES: KADYAN (KADYAN26@GMAIL.COM)(9968632976)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ABHINAV SEKHRI(ABHINAVSEKHRI@GMAIL.COM)(8826571429)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DARYA GANJ-96/2024) BAIL APPLN. 2644/2024 FILED BY SONIYA SHARMA (DISPOSED ON : 2024-09-13 ) BAIL APPLN. 2659/2024 FILED BY PREM CHAND SHARMA (DISPOSED ON : 2024-07-30 )  P.S.-FIR NO. :(DARYA GANJ-96/2024)
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
10	CRL.M.C.-3540/2024 CRL.M.A. 13590/2024 WITH CRL.M.C. 3541/2024 CRL.M.C. 3543/2024	RAMIT VOHRA V/s BALAJI PLY EMPORIUM	SUSHANT BALI	
		OTHER DETAILS OF ADVOCATES: SUSHANT BALI (SUSHANTBALI.ADVOCATE@GMAIL.COM)(8447242406)(PETITIONER)		
11	CRL.M.C.-3541/2024 CRL.M.A. 13596/2024 CRL.M.A. 17204/2024 CRL.M.A. 17205/2024	RAMIT VOHRA V/s BALAJI PLY EMPORIUM	SUSHANT BALI, GEETA MEHROTRA	
		OTHER DETAILS OF ADVOCATES: SUSHANT BALI (SUSHANTBALI.ADVOCATE@GMAIL.COM)(8447242406)(PETITIONER) GEETA MAHROTRA(ADV_GEETA@YAHOO.CO.IN)(9999199640)(PETITIONER) SUSHANT BALI(SUSHANTBALI.ADVOCATE@GMAIL.COM){}(RESPONDENT)		
12	CRL.M.C.-3543/2024 CRL.M.A. 13600/2024	RAMIT VOHRA V/s BALAJI PLY EMPORIUM	SUSHANT BALI	
		OTHER DETAILS OF ADVOCATES: SUSHANT BALI (SUSHANTBALI.ADVOCATE@GMAIL.COM)(8447242406)(PETITIONER)		
<b>FOR ADMISSION</b>				
13	CRL.M.C.-5614/2024 CRL.M.A. 21428/2024	NADEEM AHMADD & ANR. V/s STATE NCT OF DELHI & ANR.	PARVESH KUNDU	
		OTHER DETAILS OF ADVOCATES: PARVESH KUNDU(ADVOCATEPARVESHKUNDU@GMAIL.COM)(9560521729)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(DABRI-1081/2021)
14	CRL.M.C.-8329/2024 CRL.M.A. 31787/2024 CRL.M.A. 31788/2024	KULDEEP AND ORS V/s THE STATE NCT OF DELHI AND ANR	SANTOSH SINGH	
		OTHER DETAILS OF ADVOCATES: S.D. KAUSHIK(SDKAUSHIK1978@GMAIL.COM)(9818598120)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(ALIPUR-331/2018)
15	CRL.M.C.-8690/2024 CRL.M.A. 33199/2024	GAURAV RATHI V/s THE STATE NCT OF DELHI & ANR.	GAURAV RATHI	
		OTHER DETAILS OF ADVOCATES: GAURAV RATHI (INFO@RATHILAWGROUP.COM)(9870344996)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VASANT VIHAR-1350/2014) CRL.M.C. 8932/2024 FILED BY RIPUDAMAN SINGH RATHI (D. OF HEARING : 2025-09-11 ) W.P.(CRL) 831/2025 FILED BY VIJAY SINGH RATHI & ANR. (D. OF HEARING : 2025-05-02 )  P.S.-FIR NO. :(VASANT VIHAR-1350/2014)
16	CRL.M.C.-10059/2024 CRL.M.A. 38569/2024	TEJ PRAKASH & ANR. V/s STATE THROUGH S.H.O. & ANR.	ANSHUMAN GUPTA	
		OTHER DETAILS OF ADVOCATES: R K MEHTA(RKMEHTALAW@GMAIL.COM)(9818018157)(PETITIONER) KAPIL		P.S.-FIR NO. :(PALAM VILLAGE-145/2021)

		SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
17	CRL.M.C.-2121/2025	OXYZO FINANCIAL SERVICES LIMITED V/s M/S STRING FELLAS	MANOJ SINGH	
		OTHER DETAILS OF ADVOCATES: MOHIT GARG (ADVMOHIT@LEXPANACEA.COM)(9555655254)(PETITIONER) STRINGFELLAS(PRODUCTION@STRINGFELLAS.CO.IN)(0)(RESPONDENT)		
18	CRL.REV.P.(MAT.)-133/2025 CRL.M.A. 8996/2025 CRL.M.A. 8997/2025 CRL.M.A. 8998/2025	AKSHAY JINDAL V/s SANCHITA JINDAL & ORS.	KAVEESH NAIR	
		OTHER DETAILS OF ADVOCATES: VIDULA (KAVEESH.NAIR@VCHAMBERS.IN)(9717572932)(PETITIONER) ISANCHITAA (ISANCHITAA@YAHOO.COM)(0)(RESPONDENT)		
<b>AFTER NOTICE MISC. MATTERS</b>				
19	CM(M)-2524/2024 CM APPL. 27448/2024	INDER KUMAR V/s SURINDER KUMAR	AKSHAY KUMAR	Listing Remarks: PART HEARD MATTER
		OTHER DETAILS OF ADVOCATES: AKSHAY KUMAR(AKSHAY.0433@GMAIL.COM)(8375976516)(PETITIONER) GURMIT(GURMITSINGHHANS@GMAIL.COM)(0)(RESPONDENT) LEGAL(LEGALASK@GMAIL.COM)(0)(RESPONDENT)		
20	CRL.A.-253/2009	M.S. BANSAL V/s BABU LAL SHASTRI	B.L.CHAWLA, B.B.SHARMA, A.K.MISHRA	
		OTHER DETAILS OF ADVOCATES:		
21	CRL.M.C.-298/2024 CRL.M.A. 1154/2024 WITH CRL.M.C. 948/2024	INDER JEET SINGH NANDA V/s STATE OF DELHI NCT OF DELHI & ANR.	SANT NARAYAN SHUKLA, SMRITI MAHESHWARI	
		OTHER DETAILS OF ADVOCATES: KAILASH (ADVOCATEKAILASH@GMAIL.COM)(9911000157)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SMRITI MAHESHWARI(SMRITIMAHESHWARI96@GMAIL.COM)(9910946260)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MUKHERJEE NAGAR-900/2023) BAIL APPLN. 4251/2023 FILED BY INDER JEET SINGH NANDA (DISPOSED ON : 2024-07-23 ) CRL.M.C. 948/2024 FILED BY PRIYANKA (D. OF HEARING : 2025-04-28 ) BAIL APPLN. 4226/2023 FILED BY PRIYANKA (DISPOSED ON : 2024-02-27 )  P.S.-FIR NO. :(MUKHERJEE NAGAR-900/2023)
22	CRL.M.C.-948/2024 CRL.M.A. 3816/2024	PRIYANKA V/s STATE OF DELHI (NCT OF DELHI) & ANR.	SANT NARAYAN SHUKLA	
		OTHER DETAILS OF ADVOCATES: KALIAH RAY(ADVOCATEKALIAH@GMAIL.COM)(9911000157)(PETITIONER) KAILASH RAY (ADVOCATEKAILASH@GMAIL.COM)(9911000157)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MUKHERJEE NAGAR-900/2023) BAIL APPLN. 4251/2023 FILED BY INDER JEET SINGH NANDA (DISPOSED ON : 2024-07-23 ) CRL.M.C. 298/2024 FILED BY INDER JEET SINGH NANDA (D. OF HEARING : 2025-04-28 ) BAIL APPLN. 4226/2023 FILED BY PRIYANKA (DISPOSED ON : 2024-02-27 )  P.S.-FIR NO. :(MUKHERJEE NAGAR-900/2023)
23	CRL.M.C.-394/2024	SHOIB & ORS. V/s STATE OF NCT OF DELHI AND ANR.	PULKIT JAIN	
		OTHER DETAILS OF ADVOCATES: PULKIT JAIN(CONTACT@CAVALRYLAW.COM)(9013544444)(PETITIONER) ALISHA (CONTACT@CAVALRYLAW.COM)(9013544444)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TIMAR PUR-198/2023) BAIL APPLN. 2106/2023 FILED BY SHOIB (DISPOSED ON : 2023-06-28 ) BAIL APPLN. 2107/2023 FILED BY NAZIM (DISPOSED ON : 2023-06-28 ) BAIL APPLN. 2857/2023 FILED BY NAZIM (DISPOSED ON : 2023-08-28 ) BAIL APPLN. 490/2024 FILED BY NAZIM (DISPOSED ON : 2024-02-09 ) BAIL APPLN. 744/2024 FILED BY FARID (DISPOSED ON : 2024-03-06 )  P.S.-FIR NO. :(TIMAR PUR-198/2023)
24	CRL.M.C.-589/2024 CRL.M.A. 2397/2024	RAHUL RATHOD V/s DIRECTORATE OF ENFORCEMENT	SIDDHARTH S CHAPALGAONKAR	
		OTHER DETAILS OF ADVOCATES: S.HARIHARAN (MAIL@ASHREYAS.IN)(9560087288)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 15/2021) BAIL APPLN. 3820/2021 FILED BY SIMANCHALA MISHRA (DISPOSED ON : 2024-05-15 ) CRL.M.C. 2204/2021 FILED BY DIRECTORATE OF

				ENFORCEMENT (DISPOSED ON : 2023-02-14 ) BAIL APPLN. 3307/2021 FILED BY CHANDRA SEKHAR PANDA (DISPOSED ON : 2024-05-15 ) CRL.M.C. 2241/2021 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2023-02-14 ) CRL.M.C. 241/2025 FILED BY SATINDER SINGH MADHOK & ANR. (D. OF HEARING : 2025-04-29 )  P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT- ECIR 15/2021)
25	CRL.M.C.-953/2024 CRL.M.A. 3826/2024	MANOJ GAHLOT V/s SUNIL KUMAR	VIPIN SEHRAWAT	
		OTHER DETAILS OF ADVOCATES: VIPIN SEHRAWAT(ADV.VIPINSEHRAWAT@GMAIL.COM)(9818150883)(PETITIONER)		
26	CRL.M.C.-984/2024 CRL.M.A. 3932/2024	SHARAD PANWAR V/s STATE OF NCT OF DELHI & ANR.	NEERAJ KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: NEERAJ KUMAR JHA(NEERAJHAADV@GMAIL.COM)(8825276304)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(GULABI BAGH-60/2018)
27	CRL.M.C.-1021/2024 CRL.M.A. 4079/2024 CRL.M.A. 4080/2024	ANKUR TYAGI & ORS. V/s STATE GOVERNMENT OF NCT OF DELHI & ORS.	NEHA PALIWAL	
		OTHER DETAILS OF ADVOCATES:		
28	CRL.M.C.-1212/2024 CRL.M.A. 4805/2024	SHIV KUMAR & ORS. V/s STATE OF NCT OF DELHI & ANR.	KUNDAN	
		OTHER DETAILS OF ADVOCATES: KUNDAN CHANDRAVANSHI (THELAWDECODERS@GMAIL.COM)(8826089120)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SHAKARPUR-587/2017)
29	CRL.M.C.-2073/2024 CRL.M.A. 28141/2024	ANT TRAVELS PVT LTD V/s THE STATE GOVT. OF NCT OF DELHI	NEERAJ KUMAR SHARMA, KABIR KUMAR HAZARIKA	
		OTHER DETAILS OF ADVOCATES: NEERAJ SHARMA (DINESHCHAWLA7@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KABIR KR(ADV.KHAZARIKA@GMAIL.COM)(9810059808)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KABIR KUMAR HAZARIKA(ADV.HAZARIKA@GMAIL.COM)(9810059808)(RESPONDENT)		
30	CRL.M.C.-2294/2024 CRL.M.A. 8852/2024	PV SUNDARAM V/s THE STATE & ANR.	KRISHAN KUMAR	
		OTHER DETAILS OF ADVOCATES:		
31	CRL.M.C.-2454/2024 CRL.M.A. 9358/2024	MRS KOMAL BHATIA V/s MS MEENA SINGH	RAHUL KUMAR	
		OTHER DETAILS OF ADVOCATES: RAHUL KUMAR(RAHUL@RKLAWCHAMBERS.COM)(9899909287)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
32	CRL.M.C.-2749/2024 CRL.M.A. 10487/2024 CRL.M.A. 1915/2025	NITIN BATRA & ORS. V/s THE STATE OF NCT THROUGH THE STANDING COUNSEL & ORS.	RIMJHIM TIWARI, VIKASH KUMAR	
		OTHER DETAILS OF ADVOCATES: SAMRIDDH BINDAL(SAMRIDDHA@SAIKRISHNAASSOCIATES.COM)(9627638488)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIKAS KUMAR(VIKASH@SAIKRISHNAASSOCIATES.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SARITA VIHAR-102/2024)
33	CRL.M.C.-2872/2024 CRL.M.A. 10947/2024	BALJEET SINGH @ AMAN V/s STATE	POOJA ROY	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-63/2023) CRL.REV.P. 312/2024 FILED BY BALJEET SINGH @ AMAN (DISPOSED ON : 2024-03-27 ) BAIL APPLN. 1705/2024 FILED BY BALJEET SINGH @ AMAN (DISPOSED ON : 2024-09-18 )

				BAIL APPLN. 2281/2024 FILED BY SHIV KANT @ AAKASH (DISPOSED ON : 2025-03-03 ) BAIL APPLN. 4295/2024 FILED BY BENETH CHUKUWUDDI (DISPOSED ON : 2025-03-17 ) P.S.-FIR NO. :(CRIME AND RAILWAY-63/2023)
34	CRL.M.C.-2992/2024	SMT. JYOTI MANCHANDA & ANR. V/s THE STATE, GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI & ANR.	MUKESH AGGARWAL	
		OTHER DETAILS OF ADVOCATES: B.S. SHARMA(ADVBIIJENDRA1667@GMAIL.COM)(9899129933)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MODEL TOWN-599/2023)
35	CRL.M.C.-3030/2024 CRL.M.A. 11694/2024 CRL.M.A. 11696/2024	SHRI M L GUPTA & ORS. V/s SHRI RP SINGH & ORS.	ROHAN DEWAN	
		OTHER DETAILS OF ADVOCATES: ROHAN (ADV.ROHANDEWAN@GMAIL.COM)(9652562744)(PETITIONER)		
36	CRL.M.C.-3569/2024	NARENDER DAGAR V/s STATE GOVT. NCT OF DELHI & ANR.	SUMMINDER PASWAN	
		OTHER DETAILS OF ADVOCATES: BHAWANI SHANKAR (BHAWANISHANKAR71@GMAIL.COM)()(PETITIONER) BHAWANI SHANKAR (BHAWANISHANKAR71@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SAKET-435/2017)
37	CRL.M.C.-3576/2024	SHER SINGH V/s STATE ( GOVT. OF NCT DELHI)	MOOL SINGH	
		OTHER DETAILS OF ADVOCATES: MOOL SINGH (ADVMOOL992@GMAIL.COM)(8920760541)(PETITIONER) MOOL (ADVMOOL1992@GMAIL.COM)(8920760541)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-247/2023) BAIL APPLN. 1191/2024 FILED BY SHER SINGH (DISPOSED ON : 2024-04-05 ) BAIL APPLN. 1405/2024 FILED BY SHER SINGH (DISPOSED ON : 2024-04-25 ) P.S.-FIR NO. :(CRIME AND RAILWAY-247/2023)
38	CRL.M.C.-3854/2024	ANIL DUTT SHARMA V/s STATE NCT OF DELHI AND ORS.	MANOJ KUMAR DWIVEDI	
		OTHER DETAILS OF ADVOCATES: MANOJ KUMAR DWIVEDI(MD08LAWCHAMBER@GMAIL.COM)(8448465768)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SEELAMPUR-450/2014)
39	CRL.M.C.-4668/2024	NADIR V/s STATE AND ANR	SURAJ PRAKASH SHARMA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BADARPUR-282/2019) BAIL APPLN. 3349/2023 FILED BY NADIR (DISPOSED ON : 2024-02-16 ) P.S.-FIR NO. :(BADARPUR-282/2019)
40	CRL.M.C.-5053/2024 CRL.M.A. 19315/2024 CRL.M.A. 19316/2024	VIKAS HOSPITAL PVT. LTD V/s STATE OF NCT OF DELHI & ANR.	MOHIT CHAUDHARY, GIRINDRA KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: KUNAL SACHDEVA(KUSHAL82KUMAR@GMAIL.COM)(9810074159)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) GIRINDRA KUMAR PATHAK(GKPATHAKADVOCATE1@GMAIL.COM)(9891175568)(RESPONDENT)		P.S.-FIR NO. :(NAJAFGARH-620/2022)
41	CRL.M.C.-5235/2024 CRL.M.A. 19992/2024	ASHIQE @ AASHIK ABBAS V/s THE STATE (GOVT OF NCT OF DELHI) & ANR.	RAVI PARTAP SINGH BHATTI	
		OTHER DETAILS OF ADVOCATES: RPS BHATTI (RPSBHATTI37@GMAIL.COM)(9810568180)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(USMANPUR-871/2022)
42	CRL.M.A. 30266/2024 CRL.M.A. 512/2025 CRL.M.A. 11994/2025	KAPIL WADHAWAN V/s CENTRAL BUREAU OF INVESTIGATION AND ORS.	VIJAY KARI SINGH, PRAKARSH AIRAN	

	<p>In CRL.M.C.-6443/2024(Disposed off case) WITH CRL.M.C. 682/2025</p>			
		<p>OTHER DETAILS OF ADVOCATES: VIJAYKAIR SINGH (VIJAYKARISINGH@GMAIL.COM)(9899090515)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT) VIJAY KARI(VIJAYKARISINGH@GMAIL.COM)(9899090515)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT) ANUPAM S SHARMA(ANUPAMSHARMAADVOCATE@GMAIL.COM)(9810097344)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)</p>		<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-224-2022-A-0001) CRL.M.C. 4293/2022 FILED BY CBI (DISPOSED ON : 2022-09-05 ) W.P.(CRL) 1741/2022 FILED BY PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED (DISPOSED ON : 2022-08-04 ) W.P.(CRL) 2911/2022 FILED BY KAPIL WADHAWAN (D. OF HEARING : 2025-05-09 ) W.P.(CRL) 2912/2022 FILED BY DHEERAJ WADHAWAN (D. OF HEARING : 2025-05-09 ) CRL.M.C. 6544/2022 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2023-05-30 ) BAIL APPLN. 353/2023 FILED BY AJAY RAMESH CHANDRA NAWANDAR (DISPOSED ON : 2024-05-31 ) BAIL APPLN. 271/2023 FILED BY SUNNY BATHIJA THROUGH WIFE AS PAROKAR (DISPOSED ON : 2023-04-12 ) CRL.M.C. 5108/2023 FILED BY DHEERAJ WADHAWAN (DISPOSED ON : 2023-07-26 ) CRL.M.C. 3536/2023 FILED BY RAJESH KUMAR ANAND (D. OF HEARING : 2025-09-22 ) CRL.M.C. 1137/2024 FILED BY DHEERAJ WADHAWAN (DISPOSED ON : 2024-04-23 ) BAIL APPLN. 1232/2024 FILED BY AJAY RAMESH CHANDRA NAWANDAR (DISPOSED ON : 2024-05-03 ) BAIL APPLN. 2040/2024 FILED BY DHEERAJ WADHAWAN (DISPOSED ON : 2024-09-09 ) CRL.M.C. 3849/2024 FILED BY DHEERAJ WADHAWAN (DISPOSED ON : 2024-05-17 ) BAIL APPLN. 2036/2024 FILED BY AJAY RAMESH CHANDRA NAWANDAR (DISPOSED ON : 2024-06-03 ) W.P.(CRL) 1659/2024 FILED BY MR. MANISH SAVLA (DISPOSED ON : 2024-05-22 ) BAIL APPLN. 1824/2024 FILED BY AJAY RAMESH CHANDRA NAWANDAR (DISPOSED ON : 2024-05-30 ) BAIL APPLN. 2165/2024 FILED BY AJAY RAMESH CHANDRA NAWANDAR (DISPOSED ON : 2024-09-02 ) CRL.M.C. 6434/2024 FILED BY JIGNESH MEHTA (DISPOSED ON : 2024-08-20 ) CRL.M.C. 6474/2024 FILED BY AMIT CHATURVEDI (DISPOSED ON : 2024-08-20 ) BAIL APPLN. 3640/2024 FILED BY KAPIL WADHAWAN (D. OF HEARING : 2025-04-24 ) CRL.M.C. 682/2025 FILED BY JALAJ BATRA (D. OF HEARING : 2025-04-28 ) CRL.M.C. 1285/2025 FILED BY KAPIL WADHAWAN (D. OF HEARING : 2025-05-08 ) CRL.M.C. 2668/2025 FILED BY MR. KAPIL WADHAWAN (D. OF HEARING : 2025-05-08 )  P.S.-FIR NO. :(CBI-224-2022-A-0001)</p>
<p>43</p>	<p>CRL.M.C.-682/2025 CRL.M.A. 3273/2025</p>	<p>JALAJ BATRA V/s CENTRAL BUREAU OF INVESTIGATION</p>	<p>PRASOUK JAIN</p>	
		<p>OTHER DETAILS OF ADVOCATES: LPJ &amp; PARTNERS(OFFICE@LPJPARTNERS.COM)(9899314700)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)</p>		<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-224-2022-A-0001) CRL.M.C. 4293/2022 FILED BY CBI (DISPOSED ON : 2022-09-05 ) W.P.(CRL) 1741/2022 FILED BY PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED (DISPOSED ON : 2022-08-04 ) W.P.(CRL) 2911/2022 FILED BY KAPIL WADHAWAN (D. OF HEARING : 2025-05-09 ) W.P.(CRL) 2912/2022 FILED BY DHEERAJ WADHAWAN (D. OF HEARING : 2025-05-09 ) CRL.M.C. 6544/2022 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2023-05-30 ) BAIL APPLN. 353/2023 FILED BY AJAY RAMESH CHANDRA NAWANDAR (DISPOSED ON : 2024-05-31 ) BAIL APPLN. 271/2023 FILED BY SUNNY BATHIJA THROUGH WIFE AS PAROKAR (DISPOSED ON : 2023-04-12 )</p>

				<p>CRL.M.C. 5108/2023 FILED BY DHEERAJ WADHAWAN (DISPOSED ON : 2023-07-26 )</p> <p>CRL.M.C. 3536/2023 FILED BY RAJESH KUMAR ANAND (D. OF HEARING : 2025-09-22 )</p> <p>CRL.M.C. 1137/2024 FILED BY DHEERAJ WADHAWAN (DISPOSED ON : 2024-04-23 )</p> <p>BAIL APPLN. 1232/2024 FILED BY AJAY RAMESH CHANDRA NAWANDAR (DISPOSED ON : 2024-05-03 )</p> <p>BAIL APPLN. 2040/2024 FILED BY DHEERAJ WADHAWAN (DISPOSED ON : 2024-09-09 )</p> <p>CRL.M.C. 3849/2024 FILED BY DHEERAJ WADHAWAN (DISPOSED ON : 2024-05-17 )</p> <p>BAIL APPLN. 2036/2024 FILED BY AJAY RAMESH CHANDRA NAWANDAR (DISPOSED ON : 2024-06-03 )</p> <p>W.P.(CRL) 1659/2024 FILED BY MR. MANISH SAVLA (DISPOSED ON : 2024-05-22 )</p> <p>BAIL APPLN. 1824/2024 FILED BY AJAY RAMESH CHANDRA NAWANDAR (DISPOSED ON : 2024-05-30 )</p> <p>BAIL APPLN. 2165/2024 FILED BY AJAY RAMESH CHANDRA NAWANDAR (DISPOSED ON : 2024-09-02 )</p> <p>CRL.M.C. 6434/2024 FILED BY JIGNESH MEHTA (DISPOSED ON : 2024-08-20 )</p> <p>CRL.M.C. 6443/2024 FILED BY KAPIL WADHAWAN (DISPOSED ON : 2024-08-20 )</p> <p>CRL.M.C. 6474/2024 FILED BY AMIT CHATURVEDI (DISPOSED ON : 2024-08-20 )</p> <p>BAIL APPLN. 3640/2024 FILED BY KAPIL WADHAWAN (D. OF HEARING : 2025-04-24 )</p> <p>CRL.M.C. 1285/2025 FILED BY KAPIL WADHAWAN (D. OF HEARING : 2025-05-08 )</p> <p>CRL.M.C. 2668/2025 FILED BY MR. KAPIL WADHAWAN (D. OF HEARING : 2025-05-08 )</p> <p>P.S.-FIR NO. :(CBI-224-2022-A-0001)</p>
44	<p>CRL.M.C.-6670/2024</p> <p>CRL.M.A. 25483/2024</p> <p>CRL.M.A. 25484/2024</p> <p>CRL.M.A. 26826/2024</p> <p>WITH CRL.M.C. 6671/2024</p>	<p>MUKUNDA RAJ SHRESTHA</p> <p>V/s THE DEPUTY DIRECTOR OF INCOME TAX INVESTIGATION UNIT 6 3</p>	SHOURYENDU RAY	
		<p>OTHER DETAILS OF ADVOCATES:</p> <p>MANAS SHANKAR RAY (SRAY@NORACHAMBERS.IN)(0)(PETITIONER)</p> <p>KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)</p>		
45	<p>CRL.M.C.-6671/2024</p> <p>CRL.M.A. 25485/2024</p> <p>CRL.M.A. 25486/2024</p> <p>CRL.M.A. 26817/2024</p> <p>CRL.M.A. 26832/2024</p>	<p>SMT SHOBHA SHRESTHA</p> <p>V/s THE DEPUTY DIRECTOR OF INCOME TAX INVESTIGATION UNIT 6 3</p>	SHOURYENDU RAY	
		<p>OTHER DETAILS OF ADVOCATES:</p> <p>SHOURYENDU RAY(SRAY@NORACHAMBERS.IN)(0)(PETITIONER)</p> <p>MANAS RAY(MSRAY@NORCHAMBERS.IN)(0)(RESPONDENT)</p> <p>MANAS SHANKAR RAY (SRAY@NORACHAMBERS.IN)(0)(PETITIONER)</p> <p>INCOME TAX (DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)</p>		
46	<p>CRL.M.C.-6822/2024</p> <p>CRL.M.A. 26073/2024</p> <p>CRL.M.A. 26074/2024</p> <p>WITH CRL.M.C. 7044/2024</p> <p>CRL.M.C. 7112/2024</p> <p>CRL.M.C. 7164/2024</p>	<p>MANISH KUMAR</p> <p>V/s STATE OF NCT OF DELHI &amp; ANR.</p>	PRATEEK MEHTA, VENKATESH JOSHI	
		<p>OTHER DETAILS OF ADVOCATES:</p> <p>VENKATESH JOSHI(ADV.VENKATESHJOSHI@GMAIL.COM)(9412952062)(PETITIONER)</p> <p>VENKATESH JOSHI(ADV.VENKATESHJOSHI@GMAIL.COM)(9412952062)(PETITIONER)</p>		<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CYBER POLICE STATION CENTRAL-29/2023)</p> <p>CRL.M.C. 7112/2024 FILED BY VIVEK KUMAR SINGH (DISPOSED ON : 2024-09-07 )</p> <p>CRL.M.C. 7044/2024 FILED BY GAURAV SHARMA (DISPOSED ON : 2024-09-05 )</p> <p>CRL.REV.P. 1048/2024 FILED BY MANISH KUMAR (DISPOSED ON : 2024-08-28 )</p> <p>CRL.M.C. 7164/2024 FILED BY SUHEL AKRAM (D. OF HEARING : 2025-04-28 )</p> <p>P.S.-FIR NO. :(CYBER POLICE STATION CENTRAL-29/2023)</p>
47	<p>CRL.M.C.-7044/2024</p> <p>CRL.M.A. 24849/2024</p> <p>CRL.M.A. 24850/2024</p>	<p>GAURAV SHARMA</p> <p>V/s STATE OF NCT OF DELHI &amp; ANR.</p>	PRATEEK MEHTA, VENKATESH JOSHI	
		<p>OTHER DETAILS OF ADVOCATES:</p>		<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO.</p>



		VENKATESH JOSHI(ADV.VENKATESHJOSHI@GMAIL.COM)(9412952062)(PETITIONER)		:(CYBER POLICE STATION CENTRAL-29/2023) CRL.M.C. 7112/2024 FILED BY VIVEK KUMAR SINGH (DISPOSED ON : 2024-09-07 ) CRL.REV.P. 1048/2024 FILED BY MANISH KUMAR (DISPOSED ON : 2024-08-28 ) CRL.M.C. 6822/2024 FILED BY MANISH KUMAR (D. OF HEARING : 2025-04-28 ) CRL.M.C. 7164/2024 FILED BY SUHEL AKRAM (D. OF HEARING : 2025-04-28 )  P.S.-FIR NO. :(CYBER POLICE STATION CENTRAL-29/2023)
48	CRL.M.C.-7112/2024 CRL.M.A. 24499/2024 CRL.M.A. 24501/2024	VIVEK KUMAR SINGH V/s STATE NCT OF DELHI AND ANOTHER	SATISH PANDEY, PRATEEK MEHTA, VENKATESH JOSHI	
		OTHER DETAILS OF ADVOCATES: PRATEEK MEHTA(PRATEEKMEHTAS@GMAIL.COM)(9911886609)(PETITIONER) VENKATESH JOSHI(ADV.VENKATESHJOSHI@GMAIL.COM)(9412952062)(PETITIONER) PRATEEK MEHTA(PRATEEKMEHTAS@GMAIL.COM)(9911886609)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CYBER POLICE STATION CENTRAL-29/2023) CRL.M.C. 7044/2024 FILED BY GAURAV SHARMA (DISPOSED ON : 2024-09-05 ) CRL.REV.P. 1048/2024 FILED BY MANISH KUMAR (DISPOSED ON : 2024-08-28 ) CRL.M.C. 6822/2024 FILED BY MANISH KUMAR (D. OF HEARING : 2025-04-28 ) CRL.M.C. 7164/2024 FILED BY SUHEL AKRAM (D. OF HEARING : 2025-04-28 )  P.S.-FIR NO. :(CYBER POLICE STATION CENTRAL-29/2023)
49	CRL.M.C.-7164/2024 CRL.M.A. 27345/2024 CRL.M.A. 27346/2024 CRL.M.A. 27347/2024 CRL.M.A. 27348/2024	SUHEL AKRAM V/s STATE NCT OF DELHI	ALIND SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: RAJESH ANAND (TCLO.INDIA@GMAIL.COM)(41670504)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CYBER POLICE STATION CENTRAL-29/2023) CRL.M.C. 7112/2024 FILED BY VIVEK KUMAR SINGH (DISPOSED ON : 2024-09-07 ) CRL.M.C. 7044/2024 FILED BY GAURAV SHARMA (DISPOSED ON : 2024-09-05 ) CRL.REV.P. 1048/2024 FILED BY MANISH KUMAR (DISPOSED ON : 2024-08-28 ) CRL.M.C. 6822/2024 FILED BY MANISH KUMAR (D. OF HEARING : 2025-04-28 )  P.S.-FIR NO. :(CYBER POLICE STATION CENTRAL-29/2023)
50	CRL.M.C.-6866/2024	PIYUSH GUPTA & ORS. V/s STATE NCT OF DELHI , THROUGH S.H.O, P. S- AMBEDKAR NAGAR NEW DELHI & ANR.	SOURAV BAJAJ	
		OTHER DETAILS OF ADVOCATES: PAWAN GUPTA(CORPUSLAWASSOCIATES@GMAIL.COM)(8851160007)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(AMBEDKAR NAGAR-685/2021)
51	CRL.M.C.-7084/2024 CRL.M.A. 27041/2024	NULON INDIA LTD AND ORS V/s REGISTRAR OF COMPANIES AND ANR	RAJESH VIG, MOHD WASEEM AKRAM	
		OTHER DETAILS OF ADVOCATES: C.P VIG (CPVIG44@GMAIL.COM)(9315791046)(PETITIONER) MAHABIR GOLYAN (GOLYANM@GMAIL.COM)(0)(RESPONDENT) MOHD WASEEM AKRAM(WSMRAZVI56@GMAIL.COM)(9837791456)(RESPONDENT)		
52	CRL.M.C.-7137/2024 CRL.M.A. 27233/2024	MANISH GARG V/s SWATI AGGARWAL	VIJAY SHARMA	
		OTHER DETAILS OF ADVOCATES: VIJAY SHARMA(VIJAYREHNI@GMAIL.COM)(9811368656)(PETITIONER) SWATI AGGARWAL(SWATIAGGARWAL225@GMAIL.COM)(0)(RESPONDENT)		
53	CRL.M.C.-7775/2024 CRL.M.A. 29685/2024 WITH CRL.M.C. 7851/2024	RAN SINGH RANA V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	ARVIND CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: ARVIND CHAUDHARY(ARVINDCHAUDHARY@HOTMAIL.COM)(9868270463)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		

54	CRL.M.C.-7851/2024 CRL.M.A. 29958/2024	RAN SINGH RANA V/s THE STATE OF NCT OF DELHI AND ANR.	ARVIND CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: ARVIND CHAUDHARY(ARVINDCHAUDHARY@HOTMAIL.COM)(9868270463)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
55	CRL.M.C.-7866/2024 CRL.M.A. 29989/2024 CRL.M.A. 29991/2024	BHARAT BHUSHAN KAPOOR & ORS. V/s STATE N C T OF DELHI & ANR.	BHUSHAN MAHENDRA OZA	
		OTHER DETAILS OF ADVOCATES: BHUSHAN MAHENDRA OZA(CHAMBERSOFBHUSHANROZA@GMAIL.COM)(7838139431)(PETITIONER) BHUSHAN MAHENDRA OZA(CHAMBERSOFBHUSHANOZA@GMAIL.COM)(7838139431)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(MODEL TOWN-944/2021)
56	CRL.M.C.-8002/2024 CRL.M.A. 30544/2024	GULSHEEN KAUR V/s IQBAL SINGH	ANIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR GUPTA(LLFOFINDIA@GMAIL.COM)(9811449124)(PETITIONER) YOGENDER PAL SINGH(YOGENDER.SINGH306@GMAIL.COM)(8527305402)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
57	CRL.M.C.-8287/2024	GUNJAN CHADHA V/s SHRI NAVTEJ BHATNAGAR	RAKESH MAHAJAN, ARJUN MALIK	
		OTHER DETAILS OF ADVOCATES: RAKESH MAHAJAN(ADVOCATERAKESH.M@GMAIL.COM)(8630395065)(PETITIONER) NAVTEJ BHATNAGAR(NAVTEJBHATNAGARFEB10@GMAIL.COM)(0)(PETITIONER) ARJUN MALIK(LEGAL@AMACLEGAL.COM)(9810017346)(RESPONDENT)		
58	CRL.M.C.-8992/2024 CRL.M.A. 34410/2024 CRL.M.A. 11631/2025 WITH CRL.M.C. 8993/2024	P. CHIDAMBARAM V/s CENTRAL BUREAU OF INVESTIGATION	HARSH SRIVASTAVA, SIDAK SINGH ANAND	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: SIDAK SINGH ANAND(SIDAK@ARSHDEEPSKHURANA.COM)(9958944736)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-220-2017-E-0011) BAIL APPLN. 573/2018 FILED BY KARTI P CHIDAMBRAM (DISPOSED ON : 2018-03-23 ) BAIL APPLN. 1316/2018 FILED BY P CHIDAMBARAM (DISPOSED ON : 2019-08-20 ) CRL.M.C. 4576/2019 FILED BY P. CHIDAMBARAM (DISPOSED ON : 2019-09-12 ) BAIL APPLN. 2270/2019 FILED BY P. CHIDAMBARAM (DISPOSED ON : 2019-09-30 ) CRL.M.C. 1338/2021 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2021-11-10 ) CRL.M.C. 8993/2024 FILED BY KARTI P. CHIDAMBARAM (D. OF HEARING : 2025-04-28 )  P.S.-FIR NO. :(CBI-220-2017-E-0011)
59	CRL.M.C.-8993/2024 CRL.M.A. 34412/2024 CRL.M.A. 11512/2025	KARTI P. CHIDAMBARAM V/s CENTRAL BUREAU OF INVESTIGATION	AKSHAT GUPTA	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: AKSHAT GUPTA (AKSHAT@GJPARTNERS.IN)(9899917111)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT) AKSHAT GUPTA(AKSHAT@GJPARTNERS.COM)(9899917111)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-220-2017-E-0011) BAIL APPLN. 573/2018 FILED BY KARTI P CHIDAMBRAM (DISPOSED ON : 2018-03-23 ) BAIL APPLN. 1316/2018 FILED BY P CHIDAMBARAM (DISPOSED ON : 2019-08-20 ) CRL.M.C. 4576/2019 FILED BY P. CHIDAMBARAM (DISPOSED ON : 2019-09-12 ) BAIL APPLN. 2270/2019 FILED BY P. CHIDAMBARAM (DISPOSED ON : 2019-09-30 ) CRL.M.C. 1338/2021 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2021-11-10 ) CRL.M.C. 8992/2024 FILED BY P. CHIDAMBARAM (D. OF HEARING : 2025-04-28 )  P.S.-FIR NO. :(CBI-220-2017-E-0011)
60	CRL.M.C.-9007/2024	VIJOY KUMAR SINHA V/s THE STATE OF DELHI & ANR.	AJIT KUMAR	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO.

		AJIT KUMAR (NAVASSOCIATES@YAHOO.COM)(9899361666)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		:(ECONOMIC OFFENCE WING-47/2020) BAIL APPLN. 1032/2022 FILED BY SHANKAR KASHID (DISPOSED ON : 2022-04-28 )  P.S.-FIR NO. :(ECONOMIC OFFENCE WING- 47/2020)
61	CRL.M.C.-10143/2024 CRL.M.A. 38943/2024	KAMRAN & ORS. V/s THE STATE NCT OF DELHI AND ANR	IFTIKHAR ALI	
		OTHER DETAILS OF ADVOCATES: I.A HASHMI (IFTKHARALHASHMI784@GMAIL.COM)(9811410938)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAUZ QAZI-19/2023) BAIL APPLN. 1181/2023 FILED BY KAMRAN (DISPOSED ON : 2023-04-19 ) BAIL APPLN. 1274/2023 FILED BY MUMTAZ (DISPOSED ON : 2023-05-01 )  P.S.-FIR NO. :(HAUZ QAZI-19/2023)
<b>CONNECTED MATTERS (ANMM)</b>				
62	CRL.M.C.-7023/2024 CRL.M.A. 26812/2024	MANOJ KAUL V/s STATE OF NCT OF DELHI AND ANR.	AAROHI MIKKILINENI, MANBHAR MITTAL	
		OTHER DETAILS OF ADVOCATES: MANOJ JEET(MANOJJEET93@GMAIL.COM)(0)(PETITIONER) CHANDAN BHATIA (MANOJEE93@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MANBHAR MITTAL (MANUMITTAL0607@GMAIL.COM)(9718591657)(RESPONDENT)		
63	CRL.M.C.-7120/2024 CRL.M.A. 27139/2024 CRL.M.A. 27140/2024	H M INFORMATICS PVT LTD V/s STATE NCT OF DELHI AND ANR	AAROHI MIKKILINENI	
		OTHER DETAILS OF ADVOCATES: CHANDAN BHATIA (MANOJJEET93@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
64	CRL.M.C.-7182/2024 CRL.M.A. 27418/2024 CRL.M.A. 27419/2024	SAMRIDH SHARMA V/s STATE NCT OF DELHI AND ANR	AAROHI MIKKILINENI	
		OTHER DETAILS OF ADVOCATES: CHANDAN BHATIA (MANOJEE93@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
65	CRL.M.C.-7286/2024 CRL.M.A. 27798/2024 CRL.M.A. 27799/2024	SAMRIDH SHARMA V/s STATE OF NCT OF DELHI AND ANR.	AAROHI MIKKILINENI	
		OTHER DETAILS OF ADVOCATES: CHANDAN BHATIA (CICERO@CICEROFIRM.IN)(7065970666)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
66	CRL.M.C.-7315/2024 CRL.M.A. 27896/2024 CRL.M.A. 27897/2024	MANOJ KAUL V/s STATE OF NCT OF DELHI AND ANR.	AAROHI MIKKILINENI	
		OTHER DETAILS OF ADVOCATES: CHANDAN BHATIA(CICERO@CICEROFIRM.IN)(7065970666)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		

**COURT NO.51**  
**HON'BLE MS.JUSTICE TARA VITASTA GANJU**

NOTE: "NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE: "PASSOVERS WILL BE TAKEN UP IMMEDIATELY AFTER LUNCH"

NOTE: "ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E, ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND BACKGROUND NOISE/DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE: "REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M"

CLICK HERE TO JOIN VC:

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MEETING NO. 2512 822 186.

NOTE FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[Bhupesh.kumar@dhc.nic.in](mailto:Bhupesh.kumar@dhc.nic.in)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>AFTER NOTICE COMPANY MATTERS</b>				
1	CO.PET.- 51/1998(Disposed off case)	TIMES GUARANTY FINANCIAL LTD. V/s ADARSH PACKERS P. LTD.	VIJAY SONDDHI, A.DUTT., RC BHALLA, SK LUTHRA, MOHD. JARJISH, S MAHAPATRA, MANBIR SINGH, SB GHOSH, SANJEEV NARULA, SK AGGARWAL, BS SHUKLA, R SASIPRABHU	
		<b>OTHER DETAILS OF ADVOCATES:</b>		
2	CO.APPL. 606/2008 CO.APPL. 1633/2011 CO.APPL. 1639/2011 CO.APPL. 1641/2011 CO.APPL. 1643/2011 CO.APPL. 1645/2011 CO.APPL. 1649/2011 CO.APPL. 1651/2011 CO.APPL. 1653/2011 CO.APPL. 1655/2011 CO.APPL. 1657/2011 CO.APPL. 1659/2011 CO.APPL. 1663/2011 CO.APPL. 1665/2011 CO.APPL. 1667/2011 CO.APPL. 1669/2011 CO.APPL. 1671/2011 CO.APPL. 1673/2011 CO.APPL. 1675/2011 CO.APPL. 1677/2011 CO.APPL. 1679/2011 CO.APPL. 1681/2011 CO.APPL. 1683/2011 CO.APPL. 1685/2011 CO.APPL. 1687/2011 CO.APPL. 1689/2011 CO.APPL. 1691/2011 CO.APPL. 1693/2011 CO.APPL. 1695/2011 CO.APPL. 1697/2011 CO.APPL. 1699/2011	RE-M/S JVG FINANCE LTD. V/s ....	HS PARIHAR, PAWAN KUMAR, AMAN VACHHER, AMAN VACHHER, DHEERAJ GUPTA, AMIT PRAKASH SHAHI, P NAGESH, H.K. CHATURVEDI, ANIL KARNWAL, MOHD SHAKEEL, RAHUL, MONIKA ARORA, MONIKA ARORA & ASSOCIATES, FAIZ HYDER RIZVI, SHAILENDRA SINGH, AJAY TIWARI, OFFICIAL LIQUIDATOR, MANSI CHADHA, DEEPAK SHARMA, VIJAY KASANA, ATRYEE GAUTAM, ANAND MOHAN MISHRA, AJIT RAJPUT, SAURABH SONI, DHEERAJ GUPTA, AMIT GOEL, ADITYA WADHWA, MILAN SINGH NEGI, RISHAB JAIN, PRADEEP CHHINDRA, BHASKAR VALI, SRINIVAS R RAO MAMIDANNA, RAM LAL ROY, P.NAGESH, BHABNA DAS, JRLISTING LISTING, PIYUSH SACHDEV, RISHABH JAIN, NEERAJ KUMAR JHA, SWAPNIL GAUR, ANJANEYA SINGH, BHAGABATI PRASAD PADHY, JRLISTING LISTING, MONIKA ARORA, RAJINDER MATHUR, SRINIVAS KOTNI, PURNIMA SETHI, NAGESH, RITU, GIRIJESH PANDEY, P.D TEWARI, MANOJ, RAHUL THUKRAL, LAW TREE, ANIL, PUSHKAR KATYAL, PRATEEK DHANDA, RAKESH KUMAR, RISHABH JAIN, MANOJ CHANDRA MISHRA, AMAN NANDRAJOG, SHILPI YADAV, DHANANJAY GARG, RITU SINGH MANN, BHIM SINGH NAGAR, B YESHWANTH RAJ, DHEERAJ MANCHANDA, KARAN KAPOOR, BHASKAR VALI, DEEPAK KHOSLA, GOPAL JHA, RAISUDDIN, BHABNA DAS, KUNAL TYAGI, A.K. MISHRA, RUCHI KHURANA, MOHIT MITTAL, BHAVYA SETHI, SONAM SHARMA, TANMAY YADAV, SUNIL KUMAR SHARMA, TARUN KUMAR, P NAGESHJH, RAJAT ANEJA, PRAVEEN CHANDRA, A MAHAJAN, MR.RR DWIVEDI, BS RAJESH, S SHARMA, MS.MANISHA TYAGI, MR. S MAHESHWARI, DHIRAJ MISHRA, MR.SK LUTHRA, P.I.JOSHE, MS.MS UPPAL, T.S.CHAUDHARY, ARUN SRIVASTAV, KN POPLI,	

CO.APPL. 1703/2011  
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VIJAY K SINGH, MS.MANISHA SINGH, MS.UPPAL,  
SANJEEV, AK THAKUR, MR.MAYUR R.SHAH,  
MR.PURNIMA SETHI, HARISH CHAND SHARMA,  
RANJANA ROY, MR. UCHIT BHANDARI, DHANANJAY,  
U.C.MITTAL, K P TOMS, U C MITTAL, R K BAKSHI,  
PUSHKAR SOOD, SARABJIT SHARMA, ABHAY KUMAR,  
VIKAS MAHAJAN, SARBJIT SHARMA, PRATAP,  
SHAILENDRA, SHAILENDRA SINGH & CO, LAV KUMAR  
AGGARWAL, ADRINDUM, NITIN SHARMA, SOMVEER  
SINGH DESWAL, ARUNAY PATNAIK, SUNITA TIWARI,  
CHADHA & ASSOCIATES, ALAM, ATHAR ALAM, AJHAR  
ALAM, BRAJESH VERMA, VINAY KUMAR, SEEMA  
GUPTA, SWETANK SHANTANU, A.K.SINGH, BIPIN,  
RAJIV KUMAR, C MOHAN RAO, HITENDER KAPUR,  
SEEMA KASHYAP, AMIT ANAND TIWARI, A K  
SRIVASTAVA, N RAJA SINGH, MANISH KR, TARUN  
GUPTA, SHAILENDRA SINGH, GOEL & ASSO, SHIVALOK  
YASHOVARDHAN, RAJ KUMAR SHERAWAT, PAWANJIT  
SINGH BINDRA, RAJAT ARORA, RISHI SOOD, CHANDNI  
GOYAL, ANIL KUMAR GUPTA, SACHIN MITTAL,  
SOMESH KUMAR DUBEY, JOSEPH ARISTOTLE S.,  
GIRISH KUMAR, ATUL GUPTA, K. N. MOHAN, YOGESH  
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SINGH, GIRIRAJ SUBRAMANIAM, PRASHANT KUMAR  
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NAGPAL, VINAYAK MARWAH, ANJANEYA SINGH,  
GURKAMAL HORA ARORA, TANMAY YADAV, RAHUL  
SHUKLA, TARUN KUMAR, NEERAJ SHEKHAR

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CO.APPL. 169/2025  
OLR 29/2023  
In CO.PET.-265/1998

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3	CO.PET.-207/2011	AIR INDIA LIMITED V/s ARYAN CARGO EXPRESS PRIVATE LTD	M.V KINI& CO, VAIBHAV GARG, KARANJAWALA & CO
		<b>OTHER DETAILS OF ADVOCATES:</b> ()()(PETITIONER)	
4	CO.PET.-471/2011 OLR 32/2024 CO.APPL. 245/2025	IFCI FACTORS LTD V/s KRISH INTERNATIONAL PVT LTD	MANDEEP S VINAİK, OFFICIAL LIQUIDATOR, ANJALI SHARMA, DEEPAK BASHTA, AAROHI BHALLA, VIKAS GUPTA, VIKAS BHUSHAN GUPTA, PALLAV SAXENA, ANUPAM SRIVASTAVA, AVADH BIHARI KAUSHIK, RISHAB RAJ JAIN, AAKARSH SRIVASTAVA
		<b>OTHER DETAILS OF ADVOCATES:</b> VIKAS BHUSHAN GUPTA(VIKSGUPTA@YAHOO.CO.IN)(9811027144)(PETITIONER) PALLAV SAXENA(ADVPALLAVSAXENA@GMAIL.COM)(9811159376)(PETITIONER) ANUPAM SRIVASTAVA(MAIL@TCL-INDIA.NET)(9310283790)(PETITIONER) AVADH BIHARI KAUSHIK(AVADHKAUSHIK@GMAIL.COM)(9811455431)(PETITIONER) RISHAB RAJ JAIN(RISHABRAJJAIN@GMAIL.COM)(9811079695)(PETITIONER) AAKARSH SRIVASTAVA(AAKARSHS@GMAIL.COM)(9871094948)(RESPONDENT)	
5	CO.PET.-24/2013 CO.APPL. 693/2023 WITH CRL.O.(CO.) 1/2015	RE-M/S YUSUF ENGINEERING COMPANY PVT LTD V/s ...	SANJAY YADAV, RISHABH JAIN, SHAILENDRA SINGH, ATRYEE GAUTAM
		<b>OTHER DETAILS OF ADVOCATES:</b> SHAILENDRA SINGH(SSNCOMPANY@GMAIL.COM)(9899027733)(RESPONDENT) ATRYEE GAUTAM(GAUTAM.ATRYEE@GMAIL.COM)(9810220380)(PETITIONER) SHAILENDRA SINGH(SSNCOMPANY@GMAIL.COM)(9899027733)(RESPONDENT)	
6	CO.PET.-487/2014 CO.APPL. 200/2020 OLR 86/2024 CO.APPL. 671/2024	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA V/s M/S SHYAM FORGING PVT. LTD.	SANJEEV SAGAR, SANJEEV SAGAR, OFFICIAL LIQUIDATOR, KAADAMBARI SINGH PURI, SAMARENDRA KUMAR
		<b>OTHER DETAILS OF ADVOCATES:</b> KAADAMBARI SINGH PURI(UCOLINDIA@GMAIL.COM)(9999661673)(PETITIONER) SAMARENDRA KUMAR(SAMARENDRAKRAADV@YAHOO.COM)(9999114922)(RESPONDENT)	
7	CO.PET.-614/2015	DELHI GOLF CLUB LTD V/s BACK SPIN MEDIA PRIVATE LIMITED	RAGHVENDRA KISHORE SINGH, GAURAV MOHAN LIBERHAN
		<b>OTHER DETAILS OF ADVOCATES:</b> GAURAV MOHAN LIBERHAN(LIBERHANLAWOFFICE@GMAIL.COM)(9810955779)(PETITIONER)	
8	CO.PET.-536/2016 CO.APPL. 726/2024 CO.APPL. 1010/2024	MEERA INDUSTRIES V/s APPL BIKES LTD. & ORS.	SHIV CHARAN GARG, VIVEK SINGH, VIVEK SINGH

**OTHER DETAILS OF ADVOCATES:**  
VIVEK SINGH(SINVIV@GMAIL.COM)(9810524584)(RESPONDENT)

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28-04-2025

ADVANCE CAUSE LIST OF COMPANY SIDE

COURT NO.16

HON'BLE MR.JUSTICE DHARMESH SHARMA

1. CLICK HERE TO JOIN VC <https://virtualcourtdhc.webex.com/meet/virtualcourtdhc10>  
MEETING NUMBER: 25127330441

2. NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO [faisal.zaki@dhc.nic.in](mailto:faisal.zaki@dhc.nic.in).

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>AFTER NOTICE COMPANY MATTERS</b>				
1	CO.PET.-160/1985 CO.APPL. 1492/2009 CO.APPL. 564/2023 CO.APPL. 565/2023 CO.APPL. 803/2024 CO.APPL. 841/2024 CO.APPL. 120/2025 WITH CO.PET. 50/1984	RE-M/S BHARAT KALA KENDRA P.LTD. V/s ....	MR.KC NANDA, ASHU CHAUDHARY, BHUPESH NARULA, A.K. THAKUR, OFFICIAL LIQUIDATOR, MR.RAJIV BEHL, MR.RP KAPUR, MR.DS CHAUHAN, MR.NAWAL CHANDRA, MS.PINKI ANAND, MR.TS CHAUDHARY, MR.BV DESAI, DO, DEEPAK DHINGRA, S.M.SAXENA, RAJI NATHANI, ASHU CHAUDHARY	
		<b>OTHER DETAILS OF ADVOCATES:</b> RAJI NATHANI(RELEGAL@GMAIL.COM)(9818331659)(RESPONDENT) ASHU CHAUDHARY(CASHU2710@GMAIL.COM)(9999742778)(PETITIONER)		

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**HIGH COURT OF DELHI AT NEW DELHI**

No.: 123/Rules/DHC

Dated: 03.10.2024

**PRACTICE DIRECTIONS**

In order to ascertain from each party whether he/she admits or denies the allegations of facts made in the plaint and to be able to explore the possibilities of settlement and disposal of the main matter at the initial stage itself, Hon'ble the Chief Justice, on the recommendations of the Hon'ble Judges of the Original Side has been pleased to issue following Practice Directions for information and compliance by all concerned:-

1. Advance copy of fresh Civil Suits {i.e.,CS(OS)andCC}, together with documents therewith, if any, shall be served upon each opposite party, as is also done for Arbitration petitions under the Delhi High Court (Original Side) Rules, 2018.
2. Plaintiff shall also intimate all opposite parties, in the matter, about the filing and likely date of listing of the said suit.
3. Plaint shall be accompanied by written proof of such intimation and their respective service, besides indicating name(s) of all opposite parties in the matter.
4. Earlier Practice Directions regarding the manner and mode of Service of Notice of Motion, advance copy, etc., will remain the same.

These Practice Directions shall come into force with immediate effect.

By Order  
Sd/  
**(KANWAL JEET ARORA)**  
**REGISTRAR GENERAL**

**HIGH COURT OF DELHI: NEW DELHI**

**CIRCULAR**

No.:DHC(OS)-Filing

Date: 27.08.2024

It is circulated for information of all the concerned that the Hon'ble IT Committee has been pleased to direct that the impugned order should be made first Annexure with the Main Case. Hence, the impugned order/award shall be the first Annexure with the Main Case (wherever applicable) and the same shall reflect in the concerned part of the Main Case accordingly.

Sd/-

Registrar (Original)

CIRCULARPRIORITY HEARING OF CASES OF LITIGANTS/ADVOCATES WITH  
DISABILITY (UNDER THE RIGHTS OF PERSONS WITH DISABILITY  
ACT)

"All the Litigants/Advocates with disabilities and Advocates dealing with the cases pertaining to persons with Disabilities are impressed upon to apprise the office of Joint Registrar/ Deputy Registrar (Original) about their ongoing cases before the concerned Bench of this Court so that they can be identified and be listed categorically in the Cause List and disposed of on priority."

**COURT NO. 43**  
**HON'BLE MR. JUSTICE PRATEEK JALAN**

CLICK HERE FOR VC NOTE:

<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt3>

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[sanjoyojha73@gmail.com](mailto:sanjoyojha73@gmail.com)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>PART-HEARD MATTERS</b>				
1	O.M.P. (COMM)- 538/2020 I.A. 10390/2020 WITH O.M.P. (COMM) 200/2021 OMP (ENF.) (COMM.) 95/2021	HPCL-MITTAL PIPELINE LIMITED V/s COASTAL MARINE CONSTRUCTION AND ENGINEERING	ADITYA VERMA, KARTIK NAYAR, KARTIK NAYAR	
2	O.M.P. (COMM)- 200/2021 CAV 21/2021 I.A. 8600/2021 WITH OMP (ENF.) (COMM.) 95/2021	COASTAL MARINE CONSTRUCTION AND ENGINEERING LIMITED V/s HPCL MITTAL PIPELINES LIMITED	ADITYA VERMA, KARTIK NAYAR, ADITYA VERMA	
3	OMP (ENF.) (COMM.)- 95/2021 EX.APPL.(OS) 621/2021 EX.APPL.(OS) 623/2021	HPCL-MITTAL PIPELINE LIMITED V/s COASTAL MARINE CONSTRUCTION AND ENGINEERING	ADITYA VERMA, KARTIK NAYAR, KARTIK NAYAR	

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28.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

**COURT NO. 48**  
**HON'BLE MS. JUSTICE MINI PUSHKARNA**

NOTE: FOR MOVING 'ADJOURNMENT SLIP' PLEASE MAIL TO:

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MEETING LINK

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc2>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)</b>				
1	C.A.(COMM.IPD-PAT)-60/2024	DONG YANG PC, INC V/s CONTROLLER OF PATENTS AND DESIGNS	ARCHANA SHANKER	AT 2.30 P.M

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**COURT NO. 21**  
**HON'BLE MR.JUSTICE VIKAS MAHAJAN**

NOTE: SUPPLEMENTARY PASS OVER SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.

NOTE: PARTIES SHOULD BE READY WITH SHORT SYNOPSIS IN THE FINAL HEARING/DISPOSAL MATTERS.

CLICK HERE TO JOIN VC

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc3>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

[dhcanilkumar@gmail.com](mailto:dhcanilkumar@gmail.com)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES</b>				
1	REVIEW PET. 154/2025 CS(OS)-279/2024	COL. AMJAD ZULFIKAR (RETD.) V/s SABA ZULFIKAR & ORS.	AHMAD IBRAHIM, NASEEM AHMED, VIDISHA JAIN	

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**COURT NO. 46****HON'BLE MS.JUSTICE JYOTI SINGH**

**NOTE 1: ANY URGENT MENTIONING FOR LISTING THE APPLICATION IN THE MAIN SUIT/PETITION WHICH IS PENDING BEFORE THE CONCERNED COURT, THE SAME SHALL BE MENTIONED BEFORE THE BENCH CONCERNED. IN CASE THE APPROPRIATE BENCH IS NOT HOLDING THE COURT, THEN IT SHOULD BE MENTIONED BEFORE THE JUDGE-IN-CHARGE (ORIGINAL SIDE).**

**2. "SUPPLEMENTARY PASS-OVER SHALL BE TAKEN UP IMMEDIATELY AFTER COMPLETION OF SUPPLEMENTARY LIST."**

**3. IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGEMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.**

**4. COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.**

FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[cmnijeshnair@gmail.com](mailto:cmnijeshnair@gmail.com)

CLICK HERE TO JOIN VC

<https://dhcvirtualcourt.webex.com/dhcvirtualcourt/j.php?MTID=md8014d1fa995927d292326703dfba03f>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES</b>				
1	ARB.P.-134/2024 WITH O.M.P.(I) (COMM.) 404/2023 O.M.P.(I) (COMM.) 74/2024	RAI BAHADUR SHREE RAM AND COMPANY PRIVATE LIMITED V/s TOPLIGHT CORPORATE MANAGEMENT PRIVATE LIMITED & ORS.	HARSIT KHURANA, ASHUTOSH KHAITAN, ANIRUDH WADHWA	

2	O.M.P.(I) (COMM.)- 404/2023 I.A. 24951/2023 I.A. 1340/2024 I.A. 8425/2024 I.A. 8312/2025 WITH ARB.P. 134/2024 O.M.P.(I) (COMM.) 74/2024	RAI BAHADUR SHREE RAM AND COMPANY PVT. LTD. V/s TOPLIGHT CORPORATE MANAGEMENT PVT LTD & ORS.	HARSIT KHURANA, ANIRUDH WADHWA, HARSIT KHURANA	
3	O.M.P.(I) (COMM.)- 74/2024 I.A. 38380/2024 I.A. 42616/2024 I.A. 42617/2024 I.A. 8365/2025	RAI BAHADUR SHREE RAM AND COMPANY PRIVATE LIMITED V/s MR. RAMKISHAN SARAF & ANR.	ANIRUDH WADHWA	
4	ARB.P.-286/2024	ZENITH DANCE INSTITUTE PVT LTD V/s YASHIKA KESWANI	RAJAT KATYAL	
5	ARB.P.-541/2025	RAM KANWAR GARG AND ANR V/s SHILPA JAIN	NITIN JAIN	
6	ARB.P.-564/2025 I.A. 8012/2025	M/S SHINKOLITE FINANCE LIMITED V/s SH. HEERA LAL	SUNIL KUMAR	
7	ARB.P.-614/2025	M/S NEELKANTHAM SYSTEMS PRIVATE LIMITED V/s M/S. ISGEC HEAVY ENGINEERING LIMITED AND OTHERS	JYOTI CHATURVEDI	
8	O.M.P.(I) (COMM.)- 224/2024	M/S AI AIRPORT SERVICES LIMITED V/s UNIQ DATA SOLUTION PRIVATE LIMITED & ORS.	ANANDO MUKHERJEE, KAUSTUBH PRAKASH, DEEKSHA SINGH, NEETICA SHARMA	



9	O.M.P.(MISC.)(COMM.)-235/2025	RAJESH SHARMA V/s GRACE WELFARE EDUCATION SOCIETY AND ORS	ROHIT TANEJA	
10	O.M.P.(MISC.)(COMM.)-322/2025	M/S HCIL ADHIKARYA ARSS JV V/s RAIL VIKAS NIGAM LTD	SAURABH MISHRA, SHUBHAM JAIN	
11	CS(COMM)-27/2017	AIR INDIA LIMITED V/s DOLPHIN TRAVELS PRIVATE LIMITED AND ANR	ARINDAM DEY, SVARNITI LAW OFFICES, DHANESH RELAN	
12	I.A. 9339/2025 In CS(COMM)-274/2024	SANCHI CEREALS PVT.LTD V/s KHAS FOOD PVT.LTD	NAUSHAD AHMAD KHAN, RAJAT MANGLA, VIKASH KUMAR, PREETPAL KAUR BENIPAL, VIKASH KUMAR	
13	CS(OS)-1354/2011	TEJINDER KAUR V/s SURINDER PAL SINGH & ORS	SOVI BIPNEET SINGH, ABHAY KUMAR, KITTOO BAJAJ, DIVJEET SINGH VOHRA	
14	CS(OS)-1998/2011 I.A. 12965/2011	FIRST LUCRE PARTNERSHIP COMPANY V/s JAGDISH CHANDER VOHRA & ORS	RAKESH, KARAN JAIN	
15	CS(OS)-2526/2011 I.A. 21079/2023	GOVIND PRASAD V/s SATISH GUPTA & ORS	S.C.JAIN, J.M.KALIA, RAJIV BAJAJ, N K KANTAWALA, SIDDHARTH AGGARWAL, NIKI KANTAWALA, RAJESH KUMAR PANDEY, SIDDHARTH BAMBHA	

16	CS(OS)-2958/2011 I.A. 5316/2017 I.A. 4115/2022 I.A. 18274/2023 I.A. 6393/2024	SABIHA SULTANA & OTHERS V/s AHMAD AZIZ & ANOTHER	ARVIND BHATT, ALY MIRZA, KAUSHAL YADAV, SITWAT NABI, NISHEETH ANAND, S.D ANSARI, KUBER GIRI, SWASTIKA SINGH	
17	CS(OS)-543/2012 I.A. 11297/2012 I.A. 9133/2013 I.A. 4460/2017 I.A. 7934/2017 I.A. 7935/2017 I.A. 16641/2018 I.A. 6403/2019 I.A. 6404/2019 I.A. 6405/2019 I.A. 15044/2019	AMARJEET SINGH GUJRAL V/s JUNG BAHADUR SINGH GUJRAL & ORS	Y.RAJAGOPALAL RAO, AJAY KUMAR TANDON, AJAY KR, MANJIT SINGH, RAHUL KAPOOR, AJAY BAHL, PRADEEP KUMAR MISHRA, KANCHAN KAUR DHODI, MR. AJAY BAHL, HIMANSHU DUBEY, MRS. KANCHAN KAUR DHODI, AJAY KUMAR	
18	CS(OS)-1417/2012 I.A. 16561/2013 I.A. 23484/2015 I.A. 482/2016 I.A. 9909/2018 I.A. 14965/2018 I.A. 16958/2018 I.A. 16959/2018 I.A. 7630/2022	RAJ KUMAR JAIN & ORS V/s PREM KUMAR JAIN & ORS	GAUHAR DUGGAL, HEMANT GUPTA, SAMAR BANSAL, ASHISH KUMAR, ANIL AIRI AND ASSOCIATES, RAJAT ANEJA, MANISH VASISHT, RAVI KAPOOR, ASHISH KUMAR	
19	CS(OS)-2745/2012 CCP(O) 75/2015 I.A. 21921/2022 I.A. 7331/2023 I.A. 24801/2023 I.A. 37123/2024 I.A. 41086/2024 I.A. 46401/2024 WITH TEST.CAS. 44/2021	LILY NATH AGARWAL V/s RAVINDER NATH AGARWAL & ORS	ABHINAV MUKHERJI, TRIDEEP PAIS, SUDHIR K MAKKAR, N PRABHAKAR, PIYUSH KAUSHIK, ASHWATH SITARAMAN, SAURABH AGRAWAL, JAITEGAN SINGH, HARI SHANKAR SHARMA, ANIKET BHATTACHARYYA, BHARGAV R THALI, ARIJIT MAZUMDAR, PIYUSH KAUSHIK, MANISH KUMAR, JAITEGAN SINGH	

20	TEST.CAS.-44/2021 I.A. 16718/2021	MAJOR RAVINDER NATH AGGARWAL V/s STATE OF UTTARAKHAN AND ORS.	ASHWATH SITARAMAN, PIYUSH KAUSHIK, BHARAT SHARMA, SAURABH AGRAWAL, JAITEGAN SINGH, FILE RECEIVED FROM UTTARAKHAND HIGH COURT IN TEST-1/2019 IN COMPLIANCE OF SUPREME COURT ORDER DT.12/2/2021 IN TP (C)-2779/2019, FILED AS PER COURT ORDER DATED TWELFTH OCTOBER TWO THOUSAND TWENTY ONE	
21	CS(OS)-936/2015 I.A. 4059/2025	M/S HERO MOTOCORP LTD V/s BANK OF BARODA & ANR	JOS CHIRAMEL, KARANJAWALA & CO., RAMESH KUMAR, SUDHIR KUMAR	
22	CS(OS)-1026/2015 I.A. 6207/2018 I.A. 49349/2024 WITH TEST.CAS. 49/2017 TEST.CAS. 50/2017 TEST.CAS. 51/2017	MANILA SETIA & ANR V/s PRASHANT KHER & ANR	ALLIANCE LAW GROUP, SHOHIT CHAUDHRY, ANIL SHARMA, YUDHVIR SINGH CHAUHAN, OSHEEN CHAWLA, S. K. AGARWAL, GURMEET KAUR KAPOOR, GAURAV AGGARWAL	
23	TEST.CAS.-49/2017 I.A. 6283/2018	MR PRASHANT KHER V/s THE STATE OF N.C.T. AND ORS	OSHEEN CHAWLA, S. K. AGARWAL, ALLIANCE LAW GROUP, GURMEET KAUR KAPUR	
24	TEST.CAS.-50/2017 I.A. 6285/2018	MR PRASHANT KHER V/s THE STATE OF N.C.T. AND ORS.	OSHEEN CHAWLA, S. K. AGARWAL, ALLIANCE LAW GROUP, GURMEET KAUR KAPUR	
25	TEST.CAS.-51/2017 I.A. 6281/2018	MR PRASHANT KHER V/s THE STATE OF N.C.T. AND ORS.	OSHEEN CHAWLA, S. K. AGARWAL, ALLIANCE LAW GROUP, GURMEET KAUR KAPUR	

26	CS(OS)-1261/2015 I.A. 1900/2020 I.A. 11627/2022 I.A. 1899/2024 I.A. 4509/2025	VIJAY BUILDING APARTMENT OWNERS ASSOCIATION V/s ARDEE HOUSING PVT LTD & ANR	MOHIT SHARMA, B. SHEKHAR, ALOK PRAKASH, SAURABH KANSAL, RAMA SHANKER & ASSO, ASHOK CHHABRA, RAM SHANKAR, ALOK PRAKASH, SAURABH KANSAL	
27	CS(OS)-2035/2015 CC 42/2016 I.A. 29503/2024 I.A. 29504/2024	BALAK RAM DHAMA V/s SATISH KAPOOR & ORS	R S RANA, KINGER & KINGER, VIKRAM SINGH SAINI, R S RANA & MONIKA	
28	CS(OS)-210/2017 I.A. 14569/2018 CRL.M.A. 34695/2018 I.A. 8291/2022 I.A. 822/2024 I.A. 1027/2024	DR. ANURAG ROHATGI V/s SHRI NITHESH ROHATGI & ANR	SHASHWAT BHARDWAJ, AWIJIT PALIWAL, SWIKRITI SINGHANIA, ABHISHEK AGGARWAL	
29	CS(OS)-348/2017 I.A. 1661/2019 I.A. 92/2020	SHRI SUMIT GUPTA V/s SHRI SANDEEP GUPTA & ORS.	PARAMJEET SINGH, LCA LEGAL GLOBAL, A.K. TRIPATHI & CO., A.K TRIPATHI, A.K. TIRPATHI	
30	CS(OS)-372/2017 I.A. 9264/2017 I.A. 9265/2017 I.A. 225/2018 I.A. 4118/2019 I.A. 4119/2019 I.A. 5420/2023 I.A. 5421/2023	SH. NEERAJ KUMAR SHARMA & ORS V/s SMT. UROOSSA PARVEEN & ORS	N S VASISHT, JYOTI KATARIA, SALONI JAIN, RAVI KUMAR AGGARWAL, R.L. KOHLI, N.S. VASISHT, VISHAL SINGH, PRIYANKA SETHIA	
31	CS(OS)-381/2019 I.A. 10390/2019 I.A. 13240/2019 I.A. 13241/2019 I.A. 14122/2019	SUNIL VERMA V/s RAHUL NARANG & ANR.	SHANTANU BHARDWAJ, RAVI CHAWLA, RAVI CHAWLA	
32	CS(OS)-545/2019 I.A. 14844/2019 I.A. 2471/2020 I.A. 2472/2020 I.A. 13662/2023 I.A. 13663/2023	SH. SAT SAROOP SHARMA & ANR. V/s SH. VINOD KUMAR SHARMA & ORS.	PAWAN KUMAR AGARWAL, RAJESH KUMAR	

33	I.A. 42038/2024 I.A. 9378/2025 In CS(OS)-567/2024	MR VISHAL GUPTA V/s SMT RADHA AGGARWAL & ORS.	RIBHAV PANDE, AYUSH KUMAR, ABINASH KUMAR MISHRA, RIBHAV PANDE	
34	CS(OS)-860/2024 I.A. 43369/2024 I.A. 43370/2024 I.A. 43371/2024 I.A. 46761/2024	KAMYA SHARMA & ORS. V/s NITIN BHARGAVA & ANR.	SONAM ANAND	
35	CS(OS)-1043/2024 I.A. 49862/2024	MRS NEENA KHANNA V/s SH. RAJESH KAPUR & ORS.	SHRUTI KAPUR, RADHIKA ARORA	
36	CS(OS)-71/2025 I.A. 2902/2025 I.A. 2904/2025 I.A. 9665/2025	MS AGGARWAL GRANITES THROUGH PROP MOHAN LAL GUPTA V/s MAHESH KUMAR PARWAL	UTKARSH MATHUR	
37	EX.P.-61/2016 EX.APPL.(OS) 100/2019	PERCEPT ADVERTISING LIMITED V/s CHHATTISGARH DISTILLERIES LTD	LUTHRA & LUTHRA, SUMESH DHAWAN	
38	EX.P.-69/2024	SANTOSH KR GARG V/s JITENDRA VIRWANI	ASHWIN KUMAR NAIR, AVISHKAR SINGHVI	
39	EX.P.-113/2024 EX.APPL.(OS) 2091/2024	AKTIEBOLAGET VOLVO & ORS. V/s MR RAKESH KUMAR MISHRA	VAISHALI MITTAL	
40	O.M.P. (COMM)- 212/2018 I.A. 6847/2018 WITH OMP (ENF.) (COMM.) 179/2022	INOX AIR PRODUCTS PRIVATE LIMITED V/s AIR LIQUIDE NORTH INDIA PRIVATE LIMITED	SAVYASACHI KUMAR SAHAI, DHAWESH PAHUJA	

41	OMP (ENF.) (COMM.)-179/2022	AIR LIQUIDE NORTH INDIA PVT. LTD. V/s INOX AIR PRODUCTS PVT. LTD	GAURAV GUPTA	
42	O.M.P. (COMM)-317/2018	SUDHAKAR TIWARI V/s THE VICE CHAIRMAN, DELHI DEVELOPMENT AUTHORITY (DDA)	KANIKA SINGH, CHAND CHOPRA, TEJPAL SINGH KANG	
43	O.M.P. (COMM)-84/2023 I.A. 3463/2023 I.A. 3464/2023	MAHANAGAR TELEPHONE NIGAM LTD V/s RUKMA DECOR AND CONSTRUCTION CO	NAVNEET DUGAR, GURVINDER KAUR SURI	
44	O.M.P. (COMM)-180/2023 I.A. 9210/2023	LARSEN AND TOUBRO LIMITED V/s SS SYNERGY INFRA SOLUTIONS	K. G. GOPALAKRISHNAN	
45	O.M.P. (COMM)-229/2023 I.A. 12219/2023 WITH OMP (ENF.) (COMM.) 14/2024	UNION OF INDIA V/s M/S INDIAN FARMERS FERTILIZERS COOPERATIVE LIMITED (IFFCO)	ABHAY KUMAR, KIRTIMAN SINGH	
46	OMP (ENF.) (COMM.)-14/2024 EX.APPL.(OS) 105/2024	INDIAN FARMERS FERTILISER COOPERATIVE LIMITED V/s UNION OF INDIA	ABHAY KUMAR	
47	O.M.P. (COMM)-311/2023	PAREEK OVERSEAS V/s GSV SECURITIES PVT LTD	MUKESH RANA, CHANDER BHAN BANSAL	
48	O.M.P. (COMM)-312/2023	PRIMENET GLOBAL LIMITED V/s GSV SECURITIES PVT LTD	MUKESH RANA, CHANDER BHAN BANSAL	

49	O.M.P. (COMM)- 313/2023	VANSHI FARMS PRIVATE LIMITED V/s GSV SECURITIES PVT LTD	MUKESH RANA, CHANDER BHAN BANSAL	
50	O.M.P. (COMM)- 314/2023	VISION MERCANTILE V/s GSV SECURITIES PVT LTD	MUKESH RANA, CHANDER BHAN BANSAL	
51	O.M.P. (COMM)- 315/2023	TECH DRIVE SOFTWARE V/s GSV SECURITIES PVT LTD	MUKESH RANA, CHANDER BHAN BANSAL	
52	O.M.P. (COMM)- 316/2023	SPRING MERCANTILE V/s GSV SECURITIES PVT LTD	MUKESH RANA, CHANDER BHAN BANSAL	
53	O.M.P. (COMM)- 354/2023 I.A. 17391/2023	HI TECH MERCANTILE V/s GSV SECURITIES PVT LTD	MUKESH RANA, CHANDER BHAN BANSAL	
54	O.M.P. (COMM)- 330/2024 I.A. 35568/2024 WITH OMP (ENF.) (COMM.) 151/2024	DIRECTOR GENERAL MARRIED ACCOMMODATION PROJECTS V/s M/S RISHABH CONSTRUCTIONS PRIVATE LTD	SHASHANK GARG	
55	OMP (ENF.) (COMM.)- 151/2024	RISHABH CONSTRUCTIONS PVT. LTD. V/s UNION OF INDIA	SUMIT GOSWAMI	
56	O.M.P. (COMM)- 395/2024 I.A. 39304/2024 I.A. 39307/2024	M/S SUPREME INFRASTRUCTURE INDIA LIMITED V/s FREYSSINET MEMARD INDIA PVT. LTD.	SUBHRO PROKAS MUKHERJEE	

57	O.M.P. (COMM)- 20/2025 CAV 19/2025	THE GREAT EASTERN SHIPPING COMPANY LTD V/s MANGALORE REFINERY AND PETROCHEMICAL LTD	ARVIND KUMAR GUPTA, SASWAT PATTNAIK	
58	O.M.P. (COMM)- 68/2025	MANGALORE REFINERY AND PETROCHEMICALS LTD. V/s THE GREAT EASTERN SHIPPING COMPANY LIMITED	SASWAT PATTNAIK	WITH OMP(COMM) 20/2025
59	O.M.P. (COMM)- 135/2025 CAV 114/2025 CAV 115/2025 I.A. 7809/2025 I.A. 7810/2025	MAHANAGAR TELEPHONE NIGAM LIMITED V/s M/S STERLITE TECHNOLOGIES LIMITED	PRATISHTHA VIJ, VIVEK KUMAR GOYAL, BIHU SHARMA, VIJAYA SINGH	
60	OMP (CONT.)-4/2024	MILLENNIUM EDUCATION MANAGEMENT PRIVATE LIMITED V/s NARAYAN SEWA SAMITI	SIDDHANT SHARMA, DHRUV VARMA	
61	EX.APPL.(OS) 1164/2020 EX.APPL.(OS) 1365/2021 EX.APPL.(OS) 1525/2023 I.A. 5552/2019 I.A. 5553/2019 In O.M.P.(EFA)(COMM.)- 6/2016	DAIICHI SANKYO COMPANY, LIMITED V/s MALVINDER MOHAN SINGH AND ORS.	ANURADHA DUTT, NIKHIL NAYYAR, SIDHARTH AGGARWAL, VARUN MISHRA, ROHIT CHOUDHRY, KARANJAWALA & CO, ANUJ BERRY, MANMEET ARORA, AJAY KUMAR VALI, ANANT GARG, DHIR AND DHIR ASSOCIATES, ANURADHA MUKHERJEE, KUNAL CHATTERJI, ADITYA DEWAN, AGARWAL LAW	



			ASSOCIATES, SRIHARSHA PEECHARA, ARCHANA LAKHOTIA, SUJOY KUMAR, BINSY SUSAN BABY, ANANDH VENKATARAMANI, PURNIMA KRISHNA, NEHA NAGPAL, ANKIT AGARWAL, ANIRUDH DAS, ROHIT DAHIYA, ROHAN SWARUP, MANISH KHURANA, MD. JAHANNAWAZ ALAM, KUNAL YOGRAJ VERMA, SUMIT KUMAR BATRA, RITESH KHATRI, MEHUL PARTI, GAURI PURI, SAMEER PRAVIN PAREKH, ANUPAM SRIVASTAVA, ATUL SHARMA, UDITA SINGH, RAJAT KATYAL, KAPIL SAPRA & ASSOCIATES, SANDHYA CHAWLA, SAHIBA SINGH, SANDEEP DEVASHISH DAS, PRADYUMAN KAISTHA, RAJEEV AGARWAL, SUMIT SAHNI, AMAN RAJ GANDHI, DEVINA SEHGAL, LAKSHMI KANT GIRI, ALOK KUMAR, AVNI SINGH, ADITI MOHAN, MOHIT SETH, ASHISH AGGARWAL, MANISH KAUSHIK, VINAY SINGH BIST, SANJEEV SHARMA, SIMARPAL SINGH SAWHNEY, J. SAGAR ASSOCIATES, SHALLY BHASIN, KHAITAN & CO., K	
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			ASHAR & CO., SACHIN SAINI, CHITRANSHUL A SINHA, VARUN GARG, R MAYA, SHIVEN VERMA, ANURAG ATULYA, SHANKH SENGUPTA, DEVINA SEHGAL, GURKAMAL HORA ARORA, HARSHEEN MADAN, KUNAL CHATTERJI, SANJEEV SHARMA, P&A LAW OFFICES, ATUL KUMAR, ROHIT DAHIYA, ASHISH AGGARWAL, GEETIKA KAPUR, MANISH KAUSHIK, VIKAS BHADAURIA, ROOPALI SINGH, PEEUSH VIRENDRA SHARMA, PRANAV SARTHI, R MAYA, SAKET SIKRI	
62	I.A. 7934/2025 O.A. 58/2025 In TEST.CAS.-75/2019	VARUN MEHTA V/s STATE & ORS.	AJAY SINGH BHANDARI, ASTHA SHARMA, SAI DEEP KAUSHIK, SURESH CHAND SINGHAL, ANIL PANWAR, PRATYAKSH, VIKAS TIWARI, ANIL PANWAR	
63	I.A. 48569/2024 In TEST.CAS.-36/2024 (Disposed off case)	KAILASH CHANDER V/s THE STATE OF GNCT OF DELHI AND ORS.	TRANFERRRED FROM MR. VIRENDER SINGH, ACJ/CCJ/ARC/NORTH, ROHINI COURT., MD ALI	
64	I.A. 1299/2025 In TEST.CAS.-53/2024	SHOUNAYA V/s THE STATE NCT OF DELHI & ORS.	SAMEER PRAVIN PAREKH, PRASHANT TRIPATHI, RUMPA DHIBAR, NISHANT RAI GOEL, MANOJ KUMAR	

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**COURT NO. 41**  
**HON'BLE MR. JUSTICE JASMEET SINGH**

**NOTE: ALL PASSOVER MATTERS WILL BE TAKEN UP POST LUNCH SESSION (AT 2:15 P.M).**

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**Meeting No: 916 436 579**

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES</b>				
1	ARB.A.-1/2022 I.A. 627/2022 I.A. 12563/2023 WITH ARB. A. (COMM.) 79/2021	HIMANSHU SHEKHAR V/s PRABHAT SHEKHAR	RAJEEV AHUJA, ANSHUL MITTAL, RAVI PRAKASH	
2	ARB. A. (COMM.)-79/2021 I.A. 17280/2021 I.A. 12063/2023 I.A. 25005/2023 I.A. 25028/2023 I.A. 2994/2024 I.A. 518/2025 I.A. 6646/2025 I.A. 6647/2025 WITH ARB.P. 739/2023 ARB.A. 1/2022	MANOHAR LAL SARRAF AND SONS JEWELLERS PRIVATE LIMITED & ANR. V/s HIMANSHU SHEKHAR & ORS.	RAJEEV AHUJA, DHRUV SURANA, RAVI PRAKASH, ABHINAV HANSARIA	
3	ARB.P.-739/2023 WITH ARB. A. (COMM.) 79/2021 ARB.A. 1/2022	MANOHAR LAL SARRAF AND SONS JEWELLERS PRIVATE LIMITED V/s PRABHAT SHEKHAR	ABHINAV HANSARIA	

4	ARB. A. (COMM.)-45/2024 I.A. 37657/2024	M/S. PYRAMID FINMART PVT. LTD. & ANR. V/s M/S. R.K. SINHA AND ASSOCIATES & ANR.	MRIGANK PRABHAKAR, VIVEK SINGH	
5	ARB. A. (COMM.)-18/2025 I.A. 6935/2025	BAREILLY HIGHWAYS PROJECT LIMITED V/s ERA INFRA ENGINEERING LIMITED	VAIBHAV MANU SRIVASTAVA	
6	ARB.P.-1080/2024 I.A. 46696/2024	ADITYA BIRLA FINANCE LIMITED V/s GSK INDUSTRIES AND ORS	MAHIP DATTA PARASHAR, NIHARIKA SINGH	
7	ARB.P.-1582/2024	SH. PARAMJEET SEHRAWAT V/s LT. CHANDRO (THROUGH LRS ) AND ORS	SANGEETA CHANDRA, PRADEEP KUMAR	
8	ARB.P.-1830/2024	M/S BINJHABAHAL TO TELEBANI SECTION KM 414 TO KM 491 OF NH6 NEW NH49 HIGHWAY PVT LTD V/s NATIONAL HIGHWAY AUTHORITY OF INDIA	RAVI KRISHAN CHANDNA	
9	ARB.P.-2036/2024 CRL.M.A. 3869/2025 WITH O.M.P.(I) (COMM.) 33/2024	M/S SURPAL CYCLES PVT. LTD. & ANR. V/s M/S CHETANYA BUILDCON PVT. LTD. & ORS.	SARAD KUMAR SUNNY, SHREYANS SINGHVI, SAURABH DEV KARAN SINGH	

10	O.M.P.(I) (COMM.)-33/2024 I.A. 2676/2024 I.A. 37559/2024 I.A. 49013/2024	SURPAL CYCLES PVT LTD & ANR. V/s CHETANYA BUILDCON PVT LTD & ORS.	KARAN NAGRATH, AMIT KUMAR SINGH, SHREYANS SINGHVI, SAURABH DEV KARAN SINGH, SARAD KUMAR SUNNY, KARAN NAGRATH, SHREYANS SINGHVI	
11	ARB.P.-64/2025 I.A. 553/2025	M S RAJDARBAR HERITAGE VENTURE LTD V/s DALBIR SINGH YADAV & ORS.	UTKARSH KOKCHA	
12	ARB.P.-264/2025	SPREE HOTELS AND REAL ESTATE PVT LTD V/s M/S QUICK REAL ESTATE PVT. LTD	TARUN KHANNA	
13	EX.P.-47/2004 EX.APPL.(OS) 9/2025	ECE INDUSTRIES V/s DELHI POWER SUPPLY CO.,	SAMANTA, AMIT DHINGRA, SUMEET PUSHKARMA, K.DATTA, ARUN, K DATTA, SUNIL FERNANDES, TRILEGAL, SARANSH SHAW, ADIT KHORANA, ASHISH KUMAR, DUA ASSOCIATES, TAPAN, ROHIT MAHAJAN	
14	EX.P.-42/2018 EX.APPL.(OS) 2024/2024 WITH O.M.P. (COMM) 302/2018	INDIA INFRASTRUCTURE & LOGISTICS PRIVATE LTD . V/s UNION OF INDIA	ASHOK SINGH, AJAY KUMAR SAROYA, AGARWAL JETLEY & CO., OM PRAKASH	
15	O.M.P. (COMM)-302/2016 WITH O.M.P. (COMM) 305/2016 O.M.P. (COMM) 308/2016	LTC COMMERCIAL COMPANY PRIVATE LTD. V/s AJAY KUMAR	SUDHIR NAAGAR, BHUPESH NARULA, SONDHI NARULA DALAL AND ASSOCIATES	

16	O.M.P. (COMM)-305/2016	LTC COMMERCIAL COMPANY PRIVATE LTD. V/s SHREE BALAJI TRADERS	BHUPESH NARULA, SONDHI NARULA DALAL AND ASSOCIATES	
17	O.M.P. (COMM)-308/2016 I.A. 5730/2019 CRL.M.A. 20772/2024	SHREE BALAJI TRADERS V/s LTC COMMERCIAL CO.PVT.LTD.	SONDHI NARULA DALAL AND ASSOCIATES, BHUPESH NARULA, SUDHIR NAAGAR, BHUPESH NARULA	
18	O.M.P. (COMM)-313/2016 WITH O.M.P. (COMM) 346/2016	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s BUMIHIWAY - DDBL ( JV ) SDN BHD C/O MR. ANURAG GOEL	SUMIT GUPTA	
19	O.M.P. (COMM)-346/2016	BUMI HIWAY - DDBL (JV) V/s NATIONAL HIGHWAY AUTHORITY OF INDIA	SUMIT GUPTA, SUDIPTO SIRCAR	
20	O.M.P. (COMM)-520/2016 I.A. 4769/2018 WITH O.M.P. (COMM) 402/2019	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s LANCO-RANI JOINT VENTURE	VARUN MAHESHWARI, SAYANTANI BASAK, RAJIV KAPOOR, MANISHA AGRAWAL	
21	O.M.P. (COMM)-402/2019 I.A. 14436/2023 I.A. 2372/2024	NATIONAL HIGHWAYS AUTHORITY OF INIDA V/s LANCO-RANI (JV)	VARUN MAHESHWARI, SAYANTANI BASAK, RAJIV KAPOOR, ASHOK KUMAR NIJHAWAN, AMIT KUMAR	
22	O.M.P. (COMM)-533/2016 I.A. 5516/2022	ORIENT GREEN POWER COMPANY LTD. V/s SM MILKOSE LIMITED & ORS.	GURKAMAL HORA ARORA, RAHUL SHARMA, MANISH KAUSHIK, MANU SESHADRI, RAHUL SHARMA	

23	O.M.P. (COMM)-75/2017	FOOD CORPORATION OF INDIA V/s JAI DURGA RICE MILLS AND PARTNERS	RAJESH CHHETRI, RAJEEV CHHETRI, MEENAKSHI RAWAT, PARITOSH BUDHIRAJA	
24	O.M.P. (COMM)-174/2017	SPENTEX INDUSTRIES LTD V/s LOUIS DREYFUS COMMODITIES INDIA PVT LTD	RAMESH C KAINTHOLA, MRINAL BHARAT RAM, PRATIKSHA SHARMA, ARUN ARORA	
25	O.M.P. (COMM)-291/2017 I.A. 8929/2017	KMC CONSTRUCTION LTD.THROUGH ITS SR. AGM NITIN AGARWAL V/s YOGRAJ INFRASTRUCTURE LIMITED	SIDDHARTH KHATTAR, HITENDRA NATH RATH	
26	O.M.P. (COMM)-375/2017 I.A. 12109/2017 I.A. 47810/2024	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s SAHKARI AVASH NIRMAN EVAM VITT NIGAM LTD	PRATAP SHANKER, NIRNIMESH DUBE, SANTOSH KUMAR KUMAR, S NANDA KUMAR	
27	O.M.P. (COMM)-415/2017 WITH O.M.P. (COMM) 438/2017	OMAXE INFRASTRUCTURE & CONSTRUCTION LTD. V/s UNION OF INDIA & ANR.	R P VATS, SARTHAK ADVOCATES & SOLICITORS, MOHAN KRISHNA GHOSH	
28	O.M.P. (COMM)-438/2017 I.A. 14557/2017 I.A. 7671/2019	UNION OF INDIA V/s OMAXE INFRASTRUCTURE AND CONSTRUCTION LTD THROUGH CONSTITUTED ATTORNEY	R P VATS, SARTHAK ADVOCATES & SOLICITORS, JASWINDER SINGH, MOHAN KRISHNA GHOSH	

29	O.M.P. (COMM)-43/2020 WITH O.M.P. (COMM) 63/2020	BHARAT SANCHAR NIGAM LTD. V/s M/S BWL LTD.	O P KHAITAN & CO, R.V. SINHA, D.K. MALHOTRA, RAJESH KUMAR MALHOTRA, TANYA KHARE, MOHIT D RAM, L. B. RAI, MR. SAMEER AGRAWAL	
30	O.M.P. (COMM)-63/2020	BHARAT SANCHAR NIGAM LTD. & ANR V/s M/S BWL LTD. & ANR	O P KHAITAN & CO, A.S. SINGH, SAMEER AGGARWAL, TANYA KHARE, MOHIT D RAM, L. B. RAI, MR. R.V. SINHA	
31	O.M.P. (COMM)-173/2020 I.A. 1682/2009	M/S NETAJI SUBHAS INSTITUTE OF TECHNOLOGY V/s M/S ENGINEERING PROJECTS (INDIA) LTD.	KULWANT GUPTA, VIVEK KUMAR TANDON	
32	I.A. 24843/2023 I.A. 24844/2023 In O.M.P. (COMM)- 175/2020 (Disposed off case) WITH OMP (ENF.) (COMM.) 230/2023	DELHI DEVELOPMENT AUTHORITY V/s S.K. SINGLA	HARISH MALHOTRA, S.K. CHANDWANI, NIKHIL GOEL, SHOBHANA TAKIAR	
33	OMP (ENF.) (COMM.)- 230/2023 EX.APPL.(OS) 1543/2023	S.K . SINGLA & ANR. V/s DELHI DEVELOPMENT AUTHORITY THROUGH ITS VICE CHAIRMAN	S.K. CHANDWANI	
34	O.M.P. (COMM)-297/2020 I.A. 10306/2019	ANIL MISHRA & ANR V/s DEWAN HOUSING FINANCE CORPORATION LTD	RANVIJAY, GAUTAM SINGHAL, SAGAR SAXENA, SAGAR SAXENA	



35	O.M.P. (COMM)-465/2020 I.A. 7873/2020	DEDICATED FREIGHT CORRIDOR CORPORATION OF INDIA LIMITED (INDIA) V/s SOJITZ-LARSEN AND TOUBRO LTD (JAPAN/INDIA)	AGARWAL LAW ASSOCIATES, NIVEDITA NAIR	
36	O.M.P. (COMM)-172/2021	G.E. POWER INDIA LIMITED V/s NIPANI INFRA AND INDUSTRIES PVT. LTD.	VIJAY KARI SINGH, TABREZ MALAWAT	
37	O.M.P. (COMM)-3/2022 I.A. 122/2022 I.A. 11114/2022	HPCL MITTAL ENERGY LIMITED V/s ARTSON ENGINEERING LIMITED	KARTIK NAYAR, SAMEER PRAVIN PAREKH	
38	O.M.P. (COMM)-309/2022 I.A. 29631/2024 I.A. 36985/2024 I.A. 42912/2024 WITH OMP (ENF.) (COMM.) 133/2022	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s MS CHENNAI ELEVATED TOLLWAYS LIMITED	SAMEER PRAVIN PAREKH, MRITUNJAY KUMAR SINGH, AVINASH MOHAPATRA	
39	OMP (ENF.) (COMM.)- 133/2022 EX.APPL.(OS) 1554/2024	CHENNAI ELEVATED TOLLWAY LIMITED V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA	MEHUL PARTI, SAMEER PRAVIN PAREKH, MEHUL PARTI	
40	O.M.P. (COMM)-85/2024 I.A. 3596/2024 I.A. 3597/2024	HINDUSTHAN CONSULTANCY AND SERVICES LTD V/s MOONWALK INFRAPROJECTS PVT LTD	TANMAYA MEHTA, PRITHVI RAJ SIKKA, SAURABH KALIA	

41	O.M.P. (COMM)-151/2024 I.A. 7697/2024	DAULAT RAM BRAKE MFG CO V/s UNION OF INDIA (THROUGH MINISTRY OF RAILWAYS) FOR NORTHERN RAILWAYS (NR) & ORS.	SIDDHARTHA NAGPAL	
42	O.M.P. (COMM)-227/2024 I.A. 29626/2024 I.A. 29627/2024 WITH OMP (ENF.) (COMM.) 10/2024	ABHAY SAPRU V/s RANJEEV DUGGAL & ORS.	SUROOR MANDER, SHOBHANA TAKIAR	
43	OMP (ENF.) (COMM.)- 10/2024 EX.APPL.(OS) 64/2024 EX.APPL.(OS) 65/2024 EX.APPL.(OS) 66/2024 EX.APPL.(OS) 67/2024 EX.APPL.(OS) 68/2024 EX.APPL.(OS) 543/2024 EX.APPL.(OS) 724/2024 CCP(O) 14/2025 EX.APPL.(OS) 26/2025 EX.APPL.(OS) 297/2025 EX.APPL.(OS) 374/2025	RANJEEV DUGGAL AND ORS V/s ABHAY SAPRU	RIYA KUMAR, SUROOR MANDER, SHALABH GUPTA, ARUN VOHRA, SHOBHANA TAKIAR, RIYA KUMAR, NIPUN KATYAL	
44	O.M.P. (COMM)-39/2025 I.A. 1663/2025 I.A. 1664/2025 I.A. 1665/2025 WITH OMP (ENF.) (COMM.) 46/2025	UNION OF INDIA V/s SWADESHI CIVIL INFRASTRUCTURE PRIVATE LIMITED	SHASHANK DIXIT	
45	OMP (ENF.) (COMM.)- 46/2025 WITH O.M.P. (COMM) 39/2025	SWADESHI CIVIL INFRASTRUCTURE PRIVATE LIMITED V/s UNION OF INDIA THROUGH EXECUTIVE ENGINEER EE CENTRAL VISTA PROJ DIV NO 3 CPWD	DINKAR SINGH	

46	O.M.P. (COMM)-142/2025 I.A. 8082/2025 I.A. 8083/2025	DIRECT NEW PRIVATE LIMITED V/s OMEGA FINVEST LLP	PRATIKSHA SHARMA	
47	OMP (ENF.) (COMM.)-28/2016 EX.APPL.(OS) 1171/2024 EX.APPL.(OS) 1789/2024 EX.APPL.(OS) 193/2025 EX.APPL.(OS) 266/2025	CR REAL ESTATES (P) LTD V/s DHARAMPAL MALIK & ORS.	SAHIL MONGIA, ARPIT RAWAT, VARUNA THAKUR, SAHIL MONGIA, PREETI SINGH, ARPIT RAWAT	
48	OMP (ENF.) (COMM.)-145/2017 EX.APPL.(OS) 118/2022 EX.APPL.(OS) 335/2022 EX.APPL.(OS) 337/2022 EX.APPL.(OS) 3101/2022 EX.APPL.(OS) 3102/2022 CCP(O) 26/2023 EX.APPL.(OS) 427/2023 EX.APPL.(OS) 428/2023 EX.APPL.(OS) 564/2025	ASRA INFOTECH PVT.LTD V/s JAYDEV INFRATECH PVT.LTD & ORS.	RHYTHM BUARIA, VINEET MEHTA, NAZIM UDDIN AHMED, KAUSHAL PATI GAUTAM, DHRUV BHARDWAJ, MANJIT SINGH AHLUWALIA, VINEET MEHTA, IN COMPLIANCE OF ORDER DT TWENTY THIRD DECEMBER TWO THOUSAND TWENTY ONE, DHRUV BHARDWAJ	
49	OMP (ENF.) (COMM.)-239/2018	MCM SERVICES PVT LTD. V/s ITALIAN THAI DEVELOPMENT PUBLIC COMPANY LTD.	ADITYA MISHRA, RAJESH CHHETRI, UDAIBIR SINGH KOCHAR	
50	OMP (ENF.) (COMM.)-64/2019 EX.APPL.(OS) 518/2019 EX.APPL.(OS) 1159/2024 EX.APPL.(OS) 1198/2024 WITH OMP (ENF.) (COMM.) 65/2019 OMP (ENF.) (COMM.) 193/2019	JINDAL BIOCHEM PRIVATE LIMITED V/s V4 INFRASTRUCTURE PRIVATE LIMITED	SURESH KUMAR CHATURVEDI, PULKIT THAREJA, VIKAS KAKKAR, VIKAS KAKKAR, VINIT TREHAN	

51	OMP (ENF.) (COMM.)- 193/2019 EX.APPL.(OS) 1158/2024	JINDAL BIOCHEMS AND DEVELOPERS PRIVATE LIMITED V/s V4 INFRASTRUCTURE PRIVATE LIMITED	PULKIT THAREJA, VIKAS KAKKAR, VINIT TREHAN	
52	OMP (ENF.) (COMM.)- 65/2019 EX.APPL.(OS) 519/2019 EX.APPL.(OS) 1160/2024 EX.APPL.(OS) 1199/2024	JINDAL BIOCHEM PRIVATE LIMITED V/s V4 INFRASTRUCTURE PRIVATE LIMITED	SURESH KUMAR CHATURVEDI, PULKIT THAREJA, VIKAS KAKKAR, VIKAS KAKKAR, VINIT TREHAN	
53	OMP (ENF.) (COMM.)- 121/2020 EX.APPL.(OS) 1120/2020 EX.APPL.(OS) 268/2021 EX.APPL.(OS) 269/2021 EX.APPL.(OS) 270/2021 EX.APPL.(OS) 2891/2022 WITH OMP (ENF.) (COMM.) 47/2021	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED V/s INTERNATIONAL DEVELOPERS PVT. LTD. & ORS.	SAMEER JAIN, AMAN RAJ GANDHI	
54	OMP (ENF.) (COMM.)- 47/2021 EX.APPL.(OS) 276/2021	INTERNATIONAL LAND DEVELOPERS PVT LTD & ORS. V/s ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED	SAMEER JAIN	
55	EX.APPL.(OS) 121/2025 In OMP (ENF.) (COMM.)- 134/2021 WITH OMP (ENF.) (COMM.) 135/2021	M/S C.P. AND ASSOCIATES PVT. LTD. & ANR. V/s INDIA TOURISM DEVELOPMENT CORPORATION LTD	SWAYAMISIDHA PATNAIK, SANYAT LODHA, SWAYAMISIDHA PATNAIK	
56	EX.APPL.(OS) 113/2025 In OMP (ENF.) (COMM.)- 135/2021	M/S C.P. AND ASSOCIATES PVT. LTD. & ANR. V/s INDIA TOURISM DEVELOPMENT CORPORATION LTD	SWAYAMISIDHA PATNAIK, SANYAT LODHA, SWAYAMISIDHA PATNAIK	

57	O.M.P.(I) (COMM.)- 216/2024 I.A. 32393/2024	ABEL SPACE SOLUTIONS LLP & ANR. V/s MORPHEUS PRO- DEVELOPERS PRIVATE LIMITED & ORS.	JITENDER CHAUDHARY	
58	O.M.P.(I) (COMM.)- 335/2024	M S RAJDARBAR HERITAGE VENTURE LTD V/s DALBIR SINGH YADAV & ORS.	AWANISH SINHA, UTKARSH KOKCHA	
59	O.M.P.(I) (COMM.)- 35/2025	RAMA CIVIL INDIA CONSTRUCTION PRIVATE LTD THROUGH AUTHORIZED REPRESENTATIVE MR R N GUPTA DIRECTOR V/s CENTRAL PUBLIC WORKS DEPARTMENT JAMMU (J AND K) REPRESENTED THROUGH THE EXECUTIVE ENGINEER AND SENIOR MANAGER IIM JAMMU PROJECT DIVISION & ANR.	VIVEK NARAYAN SHARMA	
60	O.M.P.(I) (COMM.)- 114/2025	ARYAN JANGHU & ANR. V/s MR SAT NARAIN JANGHU & ANR.	GAURAV GUPTA, SIDDHARTH SINGH	
61	O.M.P.(MISC.)(COMM.)- 312/2025	HERO FINCORP LTD. V/s M/S. ORIENTAL INFRAMART & ORS.	PARITOSH JAIN	
62	O.M.P. (T) (COMM.)- 23/2025	ROSHAN REAL ESTATES PVT LTD V/s GOVERNMENT OF NCT OF DELHI	ANUSUYA SALWAN	

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**COURT NO. 45**  
**HON'BLE MR. JUSTICE AMIT BANSAL**

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES</b>				
1	C.A.(COMM.IPD-PAT)-159/2022	SCIPHARM SARL V/s ASSISTANT CONTROLLER OF PATENTS AND DESIGNS AND ANR	ATIGA SINGH, RICHIA PANDEY, KRISHNA AND SAURASTRI ASSOCIATES	
2	C.A.(COMM.IPD-PAT)-306/2022	WIRTGEN GMBH V/s CONTROLLER GENERAL OF PATENTS, DESIGNS AND TRADEMARKS AND ORS	RITUSHIKA NEGI	
3	C.A.(COMM.IPD-TM)-18/2022	GLENMARK PHARMACEUTICALS LIMITED V/s RAJESH BANSAL AND ANR.	RAHUL VIDHANI, NISHANT MAHTTA, VISHESH AND ASSOCIATES	
4	C.A.(COMM.IPD-TM)-11/2025 I.A. 6893/2025	ACADIAN SEAPLANTS LIMITED V/s THE REGISTRAR OF TRADEMARKS, DELHI & ANR.	NIDHI RAMAN, SHAHANA FARAH	
5	C.O. (COMM.IPD-TM)-380/2022	M/S. MEENU ELECTRIC COMPANY V/s M/S. GOLDEN CAB INDUSTRIES 447,	SHAILEN BHATIA, HARVINDER PAUL SINGH, RAHAT BANSAL,	

			DHARMENDRA KUMAR YADAV, HARIKRISHNA HOLLA	
6	C.O. (COMM.IPD-TM)-384/2022	M/S. MEENU ELECTRIC COMPANY V/s M/S. DYNAMIC ELECTRICALS AND THE REGISTRAR OF TRADEMARKS	RAHAT BANSAL, DHARMENDRA KUMAR YADAV, SHAILEN BHATIA, GS RIJHWANI	
7	C.O. (COMM.IPD-TM)-192/2024	RAJESH KEJRIWAL V/s V R INDUSTRIES PRIVATE LIMITED & ANR.	PARMOD KUMAR JAIN	
8	CS(COMM)-124/2019 I.A. 3364/2019 I.A. 4832/2019 I.A. 25807/2023 WITH CS(COMM) 400/2022	CDE ASIA LIMITED V/s TEREX INDIA PRIVATE LIMITED	J. SAGAR, B. PRASHANT KUMAR, ANKUR SANGAL, RAJAT MANCHANDA, MOHIT BAKSHI	
9	CS(COMM)-400/2022 I.A. 9155/2022 I.A. 9156/2022 CC(COMM) 20/2023	CDE ASIA LIMITED V/s PROPEL INDUSTRIES PRIVATE LIMITED	ASHUTOSH KAUSHIK, ANKUR SANGAL, IN COMPLIANCE OF ORDER DT 21.11.2023	
10	CS(COMM)-421/2019 I.A. 10902/2019 I.A. 12110/2019 I.A. 12345/2019 I.A. 1650/2023 I.A. 1651/2023 I.A. 1652/2023 I.A. 46453/2024 I.A. 49330/2024 I.A. 6196/2025	JUGGERNAUT BOOKS PVT. LTD. V/s INKMANGO INC. AND ORS.	PRAG MOHNTY, SONAL ANAND, PRITHVI SINGH, ABHISHEK KUMAR SINGH, SATYAJIT SARNA, MAANAV KUMAR, RAHUL KUKREJA	

11	CS(COMM)- 119/2020 I.A. 3767/2020 I.A. 3768/2020 I.A. 4089/2020 I.A. 5343/2020 I.A. 14664/2023 I.A. 14707/2023	HT MEDIA LIMITED & ANR. V/s BRAINLINK INTERNATIONAL, INC. & ANR.	SNEHA JAIN, MANISH DHIR, ASAVARI JAIN	
12	CS(COMM)- 375/2020 I.A. 10190/2020 I.A. 10552/2020 I.A. 1699/2021 I.A. 4128/2021 I.A. 6659/2021 I.A. 10648/2021 I.A. 7222/2022 I.A. 14882/2023	UFO CONTEMPORARY, INC. V/s CREATIVE KIDS WEAR (INDIA) PVT. LTD. & ORS.	VIVEK AYYAGARI, J. SAGAR ASSOCIATES, KAPIL KHER, JATIN ZAVERI, MAMTA RANI, DEVVRAT JOSHI, MAMTA RANI	
13	CS(COMM)- 580/2023 I.A. 15849/2023 I.A. 25984/2023 I.A. 2569/2024	ALLIED BLENDERS AND DISTILLERS LIMITED V/s GLOBUS SPIRITS LIMITED	KAPIL WADHWA, ACHYUT TEWARI, KAPIL WADHWA	
14	CS(COMM)- 659/2023 I.A. 18466/2023	VIACOM18 MEDIA PRIVATE LIMITED V/s LIVE.SMARTCRIC.COM & ORS.	AKSHAY MALOO	
15	I.A. 40869/2024 O.A. 151/2024 In CS(COMM)- 679/2023	JINDAL INDUSTRIES PRIVATE LIMITED V/s SUNCITY SHEETS PRIVATE LIMITED AND ANR.	VAIBHAV AGNIHOTRI, KISHORE KUNAL, SARAD KUMAR SUNNY	
16	CS(COMM)- 914/2023 I.A. 25715/2023 I.A. 44076/2024	KONINKLIJKE PHILIPS N. V. & ORS. V/s KARMA MINDTECH & ORS.	KUNAL KHANNA, BRIJESH C A, NEERAJ KUMAR GUPTA	
17	CS(COMM)- 180/2024 I.A. 4770/2024	ABHI TRADERS V/s FASHNEAR TECHNOLOGIES PRIVATE LIMITED & ORS.	SANIDHYA MAHESHWARI, ANSHUMAN UPADHYAY	



18	CS(COMM)- 269/2024 I.A. 7290/2024 I.A. 7292/2024 I.A. 38259/2024	RAZORPAY SOFTWARE PRIVATE LIMITED & ANR. V/s JOHN DOE & ORS.	PARSHANT ARORA, KHAITAN & CO., TEJAS KARIA, MAYANK MIKHAIL MUKHERJEE, VIPIN BHASKER, SANIDHYA MAHESHWARI, TEJAS KARIA	
19	CS(COMM)- 635/2024 I.A. 34973/2024 I.A. 43056/2024	ABHAY JAIN V/s PANKAJ GOEL	HARSHIT JAIN, PRAKHAR SHARMA, HARSHIT JAIN	
20	CS(COMM)- 770/2024 I.A. 38833/2024 I.A. 44875/2024 I.A. 45973/2024 I.A. 753/2025 I.A. 4334/2025 I.A. 4335/2025 I.A. 7464/2025	NOVEX COMMUNICATIONS PRIVATE LIMITED V/s HYATT INDIA CONSULTANCY PRIVATE LIMITED & ORS.	BINDRA RANA, HEMANT DASWANI, RAJPAL SINGH, BINDRA RANA, HEMANT DASWANI	
21	CS(COMM)- 781/2024 I.A. 39090/2024 I.A. 3814/2025	GRASIM INDUSTRIES LIMITED & ANR. V/s R BIRLA PAINTS PRIVATE LIMITED & ANR.	CHIRAG AHLUWALIA, PRANAV GUPTA	
22	CS(COMM)- 1033/2024 I.A. 45575/2024 I.A. 45576/2024 I.A. 48322/2024 I.A. 620/2025 I.A. 9583/2025 I.A. 9584/2025 I.A. 9585/2025	WINZO GAMES PRIVATE LIMITED V/s DATA EMPIRIC AND ORS.	DHIR AND DHIR ASSOCIATES, PRASHANT SINGH, ALIPAK BANERJEE, RAJAT MITTAL, ANANNYA GHOSH, VINOD MALHOTRA, ALIPAK BANERJEE	
23	CS(COMM)- 8/2025 I.A. 255/2025 I.A. 256/2025	THE RITZ HOTEL LIMITED & ORS. V/s M S HOTEL RITZ & ORS.	RISHUB KAPOOR, VAISHALI MITTAL	

24	CS(COMM)- 18/2025 I.A. 568/2025 I.A. 569/2025	VIP PHARMACEUTICALS PRIVATE LIMITED V/s RHYDBURG PHARMACEUTICALS LIMITED	LEXORBIS, RINKU KUMAR GARG	
25	CS(COMM)- 50/2025 I.A. 1636/2025	HERO INVESTCORP PVT. LTD AND ANR V/s ASHOK KUMAR (JOHN DOE)	AKSHAT GUPTA, KUNAL KHANNA	
26	CS(COMM)- 65/2025 I.A. 2063/2025 I.A. 7921/2025	SUPER-MAX IPR HOLDINGS AG THROUGH ITS AUTHORIZED REPRESENTATIVE MR. CHIRAG HARESH SHAH V/s SURESH KUMAR GARG AND ORS	AKHIL KRISHAN MAGGU, DEEPAK BISWAS	
27	CS(COMM)- 260/2025 I.A. 7544/2025 I.A. 7545/2025 I.A. 7546/2025 I.A. 7547/2025	AMBALAKKARA FILMS V/s CEE CEE VIDEO MOVIES	M.GIREESH KUMAR, NISHCHAL ANAND	
28	I.A. 8781/2025 I.A. 8782/2025 I.A. 8814/2025 I.A. 8815/2025 In CS(COMM)- 261/2025	SHRINATH TRAVEL AGENCY & ORS. V/s SHRINATH TRAVEL AGENCY & ORS.	ABHAY AREN, NEEL ANJAN MASON, SHREYA SETHI	

**SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)**

29	CS(COMM)- 120/2016	SANOFI AVENTIS V/s INTAS PHARMACEUTICALS LTD. & ANR	VARUN MENON, VRINDA PATHAK, ANAND & ANAND	AT 3.00 P.M.
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<b>PART-HEARD MATTERS</b>				
30	CS(COMM)- 287/2023 I.A. 8870/2023 I.A. 2280/2025 I.A. 7195/2025	BOTHARA AGRO EQUIPMENTS PVT. LTD. V/s MR. PANKAJ JAIN & ANR.	UMESH MISHRA, RAHUL MARATHA, BIKASH GHORAI, UMESH MISHRA	
<b>FOR FINAL HEARING (END OF THE BOARD)</b>				
31	CS(COMM)- 1321/2016	TRIG DETECTIVES PVT LTD V/s TRIG SECURITY AND INTELLIGENCE PVT LTD	SAMDARSHI SANJAY, ABHISHEK CHANDRA MISHRA, SHRAVANATH SHANKER	

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**COURT NO. 47**  
**HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV**

**NOTE: AS DIRECTED, ADVOCATES/LITIGANTS APPEARING THROUGH VIDEO CONFERENCING IN THE COURT OF HMJ PURUSHAINDRA KUMAR KAURAV ARE TO MENTION ITEM NUMBER BEFORE THEIR NAME & SHALL STRICTLY ADHERE TO VIDEO CONFERENCING RULES OF THE HIGH COURT OF DELHI, DATED 26.10.2021 & BAR COUNCIL OF DELHI CIRCULAR NO. 602/GEN/SF/2024 DATED: 12.11.2024 FAILING WHICH THE MATTER SHALL BE REFERRED TO THE BAR COUNCIL OF DELHI FOR APPROPRIATE ACTION.**

**NOTE: FOR MOVING ADJOURNMENT SLIP LATEST BY 6.00 P.M. PLEASE MAIL TO [daya.nidhi@dhc.nic.in](mailto:daya.nidhi@dhc.nic.in)**

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES</b>				
1	ARB.P.-2084/2024 I.A. 48951/2024	MRVS VALUE STRAIGHT PVT. LTD. AND ANR. V/s BRIGHTSTAR RESTAURANTS PRIVATE LIMITED AND ORS.	PRABHJOT SINGH DHILLON, GAURAV CHAUDHRY	
2	ARB.P.-4/2025	MS MONEYWISE FINANCIAL SERVICES PVT. LTD. V/s ALETHIA INFOTEL PRIVATE LIMITED AND ORS & ORS.	RAJAN MALHOTRA, PREETI	
3	ARB.P.-220/2025	M/S MONEYWISE FINANCIAL SERVICES PVT LTD V/s DURGA PLASTICS AND ORS	RANJEET KUMAR	

4	ARB.P.-448/2025	SMT. ANITA BHARDWAJ THROUGH HER ATTORNEY MS. RAKHI BHARDWAJ V/s M/S. AIRCEL COMPANY THROUGH ITS MANAGING DIRECTOR & ANR.	NIDHI DALAL	
5	ARB.P.-543/2025	BHASIN CONSTRUCTION THROUGH ITS PARTNER SHRI TARUNJOT SINGH V/s UNION OF INDIA & ORS.	SEEMA SINGH	
6	CS(COMM)-1131/2018 I.A. 40367/2024	PROMINENT COMTECH PVT. LTD. V/s BORDER SECURITY FORCE & ANR.	SHASHANK DIXIT, PRATIMA NAIN LAKRA, VIVEK SINGH, KIRTIMAN SINGH	
7	CS(COMM)-410/2021 I.A. 10363/2024 I.A. 33274/2024 I.A. 41205/2024	PRIME MEIDEN LIMITED V/s PCI LTD.	UPINDER SINGH, ARBAAZ HUSSAIN, RAJESH RAI, ARBAAZ HUSSAIN	
8	CS(COMM)-460/2021 I.A. 12257/2021 I.A. 12258/2021 I.A. 31/2024	ASHOK AHUJA & ORS. V/s M/S S AND N LIFESTYLE INFRAVENTURES LTD & ORS.	RAGHAV KUMAR, RAGHAV KUMAR, SIDDHARTH JAIN	
9	I.A. 9913/2025 In CS(COMM)-629/2024	M/S SRI AVANTIKA CONTRACTORS (I) LIMITED V/s ENGINEERING PROJECTS (INDIA) LTD. & ORS.	RAJESH KUMAR SRIVASTAVA, MUKESH KUMAR SINHA, DEBARSHI BHADRA, AGNISH ADITYA, SONAKSHI SINGH, DEBARSHI BHADRA	

10	<p>CRL.M.A. 18899/2022 I.A. 10516/2022 I.A. 10517/2022 I.A. 15285/2022 I.A. 11958/2023 I.A. 49001/2024 I.A. 2677/2025 In CS(OS)- 178/1997 (Disposed off case)</p>	<p>SMT. SHANTI DEVI JAIN &amp; ORS. V/s SMT. MOHINI DEVI &amp; ORS.</p>	<p>LB RAI, SUMIT BANSAL, REKHA AGGARWAL, R.K VATS, VARSHA, AMIT GOYAL, DEEPMALA, REKHA, KHAITAN &amp; KHAITAN, RAJESH BANATI, ANKIT JAIN, VINEET MEHTA, VISHAL KALRA, SRIVATS KAUSHAL, S.N. GUPTA VIJAY GUPTA, SUDHIR GUPTA, VINEET MEHTA, AKHILESH KUMAR YADAV</p>	
11	<p>CS(OS)- 1591/2000 CCP(O) 131/2000 I.A. 12701/2013 I.A. 12704/2013 CCP(O) 88/2014 I.A. 4595/2014 I.A. 17497/2014 I.A. 25879/2014 I.A. 6638/2019 I.A. 6639/2019 CRL.M.A. 9721/2019 I.A. 293/2023 WITH TEST.CAS. 47/2000 TEST.CAS. 111/2014</p>	<p>SUSHILA MALHOTRA AND ORS. V/s R.K.MALHOTRA</p>	<p>GL RAWAL MASOOD MIRZA, AB BHULLAR, KULJIT RAWAL, M. MIRZA, ALOK KUMAR, SAMAR SINGH, KULJEET RAWAL, HARSHITA GULATI, VANITA SAHNI, SAMAR, KULJEET, SAMAR SINGH KACHWAHA, RAGHAVENDRA MOHAN BAJAJ</p>	
12	<p>TEST.CAS.- 47/2000 I.A. 16009/2023 I.A. 23871/2023 I.A. 7637/2025</p>	<p>RAJ KUMAR MALHOTRA V/s STATE</p>	<p>M.MIRZA, N.D. GUPTA, G.L. RAWAL, ALOK KUMAR, SAMAR SINGH, HARSHITA GULATI, RAJESH RAWAL, RAGHAVENDRA</p>	

			MOHAN BAJAJ	
13	TEST.CAS.- 111/2014 I.A. 24164/2014	VEENA RAHAN AND ORS V/s STATE AND ANR	KULJET RAWAL, SAMAR SINGH	
14	I.A. 4710/2025 In CS(OS)- 1906/2006	CAPITAL LAND BUILDERS PVT. LTD & ORS. V/s M/S SHAHEED MEMORIAL SCTY. (REGD.) & ORS.	J.S. WAD, SANJAY KALRA, ANNURADHA, S.M.CHUG, V.R.DATAR, VINEET JHANJI, A.S.ANAND, MANISH, KANCHAN, B TRIPATHY, HIMANI AGGARWAL, SAYED AQUIB ALI, ABHISHEK BHARDWAJ, HEM KUMAR, SAMARTH CHOWDHARY, SUMEHER BAJAJ, RITIKA JHANJI, SAMARTH CHOWDHARY, MANPREET KAUR, MANISH K CHOUDHARY, BEDABETTA TRIPATHY, R.M. SINHA, VINEET, IN COMPLIANCE OF ORDER DT. 22.03.2024	
15	CS(OS)-983/2014	BALBIR SINGH KAINTH V/s HARJIT SINGH KENT	MAYANK JAIN, ABHISHEK KUMAR, SAHIL MONGIA, SANJAY RELAN	
16	CS(OS)- 3048/2014 I.A. 16839/2019	SANGEETA V/s ALOK KUMAR GUPTA & ORS	AMIET ANDLAY, RAMA SHANKER, AKSHAY BHATIA	

17	I.A. 3867/2025 In CS(OS)- 285/2020 (Disposed off case)	KAMLESH GOLA V/s HARISH KUMAR GOELA & ORS.	ANIL DAGAR, ROHIT GOSWAMI, SAMEER DEWAN	
18	I.A. 3108/2025 In CS(OS)- 344/2020 (Disposed off case)	RAKESH SACHDEVA V/s RAJESH SACHDEVA	ANKIT JAIN, RAKESH KUMAR SACHDEVA	
19	CS(OS)-431/2020 I.A. 12217/2020 I.A. 4330/2021 I.A. 32320/2024	SH. PARVEEN PAL BAJAJ, V/s SHRI SUNIL BAJAJ & ORS.	ZEESHAN DIWAN, WITHOUT GENERATE, SUKHNEET KAUR DHIR, DEEPAK THUKRAL, ASHOK CHHAPARIA, ASHOK CHHAPARIA	
20	CS(OS)-438/2020 I.A. 12322/2020 I.A. 1915/2021 I.A. 1916/2021	INAN SANON & ANR. V/s MR RAKESH SANON & ORS.	DHRUV GROVER, SUKHNEET KAUR DHIR, RAMAKANT SHARMA, AKHIL KUMAR GOLA	
21	CS(OS)-49/2021 I.A. 1048/2021 I.A. 3395/2021 I.A. 7984/2021 I.A. 9512/2021 I.A. 21939/2022 I.A. 17427/2023 I.A. 17428/2023	SURRENDER KUMAR SINGAL V/s KULDEEP SINGAL & ORS.	DR. ANURAG KUMAR AGARWAL, ANKUSH BHARDWAJ, GAURAV KUMAR, AMIT GEORGE, AMIT GEORGE	
22	CS(OS)-76/2021	SMT. SUNITA V/s RAVINDER & ORS.	WITHOUT GENERATE, PRABHA MISHRA	
23	I.A. 4166/2025 In CS(OS)- 465/2021 (Disposed off case)	SH. DHRUV GAUR V/s SH. AVINASH GAUR & ORS.	SANJAY KUMAR, ANURAG SINGH	



24	CS(OS)-248/2024 I.A. 36355/2024 I.A. 42412/2024 I.A. 3377/2025	HARPREET KAUR V/s HARMAN KOUR SHARMA	VISHAL BHATNAGAR, SANJEEV SONI, VISHAL BHATNAGAR	
25	CS(OS)-311/2024	DR. KIRIN SURI V/s TANIA RIKHY AND ORS	KAPIL MIDHA, IN COMPLIANCE OF ORDER DT. 05.03.2024 PASSED BY MR. SATYABRATA PANDA, ADJ-4, PATIALA HOUSE COURT ON INCREASE OF VALUATION TO ABOVE TWO CRORE, THE CS 59131/2016 IS TRANSFERRED TO DHC	
26	CS(OS)-698/2024 I.A. 37959/2024 I.A. 37962/2024 I.A. 37963/2024	SH PRATEEK KHANDELWAL V/s SH NISHANT KHANDELWAL AND ORS	SANDEEP SINGH NAINWAL, SUMIT ARORA, RAVI VASHISHT	
27	CS(OS)-744/2024 I.A. 39538/2024	MUKESH CHAND SINGAL V/s SALONI JAIN	NIKHIL BENIWAL, KULDEEP SEHRAWAT	
28	CS(OS)-958/2024 I.A. 46854/2024	SHAMA CHOUHAN V/s MRS.MALA BABAR & ORS.	K.K. MALHOTRA, TARA NARULA, MAHESWAR DASH	
29	CS(OS)-94/2025 I.A. 4136/2025	MUKESH AND ANR V/s SATYAWAN AND ORS	NIMISH CHIB, AAKRITI GARG	
30	CS(OS)-235/2025 I.A. 9469/2025 I.A. 9470/2025 I.A. 9472/2025	SOUTIK GANGOLI V/s KUSHALINI PAUL AND ORS	SARIM NAVED, MAYANK PUNIA	

31	EX.P.-86/2024	SH PRAMOD GUPTA V/s ROMESH POWER PRODUCTS PVT LTD & ANR.	V K SHARMA	
32	O.M.P. (COMM)- 527/2024 I.A. 47481/2024 I.A. 47482/2024 I.A. 47483/2024 I.A. 47484/2024 WITH OMP (ENF.) (COMM.) 185/2024	PUBLIC WORKS DEPARTMENT V/s MIA CONSTRUCTION PRIVATE LIMITED	SUMIT DAGAR	
33	OMP (ENF.) (COMM.)- 185/2024	M/S MIA CONSTRUCTION PVT. LTD. V/s GOVT. OF NCT OF DELHI PUBLIC WORKS DEPARTMENT	AVINASH KUMAR TRIVEDI	
34	O.M.P. (COMM)- 161/2025 I.A. 9572/2025	GAMMON INDIA LTD SEW CONSTRUCTION LTD JV V/s IRCON INTERNATIONAL LTD.	DHAWESH PAHUJA	
35	TEST.CAS.- 10/1987 I.A. 1596/1992	J P GOEL V/s STATE	RL VERMA, MS DUTTA, RC PANIGRAHI SUNIL MITTAL, PRAMOD JALAN, RAJINDER MATHUR, BRIJ BHUSHAN, B B GUPTA, ANUNAYA MEHTA, DHEERAJ, SANJIV KUMAR, SHYAM AGARWAL, ANUNAYA MEHTA, LALIT GUPTA	

28.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

36	TEST.CAS.- 22/2018 I.A. 12895/2018 CRL.M.A. 5273/2019 I.A. 3600/2020 I.A. 10179/2020 I.A. 4405/2023	RAJESH JETHMALANI V/s THE STATE & ORS	SHLOK CHANDRA, UJJWAL JHA, DARSHAN, ASTHA GUPTA, SACHIN CHOPRA, ANUJ TYAGI, KARAN BABUTA	
37	TEST.CAS.- 12/2025	VINOD RANI V/s STATE & ORS.	SAMEER VASHISHT, DEEPENDER HOODA	
38	TEST.CAS.- 14/2025 I.A. 2804/2025	SH CHETAN CHAUHAN V/s STATE OF NCT OF DELHI & ORS.	KUMAR SUNIL	

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**COURT NO. 50****HON'BLE MS.JUSTICE MANMEET PRITAM SINGH ARORA**

**1.NOTE: AS DIRECTED BY THE HON'BLE JUDGE, ONE PROXY COUNSEL WILL ALSO JOIN THE COURT BESIDES THE ADJOURNMENT SLIP AND ADJOURNMENT SLIP MUST ACCOMPANY THE "NO OBJECTION" OF OTHER SIDE AND BE SENT LATEST BY 6 P.M. ON THE LAST WORKING DAY ONLY BEFORE THE DATE FIXED.**

**2.NOTE: FILE THE RELEVANT DOCUMENTS IN THE REGISTRY ONLY. NO DOCUMENTS WILL BE ACCEPTED WHICH ARE SENT THROUGH E-MAIL/WHATSAPP.**

**TO JOIN V.C.: <https://virtualcourtdhc.webex.com/meet/virtualcourtdhc5>**

**Meeting number 25184205783**

**FOR ADJOURNMENT SLIP : [courtmaster09@gmail.com](mailto:courtmaster09@gmail.com)**

**FOR SENDING APPEARANCE : <https://forms.gle/vauowA4aiTxPqcBh9> from 10:00A.M.-4:30 P.M.**

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES</b>				
1	ARB.P.- 1904/2024	M/S OMTECH BUILDERS P.LTD V/s SHRI SHARAD CHOUDHARY	RAJASREE AJAY	
2	ARB.P.- 2095/2024	M/S. SINGH FINLEASE PVT. LTD. V/s MR. PHOOL SHAH & ORS.	MURARI KUMAR	
3	ARB.P.- 2098/2024	M/S. SINGH FINLEASE PVT. LTD. V/s KANGANN EVENTZ & ORS.	MURARI KUMAR	
4	ARB.P.- 2121/2024	WANNAMO MARKETING PRIVATE LIMITED V/s CHATPAY COMMERCE PRIVATE LIMITED	TUHIN BATRA	

5	ARB.P.- 489/2025	M/S SHILPA CONSTRUCTION V/s TELECOMMUNICATIONS CONSULTANTS INDIA LTD.	APOORV JHA	
6	ARB.P.- 492/2025	M/S SHILPA CONSTRUCTION V/s TELECOMMUNICATIONS CONSULTANTS INDIA LTD.	APOORV JHA	
7	ARB.P.- 493/2025	M/S SHILPA CONSTRUCTION V/s TELECOMMUNICATIONS CONSULTANTS INDIA LTD.	APOORV JHA	
8	ARB.P.- 494/2025	M/S SHILPA CONSTRUCTION V/s TELECOMMUNICATIONS CONSULTANTS INDIA LTD.	APOORV JHA	
9	ARB.P.- 495/2025	M/S SHILPA CONSTRUCTION V/s TELECOMMUNICATIONS CONSULTANTS INDIA LTD.	APOORV JHA	
10	ARB.P.- 529/2025 I.A. 7669/2025	YOUTHDOSA FOOD SERVICES LLP V/s KISETSU SAISON FINANCE INDIA PRIVATE LIMITED	JOEL	
11	EX.P.-4/2025	R S INFRAPROJECTS PVT LTD V/s ZNA INFRA PVT LTD & ANR.	UDIT MANIKTALA	

**SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)**

12	EX.P.-87/2022 EX.APPL.(OS) 3572/2022 EX.APPL.(OS) 3573/2022 EX.APPL.(OS) 3574/2022 EX.APPL.(OS) 360/2025	PETER BECK UND PARTNER VERMOGENSVERWALTUNG GMBH V/s PRAKASH INDUSTRIES LIMITED & ANR.	ATUL SHARMA, ROHIT RAJERSHI, ATUL SHARMA	AT 4.00 P.M.
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**SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES**

13	TEST.CAS.- 60/2022 I.A. 22503/2023 I.A. 39835/2024	SAWITRI JAIN V/s STATE (NCT OF DELHI) & ORS.	TOM JOSEPH, KANISHK, AOUN ABBAS, MANOJ TOMAR, AYUSH SHRIVASTAVA, AOUN ABBAS	
14	CS(COMM)- 31/2022 I.A. 789/2022	SHRI AJAY GUPTA THROUGH SPECIAL ATTORNEY SHRI RAJESH GUPTA V/s BTW INDIA PRIVATE LIMITED	JABBAR HUSSAIN	
15	CS(OS)- 117/2022 I.A. 3275/2022	RAJESH MALIK V/s SH.VIPIN MALIK AND ANR.	ANIL SHARMA, VIJAY KUMAR SHEGHAL	
16	CS(OS)- 131/2022 I.A. 3607/2022 I.A. 2108/2023 I.A. 6761/2023 I.A. 6771/2023 I.A. 31220/2024 I.A. 32273/2024 I.A. 32274/2024 I.A. 5759/2025	VINOD RAJORIA V/s MOHINDER KUMAR VERMA	JAGDEEP SINGH LAMBA, RACHNA AGRAWAL, ARJUN SYAL, AMIT SAHNI	

17	CS(OS)- 225/2022 I.A. 6201/2022 I.A. 6202/2022 I.A. 20074/2022 I.A. 9027/2023 WITH CS(OS) 200/2023	ASHA JAIN V/s SAJJAN PASARI AND ANR	SONIA DUBE, PRAVEEN KAPOOR, SHIVAM NIRBHAY, KARANJAWALA & CO, PRAVEEN KAPOOR, SONIA DUBE	
18	CS(OS)- 200/2023 I.A. 5858/2023 I.A. 5860/2023 I.A. 22063/2023	ASHA JAIN V/s SANDEEP KATARIA AND OTHERS	VIVEKANAND, KARANJAWALA & CO, SHIVAM NIRBHAY, SONIA DUBE	
19	CS(OS)- 272/2022 I.A. 7597/2022	SUMITRA V/s RADHEY SHYAM	PARITOSH, SUNIL CHAUHAN	
20	CS(OS)- 326/2022 I.A. 8890/2022 I.A. 3301/2025	DR. CHARU SHARMA V/s MANEESH KUMAR MOUDGIL & ORS.	BHARAT MALHOTRA, VINAY MOHAN SHARMA, RISHABH CHARANLAL SAHU, ARVIND PANDEY	
21	CS(OS)- 395/2022 I.A. 2377/2023 I.A. 22534/2023 WITH TEST.CAS. 60/2022	SAWITRI JAIN V/s BIDYUT BHATTACHARJEE & ORS.	SUSHANT KUMAR BHADURI, TOM JOSEPH, MANOJ TOMAR, VISHAKHA GUPTA, AYUSH SHRIVASTAVA, KANISHK	
22	CS(OS)- 492/2022 I.A. 13130/2022	IQBAL KUMAR KATARMAL V/s SMT. SHASHI KATARMAL & ORS.	RAJESH RAINA, ANKIT KASHYAP, PARVEEN KUMAR MEHDIRATTA	

23	CS(OS)- 515/2022 I.A. 14031/2022 I.A. 20077/2022 I.A. 20078/2022 I.A. 2826/2023 CC 23/2024 O.A. 159/2024 I.A. 33128/2024 I.A. 35855/2024 I.A. 39278/2024 I.A. 39279/2024 I.A. 39282/2024 I.A. 41908/2024 O.A. 17/2025 I.A. 2207/2025 I.A. 2208/2025 I.A. 2209/2025 I.A. 2605/2025	PRAKHAR GUPTA V/s SANDEEP MAHESHWARI & ORS.	RAJAT SANGWAN, VIKAS SHARMA, ADITYA GUPTA, EKJOT BHASIN, MUMTAZ BHALLA, MUKESH SHARMA, EKJOT BHASIN, MUMTAZ BHALLA, IN COMPLIANCE OF ORDER DATED 10.09.2024, MAANISH MOHAN CHOUDHARY	
24	CS(OS)- 555/2022 I.A. 33937/2024 I.A. 4060/2025 I.A. 6129/2025	JOGENDER SINGH RUHELLA & ANR V/s RAMA CHAUDHARY & ORS.	KUNDAN, ROHIT RATTU, NIMISH CHIB, GITA DHINGRA, JINENDER KUMAR JAIN, ROHIT RATTU, NIMISH CHIB	
25	CS(OS)- 731/2022	MASTER DEVANSH & ORS. V/s SMT. SANTOSH DEVI & ORS.	NIKHIL JOSHI, SHALINI KAPOOR	
26	CS(OS)- 762/2022 I.A. 20527/2022 I.A. 38805/2024 I.A. 38806/2024 I.A. 8195/2025	SMT. JANAK AJMANI V/s MS USHA AJMANI & ORS.	PRATEEK AGGARWAL, AJAY DABAS, CHIRAG JAMWAL, NAKUL AHUJA, AJAY DABAS, CHIRAG JAMWAL	



27	CS(OS)-34/2023 I.A. 1087/2023 I.A. 10208/2023 I.A. 14035/2023	RITU GROVER V/s POOJA SETHI & ORS.	MOHIT AGGARWAL, MEHVISH KHAN, LOVLEEN GOYAL, PARVEEN BHATI, SIDDHARTH NARANG	
28	CS(OS)- 104/2023 CC 30/2023 I.A. 2868/2023 I.A. 6529/2023 I.A. 8055/2023 I.A. 8106/2023 I.A. 8107/2023 I.A. 26214/2023 I.A. 39294/2024 I.A. 1691/2025	SMT HEENA ARORA & ANR. V/s SH. MANGAL SAIN MANOCHA & ORS.	SHANTNU AGGARWAL, GURMIT SINGH HANS, MALLIKA PARMAR, SEEMA DOLO, NEERAJ YADAV, HARISH MALIK, RAM AVTAR SHARMA, KEDAR YADAV, SAMEER KULSHRESHTHA, IN COMPLIANCE OF ORDER DT 04.09.2023, SHANTNU AGGARWAL	
29	CS(OS)- 189/2023 I.A. 5478/2023	VIJAY KUMAR MALHOTRA V/s MR ASHOK MALHOTRA & ORS.	SEEMA GUPTA, SANJAY PADAM JAIN, SHANTO MUKERJEE	
30	CS(OS)- 205/2023 I.A. 5996/2023 I.A. 5997/2023 I.A. 5998/2023 I.A. 6429/2023 I.A. 17170/2023 I.A. 23859/2023 I.A. 10465/2024 I.A. 42094/2024	NANDITA AGARWAL V/s NALIN AGARWAL & ORS.	NITISH CHAUDHARY, SIDDHARTH AGGARWAL, SHALINI KAPOOR, SUGANDHA BATRA, VIGNESH RAJ	
31	CS(OS)- 247/2023 I.A. 7555/2023 I.A. 14931/2023	NEHA AGGARWAL V/s KIRAN KUMAR GUPTA & ORS.	RITIKA GUPTA, PANKAJ MALHOTRA, SHREY CHATHLY, RAJEEV SAXENA,	

			RITIKA GUPTA	
32	CS(OS)- 375/2023 I.A. 23543/2023 I.A. 23669/2023 I.A. 8859/2024 I.A. 33950/2024	RAMBHAKT AGRAWAL V/s PREM LATA & ORS.	SUNIL DUTT DIXIT, MUSKAN NAGPAL, RAMBHAKT AGRAWAL, HARISANKAR MAHAPATRA	
33	CS(OS)- 566/2023 I.A. 17814/2023 I.A. 20968/2023 I.A. 3336/2024 I.A. 4938/2024 I.A. 5224/2024 I.A. 5396/2024	DAMYANTI V/s SUKHBIR SEHRAWAT & ORS.	LAL SINGH THAKUR, AAKASH SEHRAWAT	
34	CS(OS)- 645/2023 I.A. 1116/2024 I.A. 38465/2024 I.A. 38529/2024	NEERAJ KAINTH V/s M/S CAMPUSEAI INDIA PVT LTD & ORS.	SIDDHARTH CHATURVEDI, NIMISH CHIB, MANISH SHARMA, PUSH P SAINI, HARDIKAA, NIMISH CHIB, TAVISHI JAIN	
35	CS(OS)- 874/2023 I.A. 26120/2023 I.A. 46783/2024 I.A. 47281/2024	SMT. RAKHI & ANR. V/s SH. RATTAN SINGH & ORS.	MANOJ JOSHI, YOGENDRA PAL SINGH, ANUROOP P.S, NARESH KUMAR VASHISHT	
36	CS(OS)- 200/2024 I.A. 39173/2024 I.A. 39980/2024	AMRIT ENVIRONMENTAL TECHNOLOGIES PRIVATE LIMITED V/s UNION OF INDIA	MANISH KAUSHIK, RADHIKA ARORA	
37	CS(OS)- 518/2024	NAMITA SHARMA V/s SH. CHANDER MOHAN SHARMA AND ORS	SHISHIR SINGH, SHISHIR SINGH	

38	CS(OS)- 631/2024 I.A. 35990/2024 I.A. 1447/2025	SMT EKTA WADHWA V/s SH AJAY WADHWA ANR ANR.	PUNEET BHATNAGAR, TARUN CHANDIOK, PUNEET BHATNAGAR, TARUN CHANDIOK	
39	CS(OS)- 695/2024 I.A. 37954/2024 I.A. 37955/2024 I.A. 9490/2025	RAIYA MOHAN ALIAS RAIYA TANYA MOHAN V/s HDFC BANK LIMITED & ORS.	SAMEER PRAVIN PAREKH, SANTOSH KUMAR ROUT, AMAN LEEKHA, SHAGUN SAPROO, ANMOL MEHTA, AMIT GUPTA	
40	CS(OS)- 708/2024 I.A. 38345/2024 I.A. 38346/2024 I.A. 45922/2024 I.A. 49348/2024 I.A. 49401/2024 I.A. 767/2025 I.A. 1449/2025	MEGHA ENGINEERING & INFRASTRUCTURES LTD V/s RAVI PRAKASH VELICHITI & ORS.	VRINDA BHANDARI, TEJA VARMA J, PRATEEK ARORA, VARUN PATHAK, AMIT AGRAWAL, VRINDA BHANDARI	
41	CS(OS)- 959/2024 I.A. 46866/2024 I.A. 2760/2025	ESHANK BEDI AND ANR V/s HARDEEP SINGH BEDI AND ORS	BRIJENDER SINGH DHULL	
42	CS(OS)- 1007/2024 I.A. 48565/2024	JEETO DEVI V/s BANI SINGH SAINI AND ORS	SURESH CHAND SINGHAL, ATUL KHARBANDA, NARENDER PRABHAKAR	
43	CS(OS)-22/2025 I.A. 1009/2025	SH. RAM KUMAR CHIKARA V/s SH. HARIGYAN & ORS.	AMIT GEORGE	

44	O.M.P. (COMM)- 359/2019 I.A. 1816/2023 I.A. 8375/2023 WITH OMP (ENF.) (COMM.) 240/2023	PHULAR CONSTRUCTION COMPANY PVT LTD V/s EXECUTIVE ENGINEER & ORS.	SAKET SINGH, RISHI KUMAR AWSTHI, ANKIT MALIK, NISHANT SHOKEEN	
45	OMP (ENF.) (COMM.)- 240/2023	M/S PHULAR CONSTRUCTION COMPANY PVT. LTD. V/s THE EXECUTIVE ENGINEER NH DIVISION,	RISHI KUMAR AWSTHI, ANKIT MALIK	
46	O.M.P. (COMM)- 416/2020 I.A. 3377/2020 WITH OMP (ENF.) (COMM.) 136/2021	NATIONAL INSURANCE CO. LTD V/s GALORE PACKAGING (I) PVT. LTD	RITIKA JHURANI, DINESH SHARMA, SHANTHA DEVI RAMAN	
47	OMP (ENF.) (COMM.)- 136/2021	M/S GALORE PACKAGING I PVT. LTD. V/s M/S NATIONAL INSURANCE CO. LTD.	JIPSA RAWAT	
48	OMP (ENF.) (COMM.)- 26/2023 EX.APPL.(OS) 120/2023 EX.APPL.(OS) 835/2024 EX.APPL.(OS) 1403/2024 EX.APPL.(OS) 1549/2024 EX.APPL.(OS) 1596/2024 CRL.M.A. 4509/2025	MR ISHAN SINGH V/s SPAZE TOWERS PRIVATE LIMITED	SHADMAN AHMED SIDDIQUI, NAMAN JOSHI, ANKIT BANATI, ARJUN SYAL, NAMAN JOSHI, ROHIT DUTTA, ANKIT BANATI	

49	O.M.P.(I) (COMM.)- 419/2019 I.A. 17400/2019 I.A. 17745/2019 I.A. 1808/2020 I.A. 2719/2020 I.A. 3864/2020 I.A. 6240/2020 I.A. 7738/2020	MAZSON BUILDERS AND DEVELOPERS PRIVATE LIMITED V/s RELIANCE CAPITAL LIMITED	AGARWAL LAW ASSOCIATES, AJIT WARRIER, SONALI JAITLEY, SONALI JAITLEY, MUKUND CHERUKURI	
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**SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)**

50	O.M.P. (COMM)- 205/2019 I.A. 12556/2021 WITH O.M.P. (COMM) 206/2019	NEW DELHI MUNICIPAL COUNCIL V/s SIMPLEX PROJECTS PVT LTD	JITENDER SINGH, SRIHARSHA PEECHARA	AT 3.30 P.M.
51	O.M.P. (COMM)- 206/2019 I.A. 12555/2021	NEW DELHI MUNICIPAL COUNCIL V/s SIMPLEX PROJECTS LIMITED	JITENDER SINGH, SRIHARSHA PEECHARA	AT 3.30 P.M.

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**COURT NO. 44**  
**HON'BLE MR.JUSTICE SAURABH BANERJEE**

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[prakash.aggarwal@dhc.nic.in](mailto:prakash.aggarwal@dhc.nic.in)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES</b>				
1	C.A.(COMM.IPD-PAT)-188/2022	AGENCY FOR SCIENCE TECHNOLOGY AND RESEARCH V/s CONTROLLER OF PATENTS AND DESIGNS	SANUJ DAS, SUBRAMANIAM AND ASSOCIATES	
2	C.A.(COMM.IPD-PAT)-44/2024 I.A. 33003/2024	ITC LIMITED V/s THE ASSISTANT CONTROLLER OF PATENTS AND DESIGNS AND ANR	MEENAKSHI	
3	CM(M)-IPD-18/2024 CM 92/2024	SANA HERBALS PVT. LTD. V/s MOHSIN DEHLVI & ANR.	FARRUKH KHAN, MAHESH KUMAR MIGLANI	
4	C.O.(COMM.IPD-CR)-880/2022 I.A. 21264/2022 WITH C.O.(COMM.IPD-CR) 881/2022 C.O.(COMM.IPD-CR) 882/2022	SONANI INDUSTRIES PVT. LTD. (FORMERLY KNOWN AS SONANI JEWELS PVT. LTD.) V/s MR. SANJAY JAYANTBHAI PATEL & ANR.	RAJPAL SINGH, VIKRAMADITYA SINGH	

5	C.O.(COMM.IPD-CR)-881/2022	SONANI INDUSTRIES PVT. LTD. (FORMERLY KNOWN AS SONANI JEWELS PVT. LTD.) V/s MR. SANJAY JAYANTBHAI PATEL & ANR.	RAJPAL SINGH, VIKRAMADITYA SINGH	
6	C.O.(COMM.IPD-CR)-882/2022 I.A. 21282/2022	SONANI INDUSTRIES PVT. LTD. (FORMERLY KNOWN AS SONANI JEWELS PVT. LTD.) V/s MR. SANJAY JAYANTBHAI PATEL & ANR.	RAJPAL SINGH, VIKRAMADITYA SINGH	
7	C.O.(COMM.IPD-CR)-21/2023	SALIM SHAHBUDIN PANJVANI V/s THE REGISTRAR OF COPYRIGHTS & ORS.	SANJEEV KUMAR SINGH, RAHUL DUBEY	
8	C.O.(COMM.IPD-CR)-4/2024 I.A. 4323/2024 I.A. 8226/2024 I.A. 9250/2024 I.A. 33619/2024	PASSCODE HOSPITALITY PRIVATE LIMITED V/s PHONOGRAPHIC PERFORMANCE LIMITED	ANKUR SANGAL, SHIVA SANTANAM SWAMINADHAN, ANKUR SANGAL	
9	C.O. (COMM.IPD-TM)-167/2021 WITH C.O. (COMM.IPD-TM) 211/2021 C.O. (COMM.IPD-TM) 229/2021 C.O. (COMM.IPD-TM) 280/2021 C.O. (COMM.IPD-TM) 281/2021	MONTECARLO LTD V/s MONTE CARLO FASHIONS LIMITED AND ANR	BHAV ARORA, Y J TRIVEDI	

10	C.O. (COMM.IPD-TM)-211/2021	MONTECARLO LTD. V/s MONTE CARLO FASHIONS LIMITED	BHAV ARORA, Y.J TRIVEDI AND CO.	
11	C.O. (COMM.IPD-TM)-229/2021	MONTECARLO LTD. V/s MONTE CARLO FASHIONS LTD.	BHAV ARORA, JATIN Y. TRIVEDI	
12	C.O. (COMM.IPD-TM)-280/2021	MONTECARLO LTD V/s MONTE CARLO FASHIONS LIMITED AND ANR	BHAV ARORA, Y J TRIVEDI	
13	C.O. (COMM.IPD-TM)-281/2021	MONTECARLO LTD V/s MONTE CARLO FASHIONS LIMITED AND ANR	BHAV ARORA, Y J TRIVEDI	
14	C.O. (COMM.IPD-TM)-279/2023	MAJOR LEAGUE BASEBALL PROPERTIES INC. V/s MANISH VIJAY & ORS.	RAHUL VIDHANI, URFEE ROOMI	
15	C.O. (COMM.IPD-TM)-19/2024 I.A. 2910/2024 I.A. 2913/2024	SMT. UMA RATHI V/s KESHAVDEEP IRON TRADERS PVT. LTD. & ANR.	GAURAV KUMAR, SUBHASH CHAWLA	
16	C.O. (COMM.IPD-TM)-63/2024 O.A. 223/2024 I.A. 29742/2024 I.A. 29743/2024 I.A. 29744/2024 I.A. 29745/2024 I.A. 29746/2024 I.A. 48849/2024 WITH C.O. (COMM.IPD-TM) 64/2024 C.O. (COMM.IPD-TM) 65/2024	STAR SINTERED PRODUCTS LTD V/s 1. MR KARAN BHUTANI TRADING AS M/S KMSP INDUSTRIES & ANR.	RAKESH TIWARI, SHAILEN BHATIA, RAKESH TIWARI	



	C.O. (COMM.IPD-TM) 66/2024 C.O. (COMM.IPD-TM) 67/2024 CS(COMM) 97/2022			
17	CS(COMM)- 97/2022 I.A. 12853/2022 I.A. 12858/2022	STAR SINTERED PRODUCTS LTD. AND ANR. V/s KARAN BHUTANI	RAKESH TIWARI, SHAILEN BHATIA, RAKESH TIWARI	
18	C.O. (COMM.IPD-TM)-64/2024 O.A. 219/2024 I.A. 29769/2024 I.A. 29770/2024 I.A. 29771/2024 I.A. 29772/2024 I.A. 29773/2024 I.A. 48832/2024 WITH CS(COMM) 97/2022	STAR SINTERED PRODUCTS LTD V/s MR KARAN BHUTANI TRADING AS M/S KMSP INDUSTRIES & ANR.	SHAILEN BHATIA, RAKESH TIWARI	
19	C.O. (COMM.IPD-TM)-65/2024 O.A. 220/2024 I.A. 29763/2024 I.A. 29764/2024 I.A. 29765/2024 I.A. 29766/2024 I.A. 29767/2024 I.A. 48833/2024	STAR SINTERED PRODUCTS LTD V/s MR KARAN BHUTANI TRADING AS M/S KMSP INDUSTRIES & ANR.	SHAILEN BHATIA, RAKESH TIWARI	
20	C.O. (COMM.IPD-TM)-66/2024 O.A. 221/2024 I.A. 29779/2024 I.A. 29780/2024 I.A. 29781/2024 I.A. 29782/2024 I.A. 29783/2024 I.A. 48834/2024	STAR SINTERED PRODUCTS LTD V/s MR KARAN BHUTANI TRADING AS M/S KMSP INDUSTRIES & ANR.	SHAILEN BHATIA, RAKESH TIWARI	

21	C.O. (COMM.IPD-TM)-67/2024 O.A. 222/2024 I.A. 29774/2024 I.A. 29775/2024 I.A. 29776/2024 I.A. 29777/2024 I.A. 29778/2024 I.A. 48848/2024	STAR SINTERED PRODUCTS LTD V/s MR KARAN BHUTANI TRADING AS M/S KMSP INDUSTRIES & ANR.	SHAILEN BHATIA, RAKESH TIWARI	
22	C.O. (COMM.IPD-TM)-191/2024 I.A. 40178/2024 I.A. 40179/2024	ALLIED BLENDERS AND DISTILLERS LIMITED V/s KULBIR SINGH, & ANR.	ACHYUT TEWARI	
23	CS(COMM)-496/2017 I.A. 13275/2018	LUNAR RUBBERS PVT LTD V/s NIKE INDIA PVT LTD & ORS	B C PANDEY RAJPAL SINGH, LAL LAHIRI, ANKIT RELAN, RAHUL CHAUDHRY	
24	CS(COMM)-200/2018	GAURAV GARG V/s ALY MORANI & ORS	KUNAL TANDON, VIKAS PAHWA (CAVEATOR), KARANJAWALA, ABHINIT DAS, SHIVEK TREHAN, ABHISHEK MALHOTRA	
25	CS(COMM)-48/2021 I.A. 3890/2024	BEIERSDORF AG V/s RSH GLOBAL PRIVATE LIMITED & ANR.	WITHOUT GENERATE, ANKUR SANGAL, NAMAN JOSHI, DHRUV ANAND, NAMAN JOSHI	
26	CS(COMM)-281/2021 I.A. 7377/2021	TTK PRESTIGE LIMITED V/s BAGHLA SANITARYWARE PRIVATE LIMITED & ORS.	EKLAVYA BAHL, MAMTA RANI, MAMTA RANI	

27	CS(COMM)- 469/2021 I.A. 15066/2022 I.A. 39406/2024	LOUIS VUITTON MALLETIER V/s CAPITAL GENERAL STORE & ORS.	BIRENDER BHATT, KAILASH CHAND SHARMA, DIVAKAR SHARMA, NEERAJ GOGIA, DHROV ANAND	
28	CS(COMM)- 532/2022 I.A. 12253/2022 I.A. 21578/2022 I.A. 2391/2023 I.A. 6824/2025	A.O. SMITH CORPORATION AND ANR. V/s STAR SMITH EXPORT PVT. LTD. AND ANR.	MANOJ CHOUHAN, SHASHI PRATAP OJHA, MANOJ CHOUHAN	
29	CS(COMM)- 199/2023 I.A. 6548/2023 I.A. 9269/2024	GLOW SHOES PRIVATE LIMITED V/s TRK INDUSTRIES PVT LTD & ORS.	SHASHI PRATAP OJHA, SHAILEN BHATIA, DEEPAK DHYANI, SHAILEN BHATIA	
30	CS(COMM)- 468/2023 CC(COMM) 14/2023 I.A. 13568/2023 I.A. 13571/2023 I.A. 13572/2023 CC(COMM) 5/2024	RAMANLAL KISHANDAS KOTHARI AND ANR V/s ASKA EQUIPMENTS PVT.LTD. AND ORS.	FILE RECIEVED FROM DJ(COMMERCIAL COURT 01, PATIALA HOUSE COURTS COMPLEX DT 10/07/2023, IN COMPLIANCE OF ORDER DT 08.02.2024	
31	CS(COMM)- 854/2023 I.A. 23908/2023 I.A. 550/2024 I.A. 3168/2024 I.A. 32905/2024	THE INDIAN HOTELS COMPANY LIMITED V/s GRANDROYALTAJ CLUB INTERNATIONAL PRIVATE LIMITED	ROHIL BANSAL, GOVIND SINGH, ACHUTHAN SREEKUMAR	
32	CS(COMM)- 535/2024 I.A. 32063/2024 I.A. 40608/2024	SAREGAMA INDIA LIMITED V/s EMAMI LIMITED	NO, ANKUR SANGAL	
33	CS(COMM)- 677/2024 I.A. 36180/2024 I.A. 47454/2024	M/S DELUX SPORTS COMPANY V/s SH MANJEET SINGH AND ANR. SOLE PROPRIETOR OFM/S FEROC	SANJEEV MAHAJAN, MANOJ KUMAR, DEEPAK SABHARWAL, MANOJ KUMAR	

		INTERNATIONAL		
34	CS(COMM)- 819/2024 I.A. 40028/2024	DCM SHRIRAM LIMITED V/s KOHINOOR SEED FIELDS INDIA PRIVATE LIMITED & ANR.	LEXSTER LAW LLP, VAREESHA IRFAN	
35	CS(COMM)- 1059/2024 I.A. 46612/2024	INBREW BEVERAGES PRIVATE LIMITED V/s GLOBUS SPIRITS LIMITED	LAKSHMI KRUTTIKA VIJAY	
36	CS(COMM)- 1081/2024 I.A. 47202/2024	USHA INTERNATIONAL LIMITED V/s SUI DHAAGA SEWING MACHINES LIMITED	SHAILEN BHATIA, PRASHANT GUPTA	
37	CS(COMM)- 1201/2024 I.A. 49804/2024	NOVEX COMMUNICATIONS PRIVATE LIMITED V/s BEING FS PACIFIC HOSPITALITY PRIVATE LIMITED	PRAVIN SHARMA, RAJPAL SINGH	
38	CS(COMM)- 91/2025 I.A. 2805/2025 I.A. 2806/2025 I.A. 2807/2025 I.A. 2808/2025	SAGAR OVERSEAS V/s SHRI DEV TRADING COMPANY & ORS.	ASHOK GOEL, VIRENDER KUMAR PURI	
39	CS(COMM)- 193/2025 I.A. 5744/2025	RADHA KISHAN BISHAN DASS RANG RASAYAN PRIVATE LIMITED V/s AMIT KUMAR AND ANR	PRAKHAR SHARMA	

40	CS(COMM)- 208/2025 I.A. 6108/2025 I.A. 6109/2025 I.A. 6110/2025 I.A. 6111/2025 I.A. 6112/2025	CYBERPEACE FOUNDATION & ANR. V/s CYBERPEACE INSTITUTE & ANR.	POOJA DODD, SHRAVAN KUMAR BANSAL	
41	CS(COMM)- 239/2025 I.A. 7001/2025	RATHI INDUSTRIES LIMITED V/s DAUJI ISPAT PRIVATE LIMITED	KAPIL WADHWA	
42	CS(COMM)- 242/2025 I.A. 7241/2025 I.A. 7247/2025 I.A. 7248/2025	TOMMY HILFIGER EUROPE BV V/s SANJEEV KUMAR GROVER & ORS.	DHRUV ANAND	
43	FAO-IPD-33/2021 CM APPL. 48680/2019 CM APPL. 48681/2019	M/S ESCORTS LIMITED V/s SUDHIR KUMAR & ANR	RIDHIE BAJAJ, MISHTHI DUBEY, K G BANSAL	
44	W.P.(C)-IPD- 71/2021	NISHI GUPTA V/s M/S CATTLE REMEDIES	K. G. BANSAL AND S. K. BANSAL	
45	W.P.(C)-IPD- 4/2024	M/S ARM LIMITED V/s UNION OF INDIA & ANR.	NAQEEB NAWAB	
46	W.P.(C)-IPD- 21/2025 CM 83/2025 CM 84/2025	M/S PIE MATRIX INNOVATIONS PVT LTD V/s THE REGISTRAR OF TRADE MARK & ANR.	UTKARSH GUPTA	
47	W.P.(C)-IPD- 22/2025 CM 85/2025 CM 86/2025	M/S. PIE MATRIX INNOVATIONS PVT. LTD. V/s THE REGISTRAR OF TRADE MARK & ANR.	UTKARSH GUPTA	

28.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

AT 11.30 A.M.

**COURT NO. 121, FIRST FLOOR BLOCK(A)  
BEFORE MR. KANWAL JEET ARORA, REGISTRAR GENERAL**

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES</b>				
1	OMP (ENF.) (COMM.)- 67/2022(Disposed off case)	M/S ASHOK KUMAR V/s UNION OF INDIA	SYED WASIF HAIDER	

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**R - 1, NEW COURTS BLOCK (GROUND FLOOR), (OS-C)  
BEFORE DR. JAGMINDER SINGH, JOINT REGISTRAR (JUDICIAL)**

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES</b>				
1	CS(COMM)- 164/2023 I.A. 5639/2023 I.A. 1032/2024 I.A. 6210/2025	YAJUR COMMODITIES LTD. V/s SURESH ASRANI	RITESH KUMAR CHOWDHARY, KAMAL MEHTA	
2	CS(COMM)- 193/2023 I.A. 46548/2024 I.A. 5949/2025	M/S MLI LOGISTICS INDIA PVT LTD V/s SARR FREIGHTS CORPORATIONS & ANR.	KARAN LUTHRA, ABDUL AZEEM KALEBUDDE, RAY VIKRAM NATH	
3	CS(COMM)- 250/2023 I.A. 8125/2023	GOLDEN CHARIOT RECREATIONS PVT LTD V/s MUKESH PANIKA & ORS.	SHANTANU BHARDWAJ, MERLIN MATHEW, MINATI MURARI, ARJUN MALIK, ASHISH CHAUHAN	
4	CS(COMM)- 661/2023 I.A. 18477/2023 I.A. 5054/2024 I.A. 40353/2024 WITH CS(COMM) 284/2024 CS(COMM) 559/2024	AJAY BINDAL V/s STATE BANK OF INDIA & ANR.	MADHUMEET KAPOOR, AMAN GUPTA, AAYUSH AGARWALA, AMAN GUPTA	

5	CS(COMM)- 284/2024 I.A. 7586/2024 I.A. 7587/2024 I.A. 46782/2024	AJAY BINDAL V/s AXIS BANK LTD & ORS.	NAMIT SURI, AMAN GUPTA, DIVYANSH CHAUDHARY, KRITIKA BHARDWAJ, SIDHANT GARG	
6	CS(COMM)- 559/2024 I.A. 32821/2024 I.A. 32822/2024 I.A. 45219/2024 I.A. 45220/2024 I.A. 47519/2024 I.A. 48277/2024	AJAY BINDAL V/s RADHIKA IRON FOUNDRY COMPANY PVT LTD & ORS.	AMAN GUPTA, DIVYANSH CHAUDHARY, AAYUSH AGARWALA, AMAN GUPTA, SIDHANT GARG	
7	CS(COMM)- 865/2023 I.A. 35856/2024	M/S NCUBATE INDIA SERVICES PVT LTD V/s GLOBAL BRANDS ENTERPRISE SOLUTIONS PVT LTD & ANR.	SURENDRA KUMAR, BRIJESH KUMAR TAMBER, AMULYA DHINGRA	
8	CS(OS)- 870/1986 I.A. 4358/2007 I.A. 6700/2007 I.A. 7518/2007 I.A. 5208/2011 I.A. 17646/2018 I.A. 1358/2019 I.A. 4507/2019 I.A. 11814/2019 I.A. 14216/2019 I.A. 4981/2021 I.A. 4803/2022 I.A. 9096/2022 I.A. 20042/2022 I.A. 8104/2023 I.A. 12278/2023 I.A. 9733/2024 I.A. 30624/2024 I.A. 42539/2024 I.A. 42540/2024 I.A. 42541/2024 I.A. 44319/2024	MAHARAJA JAGAT SINGH V/s LT.COL. SAWAI BHAWANI SINGH & ORS	SUBHASH OBEROI, KN JAIN, F.KAPUR, SK BHATTACHARYA, H.L.RAINA, P.BANERJEE, M R RAJU, DR M P RAJU, IS ALAG, MR. NS BAJWA, KN KATARIA, VINAY BHASIN, RASHMI, D.D. SINGH, D.K. MALHOTRA, NEELAM JAIN, RAJESH MALHOTRA, P. GEORGE GIRI, HARA, HARA PD, ANJALI K VERMA, MANISH KUMAR, ANJALI K. VEARMA, SHYAM MOORJANI, SHYAM, MANISH SINGHVI, RAHUL SINGH CHAUHAN, RAMNI TANEJA, BHAVYA	



	I.A. 47044/2024 I.A. 49018/2024 I.A. 3674/2025 I.A. 5690/2025		BHARTI, AMAN JHA, MOHIT MUDGAL, RAJENDRA SINGHVI, SEERAT DEEP SINGH, MANIT MOORJANI, D. K. DEVESH, RAJIV BAHL, TASNEEM AHMADI, MEERA MATHUR, RAJENDRA SINGHVI, BHAVYA BHARTI, MS. TASNEEM AHMADI, D. D SINGH, RAJIV BAHL	
9	CS(OS)- 1906/2006 I.A. 10509/2007 CRL.M.A. 4824/2010 I.A. 6250/2013 CRL.M.A. 7819/2014 I.A. 9315/2014 I.A. 26181/2015 I.A. 9653/2020 CCP(O) 60/2024 CCP(O) 61/2024 CCP(O) 62/2024 CCP(O) 63/2024 CCP(O) 64/2024 CCP(O) 65/2024 CCP(O) 66/2024 I.A. 30305/2024 I.A. 30840/2024 I.A. 32771/2024 I.A. 2032/2025 I.A. 4710/2025 I.A. 8837/2025	CAPITAL LAND BUILDERS PVT. LTD & ORS. V/s M/S SHAHEED MEMORIAL SCTY. (REGD.) & ORS.	J.S. WAD, SANJAY KALRA, ANNURADHA, S.M.CHUG, V.R.DATAR, VINEET JHANJI, A.S.ANAND, MANISH, KANCHAN, B TRIPATHY, HIMANI AGGARWAL, SAYED AQUIB ALI, ABHISHEK BHARDWAJ, HEM KUMAR, SAMARTH CHOWDHARY, SUMEHER BAJAJ, RITIKA JHANJI, SAMARTH CHOWDHARY, MANPREET KAUR, MANISH K CHOUDHARY, BEDABETTA TRIPATHY, R.M. SINHA, VINEET, IN COMPLIANCE OF ORDER DT. 22.03.2024	
10	CS(OS)-90/2023 I.A. 7800/2023 I.A. 7801/2023 I.A. 23734/2023	MONICA MANCHANDA V/s GAJINDER SINGH DANG AND ORS.	S S AHLUWALIA, SHALINI KAPOOR	

11	CS(OS)- 198/2023 I.A. 5767/2023 I.A. 5769/2023	SANJEEV KUMAR AGGARWAL V/s SANDEEP GOSWAMI & ORS.	YOGENDER KUMAR	
12	CS(OS)- 407/2023 I.A. 12144/2023 I.A. 12146/2023	DMI FINANCE PVT LTD V/s PALASH PATEL AND ORS	PRIYADARSHI BANERJEE, TEJAS KARIA, ADITYA GUPTA, SUMIT CHANDER, SUMIT CHANDER	
13	CS(OS)- 840/2023 CC 2/2025	N N OJHA V/s INDIRA BAHUGUNA AND OTHERS	BISWAJIT KUMAR PATRA, HARSH SINGH RAWAT, IN COMPLIANCE OF ORDER DT. 08.01.2025	
14	EX.P.-72/2023 EX.APPL.(OS) 538/2025	MOHAMMED ENTERPRISES (TANZANIA) LIMITED V/s RAJDHANI TRADING CO.	IN COMPLIANCE OF ORDER DT. 25.09.2023 PASSED IN TR.P.(C) 17/2023, THE EX. P 1072/2017 PENDING BEFORE ADD DISTT JUDGE-9, CENTRAL DISTT TIS HAZARI COURTS, TRANSFERRED TO DHC, NARENDRA KALRA	
15	TEST.CAS.- 93/2023 I.A. 25322/2023 I.A. 8804/2025	SMT. NIRLAPE KAUR HORA V/s THE STATE (GOVT. OF N.C.T. OF DELHI) AND ORS	L. B. RAI	
16	TEST.CAS.- 95/2023 I.A. 25844/2023	MS. ASTHA ANAND & ANR. V/s THE STATE, GOVERNMENT OF NCT OF DELHI	MUKESH AGGARWAL	

**ADMISSION DENIAL**

17	CS(OS)- 1830/2006 CC 5/2014	WOMEN'S CHRISTIAN TEMPERANCE UNION OF INDIA V/s INDIAN CHURCH TRUSTEES & ORS.	AJAY BHARGAVA, RAJESH KR GANDHI, VANITA BHARGAVA, RAMESH, MOHIT BAKSHI, MAYANK YADAV, PRAFULLA RANJAN, SURAJ PRAKASH, SAMEER JAIN, PRASHANT KUMAR, TPS KANG, SHRAVAN SAHNY, VINAYAK BATTA, DEEPTAKIRTI VERMA, UDIT ARORA, SAURABH SUMAN SINHA, NEHA KHATRI, PRAG CHAWLA	
18	CS(OS)- 332/2023 I.A. 10164/2023	SMT. AARTI SOLANKI V/s JITENDER SINGH RANA	VED PAL RANA	
19	CS(OS)- 484/2023 I.A. 15298/2023 I.A. 36521/2024	MRS. ANURADHA SHARMA AND ANR V/s SH. INDERJEET KHANDUJA AND ORS	VIVEK SINGH, ARBINDER SINGH ANAND, RAJESH RAINA, VIVEK SINGH	
20	CS(OS)- 498/2023 CC 34/2023 I.A. 15681/2023 I.A. 15683/2023 I.A. 22413/2023 I.A. 22940/2023	MANJEET KAUR ANAND AND ANR. V/s JASPREET SINGH SETHI & ANR.	MEENAKSHI, ARUN BALI, HARI NARAYAN PANDEY, ARUN BALI, IN COMPLIANCE OF ORDER DT 08.12.2023	
21	CS(OS)- 859/2023 I.A. 25887/2023	KIRAN SHARMA & ORS. V/s SUBE SINGH & ORS.	ALKA GAUTAM, SAGAR DWIVEDI	

**FOR EVIDENCE**

22	CS(OS)- 644/2005 I.A. 23395/2015	SHEELA GEHLOT V/s SONU KOCHAR AND ORS. AC+	G KANTH, VARSHA KRIPLANI, GEETA LUTHRA, SANJAY GUPTA, NOOR ALAM, RAHUL KUMAR, DHIRAJ SACHDEVA, P.K. AGGARWAL, AMIT SIBBAL, RAMAN KAPOOR, SUNITA HARISH, FIDELEGAL, MUNISH KOCHHAR, P K AGRAWAL, RISHABH TOMAR, P.K.AGRAWAL	
23	CS(OS)- 2182/2006 I.A. 2104/2025	M/S. TANEJA DEVELOPERS & INFRASTRUCTURE LTD. V/s M/S. DELHI AUTOMOBILES LTD.	RITU BHALLA, GIRDHAR GOVIND, S. RITAM KHARE, REENA JAIN MALHOTRA, SAIF MAHMOOD, ANKUR SOOD, ANIL SAPRA, ANKUR SOOD	
24	TEST.CAS.- 15/2000	YASH PAL V/s STATE	HP PANDEY, K. VENKATESHRAMAN, O.P. SINGH, SHIVANI GAUR, RASHMI PANDEY, ANIL KUMAR, K B SONI, MONICA DHINGRA, M/S. PANDEY ASSOCIAES	

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**R - 9, NEW COURTS BLOCK (GROUND FLOOR),(OS-B)  
BEFORE MS. TYAGITA SINGH, JOINT REGISTRAR (JUDICIAL)**

**(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. BHASKAR CHANDER TIWARI, READER TO LD. PRESIDING OFFICER(9868053019)**

**NOTE : COUNSELS WHILE APPEARING IN MATTER THROUGH (VC) VIDEO CONFERENCING ARE REQUESTED TO LEAVE THEIR APPEARANCE IN CHAT BOX ALONG WITH THEIR MOBILE NUMBER.**

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES</b>				
1	CS(COMM)-457/2022 I.A. 12743/2022 I.A. 12744/2022 I.A. 6060/2023 I.A. 6500/2023 O.A. 210/2024 I.A. 46974/2024 WITH CS(COMM) 521/2022	MS VIDYA MANTRA EDUSYSTEM PVT LTD V/s MS ANSAL IT CITY PARKS LTD	PAWAN RELEY, ANSHUJ DHINGRA, MOHD UMAR	
2	CS(COMM)-521/2022 I.A. 11985/2022 I.A. 11986/2022 I.A. 6061/2023 O.A. 209/2024 I.A. 46972/2024	MS VIDYA MANTRA EDUSYSTEM PVT LTD V/s MS ANSAL IT CITY PARKS LTD	ANSHUJ DHINGRA, PAWAN RELEY, MOHD UMAR	
3	CS(COMM)-529/2024	MUNICIPAL CORPORATION OF DELHI V/s MS PASHCHATYA ENTERTAINMENT PVT LTD	TUSHAR SANNU DAHIYA	

4	I.A. 9541/2025 In CS(OS)-7/2020	SMT. GEETA SHARMA V/s SH. GULSHAN SHARMA & ORS.	NAVEEN ARYA, VIVEK KUMAR TANDON, VIJAY MITTAL, S.S. JAIN, SANMATI BIR SINGH	
5	CS(OS)-192/2020 I.A. 6097/2020 O.A. 35/2025 O.A. 36/2025 O.A. 37/2025 O.A. 38/2025 O.A. 69/2025 I.A. 5685/2025 I.A. 5686/2025 I.A. 5687/2025 I.A. 5689/2025 I.A. 9815/2025	MANOJ KUMAR GROVER V/s HP INDIA SALES PRIVATE LIMITED & ORS.	KUNAL SETH, RIDDIMA SHARMA, PURUSHOTTAM KUMAR JHA, MEHUL PARTI, TISHAMPATI SEN, MEHUL PARTI	
6	CS(OS)-419/2020 I.A. 12016/2020 O.A. 5/2025 I.A. 3234/2025 I.A. 3235/2025	ANU DUGGAL V/s ASHA ALAGH & ANR.	DHRUV ALAGH, RAJAT ANEJA, RAJAT ANEJA	
7	CS(OS)-106/2024 I.A. 3128/2024 I.A. 3129/2024 I.A. 3130/2024 I.A. 3131/2024 I.A. 9737/2024 I.A. 43779/2024 I.A. 44680/2024 O.A. 67/2025 I.A. 1686/2025 I.A. 7862/2025	NISHA DIXIT AND ANR. V/s SATYAWATI SHARMA AND ORS.	VARUN MUDGIL, SANDEEP, ETI, RAGINI VINAIK, ABHINAV CHANDAN, MANJU OBEROI, MANJU OBEROI, VARUN MUDGIL, ABHINAV CHANDAN	
8	CS(OS)-276/2024 I.A. 7718/2024 I.A. 7719/2024 I.A. 7720/2024 I.A. 7721/2024 I.A. 33376/2024 I.A. 37322/2024 I.A. 3028/2025 I.A. 3029/2025	NATRAJ COMMERCIAL COMPLEX PVT LTD THROUGH ITS DIRECTOR SH RAJAN TEWARI V/s SANJEEV KUMAR AND ANR	SUSHANT KUMAR BHADURI, HARKIRAT SINGH, RISHAB KAUSHIK, HARKIRAT SINGH	

9	CS(OS)-329/2024 I.A. 9223/2024	SEEMA BALI V/s RAMAN SHARMA AND ORS	ASHUTOSH RANA, RAJIV DALAL, HIMANSHU UPADHYAYA	
10	CS(OS)-581/2024	SMT. KOMAL ANAND AND ANR. V/s SHRI SURINDER NATH MENDIRATTA AND ORS	SAKSHI MEHLEY, HARSH VARDHAN SINGH	
11	CS(OS)-783/2024 I.A. 40649/2024 I.A. 45695/2024	MR. ABDUL KHALIQ V/s MR. ABDUL SHAQIR & ORS.	SAMIULLAH MIRZA, SAYED AQUIB ALI	
12	CS(OS)- 1030/2024	MR. RAJEEV CHANDRASEKHAR V/s MR. SHASHI THAROOR	KARANJAWALA & CO	
13	CS(OS)-47/2025 I.A. 1777/2025 I.A. 9562/2025	SMT UMA KUMAR V/s SMT VINOD AHLUWALIA AND ORS	GAURAV SACHDEVA, SWATI ARYA	

**ADMISSION DENIAL**

14	CS(COMM)- 386/2016 WITH CS(COMM) 387/2016 CS(COMM) 395/2016	MR RAKESH JAIN V/s H S C C (INDIA) LTD & ORS	BHARTI BADESRA, O P KHAITAN & CO	AT 12:30 P.M.
15	CS(COMM)- 387/2016	M/S TANYA HEALTHCARE & ORS V/s H S C C (INDIA) LTD & ORS	SAURABH MISHRA, BHARTI BADESRA	AT 12:30 P.M.
16	CS(COMM)- 395/2016	M/S JENSON FINVEST PVT LTD V/s H S C C (INDIA) LTD & ORS	SAURABH MISHRA, BHARTI BADESRA	AT 12:30 P.M.

17	CS(OS)-391/2020 I.A. 11477/2020 I.A. 11478/2020 I.A. 21533/2023	GEETA DHAWAN V/s ANU MEHRA & ANR.	AGARWAL LAW ASSOCIATES, SUMIT KUMAR BATRA	
<b>FOR EVIDENCE</b>				
18	CS(COMM)- 288/2016	SH SUNIL WAHAL V/s SH SHIVRAJ SINGH & ANR	ASIM NAEEM, AADITYA VIJAY KUMAR, MOHIT CHAUDHARY & KUNAL SACHDEVA	AT 2:00 P.M.
19	CS(COMM)- 536/2016	SUNIL GOEL V/s M/S RATIONAL ENTERPRISES & OTHERS	ASHIM VACHHER, TARUN RANA, SHREYA SINGHAL, VIJAY MISHRA, S.K. CHAUDHARY S.N CHOUDHRI	
20	CS(COMM)- 676/2016 I.A. 7559/2025 I.A. 7560/2025	M/S CHEMI TECH ENGINEERS PVT LTD V/s NATIONAL BUILDINGS CONSTRUCTION CORPORATION LIMITED & OTHERS	CHETAN RAI WAHI, M K GHOSH & TINA GARG, TINA GARG	AT 2:00 P.M.
21	CS(OS)-58/2016 O.A. 61/2018	AJAY SHARMA V/s SIR GANGA RAM HOSPITAL & ORS	P R WADHWA, GURVINDER KAUR SURI, TARUN DIWAN, SUBHASH KUMAR	
22	CS(OS)-264/2016	MR NARENDER KUMAR V/s MRS RAJ RANI MITTAL & ORS	SHALABH GUPTA & CO, AKHIL GUPTA, HEMANT CHAUDHRI & CO	
23	CS(OS)-364/2020	JASBIR KAUR BEDI V/s SARABJIT SINGH BEDI AND ANR	PRAVEEN KUMAR, RAJAT ANEJA	



28.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

24	TEST.CAS.- 12/2016	SMT ANITA BHATIA & ANR V/s STATE (NCT OF DELHI)	INDRAJEET MISHRA, PRAVEEN SINGH, ANUJ BHUSHAN, NISHANT ANAND, GUNJAN BANSAL, MANU NAYAR & CO	AT 12:30 P.M.
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**R - 2, NEW COURTS BLOCK (GROUND FLOOR), (OS-H)  
BEFORE SH. AJAY GULATI, JOINT REGISTRAR (JUDICIAL)**

**(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MS. MANSI ANEJA  
NAGPAL READER TO LD. PRESIDING OFFICER (9971595303))**

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES</b>				
1	CS(COMM)-1113/2016 I.A. 18802/2015 I.A. 3370/2023 I.A. 6980/2023	M/S FARGO NICE COMPANY (INDIA) & ORS V/s MR. NISHCHAY KUKREJA & ORS	ASUTOSH LOHIA, NATWAR RAI & ASSOCIATES, ASUTOSH LOHIA & ASSOCIATES, NATWAR RAI	
2	CS(COMM)-477/2022 I.A. 10934/2022 I.A. 15735/2022 I.A. 15739/2022 I.A. 20233/2022 I.A. 30958/2024	BOEHRINGER INGELHEIM INTERNATIONAL GMBH V/s MR X TRADING AS MESSRS AMAR MEDICAL STORE & ORS.	SIDDHARTH BAMBHA, R ABHISHEK, AAYUSH PARANJPE, SHUBHAM VISHWAKARMA, NANCY ROY	
3	CS(COMM)-762/2023(Disposed off case)	MINDA SPECTRUM ADVISORY LIMITED & ORS. V/s JAGDISH KUMAR & ANR.	AADYA CHAWLA	
4	CS(COMM)-907/2023 I.A. 25650/2023 I.A. 29820/2024 I.A. 31943/2024 I.A. 31944/2024 I.A. 46384/2024 I.A. 46385/2024 I.A. 3380/2025	RECKITT & COLMAN (OVERSEAS) HEALTH LIMITED & ANR. V/s ASHOK KUMAR(S)/ JOHN DOE(S) & ORS.	AKSHAY SRIVASTAVA, AKSHAY RAJ, NANCY ROY, SHUBHAM SAIGAL, RAJAN, NEHA YADAV, NANCY ROY, SHUBHAM SAIGAL, AKSHAY SRIVASTAVA	

5	CS(COMM)-923/2023 I.A. 25829/2023 I.A. 25830/2023 I.A. 45375/2024	FERRERO SPA & ORS. V/s DUGAR OVERSEAS PVT LTD & ORS.	SUDEEP CHATTERJEE, AJAY KUMAR SRIVASTAVA, ABHISHEK RANA, VAISHALI MITTAL, SHIVANG SHARMA	
6	CS(COMM)-239/2024 I.A. 6377/2024 I.A. 32034/2024 I.A. 32130/2024	PANASONIC HOLDINGS CORPORATION V/s ASHOK KUMAR AND ORS.	SURUCHI MITTAL, ARUN KUMAR, SHIKHA SHARMA, IRFAN FIRDOUS, VIJAY KUMAR YADAV, S K BANSAL	
7	CS(COMM)-586/2024 I.A. 33628/2024 I.A. 1588/2025 I.A. 7635/2025	PIDILITE INDUSTRIES LIMITED V/s JOHN DOE(S) /ASHOK KUMAR(S) & ORS.	KULDEEP SINGH RANA, VIKRAM JIT SAINI, PRASHANT SINGH, PRANAV RISHI, SHASHI KANT, ANJU LATA, DEEPAK KUMAR SHARMA, HEMANT GUPTA, NANCY ROY	
8	CS(COMM)-922/2024 I.A. 42867/2024	M/S BTW INDIA PRIVATE LIMITED AND ORS V/s M/S BITTOO CHAAT WALA	SIDDHARTH CHAUDHARY, RASHI ANAND	
9	CS(COMM)-176/2025 I.A. 5401/2025	PSTGEMS PRIVATE LIMITED V/s SHOPIFY INC. & ORS.	AISHWARYA KAUSHIQ, BINDRA RANA	
10	CS(COMM)-177/2025 I.A. 5405/2025	ADIDAS AG & ANR. V/s MAHESH CHAND SHARMA TRADING AS RND INNOVATIONS INDIA & ORS.	MAMTA RANI	

11	CS(COMM)-259/2025 I.A. 7537/2025	HERO INVESTCORP PVT. LTD. AND ANR. V/s ASHOK KUMAR (JOHN DOE)	KUNAL KHANNA	
<b>ADMISSION DENIAL</b>				
12	C.O. (COMM.IPD-TM)- 199/2023 WITH CS(COMM) 588/2023	SHRI RAM AUTOTECH PRIVATE LIMITED V/s GARIMA SINGH & ANR.	YATIN CHADHA	
13	CS(COMM)-588/2023 I.A. 3701/2025	SHRI RAM AUTOTECH PRIVATE LIMITED V/s GARIMA SINGH PROPRIETOR OF AMBIKA INDUSTRIES	SUMAN K DOVAL, YATIN CHADHA	
14	CS(COMM)-440/2023 I.A. 11904/2023	SANDISK LLC V/s VIJAY	ANKUR SINHA, PRITHVI SINGH	
<b>FOR EVIDENCE</b>				
15	CS(COMM)-1606/2016	PRIME COMFORT PRODUCTS PRIVATE LIMITED V/s LAL BAHADUR TRADING AS SULAKSHMI ENTERPRISES	SANJEEV SAGAR, VOHRA AND VOHRA, VIBHA MAHAJAN SETH, DEEPAK GANDHI, NAZIA PARVEEN, MANISH BIALA	
16	CS(COMM)-847/2022 I.A. 6977/2025	MR. M.K. SRINIVASAN & ANR. V/s MR. MAGESH JAYARAMAN & ORS.	SWAPNIL GAUR, SARTHAK ADVOCATES & SOLICITORS, OBHAN & ASSOCIATES	
17	CS(COMM)-707/2023 I.A. 19600/2023	NILKAMAL CRATES AND CONTANERS & ANR. V/s MS. REENA RAJPAL & ANR.	ANIL KUMAR SAHU, BIKASH GHORAI	

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**R - 3, NEW COURTS BLOCK (GROUND FLOOR),(OS-A)  
BEFORE MS. SHUCHI LALER, JOINT REGISTRAR (JUDICIAL)**

**(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. D. KUMAR, READER TO LD. PRESIDING OFFICER(9811041377))**

**NOTE : PLEASE GIVE APPEARANCE IN THE CHAT BOX WITH ITEM NUMBER AND MOBILE NUMBER.**

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES</b>				
1	I.A. 9927/2025 In ARB.P.- 356/2025	HAVOVI ANKLESARIA V/s CIG REALITY FUND	MADHAVI SHUKLA	
2	CS(OS)-291/2022 I.A. 30699/2024 I.A. 30700/2024 I.A. 47523/2024	LIPI GUPTA V/s SANGEETA AGARWAL	PARVEEN KUMAR, NAVEEN KUMAR TRIPATHI, ABHISHEK RANJAN	
3	CS(OS)-314/2022 I.A. 8656/2022 CC 11/2023 I.A. 31592/2024 I.A. 36044/2024	RAVINDER KUMAR MAKHIJA & ORS. V/s MILAWA RAM LAKHMI CHAND HUF & ORS.	RAVI SHANKARSINGH CHAUHAN, PALLAK SINGH, DEEPAL GOEL, KRISHNA KUMAR, AJAY TEJPAL, IN COMPLIANCE OF ORDER DT. 20.04.2023	
4	CS(OS)-316/2022 I.A. 8740/2022 I.A. 8741/2022	BHARTI AGGARWAL V/s S. SATVINDER SINGH	SHUBHAM AGARWAL, MEGHA AGARWAL, SURESH CHAND SINGHAL	

5	CS(OS)-527/2022 I.A. 14267/2022 I.A. 20696/2023 I.A. 1699/2025	PARAMJEET SINGH CHAWLA V/s SUBHASH CHANDER ARORA	MANOJ KUMAR, PRATEEK BHARDWAJ, RITESH OBEROI, RANJIT KUMAR DUBEY	
6	CS(OS)-650/2022 I.A. 6439/2024 I.A. 6752/2024 I.A. 38769/2024	AMRIT DEEP SINGH V/s SIDHARTH SINGH	DIVYA KUMAR KUMAR, NIMISH CHIB, RISHABH TOMAR, SUBHODAY BANERJEE, NIMISH CHIB, ANUJ KUMAR SINHA	
7	CS(OS)-778/2022 I.A. 20966/2022 I.A. 17688/2023 I.A. 34456/2024	MOHD. JAHANGIR & ORS. V/s MOHD. BABAR	SITAB ALI CHAUDHARY, RAGHAVENDRA MOHAN BAJAJ	
8	CS(OS)-811/2022 I.A. 21687/2022 I.A. 4385/2023 I.A. 6428/2023 I.A. 11398/2023 I.A. 9256/2024 I.A. 48627/2024	PARNEET KAUR V/s BALJEET KAUR & ORS.	DEEPAK BASHTA, RAJ KUMAR MAURYA, VIVEK RAJ SINGH, BHARAT ARORA, ABHISAR VIDYARTHI, MANDEEP SINGH VINAIK, DEEPAK BASHTA, BHARAT ARORA	
9	O.M.P. (E) (COMM.)-8/2025 I.A. 6803/2025	CAMPUS ACTIVEWEAR LIMITED V/s MR KULDEEP PROPRIETOR OF MS TYAGI TRADING COMPANY	ANKIT PARASHAR	
10	TEST.CAS.- 92/2014 I.A. 13683/2021 I.A. 3124/2022 I.A. 37275/2024 I.A. 8161/2025 I.A. 8162/2025 I.A. 8163/2025 I.A. 8164/2025 I.A. 8165/2025	INTERNATIONAL SOCIETY FOR KRISHNA CONSCIOUSNESS ,ISKCON TEMPLE V/s STATE AND OTHERS	MAMTA MEHRA, SWARAN KAMAL SINGH, J C MAHINDRO, UDIT GUPTA, VIKAS MEHTA, SUDARSHAN RAJAN, JAI MOHAN, ATUL SHARMA, SUDARSHAN RAJAN	

	I.A. 8166/2025 I.A. 8168/2025 I.A. 8169/2025 I.A. 8170/2025 I.A. 8172/2025 I.A. 8173/2025 I.A. 8174/2025 I.A. 8175/2025 I.A. 8176/2025			
11	TEST.CAS.- 7/2022 I.A. 37062/2024	SMT VANDNA & ANR. V/s THE STATE & ORS.	SANYAM DIWAN, JITENDER VERMA, MANU NAYAR, ASHIM VACHHER, MANU NAYAR, ASHIM VACHHER	
12	TEST.CAS.- 99/2022	RAVI BHAGAT SINGH UJLAN V/s STATE OF NCT DELHI & ORS.	SANJAY MISHRA	

**ADMISSION DENIAL**

13	CS(COMM)- 195/2022 I.A. 4918/2022	M/S. SHELTERA CONSTRUCTION THROUGH ITS PROPRIETOR SH. HARISH KUMAR V/s U.P. STATE BRIDGE CORPORATION LTD. THROUGH ITS DIRECTOR	CHINMAYA KUMAR BHATT	
14	CS(COMM)- 479/2022 I.A. 1885/2024	PREMEDIUM PHARMACEUTICALS PRIVATE LIMITED V/s AL SAMPARDA PHARMACEUTICALS NIGERIA LIMITED & ORS.	HRISHIKESH BARUAH, PRIYAM AGARWAL	AT 2:00 P.M.

15	CS(COMM)- 840/2022 I.A. 20451/2022 I.A. 24876/2023 I.A. 1222/2025 I.A. 1223/2025	DIRECT MEDIA DISTRIBUTION VENTURES PRIVATE LIMITED & ANR. V/s INDUSIND BANK LIMITED & ORS.	ANANT GARG, SMRITI CHURIWAL	
16	CS(OS)-467/2022 I.A. 12589/2022 I.A. 766/2025	PRIYANKA UPPAL V/s SUBSTRATAL SOL UTION PROVATE LTD & ORS.	HEMANT MALHOTRA, MANISH	
17	CS(OS)-536/2022 I.A. 14441/2022	HARPREET SINGH SOHAL V/s RAMANDEEP SINGH SOHAL	SHEEL PATHAK, K.V S GUPTA	

**FOR EVIDENCE**

18	CS(OS)-55/2008 I.A. 433/2008 I.A. 4015/2008	SHRI SUBHASH KATHURIA V/s M/S CEPHAM AGENCIES PVT. LTD	SAMEER VASHISHT, GEETIKA PANWAR, RAM GUPTA, A.S. CHANDHIOK, GAURAV GUPTA, PRAVEEN KHATTAR, EESHA BAKSHI, REEMA KALRA	
19	CS(OS)-700/2009 I.A. 5127/2009 CC 52/2010 I.A. 11034/2018	K. BIKRAM SINGH V/s M/S GARIMA SHOWBIZ PVT .LTD & ORS	RAJESH TYAGI, VIKRAM KAPOOR, DIVJOT SINGH BHATIA, D.S. CHAUHAN	
20	TEST.CAS.- 4/2014 I.A. 770/2016	AMAN NATH V/s STATE & ORS	ARJUN SYAL, R RAMACHANDRAN, SAMAR BANSAL, WITHOUT GENERATE, RAJEEV KUMAR RANJAN, ASHISH VERMA, ROHAN MALIK, NISTHA GUPTA, SHOBHANA TAKIAR & ASSOCIATES, LAKSHMI	

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**R - 5, NEW COURTS BLOCK (GROUND FLOOR),  
BEFORE MS. BHAWANI SHARMA, JOINT REGISTRAR (JUDICIAL)**

<https://jrdhc.webex.com/join/jrdhc5>

**NOTE : HEARING OF THE FOLLOWING CASES AFTER THE APPELLATE SIDE LIST.**

<b>ITEM NUMBER</b>	<b>CASE NUMBER</b>	<b>PARTY NAME</b>	<b>ADVOCATE NAME</b>	<b>OTHER INFORMATION</b>
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES</b>				
1	OMP (ENF.) (COMM.)- 65/2023(Disposed off case) EX.APPL.(OS) 551/2025	DISTRIBUTION LOGISTICS INFRASTRUCTURE PVT. LTD. V/s UNION OF INDIA	MOHIT GUPTA, MOHIT GUPTA	

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**R - 4, NEW COURTS BLOCK (GROUND FLOOR),(OS-E&I)  
BEFORE MR. SIDHARTH MATHUR,JOINT REGISTRAR (JUDICIAL)**

**(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT Mr. SUDHANSHU GUPTA, READER TO LD. PRESIDING OFFICER(9313414182)**

**NOTE : ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD, PLEASE KEEP MIC & WEB CAM OFF AND WAIT FOR THEIR TURN.**

**NOTE : PLEASE GIVE APPEARANCE IN CHAT BOX/ MESSAGE WITH ITEM NUMBER, CASE NUMBER AND MOBILE NUMBER.**

**NOTE : LAWYERS APPEARING THROUGH VC SHALL SEND THEIR EXEMPTION TO THE COURT MASTER ALONGWITH PROPER REASON IN ADVANCE.**

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES</b>				
1	C.O.(COMM.IPD-CR)-18/2021 I.A. 15913/2021 I.A. 43250/2024 WITH C.O.(COMM.IPD-CR) 7/2025 C.O. (COMM.IPD-TM) 244/2024	SHIVARAJ PRODUCTS PVT LTD V/s UNION OF INDIA & ANR.	VARUN MUDGIL, MANISH KUMAR SRIVASTAVA, SIDHANT GOEL, SANJAY KUMAR, SIDHANT GOEL	
2	C.O. (COMM.IPD-TM)-244/2024 I.A. 46180/2024	SHIVARAJ PRODUCTS INDIA PVT. LTD. V/s SANDEEP TRIVEDI TRADING AS M/S. SHIVA PAAN PRODUCTS & ANR.	SIDHANT GOEL	

3	C.O.(COMM.IPD-CR)-7/2025 I.A. 3986/2025 I.A. 3987/2025 I.A. 3988/2025 WITH C.O.(COMM.IPD-CR) 18/2021	SANDEEP TRIVEDI V/s UNION OF INDIA AND ANR	DHARMENDRA KUMAR YADAV	
4	C.O. (COMM.IPD-TM)-312/2021 I.A. 16785/2022 I.A. 9033/2023	ANIL RATHI AND ORS. V/s SHRIVATS RATHI AND ANR.	SUBHASH CHAWLA, SAGAR CHANDRA, FILED IN COMPLIANCE OF ORDER DT.27.9.22	
5	CS(COMM)- 85/2019 I.A. 2309/2019 I.A. 460/2022 I.A. 3369/2022 WITH CS(COMM) 95/2019	KISHAN CHAND GUPTA TRADING AS O.K. MASALA COMPANY V/s KAMLESH TEA ESTATE PVT. LTD.	S.S. DAHIYA, JATIN SAPRA, DAHIYA SUKHBIR SINGH, SANJEEV SINGH	
6	CS(COMM)- 95/2019 I.A. 2645/2019 I.A. 237/2023	M/S KAMLESH TEA ESTATE PVT. LTD. V/s KISHAN CHAND GUPTA AND ANR.	DAHIYA SUKHBIR SINGH, JATIN SAPRA, K.G. BANSAL, S K BANSAL	
7	CS(COMM)- 421/2019 I.A. 10902/2019 I.A. 12110/2019 I.A. 12345/2019 I.A. 1650/2023 I.A. 1651/2023 I.A. 1652/2023 I.A. 46453/2024 I.A. 49330/2024 I.A. 6196/2025	JUGGERNAUT BOOKS PVT. LTD. V/s INKMANGO INC. AND ORS.	PRAG MOHNTY, SONAL ANAND, PRITHVI SINGH, ABHISHEK KUMAR SINGH, SATYAJIT SARNA, MAANAV KUMAR, RAHUL KUKREJA	
8	CS(COMM)- 181/2021(Disposed off case)	STAR INDIA PVT LTD & ANR. V/s SAJID HUSSAIN & ORS.	VISHNU SHARMA A.S., MOAZZAM KHAN, YATINDER GARG	

9	CS(COMM)- 524/2024 I.A. 40190/2024 I.A. 40191/2024 I.A. 40542/2024 I.A. 40543/2024 I.A. 40544/2024	POCKET FM PRIVATE LIMITED V/s NOVI DIGITAL ENTERTAINMENT PRIVATE LIMITED & ANR.	VIVEK KUMAR, ADITYA GUPTA, JAYA GOYAL, VAREESHA IRFAN, IMON ROY	
10	CS(COMM)- 1103/2024 I.A. 47780/2024 I.A. 47781/2024 I.A. 9671/2025	LABORATE PHARMACEUTICALS PRIVATE LIMITED V/s MMC HEALTHCARE LIMITED	K KRISHNA KUMAR, SIDDHARTH BAMBHA	
11	CS(COMM)- 1117/2024 I.A. 48194/2024 I.A. 48198/2024 I.A. 48199/2024	LOHUM CLEANTECH PRIVATE LIMITED V/s VIKRANT SINGH & ORS.	R. JAWAHAR LAL, ANKUR SANGAL	
12	CS(COMM)- 1167/2024 I.A. 49155/2024 I.A. 4012/2025 I.A. 4013/2025 I.A. 5982/2025	MANCHU BHAKTHAVATSALAM NAIDU ALIAS MOHAN BABU V/s PHANUMANTU & ORS.	DHRUV ANAND	
13	CS(COMM)- 140/2025 I.A. 4201/2025 I.A. 4205/2025 I.A. 4206/2025	SUN PHARMACEUTICAL INDUSTRIES LTD & ANR. V/s NAVA HEALTHCARE PVT LTD & ORS.	SACHIN GUPTA	
14	CS(COMM)- 167/2025 I.A. 5038/2025	HERO INVESTCORP PRIVATE LIMITED & ANR. V/s NISHA ENTERPRISES	PRAMOD KUMAR SINGH	
15	CS(COMM)- 171/2025 I.A. 5108/2025	NIVA BUPA HEALTH INSURANCE COMPANY LIMITED V/s NICENIC INTERNATIONAL GROUP COMPANY LIMITED & ORS.	KUSHAGRA PANDIT	

16	CS(COMM)- 172/2025 I.A. 5139/2025	MANKIND PHARMA LIMITED V/s SB HERBO PHARMACEUTICAL & ORS.	ANKUR SANGAL	
<b>ADMISSION DENIAL</b>				
17	CS(COMM)- 712/2024 I.A. 37217/2024 I.A. 45928/2024	RPFAS TECHNOLOGIES PRIVATE LIMITED V/s MINISTRY OF COMMUNICATIONS AND ORS	PARSHANT ARORA, CHETAN LOKUR, NIDHI RAMAN, VIPIN TYAGI	
18	CS(COMM)- 723/2024 I.A. 37498/2024 I.A. 1619/2025	CASTROL LIMITED V/s MALANG HAJI SHAIKH AND ANR.	NARENDER SINGH YADAV, URFEE ROOMI	
19	CS(COMM)- 731/2024 I.A. 37662/2024	PADMAVATI AGRO INDUSTRIES THROUGH ITS PARTNER MR ANUJ JAIN V/s SHREE SALASAR DEV BASMATI HOUSE THROUGH ITS PROPRIETOR PAWAN KUMAR MITTAL	SHRAVAN KUMAR BANSAL, UMESH MISHRA	
20	CS(COMM)- 904/2024 I.A. 42380/2024	DABUR INDIA LIMITED V/s MOHAMMED ALI AKBER & ORS.	ROHIT ANIL RATHI, MAMTA RANI	
21	CS(COMM)- 910/2024 I.A. 42507/2024 I.A. 7114/2025 I.A. 8968/2025	MS KHATEMA FIBRES LIMITED V/s DR RAKESH CHANDRA RASTOGI & ORS.	SAMRIDHI, SOUMYA DUTTA, SNEHIMA JAUHARI, SOUMYA DUTTA	
22	CS(COMM)- 969/2024 I.A. 43830/2024 I.A. 43832/2024	F. HOFFMANN-LA ROCHE AG & ANR. V/s ZYDUS LIFESCIENCES LIMITED,	ACHYUT TEWARI	

23	CS(COMM)- 1201/2024 I.A. 49804/2024	NOVEX COMMUNICATIONS PRIVATE LIMITED V/s BEING FS PACIFIC HOSPITALITY PRIVATE LIMITED	PRAVIN SHARMA, RAJPAL SINGH	
<b>FOR EVIDENCE</b>				
24	CS(COMM)- 350/2018 I.A. 15730/2018	USV PRIVATE LIMITED AND ANR V/s MAGNA LABORATORIES(GUJARAT) PVT LTD AND ANR.	D.K.MAHANT, SACHIN GUPTA, D.MUKHERJEE, M K MIGLANI, HEMANT SINGH, MANISH K MISHRA	
25	CS(COMM)- 897/2022 I.A. 22071/2022	DS INTELLECTUAL PROPERTIES LLP & ANR. V/s ABHINAV SINGH & ORS.	R MAYA, SHIVANG SHARMA	
26	CS(COMM)- 360/2024 I.A. 9896/2024 I.A. 45678/2024	GS1 INDIA V/s KALPESH SUDHAKAR KOTHAWADE	ADITYA GUPTA	

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**R - 8, NEW COURTS BLOCK (GROUND FLOOR),(OS-F)  
BEFORE MR.DEVENDER KUMAR GARG, JOINT REGISTRAR (JUDICIAL)**

**NOTE:- ADVOCATES ARE REQUESTED TO PLEASE GIVE THEIR APPEARANCE IN 'CHAT BOX' WITH THEM ITEM NUMBER, SUIT NUMBER AND ALSO FOR THE PARTY, THEY APPEARING FOR.**

**(NOTE : IN CASE of ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. VED PRAKASH, READER TO LD. PRESIDING OFFICER (9220401146)**

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES</b>				
1	I.A. 40591/2024 In ARB.P.- 781/2019 (Disposed off case)	VIJAY KUMAR V/s KESAR DEVI	VIPIN KUMAR YADAV, RAAVI KUMAR JOTWANI	
2	ARB.P.- 2138/2024	M/S LIVGUARD ENERGY TECHNOLOGIES PRIVATE LIMITED V/s M/S N P K ELECTRONICS	AMULYA DHINGRA	
3	CS(COMM)- 767/2024	M/S WINSTROL PETROCHEMICALS PVT. LTD. V/s M/S ARYAN CONSTRUCTION AND ASSOCIATES AND ANR.	RAJESH RAI, KAPIL GOSWAMI, RAJESH RAI	
4	CS(OS)- 1845/2011	YUDHBIR MALIK & ORS V/s RANBIR SINGH & ORS	ARVIND KUMAR GUPTA	

5	CS(OS)-3057/2011	SUDARSHAN DHOOP PVT LTD V/s HOTEL QUEEN ROAD PVT LTD	RUCHIR MISHRA, KUSH SHARMA, ASA, SANDEEP MITTAL, BHUPENDRA KUMAR TYAGI, AMARDEEP SINGH	
6	CS(OS)-395/2019 I.A. 10605/2019 I.A. 1090/2020 I.A. 5500/2023	JUGAL MAJI & ANR. V/s SH. SARDAR MOHINDER SINGH & ANR.	SAHIB GURDEEP SINGH, RAJIV BAJAJ	
7	CS(OS)-448/2019 I.A. 12025/2019 I.A. 13515/2021 I.A. 13516/2021 I.A. 13517/2021	SHRI VIVEK JAIN V/s JINENDRA KUMAR JAIN & ORS.	BHUPINDER MEHTANI, BHUPINDER KUMAR	
8	CS(OS)-39/2024 I.A. 40728/2024	PROMILA NARULA AND ORS V/s SEEMA KHANNA AND ORS	IN COMPLIANCE OF ORDER DT. 24.11.2023 PASSED IN TR.P.(C) 35/2023 THE SUIT NO. CS DJ 920/2022 PENDING WITH ADJ-02, SAKET COURTS IS TRANSFERRED TO DHC TO BE LISTED WITH CS(OS) 726/2022, IN COMPLIANCE OF ORDER DT. 15.07.2024	
9	CS(OS)-246/2024 I.A. 6767/2024	SH MANOJ KUMAR V/s SMT CHANDRO DEVI & ORS.	BHARTI TYAGI, MOHD FURQAN, IMON BHATTACHARYA	
10	CS(OS)-314/2024 I.A. 8921/2024 I.A. 10539/2024 I.A. 782/2025	INDRAVE SINGH MANN V/s GURNIHAL SINGH MANN & ANR.	RAM PAL SINGH, SAOOD AHMAD SAMI, MALAK M BHATT	



11	CS(OS)-569/2024 I.A. 46195/2024 I.A. 46196/2024 I.A. 48917/2024	RAJESH ANAND V/s SIMRAN ANAND@SIMRIN ANAND	DHRUV GAUTAM, YOGENDER KUMAR, DHRUV GAUTAM	
12	CS(OS)-669/2024 I.A. 37174/2024 I.A. 43800/2024 I.A. 46151/2024 I.A. 49259/2024 I.A. 857/2025 I.A. 2911/2025 I.A. 2912/2025 I.A. 3223/2025 I.A. 4238/2025 I.A. 4292/2025 I.A. 4293/2025 I.A. 9952/2025	HARPREET SINGH KOHLI AND ANR V/s CHETAN SINGH KOHLI AND ORS	AMIT KHEMKA, V. K. MALIK, AMIT KHEMKA	
13	CS(OS)-69/2025	NARESH KUMAR GUPTA V/s RAKESH KUMAR GUPTA	UDAY BEDI	
14	O.M.P.(I) (COMM.)- 435/2024 I.A. 6199/2025 I.A. 6675/2025	RAMESH LAKHULAL CHAURASIA & ANR. V/s VINOD KUMAR GOSWAMI & ORS.	NIPUN KATYAL, KAMAL KANT TRIPATHI, VISHWENDRA VERMA, GURKAMAL HORA ARORA, SANJAY MANI TRIPATHI, VISHWENDRA VERMA	
15	TEST.CAS.- 30/2011 I.A. 32327/2024	AMRIT KAUR ARORA V/s STATE & ORS	RIJU RAJ JAMWAL, BIJOY KR, B S BANTHIA, RIJU RAJ SINGH JAMWAL, KARANJAWALA & CO	

**SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)**

16	CS(OS)- 1733/2011 I.A. 17368/2014 I.A. 5078/2019 I.A. 16696/2019 I.A. 14885/2023	JATINDER KAUR V/s ATINDER KAUR & ANR	ANIL KUMAR, JASDEEP SINGH, DEEPIKA MISHRA, D.D. SINGH, HIMRIT SINGH WADHWA, DEEPIKA MISHRA	AT 2:00 P.M.
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**ADMISSION DENIAL**

17	CS(OS)-579/2019	V S METALLIC PVT. LTD. V/s KALYANI INDIA PVT. LTD. & ORS.	SHIV KUMAR PANDEY, YAKSH GARG, VICHITRA KUMAR	
18	CS(OS)-572/2024 I.A. 34102/2024 I.A. 1169/2025	MRS. S. GEETHA AND ORS V/s MRS. LEKSHMI MANI AND ANR.	ATUL SHARMA, ALEX JOSEPH	

**FOR EVIDENCE**

19	CS(OS)- 1973/2013 I.A. 10659/2019 I.A. 14630/2021 I.A. 3756/2023	PREM VADA THAKUR V/s SURENDER & ORS	PRAG CHAWLA, ALOK KUMAR, D.K. SHARMA, SUDEEP SUDAN, PRAG CHAWLA	
20	CS(OS)-153/2019 I.A. 9587/2016	MS PARIDHI AGGARWAL V/s MR RAM KUMAR AGGARWAL & ORS	ABHIMANU LAL, ARPIT SHARMA, JASKARAN SINGH	
21	CS(OS)-379/2019 CCP(O) 8/2025	MUKESH KUMAR BATRA V/s NAVAL KISHORE BATRA & ANR.	ANIL SHARMA, RISHIKESH PODDAR, MEENAKSHI KALRA, RAJESH RAI, MEENAKSHI KALRA	

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**R - 7, NEW COURTS BLOCK (GROUND FLOOR),(OS-G)  
BEFORE MR. MANISH SHARMA,JOINT REGISTRAR (JUDICIAL)**

**(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. NARESH KUMAR, READER TO LD. PRESIDING OFFICER(9911776651)**

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES</b>				
1	CS(OS)-544/2015 I.A. 23188/2023 I.A. 8973/2024 I.A. 8974/2024	KUNAL KAPOOR & ORS V/s NAVEEN KAPOOR & ORS	PRIYA KHURANA, ADITI GUPTA, VIKAS KHATRI, SACHIN MISHRA, ADITI GUPTA, SUSHIL KUMAR RAI	
2	CS(OS)-536/2018 O.A. 27/2019 I.A. 15056/2019 I.A. 6232/2022 I.A. 9679/2022 I.A. 9680/2022 I.A. 9681/2022 I.A. 3316/2024	M/S MADHO RAM BUDH SINGH & ORS. V/s SHRI DESH RAJ GUPTA & ORS.	MAYANK BANSAL, NIYATI PATWARDHAN, RISHIKA ARORA, PAWANJIT S. BINDRA, MEGHA AGARWAL, RISHIKA ARORA, URVI KAPOOR	
3	CS(OS)-846/2024 CCP(O) 118/2024 I.A. 42962/2024	SH TARUN BANSAL V/s SH CHETAN BANSAL	VIPIN KUMAR SAINI, GURMIT SINGH HANS	
4	CS(OS)-19/2025 I.A. 708/2025	SUNIL THUKRAL V/s VINOD THUKRAL & ORS.	BHARAT BHUSHAN, SUMIT GABA	
5	CS(OS)-234/2025 I.A. 8509/2025 I.A. 8511/2025	M/S JISNA INFRACON PRIVATE LIMITED V/s MS. RAJNI GARG AND ORS	MANISH KAUSHIK	

6	EX.P.-475/2015	RAJASTHAN STATE INDUSTRIES DEVELOPMENT & INVESTMENT CORPORATION LTD V/s KALYANI METAL & ALLIAN PVT LTD	R P AGRAWAL, NAVEEN PUSHKARNA, SAHIL RAVEEN, SUNIL KUMAR, NIKHIL JAIN, ASHOK KUMAR, DISTT & SESSION JUDGE, ALWAR	
7	EX.P.-11/2025 EX.APPL.(OS) 586/2025	SHIVA TEXYARN LTD V/s OFFICIAL LIQUIDATOR OF M/S APOLLO TUBES AND STEEL INDUSTRIES LTD & ORS.	AVINASH KUMAR LAKHANPAL, AKSHAY NAGARAJAN, OFFICIAL LIQUIDATOR	
8	OMP (ENF.) (COMM.)- 218/2018	PRASAR BHARATI V/s MULTI CHANNEL(INDIA) LTD.	RADHALAKSHMI R, RAJEEV SHARMA	
9	OMP (ENF.) (COMM.)- 240/2018	PRASAR BHARATI(BROADCA STING CORPORATION OF INDIA) V/s KINESCOPE INDIA PVT. LTD.	RADHALAKSHMI R, SAHIL BHALLAIK, RAJEEV SHARMA	

**SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)**

10	TEST.CAS.-10/2025 I.A. 2333/2025 I.A. 2334/2025 I.A. 7897/2025 I.A. 7898/2025 I.A. 8324/2025 I.A. 9837/2025	LALIT TEHLAN V/s STATE OF NCT OF DELHI AND ORS & ORS.	DIVYAKANT LAHOTI, RAJAT NAVET, AKSHITA SACHDEVA, IRFAN AHMED, AKSHITA SACHDEVA, RAJAT NAVET	AT 3:30 P.M.
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ADMISSION DENIAL				
11	CS(COMM)-787/2018	DR. KAPIL GANDHI V/s PERFECT WELLNESS PRIVATE LIMITED	SARASWATA MOHAPATRA, SAKET GOGIA, NAVDEEP SINGH, GINNY J. RAUTRAY	
12	CS(COMM)-21/2025	INDODAN INDUSTRIES LIMITEDLIMITED V/s DAVANDER KUMAR	MD NAUSHAD ALAM, RAKESH KUMAR SHUKLA	
13	CS(COMM)-76/2025	AARVEE DENIMS AND EXPORTS LTD. V/s BERRY AND BERRY CO.	RAHUL MALHOTRA	
14	CS(COMM)-93/2025	SRI SAI ENTERPRISES V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA	SANTOSH KUMAR KUMAR, ANGAD MEHTA	
15	CS(OS)-2645/2015 CC 13/2019	DR RAMESH CHANDER V/s SHRI PREM PRAKASH GUPTA & ORS	KUNAL SHARMA, VISHNU SHARMA, MADHURIMA TATIA, MADHURIMA TATIA, FILED AS PER ORDER DT. 25/04/2019	
16	CS(OS)-400/2018	JATINDER KAUR SAWHNEY V/s GURSHARAN SINGH OBEROI & ORS	SONDHI NARULA DALAL, ROHIT NAGPAL, SWATI SINHA, YAKESH ANAND, SANGETA SONDHI, GURBAKSH SINGH, RAJ KUMAR RATHORE, AVTAR SINGH BHAMLLOT, SHUBHAM BHALLA	

17	CS(OS)-413/2018 I.A. 11413/2018	SUDESH KUMAR V/s RAJINDER KUMAR SHARMA	SARAD SINGHANIA, K D KAUSHAL, RAVINDRA NATH PAREEK, ATUL AHUJA	
18	CS(OS)-1014/2024 I.A. 48767/2024 I.A. 48768/2024	VIRENDER KUMAR CHHIBBER V/s POONAM BAKSHI AND ANR	JAGJIT SINGH, FIZA CHOPRA, RAJESH PRASAD PANDEY	

**FOR EVIDENCE**

19	CS(COMM)-49/2018 I.A. 7316/2019	STERLING AND WILSON PRIVATE LIMITED V/s V3S INFRATECH LIMITED & ANR	PRAVEEN KUMAR SINGH, HARI, SANJEEV KUMAR TYAGI	
20	CS(COMM)-640/2018 I.A. 15063/2019	SH. JASBINDER SINGH V/s CENTRODORST ROY (INDIA) PVT. LTD. & OTHERS	ANKUR SINGHAL, O.P. JATAV	
21	CS(OS)-5/2012 I.A. 10222/2017 I.A. 5686/2018 I.A. 12531/2018 I.A. 12532/2018 I.A. 379/2019 I.A. 11902/2019 I.A. 11903/2019 I.A. 11904/2019 I.A. 11907/2019 I.A. 12059/2019 I.A. 5819/2020 I.A. 1082/2021 I.A. 467/2022 I.A. 6164/2022 I.A. 6165/2022 I.A. 7332/2023 I.A. 25370/2023 I.A. 6811/2025	YASHWANT SINGH V/s ASHUTOSH VERMA	YASHWANT SINGH (CAVEATOR), RAHUL SHARMA, R C PATHAK, UDYAN SRIVASTAVA, MURARI KUMAR, ARUN K SRIVASTAV, ANUSH RAAJAN V, MOHIT CHAUDHARY & A.DAS, MOHIT CHAUDHARY, ARUN K SRIVASTAVA, ANUP MISHRA, MOHIT	

	WITH CS(OS) 508/2012 CS(OS) 641/2012		CHAUDHARY, ARUN KUMAR SRIVASTVA	
22	CS(OS)-508/2012 I.A. 3903/2012 I.A. 921/2013 I.A. 922/2013 I.A. 12060/2019 I.A. 1437/2020 I.A. 1489/2020 I.A. 16166/2022 I.A. 2384/2023 I.A. 2386/2023	ASHUTOSH VERMA V/s YASHWANT SINGH AND OTHERS	R C PATHAK, UDYAN SRIVASTAVA, ARUN K SRIVASTAVA, JAYASHREE SHUKLA DASGUPTA, ANUSH RAAJAN V, VINEET SINHA, ARUN K SRIVASTVA, ARUN KUMAR SRIVASTVA, RAHUL KUMAR, MOHIT CHAUDHARY	
23	CS(OS)-641/2012 I.A. 4799/2012 I.A. 4800/2012 I.A. 11502/2013 I.A. 11503/2013 I.A. 11504/2013	ASHUTOSH VERMA V/s SATEESH KUMAR SINGH AND ORS	VIVEK AGARWAL, R C PATHAK, UDYAN SRIVASTAV, ARUN K SRIVASTAVA, ARUN KUMAR SRIVASTVA, ANUSH RAAJAN V, VINEET SINHA, PRABHAT KUMAR, RAHUL SHARMA	
24	CS(OS)-237/2012 I.A. 1857/2012 I.A. 5831/2012 I.A. 9117/2024 I.A. 9118/2024	SUMAN MEHROTRA V/s KHURSHEED & ORS	MOHIT GUPTA, PAWAN MATHUR, RAGHUBIR SINGH RANA, MADAN LAL SHARMA, SANJEEV SINDHWANI	
25	CS(OS)-403/2018	TATA CHEMICALS LTD. V/s PURO WELLNESS PVT. LTD.	VIKAS MEHTA, ANKUR SANGAL, SAMIR MALIK	

28.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

26	CS(OS)-448/2018 CRL.M.A. 10441/2022 CC 11/2024	BABRA ELECTRICALS V/s QVC INTERIORS &OTHERS	NAINA KEJRIWAL, WITHOUT GENERATE, IN COMPLIANCE OF ORDER DT 10.04.2024, SUKHVINDER SINGH BABRA	
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**R - 6, NEW COURTS BLOCK (GROUND FLOOR),(OS-D)  
BEFORE MS. PRIYA MAHENDRA,JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. SHAMSHER, READER (9999292525 )

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES</b>				
1	I.A. 5014/2025 In CS(OS)- 55/2010 WITH CS(OS) 56/2010	DELHI DEVELOPMENT AUTHORITY (DDA) V/s M/S VILLAYATI RAM MITTAL	ARUN SRIVASTAVA, MOHIT CHAUDHARY, BHUPESH NARULA	
2	I.A. 4869/2025 In CS(OS)- 56/2010	DELHI DEVELOPMENT AUTHORITY (DDA) V/s M/S VILLAYATI RAM MITTAL	RAHUL GUPTA, P R AGARWAL, MOHIT CHAUDHARY, BHUPESH NARULA	
3	CS(OS)-305/2017 I.A. 7508/2017 I.A. 22874/2023 I.A. 45362/2024 I.A. 196/2025	KHUSHWANT PAL SINGH ANAND V/s KANWAL NAIN SINGH ANAND & ORS	DNG CHAMBERS, SARIM NAVED, GAURAV DUDEJA, ARUN KHOSLA & ASSO, ANSHUL MITTAL, SARIM NAVED	
4	CS(OS)-563/2017 I.A. 11747/2017 I.A. 14804/2017 I.A. 1431/2019 I.A. 4766/2023	SUNNY LUTHRA V/s DINESH GARG & ANR	SHIVANI LUTHRA, DAVINDER N. GROVER, HITENDRA KR. NAHATA, DAVINDER NARAIN GROVER	

5	CS(OS)-73/2021 I.A. 1555/2021 I.A. 14271/2021	HITESH AHUJA & ORS. V/s SMT. MEENA & ORS.	WITHOUT GENERATE, SOMNATH GUPTA, PRERNA ARORA, ASHISH AGGARWAL, ASHISH AGGARWAL	
6	CS(OS)-158/2021 I.A. 13187/2021	SHIVAM AGRIOILS PVT. LTD. & ANR. V/s RAJIV BHATNAGAR & ORS.	VISHAL SINGH, PRABHAT KUMAR RAI, SANGEETA AGRAWAL	
7	CS(OS)-425/2021 I.A. 11594/2021 CC 31/2023 I.A. 42898/2024	MOHIT BHARDWAJ V/s VEENA BHARDWAJ & ANR.	NIKHIL PALLI, NIKHIL PALLI, IN COMPLIANCE OF ORDER DT 05.09.2023	
8	TEST.CAS.- 11/2010 I.A. 6407/2025	YUVRAJ KRISHAN NAYAR V/s STATE & ORS	SURINDER JAIN, ANKIT KALRA, ARBIND SINGH, VIBHOR GARG, VIBHOR GARG, SANJAY SEHGAL, VIKASH KUMAR, RAJAT KATYAL	
9	TEST.CAS.- 43/2021 I.A. 5748/2021 I.A. 5749/2021 I.A. 15895/2021 I.A. 12541/2022 I.A. 9812/2023 I.A. 24379/2023 WITH TEST.CAS. 48/2021	CHIRAG OBEROI, V/s STATE & ORS.	AKHIL KUMAR GOLA, GOPAL SINGH, KARANJAWALA & CO, SURENDER SINGH HOODA, KAPIL ARORA, MOHIT SETH, SUSHIL KUMAR DUBEY, ABHINAV GARG, NIKHIL CHANDRA JAISWAL, SUMITRA KUMARI CHOUDHARY, ARVIND CHAUDHARY, GOPAL SINGH,	

			KAPIL ARORA, ARVIND CHAUDHARY	
10	TEST.CAS.- 48/2021 I.A. 7175/2021 I.A. 7176/2021 I.A. 7177/2021 I.A. 8835/2021 I.A. 10567/2021 I.A. 14090/2021 I.A. 15843/2021 I.A. 15897/2021 I.A. 15899/2021 I.A. 8072/2023 I.A. 9811/2023 I.A. 20222/2023 I.A. 30943/2024	CHARU OBEROI V/s THE STATE & ORS.	AKHIL KUMAR GOLA, GOPAL SINGH, KARANJAWALA & CO, SURENDER SINGH HOODA, KAPIL ARORA, MOHIT SETH, SUSHIL KUMAR DUBEY, ABHINAV GARG, NIKHIL CHANDRA JAISWAL, SUMITRA KUMARI CHOUDHARY, AKSHAY CHANDRA, AKSHAY CHANDRA, KAPIL ARORA	

**ADMISSION DENIAL**

11	CS(OS)-223/2021 I.A. 17318/2023 WITH CS(OS) 643/2021	SHRI HARDEEP SINGH SAFRI V/s SHRI MANAV BAJAJ	TARANG GUPTA, KUNDAN KUMAR MISHRA	
12	CS(OS)-643/2021 I.A. 15839/2021	SHRI HARDEEP SINGH SAFRI V/s SARDAR GURDYAL SINGH	TARANG GUPTA, KUNDAN KUMAR MISHRA	

**FOR EVIDENCE**

13	CS(COMM)- 9/2017 I.A. 9196/2013 I.A. 8320/2018 I.A. 8321/2018	ROYAL TRADERS LTD V/s HOTEL QUEEN ROAD PVT LTD	ADITI GUPTA, KUNAL VERMA, BHUPESH NARULA, SANDEEP MITTAL, TARUN AHUJA	
14	CS(COMM)- 503/2017	M/S AMBER ELECTROTECH LTD. V/s M/S K.S. CHAMANKAR	ANEESH SHARMA, ABHIMANYU SINGH, SURBHI ANAND, RAHUL	

		ENTERPRISES & ANR.	KUMAR JAIN, SUIT RECIEVED FROM DISTRICT & SESSION JUDGE SOUTH-EAST SAKET COURTS DATED 26/07/2017SUTI 485/2017	
15	CS(COMM)- 632/2021 I.A. 5241/2022	MERABO LABS PRIVATE LIMITED V/s HARMONY OVERSEAS & ANR.	RAVI RANJAN, RUPESH KUMAR GUPTA, ABHISHEK YADAV	
16	TEST.CAS.- 65/2007 I.A. 1870/2020	GURDEEP SINGH V/s STATE & ORS.	SHAILENDER, PRAVEEN AGGARWAL, I.C.TIWARI, R.P.SHARMA, M SIDDIQUI, NAVEEN SARASWAT, NITIN DAYAL, KULDEEP SEHRAWAT, NAVEEN SEHRAWAT, SUBHASH CHAND, RAJAT ANEJA, SAURABH TEWARI	

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**Concluded**  
**BY ORDER**  
**REGISTRAR ORIGINAL**

**ROOM NO. 121, FIRST FLOOR, BLOCK-A  
BEFORE SH. KANWAL JEET ARORA, REGISTRAR GENERAL**

**AT 11:30 A.M.**

**<https://dhcdja.webex.com/meet/dja.dhc.vc4>**

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>CASES LISTED BEFORE REGISTRARS</b>				
1	LA.APP.-183/2018 CM APPL. 54256/2018 CM APPL. 39448/2021 CM APPL. 73403/2024	HINDUSTAN PETROLEUM CORPORATION LTD V/s RISHI PAL & ORS	ASHISH RANA, I S DHAIYA, ISHA KAPOOR, ISHA KAPOOR, I S DAHIYA	
		<b>OTHER DETAILS OF ADVOCATES:</b> ASHISH RANA()(9971882200)(PETITIONER) I S DHAIYA()(9810925303)(PETITIONER) ISHA KAPOOR(ISHAKAPOOR1997@GMAIL.COM)(9953641646)(PETITIONER) ASHISH(ASHISHRANA@GMAIL.COM)()(RESPONDENT) ASHISH RANA(AOR.ASHISHRANA@GMAIL.COM)(0)(PETITIONER) ISHA KAPOOR AND JAI SAINI(ISHAKAPOOR1997@GMAIL.COM, SAINIJAI73@GMAIL.COM)(9953641646)(RESPONDENT)		

**ROOM NO. 101, FIRST FLOOR, BLOCK-A  
BEFORE SH. PAWAN KUMAR KALRA, REGISTRAR  
(PHYSICAL HEARING COURT)**

**AT 11:00 A.M.**

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or

<https://jrdhc.webex.com/meet/jrdhc12>

**ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD ARE REQUESTED TO KEEP THEIR MIC MUTE AND WEBCAM IN OFF MODE.**

**[NOTE:IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT, MR. AMIT PAUL (JUDL. TRANSLATOR) (PH:- 9599060966) READER TO SHRI PAWAN KUMAR KALRA, REGISTRAR WRIT].**

**NOTE: PLEASE GIVE THE APPEARANCE IN CHAT BOX WITH ITEM NO. AND MOBILE NO.**

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>CASES LISTED BEFORE REGISTRARS</b>				
1	W.P.(C)-4816/2000	M.C.D. V/s MANIK CHAND & ANR.	STG COUNSEL; MCD, AMITA GUPTA, RAJIV AGARWAL, JAINIKA MOHAN	
		<b>OTHER DETAILS OF ADVOCATES:</b> WITHOUT GENERATE ()() JAINIKA MOHAN(JAINIKAMOHAN25@GMAIL.COM)(9599976226)(PETITIONER) JAINIKA MOHAN(JAINIKAMOHAN25@GMAIL.COM)(9599976226)(PETITIONER)		
2	W.P.(C)-4974/2017	BHARTIYA KHADYA NIGAM KARAMCHARI SANGH V/s FOOD CORPORATION OF INDIA	BAHAR U. BARQI, NEELIMA TRIPATHI, MANOJ	
		<b>OTHER DETAILS OF ADVOCATES:</b> MANOJ (MANOJADVOCATE@GMAIL.COM)(9350041255)(RESPONDENT)		
3	CM APPL. 28389/2017 CM APPL. 28390/2017 CM APPL. 29267/2017 CM APPL. 29742/2024 In W.P.(C)-6823/2017 WITH W.P.(C) 7307/2017 W.P.(C) 7405/2017 W.P.(C) 9611/2017 CONT.CAS(C) 703/2021 CONT.CAS(C) 1210/2022 W.P.(C) 8430/2021	PREMVATI AND ORS V/s SOUTH DELHI MUNICIPAL CORPORATION AND ORS	ATEKA KHAN, SAMRIDHI KAPUR, SUJATA KASHYAP, PRANAV PROOTHI	
		<b>OTHER DETAILS OF ADVOCATES:</b> SUJATA KASHYAP(KASHYAPSUJATA@YAHOO.CO.IN)(980147632)(PETITIONER) SUJATA KASHYAP(KASHYAPSUJATA@YAHOO.CO.IN)(9810147632)(PETITIONER) SANGEETA CHANDRA, MCD, SAMEER (SANGEETACHANDRA67@YAHOO.COM, CLOMCDHQ@GMAIL.COM, SAMEERVASHISHT@GMAIL.COM)() (RESPONDENT) SANGEETA CHANDRA, SAMEER, CLOSDMC(SANGEETACHANDRA67@YAHOO.COM, SAMEERVASHISHT@GMAIL.COM, CLOSDMC@GMAIL.COM)() (RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)() (RESPONDENT) PRANAV PROOTHI( <a href="mailto:MAIL@UTKASSOCIATES.COM">MAIL@UTKASSOCIATES.COM</a> )(9560205151)(RESPONDENT)		

4	W.P.(C)-7307/2017 CM APPL. 30250/2017	KANTI DEVI & ANR V/s GOVT. OF NCT & ORS	ANAMIKA GHAI NIYAZI, SAMEER VASHISHT	
		<b>OTHER DETAILS OF ADVOCATES:</b> SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		
5	W.P.(C)-7405/2017 CM APPL. 30590/2017	VIPIN NARANG & ORS V/s GOVT. OF NCT OF DELHI & ORS	ANAMIKA GHAI NIYAZI	
		<b>OTHER DETAILS OF ADVOCATES:</b>		
6	W.P.(C)-9611/2017 CM APPL. 39135/2017	SUNDRI DEVI V/s THE STATE & ORS (GOVT. OF NCT OF DELHI) & ORS	RAJ KUMAR RAJPUT & AJIT RAJPUT, NUSHASD AHMED KHAN	
		<b>OTHER DETAILS OF ADVOCATES:</b>		
7	W.P.(C)-8430/2021 CM APPL. 27831/2021 CM APPL. 27833/2021 CM APPL. 3699/2022 CM APPL. 5935/2022 CM APPL. 10811/2022 CM APPL. 11085/2022 CM APPL. 11125/2022 CM APPL. 11139/2022 CM APPL. 19730/2022	COURT ON ITS OWN MOTION V/s GOVT. OF NCT OF DELHI AND ORS.	AS DIRECTED, PRANAV PROOTHI, INDIRA UNNINAYAR, MOHD FAISAL, INDIRA UNNINAYAR, PRASHANT BHUSHAN, KAMLESH KUMAR MISHRA, AAKANKSHA KAUL	
		<b>OTHER DETAILS OF ADVOCATES:</b> PRANAV PROOTHI , MANASI CHATPALLIWAR (MAIL@UTKASSOCIATES.COM)(9560205151)(PETITIONER) GAURANG (GAURANG@KANTHCORP.COM)() (RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9868088168)(RESPONDENT) INDIRA UNNINAYAR (INDIRAUNNINAYAR@GMAIL.COM)(9810269803)(PETITIONER) ARJUN PANT(PANT_ARJUN@REDIFFMAIL.COM)() (RESPONDENT) SOUTH DELHI MUNICIPAL CORPORATION(CLOSDMC@GMAIL.COM)() (RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MOHD FAISAL(FAISALMOHD0078@GMAIL.COM)(9711017506)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT) SDMC(CLOSDMC@GMAIL.COM)(9717788732)(RESPONDENT) ARJUN APNT(PANT_ARJUN@REDIFFMAIL.COM)() (RESPONDENT) MOHD FAISAL(FAISALMOHD0078@GMAIL.COM)(9711017506)(PETITIONER) SDMC(CLOSDMC@GMAIL.COM)(9717788732)(RESPONDENT) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ARJUN APNT(PANT_ARJUN@REDIFFMAIL.COM)() (RESPONDENT) INDIRA UNNINAYAR(INDIRAUNNINAYAR@GMAIL.COM)(9810269803)(PETITIONER) DIVYA PRAKASH PANEDY(CLOSDMC@GMAIL.COM)() (RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ARJUN PANT(PANT_ARJUN@REDIFFMAIL.COM)(9811071260)(RESPONDENT) MOHD FAISAL(FAISALMOHD0078@GMAIL.COM)(9711017506)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT) SDMC(CLOSDMC@GMAIL.COM)(9717788232)(RESPONDENT) ARJUN PANT(PANT_ARJUN@REDIFFMAIL.COM)() (RESPONDENT) NINA BHALLA(INDIRAUNNINAYAR@GMAIL.COM)(9810269803)(PETITIONER) SDMC(CLOSDMC@GMAIL.COM)(9717788732)(RESPONDENT) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9818166809)(RESPONDENT) ARJUN PANT(PANT_ARJUN@REDIFFMAIL.COM)(9811071260)(RESPONDENT) GAUTAM NARAYAN (G.NARAYANOFFICE@GMAIL.COM)() (RESPONDENT) MOHD FAISAL(FAISALMOHD0078@GMAIL.COM)(9711017506)(PETITIONER) ARJUN PANT(PANT_ARJUN@REDIFFMAIL.COM)() (RESPONDENT) SDMC(CLOSDMC@GMAIL.COM)(9717788232)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT) KAMLESH KUMAR MISHRA(CORPUSJURISINDIA@GMAIL.COM)(9650082100)(PETITIONER) AAKANKSHA KAUL(AAKANKSHAKAUL154@GMAIL.COM)(9818131566)(RESPONDENT)		

8	CM APPL. 35723/2024 In W.P.(C)-7456/2018	SHRI HARI KISHAN GAUR V/s DIVISIONAL COMMISSIONER AND ORS.	N S DALAL, DDHANESH RELAN, ALOK KUMAR	
		<b>OTHER DETAILS OF ADVOCATES:</b> N S DALAL()(9999814755)(PETITIONER) DDHANESH RELAN()(9910247777)(PETITIONER)		
9	W.P.(C)-8417/2018 CM APPL. 32330/2018 WITH W.P.(C) 11047/2018	THE FEDERATION OF GUJARAT STATE CHEMISTS AND DRUGGISTS ASSOCIATION V/s COMPETITION COMMISSION OF INDIA AND ORS.	ABHINAV SHRIVASTAVA, MANAN SHISHODIA	
		<b>OTHER DETAILS OF ADVOCATES:</b> ABHINAV SHRIVASTAVA()(8857036554)(PETITIONER)		
10	W.P.(C)-11047/2018 CM APPL. 42998/2018 CM APPL. 42999/2018 CM APPL. 43000/2018 CM APPL. 43001/2018	CHEMIST & DRUGGISTS ASSOCIATION OF BARODA & ANR. V/s COMPETITION COMMISSION OF INDIA & ORS.	ANSHUL NARAYAN, SAMAR BANSAL, HARISANKAR MAHAPATRA	
		<b>OTHER DETAILS OF ADVOCATES:</b> ANSHUL NARAYAN()(9990402120)(PETITIONER) HARISANKAR MAHAPATRA(SCCHAMBER21@GMAIL.COM)(8826237988)(PETITIONER)		
11	CM APPL. 6847/2025 In W.P.(C)-9440/2018	SANT RAM & ANR V/s GOVT OF NCT OF DELHI & ORS	RAJIV KUMAR GHAWANA, SANJAY KUMAR PATHAK	
		<b>OTHER DETAILS OF ADVOCATES:</b> RAJIV KUMAR GHAWANA()(9899308878)(PETITIONER) RAJIV KUMAR GHAWANA(RKG.LAWOFFICES@GMAIL.COM)(9899308878)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
12	W.P.(C)-10880/2020 CM APPL. 5836/2023	RAHUL KUMAR & ORS. V/s STATION HOUSE OFFICER KALKAJI POLICE STATION. & ORS.	PRASHANT NARANG, PRANAV PROOTHI	
		<b>OTHER DETAILS OF ADVOCATES:</b> PRASHANTNARANG(PRASHANT.NARANG@CCS.IN)(9811322297)(PETITIONER) PRASHANT NARANG(PRASHANT.NARANG@CCS.IN)(9811322297)(PETITIONER) SDMC(CLOSDMC@GMAIL.COM)()(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PRANAV PROOTHI (VSHINGVIKASH99@GMAIL.COM)(9560205151)(PETITIONER) PRANAV PROOTHI (VSINGHVIKASH99@GMAIL.COM)(9560205151)(PETITIONER) KGGK(KGGK05@YAHOO.CO.IN)()(RESPONDENT) KGGK (KGGK05@YAHOO.CO.IN)()(RESPONDENT) PRASHANT NARANG(PRASHANT.NARANG@CCS.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
13	W.P.(C)-6221/2022 CM APPL. 18707/2022	KALKAJI CIVIL SOCIETY V/s GOVERNMENT OF NCT OF DELHI & ANR.	NIKUNJ VERMA	
		<b>OTHER DETAILS OF ADVOCATES:</b> LEX JURISTS(RAJINDERSINGH@LEXJURISTS.COM)(9478033340)(PETITIONER) DMC(CLOSDMC@GMAIL.COM)()(RESPONDENT) STANDING(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
14	W.P.(C)-8623/2022 CM APPL. 25931/2022	MOHD. IMRAN V/s BUREAU OF INDIAN STANDARDS & ANR.	SHASHANK SHEKHAR, ANIL KAUSHIK, SUBHASH CHANDER GUPTA	
		<b>OTHER DETAILS OF ADVOCATES:</b> SHASHANK SHEKHAR(SSHEKHAR.ADVOCATE@GMAIL.COM)(9999641089)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) ANIL KAUSHIK(ANIL.KAUSHIK2000@GMAIL.COM)(9810414419)(RESPONDENT) SUBHASH CHANDER GUPTA( <a href="mailto:MSUBHASHG@GMAIL.COM">MSUBHASHG@GMAIL.COM</a> )(9810689321)(PETITIONER)		



15	CM APPL. 12333/2025 CM APPL. 12334/2025 In W.P.(C)- 13363/2022	SARDARE DECEASED THROUGH LRS A. SAHAB SINGH B. SATPAL C. MAHENDER SINGH D. JAI PARKASH E. SATISH F. MASTER SANDEEP THROUGH HIS MOTHER AND NATURAL GUARDIAN SONA DEVI & ORS. V/s LT. GOVERNOR & ORS.	SUNIL CHAUHAN, VATSALA CHAUHAN	
		<b>OTHER DETAILS OF ADVOCATES:</b> SUNIL CHAUHAN(ADVOCATESUNIL12@YAHOO.COM)(9810213040)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)() (RESPONDENT) SUNIL CHAUHAN(ADVOCATESUNIL12@YAHOO.COM)(9810213040)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)() (RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SVA LAW ASSOCIATES LLP(SUNILCAHUHHAN@SVALEGAL.CO.IN)(9810213040)(PETITIONER)		
16	W.P.(C)-15314/2022 CM APPL. 47573/2022 CM APPL. 10880/2025 WITH W.P.(C) 1963/2025 W.P.(C) 10599/2024	TATA CONSULTANCY SERVICES LIMITED V/s UNION OF INDIA & ORS.	UDIT JAIN, SONU BHATNAGAR, AKSHAY AMRITANSHU	
		<b>OTHER DETAILS OF ADVOCATES:</b> KUMAR VISHALAKSH AND UDIT JAIN(UDITJAIN@ELP- IN.COM)(9811419024)(PETITIONER) PR. COMMISSIONER OF CUSTOMS(BHATNAGARSONU@GMAIL.COM)() (RESPONDENT) DIRECTORATE OF REVENUE INTELLIGENCE(BHATNAGARSONU@GMAIL.COM)() (RESPONDENT) JOFEE JOSE(JOFEE.JOSE@NIC.IN)() (RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) KUMAR VISALAKSH(UDITJAIN@ELP-IN.COM)(9811419024)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)() (RESPONDENT) SONU BHATNAGAR(BHATNAGARSONU@GMAIL.COM)(9810134678)(RESPONDENT) AKSHAY AMRITANSHU(AKSHAYAMRITANSHU@GMAIL.COM)(9931282222)(RESPONDENT)		
17	W.P.(C)-10599/2024 CM APPL. 43579/2024	GENPACT INDIA PRIVATE LIMITED & ANR. V/s UNION OF INDIA & ORS.	UDIT JAIN, AKSHAY AMRITANSHU	
		<b>OTHER DETAILS OF ADVOCATES:</b> KUMAR VISALAKSH AND UDIT JAIN(UDITJAIN@ELP- IN.COM)(9811419024)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)() (RESPONDENT) SONU BHATNAGAR(SONUBHATNAGAROFFICE@GMAIL.COM)() (RESPONDENT) ANURAG DULAW(ANURAGDULAW@GMAIL.COM)() (RESPONDENT) AKSHAY AMRITANSHU(AKSHAYAMRITANSHU@GMAIL.COM)(9931282222)(RESPONDENT)		
18	W.P.(C)-16550/2022 CM APPL. 52034/2022	DELHI EQUITY FORUM AND ORS V/s NATIONAL COMMISSION FOR SCHEDULED CASTE AND ORS	MAHESH KUMAR BHARDWAJ	
		<b>OTHER DETAILS OF ADVOCATES:</b> M.K.BHARWAJ(MAHESHKB75@GMAIL.COM)(9643429607)(PETITIONER) LOKESH MEENA(LOKESHMEENA57@GMAIL.COM)() (RESPONDENT) RAJ SHARMA(SHARMARAJ32100@GMAIL.COM)() (RESPONDENT)		
19	W.P.(C)-3581/2023	MANISH MEENA V/s MUNICIPAL CORPORATION OF DELHI THROUGH ITS COMMISSIONER & ANR.	SUDERSHANI RAY, PRANAV GUPTA	
		<b>OTHER DETAILS OF ADVOCATES:</b> SUDERSHANI RAY(SUDERSHANI@VANTALEGAL.COM)(9654789535)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)() (RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) PRANAV GUPTA( <a href="mailto:PRANAVGUPTAADVOCATE@GMAIL.COM">PRANAVGUPTAADVOCATE@GMAIL.COM</a> )(8851953920)(PETITIONER)		

20	W.P.(C)-5613/2023	RAVI SHANKAR DUBEY V/s MANAGEMENT OF ITC MAURYA HOTEL & ANR.	KRITIKA SINGH, ADITYA SINGH	
		<b>OTHER DETAILS OF ADVOCATES:</b> KRITIKA SINGH(GORAVTOMAR1000@GMAIL.COM)(8090492993)(PETITIONER) SUDHIR(SUDHIR9818607014@GMAIL.COM)() (RESPONDENT) ADITYA SINGH(ADITYA@ANSLAW.IN)(9873734646)(PETITIONER) ADITYA SINGH(ADITYA@ANSLAW.IN)(9873734646)(RESPONDENT)		
21	W.P.(C)-6285/2023	JYOTI MIGLANI V/s GOVT. OF NCT OF DELHI & ORS.	AJAI KUMAR	
		<b>OTHER DETAILS OF ADVOCATES:</b> AJAI KUMAR(ADVOAJAI85@GMAIL.COM)(9871899579)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)() (RESPONDENT)		
22	W.P.(C)-6805/2023 CM APPL. 26562/2023	KAVITA GUGNANI (LEGAL HEIR OF LATE VINAY KUMAR GUGNANI) V/s ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE INT. TAX 1(3)(1) DELHI & ANR.	RUCHESH SINHA	
		<b>OTHER DETAILS OF ADVOCATES:</b> RUCHESH SINHA(COMMUNICATION@SRALEXLAWFIRM.COM)(9650569757)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
23	W.P.(C)-10128/2023 CM APPL. 45730/2024 CM APPL. 45731/2024	MAHESH CHAND GUPTA V/s DELHI DEVELOPMENT AUTHORITY	SONIA ARORA	
		<b>OTHER DETAILS OF ADVOCATES:</b> SONIA A MENON (SONIAARORAMENON@GMAIL.COM )(9810865468)(PETITIONER) DDA CHAMBER HC (DDACHAMBERHC@YAHOO.COM)() (RESPONDENT) SONIA A MENON(SONIAARORAMENON@GMAIL.COM)(9810865468)(PETITIONER) SANJAY VASHISHT, DDA(SANJAY.VASHISHTHA@MAIL.MCGILL.CA, DDACHAMBERHC@DDA.ORG.IN)(9999753811)(RESPONDENT)		
24	W.P.(C)-12815/2023 CM APPL. 50472/2023	ANIL KHATRI V/s ORCHIDS THE INTERNATIONAL SCHOOL & ORS.	ABHIMANYU GOEL, ARJUN ARORA	
		<b>OTHER DETAILS OF ADVOCATES:</b> ARJUN ARORA(ADVOCATE.ARJUNARORA@GMAIL.COM)(9711166017)(RESPONDENT)		
25	W.P.(C)-13115/2023 CM APPL. 51800/2023	SHRI AJAY BHALLA & ORS. V/s GOVERNMENT OF NCT OF DELHI & ORS.	ROHAN YADAV	
		<b>OTHER DETAILS OF ADVOCATES:</b>		
26	W.P.(C)-16433/2023 WITH W.P.(C) 16020/2024	BRAHAM SINGH V/s GOVERNMENT OF NCT OF DELHI & ORS.	DIVYA HASIJA	
		<b>OTHER DETAILS OF ADVOCATES:</b>		
27	W.P.(C)-16020/2024	OM PRAKASH V/s GAON SABHA AYA NAGAR & ORS.	PANKAJ VIVEK	
		<b>OTHER DETAILS OF ADVOCATES:</b> PANKAJ VIVEK(PANKAJVIVEK@GMAIL.COM)(9811215778)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD, VINIT SARDANA(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM, VINIT49V@GMAIL.COM)(9868250806)(RESPONDENT)		
28	W.P.(C)-1934/2024	RAVI KUMAR MEENA V/s MUNICIPAL CORPORATION OF DELHI THROUGH ITS COMMISSIONER & ORS.	VARSHA	
		<b>OTHER DETAILS OF ADVOCATES:</b> RAKESH KAKAR(KAKARADVOCATE@YAHOO.COM)(9810383620)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI( <a href="mailto:CLOMCDHQ@GMAIL.COM">CLOMCDHQ@GMAIL.COM</a> )() (RESPONDENT)		

29	W.P.(C)-3481/2024 CM APPL. 14187/2024	DINESH CHANDRA PUROHIT V/s SUB DIVISIONAL MAGISTRATE HEAD QUARTER & ORS.	PRIYANKA PUGLANI	
		<b>OTHER DETAILS OF ADVOCATES:</b> ANJUM KUMAR(LESJURIS@GMAIL.COM)(9312288513)(PETITIONER) SUB DIVISIONAL MAGISTRATE(CIVILSDM@NIC.IN, REV.DELHI@NIC.IN, PATHAKSANJAYKUMAR@GMAIL.COM)()(RESPONDENT) LAND ACQUISITION(GNCTD.SCLA.SKP@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
30	W.P.(C)-3583/2024	RAM SUKH AND ORS. V/s DELHI AGRICULTURAL MARKETING BOARD AND ANR.	LATIKA CHOUDHURY	
		<b>OTHER DETAILS OF ADVOCATES:</b> MS. LATIKA CHOUDHURY(LATIKACHOUDHURY@GMAIL.COM)(9899194099)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT)		
31	W.P.(C)-3675/2024	DR MOHD MAROOF KHAN V/s UNION OF INDIA AND ORS	VIPIN CHAUDHARY	
		<b>OTHER DETAILS OF ADVOCATES:</b> U S CHAUDHARY AND VIPIN CHAUDHARY(VIPINCHAUDHARY@GMAIL.COM)(9999458844)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) GNCTD(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT)		
32	W.P.(C)-3992/2024 CM APPL. 19983/2024 CM APPL. 19984/2024	BRAHAM SINGH V/s GOVT. OF NCT OF DELHI & ORS.	DIVYA HASIJA	
		<b>OTHER DETAILS OF ADVOCATES:</b> D. HASIJA AND PRACHI HASIJA(HASIJA@YMAIL.COM)(9810064629)(PETITIONER) DEPUTY CONSERVATOR OF FORESTS(PCCF-GNCTD@DELHI.GOV.IN)()(RESPONDENT) SUB DIVISIONAL MAGISTRATE (ADMMEHRAULI.DELHI@NIC.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868280166)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868280166)(RESPONDENT)		
33	W.P.(C)-4957/2024 CM APPL. 20296/2024	RAM CHANDER THROUGH LRS & ORS. V/s GOVERNMENT OF NCT OF DELHI & ORS.	MINATI MURARI	
		<b>OTHER DETAILS OF ADVOCATES:</b> A K SEN AND ASSOCIATES(ASHISSEN@YAHOO.COM)(9811057478)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250602)(RESPONDENT)		
34	W.P.(C)-6389/2024 CM APPL. 26529/2024	MS ARCHANA PRESS PVT.LTD V/s GOVT OF NCT OF DELHI. & ANR.	NITIN ARORA	
		<b>OTHER DETAILS OF ADVOCATES:</b> N K MISHRA AND YOGENDER PAL AND NARENDER KUMAR AND RAJENDRA JHA(ADVOCATENKMISHRA@GMAIL.COM)(9811138615)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SH. RAVINDER PRATAP SINGH()(9871328592)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
35	W.P.(C)-7982/2024 CM APPL. 32928/2024	M/S A.G. ENTERPRISES V/s UNION OF INDIA & ORS.	BIMAL KUMAR JAIN	
		<b>OTHER DETAILS OF ADVOCATES:</b> BIMALJAIN AND KESHAV JATWANI(BIMALJAIN@HOTMAIL.COM)(9810604563)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI( <a href="mailto:STANDINGCOUNSELGNCTD@GMAIL.COM">STANDINGCOUNSELGNCTD@GMAIL.COM</a> )(9868250806)(RESPONDENT)		

36	W.P.(C)-8404/2024	RAVINDER KUMAR V/s UNION OF INDIA & ANR.	KAILASH CHANDRA, TAJINDER VIRDI	
		<b>OTHER DETAILS OF ADVOCATES:</b> KAILASH CHANDRA(9643292901)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
37	W.P.(C)-11325/2024 CM APPL. 46935/2024	M/S.SUNRISE METAL IMPEX V/s UNION OF INDIA & ORS.	PARUL SACHDEVA	
		<b>OTHER DETAILS OF ADVOCATES:</b> MIMANS LAW OFFICES(PARUL@MIMANSALAW.IN, KRISHNA@MIMANSALAW.IN)(9650840477)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(O)(RESPONDENT) SONIA(SONIASLAW@HOTMAIL.COM, ANURAGDULAW@GMAIL.COM, DENESHMEENA5315@GMAIL.COM)(O)(RESPONDENT)		
38	W.P.(C)-12483/2024	SHAHID AHMED FEROUZIE AND ANR V/s GOVT OF NCT OF DELHI AND ORS	NAZIM HAIDER, VISHAL GOHRI, MOHIT GUPTA	
		<b>OTHER DETAILS OF ADVOCATES:</b> R.K.BHARDWAJ(ADVO.MEHDI@GMAIL.COM)(9810756193)(PETITIONER) SHRI SOM DUTT(AAPKASOMDUTT@GMAIL.COM)(9212760343)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) VISHWAMAN KANDWAL(VISHWA.KANDWAL@GMAIL.COM)(8800779611)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANOTSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
39	W.P.(C)-15390/2024	M/S NRM INTERNATIONAL PVT. LTD. V/s UNION OF INDIA & ORS.	RAJAT MITTAL	
		<b>OTHER DETAILS OF ADVOCATES:</b> RAJAT MITTAL(RAJAT@MSSLAWCHAMBERS.IN)(9971933199)(PETITIONER) CGST DELHI SOUTH, GSTC, ADITYA SINGLA(LEGAL.CGSTDELHISOUTH@GOV.IN, GSTC.SECRETARIAT@GOV.IN, ASINGLASSC@GMAIL.COM)(O)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(123384193)(RESPONDENT)		
40	W.P.(C)-16793/2024 CM APPL. 71069/2024	M/S TRIG DETECTIVES PRIVATE LIMITED V/s KHEMCHAND & ORS.	MOHIT KUMAR	
		<b>OTHER DETAILS OF ADVOCATES:</b> MOHIT KUMAR(ADVMOHITSHR@GMAIL.COM)(9717268268)(PETITIONER) KHEMCHAND(9968881679)(RESPONDENT) ATTAR HUSSAIN(7840027429)(RESPONDENT) RAJENDER KUMAR(7678536576)(RESPONDENT) PAWAN KUMAR(8826710706)(RESPONDENT) BALAJI RAO(BALAJI.RAO@SHAPOORJI.COM)(O)(RESPONDENT)		
41	W.P.(C)-17965/2024	INDER PAL SINGH V/s THE CHIEF LABOUR COMMISSIONER CENTRAL & ORS.	OM PRAKASH	
		<b>OTHER DETAILS OF ADVOCATES:</b> OM PRAKASH(OM_PRKASHMV@YAHOO.CO.IN)(9810794902)(PETITIONER) DVCLCNDL, RAINISH, SDM KPSW(DVCLCNDL-MOLE@GOV.IN, RAINISH.SANGWAN@GOV.IN, SDMKPSW@GMAIL.COM)(O)(RESPONDENT) RAJESH GAUTAM(RAJESHGAUTAM@KLMEHTA.NET)(O)(RESPONDENT)		

**ROOM NO. 104, FIRST FLOOR, BLOCK-A  
BEFORE MS. PANNA DUTTA, REGISTRAR  
(PHYSICAL HEARING COURT)**

**AT 11:00 A.M.**

<https://jrdhc.webex.com/meet/jrdhc11>

**PLEASE PROVIDE YOUR APPEARANCE IN CHAT BOX WITH ITEM NO.**

**ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD ARE REQUESTED TO KEEP THEIR MIC MUTE AND WEBCAM IN OFF MODE.**

**[NOTE:IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT, MR. VIJENDER KUMAR (PH:-9871782471) READER TO MS. PANNA DUTTA, REGISTRAR]**

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>CASES LISTED BEFORE REGISTRARS</b>				
1	CMI-12/2017 CM APPL. 42592/2017	DATSON INVESTMENT LTD V/s REKHA VERMA	M P CHAUDHARY	
		<b>OTHER DETAILS OF ADVOCATES:</b>		
2	CM APPL. 21367/2025 In CMI-4/2025	POONAM BHATIA V/s SUDESH BHATIA AND ANR	VIVEK NARAYAN SHARMA	
		<b>OTHER DETAILS OF ADVOCATES:</b> VIVEK NARAYAN SHARMA (PRAMODMUKHIYA8@GMAIL.COM)(9717417779)(PETITIONER) UPSS(UPSS.NT@GMAIL.COM)(0)(RESPONDENT)		
3	LA.APP.-257/2015 CM APPL. 29509/2024 CM APPL. 29510/2024 WITH LA.APP. 272/2015 LA.APP. 117/2017	UNION OF INDIA V/s GONDWATI & ANR	YEESHU JAIN, SANJAY KUMAR PATHAK, RAHUL BAKSHI	
		<b>OTHER DETAILS OF ADVOCATES:</b> SANJAY KUMAR PATHAK(GNCTD.SCLA.SKP@GMAIL.COM)(9910770311)(PETITIONER) MC VERMA (MCVERMA74@GMAIL.COM)() (PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)() (RESPONDENT)		
4	LA.APP.-117/2017 CM APPL. 48263/2024	UNION OF INDIA V/s HARI SINGH & ANR.	YEESHU JAIN, RAJNEESH KUMAR SHARMA, RHEA VERMA	
		<b>OTHER DETAILS OF ADVOCATES:</b> RAJNEESH KUMAR SHARMA (RAJNEESHSHARMA09@GMAIL.COM)(9810613470)(PETITIONER) DDA (DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) RAJNEESH KUMAR SHARMA(RAJNEESHSHARMA09@GMAIL.COM)(9810613470)(PETITIONER)		
5	LA.APP.-52/2025	UNION OF INDIA V/s SANJEEV KUMAR AND ORS	BIRAJA KANTA MAHAPATRA	
		<b>OTHER DETAILS OF ADVOCATES:</b>		
6	RFA-314/2007(Disposed off case) CM APPL. 3885/2024	VIJAY LAXMI CHADHA & ORS V/s USHA CHADHA & ORS	MR. RAJAN SABHARWAL, J M KALIA, S.K.GUPTA, J.C. MAHINDROO, SEEMA BHADAURIA, NILESH SAWHNEY, GP THEREJA, DS BEDI, ASHUTOSH KHAITAN, MANOJ KUMAR GAHLAUT	
		<b>OTHER DETAILS OF ADVOCATES:</b> J M KALIA (JMKALIAANDCOMPANY@GMAIL.COM)(9810325510)(PETITIONER) NILESH (NILESH.ADVOCATE@GMAIL.COM)() (RESPONDENT) WITHOUT GENERATE () (PETITIONER) ASHUTOSH KHAITAN(LITIGATION@KHAITANANDKHAITAN.COM)(9899548889)(PETITIONER)		

		MANOJ KUMAR GAHLAUT(MANOJ28GAHLAUT@GMAIL.COM)(9717266278)(PETITIONER)		
7	RFA-297/2018 CM APPL. 45141/2016	M/S DATSON INVESTMENT LTD V/s SURESH KUMAR & ORS	M P CHAUDHARY, MANOJ KUMAR, SUNIL CHOUDHARY, MANISH SANGWAN	
		<b>OTHER DETAILS OF ADVOCATES:</b> MANISH SANGWAN(SANGWAN.MANISH@GMAIL.COM)(9810334335)(RESPONDENT)		
8	RFA-42/2024	VIRENDER ARORA & ANR. V/s M/S. VARDHMAN PROPERTIES LIMITED & ORS.	G. LAKSHMI NARASIMHA MURTHY	
		<b>OTHER DETAILS OF ADVOCATES:</b> VARDHAMAN(VARDHAMANPLAZA@HOTMAIL.COM)() (RESPONDENT)		
9	RFA-529/2024 CM APPL. 47582/2024	KULBIR V/s TEJBIR & ANR.	RAJIV K GARG	
		<b>OTHER DETAILS OF ADVOCATES:</b>		
10	RFA-608/2024 CM APPL. 53089/2024	PREM RAJ V/s SAROJ & ORS.	NARESH KUMAR SAINI	
		<b>OTHER DETAILS OF ADVOCATES:</b> NARESH KUMAR SAINI() (9911191420)(PETITIONER) NARESH KUMAR SAINI(NARESHSAINI420@GMAIL.COM)(9911191420)(PETITIONER)		
11	RFA-824/2024 CM APPL. 69621/2024 CM APPL. 69622/2024 CM APPL. 69623/2024 CM APPL. 69624/2024	SMT MEENA KESHAV V/s SH SUBHASH CHANDER BANSAL & ORS.	DHRUV WADHWA	
		<b>OTHER DETAILS OF ADVOCATES:</b>		
12	RFA(COMM)-193/2024 CM APPL. 29909/2024 CM APPL. 29911/2024 CM APPL. 29912/2024 CM APPL. 29913/2024	THE ORIENTAL INSURANCE COMPANY LTD. V/s M/S SONA DALL UDYOG AND ANR	JAI PRAKASH NARAYAN SHAHI	
		<b>OTHER DETAILS OF ADVOCATES:</b> J P N SHAHI & ASSOCIATES(ADVJPN SHAHI@GMAIL.COM)(9811148998)(PETITIONER) SONA(SONADALLUDYOG@YAHOO.COM)() (RESPONDENT)		

**J.R. COURT NO. 5, NEW COURTS BLOCK, GROUND FLOOR  
BEFORE MS. BHAWANI SHARMA, (DHJS), JOINT REGISTRAR (JUDICIAL)  
HYBRID MODE**

**AT 11:00 A.M.**

<https://jrdhc.webex.com/meet/jrdhc5>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>CASES LISTED BEFORE REGISTRARS</b>				
1	CM APPL. 26964/2022 CM APPL. 36201/2024 In CM(M)-864/2017	G S BAWA V/s SURINDER KAUR & ANR	RAJESH PATHAK, LOKESH KHANNA, TAJINDER SINGH, VIKRAMADITYA BHASKAR, RAJESH PATHAK, VINOD	
		<b>OTHER DETAILS OF ADVOCATES:</b> RAJESH PATHAK (RAJESHPATHAK1977@GMAIL.COM)(9873720840)(PETITIONER) NOBER(NOBEROI555@GMAIL.COM)() (RESPONDENT) VIKRAMADITYA		

		BHASKAR(VIKRAMADITYA.BHASKAR@GMAIL.COM)(9953940380)(RESPONDENT) RAJESH PATHAK(RAJESHPATHAK1977@GMAIL.COM)(9873720840)(PETITIONER) VINOD (ADVVINOD1985@GMAIL.COM)(8527469964)(PETITIONER)		
2	CM APPL. 41503/2021 CM APPL. 41504/2021 CM APPL. 36287/2024 In CM(M)-1583/2018 WITH CM(M) 360/2019	G S BAWA V/s HARMINDER SINGH & ANR	RAJESH PATHAK, RAJESH PATHAK, VIKRAMADITYA BHASKAR	
		<b>OTHER DETAILS OF ADVOCATES:</b> RAJESH PATHAK() (9873720840)(PETITIONER) RAJESH PATHAK(RAJESHPATHAK1977@GMAIL.COM)(9873720840)(PETITIONER) NOBER(NOBEROI555@GMAIL.COM)() (RESPONDENT) VIKRAMADITYA BHASKAR(VIKRAMADITYA.BHASKAR@GMAIL.COM)(9953940380)(RESPONDENT) RAJESH PATHAK(RAJESHPATHAK1977@GMAIL.COM)(9873720840)(PETITIONER)		
3	CM APPL. 56810/2024 In CM(M)-360/2019	SH. HARMINDER SINGH & ANR. V/s SH. G.S. BAWA	IN PERSON, VINOD, VIKRAMADITYA BHASKAR	
		<b>OTHER DETAILS OF ADVOCATES:</b> IN PERSON() (9999627207)(PETITIONER) NAVINDER OBEROI(NOBEROI555@GMAIL.COM)(9999627207)(PETITIONER) RAJESH PATHAK(RAJESHPATHAK1977@GMAIL.COM)(0)(RESPONDENT) VIKRAMADITYA BHASKAR(VIKRAMADITYA.BHASKAR@GMAIL.COM)(9953940380)(PETITIONER)		
4	CM APPL. 51612/2023 In CM(M)-486/2023	ASHOK KUMAR V/s BRIJ PAL & ORS.	VIRENDRA PAL SINGH	
		<b>OTHER DETAILS OF ADVOCATES:</b> DR V P SINGH(DRVP Singh1964@GMAIL.COM)(9810145707)(PETITIONER) BRIJ PAL() (9250668277)(RESPONDENT) KAMLA() (9213968353)(RESPONDENT) V P SINGH(DRVP Singh1964@GMAIL.COM)(9810145707)(PETITIONER)		
5	CONT.CAS(C)-562/2019 WITH W.P.(C) 11120/2019 W.P.(C) 11955/2019 W.P.(C) 11969/2019	MAHUA GUPTA & ANR V/s BINAY BHUSHAN & ORS	PANKAJ AGGARWAL	
		<b>OTHER DETAILS OF ADVOCATES:</b> PANKAJ AGGARWAL() (9999091964)(PETITIONER)		
6	CONT.CAS(C)-703/2021 WITH CONT.CAS(C) 1210/2022	FEDERATION OF NEHRU PLACE ASSOCIATIONS V/s GYANESH BHARTI & ORS.	PRANAV PROOTHI, SAMEER VASHISHT	
		<b>OTHER DETAILS OF ADVOCATES:</b> PRANAV PROOTHI(PRANAV@UTKASSOCIATES.COM)(9560205151)(PETITIONER) SUJATA(KASHYAPSUJATA@YAHOO.CO.IN)() (RESPONDENT) SDMC(CLOSDMC@GMAIL.COM)() (RESPONDENT) AVANTIKA(AVANTIKA@UTKASSOCIATES.COM)() (RESPONDENT) KAPIL SHARMA(DHC PROSECUTION DELHI POLICE@GMAIL.COM)(9891919168)(RESPONDENT) IOSK(EKIOSK15DHC@GMAIL.COM)() (RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		
7	CONT.CAS(C)-1210/2022 CM APPL. 5598/2023	FEDERATION OF NEHRU PLACE ASSOCIATIONS V/s URMILA DEVI & ORS.	PRANAV PROOTHI, SAMEER VASHISHT	
		<b>OTHER DETAILS OF ADVOCATES:</b> PRANAV PROOTHI & SAMYAK JAIN(MAIL@UTKASSOCIATES.COM)(9560205151)(PETITIONER) URMILA DEVI() (9910202964)(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)() (RESPONDENT) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) PRANAV PROOTHI , ANGAD DEEP SINGH(VSINGHVIKASH99@GMAIL.COM)(9560205151)(PETITIONER) KAMLESH(KAMLESH.LEGALAID@GMAIL.COM)() (RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		

8	CONT.CAS.(CRL)-13/2024(Disposed off case)	COURT ON ITS OWN MOTION V/s ROOP DARSHAN PANDEY AND ORS.	AS DIRECTED		
		<b>OTHER DETAILS OF ADVOCATES:</b>			
9	CRL.A.-274/2003	RAMWATI & 2 ORS. V/s THE STATE NCT OF DELHI	AKSHAY BIPIN, RITU GAUBA, JAIL NO.3 SACHIN CHOPRA, RAVINDER CHADHA, JAIL NO.6A RITU GAUBA, HEMANT GULATI		
		<b>OTHER DETAILS OF ADVOCATES:</b> WITHOUT GENERATE ()(RESPONDENT) WITHOUT GENERATE ()(RESPONDENT) WITHOUT GENERATE ()(RESPONDENT) WITHOUT GENERATE ()(RESPONDENT) HEMANT GULATI(HEMANTGULATI9@GMAIL.COM)(9999995979)(PETITIONER)			P.S.-FIR NO. : (AMBEDKAR NAGAR-100/1998)
10	CRL.A.-675/2003	OM PARKASH & ORS. V/s STATE OF DELHI	RAJEEV G.NASEEM, RAMESH KUMAR, RAVINDER MEHANDRU		
		<b>OTHER DETAILS OF ADVOCATES:</b> RAMESH KUMAR(SHIVANSHUGULIA@GMAIL.COM)(9868570437)(PETITIONER) RAVINDER MEHANDRU(MEHANDRURAVI@GMAIL.COM)(9871011172)(PETITIONER)			P.S.-FIR NO. : (KANJHAWALA-41/1995)
11	CRL.A.-331/2025	STATE V/s BABU LAL	TARANG SRIVASTAVA, BHUPESH SAINI		
		<b>OTHER DETAILS OF ADVOCATES:</b> BHUPESH SAINI (BHUPESH44SAINI@GMAIL.COM)(9818009599)(RESPONDENT)			OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (MANGOLPURI-229/1992) BAIL APPLN. 417/2018 FILED BY BABU LAL (DISPOSED ON : 2018-02-21 )  P.S.-FIR NO. : (MANGOLPURI-229/1992)
12	CRL.L.P.-355/2015	DELHI ADMINISTRATION V/s HARISH BATRA & ORS.	AS DIRECTED, RAJNI GUPTA		
		<b>OTHER DETAILS OF ADVOCATES:</b>			
13	CRL.L.P.-603/2015 CRL.M.A. 11507/2015	STATE(NCT OF DELHI) V/s MOHD SAEYD ABDULLAH & ANR	RAVI NAYAK, ALPANA PANDEY		
		<b>OTHER DETAILS OF ADVOCATES:</b>			P.S.-FIR NO. : (MUKHERJEE NAGAR-250/2013)
14	CRL.L.P.-265/2020 CRL.M.A. 17656/2020	ARUNA INFRACON PVT. LTD. V/s STATE & ANR.	HARDIK SHARMA		
		<b>OTHER DETAILS OF ADVOCATES:</b> ARUNA INFRACON PVT. LTD. (ADV.SHAILESH24@GMAIL.COM)(9999347654)(RESPONDENT) HARDIKSHARMA(ADVOCATEHARDIKSHARMA@GMAIL.COM)(9315386954)(PETITIONER) RK GOSSAIN & SHAILESH PANDEY(RKGOSAIN@YAHOO.CO.IN)(9811646752)(PETITIONER) SHRI RAVINDRA C.P. NAVELCAR(SANYALSUBHRO@GMAIL.COM)(9871314996)(PETITIONER) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUBHRO SANYAL(SANYALSUBHRO@GMAIL.COM)()(RESPONDENT)			



15	CRL.L.P.-267/2020 CRL.M.A. 17735/2020	ARUNA INFRACON PVT. LTD. V/s STATE & ANR.	HARDIK SHARMA	
		<b>OTHER DETAILS OF ADVOCATES:</b> ARUNA INFRACON PVT. LTD.(ADV.SHAILESH24@GMAIL.COM)(9999347654)(RESPONDENT) R K GOSAIN(RKGOSAIN@YAHOO.CO.IN)(9811646752)(PETITIONER) HARDIKSHARMA(ADVOCATEHARDIKSHARMA@GMAIL.COM)(9315386954)(PETITIONER) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) SHRI RAVINDRA C.P. NAVELCAR(SANYALSUBHRO@GMAIL.COM)()(PETITIONER) SUBHRO SANYAL(SANYALSUBHRO@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
16	CRL.M.C.-1560/2024 CRL.M.A. 6092/2024	MAHENDRA RAMESH ADSUL AND ORS. V/s STATE OF DELHI & ANR.	BED PRAKASH, RAMESH CHAND PANDEY	
		<b>OTHER DETAILS OF ADVOCATES:</b> BED PRAKASH SINGH(LAWYER.BEDPRAKASH@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAMESH CHAND PANDEY(RAMESH.PANDEY10JAN@GMAIL.COM)(7982231672)(RESPONDENT)		P.S.-FIR NO. :(MEHRAULI- 807/2015)
17	CRL.M.C.-228/2025	MANJEET SINGH V/s THE STATE GOVT. OF NCT OF DELHI AND ORS.	SWASTIK SINGH SOLANKI	
		<b>OTHER DETAILS OF ADVOCATES:</b> HARSH PRIYA (ADVOCATEHARSHPRIYASINGH@GMAIL.COM)(9811053994)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PASCHIM VIHAR EAST- 522/2021)
18	CRL.M.C.-270/2025 CRL.M.A. 1365/2025	SH. BABLOO ADHANA AND ANR V/s STATE (NCT OF GOVT OF DELHI) & ANR.	GEETA CHOUDHARY	
		<b>OTHER DETAILS OF ADVOCATES:</b> VIKAS TOMAR(TOMAR482@GMAIL.COM)(7906160107)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(NIHAL VIHAR- 204/2012)
19	CRL.M.C.-275/2025 CRL.M.A. 1371/2025	VIMLESH & ORS. V/s THE STATE GOVT. OF NCT OF DELHI AND ANR	ANKIT RAI	
		<b>OTHER DETAILS OF ADVOCATES:</b> ANKIT RAI(RAI.ANKIT069@GMAIL.COM)(9899232104)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SHALIMAR BAGH-621/2019)
20	CRL.M.C.-277/2025 CRL.M.A. 1373/2025 CRL.M.A. 1374/2025	NEERAJ WADHWA V/s STATE NCT OF DELHI & ANR.	VISHAL CHHABRA	
		<b>OTHER DETAILS OF ADVOCATES:</b> RAKESH NAUTIYAL (RAKESH.NAUTIYAL21@GMAIL.COM)(9718565756)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(TILAK NAGAR- 300/2019)
21	CRL.M.C.-278/2025 CRL.M.A. 1376/2025	GURMUKH BHARDWAJ V/s STATE GOVT. OF NCT OF DELHI AND ANR.	ARPIT SHARMA	
		<b>OTHER DETAILS OF ADVOCATES:</b> KAPIL KAUSHIK (KAPILKPT@GMAIL.COM)(9717586655)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BABA HARI DASS NAGAR- 287/2024)
22	CRL.REV.P.-540/2018	PARTAP SINGH V/s SUKHBIR & ANR	HARISH KATYAL, NAVIN SHARMA, NAVIN KUMAR SHARMA, VARSHA, RAKESH KAKAR, DIVYA HASIJA	
		<b>OTHER DETAILS OF ADVOCATES:</b>		

		HARISH KATYAL()(9810256667)(PETITIONER) NAVIN SHARMA()(9312942168)(PETITIONER) NAVIN SHARMA(ADVNAVIN11@GMAIL.COM)(9312942168)(PETITIONER) KAKAR (KAKARADVOCATE@YAHOO.COM)()(RESPONDENT) RAKESH KAKAR(KAKARADVOCATE@YAHOO.COM)(9810383620)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) DIVYA HASIJA(HASIJA@YMAIL.COM)(9810064629)(PETITIONER)	
23	CRL.REV.P.-620/2023	RAJESH GUPTA V/s SHIV CHANDRA PASWAN	ASHISH NEGI, ABHISHEK KUMAR
		<b>OTHER DETAILS OF ADVOCATES:</b> ASHISH NEGI(ADVOCATE.ASHISHNEGI@OUTLOOK.COM)(8800607931)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SHIV CHANDRA PASWAN(SHIVCHANDRA.9818@GMAIL.COM)()(RESPONDENT) ABHISHEK KUMAR(ABHIBSF@GMAIL.COM)(8851427008)(PETITIONER) ABHISHEK KUMAR(ABHIBSF@GMAIL.COM)(8851427008)(PETITIONER)	
24	C.R.P.-99/2024 CM APPL. 15266/2024	PANKAJ SINGHAL V/s CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD	KUNAL KALRA, NAVEEN KUMAR CHAUHAN
		<b>OTHER DETAILS OF ADVOCATES:</b> ANKUR AGGARWAL, NITIN , KUNAL(OCEAN.LAWS@GMAIL.COM)(9873193742)(PETITIONER) CHOLAMANDALAM MS GENERAL(SURESHKRISHNAN@CHOLAMS.MURUGAPPA.COM)()(RESPONDENT) NAVEEN KUMAR CHAUHAN(NKCHAUHANADVOCATE@GMAIL.COM)(9891899678)(PETITIONER)	
25	CUSAA-46/2024 WITH CUSAA 61/2024 CUSAA 64/2024	ROHIT SAKHUJA V/s COMMISSIONER OF CUSTOMS PREVENTIVE	ASHISH BATRA
		<b>OTHER DETAILS OF ADVOCATES:</b> ASHISH BATRA(ASHISH_44@HOTMAIL.COM)(9871423261)(PETITIONER) HARPREET(HARPREETGSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT)	
26	CUSAA-61/2024 WITH CUSAA 46/2024	NARESH KUMAR SHARMA V/s COMMISSIONER OF CUSTOMS (PREVENTIVE)	ASHISH BATRA
		<b>OTHER DETAILS OF ADVOCATES:</b>	
27	CUSAA-64/2024	KAMAL VIRMANI V/s COMMISSIONER OF CUSTOMS	ASHISH BATRA
		<b>OTHER DETAILS OF ADVOCATES:</b> ASHISH BATRA (ASHISH_44@HOTMAIL.COM)(9871423261)(PETITIONER) HARPREET SINGH (HARPREETGSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT)	
28	CM APPL. 22760/2019 In FAO-53/2009	SHRI SURINDER SINGH V/s THE STATE OF NCT OF DELHI & ORS.	MR. NIRAJ MISHRA, VARUN GOSWAMI, RAJESH DABAS, V K TANDON, SK ROUT
		<b>OTHER DETAILS OF ADVOCATES:</b> VARUN GOSWAMI , SAHIL AGARWAL , HRITIK CHAUDHARY(HRITIK1998.CHAUDHARY@GMAIL.COM)(9810117465)(PETITIONER) RAJESH DABAS(RAJESH DABAS ADVOCATE@GMAIL.COM)()(RESPONDENT) RAJESH DABAS()(9810171925)(PETITIONER)	
29	FAO-170/2021 CM APPL. 25299/2021 CM APPL. 25300/2021 CM APPL. 43952/2021	SUNDEEP BHUTORIA V/s INDIAN FEDERATION OF UNITED NATIONS & ORS.	ASHOK KUMAR JAIN, SURJENDU SANKAR DAS
		<b>OTHER DETAILS OF ADVOCATES:</b> ASHOK KUMAR JAIN(DELHI@BIJOY.IN)(9810012586)(PETITIONER) KAILASH KHOSLA(KAILASHKHOSLA1943@GMAIL.COM)(9811696070)(RESPONDENT) A.S. TALWAR(AMRITSAGARTALWAR@YAHOO.CO.IN)(9811866568)(RESPONDENT) INDIAN FEDERATION OF UNITED NATIONS ASSOCIATION(SPK.SENIORADVOCATE@HOTMAIL.COM)(9811653843)(RESPONDENT) INDIAN FEDERATION OF UNITED NATIONS ASSOCIATION(SPK.SENIORADVOCATE@HOTMAIL.COM)(9811653843)(RESPONDENT) SURESH	

		SRIVASTAVA(SURESHKSRIVASTAVA@YAHOO.COM)(9811027993)(RESPONDENT) P.M. PARVARTIYAR(PMPARVATIYAR@GMAIL.COM)(9868476940)(RESPONDENT) ASHOK KUMAR JAIN(DELHI@BIJOY.IN)(9810012586)(PETITIONER) S.P. KALRA(SPK.SENIORADVOCATE@HOTMAIL.COM)(9811653843)(RESPONDENT) A.S. TALWAR(AMRITSAGARTALWAR@YAHOO.CO.IN)(9811866568)(RESPONDENT) P.M. PARVARTIYAR(PMPARVATIYAR@GMAIL.COM)(9868476940)(RESPONDENT) KAILASH KHOSLA(KAILASHKHOSLA1943@GMAIL.COM)(9811696070)(RESPONDENT) SURESH SRIVASTAVA(SURESHKSRIVASTAVA@YAHOO.CO.IN)() (RESPONDENT) SURJENDU SANKAR DAS(OFFICE@SSDAS.IN)(9810813651)(RESPONDENT)	
30	FAO-301/2022 CM APPL. 51126/2022 WITH FAO 316/2022 FAO 302/2022	UNITED INDIA INSURANCE CO LTD V/s SH.MOHSIN@MOSHIN AND ANR	PRADEEP GAUR, RAM KANWAR NAIN
		<b>OTHER DETAILS OF ADVOCATES:</b> PRADEEP GAUR & ASSOCIATES(PRADEEPGAUR1@REDIFFMAIL.COM)(9810081811)(PETITIONER) RK NAIN(RK_NAIN@HOTMAIL.COM)() (RESPONDENT) RAM KANWAR NAIN(LAWOFFICES723WW@GMAIL.COM)(9540074109)(RESPONDENT)	
31	FAO-302/2022 CM APPL. 51164/2022	UNITED INDIA INSURANCE CO LTD V/s SH. TAHEER @ BOBBY AND ANR	PRADEEP GAUR, RAM KANWAR NAIN
		<b>OTHER DETAILS OF ADVOCATES:</b> PRADEEP GAUR & ASSOCIATES() (9810081811)(PETITIONER) PRADEEP GAUR() (9810081811)(PETITIONER) SUNDER LAL() (9837134036)(RESPONDENT) RK(RK_NAIN@HOTMAIL.COM)() (RESPONDENT) R() (9837134036)(RESPONDENT) RK NAIN(RK_NAIN@HOTMAIL.COM)() (RESPONDENT) TAHEER () (9312070470)(RESPONDENT) R() (932070470)(RESPONDENT) RAM KANWAR NAIN(LAWOFFICES723WW@GMAIL.COM)(9540074109)(RESPONDENT)	
32	FAO-316/2022 CM APPL. 53239/2022 CM APPL. 53240/2022	UNITED INDIA INSURANCE CO LTD V/s SMT. RUKASHANA AND ANR	PRADEEP GAUR, RAM KANWAR NAIN
		<b>OTHER DETAILS OF ADVOCATES:</b> PRADEEP GAUR & ASSOCIATES(PRADEEPGAUR1@REDIFFMAIL.COM)(9810081811)(PETITIONER) R K NAIN(RK_NAIN@HOTMAIL.COM)() (RESPONDENT) SUNDER LAL() (9837134036)(RESPONDENT) RAM KANWAR NAIN(LAWOFFICES723WW@GMAIL.COM)(9540074109)(RESPONDENT)	
33	FAO-257/2023 CM APPL. 51647/2023	THE NEW INDIA ASSURANCE CO. LTD. V/s SARVESH KUMAR & ORS.	HIMANSHU BHUSHAN, RAMESH SETHI
		<b>OTHER DETAILS OF ADVOCATES:</b> HIMANSHU BHUSHAN(HBHUSHAN.ADV@GMAIL.COM)(8800720510)(PETITIONER) SARVESH KUMAR() (8745991942)(RESPONDENT) RANVEER SINGH RATHORE() (9911423266)(RESPONDENT) ABDUL RAUF(ABDULSERAUFG@GMAIL.COM)() (RESPONDENT) RANBIR SINGH(RANBIRSINGHRATHORE513@GMAIL.COM)() (RESPONDENT) RAMESH SETHI(RAMESHSETHIADVOCATE@GMAIL.COM)(9811255508)(RESPONDENT)	
34	FAO(OS)-7/2025 CM APPL. 4948/2025 CM APPL. 4950/2025	ASHOK KUMAR MITTAL V/s SUMITRA MITTAL & ORS.	VIVEK SHARMA
		<b>OTHER DETAILS OF ADVOCATES:</b> VIVEK SHARMA(LEGALHEIGHTS@HOTMAIL.COM)(9891500018)(PETITIONER) TYAGI(TYAGIASSOCIATES@GMAIL.COM)() (RESPONDENT) PRIYA(ADVPRIYAMITTAL97@GMAIL.COM)() (RESPONDENT)	
35	CM APPL. 19156/2024 CM APPL. 19157/2024 In LA.APP.- 216/2016(Disposed off case)	UNION OF INDIA V/s MOHD SADDIQ (DEC) THR LRS & ORS	SIDDHARTH PANDA, NEHA KAPOOR, MALDEEP SIDHU, MALDEEP SIDHU
		<b>OTHER DETAILS OF ADVOCATES:</b> NEHA KAPOOR() (9958804676)(PETITIONER) MALDEEP SIDHU(MALDEEP_SIDHU@YAHOO.COM)(9810265785)(PETITIONER) MALDEEP SIDHU(MALDEEP_SIDHU@YAHOO.COM)(9810265785)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)() (RESPONDENT) UOI(UOIDHC@GMAIL.COM)() (RESPONDENT)	

		YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)() (RESPONDENT) UOI(UOIDHC@GMAIL.COM)() (RESPONDENT) MALDEEP SIDHU(MALDEEP_SIDHU@YAHOO.COM)(9810265785) (PETITIONER) MALDEEP SIDHU(MALDEEP_SIDHU@YAHOO.COM)(9810265785) (PETITIONER)	
36	LPA-206/2025	MANOJ KUMAR V/s HONBLE DISTRICT AND SESSIONS JUDGE	SURESH CHAND SINGHAL
		<b>OTHER DETAILS OF ADVOCATES:</b> S C SINGHAL(SCSINGHAL@REDIFFMAIL.COM)(9810061558) (PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(0) (RESPONDENT)	
37	MAC.APP.-292/2018 CM APPL. 10511/2018 CM APPL. 56214/2022	SANTOSH KUMAR GUPTA V/s AJAY JAIN & ANR (UNITED INDIA INSURANCE CO LTD )	ARUNA MEHTA, SUMAN BAGGA
		<b>OTHER DETAILS OF ADVOCATES:</b> ARUNA MEHTA() (9560557484) (PETITIONER) ARUNA MEHTA(MEHTA.ASSOCIATES@HOTMAIL.COM)(9871145160) (PETITIONER) SETH(SETHPANKAJ74@GMAIL.COM)() (RESPONDENT)	
38	MAC.APP.-391/2019 CM APPL. 13150/2019	UNITED INDIA INSURANCE CO LTD V/s NISHA DEVI & ORS	PRADEEP GAUR
		<b>OTHER DETAILS OF ADVOCATES:</b> PRADEEP GAUR() (9810081811) (PETITIONER)	
39	MAC.APP.-847/2019 CM APPL. 47374/2019	BHARTI AXA GENERAL INSURANCE CO LTD V/s SUSHMA & ORS	A K SONI
		<b>OTHER DETAILS OF ADVOCATES:</b> A K SONI() (9811404055) (PETITIONER)	
40	MAC.APP.-153/2022 CM APPL. 25119/2022	RELIANCE GENERAL INSURANCE CO LTD V/s SH SATYA PRAKASH & ORS.	ASHWANI KUMAR SONI
		<b>OTHER DETAILS OF ADVOCATES:</b> A K SONI(ASHWANIKUMARSONI@GMAIL.COM)(9811404055) (PETITIONER) SATYA PRAKASH() (8750841843) (RESPONDENT) PANKAJ KUMAR() (7210990554) (RESPONDENT)	
41	MAC.APP.-325/2022 CM APPL. 14014/2023 CM APPL. 57860/2024 CM APPL. 22765/2025	ANWARI KHATOON & ORS. V/s RAJESH RAJU DRIVER & ORS. (NATIONAL INSURANCE COMPANY LTD.)	NOOR ALAM, FIROZ ALAM, RAKHI DUBEY
		<b>OTHER DETAILS OF ADVOCATES:</b> FIROZ ALAM(AALAMFIROZ@GMAIL.COM)(9891453875) (PETITIONER) SATH(SATHPANKAJ74@GMAIL.COM)() (RESPONDENT) FIROZ ALAM(AALAMFIROZ@GMAIL.COM)(9891453875) (PETITIONER) FIROZ ALAM(AALAMFIROZ@GMAIL.COM)(9891453875) (PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)() (RESPONDENT) DHANKAR SARAVI(DHANKARSRAVI74@GMAIL.COM)() (RESPONDENT) DHANKHAR(DHANKHARSRAVI74@GMAIL.COM)() (RESPONDENT) PANKAJ(SETHPANKAJ74@GMAIL.COM)() (RESPONDENT) FIROZ AHMAD(AALAMFIROZ@GMAIL.COM)(0) (PETITIONER) RAKHI(OFFICERAKHIDUBEY@GMAIL.COM)(0) (RESPONDENT) RAKHI DUBEY(RAKHIDUBEYADV@GMAIL.COM)(9312631854) (RESPONDENT)	
42	MAC.APP.-439/2024 CM APPL. 47356/2024 CM APPL. 60990/2024	NATIONAL INSURANCE CO. LTD. V/s KIRAN DEVI AND ORS	AMIT KUMAR SINGH, RAVI KUMAR TIKANIA
		<b>OTHER DETAILS OF ADVOCATES:</b> AMIT KUMAR SINGH(SNAINWAL@MYYAHOO.COM)(0) (PETITIONER) RK (RKTIKANIYAAANDSSOCIATES@GMAIL.COM)(0) (RESPONDENT) AMIT KUMAR SINGH(SNAINWAL@MYYAHOO.COM)(995840003) (PETITIONER) R K TIKANIYA AND ASSO(RKTIKANIYAAANDSSOCIATES@GMAIL.COM)(0) (RESPONDENT) RAVI KUMAR TIKANIA(RKTIKANIA21@GMAIL.COM)(9910362379) (PETITIONER)	
43	MAC.APP.-662/2024 CM APPL. 73806/2024	NEW INDIA ASSURANCE CO LTD V/s SHILA SINGH & ORS.	KANCHAN KAUR DHODI, ANSHUMAN BAL, SUNIL KUMAR
		<b>OTHER DETAILS OF ADVOCATES:</b> KANCHAN KAUR DHODI(KANCHAN@DHODI.COM)(9811041769) (PETITIONER)	

		ANSHUMAN BAL(ANSHUMANBAL2000@YAHOO.COM)(9810955203)(PETITIONER) ANSHUMAN BAL(ANSHUMANBAL2000@YAHOO.COM)(9810955203)(RESPONDENT) SUNIL KUMAR(CHAMBER903@GMAIL.COM)(9868236246)(PETITIONER)		
44	MAC.APP.-190/2025 CM APPL. 16330/2025 CM APPL. 16331/2025	BHARTI AXA GENERAL INSURANCE CO LTD (NOW KNOWN AS ICICI LOMBARD GENERAL INSURANCE CO LTD) V/s SH GYANI & ORS.	ASHWANI KUMAR SONI	
		<b>OTHER DETAILS OF ADVOCATES:</b> A K SONI(ASHWANIKUMARSONI@GMAIL.COM)(9811404055)(PETITIONER) TANYA(TANYA44TANYA@GMAIL.COM)(0)(RESPONDENT)		
45	CM APPL. 10331/2024 CM APPL. 10332/2024 In RC.REV.-498/2016	KRISHNA AHLUWALIA & ORS V/s NARENDER SINGH BEDI & ORS	VIVEK KUMAR TANDON, YASHIKA VIJ, BALJIT SINGH DHIR	
		<b>OTHER DETAILS OF ADVOCATES:</b> VIVEK KUMAR TANDON(VIVEKKUMARTANDON@GMAIL.COM)(9810277733)(PETITIONER) BS DHIR(BSDHIR@HOTMAIL.COM)() (RESPONDENT) YASHIKA VIJ(YASHIKAVIJ15@YAHOO.COM)(9958800581)(RESPONDENT) BALJIT SINGH DHIR(BSDHIR@HOTMAIL.COM)(9811088103)(PETITIONER)		
46	RC.REV.-351/2023 CM APPL. 63668/2023 CM APPL. 17690/2025	GOPAL SHARMA V/s MALLO MAL MALHOTRA	NAND KISHORE AGGARWAL, BHASKAR TIWARI	
		<b>OTHER DETAILS OF ADVOCATES:</b> N K AGGAWAL(AGGARWALASSOCIATES.CP@GMAIL.COM)(9818342898)(PETITIONER) BHASKAR(BHASKAR@TIWARIASSOCIATES.COM)() (RESPONDENT) BHASKAR TIWARI (BHASKAR@TIWARIASSOCIATES.COM)(9810146082)(RESPONDENT)		
47	RFA-479/2019 CM APPL. 23681/2019	M/S NETWORK LTD V/s SATISH SOMANI & ANR	A K SEN, TARA CHAND YOGI, SIDDHARTH BATRA	
		<b>OTHER DETAILS OF ADVOCATES:</b> A K SEN() (9810577372)(PETITIONER) SIDDHARTH BATRA(SIDDHARTH.BATRA@SATRAMDASS.COM)(9888884445)(PETITIONER)		
48	CM APPL. 5161/2012 CM APPL. 21335/2016 CM APPL. 21336/2016 CM APPL. 35056/2023 In RSA-50/2012	DELHI DEVELOPMENT AUTHORITY V/s HARI SON OF SHRI BHARTA	PAWAN MATHUR, ANKIT SINGH, ANKIT SINGH	
		<b>OTHER DETAILS OF ADVOCATES:</b> ANKIT SINGH SINSINWAR(ADVOCATE.ANKIT92@GMAIL.COM)(8989004412)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)() (RESPONDENT) ANKIT(ADVOCATE.ANKIT92@GMAIL.COM)() (RESPONDENT) ANKIT SINGH(ADVOCATE.ANKIT92@GMAIL.COM)(8989004412)(RESPONDENT)		
49	W.P.(CRL)-2851/2024	MOHAMMAD NIZAMUDDIN & ORS. V/s THE STATE OF NCT OF DELHI AND ANR.	RATTANDIP SINGH KHARBANDA	
		<b>OTHER DETAILS OF ADVOCATES:</b> TRIPAKSHA LITIGATION(ADVOCATE@TRIPAKSHA.COM)(8178803130)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(DABRI- 12/2022)

28.04.2025

Advance List

R-111, GROUND FLOOR LC -II,  
SHRI SUMEET ANAND, Joint Registrar (Judicial)

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc10>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>CASES LISTED BEFORE REGISTRARS</b>				
1	BAIL APPLN.- 221/2025(Disposed off case)	AMIT @ AJAY @ BITTU V/s STATE NCT OF DELHI	HIREIN SHARMA	
		<b>OTHER DETAILS OF ADVOCATES:</b> HIREIN SHARMA(HIREINSHARMAADVOCATE@GMAIL.COM)(9811367166)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SARAI ROHILLA- 308/2024) BAIL APPLN. 4002/2024 FILED BY AMIT @ AJAY @ BITTU (DISPOSED ON : 2025-01-31 )  P.S.-FIR NO. :(SARAI ROHILLA- 308/2024)
2	CRL.M.C.-369/2025 CRL.M.A. 1791/2025	ANSHU KUMAR & ORS. V/s STATE NCT OF DELHI & ANR.	BHARAT BHUSHAN	
		<b>OTHER DETAILS OF ADVOCATES:</b> BHARAT BHUSHAN()(7838273763)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SULTAN PURI- 219/2023)
3	CRL.M.C.-486/2025 CRL.M.A. 2322/2025	PULKIT VATS & ORS. V/s STATE (GOVT. OF NCT OF DELHI) & ANR.	AJAY	
		<b>OTHER DETAILS OF ADVOCATES:</b> AAKASH SHARMA(AAKASHSHARMALEGALOFFICE@GMAIL.COM)(7678423259)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SHAHDARA- 311/2021)
4	CRL.M.C.-1307/2025	SUJAN CHATTERJEE V/s STATE GOVT. OF NCT OF DELHI AND ORS.	ROHIL PANDIT	
		<b>OTHER DETAILS OF ADVOCATES:</b> ROHIL PANDIT(ROHILPANDIT@GMAIL.COM)(8447654889)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SULTAN PURI-232/2024) CRL.M.C. 1308/2025

				FILED BY PARVESH GOEL (D. OF HEARING : 2025-04-28 )  P.S.-FIR NO. :(SULTAN PURI- 232/2024)
5	CRL.M.C.-1308/2025	PARVESH GOEL V/s STATE GOVT. OF NCT OF DELHI AND ORS.	ROHIL PANDIT	
		<b>OTHER DETAILS OF ADVOCATES:</b> ROHIL PANDIT (ROHILPANDIT@GMAIL.COM)(8447654889)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SULTAN PURI-232/2024) CRL.M.C. 1307/2025 FILED BY SUJAN CHATTERJEE (D. OF HEARING : 2025-04-28 )  P.S.-FIR NO. :(SULTAN PURI- 232/2024)
6	CRL.M.C.-1454/2025 CRL.M.A. 6542/2025	M/S RUDRA BUILDWELL PROJECTS PVT. LTD. & ORS. V/s STATE OF NCT OF DELHI & ORS.	AKSHAT GUPTA	
		<b>OTHER DETAILS OF ADVOCATES:</b> AKSHAT GUPTA (AKSHAT@GJPARTNERS.IN)(9899917111)(PETITIONER) AKSHAT GUPTA(AKSHAT@GJPARTNERS.COM)(9899917111)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-283/2024)
7	CRL.M.C.-1461/2025 CRL.M.A. 6551/2025	M/S RUDRA BUILDWELL PVT. LTD. & ORS. V/s STATE OF NCT OF DELHI & ORS.	AKSHAT GUPTA	
		<b>OTHER DETAILS OF ADVOCATES:</b> AKSHAT GUPTA(AKSHAT@GJPARTNERS.COM)(9899917111)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SHAHDARA- 31/2020) W.P.(CRL) 1821/2020 FILED BY PRATIK ARJUN SEN (DISPOSED ON : 2020-11-05 ) W.P.(CRL) 2009/2020 FILED BY KAPIL AGGARWAL (DISPOSED ON : 2020-12-04 )  P.S.-FIR NO. :(SHAHDARA- 31/2020)

8	CRL.M.C.-1580/2025	MAYANK & ORS. V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	PUSHPINDER YADAV, MANISH KUMAR	
		<b>OTHER DETAILS OF ADVOCATES:</b> KARAN WADHWA(ADVKARAN96@GMAIL.COM)(9105541644)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) MANISH KUMAR(MANISH@XANDERLEGALSOLUTIONS.COM)(9643867018)(PETITIONER)		P.S.-FIR NO. : (DWARKA SECTOR TWENTY THREE-57/2025)
9	CRL.M.C.-1611/2025 CRL.M.A. 7297/2025	ATUL KUMAR AND ORS. V/s STATE NCT OF DELHI AND ANR.	PAWAN KUMAR	
		<b>OTHER DETAILS OF ADVOCATES:</b> RENU GARG(ADVOCATEPAWANRAJ@GMAIL.COM)(9953812663)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. : (JYOTI NAGAR-410/2022)
10	CRL.M.C.-1973/2025 CRL.M.A. 8874/2025	NARESH CHAND & ORS. V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	DEEPAK KUMAR	
		<b>OTHER DETAILS OF ADVOCATES:</b> D.K. CHAUBEY(SHIV_KOHLI22@YAHOO.COM)(8750626668)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (MANGOLPURI-1081/2018) CRL.M.C. 6775/2023 FILED BY ASHA & ORS. (DISPOSED ON : 2024-11-07 )  P.S.-FIR NO. : (MANGOLPURI-1081/2018)
11	CRL.M.C.-2171/2025 CRL.M.A. 9812/2025	SAMEER AHMAD KHAN V/s THE STATE GOVT. (N.C.T. OF DELHI) & ANR.	DHEERAJ KUMAR SHARMA	
		<b>OTHER DETAILS OF ADVOCATES:</b> S. KAMRAN HAIDER (KAMRAN29HAIDER@GMAIL.COM)(9971028405)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (SEELAMPUR-131/2013)
12	CRL.M.C.-2246/2025 CRL.M.A. 10034/2025	S NAVNEET SINGH & ORS. V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	RAHUL K DUBEY	
		<b>OTHER DETAILS OF ADVOCATES:</b> DAVINDER HORA ()(9810188760)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (HARI NAGAR-450/2018)
13	CRL.M.C.-2293/2025 CRL.M.A. 10362/2025	SIDDHARTH KAIN ORS V/s STATE GOVT. OF NCT OF DELHI AND ANR.	ARUSH BHANDARI	
		<b>OTHER DETAILS OF ADVOCATES:</b> ARUSH BHANDARI (ARUSHBHANDARI@BMLEGAL.CO.IN)(9871696970)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (MANSAROVER PARK-431/2021)
14	CRL.M.C.-2417/2025 CRL.M.A. 10816/2025	GHANSHYAM & ORS. V/s STATE OF NCT OF DELHI THROUGH SHO & ORS.	MANMOHAN SINGH NARULA	



		<b>OTHER DETAILS OF ADVOCATES:</b> NARENDER LODIWAL(ADVOCATENLODIWAL@GMAIL.COM)(7982946367)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(ROHINI NORTH- 478/2022)
15	CRL.M.C.-2449/2025 CRL.M.A. 10955/2025	MR SANJEEV CHOPRA V/s STATE OF NATIONAL CAPITAL TERRITORY OF DELHI & ANR.	AJAY MALHOTRA	
		<b>OTHER DETAILS OF ADVOCATES:</b> AJAY MALHOTRA ()(9811196646)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PASCHIM VIHAR EAST- 9/2012) CRL.M.C. 582/2016 FILED BY SANJEEV CHOPRA & ORS (DISPOSED ON : 2016-05-06 ) CRL.REV.P. 538/2017 FILED BY SHALINI CHOPRA (DISPOSED ON : 2023-08-18 )  P.S.-FIR NO. :(PASCHIM VIHAR EAST- 9/2012)
16	W.P.(CRL)-283/2025 CRL.M.A. 2453/2025	VIJAY GUPTA V/s THE STATE (NCT OF DELHI) & ANR.	SACHIN AGGARWAL	
		<b>OTHER DETAILS OF ADVOCATES:</b> SACHIN AGGARWAL (SACHINAGGARWALADV@GMAIL.COM)(8882242880)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
17	W.P.(CRL)-947/2025 CRL.M.A. 8884/2025	JITANDER KUMAR & ORS. V/s STATE OF NCT OF DELHI & ANR.	PRINCE SHARMA	
		<b>OTHER DETAILS OF ADVOCATES:</b>		P.S.-FIR NO. :(BINDAPUR- 1125/2015)

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